BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

OA NO. 1250 OF 2024

IN THE MATTER OF:

Bhartiya Kisan Union Purwa through its Secretary … Petitioner

v.

Union of India & Ors. … Respondents

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Place: New Delhi

Dated:24.03.2026

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

OA NO. 1250 OF 2024

IN THE MATTER OF:

Bhartiya Kisan Union Purwa through its Secretary … Petitioner

v.

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BRIEF WRITTEN SUBMISSIONS ON BEHALF OF THE RESPONDENT NO. 6 (GPT Infraprojects LTD)

1. The present Written Submissions are filed on behalf of GPT Infraprojects Ltd, Respondent No. 6 in the above-captioned Original Application. The present submissions are filed to assist this Hon'ble Tribunal with certain factual clarifications in reference to queries of this Hon'ble Tribunal during the hearing held on 20 March 2026. The Respondent No. 6 further seeks to place on record the compliances being ensured with the various environmental laws, regulations and rules by the Respondent No. 6 while executing the Project, more specifically described hereinafter. The Respondent No. 6 prays that the present written submissions be read along with the following affidavits filed before this Hon'ble Tribunal:

   a. Short Affidavit dated 28 April 2025 of the Respondent No. 6 in response to the allegations in the captioned OA *(Pages 197 – 302)*

   b. Affidavit dated 29 August 2025 of the Respondent No. 6 placing on record the approvals obtained from the NMCG and the Uttar Pradesh Pollution Control Board (UPPCB) *(Pages 1122 – 1146)*

2. The Respondent No. 6 has placed on record before this Hon'ble Tribunal the circumstances in which it had commenced the construction works for the Project, pursuant to the representations of the Respondent No. 5, NHAI that all applicable environmental permits had been obtained.
3. It was only upon the filing of the present Original Application No. O.A./1250/2024 before this Hon'ble Tribunal that Respondent No. 6 became aware of the requirement for approval from the National Mission for Clean Ganga (NMCG) under the River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016 and that the same had not been obtained by NHAI.

4. The NHAI, being the project proponent, applied for the NMCG approval *vide* its application ID NMCG2024101717233 dated 17.10.2024 and the the NMCG granted a post facto approval for the Major Bridge works under the Project on 01.05.2025 **(Running Page 443 of the Reply Affidavit filed by Respondent No. 5)**.

Status of the Major Bridge works

5. At present, the Respondent No. 6 has completed around 35.29 % of the works under the Major Bridge works and is in the process of completing the foundational works before the onset of monsoon. The Respondent No. 6 has ensured that no harm is caused to either the River Ganga or to the general environment and has not received any complaints, including from the Applicant, since receiving the requisite approval from the NMCG. The Respondent No. 6 has, in the next section of these submissions, detailed its compliance with the various environmental laws, rules and regulations as well as with the conditions of the NMCG approvals.

CURRENT STATUS OF ENVIRONMENTAL COMPLIANCE BY THE RESPONDENT NO. 6

6. The Respondent No. 6 reiterates the contents of its affidavit dated 29.08.2025 @ Pg 1122 to 1146 and submits that the two issues raised in the OA have been rectified. Whereas NHAI was responsible for obtaining the approvals from the NMCG, the Consent to Operate/Consent to Establish for the batching plants set up for the Project were not given on account of the pendency of the approval of the NMCG. It is only when it was clarified that the grant of CTOs

and CTEs is independent from the process of grant of NMCG approval that the UPPCB considered the application of the Respondent No. 6 and granted the CTOs for the batching plant set up for the Project. The said CTOs have been filed along with the affidavit dated 29 August 2025 of the Respondent No. 6 as Annexure 2 (Colly) ***See Pg 1130-1145.*** The Respondent No. 6 has obtained fresh CTOs for its batching plants from the UPPCB, which are valid till 31.03.2027 and are annexed herewith and marked as **Annexure A.**

7. The Hon'ble Tribunal was pleased to raise a specific query during the hearing on 20 March 2026 with respect to the dust control measures for the Major Bridge Works. In this regard, the Respondent No. 6 submits that there is negligible dust emissions from the Major Bridge Works as the activities do not involve any dismantling of structures and construction is carried out through pouring of Ready-Made Concrete at Site into the steel shuttering. Further, the Respondent No. 6 has ensured that the batching plants for the Project have been set up atleast 500 metres away from the river bank and therefore, there is neither any water/air pollution discharge to the river nor any other environmental harm.

8. The Respondent No. 6 has been acting in a diligent and prudent manner by undertaking periodic environmental due diligence/compliance through both NMCG Compliance Reports, Quarterly Environmental Monitoring Reports and Yearly Environmental Audit Reports, with the objective of ensuring that the Project does not cause any adverse environmental impact within the project area or its surrounding regions.

9. Strict compliance has been maintained with all conditions stipulated in the Environmental Clearance granted for the Project. Further, the Project Management has consistently implemented the environmental mitigation measures as prescribed in the Environmental Impact Assessment (EIA) Report and the Environmental Management Plan (EMP).

10. The Respondent No. 6 is placing on record its Second Yearly Environmental Audit Report dated 10.01.2026 ("**Audit Report**") annexed herewith and marked as **Annexure B.** which *inter alia* records in detail the environmental protection measures, pollution control mechanisms, monitoring activities, and statutory compliances undertaken during the execution of the Project. The Audit Report covers the compliance status of the Respondent No. 6 with all

applicable environmental laws, rules and standards. The Audit Report concludes that the Respondent No. 6 is in compliance with the requisite environmental permits and has taken the necessary steps towards preventing Air, Water and Noise pollution. The Audit Report contains all applicable clearances for the Project at Annexure I of the Audit Report, the Environmental Monitoring Results of Ambient Air, Noise, and Soil at Annexure II of the Audit Report and photographs at Annexure III of the Audit Report. The Respondent No. 6 is also placing on record Ground water Clearances obtained and valid until 06/06/2030 annexed herewith and marked as **Annexure C.**

11. Some of the findings of the Audit Report regarding the compliances of the Respondent No. 6 with the applicable requirements and the steps taken by the Respondent No. 6 to prevent pollution from the Project activities, are summarized as below:-

S No.	Relevant Act / Rules	Environmental Compliance Undertaken
1.	Air (Prevention and Control of Pollution) Act, 1981 and Environment (Protection) Act, 1986	Emissions from Hot Mix Plants, Ready Mix Plants, Stone Crushers and DG Sets were controlled through installation of pollution control equipment and maintenance of prescribed stack heights.
		Dust emissions were controlled through regular water sprinkling at plant sites, construction areas and unpaved roads, and all vehicles deployed at site possessed valid Pollution Under Control (PUC) certificates.
2.	Water (Prevention and Control of Pollution) Act, 1974 and BIS Standards for soak pit design and wastewater disposal.	No trade effluent was generated from construction activities and domestic wastewater from labour camps was disposed through soak pits constructed in accordance with Bureau of Indian Standards (BIS) guidelines, and

		groundwater quality monitoring confirmed no adverse impact.
3.	Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.	Authorization under the Hazardous and Other Wastes (Management and Transboundary) Movement Rules, 2016 were not required to be obtained for the Project. Used oil generated from DG set maintenance was collected and handed over to authorized recyclers/re-refiners and no unauthorized disposal was carried out.
4.	Construction and Demolition Waste Management Rules, 2016 and Solid Waste Management Rules, 2016.	The project is a new green field project and the quantum of demolition waste generated is not significant. The small quantity of waste will be best stored at source; i.e., at the point of generation. The Respondent No. 6 has adopted the method of Clearing and Grubbing for disposal of waste: a. The material collected after Clearing & Grubbing at site were stored within the ROW so that waste did not get scattered and did not become an eyesore. b. The waste materials were transported to disposal site in properly covered manner. c. There were various types of materials collected during C&G process like weeds, stumps of trees, or other organic matters. Attempts were-made to keep the waste segregated into different heaps as far as possible so that further gradation and reused was facilitated. These materials were generally self-degrading and were not health hazard. Some

		of the materials were used for landfill whenever required.
5.	Dismantled Bituminous Material	The material collection for scarification of bituminous road or from dismantling of existing road were stored at site and preserved. These materials were innovatively be mixed in required percentage with GSB material to achieve the desired gradation and utilized in medial filling. The material is carted by tippers to the stockyard and safely preserved for reuse. The total quantity arrived is reutilized in the Road shoulder.
6.	**Dismantled Concrete/Bricks Waste:**	The materials are collected from different location of dismantling of bridges and other structures during the road construction. The material is generally stacked at or near the site and later is disposed a suitable locations. The suitable and reusable materials are stacked separately and reuse in construction of toll building plinth level and partly utilized in culverts approaches and protections, etc.
7.	**Battery/ Tyre Waste**	The batteries/Tyres that are out of service and become unusable are stored at designated safe place. Those wastes when collected in sufficient amount are generally sold in the market for reuse. Hazard to the surrounding due to such waste are prevented and income to the pocket is added by just good practices.
8.	**Waste from hot Mix Plant (Aggregate Dust)**	The aggregate waste was collected near, the plant and considerable amount of waste

		was reused as filled in the bituminous and hard shoulder works. Dust at plant site was reduced to considerable extent and ambient air quality monitoring results show it to be within standards specified in NAAQS.
9.	**Settling Tank Waste (Concrete Batching Plant):**	The waste generated at batching plant was allowed to settle in the settling tank. Further this was collected and reused for the haul road to the plant site. This was used in the reducing of dust during the movement of heavy vehicles. Further, the haul road was regularly watered and kept moist.
10.	National Ambient Air Quality Standards (NAAQS), 2009.	Ambient air quality monitoring was carried out periodically and air quality levels were found within prescribed limits. The Summary of Environment Monitoring Result (Ambient Air Quality and Noise Level) for January 2025 to December 2025 is at Page 15 of the Audit Report.
11.	Noise Pollution (Regulation and Control) Rules, 2000.	Ambient noise levels including noise from DG sets were monitored periodically and found within permissible limits.
12.	Environment (Protection) Act, 1986 – Environmental Management and Sustainability Measures.	Waste minimization and reuse of materials generated during construction were implemented to conserve natural resources and reduce environmental impact.
13.	Water (Prevention and Control of Pollution) Act, 1974 and IS Standards for Water Quality.	Groundwater and surface water quality monitoring was conducted periodically and parameters were found within permissible limits.

12. The Audit Report has been submitted to the NHAI and the Respondent No. 6 submits that there are no objections to any of the findings in the Report.

Compliance with conditions of the NMCG Approval

13. The Respondent No. 6 is also placing on record the compliance report prepared by Orphic Environment Private Limited confirming compliance of the Respondent No. 6 with the conditions of the NMCG Approval ("**NMCG Compliance Report"**), as **Annexure D** to these written submissions. It is reiterated that the Respondent No. 5, NHAI is the Project Proponent for the purposes of the approval of the NMCG. However, the Respondent No. 6 has taken the necessary steps within its powers and discretion to ensure adherence to the conditions imposed by the NMCG while granting its approval dated 1 May 2025. The compliances to the conditions are summarized as under:

S. No.	Conditions in the NMCG Approval	Compliance Status
1.	The proponent must ensure that the casting yard storage and labor camp yard are located beyond the active flood plain	The Respondent No. 6 has constructed 3 nos. of construction camps were casting yard storage and labour camp yard are installed for the subject project: a. Construction Camp – 1 situated at Jhusi, Ch. 50 +850 (Casting Yard) which is at a distance of 1.50 KM (Aerial) b. Construction Camp – 2 situated at Mahuwari, Ch. 43+550 (Main Camp) which is at a distance of 1.25 KM (Aerial) c. Construction Camp – 3 situated at Lawayan Kalan Uparhar, Belwat, Ch. 47+230 (Casting Yard) which is at a distance of 450 M.

		The casting yard storage and labor camp yards are therefore located at a safe distance from the active flood plain area. The distance map showing the construction camps from the active flood plain areas have been filed with the NMCG Compliance Report at Annexure – I.
2.	No construction activities shall cause any intervention, obstruction or diversion in the natural flow of the river at any stage of the project.	During the site visit by the appointed Environmental Experts on 06.11.2025, it was confirmed that the construction work on the river has not been started. However, the precautions such as green/tarpaulin net are being installed on the piers to avoid any construction materials falling on the river.
3.	If any damage occurs in the ecosystem of river or its floodplain zone, proponent will be held liable for its repaid and restoration	It is being assured that any damage occurs in the ecosystem of river or its floodplain zone, the same shall be repaired by NHAI with the help of the appointed contractor.
4.	The project proponent must obtain Consent to Operate of the batching plant from the UPPCB and submit the same to NMCG	The consent to Operate for the batching plant obtained from UPPCB valid up to 31/03/2026. *(Note: The Respondent No. 6 has placed on record the renewed CTOs received from the UPPCB above)*
5.	NHAI needs to make appropriate provisions for the river training works	NHAI has proposed river training works for bridges include **Guide bunds**, **Spurs**, and **Bank protection measures** to stabilize the river channel, protect the bridge and its approaches from erosion, and ensure the flow of water is directed safely through the bridge.

		These structures can include constructing guide bunds with embankments and revetments, bank protection with stone pitching or concrete and building spurs or groynes to deflect water.
6.	NHAI must ensure the monitoring of Environmental Management Plan (EMP) through its Environmental Division at the headquarters and the regional office at the state level and must strictly adhere to the approved C&D Plan during execution	For the monitoring of Environmental Management Plan (EMP) and Environmental Clearance compliances under the scope of EPC Contract, a third party Environment Consultant "M/s Orphic Environment Pvt. Ltd." has been appointed by the EPC Contractor. Six Monthly compliance reports are submitted by the EPC contract through Authority Engineer appointed by NHAI which is further submitted to UPPCB, Lucknow and MoEF&CC, Delhi.
7.	The project proponent shall comply with all conditions imposed by relevant authority of from time to time, including those specified in the Environmental Clearance, Forest Clearance, recommendation of DGC and SGC and other No Objection Certificates (NOCs) obtained	Six Monthly Environmental Clearance compliance reports are being regularly submitted by NHAI to UPPCB, Lucknow and MoEF&CC, Delhi adhering to the conditions of Environmental Clearance granted to the project. The last submitted Environmental Clearance Compliance has been appended with the NMCG Compliance Report in **Annexure - IV. There is no forest land in this package** however the conditions of the Stage-1 Forest Clearance have been appended in **Annexure – V.** NHAI has also appointed **Zoological Survey of India (ZSI), Kolkata** for compliance of certain specific conditions stipulated in the Environmental Clearance related to the **"Long term Monitoring of Key Riverine Species in river Ganga for conservation and**

		Management." The report has been appended in **Annexure VI.** The approvals for the ground water extraction from Central Ground Water Board (CGWB) have been appended in **Annexure VII.** The NOC for the construction of the major bridge across Confluence (lawayankala) at Prayagraj (NW-1) has been obtained and has been appended in **Annexure-VIII**
8.	All project activities must adhere to the provisions of the River Ganga (Rejuvenation, Protection, and Management) Authorities Order, 2016 and comply with all applicable regulations and court orders	Complied
9.	This approval is subjected to recommendation from SGC	Complied. *Note: The same has been obtained.*
10.	The NMCG reserves the right to revoke the approval if any of the above conditions are violated. The approval further doesn't preclude NMCG from taking action under EP Act, 1986 if it is established that river health has been severely compromised during the construction stage	Agreed

14. It is therefore most respectfully submitted that the Respondent No. 6 was not responsible for obtaining the applicable permits from the NMCG for the subject Project but has since ensured that the permits are obtained and the works are undertaken in compliance with the conditions contained in the NMCG Approval.

15. It is further submitted that the Respondent No. 6 continues to ensure adherence to all environmental laws, rules and regulations during its execution of the works under the Project and most respectfully prays that in view of the fact that all the necessary permits have been obtained for the Project, no environmental harm is caused during the execution of the works under the Project and the Respondent No. 6 is in compliance with all applicable permits and laws; the present OA may be disposed of accordingly by this Hon'ble Tribunal.



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Place: New Delhi

Dated:24.03.2026

ANNEXURE A

Uttar Pradesh Pollution Control Board
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010
Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.in, Website: www.uppcb.com

Category : GREEN **Application Id : 35830690**

262307/UPPCB/Allahabad(UPPCBRO)/CTO/both/PRAYAGRAJ/2026 **Date: 16/03/2026**

To,

M/s

GPT INFRA PROJECTS LIMITED

PLOT No.- 149, 150, 157, 159, 198, 199, 201 and 208, LAWAYAN KALAN, NAINI, KARCHHANA, PRAYAGRAJ

Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & authorization) (Fresh) under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974 and under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981

CCA is hereby granted to **GPT INFRA PROJECTS LIMITED** located at **PLOT No.- 149, 150, 157, 159, 198, 199, 201 and 208, LAWAYAN KALAN, NAINI, KARCHHANA, PRAYAGRAJ**. subject to the provisions of **the Water Act, Air Act** and the orders that may be made further and subject to following terms and conditions :-

1. This CCA GPT INFRA PROJECTS LIMITED **granted for the period from 01/04/2026 to 31/03/2028** and valid for manufacturing of following products.

S No	Product	Quantity	Unit
1	Ready Mix Concrete	30	Cubic Meters/Hour

2. Conditions under Water(Prevention and Control of Pollution) Act -1974 as amended :-

(i) The daily quantity of effluent discharge (KLD) :-

Kind of Effluent	Quantity(KLD)	Treatment facility	Discharge point
Domestic	**03**	**Septic Tank**	**Soak Pit**

(ii) Trade Effluent Treatment and Disposal :-The applicant shall operate Effluent Treatment Plant consisting of primary/secondary and tertiary treatment as is required with reference to influent quantity and quality.

In case of stoppage of functioning of ETP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(iii) The treated effluent shall be recycled to the maximum extent and should be reused within the premises for gardening etc. Quality of the treated effluent shall meet to the following general and specific standards as prescribed under Environment (Protection) Rules, 1986 and applicable to the unit from time-to-time :-

Industrial Effluent Quality Standard

S.No.	Parameter	Standard

(iv) Sewage Treatment and Disposal :- The applicant shall provide comprehensive STP as is required with reference to influent quantity and quality.In case of stoppage of functioning of STP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be

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dispatched immediately.

(v) The treated sewage shall be reused in gardening as far as possible. The STP shall be maintained continuously so as to achieve the quality of the treated sewage to the following standards.

S No.	Parameters	Standards

3. Conditions under Air (Prevention and Control of Pollution) Act -1981 as amended :-

i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards.

Air Pollution Source Details

S No.	Air Pollution Source	Type of fuel	Stack no	Control Device	Height of Stack
1	DG Set (03)-125 KVA	HSD	01, 02, 03	Particulate Matter	As Per E(P) Act. 1986

Emmission Quality Standards

S No.	Stack no	Parameters	Standards

In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately

(ii) The unit will not use any type of restricted fuel.

iii) Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial, Commercial, Residential, Silence) which are as follows :-

Day time : from 6.00 a.m. to 10.00 p.m., Night time: from 10.00 p.m. to 6.00 a.m.

Standards for Noise level in db(A) Leq	Industrial Area		Commercial Area		Residential Area		Silence Zone	
	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time
	75	70	65	55	55	45	50	40

4. Essential documents to be submitted by the Industry/Unit as Applicable :-

(i) Environment Statement in Form-V of Environment (Protection) Rules, 1986.

(ii) Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area.

5. Competent Authority reserves the right to change/modify/add any time any condition of this CCA.

6. Unit has to comply with the following specific & general conditions. Non compliance of any provision of this CCA and provisions of the Water Act, Air Act and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 will results in legal action under the aforesaid Acts and Rules.

7. In compliance to the G.O 1011/81-7-2021-09 (Writ)/2016 dated.13.10.2021 issued by Department of Environment, Forest and Climate Change, Uttar Pradesh. You are directed to develop Miyawaki Forest as per the SOP available at URL:-http://www.upecp.in/TrainingSession.aspx for ensuring timely compliance of this direction, you are hereby directed to submit a bank guarantee with minimum validity of one year of the amount equivalent to the sum of initial consent fees (Air and Water) or Rs. 50,000/- (Rs. Fifty Thousand

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Only) whichever is more, within 30 days from the date of issuance of this certificate. In case of non-compliance of this direction, your consent will be revoked by the Board.

8. If the unit uses the ground water and requires the permission from SGWA/CGWA for water abstraction then the industry will have to obtain No objection certificate for abstraction of ground water. It will be the responsibility of the industry to comply with the various conditions of the NOC obtained from the competent authority and submit to the Board, within 3 months time failing which CTO will be revoked.

General Conditions:-

1. The applicant shall get analysed the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF and shall report to the UPPCB.
2. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.
3. Treated Industial waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.
4. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the Board, legal action shall be initiated against the applicant.
5. The applicant shall maintain good house keeping. All valves/pipes/sewer/drains etc. must be leak-proof
6. The industry shall provide uninterrupted entry to the STP/ETP inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control systems.
7. The industry shall provide Inspection Book at the time of inspection to the Board's officials.
8. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.
9. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.
10. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.
11. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/ production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point
12. The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA, as may be necessary.

Specific Conditions:-

1. This CTO is granted to M/s GPT INFRA PROJECTS LIMITED, LAWAYAN KALAN, NAINI, KARCHHANA, PRAYAGRAJ (Geo Co-ordinates-25.368876, 81.910193) for production of Ready Mix Concrete-30 Cum/Hour.
2. A thick green belt of trees of suitable species able to attain 8-10 meter height on maturity shall be developed in multi-lineate staggered manner on a minimum 33% of the land on which the industry is established as per the "Protocol for Development of Green Belt" notified vide Board Office Order No.H16405/220/2018/02 dated. 16.02.2018 in this regard and is available at URL http://www.uppcb.com/pdf/Green-belt-Guide_160218.pdf.
3. The industry shall ensure that water sprinkling system, Mobile water sprinkling system and Smog gun

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should be installed as Air Pollution Control System.

4. The Industry shall cover boundary wall around the project premises.

5. If UPPCB or CPCB issues a closure order against the industry, this consent shall remain suspended for the period till the closure order is revoked, after which the consent will be effective again for the remaining period.

6. Settling tanks shall be made for re-circulation of water utilize for fugitive/dust suppression during operation of plant.

7. This consent order is being issued with the intention that no pollution or land ownership dispute is pending and no such litigation is pending in any court, otherwise, the consent order will be deemed to be nullified.

8. This consent is not transferable, in case of a change of ownership/management and addresses of new Owner/partner/directors/proprietor should immediately apply for the same.

9. The issuance of this consent does not convey any property rights in either real or personal property or any exclusive privileges, nor does it authorize any invasion of personal rights, nor any infringement of Central, State or local laws or regulations.

10. The unit shall discharge the domestic effluent through the Septic Tank/Soak pit.

11. The unit shall be operated in such a manner that ambient air quality should not adversely affect the surrounding environment by the fugitive emissions emitted during the operational/processing period.

12. The shall install/provide the water sprinkling systems as water sprinkler stand posts to suppress/mitigate the dust emissions.

13. Prior to any change in process, production capacity, modification, or any change within the unit will be liable to take Consent to establish (CTE).

14. Solid waste should be disposed off in such a manner that there will be no adverse effect on the population and environment of the surrounding area. Environmental statement should be sent to this office before 30 September every year.

15. The DG set should have minimum stack height 0.2x KVA from roof-top of the nearest building with acoustic enclosure and monitoring of noise level, stack emission and ambient air quality should be done by the laboratory recognized under Environment (Protection) Act, 1986 and report be sent to the Board.

16. The industry shall regularly operate water sprinkling system to control process emission and dust suppression in scientific manner to maintain Ambient Air Quality as per CPCB norms.

17. The Industry shall obtain land use certificate from competent authority of revenue department within 01 month and submit to State Board.

18. Metallic road shall be installed inside the premises with Regular wetting of the ground within the factory premises.

19. Complaint against said industry regarding Pollution if lodged & confirmed in inspection the consent order shall be revoked & necessary action against industry shall be taken under Air(Prevention & Control of Pollution) Act, 1981 and Water (Prevention & Control of Pollution) Act, 1974 as amended industry owner is responsible for this.

20. In case of violation of the above mentioned conditions, the CTO may be withdrawn.

Vijay
Digitally signed by Vijay
Date: 2026.03.16 11:04:44 +05'30'

Regional Officer

Copy to:

Chief Environmental Officer (Circle-2), U.P. Pollution Control Board, T.C. 12V, Vibhuti Khand, Gomati Nagar, Lucknow.

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Vijay17
Digitally signed by Vijay
Date: 2026.03.16 11:05:02 +05'30'
Regional Officer

मिशन LiFE - पर्यावरण के लिए जीवन शैली

(Lifestyle For Environment)

जनसहभागिता का सन्देश

- स्वच्छता – देशसेवा में अपने परिवेश की स्वच्छता हेतु अपना सक्रिय योगदान सुनिश्चित करें
- संकल्प लें -एकल उपयोग प्लास्टिक उत्पाद जैसे कप, तश्तरी, चम्मच, स्ट्रॉ, ईयरबड्स आदि का उपयोग न हो एवं पर्यावरण अनुकूल विकल्पों जैसे कागज/पत्तों से बने दोने या कटलरी को प्राथमिकता दी जाय |
- एकल उपयोग प्लास्टिक उत्पाद के प्रयोग को रोकने एवं प्लास्टिक बैग के बजाय कपड़े के थैले का उपयोग करने मात्र से 375 मिलियन टन ठोस (प्लास्टिक) कचरे का उत्सर्जन बचाया जा सकता है
- चक्रीय अर्थव्यवस्था (सर्कुलर इकोनॉमी) का समुचित कार्यान्वयन वर्ष 2030 तक लगभग 14 लाख करोड़ रुपये की अतिरिक्त बचत उत्पन्न कर सकता है | वेस्ट /अपशिष्ट फेकने के पूर्व सोचें, ये किसी का संसाधन तो नहीं ...?
- अनुपयोगी इलेक्ट्रिक / इलेक्ट्रॉनिक उत्पाद को कचरे में फेकने से रुकें | इसके उपयुक्त निस्तारण हेतु इसे प्राधिकृत ई – वेस्ट रीसाइकलर को दें | प्राधिकृत ई-रीसाइक्लिंग इकाई में अनुपयोगी इलेक्ट्रिक / इलेक्ट्रॉनिक उत्पाद को देने मात्र से 0.75 मिलियन टन तक ई-कचरे का पुनर्चक्रण किया जा सकता है एवं ई-कचरे के विषम पर्यावरणीय दुष्प्रभाव से बचा जा सकता है
- बाहर जाते समय - सोचें कि क्या आपको वास्तव में परिवहन की आवश्यकता है - वह भी क्या व्यक्तिगत रूप से ? छोटी दूरी के लिए पैदल चलना पसंद करें, अथवा सम्भव हो तो कार पूल के रूप में संसाधन को साझा करें अथवा सार्वजनिक परिवहन पर विचार करें
- घरेलू स्तर पर कम से कम ठोस अपशिष्ट का उत्सर्जन करें और इनका प्रथाक्कीकरण करें
- उपयोगी शेष खाद्य सामग्री आपके स्वयं प्रयास अथवा निकटस्थ सक्रिय स्वयं सेवी संस्थाओं की सहायता से समाज के वंचित वर्ग तक पहुंचाई जा सकती है | वहीं अनुपयोगी भोजन /खाद्य सामग्री को कंपोस्ट (वर्मी कम्पोस्ट) करने से 15 अरब टन भोजन को नष्ट होने से बचाया जा सकता है
- ध्यान रखें - उपयुक्त नल और शावर के उपयोग से पानी की खपत को 30 - 40% तक कम किया जा सकता है। एवं उपयोग में न होने पर नलों को बंद रखने मात्र से 9 ट्रिलियन लीटर पानी बचाया जा सकता है
- ट्रैफिक लाइट/रेलवे क्रॉसिंग पर कार/स्कूटर के इंजन बंद करने मात्र से 22.5 बिलियन kWh तक ऊर्जा की बचत हो सकती है
- परम्परागत बल्ब के स्थान पर CFL का उपयोग बिजली की खपत में प्रभावी कमी लाते हैं | उपयोग में न होने पर बिजली उपकरणों को बंद करें | स्टार रेटेड विद्युत उपकरणों के उपयोग को प्राथमिकता दें

हमारे द्वारा अपनी जीवन शैली की प्राथमिकताओं का उचित और पर्यावरण अनुकूल पुनर्निर्धारण समाज और पर्यावरण के प्रति हमारा दायित्व है |

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Uttar Pradesh Pollution Control Board
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010
Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.in, Website: www.uppcb.com

Category : GREEN **Application Id : 35830263**

262304/UPPCB/Allahabad(UPPCBRO)/CTO/both/PRAYAGRAJ/2026 **Date: 16/03/2026**

To,
M/s
GPT INFRA PROJECTS LIMITED
NIBI KALA UPARHAR, JHUNSI, PHOOLPUR, PRAYAGRAJ

Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & authorization) (Fresh) under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974 and under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981

CCA is hereby granted to **GPT INFRA PROJECTS LIMITED** located at **NIBI KALA UPARHAR, JHUNSI, PHOOLPUR, PRAYAGRAJ**. subject to the provisions of **the Water Act, Air Act** and the orders that may be made further and subject to following terms and conditions :-

1. This CCA GPT INFRA PROJECTS LIMITED **granted for the period from 01/04/2026 to 31/03/2028** and valid for manufacturing of following products.

S No	Product	Quantity	Unit
1	Ready Mix Concrete	240	Cubic Meters/Day

2. Conditions under Water(Prevention and Control of Pollution) Act -1974 as amended :-

(i) The daily quantity of effluent discharge (KLD) :-

Kind of Effluent	Quantity(KLD)	Treatment facility	Discharge point
Domestic	**03**	**Septic Tank**	**Soak Pit**

(ii) Trade Effluent Treatment and Disposal :-The applicant shall operate Effluent Treatment Plant consisting of primary/secondary and tertiary treatment as is required with reference to influent quantity and quality.

In case of stoppage of functioning of ETP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(iii) The treated effluent shall be recycled to the maximum extent and should be reused within the premises for gardening etc. Quality of the treated effluent shall meet to the following general and specific standards as prescribed under Environment (Protection) Rules, 1986 and applicable to the unit from time-to-time :-

Industrial Effluent Quality Standard

S.No.	Parameter	Standard

(iv) Sewage Treatment and Disposal :- The applicant shall provide comprehensive STP as is required with reference to influent quantity and quality.In case of stoppage of functioning of STP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

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(v) The treated sewage shall be reused in gardening as far as possible. The STP shall be maintained continuously so as to achieve the quality of the treated sewage to the following standards.

S No.	Parameters	Standards

3. Conditions under Air (Prevention and Control of Pollution) Act -1981 as amended :-

i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards.

Air Pollution Source Details

S No.	Air Pollution Source	Type of fuel	Stack no	Control Device	Height of Stack
1	DG Set-30 KVA	HSD	01	Particulate Matter	As Per E(P) Act. 1986
2	DG Set-160 KVA	HSD	02	Particulate Matter	As Per E(P) Act. 1986

Emmission Quality Standards

S No.	Stack no	Parameters	Standards

In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately

(ii) The unit will not use any type of restricted fuel.

iii) Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial, Commercial, Residential, Silence) which are as follows :-

Day time : from 6.00 a.m. to 10.00 p.m., Night time: from 10.00 p.m. to 6.00 a.m.

Standards for Noise level in db(A) Leq	Industrial Area		Commercial Area		Residential Area		Silence Zone	
	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time
	75	70	65	55	55	45	50	40

4. Essential documents to be submitted by the Industry/Unit as Applicable :-

(i) Environment Statement in Form-V of Environment (Protection) Rules, 1986.

(ii) Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area.

5. Competent Authority reserves the right to change/modify/add any time any condition of this CCA.

6. Unit has to comply with the following specific & general conditions. Non compliance of any provision of this CCA and provisions of the Water Act, Air Act and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 will results in legal action under the aforesaid Acts and Rules.

7. In compliance to the G.O 1011/81-7-2021-09 (Writ)/2016 dated.13.10.2021 issued by Department of Environment, Forest and Climate Change, Uttar Pradesh. You are directed to develop Miyawaki Forest as per the SOP available at URL:-http://www.upecp.in/TrainingSession.aspx for ensuring timely compliance of this direction, you are hereby directed to submit a bank guarantee with minimum validity of one year of the amount equivalent to the sum of initial consent fees (Air and Water) or Rs. 50,000/- (Rs. Fifty Thousand

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Only) whichever is more, within 30 days from the date of issuance of this certificate. In case of non-compliance of this direction, your consent will be revoked by the Board.

8. If the unit uses the ground water and requires the permission from SGWA/CGWA for water abstraction then the industry will have to obtain No objection certificate for abstraction of ground water. It will be the responsibility of the industry to comply with the various conditions of the NOC obtained from the competent authority and submit to the Board, within 3 months time failing which CTO will be revoked.

General Conditions:-

1. The applicant shall get analysed the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF and shall report to the UPPCB.
2. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.
3. Treated Industial waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.
4. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the Board, legal action shall be initiated against the applicant.
5. The applicant shall maintain good house keeping. All valves/pipes/sewer/drains etc. must be leak-proof
6. The industry shall provide uninterrupted entry to the STP/ETP inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control systems.
7. The industry shall provide Inspection Book at the time of inspection to the Board's officials.
8. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.
9. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.
10. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.
11. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/ production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point
12. The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA, as may be necessary.

Specific Conditions:-

1. This CTO is granted to M/s GPT INFRA PROJECTS LIMITED, NIBI KALA UPARHAR, JHUNSI, PHOOLPUR, PRAYAGRAJ for production of Ready Mix Concrete-240 Cum/Day.
2. A thick green belt of trees of suitable species able to attain 8-10 meter height on maturity shall be developed in multi-lineate staggered manner on a minimum 33% of the land on which the industry is established as per the "Protocol for Development of Green Belt" notified vide Board Office Order No.H16405/220/2018/02 dated. 16.02.2018 in this regard and is available at URL http://www.uppcb.com/pdf/Green-belt-Guide_160218.pdf.
3. The industry shall ensure that water sprinkling system, Mobile water sprinkling system and Smog gun should be installed as Air Pollution Control System.

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4. The Industry shall cover boundary wall around the project premises.
5. If UPPCB or CPCB issues a closure order against the industry, this consent shall remain suspended for the period till the closure order is revoked, after which the consent will be effective again for the remaining period.
6. Settling tanks shall be made for re-circulation of water utilize for fugitive/dust suppression during operation of plant.
7. This consent order is being issued with the intention that no pollution or land ownership dispute is pending and no such litigation is pending in any court, otherwise, the consent order will be deemed to be nullified.
8. This consent is not transferable, in case of a change of ownership/management and addresses of new Owner/partner/directors/proprietor should immediately apply for the same.
9. The issuance of this consent does not convey any property rights in either real or personal property or any exclusive privileges, nor does it authorize any invasion of personal rights, nor any infringement of Central, State or local laws or regulations.
10. The unit shall discharge the domestic effluent through the Septic Tank/Soak pit.
11. The unit shall be operated in such a manner that ambient air quality should not adversely affect the surrounding environment by the fugitive emissions emitted during the operational/processing period.
12. The shall install/provide the water sprinkling systems as water sprinkler stand posts to suppress/mitigate the dust emissions.
13. Prior to any change in process, production capacity, modification, or any change within the unit will be liable to take Consent to establish (CTE).
14. Solid waste should be disposed off in such a manner that there will be no adverse effect on the population and environment of the surrounding area. Environmental statement should be sent to this office before 30 September every year.
15. The DG set should have minimum stack height 0.2x KVA from roof-top of the nearest building with acoustic enclosure and monitoring of noise level, stack emission and ambient air quality should be done by the laboratory recognized under Environment (Protection) Act, 1986 and report be sent to the Board.
16. The industry shall regularly operate water sprinkling system to control process emission and dust suppression in scientific manner to maintain Ambient Air Quality as per CPCB norms.
17. The Industry shall obtain land use certificate from competent authority of revenue department within 01 month and submit to State Board.
18. Metallic road shall be installed inside the premises with Regular wetting of the ground within the factory premises.
19. Complaint against said industry regarding Pollution if lodged & confirmed in inspection the consent order shall be revoked & necessary action against industry shall be taken under Air(Prevention & Control of Pollution) Act, 1981 and Water (Prevention & Control of Pollution) Act, 1974 as amended industry owner is responsible for this.
20. In case of violation of the above mentioned conditions, the CTO may be withdrawn.

Vijay
Digitally signed by Vijay
Date: 2026.03.16 10:45:14 +05'30'

Regional Officer

Copy to:

Chief Environmental Officer (Circle-2), U.P. Pollution Control Board, T.C. 12V, Vibhuti Khand, Gomati Nagar, Lucknow.

Vijay
Digitally signed by Vijay
Date: 2026.03.16 10:44:55 +05'30'

Regional Officer

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मिशन LiFE - पर्यावरण के लिए जीवन शैली

(Lifestyle For Environment)

जनसहभागिता का सन्देश

- स्वच्छता – देशसेवा में अपने परिवेश की स्वच्छता हेतु अपना सक्रिय योगदान सुनिश्चित करें
- संकल्प लें -एकल उपयोग प्लास्टिक उत्पाद जैसे कप, तश्तरी, चम्मच, स्ट्रॉ, ईयरबड्स आदि का उपयोग न हो एवं पर्यावरण अनुकूल विकल्पों जैसे कागज/पत्तों से बने दोने या कटलरी को प्राथमिकता दी जाय |
- एकल उपयोग प्लास्टिक उत्पाद के प्रयोग को रोकने एवं प्लास्टिक बैग के बजाय कपड़े के थैले का उपयोग करने मात्र से 375 मिलियन टन ठोस (प्लास्टिक) कचरे का उत्सर्जन बचाया जा सकता है
- चक्रीय अर्थव्यवस्था (सर्कुलर इकोनॉमी) का समुचित कार्यान्वयन वर्ष 2030 तक लगभग 14 लाख करोड़ रुपये की अतिरिक्त बचत उत्पन्न कर सकता है | वेस्ट /अपशिष्ट फेकने के पूर्व सोचें, ये किसी का संसाधन तो नहीं ...?
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- उपयोगी शेष खाद्य सामग्री आपके स्वयं प्रयास अथवा निकटस्थ सक्रिय स्वयं सेवी संस्थाओं की सहायता से समाज के वंचित वर्ग तक पहुंचाई जा सकती है | वहीं अनुपयोगी भोजन /खाद्य सामग्री को कंपोस्ट (वर्मी कम्पोस्ट) करने से 15 अरब टन भोजन को नष्ट होने से बचाया जा सकता है
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हमारे द्वारा अपनी जीवन शैली की प्राथमिकताओं का उचित और पर्यावरण अनुकूल पुनर्निर्धारण समाज और पर्यावरण के प्रति हमारा दायित्व है |

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Uttar Pradesh Pollution Control Board
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010
Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.in, Website: www.uppcb.com

Category : GREEN **Application Id : 35830085**

262302/UPPCB/Allahabad(UPPCBRO)/CTO/both/PRAYAGRAJ/2026 **Date: 13/03/2026**

To,

M/s

GPT INFRA PROJECTS LIMITED

UPSIDA NIRMAN KHAND-9, SARASWATI HIGH TECH CITY, SECTOR-3, KARCHANA, NAINI, PRAYAGRAJ

Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & authorization) (Fresh) under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974 and under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981

CCA is hereby granted to **GPT INFRA PROJECTS LIMITED** located at **UPSIDA NIRMAN KHAND-9, SARASWATI HIGH TECH CITY, SECTOR-3, KARCHANA, NAINI, PRAYAGRAJ**. subject to the provisions of **the Water Act, Air Act** and the orders that may be made further and subject to following terms and conditions :-

1. This CCA GPT INFRA PROJECTS LIMITED **granted for the period from 01/04/2026 to 31/03/2027** and valid for manufacturing of following products.

S No	Product	Quantity	Unit
1	RMC (02 Plant)	180	Cubic Meters/Day
2	WMM @ 100 MT/Hour	500	Metric Tonnes/Day

2. Conditions under Water(Prevention and Control of Pollution) Act -1974 as amended :-

(i) The daily quantity of effluent discharge (KLD) :-

Kind of Effluent	Quantity(KLD)	Treatment facility	Discharge point
Domestic	**03**	**Septic Tank**	**Soak Pit**

(ii) Trade Effluent Treatment and Disposal :-The applicant shall operate Effluent Treatment Plant consisting of primary/secondary and tertiary treatment as is required with reference to influent quantity and quality.

In case of stoppage of functioning of ETP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(iii) The treated effluent shall be recycled to the maximum extent and should be reused within the premises for gardening etc. Quality of the treated effluent shall meet to the following general and specific standards as prescribed under Environment (Protection) Rules, 1986 and applicable to the unit from time-to-time :-

Industrial Effluent Quality Standard

S.No.	Parameter	Standard

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(iv) Sewage Treatment and Disposal :- The applicant shall provide comprehensive STP as is required with reference to influent quantity and quality.In case of stoppage of functioning of STP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(v) The treated sewage shall be reused in gardening as far as possible. The STP shall be maintained continuously so as to achieve the quality of the treated sewage to the following standards.

S No.	Parameters	Standards

3. Conditions under Air (Prevention and Control of Pollution) Act -1981 as amended :-

i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards.

Air Pollution Source Details

S No.	Air Pollution Source	Type of fuel	Stack no	Control Device	Height of Stack
1	DG Set-125 KVA	HSD	01	Particulate Matter	As Per E(P) Act. 1986
2	DG Set-160 KVA	HSD	01	Particulate Matter	As Per E(P) Act. 1986

Emmission Quality Standards

S No.	Stack no	Parameters	Standards

In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately

(ii) The unit will not use any type of restricted fuel.

iii) Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial, Commercial, Residential, Silence) which are as follows :-

Day time : from 6.00 a.m. to 10.00 p.m., Night time: from 10.00 p.m. to 6.00 a.m.

Standards for Noise level in db(A) Leq	Industrial Area		Commercial Area		Residential Area		Silence Zone	
	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time
	75	70	65	55	55	45	50	40

4. Essential documents to be submitted by the Industry/Unit as Applicable :-

(i) Environment Statement in Form-V of Environment (Protection) Rules, 1986.

(ii) Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area.

5. Competent Authority reserves the right to change/modify/add any time any condition of this CCA.

6. Unit has to comply with the following specific & general conditions. Non compliance of any provision of this CCA and provisions of the Water Act, Air Act and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 will results in legal action under the aforesaid Acts and Rules.

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7. In compliance to the G.O 1011/81-7-2021-09 (Writ)/2016 dated.13.10.2021 issued by Department of Environment, Forest and Climate Change, Uttar Pradesh. You are directed to develop Miyawaki Forest as per the SOP available at URL:-http://www.upecp.in/TrainingSession.aspx for ensuring timely compliance of this direction, you are hereby directed to submit a bank guarantee with minimum validity of one year of the amount equivalent to the sum of initial consent fees (Air and Water) or Rs. 50,000/- (Rs. Fifty Thousand Only) whichever is more, within 30 days from the date of issuance of this certificate. In case of non-compliance of this direction, your consent will be revoked by the Board.
8. If the unit uses the ground water and requires the permission from SGWA/CGWA for water abstraction then the industry will have to obtain No objection certificate for abstraction of ground water. It will be the responsibility of the industry to comply with the various conditions of the NOC obtained from the competent authority and submit to the Board, within 3 months time failing which CTO will be revoked.

General Conditions:-

1. The applicant shall get analysed the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF and shall report to the UPPCB.
2. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.
3. Treated Industial waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.
4. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the Board, legal action shall be initiated against the applicant.
5. The applicant shall maintain good house keeping. All valves/pipes/sewer/drains etc. must be leak-proof
6. The industry shall provide uninterrupted entry to the STP/ETP inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control systems.
7. The industry shall provide Inspection Book at the time of inspection to the Board's officials.
8. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.
9. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.
10. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.
11. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/ production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point
12. The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA, as may be necessary.

Specific Conditions:-

1. This CTO is granted to M/s GPT INFRA PROJECTS LIMITED, UPSIDA NIRMAN KHAND-9, SARASWATI HIGH TECH CITY, SECTOR-3, KARCHANA, NAINI, PRAYAGRAJ for production of Ready Mix Concrete-180 Cum/Day & WMM-500 MT/Day.
2. A thick green belt of trees of suitable species able to attain 8-10 meter height on maturity shall be

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developed in multi-lineate staggered manner on a minimum 33% of the land on which the industry is established as per the "Protocol for Development of Green Belt" notified vide Board Office Order No.H16405/220/2018/02 dated. 16.02.2018 in this regard and is available at URL http://www.uppcb.com/pdf/Green-belt-Guide_160218.pdf.

3. The industry shall ensure that water sprinkling system, Mobile water sprinkling system and Smog gun should be installed as Air Pollution Control System.

4. The Industry shall cover boundary wall around the project premises.

5. If UPPCB or CPCB issues a closure order against the industry, this consent shall remain suspended for the period till the closure order is revoked, after which the consent will be effective again for the remaining period.

6. Settling tanks shall be made for re-circulation of water utilize for fugitive/dust suppression during operation of plant.

7. This consent order is being issued with the intention that no pollution or land ownership dispute is pending and no such litigation is pending in any court, otherwise, the consent order will be deemed to be nullified.

8. This consent is not transferable, in case of a change of ownership/management and addresses of new Owner/partner/directors/proprietor should immediately apply for the same.

9. The issuance of this consent does not convey any property rights in either real or personal property or any exclusive privileges, nor does it authorize any invasion of personal rights, nor any infringement of Central, State or local laws or regulations.

10. The unit shall discharge the domestic effluent through the Septic Tank/Soak pit.

11. The unit shall be operated in such a manner that ambient air quality should not adversely affect the surrounding environment by the fugitive emissions emitted during the operational/processing period.

12. The shall install/provide the water sprinkling systems as water sprinkler stand posts to suppress/mitigate the dust emissions.

13. Prior to any change in process, production capacity, modification, or any change within the unit will be liable to take Consent to establish (CTE).

14. Solid waste should be disposed off in such a manner that there will be no adverse effect on the population and environment of the surrounding area. Environmental statement should be sent to this office before 30 September every year.

15. The DG set should have minimum stack height 0.2x KVA from roof-top of the nearest building with acoustic enclosure and monitoring of noise level, stack emission and ambient air quality should be done by the laboratory recognized under Environment (Protection) Act, 1986 and report be sent to the Board.

16. The industry shall regularly operate water sprinkling system to control process emission and dust suppression in scientific manner to maintain Ambient Air Quality as per CPCB norms.

17. The Industry shall obtain land use certificate from competent authority of revenue department within 01 month and submit to State Board.

18. Metallic road shall be installed inside the premises with Regular wetting of the ground within the factory premises.

19. Complaint against said industry regarding Pollution if lodged & confirmed in inspection the consent order shall be revoked & necessary action against industry shall be taken under Air(Prevention & Control of Pollution) Act, 1981 and Water (Prevention & Control of Pollution) Act, 1974 as amended industry owner is responsible for this.

20. In case of violation of the above mentioned conditions, the CTO may be withdrawn.

Vijay
Digitally signed by Vijay
Date: 2026.03.13 17:16:53 +05'30'

Regional Officer

Copy to:

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Chief Environmental Officer (Circle-2), U.P. Pollution Control Board, T.C. 12V, Vibhuti Khand, Gomati Nagar, Lucknow.

Vijay
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Date: 2026.03.13 17:17:07 +05'30'
Regional Officer

मिशन LiFE - पर्यावरण के लिए जीवन शैली

(Lifestyle For Environment)

जनसहभागिता का सन्देश

- स्वच्छता – देशसेवा में अपने परिवेश की स्वच्छता हेतु अपना सक्रिय योगदान सुनिश्चित करें
- संकल्प लें -एकल उपयोग प्लास्टिक उत्पाद जैसे कप, तश्तरी, चम्मच, स्ट्रॉ, ईयरबड्स आदि का उपयोग न हो एवं पर्यावरण अनुकूल विकल्पों जैसे कागज/पत्तों से बने दोने या कटलरी को प्राथमिकता दी जाय |
- एकल उपयोग प्लास्टिक उत्पाद के प्रयोग को रोकने एवं प्लास्टिक बैग के बजाय कपड़े के थैले का उपयोग करने मात्र से 375 मिलियन टन ठोस (प्लास्टिक) कचरे का उत्सर्जन बचाया जा सकता है
- चक्रीय अर्थव्यवस्था (सर्कुलर इकोनॉमी) का समुचित कार्यान्वयन वर्ष 2030 तक लगभग 14 लाख करोड़ रुपये की अतिरिक्त बचत उत्पन्न कर सकता है | वेस्ट /अपशिष्ट फेकने के पूर्व सोचें, ये किसी का संसाधन तो नहीं ...?
- अनुपयोगी इलेक्ट्रिक / इलेक्ट्रॉनिक उत्पाद को कचरे में फेकने से रुकें | इसके उपयुक्त निस्तारण हेतु इसे प्राधिकृत ई – वेस्ट रीसाइकलर को दें | प्राधिकृत ई-रीसाइक्लिंग इकाई में अनुपयोगी इलेक्ट्रिक / इलेक्ट्रॉनिक उत्पाद को देने मात्र से 0.75 मिलियन टन तक ई-कचरे का पुनर्चक्रण किया जा सकता है एवं ई-कचरे के विषम पर्यावरणीय दुष्प्रभाव से बचा जा सकता है
- बाहर जाते समय - सोचें कि क्या आपको वास्तव में परिवहन की आवश्यकता है - वह भी क्या व्यक्तिगत रूप से ? छोटी दूरी के लिए पैदल चलना पसंद करें, अथवा सम्भव हो तो कार पूल के रूप में संसाधन को साझा करें अथवा सार्वजनिक परिवहन पर विचार करें
- घरेलू स्तर पर कम से कम ठोस अपशिष्ट का उत्सर्जन करें और इनका प्रथाक्कीकरण करें
- उपयोगी शेष खाद्य सामग्री आपके स्वयं प्रयास अथवा निकटस्थ सक्रिय स्वयं सेवी संस्थाओं की सहायता से समाज के वंचित वर्ग तक पहुंचाई जा सकती है | वहीं अनुपयोगी भोजन /खाद्य सामग्री को कंपोस्ट (वर्मी कम्पोस्ट) करने से 15 अरब टन भोजन को नष्ट होने से बचाया जा सकता है
- ध्यान रखें - उपयुक्त नल और शावर के उपयोग से पानी की खपत को 30 - 40% तक कम किया जा सकता है। एवं उपयोग में न होने पर नलों को बंद रखने मात्र से 9 ट्रिलियन लीटर पानी बचाया जा सकता है
- ट्रैफिक लाइट/रेलवे क्रॉसिंग पर कार/स्कूटर के इंजन बंद करने मात्र से 22.5 बिलियन kWh तक ऊर्जा की बचत हो सकती है
- परम्परागत बल्ब के स्थान पर CFL का उपयोग बिजली की खपत में प्रभावी कमी लाते हैं | उपयोग में न होने पर बिजली उपकरणों को बंद करें | स्टार रेटेड विद्युत उपकरणों के उपयोग को प्राथमिकता दें

हमारे द्वारा अपनी जीवन शैली की प्राथमिकताओं का उचित और पर्यावरण अनुकूल पुनर्निर्धारण समाज और पर्यावरण के प्रति हमारा दायित्व है |

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NATIONAL HIGHWAYS AUTHORITY OF INDIA (NHAI)

Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode

2nd YEARLY ENVIRONMENTAL AUDIT REPORT (PACKAGE -2)

DECEMBER 2025



Submitted By:
M/s. GPT Infra Projects Ltd
Prayagraj Ganga Bridge, Village –Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

Prepared By:
ORPHIC ENVIRONMENT PRIVATE LIMITED
(Associated with NABL & MoEF&CC Laboratory and NABET Accredited Consultancy firm)

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ENVIRONMENTAL AUDIT

COMPANY NAME	M/s. GPT Infra Projects Ltd. Prayagraj Ganga Bridge, Village –Kuria, Naini, Prayagraj, Uttar Pradesh.-211010
PROJECT NAME	Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode
SITE LOCATION	The project road starts from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) having total design length of 7.660 km.
AUDIT DATE	26-12-2025
REPORT DATE	10-01-2026
ORIGINATED BY	Vijay Sharma, Environmental Scientist
CHECKED BY	Rishabh Sehgal, Environment Consultant
PREPARED BY	Orphic Environment Private Limited (Associated with NABL & MoEF&CC Laboratory and NABET Accredited Consultancy firm) Email: orphicenvironment@gmail.com

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1. INTRODUCTION

Orphic Environment Private Limited has been assigned by M/s. GPT Infra Projects Ltd to carry out an Environmental Audit of project "Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode".

The report has been prepared as per MoEF&CC Gazette notification dated April 22, 1993 under section 6 and 25 of the Environment (Protection) Act, 1986 (29 of 1986), the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules.

2. SALIENT FEATURES OF THE PROJECT

Name of Project	:	Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode
Design Length of Project	:	7.660 KM
Name of Client	:	National Highways Authority of India
Name of EPC Contractor	:	M/s. GPT Infra Projects Ltd
Name of Independent Engineers	:	Theme Engineering Services Private Limited
DPR Consultant	:	M/s. Artefact Projects Ltd. in association with M/s. Renaissance IOT LLP Nagpur
Project Estimated Cost	:	739 Cr
Date of LOA	:	17.10.2023
Date of Concession Agreement	:	21.11.2023
Appointed Date	:	19.12.2023
Time of Completion of Work	:	15.06.2026

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Highway Details

Total Project Length	:	7.660 Km
Realignments/Bypasses	:	Nil
Service Road	:	7.6 km
Major Junctions	:	01 No.
Minor Junctions	:	01 No.
Truck Lay-byes	:	Nil
Bus Byes	:	Nil
Toll Plaza	:	Nil

Structure Details

Type of Structure	Proposed Recommendation as Schedule - B				Remarks
	New Construction	Re-Construction	Widening	Repair/ Strengthening	
Box Culvert	13	-	-	-	New Construction
Underpass	01	-	-	-	New Construction
Flyover	01	-	-	-	New Construction
ROB	01	-	-	-	New Construction
Minor Bridge	01	-	-	-	New Construction
Major Bridge	01	-	-	-	New Construction

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3. ENVIRONMENT STATEMENT

"FORM –V"
(See rule 14)

Environmental Statement for the year ending 31st December 2025.

PART –A

i. Name and address of the owner/occupier of the industry operation or process.

National Highways Authority of India (NHAI).

ii. Industry category– **Primary (Infrastructure Project)**

iii. Production capacity – **Not Applicable**

iv. Time of Completion of Work – **30 Months**

v. Date of the last environmental statement submitted – **First Environmental Audit Report which was submitted on 07-01-2025.**

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PART – B

Water and Raw Material Consumption

(1) Water consumption: 6 lakh cum.

Specific water consumption towards road construction activities in the project has been given as approx. 5 lakh cum. Additionally, approximately 1 lakh cum water was consumed for domestic usages.

S.No.	Name of Raw materials	Approximately Average Consumption of water (in cum/day) PKG 2
1.	For Earth work compaction	275.00
2.	For concrete as raw material/Curing	165.00
3.	For dust suppressing	110.00
4.	Domestic	110.00

(2) Raw material consumption as on December 2025:

STATEMENT OF MATERIAL CONSUMPTION			
S. No.	**Particulars**	**Unit**	**Quantity**
1	Aggregate	Tonnes	1,69,809.15
2	Earthwork (Borrow Area)	Cum	1,27,740
3	Steel	Ton	16,723.58
4	Cement	Ton	58204.10
5	Bitumen	Ton	542
6	GSB material	Ton	35036.782
7	WMM	Ton	16956.78
8	Fly Ash	cum	9752.61

* Industry may use codes, if disclosing details of raw material would violate contractual obligations, otherwise all industries have to name the raw materials used.

- **Trees:**

  - Total no. of tree cutting: Approx. 270 Nos. (Fruit bearing and Non-Fruit bearing trees)
  - Total no. of proposed plantation: Approx. 2700 Nos. within available ROW.
  - Total no. of trees already planted: 140 Nos. have been planted in the periphery of the project. However Avenue plantation will be done in the ROW after the completion of the construction of the project

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Borrow area summary

	National Highway Authority of India (NHAI)
Project :	Construction of new 4-Lane Prayagraj southern bypass (Phase-1) from design km 43+200 (at Mahuwari village) to design km 50+860 on NH-19 (at Nababa Urf Nibi Kala Uparhar Village including Major Bridge on Ganga Sangam ,Design length 7.660 km, in the state of Uttar Pradesh Under NH (O) Package - I] on EPC mode.
Client's Name	: National Highway Authority of India (NHAI)
Authority's Engineer	: M/s Theme Engineering Services Pvt Ltd.
EPC Contractor	: M/S GPT Infraproject Limited.

Borrow Area Summary

S.No	Borrow Area No.	B/A Location	Side	Lead	Total Qty. IN M³	Cumulative Qty. IN M³
1	2	Rawanika Uparhar	RHS	13 KM	11000	11000
2	2 Extension	Rawanika Uparhar	RHS	13 KM	11000	22000
3	2 Extension	Rawanika Uparhar	RHS	13 KM	11000	33000

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Cutting Soil

	National Highway Authority of India (NHAI)
Project :	Construction of new 4-Lane Prayagraj southern bypass (Phase-1) from design km 43+200 (at Mahuwari village) to design km 50+860 on NH-19 (at Nababa Urf Nibi Kala Uparhar Village including Major Bridge on Ganga Sangam ,Design length 7.660 km, in the state of Uttar Pradesh Under NH (O) Package - II on EPC mode.
Client's Name	: National Highway Authority of India (NHAI)
Authority's Engineer	: M/s Theme Engineering Services Pvt Ltd.
EPC Contractor	: M/S GPT Infraproject Limited.

CUTTING SOIL

S.No		Location	Side	Lead	Total Qty. IN M³	Cumulative Qty. IN M³
1	Cutting soil	45+700 to 46+030	BHS		15000	15000

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PART – C

POLLUTION DISCHARGED TO ENVIRONMENT (Air Pollution Load)

C-1. Water pollution load from process: There was no discharge of trade effluent from the road project construction activities. A little volume of domestic wastewater was generated, which was discharged through soak pits constructed at different campsites. The soak pits were designed as per Bureau of Indian Standards. Absence of coliform bacteria in groundwater as observed periodically ensures that there was no impact of sewage disposal on the groundwater quality.

S. No.	Water Pollutants	Quality of Pollutants Discharged	Concentration of Pollutants Discharged	% of variations from prescribed standards with reasons
1	Water Pollutants	Not Applicable	Not Applicable	Not Applicable

C-2. Air Pollution Load: There was no air emission from process being road project. Only trivial quantum of air emission for a limited time could have taken place due to vehicular movements and operation of Hot Mix Plant, Ready Mix Plants, and Generator Sets. Emissions from Hot Mix Plant, Ready Mix Plants, Stone Crusher and DG Sets were minimized by installing Air Pollution Control Measures of latest technology and raising the stack to an appropriate height. The HMPs and RMCs have been established and operated after obtaining proper permissions from Uttar Pradesh Pollution Control Board. The periodic analysis reports show that emissions are well with in permissible limits. The noise pollution has been controlled by installation of acoustic chambers to DG Sets. Dust emission is being controlled by sprinkling and spraying water in the premises of plant as well as on earthen starches. All vehicles are having PUC certificates and engines are tuned time to time.

Further adequate dust suppression measures were also taken

S. No.	Air Pollutants	Quality of Pollutants Discharged (kg/Day)	Concentration of Pollutants Discharged (g/kw H)	% of variations from prescribed standards with reasons
1	NOx	Not Applicable	Not Applicable	No deviation from prescribed standards
2.	CO	Not Applicable	Not Applicable	
3.	HC	Not Applicable	Not Applicable	

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PART – D

HAZARDOUS WASTES

(As specified under Hazardous and Other Wastes (Management and Trans boundary Movement) Rules, 2016)

The NH construction does not fall under the consent management and therefore, authorization under the provisions of Hazardous and Other Wastes (Management and Trans boundary Movement) Rules, 2016 was not required. However, as a part of environmental management practices, the used oil generated in the project during maintenance of DG sets were handed over to the vendors for further oil re-refining/ recycling.

Hazardous wastes generated	**Total Quantity (kg)**	
	During the previous financial year	**During the current financial year**
a) From process b) From pollution control facilities	**Not Applicable**	

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PART – E

CONSTRUCTION AND DEMOLITION WASTE

The project under audit was a new green field project and the quantum of demolition waste generated was not significant. However small quantity of waste will be best stored at source; i.e., at the point of generation. If it is scattered around or thrown on the road, it may not only cause obstruction to traffic but also add to the workload of the local body. Following methods were adopted such as:

Clearing and Grubbing (C&G):

1) The material collected after C&G at site stored within the ROW so that waste did not get scattered and did not become an eyesore.

2) The waste materials were transported to disposal site in properly covered manner.

3) There were various types of materials collected during C&G process like weeds, stumps of trees, or other organic matters. Attempts were-made to keep the waste segregated into different heaps as far as possible so that further gradation and reused was facilitated. These materials were generally self-degrading and were not health hazard. Some of the materials were used for landfill whenever required.

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PART – F

Others hazardous wastes as well as solid waste and indicate disposal practice adopted for both these categories of wastes.

1. Dismantled Bituminous Material

a) The material collection for scarification of bituminous road or from dismantling of existing road were stored at site and preserved.

b) These materials were innovatively be mixed in required percentage with GSB material to achieve the desired gradation and utilized in medial filling.

c) The material is carted by tippers to the stockyard and safely preserved for reuse.

d) The total quantity arrived is reutilized in the Road shoulder.

2. Dismantled Concrete/Bricks Waste:

a) The materials are collected from different location of dismantling of bridges and other structures during the road construction.

b) They are generally heavy and bulky in nature and require huge effort to handle such type of waste.

c) The material is generally stacked at or near the site and later is disposed a suitable locations.

d) The suitable and reusable materials are stacked separately and reuse in construction of toll building plinth level and partly utilized in culverts approaches and protections, etc.

3. Battery/ Tyre Waste:

a. The batteries/Tyres those were out of service and become unusable were stored at designated safe place.

b. Those wastes when collected in sufficient amount are generally sold in the market for re-use.

c. Hazard to the surrounding due to such waste are prevented and income to the pocket is added by just good practices.

4. Waste from hot Mix Plant (Aggregate Dust):

a. The aggregate waste was collected near, the plant and considerable amount of waste was reused as filled in the bituminous and hard shoulder works.

b. Dust at plant site was reduced to considerable extent and ambient air quality monitoring results show it to be within standards specified in NAAQS.

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5. Settling Tank Waste (Concrete Batching Plant):

a. The waste generated at batching plant was allowed to settle in the settling tank. Further this was collected and reused for the haul road to the plant site.

b. This was used in the reducing of dust during the movement of heavy vehicles. Further, the haul road was regularly watered and kept moist.

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PART – G

Impact of the pollution control measures taken on conservation of natural resources and consequently on the cost of production.

a) Air Pollution Control Measures:

Dust suppression measures were taken by watering through tankers and regular compressing of soil and other air borne materials. The ambient air quality was monitored on quarterly basis with all effective measures to control dust and found to be within prescribed limits. The DG sets were also monitored on quarterly basis. Low Sulphur based HSD fuel was used to run the DG sets. The air emissions from DG sets were also found to be within prescribed limits. During the project execution, the diversions were also appropriately planned, designed and implemented to avoid traffic congestion that often leads to high level of air pollution.

b) Water Pollution Control Measures:

The wastewater generated from domestic sources from office and camp premises were treated in adequate number of soak pits appropriately designed with reference to available Indian Standards.

c) Waste Minimization:

Waste minimization was an integral part of the project. Almost all the measures outlined by the Waste Minimization Manuals were implemented in the project. The inevitable wastes were reused in different purposes inside the project. This further ensured conservation of natural resources and consequently less carbon footprints.

d) Noise Level:

The ambient noise level was monitored on quarterly basis and was found to be within prescribed limits for construction stage. Sound pollution from the acoustically treated DG sets was also monitored on quarterly basis. The sound pollution level from DG sets was also found to be within prescribed limits.

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PART – H

Additional measures/investment proposal for environmental protection including abatement of pollution:

Necessary permissions have been accorded by concerned departments such as from NMCG, IWAI Mining Department and UPPCB. Various effective measures have been taken to protect environment and abate pollution during construction of project. Sprinkling of water has been done for suppression of dust in plant area and the area where regular movement of vehicles. All the vehicles were regularly tuned. Seminar for control of pollution and maintaining good environment were conducted for all staff and labour.

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PART – I

Any other particulars in respect of environmental protection and abatement of pollution:

1. Regular surveillance monitoring of water, soil, ambient air and noise environment has been performed for assessment of post project environmental status.

   (i) Environmental monitoring was conducted to assess prevailing status of environment during operational phase.

   (ii) The monitoring and analysis data could be useful to determine, performance of pollution control strategies as advised by implementing authorities and work to bring down the pollution level, or installation of any new and additional control measures, if required.

   (iii) Present status of air quality assessment would help to judge effectiveness of pollution control measures and strategies.

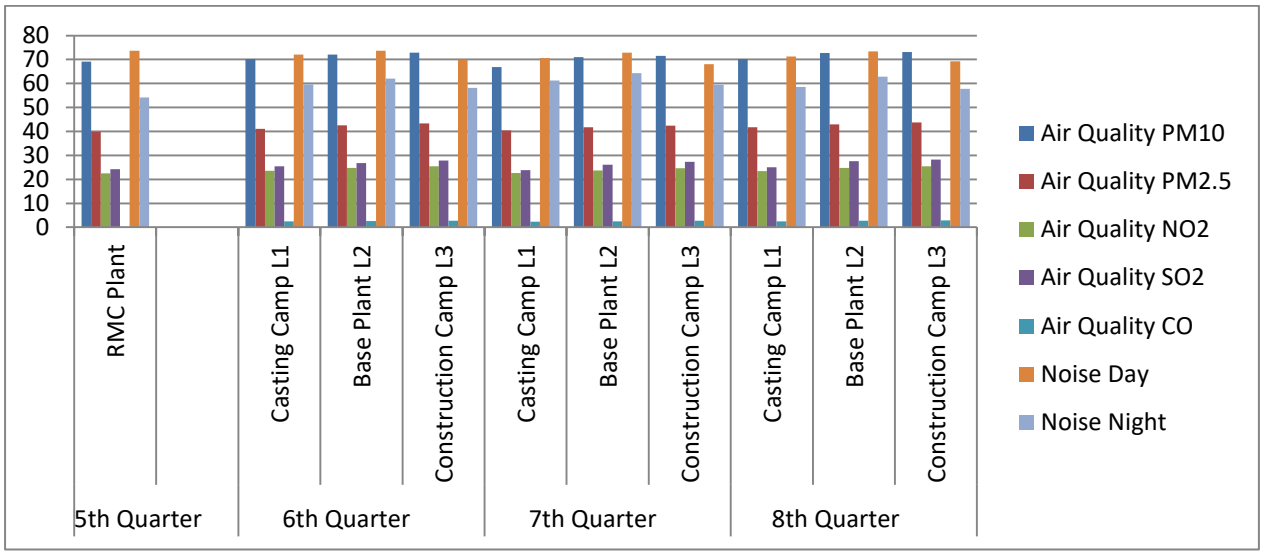
   (iv) The purpose of present study is confined to this project and its surrounding environment by evaluating the quality of its components such as quality of ambient air and noise level etc.

Summary of Environmental Monitoring Result (Ambient Air Quality and Noise level) for the project during Construction phase:

(January 2025 to December 2025)

Sr No	Particulars		Air Quality					Noise	
			PM_{10}	$PM_{2.5}$	NO_2	SO_2	CO	Day	Night
1.	5th Quarter (Jan-March) 2025	RMC Plant	69.1	39.8	22.5	24.2	2.300	73.6	54.2
2.	6th Quarter (April-June) 2025	Casting Camp L1	70.2	41.1	23.6	25.4	2.430	72.1	59.6
		Base Plant L2	72.1	42.5	24.8	26.8	2.580	73.6	62.1
		Construction Camp L3	72.8	43.4	25.4	27.9	2.780	69.9	58.2
3.	7th Quarter (July-September) 2025	Casting Camp L1	66.9	40.4	22.6	23.9	2.320	70.6	61.2
		Base Plant L2	71.0	41.7	23.7	26.1	2.500	72.9	64.3
		Construction Camp L3	71.5	42.4	24.6	27.3	2.710	68.1	59.5
4.	8th Quarter (October-December) 2025	Casting Camp L1	70.2	41.7	23.5	25.0	2.440	71.3	58.6
		Base Plant L2	72.7	43.0	24.8	27.6	2.740	73.4	62.9
		Construction Camp L3	73.1	43.7	25.4	28.2	2.860	69.2	57.8

The graphical representation of Environmental Monitoring Result during the period from January 2025 to December 2025 has been shown below:



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Summary of Environmental Monitoring Result (Surface/Ground Water and Soil) for the project during Construction phase:

Surface Water

S. No.	Parameter	Unit	Result (March 2025)	Result (June 2025)	Result (September 2025)	Result (December 2025)	Permissible Limit
1.	Faecal Coliform	-	6.9×10^3	7.2×10^3	7.4×10^3	7.6×10^3	0
2.	Total Coliform	-	2.6×10^3	2.9×10^3	2.7×10^3	2.9×10^3	10 Max
3.	pH value	-	8.2	8.4	8.2	8.6	-
4.	Total Dissolve solid (TDS)	mg/l	314	326	322	330	2000
5.	Total Suspended solid (TSS)	mg/l	52	54	51	58	-
6.	Calcium (as Ca)	mg/l	29.6	29.9	29.5	31.2	200
7.	Chloride (as Cl)	mg/l	30.8	31.2	31.0	32.9	1000
8.	Magnesium (as Mg)	mg/l	12.4	12.7	12.4	12.9	100
9.	Nitrate (as NO_3)	mg/l	0.57	0.59	0.57	0.62	No Relaxation
10.	Sulphate (as SO_4)	mg/l	21.3	21.6	21.3	21.8	400
11.	Alkalinity (as Ca CO_3)	mg/l	168	173	170	175	600
12.	Total hardness (as $CaCO_3$)	mg/l	118	121	118	122	600
13.	Iron	mg/l	0.18	0.20	0.18	0.21	-
14.	Biological Oxygen Demand (BOD)	mg/l	3.1	3.4	3.2	3.5	-
15.	Chemical Oxygen Demand (COD)	mg/l	17.9	18.1	17.9	18.4	-
16.	Dissolve Oxygen	mg/l	9.7	9.9	9.5	9.7	-
17.	Electrical Conductivity	µS/cm	488	494	492	495	-
18.	Fluoride (as F)	mg/l	0.24	0.27	0.25	0.28	
19.	Copper (as Cu)	mg/l	0.06	0.08	0.07	0.09	
20.	Temperature	^{0}C	24	26	28	18	-
21.	Zinc (as Zn)	mg/l	1.9	2.2	2.1	2.4	-
22.	Anionic Detergents	mg/l	0.28	0.32	0.30	0.31	-

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Ground Water

S. No.	Parameters	Unit	Result (June 2025)		Result (September 2025)		Result (December 2025)		Permissible Limit
1.	Faecal Coliform	-	Absent	Absent	Absent	Absent	Absent	Absent	0
2.	Total Coliform	-	Absent	Absent	Absent	Absent	Absent	Absent	10 Max
3.	pH value	-	7.94	7.68	7.90	7.66	7.88	7.68	-
4.	Total dissolve solid (TDS)	mg/l	512.24	508.92	510.72	506.40	512.16	508.10	2000
5.	Total Suspended solid (TSS)	mg/l	BDL	BDL	BDL	BDL	BDL	BDL	-
6.	Calcium (as Ca)	mg/l	128	126	126	124	128	126	200
7.	Chloride (as Cl)	mg/l	80	78	78	76	81	78	1000
8.	Magnesium (as Mg)	mg/l	63	61	61	60	64	62	100
9.	Nitrate (as NO_3)	mg/l	10.9	10.5	10.7	10.3	10.9	10.9	NR
10.	Sulphate (as SO_4)	mg/l	98	97	96	95	98	97	400
11.	Alkalinity (as $CaCO_3$)	mg/l	429	424	427	422	429	424	600
12.	Total hardness (as $CaCO_3$)	mg/l	512	502	510	500	514	506	600
13.	COD (as O_2)	mg/l	BDL	BDL	BDL	BDL	BDL	BDL	-
14.	Dissolve Oxygen	mg/l	4.9	4.7	4.8	4.5	5.0	4.7	-
15.	Conductivity @25^{0}C	µS/cm	933.62	930.14	932.28	928.28	934.12	930.12	-
16.	Sodium (as Na)	mg/l	65	63	63	62	65	64	
17.	Potassium (as K)	mg/l	3.4	3.2	3.2	3.1	3.4	3.3	
18.	Temperature	^{0}C	28	28	27	30	20	19	-
19.	Phosphate (as P)	mg/l	<0.05	<0.05	<0.05	<0.05	<0.05	<0.05	-
20.	BOD (at 27^{0}C 3-Days)	mg/l	BDL	BDL	BDL	BDL	BDL	BDL	-

Soil Quality Result

S. No.	Parameters	Test Method	Result (March 2025)	Result (June 2025)			Result (September 2025)			Result (December 2025)			UNIT
1.	pH (1:2 suspension)	IS:2720 (Part-26)	7.82	7.86	7.81	7.78	7.85	7.82	7.74	7.88	7.84	7.76	-
2.	Electrical Conductivity at 25^{O}C (1:2 suspension.)	IS:14767	660	664	656	650	660	650	645	664	652	640	µS/cm
3.	Calcium Sulphate (as $CaSO_4$)	STP/SOIL	119.14	120.26	119.14	114.72	118.78	118.74	112.24	119.24	119.18	111.92	mg/kg
4.	Organic Matter	IS:2720 (Part-22)	1.33	1.35	1.32	1.30	1.33	1.30	1.28	1.35	1.32	1.30	(% by mass)
5.	Soil Class – Sand	STP/SOIL	52.6	53.1	52.7	53.1	52.7	53.1	53.7	51.9	53.7	54.3	(% by mass)
	Soil Class – Clay	STP/SOIL	25.2	24.6	25.1	27.4	25.4	26.4	26.1	26.4	26.1	25.6	(% by mass)
	Soil Class – Silt	STP/SOIL	22.2	22.3	22.2	19.5	21.9	20.5	20.2	21.7	20.2	20.1	(% by mass)
	Soil Class – Texture	-	Sandy Clay	Sandy Clay	Sandy Clay	Sandy Clay	Sandy Clay	Sandy Clay	Sandy Clay	Sandy Clay	Sandy Clay	Sandy Clay	-
6.	Water holding capacity	STP/SOIL	43.7	43.9	43.3	42.6	43.7	43.1	40.8	43.9	43.4	40.6	(% by mass)
7.	Available Potassium (as K)	STP/SOIL	23.4	23.7	23.5	22.9	23.2	23.2	22.5	23.5	23.7	22.1	(mg/kg)
8.	Porosity	STP/SOIL	35.1	35.4	35.1	34.2	35.1	34.9	34.1	35.3	35.2	34.8	(% by mass)
9.	Sodium Sulphate (as Na_2SO_4)	STP/SOIL	33.6	34.0	33.8	33.4	33.8	33.6	33.2	34.0	33.9	33.5	mg/kg
10.	Available Nitrogen	STP/SOIL	2450	2484	2412	2380	2342	2396	2372	2346	2408	2380	mg/kg
11.	Available Phosphorus (P_2O_5)	STP/SOIL	159	162	159	156	160	157	152	162	159	154	mg/kg
12.	Bulk Density	STP/SOIL	1.440	1.454	1.440	1.410	1.370	1.410	1.400	1.390	1.440	1.420	g/ml
13.	Infiltration Rate	STP/SOIL	23.2	23.6	23.1	22.8	23.4	22.9	22.6	23.7	23.2	22.8	mm/hr
14.	Moisture	STP/SOIL	34.6	34.9	34.3	33.7	34.7	34.1	33.5	34.2	34.5	33.9	(% by mass)
15.	Sulphates (as SO_4)	STP/SOIL	64.7	64.8	64.2	63.5	64.6	64.0	63.2	64.9	64.4	63.5	mg/kg

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Conclusion of Environmental Monitoring

The Quarterly Environmental Monitoring for this yearly Audit report has been conducted from January 2025 to December 2025 and based on the environmental monitoring results the Ambient Air Quality (AAQ) parameters are well below the National Ambient Air Quality Standards 2009.

The Noise parameter are also well within the prescribed norms as defined in Noise Standards, 2000.

Based on soil analysis data it is concluded that soils are rich in nutrient. The availability of nutrients for the plant growth in the study area is good.

All physical and general parameters were compared with the desirable and permissible limits as per IS10500:2012 for ground water & as per IS: 2296 for Surface water and it is interpreted that all results are within Permissible limits and water can be used for drinking purpose.

The monitoring results of Ambient Air, Noise, Ground Water and Soil have been enclosed as **Annexure-II.**

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Environmental Monitoring Photographs

5th Quarter



Air Monitoring



Noise Monitoring



Water Sampling



Soil Sampling

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6th Quarter



Air Monitoring



Noise Monitoring



Water Sampling



Soil Sampling

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7th Quarter

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<tr><td>Air Monitoring</td><td>Noise Monitoring</td></tr>
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<tr><td>Water Sampling</td><td>Soil Sampling</td></tr>
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8th Quarter



Air Monitoring



Noise Monitoring



Water Sampling



Soil Sampling

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4. COMPLIANCE OF APPLICABLE PERMITS

The following applicable permits have been obtained under the applicable law as per schedule - F of Contract.

a. All Clearances obtained for this Project: **Annexure I.**

b. Environmental Monitoring results have been enclosed as **Annexure-II.**

c. Project Site Photographs **Annexure-III.**

5. CONCLUSION OF ENVIRONMENTAL AUDIT

The Environmental Audit including environmental statement has been conducted as per section 6 and 25 of the Environment (Protection) Act, 1986 and as per schedule F of contract. All the provisions of contract have been complied by the Contractor and environmental performance found to be satisfactory from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar). The NOC of the HM plant, Batching plant and hot mix plant installed on the project site has been applied to Pollution Control Board. The NOC for the ground water extraction from Ground water department for the project is valid till **23.09.2029**.

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ANNEXURE – I PROJECT CLEARANCES/PERMISSIONS

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सत्यमेव जयते

File No: File No. 10/43/2022-IA.III
Government of India
Ministry of Environment, Forest and Climate Change
IA Division
****

Date **14/11/2023**

To,

Dr Biswajit Mukhopadhyay
National Highways Authority of India
G-5 & 6, Sector-10, Dwarka, New DElhi-110075 G-5 & 6, Sector-10, Dwarka, New DElhi-110075, List of villages falling in the proposed RoW of the project has been attached as Annexure II, PRAYAGRAJ, UTTAR PRADESH, G-5 & 6,Sec-10, 110075
biswajit@nhai.org

Subject: Grant of prior Environmental Clearance (EC) to the proposed project under the provision of the EIA Notification 2006 -regarding.

Sir/Madam,

This is in reference to your application submitted to MoEF&CC vide proposal number IA/UP/INFRA1/436835/2023 dated for grant of prior Environmental Clearance (EC) to the proposed project under the provision of the EIA Notification 2006 and as amended thereof.

2. The particulars of the proposal are as below :

(i) EC Identification No.	EC23A3601UP5675402N
(ii) File No.	File No. 10/43/2022-IA.III
(iii) Clearance Type	Fresh EC
(iv) Category	A
(v) Project/Activity Included Schedule No.	7(f) Road
(vi) Sector	INFRA-1
(vii) Name of Project	Construction of 4 lane Inner Ring Road Phase -1 in and around Prayagraj city starting from near village Adampur, Design Ch. 0+000 and ends near Khodaypur Kasgaon village, Design Ch.65+066 in Prayagraj and Kaushambi districts in the state of Uttar Pradesh
(viii) Name of Company/Organization	National Highways Authority of India
(ix) Location of Project (District, State)	PRAYAGRAJ, UTTAR PRADESH
(x) Issuing Authority	MoEF&CC
(xi) Applicability of General Conditions as per EIA Notification, 2006	No

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1. The proposed Ring road is Green field alignment project and proposed for 4 lane carriageway. The proposed project starts from village Adampur, Design Ch. 0+000 and ends near Khodaypur Kasgaon village, Design Ch.65+840 in Prayagraj and Kaushambi districts in the state of Uttar Pradesh. The total length of the project is 65.840 km.
2. The project highway starts at design CH: 0+000 (25° 33' 51.09" N 81° 45' 12.09 " E) near village Adampur and ends at design Ch. 65+840 (25° 29' 26.54" N, 82° 0' 7.78" E) near village Khodaypur Kasgaon of Prayagraj and Kaushambi districts in the state of Uttar Pradesh having a total length of the project approx. 65.840 Kms. The proposed project will pass through Prayagraj and Kaushambi districts in the state of Uttar Pradesh.
3. The proposed project falls under 7(f)- Highway, Category-A, as per EIA notification 2006.Total cost of the project is Rs. 498356 Lakhs.
4. The Terms of References (ToR) proposal was considered 314th meeting on 18th November 2022 and the Terms of Reference (ToR) was granted by EAC vide letter No. (10/43/2022-IA.III) dated 13th December, 2022.
5. Public hearing was conducted in in Prayagraj and Kaushambi districts in the state of Uttar Pradesh. The details of the public hearing is as following. Refer Table-1

Table-1

S.No	Date	Village/Venue	District and State	Chaired by
1	17.06.2023	Sirathu	Kaushambi, Uttar Pradesh	Additional District Magistrate
2	19.06.2023	Soraon (CT)	Prayagraj, Uttar Pradesh	Additional District Magistrate

1. Right of Way (RoW): The proposed alignment will be having the Right of Way 60m
2. Terrain and topographical features: Entirely plain, predominately agriculture followed by fallow, wastelands, forest and habitations.
3. Details of water bodies, impact on drainage: The major water bodies crossing the proposed Ring Road has been presented in below table: Refer Table-2

Table-2

S. No.	Chainage	Water Bodies	Proposed Structures	Span Arrangement (m)
1	1+500	Nalla	Box Culvert	1 x 3 x 2
2	1+750	Nalla	Box Culvert	1 x 2 x 2
3	3+100	Canal	Box Culvert	1 x 7 x 3 - MCW, 1 x 7 x 2 - SR
4	8+800 to 9+400	Ganga River	Major Bridge	20 x 100
5	11+150	Tributary	Minor Bridge	3 x 5 x 3
6	20+392	Tributary	Minor Bridge	1 x 40
7	21+666	Tributary	Minor Bridge	1 x 40
8	23+350	Nalla	Minor Bridge	1 x 10
9	27+100	Yamuna Tributary	Minor Bridge	1 x 40
10	27+900	Nalla	Box Culvert	1 x 2 x 2
11	29+900 to 30+500	Yamuna River	Major Bridge	13 x 100
12	38+900	Nalla	Box Culvert	1 x 5 x 2
13	40+350	Canal	Minor Bridge	1 x 20 x 5.5
14	47+500 to 49+700	Ganga River	Major Bridge	(1x108) +(28x103)+(1x108)
15	59+800	Nalla	Minor Bridge	1x 20 x3.5
16	60+300	Nalla	Minor Bridge	1x 20 x3.5
17	63+620	Canal	Box Culvert	1 x 7 x 3 MCW, 1 x 7 x 2 SR
18	64+120	Canal	Box Culvert	1 x 7 x 3 MCW, 1 x 7 x 2 SR

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1. The natural drainage of the project impacted area shall be maintained through improvement of 88 nos. of culverts, 03 nos. of major bridges and 11 nos. of minor bridges. The proposed alignment does not pass through any flood prone area.
2. Water requirements: The peak water requirement for the project will be 7000 KLD during construction stage. The water requirement shall be extracted from local surface/ground water (which is easily available) after taking necessary permission before the construction of the project by the appointed contractor. No ground water will be extracted.
3. Diversion of forest land: The project road involves diversion of 1.3128 ha of protected forest land (Road Side, Canal Side and Railway line side strip plantation). The stage-1 forest clearance is under progress. The forest diversion proposal has been uploaded on PARIVESH portal via. Proposal No. FP/UP/ROAD/430440/2023. The proposed alignment does not pass through any Wildlife Sanctuary/National Park and its eco sensitive zone. The proposed alignment does not pass through any eco sensitive zone. A report on Rapid Biodiversity Assessment and Wildlife Conservation / Mitigation plan for the proposed project prepared by Zoological Survey of India (ZSI). All the mitigation measures/suggestions as suggested by the ZSI have been duly incorporated in the EMP and its budget has also been considered as the part of the EMP budget.
4. Waste Management: 500 kg/day (approx.) during construction phase and 50 kg/day (approx.) during operation phase at tolls and wayside amenities area within PROW may be generated. Bio degradable waste shall be disposed through bio composting and other waste through landfill site.
5. Details of tree cutting and Green belt development: Approx. 5500 nos. of trees will be affected due to the proposed project out of which only 47 nos. of trees in protected forest land and remaining 5453 nos. of trees in non-forest land. The avenue plantation will be carried out as per IRC SP-21 and National Green Highway policy 2015 within the available ROW.
6. Energy conservation: The proposed Ring Road project will act as a fuel saving and reduction in travel time.
7. Details of Rain Water Harvesting: Rainwater harvesting shall be provided as per IRC-SP-58 at the interval of 500 m on either sides of carriageway as per availability of RoW and depending on the water table of first aquifer (Approx. 100 nos. of structures shall be constructed). The pits shall be at least 3-5m above the highest groundwater level at the specific location. Oil and grease traps shall also be provided to trap the same from contaminating the groundwater. The total cost of the rainwater harvesting structures including its maintenance is Rs. 5,00,00,000 and this cost has been included in the EMP cost.
8. Land acquisition and R&R issues involved: The total land acquisition for the proposed project is approx. 418 ha. out of which 371.3772 ha. is private land, 45.31 ha is Government land and remaining 1.3128 ha. is protected forest land (Road Side, Canal Side and Railway line side strip plantation). The proposed RoW of the project is 60m. The project is 4 lanes highway with paved shoulders configuration. The total 820 structures will be affected due to the proposed project and 510 no PAFs and 2550 No. of PAPs have been affected.
9. Employment potential, No. of people to be employed: During the construction of the road project around 800 persons would be employed temporarily for a period of 2 years. However due to construction of toll plazas approx. 50 persons will be employed on permanent basis. The total manpower requirement for the project is 850. Preference will be given to local people for employment.
10. Benefits of the project: To provide better traffic management by way of improving the Inner Ring Road keeping in view of high rush of traffic expected every year during Kumbh Mela. The proposed project would act as the prime artery for the economic flow to this region. Enhanced connectivity between rural & urban population which will benefit the all sections of the society like general population, small-medium-large scale industries, farmers, businessmen etc. Improved access to higher education facilities & modern health facilities. Strengthening of both rural & urban economies which in turn will improve economic scenario of the state and country. Faster transportation will strengthen tourist development in the area. Improved road connectivity helps in better implementation and management of government schemes. With improvement in economy, more generation of employment opportunities.
11. Details of Court cases: No court case/litigation is pending against the project.
12. The above mentioned proposal was considered by the Expert Appraisal Committee(EAC) for Infrastructure, CRZ and other miscellaneous projects in its 366th EAC meeting during 08th-09th August, 2023. The EAC has recommended the proposal.
13. The Ministry of Environment, Forest and Climate Change has considered the proposal based on the recommendations of the Expert Appraisal Committee (Infrastructure, CRZ and other Miscellaneous projects) and hereby decided to grant Environmental Clearance for the 'Construction of 4 lane Inner Ring Road Phase -1 in and around Prayagraj city starting from near village Adampur, Design Ch.0+000 and ends near Khodaypur Kasgaon village, Design Ch.65+066

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in Prayagraj and Kaushambi districts in the state of Uttar Pradesh by M/s National Highways Authority of India' under the EIA Notification, 2006 as amended, subject to strict compliance of the following specific conditions, in addition to all standard conditions applicable for such projects.

14. This issues with the approval of the Competent Authority

Copy To

1. The Secretary, Department of Environment & Climate Change, Government of Uttar Pradesh, 17, Rana Pratap Marg, Narhi, Civil Lines, Lucknow, Uttar Pradesh 226001
2. The Deputy Director General of Forests (C) Ministry of Environment, Forest and Climate Change, Integrated Regional Office, Kendriya Bhawan, 5th Floor, Sector "H", Aliganj, Lucknow – 226020
3. The Member Secretary, Central Pollution Control Board, Parivesh Bhawan, CBD-cum-Office Complex, East Arjun Nagar, Delhi – 32.
4. The Member Secretary, Uttar Pradesh Pollution Control Board, Building.No. TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow-226 010.
5. Monitoring Cell, MoEF&CC, Indira Paryavaran Bhavan, New Delhi.
6. Guard File/Record File.

Annexure 1

Specific EC Conditions for (Road)

1. Specific Conditions

S. No	EC Conditions
1.1	1. Construction of wildlife-friendly bridges on Chainage no 8800.000 to 9400.000, 29900.00 to 30500.000 and 47600.000 to 49700.000 thus provide safe riverine habitat as recommended by ZSI. 2. Installation of sound and light barriers on both sides of the bridges to mitigate noise and light pollution to minimize disturbance. Additionally, proper fencing should be installed along the bridges to prevent the dumping of waste, which can negatively impact the riverine habitat. 3. Establishment of a minimum 1km buffer zone within around the identified nesting sites along the rivers stretch thus by preventing any unwanted disturbance around the habitat and thus for the conservation of the species. If required fencing method can be implemented from protection from predation of bird chicks from feral dogs. A proposal in this regard be sought from state forest department and necessary funds be provided within three months of grant of EC to state forest department. 4. Conducting surveys and monitoring of the riverine nesting birds every year from start of construction to 5 years post construction period by ZSI who prepared the conservation plan especially during the nesting period till the time when young chicks fledge. Efforts will also be made to identify new nesting sites as well as critical habitat sites within project impact zone and demarcation of buffer zones around these habitats to ensure successful conservation of these water birds. Further restriction of any infrastructure development in these areas should be implemented for successful breeding and conservations of these species. A proposal for funding be sought from ZSI for a period from start of construction till 5 years post construction and accordingly funds be provided within 3 months of grant of EC as the part of the EMP budget. Accordingly EMP budget to be modified. 5. Conservation and management activities for the schedule-I species (Indian Skimmer, Black bellied tern, Sarus Crane, Gangetic River Dolphin, Indian Gharial, Mugger/Marsh crocodile,

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S. No	EC Conditions
	Hard- and Soft-shelled Turtles, Golden Jackel, Indian Peafowl, Accipitridae family bird shall be implemented as suggested by the conservation plan prepared by the ZSI. A proposal for funding be sought from ZSI for a period from start of construction till 5 years post construction and accordingly funds be provided within 3 months of grant of EC as the part of the EMP budget. Accordingly EMP budget to be modified. 6. All commitments made in the Wildlife Management & Conservation Plan submitted to the Ministry shall be implemented in letter and spirit. The status of implementation of Wildlife Management & Conservation Plan shall be submitted to the Regional Office of the Ministry along with 6 monthly compliance report. 7. PP will make provision for contribution towards undertaking environmental sustainability programms such as ground water rejuvenation, afforestation, solid waste management etc to the India Army as a part of EMP. Proposal regarding the same be sought from India Army Environmental Projects, QMG Branch, Army HQ and accordingly one time grant be provided within 3 months of grant of EC as the part of the EMP budget. Accordingly, EMP budget to be modified. 1. A specific financial provision be made to the National Disaster Management Authority for infrastructure upgradation as a part of EMP. A general proposal regarding the same be sought from NDMA and provision for the same be made in EIA-EMP and accordingly provided to NDMA. Accordingly, EMP budget will be prepared. 1. Wildlife movement during the construction be monitored by forest department and if found necessary additional over/underpasses be developed. Provision for the same be made in the project budget and provided to state forest department upon request. 2. In chainage from 29+900 to 30+500 shall maintain minimum pears by increasing span length. 3. The proponent shall obtain Forest Clearance for diversion of forest land as per Forest (Conservation) Act, 1980. 4. No tree can be felled/transplant unless exigencies demand. Where absolutely necessary, tree felling shall be with prior permission from the concern Authority. Old, large and heritage value trees should be retained based on girth and age regulations as may be prescribed by the Forest Department. Where the trees need to be cut/transplanted with prior permission from the concerned local Authority, compensatory plantation in the ratio of 1:10 (i.e. planting of 10 trees for every 1 tree that is cut/ non-survival of any transplanted tree) shall be done and maintained. Plantations to be ensured species (cut) to species (planted). All the plantation will be done by state forest department as deposit work and not by private contractors. 5. The proponent shall obtain permission from the competent authorities for tree felling along the proposed alignment. 6. Trees with heronry (breeding ground for herons, egrets, etc), pelicanary or community nesting of birds like Painted Storks, Ibis, Egrets, Pelican, etc will not be allowed to fell. In case of presence of such, alignment will be required to be changed to save such trees. 7. Green belt development (tree plantation) in lieu of the trees being felled in non-forest land should be carried out by the respective State forest departments as deposit work and not by the private contractor. Green belt must be developed using exclusively native species with maximum numbers of various species of ficus trees. No exotic species to be used for the same. 8. Road side tree plantation of local fruit bearing species or in nearby village in collaboration with Gram Panchayats 9. Besides all the structures proposed, an additional adequate number of Culverts shall be provided

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S. No	EC Conditions
	for water supply to the agricultural land. All the Culverts proposed in the project shall be distinguished into water supply for the people and water supply for the agricultural land. 10. No Ground water shall be extracted and used. Approval/permission of concerned authority shall be obtained before drawing surface water from canal or any other sources. 11. Rain water harvesting pit shall be at least 3 - 5 m above the highest ground water table. 12. In borrow pits, the depth of the pit shall be regulated such that the sides of the excavation will have a slope not steeper than 1:2, from the edge of the final section of bank. Soil erosion checking measures shall be carried out. Details for Borrow area operation and rehabilitation given in EIA report shall be followed. 13. Quarry areas shall be barricaded during mining operations. The abandoned quarry shall be developed as water reservoirs with proper fencing around quarry area. Details for Quarry area operation and rehabilitation given the EIA report shall be followed. 14. In all the construction sites within 150 m of the nearest habitation, noisy construction work such as crushing, concrete mixing will be stopped during the night time between 10.00 pm to 6.00 am. No noisy construction activities will be permitted around educational institutions/health centres (silence zones) up to a distance of 100 m from the sensitive receptors. All plants and equipment used in construction shall strictly conform to the CPCB/SPCB noise standards. 15. Traffic Control Devices/Road Safety Devices/ Roadside Furniture including various types of cautionary, informatory, regulatory as mandatory signboards, road markers, studs, etc. shall be provided at appropriate locations all along the project stretch in accordance with the specifications laid down in Manual of Specifications and Standards for Expressways (IRC: SP:99-2013) and IRC:8, IRC:25, IRC:26, IRC:35, IRC:67, IRC:79, IRC:103 and Section 800 of MORTH Specifications. 16. Prepare the traffic prediction report for complete project (including all packages of this project) considering the cumulative impact of the traffic on the environment and submit to the Ministry and concerned Regional Office within 3 months. 17. All the major, minor bridges and culverts should not affect the drainage systems. Flood plains of the rivers/ drainage systems are not to be disturbed. 18. Afforestation using compensatory plantation in the ratio of 1:10 shall be carried out. Native tree species shall be provided as per the IRC Guidelines on Landscaping and Tree Plantation (IRC:SP:21-2009). Effort should be made to plant native trees and Ficus species on both sides of the alignment. Special attention shall be given for protecting giant trees, and locally important trees (having cultural importance) and should be identified chainage wise. 19. Project alignment should be managed in such a way to save the Heritage/old trees supposed to be affected by the proposed alignment. 20. As per the Ministry's Office Memorandum F. No. 22-65/2017-IA.III dated 30th September, 2020, the project proponent shall abide by all the commitments made by them to address the concerns raised during the public consultation. The project proponent shall initiate the activities proposed by them, based on the commitment made in the public hearing, and incorporate in the Environmental Management Plan and submit to the Ministry. All other activities including pollution control, environmental protection and conservation, R&R, wildlife and forest conservation/protection measures including the NPV, Compensatory afforestation etc., either proposed by the project proponent based on the social impact assessment and R&R action plan carried out during the preparation of EIA report or prescribed by EAC, shall also become part of EMP and shall be implemented. 21. Proponent shall keep the finish road level sufficiently elevated from ground level with provision of railing on both sides to restrict animal crossing in order to avoid the possibility of wildlife injury/death. Major water bodies have been observed in the vicinity of the proposed road alignment & may be potential human elephant conflict points, appropriate number of animal safe passages as per the guideline framed by the Wildlife Institute of India and in consultation

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S. No	EC Conditions
	with Chief Wildlife Warden.

Additional EC Conditions

N/A

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सत्यमेव जयते

Government of India

Ministry of Environment, Forest and Climate Change

Regional Office, Lucknow

Online Proposal No.: **FP/UP/ROAD/430440/2023** Dated: **30/10/2023**

To,

Principal Secretary (Forest)/Additional Chief Secretary,
Department of Environment, Forest and Climate Change,
Bapu Bhawan, Lucknow,
Uttar Pradesh

Subject: Proposal for non-forestry use of **1.3128 ha.** of forest land under Forest (Conservation) Act, 1980 in favour of M/s NATIONAL HIGHWAY AUTHORITY OF INDIA for construction of 4-lane Prayagraj Inner Ring Road From CH. No. 0.000 to 65.045, in District:- Prayagraj (UTTAR PRADESH) – reg.

Sir/Madam,

I am directed to refer to the online proposal no. FP/UP/ROAD/430440/2023. dated 23/05/2023. on the above-mentioned subject seeking prior approval of the Central Government in accordance with section' 2' of the Forest (Conservation) Act, 1980.

After careful consideration and approval of the proposal, I am directed to convey the **"In-Principle"** approval of the Central Government under section 2 of the Forest (Conservation) Act, 1980 for the Proposal for non-forestry use of **1.3128 ha.** of forest land under Forest (Conservation) Act, 1980 in favour of M/s NATIONAL HIGHWAY AUTHORITY OF INDIA for construction of 4-lane Prayagraj Inner Ring Road From CH. No. 0.000 to 65.045, in District:- Prayagraj (UTTAR PRADESH) subject to the fulfillment of the following conditions:

1. General Conditions

S. No	Conditions
1.1	Legal status of the diverted forest land shall remain unchanged
1.2	Forest land will be handed over only after required non-forest land for the project is handed over by the user agency.

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S. No	Conditions
1.3	Compensatory afforestation shall be taken up by the Forest Department for plantation in an area of equivalent (1.3128 ha.) Non forest land in Village-Bashahara, Tehsil Meja, District-Prayagraj at the cost of the user agency. As far as possible, a mixture of local indigenous species shall be planted and monoculture of any species may be avoided.
1.4	The non-forest land proposed for CA shall be transferred and mutated in the name of Forest Department and notified as RF/PF prior to Stage-II approval. A copy of the original notification declaring the non-forest land under Section 4 or Section 29 of the Indian Forest Act, 1927, or under the relevant section of the State Forest Act as the case may be, will be submitted by the State Government prior to Stage-II approval.
1.5	The cost of compensatory afforestation at the prevailing wage rates as per compensatory afforestation scheme and the cost of survey, demarcation and erection of permanent pillars if required on the CA land shall be deposited in advance with the Forest Department by the project authority. The CA plantation will be maintained for 10 years. The scheme may include appropriate provision for anticipated cost increase for works scheduled for subsequent years.
1.6	The State Government shall charge the Net Present Value(NPV) for the 1.3128 ha. forest area to be diverted under this proposal from the User Agency as per the orders of the Hon'ble Supreme Court of India dated 30/10/2002, 01/08/2003, 28/03/2008, 24/04/2008 and 09/05/2008 in IA No. 566 in WP (C) No. 202/1995 and as per the guidelines issued by the Ministry vide letters No. 5-1/1998-FC (Pt.II) dated 18/09/2003, as well as letter No. 5-2/2006-FC dated 03/10/2006 and 5-3/2007-FC dated 05/02/2009. Revised amount of NPV as applicable as per orders dated 06-01-2022 and 19-01-2022 shall be deposited by User Agency in this regard.
1.7	Additional amount of the NPV of the diverted forest land, if any, becoming due after finalization of the same by the Hon'ble Supreme Court of India on receipt of the report from the Expert Committee, shall be charged by the State Government from the User Agency. The User Agency shall furnish an undertaking to this effect.
1.8	User agency shall restrict the felling of trees to 47 trees/minimum number in the diverted forest land and the trees shall be felled under the strict supervision of the State Forest Department and the cost of felling of trees shall be deposited by the User Agency with the State Forest Department.
1.9	The complete compliance of the FRA, 2006 shall be ensured by way of prescribed certificate from the concerned District Collector.
1.10	Speed regulating signage will be erected along the road at regular intervals in the Protected Areas/ Forest Areas.Speed regulating signage will be erected along the road at regular intervals in the Protected Areas/ Forest Areas.
1.11	The user agency shall provide suitable under / over pass in Protected Area / Forest Area as per recommendations of CWLW / NBWL / FAC / REC.
1.12	User Agency shall obtain Environmental Clearance as per the provisions of the Environmental (Protection) Act, 1986, if applicable.
1.13	The layout plan of the proposal shall not be changed without prior approval of Central Government.
1.14	No labour camp shall be established on the forest land.

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S. No	Conditions
1.15	Sufficient firewood, preferably the alternate fuel, shall be provided by the User Agency to the labourer after purchasing the same from the State Forest Department or the Forest Development Corporation or any other legal source of alternate fuel.
1.16	The boundary of the diverted forest land shall be suitably demarcated on ground at the project cost, as per the directions of the concerned Divisional Forest Officer.
1.17	No additional or new path will be constructed inside the forest area for transportation of construction materials for execution of the project work.
1.18	The period of diversion under this approval shall be co-terminus with the period of lease to be granted in favour of the user agency or the project life, whichever is less.
1.19	The forest land shall not be used for any purpose other than that specified in the project proposal.
1.20	The forest land proposed to be diverted shall under no circumstances be transferred to any other agencies, department or person without prior approval of Govt. of India.
1.21	The KML file of the area to be diverted, the CA areas, the proposed SMC work, the proposed Catchment Area Treatment area and the WLMP area shall be uploaded on the e-Green watch portal with all requisite details before commencement of works.
1.22	Any order of Temporary Work Permission in case of linear projects for tree cutting and commencement of work as per clause 11.2 of FCA Guidelines shall be passed under intimation to Nodal office and this office. Order of Temporary Work Permission have to be uploaded on PARIVESH Portal as well. Nodal Officer will strictly monitor and ensure that no further activity is carried out under such permission after the expiry of one year from the date of issue of such permission.
1.23	Violation of any of these conditions will amount to violation of Forest (Conservation) Act, 1980 and action would be taken as per the MoEF&CC Guideline F. No. 11-42/2017-FC dt. 29/01/2018.
1.24	Any other condition that the Ministry of Environment, Forests & Climate Change may stipulate from time to time in the interest of conservation, protection and development of forests & wildlife.
1.25	All the funds received from the user agency under the project shall be transferred/ deposited to CAMPA fund only through e-portal (https://parivesh.nic.in/).
1.26	The compliance report shall be uploaded on e-portal (https://parivesh.nic.in/).

2. Standard conditions

S. No	Conditions
2.1	The violation of any of the conditions stipulated under this approval will be liable to the cognizance and appropriate action under MoEFCC rules and Guidelines as applicable, specifically MoEFCC Guidelines dated 15/05/2023, authorizing officers of the rank of Divisional Forest Officer

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S. No	Conditions
	(DFO)/Deputy Conservator of Forests (DCF) and above of the State Government or Union territory Administration concerned, having jurisdiction over the forest land in respect of which any offence under the Forest (Conservation) Act, 1980 is committed or violation of the provisions of the said Act has been made, to file complaints against such person/authority/organization, prima-facie found guilty of offence under the Act or the violation of the rules made thereunder, in the court having jurisdiction in the matter.

3. Specific Conditions

S. No	Conditions
3.1	Concerned DFO needs to certify that the proposed CA land is non-forest land and the boundaries depicted on DSS (Decision Support System) shall be rectified accordingly.
3.2	Geo referenced cadastral map overlaying the forest boundaries of the proposed CA site needs to be submitted prior to Stage-II approval.
3.3	Multiple KML file and Geo-referenced map in the different location has been uploaded on the Parivesh portal. Duplicate files needs to be removed from the PARIVESH portal.
3.4	No objection certificates from concerned dept. like Irrigation, Railway etc. needs to be uploaded online on portal prior to Stage-II approval.

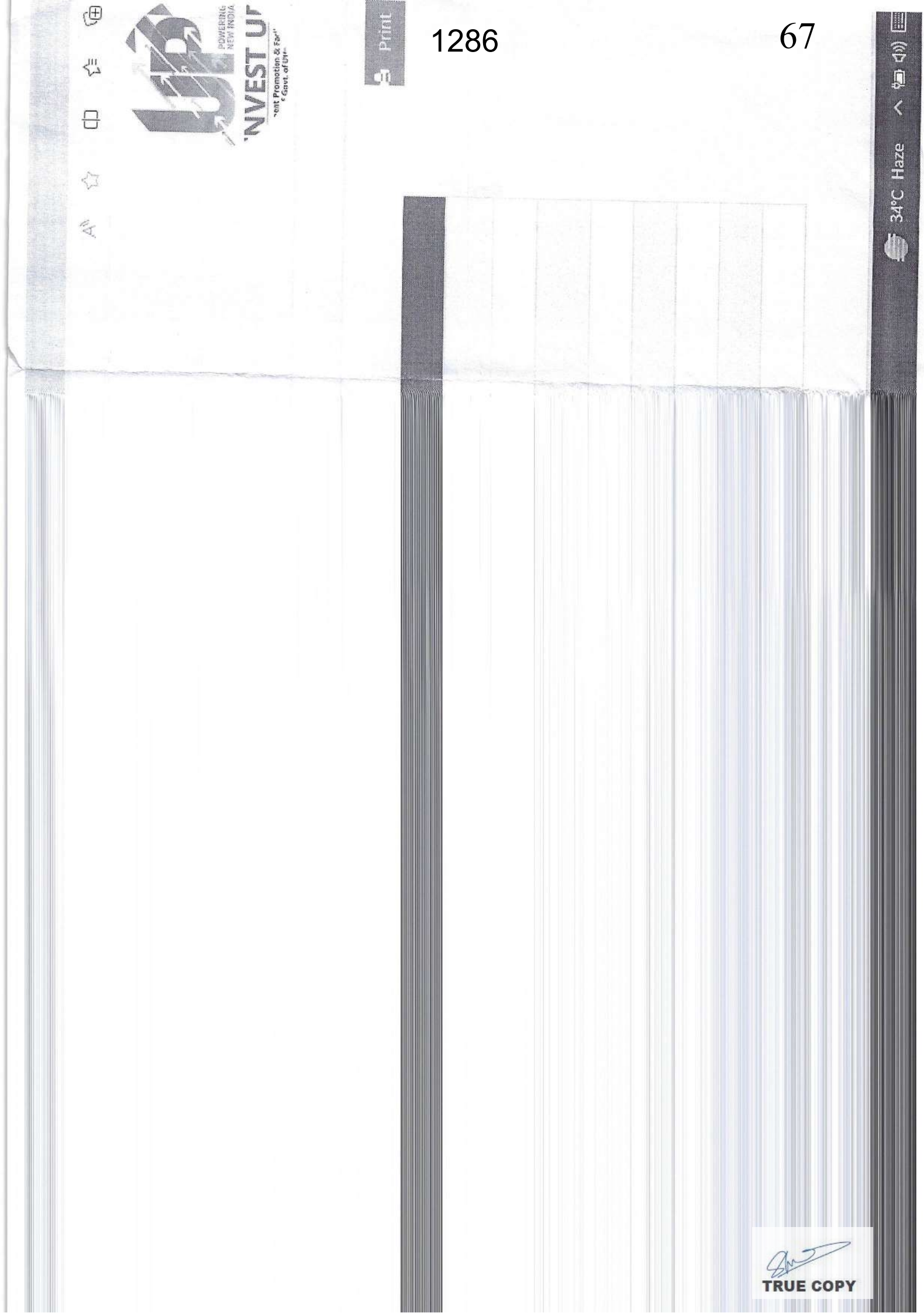
After receipt of the compliance report on the fulfillment of the conditions mentioned above, the proposal shall be considered for final approval under section 2 of the Forest (Conservation) Act, 1980. Transfer of forest land shall not be affected till final approval is granted by the Government in this regard.

Copy To

pccf-up@nic.in, psecforest-up@nic.in, ccfnodalup@gmail.com, cf_ald@yahoo.co.in, dfoallahabad@yahoo.co.in, ald@nhai.org

Your's faithfully

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Mail - Liaison Naini - Outlook | WhatsApp | Online Payment System

https://niveshmitra.up.nic.in//pg/NM_Receipt_CCA.aspx

Nivesh Mitra

Single Window Portal ,Govt. of Uttar Pradesh

Online Payment System for Application Fee

ransaction Details :

ayment Reference No./ Order No. :	UP01524092313071532
tatus :	SUCCESS
ransaction Amount :	5000
ransaction ID :	240923197343389
ransaction Date and Time :	2024-09-23 13:07:56
ntrepreneur ID :	UPSWP241606966
Init ID :	UPSWP24160696603
ayIDFromBank ID :	240923197343389

Proceed to Next Action

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GROUND WATER DEPARTMENT
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (A)/फॉर्म 8 (ए)

APPLICATION FOR OBTAINING GRANT OF AUTHORIZATION/NO OBJECTION CERTIFICATE FOR SINKING OF PROPOSED WELL IN NON-NOTIFIED AREA
प्रस्तावित कूप की बोरिंग हेतु प्राधिकार/अनापत्ति प्रमाणपत्र प्राप्त करने के लिए आवेदन

(Any Commercial or Industrial or Infrastructural or Bulk user)
(वाणिज्यिक अथवा औद्योगिक अथवा अवसंरचनात्मक अथवा सामूहिक उपयोक्ता)

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Bill, 2019]
[धारा 14, उत्तर प्रदेश भूगर्भ जल प्रबंधन तथा विनियमन बिल, 2019 के अधीन]

Applicant's Details
आवेदक का विवरण

Type of Applicant आवेदक का प्रकार	Behalf of Firm/Company	Application Number आवेदन संख्या	PGRJ0924NIF0019
Application Date आवेदन तिथि		23/09/2024	
Name of the Applicant आवेदक का नाम	DILIP KUMAR GHOSAL		
Mobile No. मोबाइल नंबर	7005434719	Email ID. ईमेल आईडी	dghosal@gptgroup.co.in
Date of Birth जन्मतिथि	04/06/1972	Gender लिंग	Male
Nationality राष्ट्रीयता	Indian	ID as Address Proof निवास प्रमाण हेतु आईडी	Aadhaar Card
Aadhaar Card Number	5023-7153-7442	Uploaded Aadhaar Card अपलोड किया गया आधार कार्ड	Download
House No./Flat No./Building No. मकान सं0/फ़्लैट सं0/भवन सं0	Lavayan Kala, Naini, Prayagraj		
City/Town/Post Office नगर/कस्बा/पोस्ट ऑफिस	PRAYAGRAJ	State राज्य	Uttar Pradesh
District जनपद	PRAYAGRAJ	Pin Code पिन कोड	211010
Designation पद	Manager commercial	Company Name कंपनी का नाम	GPT Infraprojects Limited
Company Address कंपनी का पता	Lavayan Kala, Naini, Prayagraj, Uttar Pradesh	Authorization Letter प्राधिकार पत्र	Download

Details of Proposed Well
प्रस्तावित कूप का विवरण

District जनपद	Prayagraj	Block ब्लॉक	Municipal Corporation/Nagar Nigam, Prayagraj
Plot No./Khasra No. प्लॉट संख्या/खसरा संख्या	609 and 611	Municipality/Municipal Corporation नगर पालिक/नगर निगम	N/A
Ward No./Holding No. वॉर्ड संख्या/होल्डिंग संख्या	N/A	Uploaded Land Details अपलोड किया गया भूमि का विवरण	Download

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Particulars of The Proposed Well
प्रस्तावित कूप का ब्यौरा

Date of Construction/Sinking of Well कूप की निर्माण तिथि	15/04/2024	Type of the Well कूप का प्रकार	Tube Well/Boring
Housing Pipe If Any यदि कोई है		No	

Strainer Details
स्ट्रेनर का विवरण

Material of Strainer स्ट्रेनर की सामग्री	PVC	Number of Strainer(s) स्ट्रेनर की संख्या	1

S.No. क्रम संख्या	Strainer Installed at what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई पर स्थापित है (मीटर में)	Strainer Installed upto what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई तक स्थापित है (मीटर में)	Length (In meter) लंबाई (मीटर में)	Diameter (In millimeter) व्यास (मिलीमीटर में)
1	40.00	51.00	11.00	150.00

Approx. Depth of Well (In meter) कूप की अनुमानित गहराई (मीटर में)	51.00	Whether there has been Any Adverse Report Regarding Water Quality of the Well? क्या कूप के जल की गुणवत्ता के संबंध में कोई प्रतिकूल रिपोर्ट है?	No
Give Particulars Regarding Water Quality of the Well कूप की जलीय गुणवत्ता का विवरण दें		N/A	

Details of Proposed Pumping Device
प्रस्तावित पंपिंग उपकरण का विवरण

Type of Pump to be Used प्रयोग किये जाने वाले पंप का प्रकार	Submersible	Pump Capacity (In m^3/hr) पंप क्षमता (m^3/hr)	18.00
Horse Power (H.P.) हॉर्स पावर (एच.पी.)		5.00	
Operational Device परिचालन उपकरण		Diesel Engine	

Details of Utilization of Well
कूप के उपयोग का विवरण

Purpose of the Proposed Well प्रस्तावित कूप का उद्देश्य?	Infrastructural	Annual Running Hours वार्षिक उपयोग (घंटे में)	638.75
Daily Running Hours दैनिक उपयोग (घंटे में)	1.75	Whether the Water Supplied in Well Area Through Pipe Water Supply or Not? क्या क्षेत्र में जल की आपूर्ति पाइप जलापूर्ति के माध्यम से होती है?	No
Whether Rain Water Harvesting Structure has been Constructed within the Premises? क्या परिसर में वर्षा जल संचयन संरचना का निर्माण किया गया है?	No	Any Other Information Which You Would Like to Furnish कोई अन्य जानकारी जो आप प्रदान करना चाहते हैं:	NA

Maximum Allowable Annual Extraction of Ground Water: 11497.50

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Does industry come under MSME ?
क्या उद्योग MSME के अंतर्गत आता है ?

No

Declaration by the Applicant
आवेदक द्वारा उद्घोषणा

I do hereby declare that the particulars fuenished herein above are correct and true . I understand that in case any of the information and particulars is found to be incorrect at any stage of scrutiny and investigation or thereafter, my application/registration is liable to be rejected/cancelled .

मैं एतद्द्वारा घोषित करता हूँ कि ऊपर दिये गए विवरण सही व सत्य हैं | मैं जानता हूँ कि यदि जांच पड़ताल के दौरान किसी भी स्तर पर उपरोक्त विवरण असत्य पाये गए तो मेरा आवेदन/रजिस्ट्रीकरण अस्वीकृत/निरस्त किए जाने योग्य होगा"

I Agree/सहमत

Note/नोट

- Separate application form should be used for registration of each individual well.
- The application form should be completed in all respect before submission. Incomplete applications are liable for rejection. Any correction I alteration shall be duly authenticated.
- In case any of the particulars/information is found to be incorrect at any stage of verification I scrutiny, the application is liable for rejection.
- In case any of the particulars/ information furnished is found to be in correct at any stage even after issue of the AUTHORIZATION/ NO_OBJECTION CERTIFICATE FOR SINKING OF NEW WELL, same shall be liable for cancellation.
- Please write 'N.A.' against those items which are not applicable.
- Please attach the following documents along with the application:
- (a) Document showing proof of ownership of land;
- (b) Photocopy of Aadhaar card / voter ID I ration card I any other proof of identification
- (c) Map showing location of the proposed well, which have been referred to in item no.2(a), (b)and(c).
- (d) Affidavit referred to in item no. 7(i) or 7(ii), as the case may be (if required)
- **Additional Documents to be submitted with the application**
- **(I) For Industrial User**
- (a) An affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water supply from local government agencies in cases where ground water requirement is up to 10 cubic meter/day.
- (b) Certificate regarding non/ partial availability of fresh water/ treated waste water supply from the concerned local government water supply agency in cases where requirement of ground water is more than 10 cubic meter/day.
- (c) Ground water quality data of bore well/ tube well/ dug well in respect of existing industries from NABL accredited laboratories/Government approved laboratories.
- (d) Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws issued by Ministry of Housing & Urban Affairs.
- (e) Impact Assessment report: All projects extracting/proposing to extract ground water in excess of 100 m^3/day in Notified and non-notified areas shall have to mandatorily submit impact assessment report of existing/ proposed ground water withdrawal on the ground water regime and also socio-economic impacts report prepared by accredited consultants. Pro-forma for the report is given in Annexure-1.
- **(II) For Commercial User**
- (a) In cases where dewatering is involved, submission of impact assessment report prepared by a consultant on the ground water situation in the area giving detailed plan of pumping, proposed usage of pumped water and comprehensive impact assessment of the same on the ground water regime shall be mandatory. The report should highlight environmental risks and proposed management strategies to overcome any significant environmental issues such as ground water level decline, land subsidence etc.
- (b) An affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water from any other source in case water is required for construction in safe and semi critical areas.
- (c) Certificate from a government agency regarding non availability of treated sewage water for construction within 10 km radius of the site in notified areas.
- (d) Certificate of non-availability of water from local government water supply agency in respect of all categories of assessments units for commercial use.
- (e) Details of water requirement computed as per National Building Code, 2016 (Annexure I), taking into account recycling/ reuse of treated water for flushing etc. (in case of completed infrastructure projects for commercial use).
- (f) Completion certificate from the concerned agency for infrastructure projects requiring water for commercial use.
- The District Ground Water Management Council reserves the right to ask for any other document(s) from the owner applicant for examination of the merit of the case.

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https://niveshmitra.up.nic.in//pg/NM_Receipt_CCA.aspx

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Online Payment System for Application Fee

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ransaction Details :	
ayment Reference No./ Order No. :	UP01524092313055607
tatus :	SUCCESS
ransaction Amount :	5000
ransaction ID :	240923197343252
ransaction Date and Time :	2024-09-23 13:06:43
ntrepreneur ID :	UPSWP241606966
Init ID :	UPSWP24160696602
DFromBank ID :	240923197343252

Proceed to Next Action

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GROUND WATER DEPARTMENT
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (A)/फॉर्म 8 (ए)

APPLICATION FOR OBTAINING GRANT OF AUTHORIZATION/NO OBJECTION CERTIFICATE FOR SINKING OF PROPOSED WELL IN NON-NOTIFIED AREA
प्रस्तावित कूप की बोरिंग हेतु प्राधिकार/अनापत्ति प्रमाणपत्र प्राप्त करने के लिए आवेदन

(Any Commercial or Industrial or Infrastructural or Bulk user)
(वाणिज्यिक अथवा औद्योगिक अथवा अवसंरचनात्मक अथवा सामूहिक उपयोक्ता)

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Bill, 2019]
[धारा 14, उत्तर प्रदेश भूगर्भ जल प्रबंधन तथा विनियमन बिल, 2019 के अधीन]

Applicant's Details
आवेदक का विवरण

Type of Applicant आवेदक का प्रकार	Behalf of Firm/Company	**Application Number** आवेदन संख्या	PGRJ0924NIF0018
Application Date आवेदन तिथि		23/09/2024	
Name of the Applicant आवेदक का नाम	DILIP KUMAR GHOSAL		
Mobile No. मोबाइल नंबर	7005434719	**Email ID.** ईमेल आईडी	dghosal@gptgroup.co.in
Date of Birth जन्मतिथि	04/06/1972	**Gender** लिंग	Male
Nationality राष्ट्रीयता	Indian	**ID as Address Proof** निवास प्रमाण हेतु आईडी	Aadhaar Card
Aadhaar Card Number	5023-7153-7442	**Uploaded Aadhaar Card** अपलोड किया गया आधार कार्ड	Download
House No./Flat No./Building No. मकान सं0/फ़्लैट सं0/भवन सं0	Lavayan Kala, Naini, Prayagraj		
City/Town/Post Office नगर/कस्बा/पोस्ट ऑफिस	PRAYAGRAJ	**State** राज्य	Uttar Pradesh
District जनपद	PRAYAGRAJ	**Pin Code** पिन कोड	211010
Designation पद	Manager commercial	**Company Name** कंपनी का नाम	GPT Infraprojects Limited
Company Address कंपनी का पता	Lavayan Kala, Naini, Prayagraj, Uttar Pradesh	**Authorization Letter** प्राधिकार पत्र	Download

Details of Proposed Well
प्रस्तावित कूप का विवरण

District जनपद	Prayagraj	**Block** ब्लॉक	Municipal Corporation/Nagar Nigam, Prayagraj
Plot No./Khasra No. प्लॉट संख्या/खसरा संख्या	609 and 611	**Municipality/Municipal Corporation** नगर पालिक/नगर निगम	N/A
Ward No./Holding No. वॉर्ड संख्या/होल्डिंग संख्या	N/A	**Uploaded Land Details** अपलोड किया गया भूमि का विवरण	Download

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Particulars of The Proposed Well
प्रस्तावित कूप का ब्यौरा

Date of Construction/Sinking of Well कूप की निर्माण तिथि	15/04/2024	Type of the Well कूप का प्रकार	Tube Well/Boring
Housing Pipe If Any यदि कोई है		No	

Strainer Details
स्ट्रेनर का विवरण

Material of Strainer स्ट्रेनर की सामग्री	PVC	Number of Strainer(s) स्ट्रेनर की संख्या	1

S.No. क्रम संख्या	Strainer Installed at what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई पर स्थापित है (मीटर में)	Strainer Installed upto what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई तक स्थापित है (मीटर में)	Length (In meter) लंबाई (मीटर में)	Diameter (In millimeter) व्यास (मिलीमीटर में)
1	40.00	51.00	11.00	150.00

Approx. Depth of Well (In meter) कूप की अनुमानित गहराई (मीटर में)	51.00	Whether there has been Any Adverse Report Regarding Water Quality of the Well? क्या कूप के जल की गुणवत्ता के संबंध में कोई प्रतिकूल रिपोर्ट है?	No
Give Particulars Regarding Water Quality of the Well कूप की जलीय गुणवत्ता का विवरण दें		N/A	

Details of Proposed Pumping Device
प्रस्तावित पंपिंग उपकरण का विवरण

Type of Pump to be Used प्रयोग किये जाने वाले पंप का प्रकार	Submersible	Pump Capacity (In m^3/hr) पंप क्षमता (m^3/hr)	18.00
Horse Power (H.P.) हॉर्स पावर (एच.पी.)		5.00	
Operational Device परिचालन उपकरण		Diesel Engine	

Details of Utilization of Well
कूप के उपयोग का विवरण

Purpose of the Proposed Well प्रस्तावित कूप का उद्देश्य?	Infrastructural	Annual Running Hours वार्षिक उपयोग (घंटे में)	609.55
Daily Running Hours दैनिक उपयोग (घंटे में)	1.67	Whether the Water Supplied in Well Area Through Pipe Water Supply or Not? क्या क्षेत्र में जल की आपूर्ति पाइप जलापूर्ति के माध्यम से होती है?	No
Whether Rain Water Harvesting Structure has been Constructed within the Premises? क्या परिसर में वर्षा जल संचयन संरचना का निर्माण किया गया है?	No	Any Other Information Which You Would Like to Furnish कोई अन्य जानकारी जो आप प्रदान करना चाहते हैं:	NA
Maximum Allowable Annual Extraction of Ground Water:			10971.90

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Does industry come under MSME ? क्या उद्योग MSME के अंतर्गत आता है ?	No

Declaration by the Applicant
आवेदक द्वारा उद्घोषणा

I do hereby declare that the particulars fuenished herein above are correct and true . I understand that in case any of the information and particulars is found to be incorrect at any stage of scrutiny and investigation or thereafter, my application/registration is liable to be rejected/cancelled .

मैं एतद्द्वारा घोषित करता हूँ कि ऊपर दिये गए विवरण सही व सत्य हैं | मैं जानता हूँ कि यदि जांच पड़ताल के दौरान किसी भी स्तर पर उपरोक्त विवरण असत्य पाये गए तो मेरा आवेदन/रजिस्ट्रीकरण अस्वीकृत/निरस्त किए जाने योग्य होगा"

I Agree/सहमत ☑

Note/नोट

- Separate application form should be used for registration of each individual well.
- The application form should be completed in all respect before submission. Incomplete applications are liable for rejection. Any correction I alteration shall be duly authenticated.
- In case any of the particulars/information is found to be incorrect at any stage of verification I scrutiny, the application is liable for rejection.
- In case any of the particulars/ information furnished is found to be in correct at any stage even after issue of the AUTHORIZATION/ NO_OBJECTION CERTIFICATE FOR SINKING OF NEW WELL, same shall be liable for cancellation.
- Please write 'N.A.' against those items which are not applicable.
- Please attach the following documents along with the application:
- (a) Document showing proof of ownership of land;
- (b) Photocopy of Aadhaar card / voter ID I ration card I any other proof of identification
- (c) Map showing location of the proposed well, which have been referred to in item no.2(a), (b)and(c).
- (d) Affidavit referred to in item no. 7(i) or 7(ii), as the case may be (if required)
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- (d) Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws issued by Ministry of Housing & Urban Affairs.
- (e) Impact Assessment report: All projects extracting/proposing to extract ground water in excess of 100 m^3/day in Notified and non-notified areas shall have to mandatorily submit impact assessment report of existing/ proposed ground water withdrawal on the ground water regime and also socio-economic impacts report prepared by accredited consultants. Pro-forma for the report is given in Annexure-1.
- **(II) For Commercial User**
- (a) In cases where dewatering is involved, submission of impact assessment report prepared by a consultant on the ground water situation in the area giving detailed plan of pumping, proposed usage of pumped water and comprehensive impact assessment of the same on the ground water regime shall be mandatory. The report should highlight environmental risks and proposed management strategies to overcome any significant environmental issues such as ground water level decline, land subsidence etc.
- (b) An affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water from any other source in case water is required for construction in safe and semi critical areas.
- (c) Certificate from a government agency regarding non availability of treated sewage water for construction within 10 km radius of the site in notified areas.
- (d) Certificate of non-availability of water from local government water supply agency in respect of all categories of assessments units for commercial use.
- (e) Details of water requirement computed as per National Building Code, 2016 (Annexure I), taking into account recycling/ reuse of treated water for flushing etc. (in case of completed infrastructure projects for commercial use).
- (f) Completion certificate from the concerned agency for infrastructure projects requiring water for commercial use.
- The District Ground Water Management Council reserves the right to ask for any other document(s) from the owner applicant for examination of the merit of the case.

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https://niveshmitra.up.nic.in//pg/NM_Receipt_CCA.aspx

Nivesh Mitra

Single Window Portal ,Govt. of Uttar Pradesh

Online Payment System for Application Fee

Print

ransaction Details :	
ayment Reference No./ Order No. :	UP01524092310472618
tatus :	SUCCESS
ransaction Amount :	5000
ransaction ID :	240923197330129
ransaction Dateand Time :	2024-09-23 10:48:20
ntrepreneur ID :	UPSWP241606966
Init ID :	UPSWP24160696601
vIDFromBank ID :	240923197330129

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GROUND WATER DEPARTMENT
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (A)/फॉर्म 8 (ए)

APPLICATION FOR OBTAINING GRANT OF AUTHORIZATION/NO OBJECTION CERTIFICATE FOR SINKING OF PROPOSED WELL IN NON-NOTIFIED AREA
प्रस्तावित कूप की बोरिंग हेतु प्राधिकार/अनापत्ति प्रमाणपत्र प्राप्त करने के लिए आवेदन

(Any Commercial or Industrial or Infrastructural or Bulk user)
(वाणिज्यिक अथवा औद्योगिक अथवा अवसंरचनात्मक अथवा सामूहिक उपयोक्ता)

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Bill, 2019]
[धारा 14, उत्तर प्रदेश भूगर्भ जल प्रबंधन तथा विनियमन बिल, 2019 के अधीन]

Applicant's Details
आवेदक का विवरण

Type of Applicant आवेदक का प्रकार	Behalf of Firm/Company	**Application Number** आवेदन संख्या	PGRJ0924NIF0017
Application Date आवेदन तिथि		23/09/2024	
Name of the Applicant आवेदक का नाम	DILIP KUMAR GHOSAL		
Mobile No. मोबाइल नंबर	7005434719	**Email ID.** ईमेल आईडी	dghosal@gptgroup.co.in
Date of Birth जन्मतिथि	04/06/1972	**Gender** लिंग	Male
Nationality राष्ट्रीयता	Indian	**ID as Address Proof** निवास प्रमाण हेतु आईडी	Aadhaar Card
Aadhaar Card Number	5023-7153-7442	**Uploaded Aadhaar Card** अपलोड किया गया आधार कार्ड	Download
House No./Flat No./Building No. मकान सं0/फ़्लैट सं0/भवन सं0	Lavayan Kala, Naini, Prayagraj		
City/Town/Post Office नगर/कस्बा/पोस्ट ऑफिस	PRAYAGRAJ	**State** राज्य	Uttar Pradesh
District जनपद	PRAYAGRAJ	**Pin Code** पिन कोड	211010
Designation पद	Manager commercial	**Company Name** कंपनी का नाम	GPT Infraprojects Limited
Company Address कंपनी का पता	Lavayan Kala, Naini, Prayagraj, Uttar Pradesh	**Authorization Letter** प्राधिकार पत्र	Download

Details of Proposed Well
प्रस्तावित कूप का विवरण

District जनपद	Prayagraj	**Block** ब्लॉक	Municipal Corporation/Nagar Nigam, Prayagraj
Plot No./Khasra No. प्लॉट संख्या/खसरा संख्या	209 and 211	**Municipality/Municipal Corporation** नगर पालिक/नगर निगम	N/A
Ward No./Holding No. वॉर्ड संख्या/होल्डिंग संख्या	N/A	**Uploaded Land Details** अपलोड किया गया भूमि का विवरण	Download

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Particulars of The Proposed Well
प्रस्तावित कूप का ब्यौरा

Date of Construction/Sinking of Well कूप की निर्माण तिथि	15/04/2024	**Type of the Well** कूप का प्रकार	Tube Well/Boring
Housing Pipe If Any यदि कोई है		No	

Strainer Details
स्ट्रेनर का विवरण

Material of Strainer स्ट्रेनर की सामग्री	PVC	**Number of Strainer(s)** स्ट्रेनर की संख्या	1

S.No. क्रम संख्या	Strainer Installed at what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई पर स्थापित है (मीटर में)	Strainer Installed upto what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई तक स्थापित है (मीटर में)	Length (In meter) लंबाई (मीटर में)	Diameter (In millimeter) व्यास (मिलीमीटर में)
1	40.00	51.00	11.00	150.00

Approx. Depth of Well (In meter) कूप की अनुमानित गहराई (मीटर में)	51.00	**Whether there has been Any Adverse Report Regarding Water Quality of the Well?** क्या कूप के जल की गुणवत्ता के संबंध में कोई प्रतिकूल रिपोर्ट है?	No
Give Particulars Regarding Water Quality of the Well कूप की जलीय गुणवत्ता का विवरण दें		N/A	

Details of Proposed Pumping Device
प्रस्तावित पंपिंग उपकरण का विवरण

Type of Pump to be Used प्रयोग किये जाने वाले पंप का प्रकार	Submersible	**Pump Capacity (In m^3/hr)** पंप क्षमता (m^3/hr)	18.00
Horse Power (H.P.) हॉर्स पावर (एच.पी.)		5.00	
Operational Device परिचालन उपकरण		Diesel Engine	

Details of Utilization of Well
कूप के उपयोग का विवरण

Purpose of the Proposed Well प्रस्तावित कूप का उद्देश्य?	Infrastructural	**Annual Running Hours** वार्षिक उपयोग (घंटे में)	730.00
Daily Running Hours दैनिक उपयोग (घंटे में)	2.00	**Whether the Water Supplied in Well Area Through Pipe Water Supply or Not?** क्या क्षेत्र में जल की आपूर्ति पाइप जलापूर्ति के माध्यम से होती है?	No
Whether Rain Water Harvesting Structure has been Constructed within the Premises? क्या परिसर में वर्षा जल संचयन संरचना का निर्माण किया गया है?	No	**Any Other Information Which You Would Like to Furnish** कोई अन्य जानकारी जो आप प्रदान करना चाहते हैं:	NA
Maximum Allowable Annual Extraction of Ground Water:			13140.00

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Does industry come under MSME ? **क्या उद्योग MSME के अंतर्गत आता है ?**	No

Declaration by the Applicant
आवेदक द्वारा उद्घोषणा

I do hereby declare that the particulars fuenished herein above are correct and true . I understand that in case any of the information and particulars is found to be incorrect at any stage of scrutiny and investigation or thereafter, my application/registration is liable to be rejected/cancelled .

मैं एतद्द्वारा घोषित करता हूँ कि ऊपर दिये गए विवरण सही व सत्य हैं | मैं जानता हूँ कि यदि जांच पड़ताल के दौरान किसी भी स्तर पर उपरोक्त विवरण असत्य पाये गए तो मेरा आवेदन/रजिस्ट्रीकरण अस्वीकृत/निरस्त किए जाने योग्य होगा"

I Agree/सहमत ☑

Note/नोट

- Separate application form should be used for registration of each individual well.
- The application form should be completed in all respect before submission. Incomplete applications are liable for rejection. Any correction I alteration shall be duly authenticated.
- In case any of the particulars/information is found to be incorrect at any stage of verification I scrutiny, the application is liable for rejection.
- In case any of the particulars/ information furnished is found to be in correct at any stage even after issue of the AUTHORIZATION/ NO_OBJECTION CERTIFICATE FOR SINKING OF NEW WELL, same shall be liable for cancellation.
- Please write 'N.A.' against those items which are not applicable.
- Please attach the following documents along with the application:
- (a) Document showing proof of ownership of land;
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- **Additional Documents to be submitted with the application**
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- (c) Certificate from a government agency regarding non availability of treated sewage water for construction within 10 km radius of the site in notified areas.
- (d) Certificate of non-availability of water from local government water supply agency in respect of all categories of assessments units for commercial use.
- (e) Details of water requirement computed as per National Building Code, 2016 (Annexure I), taking into account recycling/ reuse of treated water for flushing etc. (in case of completed infrastructure projects for commercial use).
- (f) Completion certificate from the concerned agency for infrastructure projects requiring water for commercial use.
- The District Ground Water Management Council reserves the right to ask for any other document(s) from the owner applicant for examination of the merit of the case.

TRUE COPY

Ground Water Department

(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Payment Details

Application No	PGRJ0924NIF0019
Applicant Name	DILIP KUMAR GHOSAL
Payment Status	Transaction done successfully
Amount	40241.00
Transaction No / Challan No	BHV240005787
Payment Date	03/12/2024 4:34:41 PM

TRUE COPY

Ground Water Department

(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (C)

AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW / EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC011235

VALID FROM 21/11/2024 TO 20/11/2029

Name of the Applicant	DILIP KUMAR GHOSAL		
Address of the Applicant:	Lavayan Kala, Naini, Prayagraj		
Company Name:	GPT Infraprojects Limited	**Company Address**	Lavayan Kala, Naini, Prayagraj, Uttar Pradesh
Serial No. of Application Form	PGRJ0924NIF0019	**Date of Submission**	23/09/2024
Specimen Signature of the User:			
Location particulars:			
District	Prayagraj	**Block**	Municipal Corporation/Nagar Nigam, Prayagraj
J.L. No		**Plot No.**	609 and 611
Municipality/Corporation	N/A	**Ward No.**	N/A
Holding No.			N/A
Rate of Withdrawal (m^3/hr.)	18.00	**Date of Energization (In Case of Electric Pump)**	N/A
Particulars of the Proposed Well and Pumping Device:			
Type of the Well	Tube Well/Boring	**Purpose of the Well**	Infrastructural
Assembly Size (For Tube Well)	0.00	**Approx. Strainer Length (For Tube Well)**	0.00
Diameter (For Dug Well)	0.00	**Type of Pump to be Used:**	Submersible
H.P. of the Pump:	5.00	**Operational Device**	Diesel Engine
Maximum Allowable Rate of Withdrawal (m^3/hr.):	18.00	**Maximum Allowable Running Hours Per Day:**	1.75
Maximum Allowable Annual Extraction of Ground Water:	11497.50	**Recharge Required:**	5748.75

- This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at SI. (2) for extraction of ground water at a rate not exceeding that as shown at SI. (3j), for Running Hours per day as shown at SI. (3k), and for maximum allowable annual extraction of ground water as shown at SI. (3k) and is valid subject to the observance of the conditions stated overleaf.
- Holder of this NOC is hereby directed to assure annual recharge of 5748.75 cubic meter, as specified under the application form within the given time period..

GENERAL CONDITIONS

TRUE COPY

- Holder of this NOC is hereby directed to fill from 1(A) for registering his/her well within 90 days as mentioned in application form shall only started after registration of his/her NOC.
- In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization
- For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands
- In case of any change of ownership of the existing well, fresh registration has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at SI. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage , this registration is liable for cancellation.
- The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis
- **Guidelines for Installation of Piezometers and their Monitoring**

Piezometer is a borewell /tubewell used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing when ever needed. General guidelines for installation of piezometers are as follows:

  - The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
  - The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
  - No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No.of piezometers required	Monitiring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

  - The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
  - For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
  - The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
  - All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
  - The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
  - A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
  - Any other site specific requirement regarding safety and access for measurement may be taken care of.
- Any other condition(s) that may be imposed by the concerned Authority.
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
- **SPECIFIC CONDITIONS:**
- **(A) For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
- i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
- ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
- iii) All industries abstracting ground water in excess of 100 m^3/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC)/ PHD Chamber of Commerce & Industries certified auditors and submit audit reports within three months of completion of the same to Ground Water Department Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
- iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m^3 /day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
- v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
- vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.

TRUE COPY

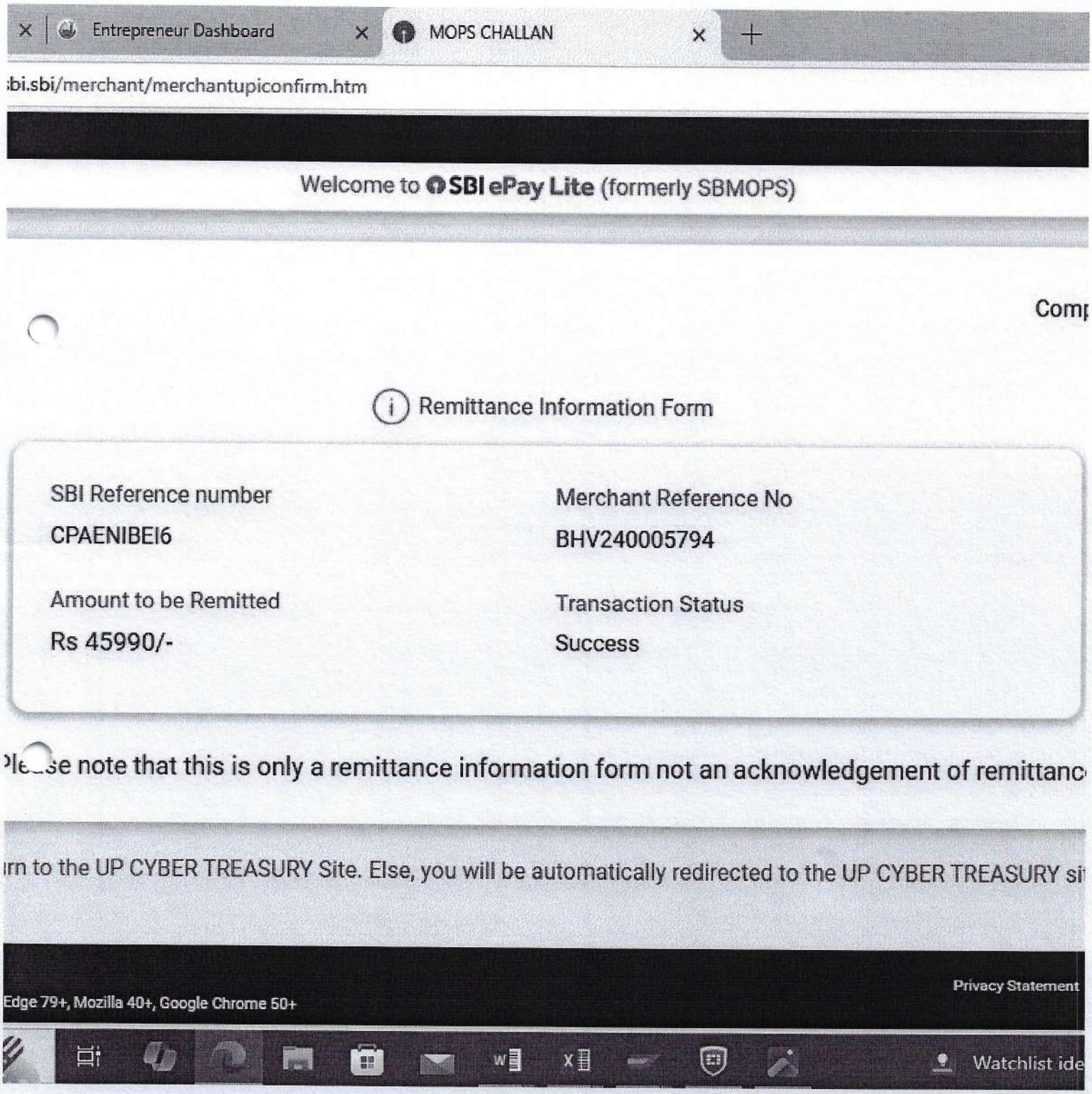
- vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
-
- **(B) Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
- i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
- ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m^3 /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc

Date :**04/12/2024**

Place:**Prayagraj**

This certificate is electronically generated and does not require digital signature

TRUE COPY


Entrepreneur Dashboard
MOPS CHALLAN
bi.sbi/merchant/merchantupiconfirm.htm
Welcome to SBI ePay Lite (formerly SBMOPS)
Comp
Remittance Information Form
SBI Reference number
CPAENIBEI6
Merchant Reference No
BHV240005794
Amount to be Remitted
Rs 45990/-
Transaction Status
Success
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Privacy Statement
Edge 79+, Mozilla 40+, Google Chrome 50+
Watchlist ide

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GROUND WATER DEPARTMENT

(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Modification & Altration

Form 8 (C)

[See Rule 8(1)]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW / EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO:

VALID FROM --- TO ---

{UIS10(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019}

Registration No.: 202409000735

Name of the Owner	DILIP KUMAR GHOSAL		
Designation पद	Manager commercial	**Company Name** कंपनी का नाम	GPT Infraprojects Limited
Company Address कंपनी का पता	Lavayan Kala, Naini, Prayagraj, Uttar Pradesh	**Authorization Letter** प्राधिकार पत्र	Download
Address of the Applicant	Lavayan Kala, Naini, Prayagraj	**Application No.**	PGRJ0924NIF0017
Date of Submission	23/09/2024	**Specimen Signature**	

Location Particulars

District	Prayagraj	**Block**	Municipal Corporation/Nagar Nigam, Prayagraj
Plot No./Khasra No.	209 and 211	**Municipality/Corporation**	N/A

TRUE COPY

Ward No./Holding No.	1305	N/A 86

Particular of the Proposed Well and Pumping Device

Date of Construction/Sinking of the Well	15/04/2024		
Type of Well	Tube Well/Boring	**Depth of the Well (In meter)**	51.00
Purpose of well	Infrastructural	**Assembly Size(For Tube Well)**	
Strainer Position (For Tube Well)			
Type of Pump Used	Submersible	**H.P. of the Pump**	5.00
Operational Device	Diesel Engine	**Rate of Withdrawal (m^3/hr.)**	18.00
Date of Energization (In Case of Electric Pump)		N/A	
Maximum Allowable Rate of Withdrawal (m^3/hr.):	18.00	**Maximum Allowable Running Hours Per Day:**	2.00
Maximum Allowable Annual Extraction of Ground Water:	13140.00	**Recharge Required**	6570.00

TRUE COPY

1306 87

- This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at Sl. (2) for extraction of ground water at a rate not exceeding that as shown at Sl. (3j), for Running Hours per day as shown at Sl. (3k), and for maximum allowable annual extraction of ground water as shown at Sl. (3k) and is valid subject to the observance of the conditions stated overleaf.
- Holder of this NOC is hereby directed to assure annual recharge of 6570.00 cubic meter, as specified under the application form within the given time period.

Place:
Date:

Yours Faithfully,
Signature of the Issuing Authority
and Designation

GENERAL CONDITIONS:

- Holder of this NOC is hereby directed to fill from 1(A) for registering his/her well within 90 days as mentioned in application form shall only started after registration of his/her NOC.
- In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- All Users abstracting ground water in excess of 100 m3/d shall be required to submit impact assessment report prepared by an accredited consultant from CGWA and National Accreditation Board for Education and Training (NABET). The report should highlight environmental risks and proposed management strategies to overcome any significant environmental issues such as ground water level decline, land subsidence etc. within three months of completion of the same to Ground Water Department Uttar Pradesh. The list of accredited Individuals/ Institutions is available on the official web-portal of CGWA.
- For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well shall not exceed to the recorded rate from water meters
- The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands
- In case of any change of ownership of the existing well, fresh registration has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the existing well of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage , this registration is liable for cancellation.
- The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis
- **Guidelines for Installation of Piezometers and their Monitoring**

Piezometer is a borewell /tubewell used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing when ever needed. General guidelines for installation of piezometers are as follows:

  - The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
  - The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
  - No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No.of piezometers required	Monitiring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0

TRUE COPY

2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

1307 88

- The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
- For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
- Any other site specific requirement regarding safety and access for measurement may be taken care of.

- Any other condition(s) that may be imposed by the concerned Authority.
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
-
- **SPECIFIC CONDITIONS:**
- **(A) For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
- i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
- ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
- iii) All industries abstracting ground water in excess of 100 m^3/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC)/ PHD Chamber of Commerce & Industries / Laghu Udyog Bharati certified auditors and submit audit reports within three months of completion of the same to Ground Water Department Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
- iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m^3 /day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
- v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
- vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
- vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
-
- **(B) Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
- i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
- ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m^3 /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc

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This NOC is not authorized by any Official. This should only be used for Preview purpose.
यह अनापत्ति प्रमाणपत्र किसी प्राधिकारी द्वारा प्रमाणित नहीं है। इसे मात्र पूर्वावलोकन के उद्देश्य से प्रयोग किया जाना चाहिए।

TRUE COPY

Ground Water Department

(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Payment Details

Application No	PGRJ0924NIF0018
Applicant Name	DILIP KUMAR GHOSAL
Payment Status	Transaction done successfully
Amount	38401.00
Transaction No / Challan No	BHV240005759
Payment Date	03/12/2024 11:40:30 AM

TRUE COPY

Ground Water Department

(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (C)

AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW / EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC019568

VALID FROM 21/11/2024 TO 20/11/2029

Name of the Applicant	DILIP KUMAR GHOSAL		
Address of the Applicant:	Lavayan Kala, Naini, Prayagraj		
Company Name:	GPT Infraprojects Limited	**Company Address**	Lavayan Kala, Naini, Prayagraj, Uttar Pradesh
Serial No. of Application Form	PGRJ0924NIF0018	**Date of Submission**	23/09/2024
Specimen Signature of the User:			
Location particulars:			
District	Prayagraj	**Block**	Municipal Corporation/Nagar Nigam, Prayagraj
J.L. No		**Plot No.**	609 and 611
Municipality/Corporation	N/A	**Ward No.**	N/A
Holding No.			N/A
Rate of Withdrawal (m^3/hr.)	18.00	**Date of Energization (In Case of Electric Pump)**	N/A
Particulars of the Proposed Well and Pumping Device:			
Type of the Well	Tube Well/Boring	**Purpose of the Well**	Infrastructural
Assembly Size (For Tube Well)	0.00	**Approx. Strainer Length (For Tube Well)**	0.00
Diameter (For Dug Well)	0.00	**Type of Pump to be Used:**	Submersible
H.P. of the Pump:	5.00	**Operational Device**	Diesel Engine
Maximum Allowable Rate of Withdrawal (m^3/hr.):	18.00	**Maximum Allowable Running Hours Per Day:**	1.67
Maximum Allowable Annual Extraction of Ground Water:	10971.90	**Recharge Required:**	5485.95

- This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at SI. (2) for extraction of ground water at a rate not exceeding that as shown at SI. (3j), for Running Hours per day as shown at SI. (3k), and for maximum allowable annual extraction of ground water as shown at SI. (3k) and is valid subject to the observance of the conditions stated overleaf.
- Holder of this NOC is hereby directed to assure annual recharge of 5485.95 cubic meter, as specified under the application form within the given time period..

GENERAL CONDITIONS

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- Holder of this NOC is hereby directed to fill from 1(A) for registering his/her well within 90 days as mentioned in application form shall only started after registration of his/her NOC.
- In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization
- For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands
- In case of any change of ownership of the existing well, fresh registration has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at SI. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage , this registration is liable for cancellation.
- The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis
- **Guidelines for Installation of Piezometers and their Monitoring**

Piezometer is a borewell /tubewell used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing when ever needed. General guidelines for installation of piezometers are as follows:

- The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
- The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
- No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No.of piezometers required	Monitiring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

- The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
- For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
- Any other site specific requirement regarding safety and access for measurement may be taken care of.

- Any other condition(s) that may be imposed by the concerned Authority.
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
- **SPECIFIC CONDITIONS:**
- **(A) For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
- i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
- ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
- iii) All industries abstracting ground water in excess of 100 m^3/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC)/ PHD Chamber of Commerce & Industries certified auditors and submit audit reports within three months of completion of the same to Ground Water Department Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
- iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m^3 /day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
- v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
- vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.

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- vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
-
- **(B) Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
- i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
- ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m^3 /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc

Date :**04/12/2024**

Place:**Prayagraj**

This certificate is electronically generated and does not require digital signature

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PROJECT:-PRAYAGRAJ INNER RING ROAD
PROJECT UNDER PIU PRAYAGRAJ (U.P)

FRUIT TREES REPORT

DISTRICT- PRAYAGRAJ
TEHSHIL- KARCHHANA

FRUIT TREES REPORT OF NATIONAL HIGHWAY DISTRICT PRAYAGRAJ IN THE STATE OF UTTAR PRADESH

Sr No.	Tehsil	Tree No	Village Name	Owners Name	Khasra No	Type	Girth	Age of Tree (Years)	Chainage	Amount of Every Tree	Total Amount
1	KARCHHANA	1	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Khajoor	80	12	42+200	4338.00	
2	KARCHHANA	2	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Khajoor	85	13	42+200	4338.00	
3	KARCHHANA	3	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Khajoor	85	13	42+200	4338.00	
4	KARCHHANA	4	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Khajoor	80	12	42+200		
5	KARCHHANA	5	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Khajoor	90	14	42+200		
6	KARCHHANA	6	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Khajoor	90	14	42+200		
7	KARCHHANA	7	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Khajoor	90	14	42+200		
8	KARCHHANA	8	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Khajoor	60	9	42+200		
9	KARCHHANA	17	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Khajoor	55	9	42+200		
Total					9						

→ 396 के 3 गुना

→ Bottle palm

ARTEFACT PROJECTS LIMITED

Manager (Tech)
NHAI PIU-Prayagraj

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(M) मुकेश
उद्यान विभाग

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PROJECT:-PRAYAGRAJ INNER RING ROAD
PROJECT UNDER PIU PRAYAGRAJ (U.P)

FRUIT TREES REPORT

DISTRICT- PRAYAGRAJ
TEHSHIL- KARCHHANA

FRUIT TREES REPORT OF NATIONAL HIGHWAY DISTRICT PRAYAGRAJ IN THE STATE OF UTTAR PRADESH

Sr No.	Tehsil	Tree No	Village Name	Owners Name	Khasra No	Type	Girth	Age of Tree (Years)	Chainage	Amount of Every Tree	Total Amount
1	KARCHHANA	35	Rehi Taluka Panwari	Narendra Singh S/O Trioki Singh	150	Amla	25	3	43+250	—	—
2	KARCHHANA	36	Rehi Taluka Panwari	Narendra Singh S/O Trioki Singh	150	Amla	25	3	43+250	—	—
3	KARCHHANA	40	Rehi Taluka Panwari	Narendra Singh S/O Trioki Singh	150	Amrood	25	4	43+250	4282-00	4282-00
4	KARCHHANA	41	Rehi Taluka Panwari	Narendra Singh S/O Trioki Singh	150	Amrood	40	6	43+250	4130-00	4130-00
5	KARCHHANA	44	Rehi Taluka Panwari	Ghumman Singh S/O Ram Soorat Singh	N 150	Amrood	25	4	43+200	4282-00	4282-00
6	KARCHHANA	45	Rehi Taluka Panwari		150	Amrood	30	30	43+200	—	—
7	KARCHHANA	46	Rehi Taluka Panwari		150	Shahshoot	20	3	43+200	—	—
Total					7						

ARTEFACT PROJECTS LIMITED

Manager (Tech)
NHAI PIU-Prayagraj

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PROJECT:-PRAYAGRAJ INNER RING ROAD
PROJECT UNDER PIU PRAYAGRAJ (U.P)

FRUIT TREES REPORT

DISTRICT- PRAYAGRAJ
TEHSHIL- KARCHHANA

FRUIT TREES REPORT OF NATIONAL HIGHWAY DISTRICT PRAYAGRAJ IN THE STATE OF UTTAR PRADESH

Sr No.	Tehsil	Tree No	Village Name	Owners Name	Khasra No	Type	Girth	Age of Tree (Years)	Chainage	Amount of Every Tree	Total Amount
1	KARCHHANA	23	Lawayan Kalah Uparhar	Prakash S/O Punnalal Nishad	189	Lemon	50	6	47+150	3636.00	3636.00
2	KARCHHANA	24	Lawayan Kalah Uparhar	Santosh Chand S/O Jamna Lal Nishad	189	Lemon	60	7	47+150	3565.00	3565.00
3	KARCHHANA	25	Lawayan Kalah Uparhar	Santosh Chand S/O Jamna Lal Nishad	189	Lemon	50	50	47+150	—	—
4	KARCHHANA	26	Lawayan Kalah Uparhar	Santosh Chand S/O Jamna Lal Nishad	189	Lemon	40	4	47+150	3776.00	3776
5	KARCHHANA	5	Lawayan Kalah Uparhar	Shiv Kumar S/O Sipahi Lal	189	Shahtoot	90	11	47+200	—	—
6	KARCHHANA	6	Lawayan Kalah Uparhar	Shiv Kumar S/O Sipahi Lal	189	Papaya	65	4	47+200	—	—
7	KARCHHANA	7	Lawayan Kalah Uparhar	Shiv Kumar S/O Sipahi Lal	189	Orange	40	4	47+200	5091	5091
8	KARCHHANA	8	Lawayan Kalah Uparhar	Shiv Kumar S/O Sipahi Lal	189	Amrood	25	3	47+200	4338.00	4338.00
9	KARCHHANA	28	Lawayan Kalah Uparhar	Shiv Pal S/O Ram Narayan	179	Amrood	25	3	47+000	4338.00	4338.00
10	KARCHHANA	29	Lawayan Kalah Uparhar	Shiv Pal S/O Ram Narayan	179	Amrood	25	3	47+000	4338	4338.00
11	KARCHHANA	30	Lawayan Kalah Uparhar	Shiv Pal S/O Ram Narayan	179	Amrood	25	3	47+000	4338	4338
12	KARCHHANA	31	Lawayan Kalah Uparhar	Shiv Pal S/O Ram Narayan	178, 179	Mango	230	35	47+100	—	—
13	KARCHHANA	32	Lawayan Kalah Uparhar	Shiv Pal S/O Ram Narayan	178, 179	Mahua	200	30	47+100	✓	
14	KARCHHANA	33	Lawayan Kalah Uparhar	Shiv Pal S/O Ram Narayan	178, 179	Mahua	210	32	47+100	✓	
15	KARCHHANA	34	Lawayan Kalah Uparhar	Shiv Pal S/O Ram Narayan	178, 179	Mahua	295	38	47+100	✓	
16	KARCHHANA	35	Lawayan Kalah Uparhar	Shiv Pal S/O Ram Narayan	178, 179	Mahua	310	32	47+100	✓	
17	KARCHHANA	36	Lawayan Kalah Uparhar	Shiv Pal S/O Ram Narayan	178, 179	Mahua	210	32	47+100	✓	
18	KARCHHANA	37	Lawayan Kalah Uparhar	Shiv Pal S/O Ram Narayan	178, 179	Mahua	290	36	47+100	✓	
19	KARCHHANA	38	Lawayan Kalah Uparhar	Shiv Pal S/O Ram Narayan	178, 179	Mahua	200	32	47+100	✓	
20	KARCHHANA	39	Lawayan Kalah Uparhar	Shiv Pal S/O Ram Narayan	178, 179	Mango	210	32	47+100	✓	
21	KARCHHANA	40	Lawayan Kalah Uparhar	Shiv Pal S/O Ram Narayan	178, 179	Mahua	220	30	47+100	✓	
22	KARCHHANA	41	Lawayan Kalah Uparhar	Shiv Pal S/O Ram Narayan	178, 179	Mahua	205	32	47+100	✓	
23	KARCHHANA	42	Lawayan Kalah Uparhar	Shiv Pal S/O Ram Narayan	178, 179	Mahua	180	26	47+100	✓	
24	KARCHHANA	43	Lawayan Kalah Uparhar	Shiv Pal S/O Ram Narayan	178, 179	Mahua	235	35	47+100	✓	
25	KARCHHANA	44	Lawayan Kalah Uparhar	Shiv Pal S/O Ram Narayan	178, 179	Mahua	220	32	47+100	✓	
26	KARCHHANA	41A	Lawayan Kalah Uparhar		319, 316	Mango	190	28	46+750	12710	12710
27	KARCHHANA	42A	Lawayan Kalah Uparhar		319, 316	Mango	220	32	46+750	13832	13832
28	KARCHHANA	43A	Lawayan Kalah Uparhar		319, 316	Mango	240	34	46+750	14493	14493
29	KARCHHANA	44A	Lawayan Kalah Uparhar		319, 316	Mango	180	27	46+750	12180	12180
30	KARCHHANA	45	Lawayan Kalah Uparhar		319, 316	Mango	270	41	46+750	15807	15807
31	KARCHHANA	97	Lawayan Kalah Uparhar	Ravi Shankar Aadivashi S/O Laxman Aadivashi	293	Mango	170	26	46+400	12049	12049
32	KARCHHANA	98	Lawayan Kalah Uparhar	Ravi Shankar Aadivashi S/O Laxman Aadivashi	293	Jamun	160	18	46+400	8553	8553
33	KARCHHANA	113A	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Amrood	25	4	45+450	4282	4282
34	KARCHHANA	114A	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Lemon	25	3	45+450	3846	3846
35	KARCHHANA	115A	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Chiti	25	4	45+450	—	—
36	KARCHHANA	116	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Chiti	25	4	45+450	—	—
37	KARCHHANA	117	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Chiti	20	3	45+450	—	—

ARTEFACT PROJECTS LIMITED

Manager (Tech)
NHAI PIU-Prayagraj

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PROJECT:-PRAYAGRAJ INNER RING ROAD
PROJECT UNDER PIU PRAYAGRAJ (U.P)

FRUIT TREES REPORT

DISTRICT- PRAYAGRAJ
TEHSHIL- KARCHHANA

38	KARCHHANA	118	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Amrood	25	4	45+450	4282	4282
39	KARCHHANA	119	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Amrood	25	4	45+450	4282	4282
40	KARCHHANA	120	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Amrood	30	5	45+450	4216	4216
41	KARCHHANA	121	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Amrood	25	4	45+450	4282	4282
42	KARCHHANA	122	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Banana	25	2	45+450	—	—
43	KARCHHANA	123	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Banana	25	2	45+450	—	—
44	KARCHHANA	124	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Banana	25	2	45+450	—	—
45	KARCHHANA	125	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Banana	30	3	45+450	—	—
46	KARCHHANA	126	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Banana	30	3	45+450	—	—
47	KARCHHANA	127	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Banana	30	3	45+450	—	—
48	KARCHHANA	128	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Banana	30	3	45+450	—	—
49	KARCHHANA	129	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Banana	35	3	45+450	—	—
50	KARCHHANA	130	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Banana	35	3	45+450	—	—
51	KARCHHANA	131	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Banana	25	3	45+450	—	—
52	KARCHHANA	132	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Shahshool	25	3	45+450	—	—
53	KARCHHANA	133	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Shahshool	20	2	45+450	—	—
54	KARCHHANA	134	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Shahshool	20	2	45+450	—	—
55	KARCHHANA	135	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Shahshool	20	2	45+450	—	—
56	KARCHHANA	136	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Shahshool	20	2	45+450	—	—
57	KARCHHANA	137	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Shahshool	20	2	45+450	—	—
58	KARCHHANA	138	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Shahshool	25	3	45+450	—	—
59	KARCHHANA	139	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Goolar	35	3	45+450	—	—
60	KARCHHANA	140	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Goolar	30	3	45+450	—	—
61	KARCHHANA	141	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Goolar	30	3	45+450	—	—
62	KARCHHANA	142	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Goolar	20	3	45+450	—	—

Manager (Tech)
NHAI PIU-Prayagraj

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PROJECT:-PRAYAGRAJ INNER RING ROAD
PROJECT UNDER PIU PRAYAGRAJ (U.P)

FRUIT TREES REPORT

DISTRICT- PRAYAGRAJ
TEHSHIL- KARCHHANA

63	KARCHHANA	143	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Gootar	20	3	46+450	—	
64	KARCHHANA	144	Lawayan Kalah Uparhar	Ghan Shyam Yadav S/O Ram Dular Yadav	558, 559	Amrood	30	3	46+400	4338	
65	KARCHHANA	145	Lawayan Kalah Uparhar	Ghan Shyam Yadav S/O Ram Dular Yadav	558, 559	Amrood	30	3	46+400	4338	
66	KARCHHANA	146	Lawayan Kalah Uparhar	Ghan Shyam Yadav S/O Ram Dular Yadav	558, 559	Lemon	25	3	46+400	3846	
67	KARCHHANA	147	Lawayan Kalah Uparhar	Ghan Shyam Yadav S/O Ram Dular Yadav	558, 559	Lemon	30	3	46+400	3846	
68	KARCHHANA	148	Lawayan Kalah Uparhar	Ghan Shyam Yadav S/O Ram Dular Yadav	558, 559	Lemon	30	3	46+400	3846	
69	KARCHHANA	149	Lawayan Kalah Uparhar	Ghan Shyam Yadav S/O Ram Dular Yadav	558, 559	Lemon	30	3	46+400	—	
70	KARCHHANA	150	Lawayan Kalah Uparhar	Ghan Shyam Yadav S/O Ram Dular Yadav	558, 559	Karonja	25	3	46+400	—	
71	KARCHHANA	151	Lawayan Kalah Uparhar	Ghan Shyam Yadav S/O Ram Dular Yadav	558, 559	Amla	65	8	46+400	—	
72	KARCHHANA	162	Lawayan Kalah Uparhar	Arun Yadav Ram Dayal Yadav	558, 559	Mango	140	16	46+400	10194	
73	KARCHHANA	167	Lawayan Kalah Uparhar	Arun Yadav Ram Dayal Yadav	558, 559	Imli	110	12	46+400		
74	KARCHHANA	168	Lawayan Kalah Uparhar	Arun Yadav Ram Dayal Yadav	558, 559	Lemon	25	3	46+400	3846	
Total					74						

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LIMITED * ARTEFACTS PROJECTS

Manager (Tech)
NHAI PIU-Prayagraj

(M) मालिक
उद्यान विभाग

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NON-FRUIT TREES REPORT OF NATIONAL HIGHWAY DISTRICT PRAYAGRAJ IN THE STATE OF UTTAR PRADESH

	TREE NO	Name of Tehsil	VILLAGE	OWNER NAME	KHASRA / SURVEY NO	TYPE	GIRTH	CHAINAGE	AMOUNT OF EVERY TREE	TOTAL AMOUNT
	9	KARCHHANA	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Ashok	10 0-10	42+200	120 X 1/3 =	40--
2	10	KARCHHANA	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Ashok	10 0-10	42+200	120X1/3 =	40--
3	11	KARCHHANA	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Ashok	15 0-10	42+200	120X1/3 =	40--
4	12	KARCHHANA	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Ashok	15 0-10	42+200	120X1/3 =	40--
5	13	KARCHHANA	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Ashok	20 0-10	42+200	120X1/3 =	40--
6	14	KARCHHANA	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Ashok	15 0-10	42+200	120X1/3 =	40--
7	15	KARCHHANA	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Ashok	20 0-10	42+200	120 X1/3 =	40--
8	16	KARCHHANA	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Ashok	20 0-10	42+200	120 X1/3 =	40--
9	18	KARCHHANA	Mahuvari Taluka Lavayan	Vinod Kumar Yadav S/O Ram Yagh Yadav	664	Babool	20 0-10	44+200	120X1/3 =	40--
10	19	KARCHHANA	Mahuvari Taluka Lavayan	Vinod Kumar Yadav S/O Ram Yagh Yadav	664	Babool	25 0-10	44+200	120X1/3 =	40--
Total					10				Total	4000-00

Manager (Tech)
NHAI PIU-Prayagraj

सुनील कुमार

क्षेत्रीय वन अधिकारी
करछना

FRUIT TREES REPORT OF NATIONAL HIGHWAY DISTRICT PRAYAGRAJ IN THE STATE OF UTTAR PRADESH

Tehsil	Tree No	Village Name	Owners Name	Khasra No	Type	Girth	Age of Tree (Years)	Chainage	Amount of Every Tree		Total Amount
ARCHHANA	1	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Khajoor	80 20-30	12	42+200			
ARCHHANA	2	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Khajoor	85 20-30	13	42+200			
KARCHHANA	3	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Khajoor	85 20-30	13	42+200			
KARCHHANA	4	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Khajoor	80 20-30	12	42+200			
KARCHHANA	5	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664 N	Khajoor	90 20-30	14	42+200			
KARCHHANA	6	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Khajoor	90 20-30	14	42+200			
KARCHHANA	7	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Khajoor	90 20-30	14	42+200			
KARCHHANA	8	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Khajoor	60 10-20	9	42+200			
KARCHHANA	17	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Khajoor	55 10-20	9	42+200			
Total				9							

Manager (Tech)
NHAI PIU-Prayagraj

NON FRUIT TREES REPORT OF NATIONAL HIGHWAY DISTRICT PRAYAGRAJ IN THE STATE OF UTTAR PRADESH BF- 46000

Tehsil	Tree No	Village Name	Owners Name	Khasra No	Type	Girth	Chainage	Amount of Every Tree	Total Amount
KARCHHANA	48	REHI TALUKA PANWARI	Usha singh w/o Rajendra singh ,Anees kumar singh s/o Rajendra singh	114	Liptis	55 10-20	43+150	10-20 172	172
KARCHHANA	49	REHI TALUKA PANWARI	Usha singh w/o Rajendra singh ,Anees kumar singh s/o Rajendra singh	114	Neem	1.00 30-90	43+150	30-90 2000x1/3	666
KARCHHANA	50	REHI TALUKA PANWARI	Usha singh w/o Rajendra singh ,Anees kumar singh s/o Rajendra singh	N 114	Neem	30 0-10	43+150	0-10 120x1/3	40
KARCHHANA	51	REHI TALUKA PANWARI	Usha singh w/o Rajendra singh ,Anees kumar singh s/o Rajendra singh	114	Neem	1.40 90-50	43+150	40-50 5028x1/3	1676
KARCHHANA	56	REHI TALUKA PANWARI	Kamlesh paande s/o seetaraam paande	106	Sagwaan	45 10-20	43+100	10-20 559x1/3	184
KARCHHANA	57	REHI TALUKA PANWARI	Kamlesh paande s/o seetaraam paande	106	Neem	30 0-10	43+100	0-10 120x1/3	40
KARCHHANA	58	REHI TALUKA PANWARI	Kamlesh paande s/o seetaraam paande	S 106	Liptis	50 10-20	43+100	10-20 172	172
KARCHHANA	59	REHI TALUKA PANWARI	Kamlesh paande s/o seetaraam paande	106	Liptis	65 20-20	43+100	20-30 1036	1036
KARCHHANA	60	REHI TALUKA PANWARI	Kamlesh paande s/o seetaraam paande	106	Sagwaan	65 20-30	43+100	2030 3039x1/3	1013
KARCHHANA	64	REHI TALUKA PANWARI	Raam suchit, Chinta laal ,Endrapaal s/o Kalluraam singh	105	Bansh		42+950	1.5 6000	6000
KARCHHANA	65	REHI TALUKA PANWARI	Raam suchit, Chinta laal ,Endrapaal s/o Kalluraam singh	105	Neem	70 20-30	42+950	20-30 1000x1/3	333
KARCHHANA	66	REHI TALUKA PANWARI	Raam suchit, Chinta laal ,Endrapaal s/o Kalluraam singh	N 105	Neem	50 10-20	42+950	10-20 330x1/3	110
KARCHHANA	67	REHI TALUKA PANWARI	Raam suchit, Chinta laal ,Endrapaal s/o Kalluraam singh	105	Neem	95 30-90	42+950	30-90 2000x1/3	666
KARCHHANA	111	REHI TALUKA PANWARI		N 101	Neem	50 10-20	42+850	10-20 330x1/3	110
KARCHHANA	112	REHI TALUKA PANWARI		N 101	Sheesham	65 20-30	42+850	20-30 2056x1/3	685
KARCHHANA	113	REHI TALUKA PANWARI		N 101	Sheesham	1.90 60-70	42+850	60-70 32588x1/3	10852

Total 27755=00

Manager (Tech)
NHAI PIU Prayagraj

सुनील कुमार
वन क्षेत्रीय वन अधिकारी 23755=00

PRAYAGRAJ INNER RING ROADPROJECT UNDER PIU PRAYAGRAJ (U.P) NON FRUIT TREES REPORT DISTRICT- PRAYAGRAJTEHSHIL- KARCHHANA

BF 27,755=00

CHHANA	115	REHI TALUKA PANWARI		N 101	Nisodha	2.00	42+850	70-2	5780x1/3	1916--
CHHANA	120	REHI TALUKA PANWARI	Keshar singh Aadi s/o Raamjatan singh	N 91	Mahuaa	2.70	42+850	80	17360x1/3	5786--
RCHHANA	3	MASIKA		12	Mahuaa	1.95	42+800	60-70	13814x1/3	4604--
RCHHANA	4	MASIKA		12	Mahuaa	2.30	42+800	70-80	17360x1/3	5726--
RCHHANA	23	MASIKA		12	Mahuaa	2.00	42+800	60-70	13814x1/3	4604--
RCHHANA	24	MASIKA		12	Mahuaa	2.50	42+800	60-90	17360x1/3	5786--
RCHHANA	25	MASIKA		12	Mahuaa	2.00	42+800	60-70	13814x1/3	4604--
RCHHANA	26	MASIKA		N 12	Mahuaa	3.50	42+800	80-90	17360x1/3	5786--
RCHHANA	27	MASIKA		12	Mahuaa	2.00	42+800	60-70	13814x1/3	4604--
RCHHANA	28	MASIKA		12	Mahuaa	2.00	42+800	60-70	13814x1/3	4604--
RCHHANA	29	MASIKA		12	Neem	2.50	42+800	70-80	17360x1/3	5786--
RCHHANA	30	MASIKA		12	Gular	3.00	42+800	80-90	17360x1/3	5786--
RCHHANA	33	MASIKA		N 7	Chilli	2.70	42+800	80-90	17360x1/3	5786--
RCHHANA	57	MASIKA		7	Nsodha	1.50	42+800	50-60	2215x1/3	738--
RCHHANA	58	MASIKA		177	Babool	95	42+350	30-90	1310x1/3	436--
RCHHANA	59	MASIKA		177	Sagwaan	25	42+350	0-10	160x1/3	53--
KARCHHANA	60	MASIKA		177	Sagwaan	30	42+350	0-10	160x1/3	53--
KARCHHANA	61	MASIKA		N 177	Sagwaan	25	42+350	0-10	160x1/3	53--
KARCHHANA	62	MASIKA		177	Sagwaan	30	42+350	0-10	160x1/3	53--
KARCHHANA	63	MASIKA		177	Sagwaan	30	42+350	0-10	160x1/3	53--
KARCHHANA	1	CHAKPURE MIVANKHURD		110	Sagwaan	1	43+300	30-90	9623x1/3	3207--
KARCHHANA	2	CHAKPURE MIVANKHURD		110	Sagwaan	20	43+300	0-10	160x1/3	53--
KARCHHANA	3	CHAKPURE MIVANKHURD		N 110	Sagwaan	55	43+300	10-20	554x1/3	184--
KARCHHANA	4	CHAKPURE MIVANKHURD		110	Sagwaan	40	43+300	10-20	554x1/3	184--
KARCHHANA	5	CHAKPURE MIVANKHURD		110	Sagwaan	65	43+300	20-30	3039x1/3	1013--
KARCHHANA	6	CHAKPURE MIVANKHURD		110	Sagwaan	30	43+300	0-10	160x1/3	53--
KARCHHANA	16	CHAK HIDAYAT ULLA	Kabristan	48	Neem	1.80	41+500	50-60	10360x1/3	3453--
KARCHHANA	18	CHAK HIDAYAT ULLA	Kabristan	N 48	Chilli	2.70	41+500	80-90	5730x1/3	1910--
KARCHHANA	19	CHAK HIDAYAT ULLA	Kabristan	48	Mahuaa	3.00	41+500	80-90	17360x1/3	5786--

59,175=00

4694=00

Total 1,10,469=00

:-PRAYAGRAJ INNER RING ROADPROJECT UNDER PIU PRAYAGRAJ NON FRUIT TREES REPORT DISTRICT- PRAYAGRAJTEHSIL- KARCHHANA

NON FRUIT TREES REPORT OF NATIONAL HIGHWAY DISTRICT PRAYAGRAJ IN THE STATE OF UTTAR PRADESH

Tehsil	Tree No	Village Name	Owners Name	Khasra No	Type	Girth	Chainage	Amount of Every Tree	Total Amount
								Rs-	184,687=00
CHHANA	1	Lawayan Kala Uparhar		195, 196	Babool	110	47+300	30-90 1310×1/3 =	436.00
CHHANA	1	Lawayan Kala Uparhar		199, 194	Babool	95	47+300	30-90 1310×1/3 =	436.00
RCHHANA	2	Lawayan Kala Uparhar		199, 194	Babool	105	47+300	30-90 1310×1/3 =	436=00
RCHHANA	3	Lawayan Kala Uparhar		199, 194	Babool	105	47+300	30-90 1310×1/3 =	436=00
RCHHANA	4	Lawayan Kala Uparhar		199, 194	Babool	110	47+300	30-90 1310×1/3 =	436=00
RCHHANA	19	Lawayan Kala Uparhar	Prakash Chand S/O Panna Lal Nishad	189	Neem	190	47+15	60-70 13814×1/3 =	4604=00
RCHHANA	21	Lawayan Kala Uparhar	Prakash Chand S/O Panna Lal Nishad	189	Neem	235	47+15	80-90 17360×1/3 =	5786=00
RCHHANA	22	Lawayan Kala Uparhar	Prakash Chand S/O Panna Lal Nishad	189	Neem	170	47+15	50-60 10360×1/3 =	3453=00
RCHHANA	23	Lawayan Kala Uparhar	Santosh Chand S/O Panna Lal Nishad	189	Neem	190	47+150	60-70 13814×1/3 =	4604=00
RCHHANA	9	Lawayan Kala Uparhar	Shiv Kumar S/O Sipahi Lal	189	Neem	85	47+200	20-30 1000×1/3 =	333=00
RCHHANA	10	Lawayan Kala Uparhar	Shiv Kumar S/O Sipahi Lal	189	Neem	115	47+200	30-90 1310×1/3 =	436=00
RCHHANA	11	Lawayan Kala Uparhar	Shiv Kumar S/O Sipahi Lal	189	Neem	100	47+200	30-90 1310×1/3 =	436=00
RCHHANA	12	Lawayan Kala Uparhar	Shiv Kumar S/O Sipahi Lal	189	Neem	125	47+200	30-90 1310×1/3 =	436=00

Total 2,06,955=00

Asst. Manager (Tech)
NHAI PIU-Prayagraj

T:-PRAYAGRAJ INNER RING ROADPROJECT UNDER PIU PRAYAGRAJ(NON FRUIT TREES REPORT DIST. PRAYAGRAJ IN THE STATE OF UTTAR...

NON FRUIT TREES REPORT OF NATIONAL HIGHWAY DISTRICT PRAYAGRAJ IN THE STATE OF UTTAR...

Tehsil	Tree No	Village Name	Owners Name	Khasra No	Type	Girth	Chainage	Amount of Every Tree		Total Amount
									B/-	184,697.00
RCHHANA	1	Lawayan Kala Uparhar		195, 196	Babool	110	47+300	30-40	1310×1/3 =	436.00
RCHHANA	1	Lawayan Kala Uparhar		199, 194	Babool	95	47+300	30-40	1310×1/3 =	436.00
RCHHANA	2	Lawayan Kala Uparhar		199, 194	Babool	105	47+300	30-40	1310×1/3 =	436.00
RCHHANA	3	Lawayan Kala Uparhar		199, 194	Babool	105	47+300	30-40	1310×1/3 =	436.00
RCHHANA	4	Lawayan Kala Uparhar		199, 194	Babool	110	47+300	30-40	1310×1/3 =	436.00
RCHHANA	19	Lawayan Kala Uparhar	Prakash Chand S/O Panna Lal Nishad	189	Neem	190	47+15	60-70	13814×1/3 =	4604.00
RCHHANA	21	Lawayan Kala Uparhar	Prakash Chand S/O Panna Lal Nishad	189	Neem	235	47+15	80-90	17360×1/3 =	5786.00
RCHHANA	22	Lawayan Kala Uparhar	Prakash Chand S/O Panna Lal Nishad	189	Neem	170	47+15	50-60	10360×1/3 =	3453.00
RCHHANA	23	Lawayan Kala Uparhar	Santosh Chand S/O Panna Lal Nishad	189	Neem	190	47+150	60-70	13814×1/3 =	4604.00
RCHHANA	9	Lawayan Kala Uparhar	Shiv Kumar S/O Sipahi Lal	189	Neem	85	47+200	20-30	1000×1/3 =	333.00
RCHHANA	10	Lawayan Kala Uparhar	Shiv Kumar S/O Sipahi Lal	189	Neem	115	47+200	30-40	1310×1/3 =	436.00
RCHHANA	11	Lawayan Kala Uparhar	Shiv Kumar S/O Sipahi Lal	189	Neem	100	47+200	30-40	1310×1/3 =	436.00
RCHHANA	12	Lawayan Kala Uparhar	Shiv Kumar S/O Sipahi Lal	189	Neem	125	47+200	30-40	1310×1/3 =	436.00

Manager (Tech)
NHAI PIU-Prayagraj

BF 2,06,955=00

PROJECT:-PRAYAGRAJ INNER RING ROADPROJECT UNDER PIU PRAYAGRAJ NON FRUIT TREES REPORT DISTRICT- PRAYAGRAJ TEHSHIL- KARCHHANA

KARCHHANA	13	Lawayan Kala Uparhar	Shiv Kumar S/O Sipahi Lal	189	Neem	115	47+200	30-40	2000×1/3	666=00	
KARCHHANA	14	Lawayan Kala Uparhar	Shiv Kumar S/O Sipahi Lal	189	Neem	70	47+200	20-30	1000×1/3	333=00	
KARCHHANA	15	Lawayan Kala Uparhar	Shiv Kumar S/O Sipahi Lal	189	Neem	170	47+200	50-60	10360×1/3	3453=00	
KARCHHANA	16	Lawayan Kala Uparhar	Shiv Kumar S/O Sipahi Lal	189	Neem	85	47+200	20-30	1000×1/3	333=00	
KARCHHANA	17	Lawayan Kala Uparhar	Shiv Kumar S/O Sipahi Lal	189	Neem	115	47+200	30-40	1330×1/3 2000	666=00	
KARCHHANA	18	Lawayan Kala Uparhar	Shiv Kumar S/O Sipahi Lal	189	Neem	170	47+200	50-60	10361×1/3	3453=00	
KARCHHANA	27	Lawayan Kala Uparhar	Rampal Nishad S/O Raj Narayan	179	Neem	120	47+050	30-40	2000×1/3	666=00	
KARCHHANA	44	Lawayan Kala Uparhar		320	Pipal	340	46+750	80-90	5730×1/3	1920=00	
KARCHHANA	46	Lawayan Kala Uparhar		296	Sheesham	15	46+550	0-10	163×1/3	54=00	
KARCHHANA	47	Lawayan Kala Uparhar		296	Sheesham	20	46+550	0-10	163×1/3	54=00	
KARCHHANA	48	Lawayan Kala Uparhar		296	Sheesham	20	46+550	0-10	163×1/3	54=00	
KARCHHANA	49	Lawayan Kala Uparhar		296	Sheesham	15	46+550	0-10	163×1/3	54=00	
KARCHHANA	50	Lawayan Kala Uparhar		296	Sheesham	20	46+550	0-10	163×1/3	54=00	
KARCHHANA	51	Lawayan Kala Uparhar		296	Sheesham	25	46+550	0-10	163×1/3	54=00	
KARCHHANA	52	Lawayan Kala Uparhar		296	Sheesham	45	46+550	10-20	596×1/3	196=00	
KARCHHANA	53	Lawayan Kala Uparhar		296	Sheesham	30	46+550	0-10	163×1/3	54=00	

Total 2,19,019=00

Asstt. Manager (Tech)
PIU-Prayagraj

क्षेत्रीय वन अधिकारी

BE 2,19,019=00

E-PRAYAGRAJ INNER RING ROADPROJECT UNDER PIU PRAYAGRAJ NON FRUIT TREES REPORT DISTRICT- PRAYAGRAJTEHSHIL- KARCHHANA

CHHANA	54	Lawayan Kala Uparhar		296	Sheesham	25	46+550	0-10	163x1/3	54=00
CHHANA	55	Lawayan Kala Uparhar		296	Sheesham	15	46+550	0-10	163x1/3 =	54=00
CHHANA	56	Lawayan Kala Uparhar		296	Babool	20	46+550	0-10	120x1/3 =	40=00
RCHHANA	57	Lawayan Kala Uparhar		296	Babool	20	46+550	0-10	120x1/3 =	40=00
ARCHHANA	58	Lawayan Kala Uparhar		296	Babool	30	46+550	0-10	120x1/3 =	40=00
ARCHHANA	59	Lawayan Kala Uparhar		296	Babool	25	46+550	0-10	120x1/3 =	40=00
ARCHHANA	60	Lawayan Kala Uparhar		296	Babool	30	46+550	0-10	120x1/3 =	40=00
ARCHHANA	61	Lawayan Kala Uparhar		296	Sagwaan	20	46+550	0-10	160x1/3 =	53=00
ARCHHANA	62	Lawayan Kala Uparhar		296	Sagwaan	20	46+550	0-10	160x1/3 =	53=00
ARCHHANA	63	Lawayan Kala Uparhar		296	Sagwaan	20	46+550	0-10	160x1/3 =	53=00
ARCHHANA	64	Lawayan Kala Uparhar		296	Sagwaan	25	46+550	0-10	160x1/3 =	53=00
ARCHHANA	65	Lawayan Kala Uparhar		296	Sagwaan	25	46+550	0-10	160x1/3 =	53=00
ARCHHANA	66	Lawayan Kala Uparhar		296	Sagwaan	25	46+550	0+10	160x1/3 =	53=00
ARCHHANA	67	Lawayan Kala Uparhar		296	Sagwaan	20	46+550	0-10	160x1/3 =	53=00
KARCHHANA	68	Lawayan Kala Uparhar		296	Sagwaan	30	46+550	0-10	160x1/3 =	53=00
KARCHHANA	69	Lawayan Kala Uparhar		296	Sagwaan	35	46+550	0-20	590x1/3 =	196=00

Tot 2,19,947=00

Manager (Tech)
NHAI PIU-Prayagraj

वन क्षेत्राधिकारी

T:-PRAYAGRAJ INNER RING ROADPROJECT UNDER PIU PRAYAGRAJ NON FRUIT TREES REPORT DISTRICT- PRAYAGRAJTEHSHIL- KARCHHANA

RCHHANA	70	Lawayan Kala Uparhar		296	Sagwaan	25	46+550	0-10	160×1/3 =	53=00
RCHHANA	71	Lawayan Kala Uparhar		294	Sheesham	50	46+450	10-20	590×1/3=	196=00
RCHHANA	72	Lawayan Kala Uparhar		294	Sheesham	45	46+450	10-20	514×1/3=	171=00
RCHHANA	73	Lawayan Kala Uparhar		294	Sheesham	90	46+450	20-30	2056×1/3=	685=00
RCHHANA	74	Lawayan Kala Uparhar		294	Sheesham	30	46+450	0-10	163×1/3=	54=00
RCHHANA	75	Lawayan Kala Uparhar		294	Sheesham	30	46+450	0-10	163×1/3=	54=00
RCHHANA	76	Lawayan Kala Uparhar		294	Sheesham	30	46+450	0-10	163×1/3=	54=00
RCHHANA	77	Lawayan Kala Uparhar		294	Sheesham	35	46+450	10-20	514×1/3=	171=00
RCHHANA	78	Lawayan Kala Uparhar		294	Sheesham	20	46+450	0-10	163×1/3=	54=00
RCHHANA	79	Lawayan Kala Uparhar		294	Sheesham	45	46+450	10-20	514×1/3=	171=00
RCHHANA	80	Lawayan Kala Uparhar		294	Sheesham	30	46+450	0-10	163×1/3=	54=00
RCHHANA	81	Lawayan Kala Uparhar		294	Sheesham	35	46+450	10-20	514×1/3=	171=00
RCHHANA	82	Lawayan Kala Uparhar		294	Sheesham	30	46+450	0-10	163×1/3=	54=00
RCHHANA	83	Lawayan Kala Uparhar		294	Sheesham	25	46+450	0-10	163×1/3=	54=00
RCHHANA	84	Lawayan Kala Uparhar		294	Sheesham	55	46+450	10-20	514×1/3=	171=00
RCHHANA	85	Lawayan Kala Uparhar		294	Sheesham	55	46+450	10-20	514×1/3=	171=00

Manager (Tech)
NHAI PIU-Prayagraj

क्षेत्रीय वन अधिकारी

T:-PRAYAGRAJ INNER RING ROADPROJECT UNDER PIU PRAYAGRAJ NON FRUIT TREES REPORT DISTRICT- PRAYAGRAJTEHSHIL- KARCHHANA

BE 2,22,785=00

RCHHANA	86	Lawayan Kala Uparhar		294	Sheesham	50	46+450	10-20	514×1/3 =	171=00
RCHHANA	87	Lawayan Kala Uparhar		294	Sheesham	50	46+450	10-20	514×1/3 =	171=00
RCHHANA	88	Lawayan Kala Uparhar		294	Sheesham	60	46+450	10-20	514×1/3 =	171=00
ARCHHANA	89	Lawayan Kala Uparhar		294	Sheesham	60	46+450	10-20	514×1/3 =	171=00
ARCHHANA	90	Lawayan Kala Uparhar		294	Sheesham	50	46+450	10-20	514×1/3 =	171=00
ARCHHANA	91	Lawayan Kala Uparhar		294	Sheesham	55	46+450	10-20	514×1/3 =	171=00
ARCHHANA	92	Lawayan Kala Uparhar		294	Sheesham	60	46+450	10-20	514×1/3 =	171=00
ARCHHANA	93	Lawayan Kala Uparhar		294	Sheesham	65	46+450	20-30	2056×1/3 =	685=00
ARCHHANA	94	Lawayan Kala Uparhar		294	Sheesham	65	46+450	20-30	2056×1/3 =	685=00
ARCHHANA	95	Lawayan Kala Uparhar		294	Sheesham	60	46+450	10-20	514×1/3 =	171=00
ARCHHANA	96	Lawayan Kala Uparhar		294	Sheesham	60	46+450	10-20	514×1/3 =	171=00
ARCHHANA	99	Lawayan Kala Uparhar	Prakash S/O Hari Lal	383, 384	Nisoda	105	46+000	30-40	1310×1/3 =	436=00
KARCHHANA	100	Lawayan Kala Uparhar	Hori Lal S/O Gamahi Lal	383, 384	Sheesham	160	46+000	40-50	12852×1/3 =	4284=00
KARCHHANA	102	Lawayan Kala Uparhar	Bablu Nishad S/O Jamahi Lal	384	Neem	135	46+000	40-50	5028×1/3 =	1676=00
KARCHHANA	103	Lawayan Kala Uparhar	Bablu Nishad S/O Jamahi Lal	384	Neem	120	46+000	30-40	2000×1/3 =	666=00

Total 2,32,256=00

Manager (Tech)
NHAI PIU-Prayagraj

सुमित कुमार

क्षेत्रीय वन अधिकारी

T:-PRAYAGRAJ INNER RING ROADPROJECT UNDER PIU PRAYAGRAJ NON FRUIT TREES REPORT DISTRICT- PRAYAGRAJTEHSHIL- KARCHHANA

ARCHHANA	104	Lawayan Kala Uparhar	Santosh Nishad, Dinesh Nishad S/O Bharat Nanki Devi W/O Bharat	384	Neem	100	46+000	30-40	2000×1/3 =	666=00
ARCHHANA	105	Lawayan Kala Uparhar	Santosh Nishad, Dinesh Nishad S/O Bharat Nanki Devi W/O Bharat	384	Nisoda	110	46+000	30-40	1310×1/3 =	436=00
ARCHHANA	106	Lawayan Kala Uparhar	Devkali W/O Hajari Lal	384	Neem	130	46+000	40-50	5028×1/3 =	1676=00
ARCHHANA	107	Lawayan Kala Uparhar	Devkali W/O Hajari Lal	384	Neem	40	46+000	10-20	330×1/3 =	110=00
ARCHHANA	108	Lawayan Kala Uparhar	Devkali W/O Hajari Lal	384	Pipal	35	46+000	10-20	53×1/3 =	18=00
ARCHHANA	109	Lawayan Kala Uparhar	Devkali W/O Hajari Lal	384	Babool	20	46+000	0-10	120×1/3 =	40=00
ARCHHANA	110	Lawayan Kala Uparhar	Devkali W/O Hajari Lal	384	Babool	30	46+000	0-10	120×1/3 =	40=00
ARCHHANA	111	Lawayan Kala Uparhar	Devkali W/O Hajari Lal	384	Babool	45	46+000	10-20	330×1/3 =	110=00
KARCHHANA	112	Lawayan Kala Uparhar	Devkali W/O Hajari Lal	384	Babool	40	46+000	10-20	330×1/3 =	110=00
KARCHHANA	113	Lawayan Kala Uparhar	Devkali W/O Hajari Lal	384	Neem	80	46+000	20-30	1000×1/3 =	333=00
KARCHHANA	114	Lawayan Kala Uparhar	Devkali W/O Hajari Lal	384	Neem	60	46+000	20-20	330×1/3 =	110=00
KARCHHANA	115	Lawayan Kala Uparhar	Devkali W/O Hajari Lal	384	Neem	45	46+000	10-20	330×1/3 =	110=00
KARCHHANA	116	Lawayan Kala Uparhar	Devkali W/O Hajari Lal	384	Neem	40	46+000	10-20	330×1/3 =	110=00
KARCHHANA	117	Lawayan Kala Uparhar	Devkali W/O Hajari Lal	384	Popular	20	46+000	0-10	53×1/3 =	18=00

Manager (Tech)
NHAI PIU-Prayagraj

सुनिल कुमार

क्षेत्रीय वन

कुल 2,36,143=00

T:-PRAYAGRAJ INNER RING ROADPROJECT UNDER PIU PRAYAGRAJ NON FRUIT TREES REPORT DISTRICT- PRAYAGRAJTEHSIL- KARCHHANA

RCHHANA	118	Lawayan Kala Uparhar	Devkali W/O Hajari Lal	384	Popular	25	46+000	0-10	53×1/3 =	18=00	
ARCHHANA	119	Lawayan Kala Uparhar	Devkali W/O Hajari Lal	384	Popular	15	46+000	0-10	53×1/3 =	18=00	
ARCHHANA	120	Lawayan Kala Uparhar	Devkali W/O Hajari Lal	384	Babool	25	46+000	0-10	120×1/3 =	40=00	
ARCHHANA	152	Lawayan Kala Uparhar	Ghan Shyam Yadav S/O Ram Dular Yadav	558, 559	Liptis	65	46+400	20-30	1036 =	1036=00	
ARCHHANA	153	Lawayan Kala Uparhar	Ghan Shyam Yadav S/O Ram Dular Yadav	558, 559	Liptis	15	46+400	0-10	51 =	51=00	
KARCHHANA	154	Lawayan Kala Uparhar	Ghan Shyam Yadav S/O Ram Dular Yadav	558, 559	Liptis	55	46+400	10-20	173 =	173=00	
KARCHHANA	155	Lawayan Kala Uparhar	Ghan Shyam Yadav S/O Ram Dular Yadav	558, 559	Liptis	55	46+400	10-20	173 =	173=00	
KARCHHANA	156	Lawayan Kala Uparhar	Ghan Shyam Yadav S/O Ram Dular Yadav	558, 559	Neem	20	46+400	0-10	120×1/3 =	40=00	
KARCHHANA	157	Lawayan Kala Uparhar	Ghan Shyam Yadav S/O Ram Dular Yadav	558, 559	Neem	25	46+400	0-10	120×1/3 =	40=00	
KARCHHANA	158	Lawayan Kala Uparhar	Ghan Shyam Yadav S/O Ram Dular Yadav	558, 559	Neem	30	46+400	0-10	120×1/3 =	40=00	
KARCHHANA	159	Lawayan Kala Uparhar	Ghan Shyam Yadav S/O Ram Dular Yadav	558, 559	Neem	20	46+400	0-10	120×1/3 =	40=00	

Bal 2,36,143=00

Tal 2,37,812=00

Manager (Tech)
NHAI PIU-Prayagraj

क्षेत्रीय वन अधिकारी
करछना प्रयागराज

PRAYAGRAJ INNER RING ROADPROJECT UNDER PIU PRAYAGRAJ NON FRUIT TREES REPORT DISTRICT- PRAYAGRAJTEHSHIL- KARCHHANA

RCHHANA	160	Lawayan Kala Uparhar	Ghan Shyam Yadav S/O Ram Dular Yadav	558, 559	Neem	20	46+400	0-10	120×1/3 =	40=00
RCHHANA	161	Lawayan Kala Uparhar	Ghan Shyam Yadav S/O Ram Dular Yadav	558, 559	Neem	30	46+400	0-10	120×1/3 =	40=00
RCHHANA	163	Lawayan Kala Uparhar	Arun Yadav S/O Ram Dayal Yadav	558, 559	Neem	140	46+400	90-50	5028×1/3 =	1676=00
RCHHANA	164	Lawayan Kala Uparhar	Arun Yadav S/O Ram Dayal Yadav	558, 559	Neem	110	46+400	30-40	2000×1/3 =	666=00
RCHHANA	165	Lawayan Kala Uparhar	Arun Yadav S/O Ram Dayal Yadav	558, 559	Neem	170	46+400	50-60	10360×1/3 =	3453=00
RCHHANA	166	Lawayan Kala Uparhar	Arun Yadav S/O Ram Dayal Yadav	558, 559	Babool	25	46+400	0-10	120×1/3 =	40=00
KARCHHANA	169	Lawayan Kala Uparhar	Raj Kumar Yadav S/O Ramdayal Yadav	558, 559	Neem	115	46+400	30-90	2000×1/3 =	666=00
KARCHHANA	170	Lawayan Kala Uparhar	Raj Kumar Yadav S/O Ramdayal Yadav	558, 559	Neem	120	46+400	80-90	2000×1/3 =	666=00
KARCHHANA	171	Lawayan Kala Uparhar	Raj Kumar Yadav S/O Ramdayal Yadav	558, 559	Kanher	15	46+400	0-10	53×1/3 =	18=00
KARCHHANA	172	Lawayan Kala Uparhar	Raj Kumar Yadav S/O Ramdayal Yadav	558, 559	Kanher	20	46+400	0-10	53×1/3 =	18=00
KARCHHANA	173	Lawayan Kala Uparhar	Raj Kumar Yadav S/O Ramdayal Yadav	558, 559	Kanher	20	46+400	0-10	53×1/3 =	18=00
		TOTAL=		112						

₹ 2,37,812=00

Tot 2,45,113=00

Manager (Tech)
NHAI PIU-Prayagraj

क्षेत्रीय वन अधिकारी
करछना रेंज

भारतीय अन्तर्देशीय जलमार्ग प्राधिकरण
(पत्तन, पोत परिवहन और जलमार्ग मंत्रालय, भारत सरकार)
मुख्यालय : जलमार्ग भवन, ए–13, सैक्टर–1, नौएडा–201 301, (उ० प्र०)

INLAND WATERWAYS AUTHORITY OF INDIA
(Ministry of Ports, Shipping and Waterways, Govt. of India)
Head Office : Jalmarg Bhawan, A-13, Sector-1, Noida-201 301 (U.P.)
Website : www.iwai.gov.in | www.iwai.nic.in

Tel. : +91-120-2544036, 2543972, 2527667, 2448101 Fax : +91-120-2544009, 2544041, 2543973, 2521764

File No: IWAI/NW(Gen)/NOC/2020-Part(8) Date: 23.10.2023

To,

The Project Director,
National Highways Authority of India,
18C/28A, Sarojini Naidu Marg, Civil Lines, Prayagraj-211001
E-mail:- ald@nhai.org.

Sub: NOC for Construction of a major bridge across Confluence (Lawayankala) at Prayagraj (NW-1).reg.

Ref: 1) Application ID: 1422023366 dated 31.08.2023.
2) GAD submitted vide letter no. AP/RH/FFR/RRA/GAD/MJB/48860 (Sheet no. 1 to 8), Dated: 13.09.2023.

Sir,

I am directed to refer the online application vide ref. (1) submitted by your office for issuance of NOC for Construction of a major bridge across Confluence (Lawayankala) at Prayagraj (NW-1) and GAD under ref. (2) above with Horizontal Clearance of 100m (Clear span) and Vertical Clearance of 10 m above HFL as indicated.

2. In exercise of powers conferred by section 35 read with clause (g) of subsection (2) of section of 14 of the Inland Waterways Authority Act, 1985 (82 of 1985), I am directed to convey "No Objection" to aforesaid proposal submitted by applicant as indicated in the prescribed format and GAD, along with drawing submitted.

3. It is requested to forward information about the time of commencement of the proposed construction (stage wise/periodical) to monitor and ensure the required Navigational clearance. It is also requested that the procedures as detailed in declaration submitted by your office online while submission of application in the NOC portal of IWAI be adhered to.

This is issued with the approval of Competent Authority.

Yours faithfully,

(P. Srinivasa)
Director (Hy)

Copy to:
The Director, IWAI Patna
The OiC, SO, Varanasi

TRUE COPY

भारतीय राष्ट्रीय राजमार्ग प्राधिकरण
(सड़क परिवहन और राजमार्ग मंत्रालय, भारत सरकार)
NATIONAL HIGHWAYS AUTHORITY OF INDIA
(Ministry of Road Transport & Highways, Govt. of India)
परियोजना कार्यान्वयन ईकाई–प्रयागराज
Project Implementation Unit-Prayagraj
18–सी/28–ए, सरोजनी नायडू मार्ग, सिविल लाइन्स, प्रयागराज–211001
18-C/28-A, Sarojini Naidu Marg, Civil Lines, Prayagraj-211001
दूरभाष/Phone : 0532-2422035, फैक्स/Fax : 0532-2421019, ई–मेल/Email : pid@nhai.org

सत्यमेव जयते

11015/NHAI/IRR/NMCG/PIU/Prg/359475 Date: 28.02.2025

To,

Project Director,
State Mission for Clean Ganga, Uttar Pradesh
Department of Namami Gange and Rural Water Supply, Govt. of UP
Lucknow, Uttar Pradesh

Sub: Construction of new 4 lane Prayagraj Southern Greenfield bypass from design Km 43.200 (near Mahuwari Nibi Kala Uparhar) to design Km 50.860 (near Nibi Kala Uparhar) (design length 7.660 km) Pkg-2 under Ph-I in the state of UP under Bharatmala on EPC mode: **Approval from NMCG for Major Bridge on river Ganga- reg**

Sir,

It is to inform that construction of Prayagraj Inner Ring Road is proposed around Prayagraj city and subject Package-2 under Phase-I has been awarded to M/s GPT Infraprojects Ltd. The subject Package-2 also consists of Major Bridge (3100m length) on river Ganga. Permission from National Mission of Clean Ganga (NMCG) has been sought for construction of Major Bridge on river Ganga under subject project vide application no NMCG2024101717233 on NMCG portal.

The proposal was taken up before District Ganga Protection Committee on 06.01.2025 for recommendation of construction of the subject bridge. After due consideration, the committee recommended for construction of subject bridge on river Ganga. Minutes of Meeting, duly signed by all the committee members and Chairperson of the committee is enclosed.

In light of above, it is kindly requested for consideration of the subject project for further recommendation for clearance from National Mission for Clean Ganga.

For necessary action please.

Thanking You

Encl: As above

Yours faithfully,

(Pankaj Mishra)
GM (T)/Project Director

Copy to:1. District Magistrate cum Chairman and all committee members of District Ganga Protection Committee, Prayagraj
2. Regional Officer, (UP-East), NHAI, Varanasi
3. Authorized Signatory, M/s GPT Infraprojects Ltd
4. Team Leader, M/s Theme Engineering Services Pvt Ltd.

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Minutes of Meeting of District Ganga Protection Committee, held on 06.01.2025 at the Sangam Conference Hall, District Magistrate Office, Prayagraj for discussion of proposal sent to District Ganga Committee for recommendation and approval of National Mission for Clean Ganga, Ministry of Jal Shakti, Department of water Resource, River Development & Ganga Rejuvenation Government of India regarding the agenda points mentioned below.

Agenda: Recommendation for approval for proposed Ganga Bridge of 3.1 Km on river Ganga under Package-2 of Phase-I of Prayagraj Southern Bypass/Inner Ring Road

Date: 06.01.2025	Location: Sangam Conference Hall, DM Office, Prayagraj

Meeting Chair: Shri Ravindra Kumar Mandar, District Magistrate, Prayagraj (Chairman of District Protection Ganga Committee)

List of Participants: Attached as Annexure-I

A meeting was convened under the leadership of Sh. Ravindra Kumar Mandar (District Magistrate, Prayagaraj), involving Sh. Gaurav Kumar (CDO, Prayagraj), Sh. Arvind Kumar Yadav(DFO, Prayagraj), Dr AK Tiwari(CMO, Prayagraj) along with other distinguished members of the District Ganga Committee. Also, in attendance the General Manager/Project Director from NHAI, Prayagraj and additional participants listed in Annexure-I. The meeting was held on 06.01.2025 at Sangam Sabhagar, Prayagraj. Along with other agenda points recommendation of proposal by NHAI, Prayagraj for construction of major bridge on river Ganga to National Mission for Clean Ganga was discussed. The proponent has consented to follow the guidelines, rules and regulation issued by the National Mission for Clean Ganga, Ministry of Jal Shakti, Department of water Resource, River Development & Ganga Rejuvenation Government of India.

The discussion was initiated by Project Director, NHAI, Prayagraj by detailed presentation of the proposal attached at Annexure-A. Proposal under consideration of the committee is for approval of construction of a Major Bridge of length 3.1 Km on river Ganga under Package-2 of Phase-I of Prayagraj Southern Bypass/Inner Ring Road.

- A greenfield Prayagraj Southern Bypass/Inner Ring Road of 64.763 Km has been proposed around Prayagraj City.The Prayagraj Inner Ring Road is a significant infrastructure project with a total length of 96.763 km. This includes 64.763 km of Greenfield development (to be constructed/under construction road) and 32 km of an already built Prayagraj Bypass.
- Pryagraj Southern Bypassbegins at Nawabganj on NH-19, heading southward around Prayagraj city, and then reconnects to NH-19 near Sahson village. The road connects key national highways: NH-19, NH-30, NH-35, NH-319D and the Old GT Road at two points.

DFO

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- The project also involves the construction of two major bridges over the Ganga River and one major bridge over the Yamuna River, making it a vital connection for the region.
- Once completed, the road will help ease traffic congestion within Prayagraj city and provide significant benefits during the Maghmela held every year and Kumbh Mela held at every 6 and 12 years in the city making it easier for pilgrims to travel.
- The project Prayagraj Southern Bypass has been divided into 2-Phases. The Phase-I (Total Length 31.446 km) has been divided into 3 Packages keeping in view the ease of construction. At present, construction is ongoing for Package-2 and Package-3 of Phase-1. Further, Pkg-1 of Phase-I is under bidding.
- Once constructed Prayagraj Southern Bypass/Inner Ring Road will lead to decongestion of the city and will act as the prime artery from southern side of the city. It will enhance economic development, provide employment opportunities to locals, strengthen tourist development, ensure road safety and provide better transportation facilities. Further, due to decongestion it will lead to decrease in pollution in the city.

The required permission is for construction of major bridge of length 3.1 Km to be constructed on river Ganga under Package-2 of Phase-I. Package-2 comprises total length of 7.560 Km and the bridge will connect Naini (near Lawayankala village) and Jhunsi (near NaibabaUparhar) areas of Prayagraj. Salient features of the major bridge are as under:

i. Type of bridge: Extradosed/PSC
ii. Length: 3.1 Km
iii. Road configuration: 6 Lane
iv. Width of the road: 32m÷ median

- NOC for GAD of the major bridge from Inland Waterways Authority of India(IWAI) has already been obtained. Environment Clearance and Forest Clearance have also been obtained on 14.11.2023 and 30.10.2023 respectively. Project has also been approved by Network Planning Group.

Scheduled date of completion of the project is 16.06.2026.

Recommendation of the Committee on agenda:

- There was an extensive discussion around the proposed plan. Committee members asked questions about the plan's feasibility, cost implications, cultural aspects and resources required. Adequate clarifications were provided by the presenter, addressing all major concerns.
- Construction of Prayagraj Southern Bypass/ Inner Ring Road will be very critical for reducing congestion of traffic inside Praygaraj city specially looking to the growing vehicle count in the city. Construction of Prayagraj Southern Bypass/Inner Ring Road will also lead to reduction in pollution level inside the city.
- Construction of Inner Ring Road will boost will also help in getting relief from the issue of no entry of heavy traffic in Prayagraj and hence will enhance economical output.
- Prayagraj Southern Bypass/Inner Ring will play a very vital role in organizing Maghmela held every year and Kumbh mela held at every 6 & 12 years and it will facilitate smoother movement of traffic.

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- At present Shastri Bridge on river Ganga serves as only connectivity for traffic crossing river Ganga. Construction of Major Bridge on river Ganga under Package-2 in Phase-I will also be very critical as it will provide additional option for crossing Ganga river especially in contingency situation which also demands diversion of traffic.

Thus, it is recommended to sanction the approval for construction of Major Bridge on river Ganga connecting Naini (near Lawayankala village) and Jhunsi (near NababaUprahar village) under Prayagraj Ring Road project.

Closing Statement and recommendation of the committee:

- The meeting was successfully conducted with notable members of the District Ganga Protection Committee. The proposal presented at the meeting was extensively discussed and successfully recommended for approval by the Committee. The meeting was marked by constructive discussions and the active involvement of all the members. Consequently, the project was examined thoroughly, before approval, ensuring its feasibility and positive impacts.
- The project will strictly adhere to the Ministry of Water Resources, River Development and Ganga Rejuvenation Notification No 2458, Regd No DL-33004/99 dated 07.10.20216 and any other guideline released from time to time. The project will also strictly adhere to any order of Hon'ble NGT and any other court in the matter.
- All actions pertaining to the project will meet the approval standards set by the National Mission for Clean Ganga (NMCG)
- Necessary steps will be taken to ensure that the project do not impact the sanctity of River Ganga or disrupt the order of its natural environment.
- The committee, therefore recommends approving this proposal in line with national guidelines.

The Chairman of the District Ganga Protection Committee expressed deepest gratitude to all members who participated in this essential meeting held today and adjourned the meeting with vote of thanks.

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(Umesh Shukla)
Sr. Manager Environment, IFFCO Phoolpur Representative from Local Industries

(Digvijay N. Shukla)
Executive Engineer,
Representative from Flood Works Division, Prayagraj

(Uttam Kumar Verma)
Environmental Engineer,
Representative from Municipalities

(Uttam Kumar Verma)
Environmental Engineer,
Environmentalist Associated with River Protection

(Ashutosh Yadav)
Executive Engineer,
Representative from Urban Drinking Water Department
Prayagraj

(S C Shukla)
Regional Officer UPPCB,
Representative from State
Pollution Control Board
Prayagraj

(Bholanath Kannujiya)
DDO,
Representative from Gram Panchayats

(Dr. AK Tiwari)
Chief Medical Officer,
Representative from Public Health and Engineering
Prayagraj

(Arvind K. Yadav)
Divisional Forest Officer,
Prayagraj

(Praveen Kutti)
Executive Engineer,
Representative
From Rural Drinking Water Department
Prayagraj

(Gaurav Kumar)
Chief Development Officer,
Nodal Officer,
District Ganga Committee
Prayagraj

(Ravindra Kumar Mandar)
District Magistrate,
Prayagraj
Chairman,
District Ganga Committee
Prayagraj

Copy to:

1. Chief Development Officer, Prayagraj
2. Divisional Forest Officer, Prayagraj
3. Chief Medical Office, Prayagraj
4. Executive Engineer, Flood Works Division, Prayagraj
5. Regional Officer, UPPCB, Prayagraj
6. Environmental Engineer, Nagar Nigam, Prayagraj
7. Sr. manager Environment, IFFCO Phoolpur, Prayagraj
8. DDO, Prayagraj

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राष्ट्रीय स्वच्छ गंगा मिशन
National Mission for Clean Ganga

File No: Pr-12012/12/2024-O/o ED(TECH) NMCG **Dated:** 01/05/2025

Permission under section Sec 42 of the River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016

Subject: Permission for "Construction of a Major Bridge (3100m) on the river Ganga under package-2 of Phase –I Prayagraj Southern Bypass (Greenfield) by NHAI (National Highway Authority of India)" at Jhusi to Naini, Prayagraj

Ref: Letter no. 11015/NHAI/Pkg-2/Southern Bypass/NMCG/PIU/Prg/35459 dated 17/12/2024

1. Vide letter referred above, NHAI Prayagraj submitted a proposal to the NMCG regarding permission for "**Construction of a Major Bridge of length 3.1 Km to be constructed on river Ganga under Package-2 of Phase-1 of Greenfield Prayagraj southern bypass /inner ring road**" under Section 42 of the NMCG Authority Order, 2016.

2. The proposal was deliberated upon in 8th meeting of the Cell held on 24/03/2025.

3. From the submissions made by NHAI, it is gathered that-

   a) The application for approval was submitted to NMCG on 17.12.2024. The scheduled completion date of the project is June, 2026.

   b) Once completed, the road will help ease traffic congestion within Prayagraj city and provide significant benefits during the Magh mela held every year and Kumbh mela held at every 6 and 12 years in the city making it easier for pilgrims to travel.

   c) DGC made recommendation for the project on 28.02.2025. Recommendation of SGC is pending and included in the agenda for the next tentative meeting of the SGC.

   d) The physical progress of bridge construction is around 9%.

   e) Design HFL at the bridge site is 88.03 m while discharge of 68,000 cumec is taken as design discharge of the bridge. There is negligible afflux after the placement of the bridge, and the peak discharge passes through piers P5 (CH 47.500) and P21 (CH 50.030).

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f) The Project proponent has obtained Environment Clearance, Forest Clearance, recommendation of DGC, NOC for General Alignment and Drawing (GAD) of the major bridge from Inland Waterways Authority of India and approval of project by Network Planning Group.

4. (i) Section 6 (3) and Section 42 of the Authorities Notification, 2016 provides for according prior approval in certain cases by NMCG.

(ii) Noticing that project authorities submitted their application after commencement of the work, NMCG in its efforts to curb such tendencies, wrote to the Ministry of Road Transport and Highways and NHAI vide its letter dated 08.04.2025 and 10.04.2025 respectively for appropriate actions.

(iii)NHAI submitted its reply stating that NHAI shall strictly follow said notification for the River Ganga (Rejuvenation, Protection and Management) issued vide No. SO 3187(E) dated 07.10.2016 and assured that necessary action will be taken by NHAI for any willful non-compliance of Gazette Notification No. SO 3187(E) dated 07.10.2016 against the concerned. It further requested for the grant of In-principle approval/NOC of the National Mission for Clean Ganga for the said project so that NHAI can start the work before the upcoming monsoon season. Any delay is likely to have huge financial implications besides time over-run.

5. Having considered the Cell's recommendations, replies received from NHAI as above and in exercise of the powers conferred under Sec 42 of the River Ganga (Rejuvenation, Protection, and Management) Authorities Order, 2016, approval is hereby granted for the "Construction of major bridge of length 3.1 Km on river Ganga, Prayagraj" subject to compliance of following conditions-

a) The proponent must ensure that the casting yard storage and labor camp yard are located beyond the active flood plain.
b) No construction activities shall cause any intervention, obstruction, or diversion in the natural flow of the river at any stage of the project;
c) If any damage occurs in the ecosystem of river or its floodplain zone, proponent will be held liable for its repair and restoration;
d) The project proponent must obtain Consent to Operate the batching plant from the UP PCB and submit the same to NMCG.
e) NHAI needs to make appropriate provisions for the river training works.
f) NHAI must ensure the monitoring of Environmental Management Plan (EMP) through its Environmental Division at the headquarters and the regional office at the state level and must strictly adhere to the approved C&D Plan during execution.

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g) The project proponent shall comply with all conditions imposed by relevant authorities from time to time, including those specified in the Environmental Clearance, Forest Clearance, recommendation of DGC and SGC and other No Objection Certificates (NOCs) obtained.

h) All project activities must adhere to the provisions of the River Ganga (Rejuvenation, Protection, and Management) Authorities Order, 2016 and comply with all applicable regulations and court orders.

i) This approval is subjected to recommendation from SGC.

j) The NMCG reserves the right to revoke the approval if any of the above conditions are violated. The approval further doesn't preclude NMCG from taking action under EP Act, 1986 if it is established that river health has been severely compromised during the construction stage.

This issues with approval of the competent authority.

(Anup Kumar Srivastava)
Executive Director (Tech)

To,

1. General Manager (T), National Highway Authority of India, MoRT&H, Govt of India, Project Implementation Unit-Prayagraj, 18-C/28-A, Sarojini Naidu Marg, Civil Lines, Prayagraj-211001
2. District Magistrate, Collectorate Prayagraj, Prayagraj-211002 (UP

Copy to:

1. Project Director, State Mission for Clean Ganga-UP (SPMG-UP), Plot No-18, Sector-7, Gomti Nagar Extension, Lucknow, - 226010.

Copy for kind information to:

1. PPS to Secretary, DoWR, RD & GR, Ministry of Jal Shakti
2. PPS to Chairman, CPCB
3. PS to DG, NMCG

1. General Manager (T), National Highway Authority of India, MoRT&H, Govt of India

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Annexure- II Environmental Monitoring Results

TRUE COPY

Annexure- II Environmental Monitoring Results

TRUE COPY

FIFTH QUARTERLY ENVIRONMENTAL MONITORING REPORTS

5th Quarter

(January, 2025 to March, 2025)

For

Environmental Monitoring for the construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode

Submitted By:

M/s. GPT Infra Projects Ltd
Prayagraj Ganga Bridge, Village –Kuria, Naini,
Prayagraj, Uttar Pradesh.-211010

.

PREPARED BY:

Orphic Environment Private Limited
(Associated with NABL & MoEF&CC Laboratory and NABET Accredited Consultancy firm)
Registered Office: B2- 1803, JKG Palm Court, Sector 16 C, Greater Noida (W), Gautam Buddh Nagar, Uttar Pradesh, India – 201301
E-mail: orphicenvironment@gmail.com

TRUE COPY

Ambient Noise Monitoring Report

TRUE COPY

Orphic Environment Private Limited

Registered Office: B2- 1803, JKG Palm Court, Sector 16 C, Greater Noida (W), Gautam Buddh Nagar, Uttar Pradesh, India – 201301 Phone-8447636943, 8851825371, E-mail: orphicenvironment@gmail.com

An ISO: 9001: 2008 Certified Environmental Consultancy & in associated with NABL accredited laboratory

Test Report of	Report Code	Date of Issue
Ambient Noise	**N-020425-01**	**08/04/2025**

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

SAMPLING & ANALYSIS DATA

Project Name	:	Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode
Sample Drawn On	:	29/03/2025
Sample Drawn By	:	Mr. Ajay Sharma & Mr Sultan
Sample Received On	:	02/04/2025
Sample description	:	Ambient Noise
Sampling Location	:	RMC Plant
Sampling Time	:	24 hrs
Analysis Duration	:	02/04/2025 TO 09/04/2025

TEST RESULT

S. No	Test Parameters	* Results	Units	Requirement (as per CPCB Guidelines Limits in dB (A) Leq		
1.	**EQUIVALENT NOISE LEVEL** (6.0 AM TO 10.0 PM)	73.6	dB(A)	**Category of Area/ Zone**	**Day Time**	**Night Time**
				***Industrial Area**	**75**	**70**
2.	**EQUIVALENT NOISE LEVEL** (10.0 PM TO 6.0 AM)	54.2	dB(A)	Commercial Area	65	55
				Residential Area	55	45
				Silence Zone	50	40

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. This test report will not be used for any publicity/legal purpose.
5. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

Harikeshyadav

CHECKED BY

AUTHORIZED SIGNATORY

TRUE COPY

Orphic Environment Private Limited

Registered Office: B2- 1803, JKG Palm Court, Sector 16 C, Greater Noida (W), Gautam Buddh Nagar, Uttar Pradesh, India – 201301 Phone-8447636943, 8851825371, E-mail: orphicenvironment@gmail.com

An ISO: 9001: 2008 Certified Environmental Consultancy & in associated with NABL accredited laboratory

Ambient Air Quality Monitoring Report

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Orphic Environment Private Limited

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Test Report of	Report Code	Date of Issue
Ambient Air Quality Analysis	**AAQ-020425-01**	**08/04/2025**

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

Project Name		: Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode
Sample Drawn On	:	28/03/2025 TO 29/03/2025
Sample Drawn By	:	Mr. Ajay Sharma & Mr. Sultan
Sample description	:	Ambient Air
Sampling Location	:	RMC Plant
Sampling Plan &Procedure	:	SOP-AAQ/08
Analysis Duration	:	02/04/2025 To 08/04/2025
Ambient Temperature (°C)	:	32
Average Flow Rate of SPM (m^3/min.)	:	1.10
Average Flow Rate of Gases (lpm)	:	1.0
Sampling Instrument Used	:	Repairable Dust Sampler, Fine Particulate(PM 2.5) Sampler

TEST RESULT

S. No.	Parameter	Test Method	6AM -2PM	2PM- 10PM	10PM -6AM	Results	Units	Limits as per Environment (Protection) Act
1.	Particulate Matter (PM_{10})	IS:5182 Part-XXIII	22.4	27.2	19.5	**69.1**	µg /m^3	**100.0**
2.	Particulate Matter ($PM_{2.5}$)	CPCB Volume – 1 / Grav	10.6	19.9	9.3	**39.8**	µg /m^3	**60.0**
3.	Sulphur Dioxide	IS:5182 Part-II	7.4	10.2	6.6	**24.2**	µg /m^3	**80.0**
4.	Nitrogen Dioxide	IS:5182 Part-VI	6.9	9.2	6.4	**22.5**	µg /m^3	**80**
5.	Carbon Monoxide	IS:5182 Part-X	0.680	0.920	0.700	**2.300**	mg/m^3	**4.0**

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
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5. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

Hari Keshyadav

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Surface Water Quality Monitoring Report

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An ISO: 9001: 2008 Certified Environmental Consultancy & in associated with NABL accredited laboratory

Test Report of	Report Code	Date of Issue
SURFACE WATER	SW-020425-01	08/04/2025

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

SAMPLING & ANALYSIS DATA

Project Name : Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode

Sample received on : 02/04/2025
Sample Drawn By : Mr Sultan
Sample Quantity : 2.0 Lt.
Analysis Duration : 02/04/2025 TO 08/04/2025
Sample Description : Surface Water (Ganga River)
Sample Location : Design KM 48+000

MICROBIOLOGICAL REQUIREMENT

RESULTS				
S.No	**Parameter**	**Test Method**	**Results**	**Required as per IS-10500:2012**
1.	*Faecal Coliform*	IS-1622	6.9×10^3	0
2.	*Total Coliform*	IS-1622	2.6×10^3	10 Max

ORGANOLEPTIC & PHYSICAL PARAMETERS

S. NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	pH value	IS-3025(P-11)	8.2	-	6.5-8.5	-
2.	Total dissolve solid (TDS)	IS-3025(P-16)	314	mg/l	500	2000
3.	Total Suspended solid (TSS)	IS-3025(P-16	52	mg/l	-	-

GENERAL PARAMETERS CONCERNING SUBSTANCES UNDESIRABLE IN EXCESSIVE AMOUNTS

S. NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	Calcium (as Ca)	IS: 3025 (P- 40)	29.6	mg/l	75	200
2.	Chloride (as Cl)	IS: 3025 (P- 32)	30.8	mg/l	250	1000
3.	Magnesium (as Mg)	IS: 3025 (P-46)	12.4	mg/l	30	100
4.	Nitrate (as NO_3)	IS: 3025 (P- 34)	0.57	mg/l	45	No Relaxation
5.	Sulphate (as SO_4)	IS: 3025 (P- 24)	21.3	mg/l	200	400
6.	Alkalinity (as Ca CO_3)	IS: 3025 (P- 23)	168	mg/l	200	600
7.	Total hardness (as $CaCO_3$)	IS: 3025 (P- 23)	118	mg/l	200	600
8.	Iron (as Fe)	IS: 3025	0.18	mg/l	-	-

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Parameters not cover IS-10500-2012

S.No.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	Biological Oxygen Demand (BOD)	APHA-5220B	3.1	mg/l	-	-
2.	Chemical Oxygen Demand (COD)	APHA-5220B	17.9	mg/l	-	-
3.	Dissolve Oxygen (DO)	IS-3025(P-38)	9.7	mg/l	-	-
4.	Total Suspended Solid	IS-3025(P-17)	46	mg/l	-	-
5.	Electrical Conductivity	IS-3025(P-14)	488	µS/cm	-	-
6.	Fluoride (as F)	IS-3025	0.24	mg/l	-	-
7.	Copper (as Cu)	IS-3025	0.06	mg/l	-	-
8.	Temperature	IS-3025(P-9)	24	^{0}C	-	-
9.	Zinc (as Zn)	IS-3025	1.9	mg/l	-	-
10.	Anionic Detergents	IS-3025	0.28	mg/l	-	-

Notes:

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Hari Keshyadav

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Soil Quality Monitoring Report

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Orphic Environment Private Limited

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An ISO: 9001: 2008 Certified Environmental Consultancy & in associated with NABL accredited laboratory

Test Report of	Report Code	Date of Issue
Soil Quality	**SQ-020425-01**	**08/04/2025**

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

SAMPLING & ANALYSIS DATA

Project Name : Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode.

Sample Drawn on : 29/03/2025
Sample Drawn By : Mr Sultan
Sample received on : 02/04/2025
Sample Quantity : 1 kg
Analysis Duration : 02/04/2025 TO 08/04/2025
Location : RMC Plant

S.No.	PARAMETERS		TEST METHOD	RESULTS	UNIT
1.	pH (1:2suspension)		IS:2720(Part-26)	7.82	-
2.	Electrical Conductivity at 25^{O}C (1:2 suspension.)		IS:14767	660	µS/cm
3.	Calcium Sulphate (as $CaSO_4$)		STP/SOIL	119.14	mg/kg
4.	Organic Matter		IS:2720(Part-22)	1.33	% by mass
5.	Texture	Sand	STP/SOIL	52.6	(% by mass)
		Clay	STP/SOIL	25.2	(% by mass)
		Silt	STP/SOIL	22.2	(% by mass)
		Texture	-	Sandy Clay	-
6.	Water holding capacity		STP/SOIL	43.7	(% by mass)
7.	Available Potassium (as K)		STP/SOIL	23.4	(mg/kg)
8.	Porosity		STP/SOIL	35.1	(% by mass)
9.	Sodium Sulphate (as Na_2SO_4)		STP/SOIL	33.6	mg/kg
10.	Available Nitrogen		STP/SOIL	2450	mg/kg
11.	Available Phosphorus (P_2O_5)		STP/SOIL	159	mg/kg
12.	Bulk Density		STP/SOIL	1.440	g/ml
13.	Infiltration Rate		STP/SOIL	23.2	mm/hr
14.	Moisture		STP/SOIL	34.6	(% by mass)
15.	Sulphates (as SO_4)		STP/SOIL	64.7	mg/kg

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Hari Keshyadav

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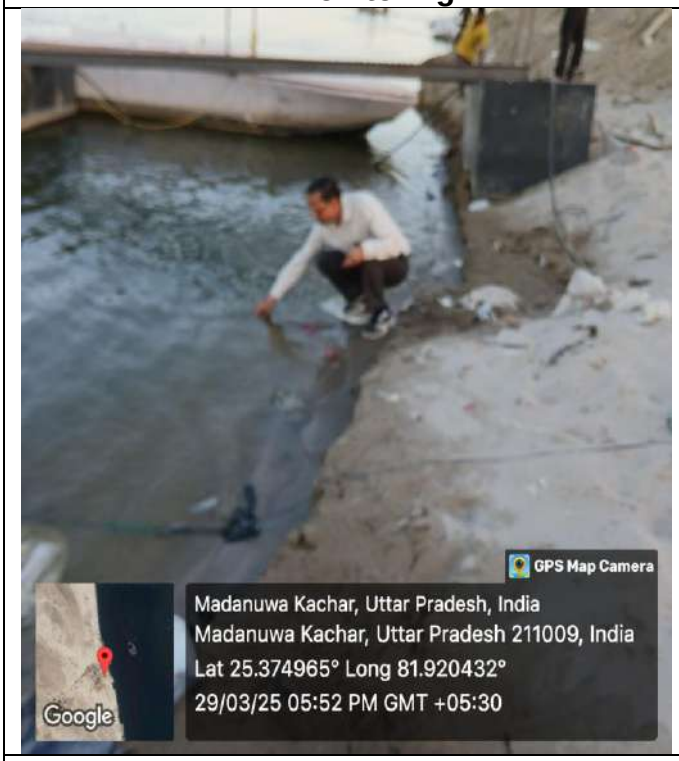
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Some Monitoring photographs

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<td>Air Monitoring</td>
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SIXTH QUARTERLY ENVIRONMENTAL MONITORING REPORTS

6th Quarter

(April, 2025 to June, 2025)

For

Environmental Monitoring for the construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode

Submitted By:

M/s. GPT Infra Projects Ltd
Prayagraj Ganga Bridge, Village –Kuria, Naini,
Prayagraj, Uttar Pradesh.-211010

.

PREPARED BY:

Orphic Environment Private Limited
(Associated with NABL & MoEF&CC Laboratory and NABET Accredited Consultancy firm)
Registered Office: B2- 1803, JKG Palm Court, Sector 16 C, Greater Noida (W), Gautam Buddh Nagar, Uttar Pradesh, India – 201301
E-mail: orphicenvironment@gmail.com

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Ambient Noise Monitoring Report

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Orphic Environment Private Limited

Registered Office: B2- 1803, JKG Palm Court, Sector 16 C, Greater Noida (W), Gautam Buddh Nagar, Uttar Pradesh, India – 201301 Phone-8447636943, 8851825371, E-mail: orphicenvironment@gmail.com

An ISO: 9001: 2008 Certified Environmental Consultancy & in associated with NABL accredited laboratory

Test Report of	Report Code	Date of Issue
Ambient Noise	**N-260625-01**	**04/07/2025**

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

SAMPLING & ANALYSIS DATA

Project Name	:	Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode
Sample Drawn On	:	24/06/2025
Sample Drawn By	:	Mr. Dev Sharma & Mr Vineet
Sample Received On	:	26/06/2025
Sample description	:	Ambient Noise
Sampling Location	:	Casting Camp (Location 1)
Sampling Time	:	24 hrs
Analysis Duration	:	26/06/2025 TO 04/07/2025

TEST RESULT

S. No	Test Parameters	* Results	Units	Requirement (as per CPCB Guidelines Limits in dB (A) Leq		
1.	**EQUIVALENT NOISE LEVEL** (6.0 AM TO 10.0 PM)	72.1	dB(A)	**Category of Area/ Zone**	**Day Time**	**Night Time**
				***Industrial Area**	**75**	**70**
2.	**EQUIVALENT NOISE LEVEL** (10.0 PM TO 6.0 AM)	59.6	dB(A)	Commercial Area	65	55
				Residential Area	55	45
				Silence Zone	50	40

Notes:

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Test Report of	Report Code	Date of Issue
Ambient Noise	**N-260625-02**	**04/07/2025**

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

SAMPLING & ANALYSIS DATA

Project Name	:	Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode
Sample Drawn On	:	24/06/2025
Sample Drawn By	:	Mr. Dev Sharma & Mr Vineet
Sample Received On	:	26/06/2025
Sample description	:	Ambient Noise
Sampling Location	:	Base Plant (Location 2)
Sampling Time	:	24 hrs
Analysis Duration	:	26/06/2025 TO 04/07/2025

TEST RESULT

S. No	Test Parameters	* Results	Units	Requirement (as per CPCB Guidelines Limits in dB (A) Leq		
1.	**EQUIVALENT NOISE LEVEL** (6.0 AM TO 10.0 PM)	73.6	dB(A)	**Category of Area/ Zone**	**Day Time**	**Night Time**
				***Industrial Area**	**75**	**70**
2.	**EQUIVALENT NOISE LEVEL** (10.0 PM TO 6.0 AM)	62.1	dB(A)	Commercial Area	65	55
				Residential Area	55	45
				Silence Zone	50	40

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Test Report of	Report Code	Date of Issue
Ambient Noise	**N-280625-03**	**04/07/2025**

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

SAMPLING & ANALYSIS DATA

Project Name	:	Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode
Sample Drawn On	:	25/06/2025
Sample Drawn By	:	Mr. Dev Sharma & Mr Vineet
Sample Received On	:	28/06/2025
Sample description	:	Ambient Noise
Sampling Location	:	Construction Camp (Location 3)
Sampling Time	:	24 hrs
Analysis Duration	:	28/06/2025 TO 04/07/2025

TEST RESULT

S. No	Test Parameters	* Results	Units	Requirement (as per CPCB Guidelines Limits in dB (A) Leq		
1.	**EQUIVALENT NOISE LEVEL** (6.0 AM TO 10.0 PM)	69.9	dB(A)	**Category of Area/ Zone**	**Day Time**	**Night Time**
				***Industrial Area**	**75**	**70**
2.	**EQUIVALENT NOISE LEVEL** (10.0 PM TO 6.0 AM)	58.2	dB(A)	Commercial Area	65	55
				Residential Area	55	45
				Silence Zone	50	40

Notes:

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Ambient Air Quality Monitoring Report

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Test Report of	Report Code	Date of Issue
Ambient Air Quality Analysis	**AAQ-260625-01**	**04/07/2025**

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

Project Name	:	Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode
Sample Drawn On	:	24/06/2025 TO 25/06/2025
Sample Drawn By	:	Mr. Dev Sharma & Mr Vineet
Sample description	:	Ambient Air
Sampling Location	:	Casting Camp (Location 1)
Sampling Plan &Procedure	:	SOP-AAQ/08
Analysis Duration	:	26/06/2025 To 04/07/2025
Ambient Temperature (°C)	:	32
Average Flow Rate of SPM (m^3/min.)	:	1.10
Average Flow Rate of Gases (lpm)	:	1.0
Sampling Instrument Used	:	Repairable Dust Sampler, Fine Particulate(PM 2.5) Sampler

TEST RESULT

S. No.	Parameter	Test Method	6AM -2PM	2PM- 10PM	10PM -6AM	Results	Units	Limits as per Environment (Protection) Act
1.	Particulate Matter (PM_{10})	IS:5182 Part-XXIII	23.2	27.9	19.1	**70.2**	µg /m^3	**100.0**
2.	Particulate Matter ($PM_{2.5}$)	CPCB Volume – 1 / Grav	10.9	20.7	9.5	**41.1**	µg /m^3	**60.0**
3.	Sulphur Dioxide	IS:5182 Part-II	7.8	10.9	6.7	**25.4**	µg /m^3	**80.0**
4.	Nitrogen Dioxide	IS:5182 Part-VI	7.4	9.8	6.4	**23.6**	µg /m^3	**80**
5.	Carbon Monoxide	IS:5182 Part-X	0.720	0.970	0.740	**2.430**	mg/m^3	**4.0**

Notes:

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Test Report of	Report Code	Date of Issue
Ambient Air Quality Analysis	**AAQ-260625-02**	**04/07/2025**

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

Project Name		: Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode
Sample Drawn On	:	24/06/2025 TO 25/06/2025
Sample Drawn By	:	Mr. Dev Sharma & Mr Vineet
Sample description	:	Ambient Air
Sampling Location	:	Base Plant (Location 2)
Sampling Plan &Procedure	:	SOP-AAQ/08
Analysis Duration	:	26/06/2025 To 04/07/2025
Ambient Temperature (°C)	:	32
Average Flow Rate of SPM (m^3/min.)	:	1.10
Average Flow Rate of Gases (lpm)	:	1.0
Sampling Instrument Used	:	Repairable Dust Sampler, Fine Particulate(PM 2.5) Sampler

TEST RESULT

S. No.	Parameter	Test Method	6AM -2PM	2PM- 10PM	10PM -6AM	Results	Units	Limits as per Environment (Protection) Act
1.	Particulate Matter (PM_{10})	IS:5182 Part-XXIII	23.6	28.8	19.7	**72.1**	µg /m^3	**100.0**
2.	Particulate Matter ($PM_{2.5}$)	CPCB Volume – 1 / Grav	11.4	21.2	9.9	**42.5**	µg /m^3	**60.0**
3.	Sulphur Dioxide	IS:5182 Part-II	8.2	11.5	7.1	**26.8**	µg /m^3	**80.0**
4.	Nitrogen Dioxide	IS:5182 Part-VI	7.7	10.2	6.9	**24.8**	µg /m^3	**80**
5.	Carbon Monoxide	IS:5182 Part-X	0.750	1.040	0.790	**2.580**	mg/m^3	**4.0**

Notes:

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An ISO: 9001: 2008 Certified Environmental Consultancy & in associated with NABL accredited laboratory

Test Report of	Report Code	Date of Issue
Ambient Air Quality Analysis	**AAQ-280625-03**	**04/07/2025**

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

Project Name	:	Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode
Sample Drawn On	:	25/06/2025 TO 26/06/2025
Sample Drawn By	:	Mr. Dev Sharma & Mr Vineet
Sample description	:	Ambient Air
Sampling Location	:	Construction Camp (Location 3)
Sampling Plan &Procedure	:	SOP-AAQ/08
Analysis Duration	:	28/06/2025 To 04/07/2025
Ambient Temperature (°C)	:	30
Average Flow Rate of SPM (m^3/min.)	:	1.10
Average Flow Rate of Gases (lpm)	:	1.0
Sampling Instrument Used	:	Repairable Dust Sampler, Fine Particulate(PM 2.5) Sampler

TEST RESULT

S. No.	Parameter	Test Method	6AM -2PM	2PM- 10PM	10PM -6AM	Results	Units	Limits as per Environment (Protection) Act
1.	Particulate Matter (PM_{10})	IS:5182 Part-XXIII	23.9	29.1	19.8	**72.8**	µg /m^3	**100.0**
2.	Particulate Matter ($PM_{2.5}$)	CPCB Volume – 1 / Grav	11.7	21.5	10.2	**43.4**	µg /m^3	**60.0**
3.	Sulphur Dioxide	IS:5182 Part-II	8.6	11.9	7.4	**27.9**	µg /m^3	**80.0**
4.	Nitrogen Dioxide	IS:5182 Part-VI	7.9	10.4	7.1	**25.4**	µg /m^3	**80**
5.	Carbon Monoxide	IS:5182 Part-X	0.780	1.160	0.840	**2.780**	mg/m^3	**4.0**

Notes:

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Surface/Ground Water Quality Monitoring Report

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An ISO: 9001: 2008 Certified Environmental Consultancy & in associated with NABL accredited laboratory

Test Report of	Report Code	Date of Issue
SURFACE WATER	SW-260625-01	04/07/2025

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

SAMPLING & ANALYSIS DATA

Project Name : Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode

Sample received on : 26/06/2025
Sample Drawn By : Mr Vineet
Sample Quantity : 2.0 Lt.
Analysis Duration : 28/06/2025 TO 04/07/2025
Sample Description : Surface Water (Ganga River)
Sample Location : Design KM 48+000

MICROBIOLOGICAL REQUIREMENT

RESULTS				
S.No	**Parameter**	**Test Method**	**Results**	**Required as per IS-10500:2012**
1.	*Faecal Coliform*	IS-1622	7.2×10^3	0
2.	*Total Coliform*	IS-1622	2.9×10^3	10 Max

ORGANOLEPTIC & PHYSICAL PARAMETERS

S. NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	pH value	IS-3025(P-11)	8.4	-	6.5-8.5	-
2.	Total dissolve solid (TDS)	IS-3025(P-16)	326	mg/l	500	2000
3.	Total Suspended solid (TSS)	IS-3025(P-16	54	mg/l	-	-

GENERAL PARAMETERS CONCERNING SUBSTANCES UNDESIRABLE IN EXCESSIVE AMOUNTS

S. NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	Calcium (as Ca)	IS: 3025 (P- 40)	29.9	mg/l	75	200
2.	Chloride (as Cl)	IS: 3025 (P- 32)	31.2	mg/l	250	1000
3.	Magnesium (as Mg)	IS: 3025 (P-46)	12.7	mg/l	30	100
4.	Nitrate (as NO_3)	IS: 3025 (P- 34)	0.59	mg/l	45	No Relaxation
5.	Sulphate (as SO_4)	IS: 3025 (P- 24)	21.6	mg/l	200	400
6.	Alkalinity (as Ca CO_3)	IS: 3025 (P- 23)	173	mg/l	200	600
7.	Total hardness (as $CaCO_3$)	IS: 3025 (P- 23)	121	mg/l	200	600
8.	Iron (as Fe)	IS: 3025	0.20	mg/l	-	-

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Parameters not cover IS-10500-2012

S.No.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	Biological Oxygen Demand (BOD)	APHA-5220B	3.4	mg/l	-	-
2.	Chemical Oxygen Demand (COD)	APHA-5220B	18.1	mg/l	-	-
3.	Dissolve Oxygen (DO)	IS-3025(P-38)	9.9	mg/l	-	-
4.	Total Suspended Solid	IS-3025(P-17)	49	mg/l	-	-
5.	Electrical Conductivity	IS-3025(P-14)	494	µS/cm	-	-
6.	Fluoride (as F)	IS-3025	0.27	mg/l	-	-
7.	Copper (as Cu)	IS-3025	0.08	mg/l	-	-
8.	Temperature	IS-3025(P-9)	26	^{0}C	-	-
9.	Zinc (as Zn)	IS-3025	2.2	mg/l	-	-
10.	Anionic Detergents	IS-3025	0.32	mg/l	-	-

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An ISO: 9001: 2008 Certified Environmental Consultancy & in associated with NABL accredited laboratory

Test Report of	Report Code	Date of Issue
GROUND WATER	GW-260625-01	04/07/2025

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

SAMPLING & ANALYSIS DATA

Project Name : Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode

Sample received on : 26/06/2025
Sample Drawn By : Mr Vineet
Sample Quantity : 2.0 Lt.
Analysis Duration : 26/06/2025 TO 04/07/2025
Sample Description : Ground Water (Bore well)
Sample Location : Base Plant

MICROBIOLOGICAL REQUIREMENT

RESULTS				
S.No	**Parameter**	**Test Method**	**Results**	**Required as per IS-10500:2012**
1.	*Faecal Coliform*	IS-1622	Absent	0
2.	*Total Coliform*	IS-1622	Absent	10 Max

ORGANOLEPTIC & PHYSICAL PARAMETERS

S. NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	pH value	IS-3025(P-11)	7.94	-	6.5-8.5	-
2.	Total dissolve solid (TDS)	IS-3025(P-16)	512.24	mg/l	500	2000

GENERAL PARAMETERS CONCERNING SUBSTANCES UNDESIRABLE IN EXCESSIVE AMOUNTS

S. NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	Calcium (as Ca)	IS: 3025 (P- 40)	128	mg/l	75	200
2.	Chloride (as Cl)	IS: 3025 (P- 32)	80	mg/l	250	1000
3.	Magnesium (as Mg)	IS: 3025 (P-46)	63	mg/l	30	100
4.	Nitrate (as NO_3)	IS: 3025 (P- 34)	10.9	mg/l	45	No Relaxation
5.	Sulphate (as SO_4)	IS: 3025 (P- 24)	98	mg/l	200	400
6.	Alkalinity (as Ca CO_3)	IS: 3025 (P- 23)	429	mg/l	200	600
7.	Total hardness (as $CaCO_3$)	IS: 3025 (P- 23)	512	mg/l	200	600

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Parameters not cover IS-10500-2012

S.NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	COD (as O_2)	APHA-5220B	BDL	mg/l	-	-
2.	Dissolve Oxygen	IS-3025(P-38)	4.9	mg/l	-	-
3.	Total Suspended Solid	IS-3025(P-17)	BDL	mg/l	-	-
4.	Conductivity @25^{0}C	IS-3025(P-14)	933.62	µS/cm	-	-
5.	Sodium (as Na)	IS-3025(P-45)	65	mg/l	-	-
6.	Potassium (as K)	IS-3025(P-45)	3.4	mg/l	-	-
7.	Temperature	IS-3025(P-9)	28	^{0}C	-	-
8.	Phosphate (as P)	IS-3025(P-31)	<0.05	mg/l	-	-
9.	BOD (at 27^{0}C 3-Days)	IS-3025(P-44)	BDL	mg/l	-	-

Notes:

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An ISO: 9001: 2008 Certified Environmental Consultancy & in associated with NABL accredited laboratory

Test Report of	Report Code	Date of Issue
GROUND WATER	GW-260625-02	04/07/2025

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

SAMPLING & ANALYSIS DATA

Project Name : Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode

Sample received on : 26/06/2025
Sample Drawn By : Mr Vineet
Sample Quantity : 2.0 Lt.
Analysis Duration : 26/06/2025 TO 04/07/2025
Sample Description : Ground Water (Bore well)
Sample Location : Construction Camp 3

MICROBIOLOGICAL REQUIREMENT

RESULTS				
S.No	**Parameter**	**Test Method**	**Results**	**Required as per IS-10500:2012**
1.	*Faecal Coliform*	IS-1622	Absent	0
2.	*Total Coliform*	IS-1622	Absent	10 Max

ORGANOLEPTIC & PHYSICAL PARAMETERS

S. NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	pH value	IS-3025(P-11)	7.68	-	6.5-8.5	-
2.	Total dissolve solid (TDS)	IS-3025(P-16)	508.92	mg/l	500	2000

GENERAL PARAMETERS CONCERNING SUBSTANCES UNDESIRABLE IN EXCESSIVE AMOUNTS

S. NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	Calcium (as Ca)	IS: 3025 (P- 40)	126	mg/l	75	200
2.	Chloride (as Cl)	IS: 3025 (P- 32)	78	mg/l	250	1000
3.	Magnesium (as Mg)	IS: 3025 (P-46)	61	mg/l	30	100
4.	Nitrate (as NO_3)	IS: 3025 (P- 34)	10.5	mg/l	45	No Relaxation
5.	Sulphate (as SO_4)	IS: 3025 (P- 24)	97	mg/l	200	400
6.	Alkalinity (as Ca CO_3)	IS: 3025 (P- 23)	424	mg/l	200	600
7.	Total hardness (as $CaCO_3$)	IS: 3025 (P- 23)	502	mg/l	200	600

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Parameters not cover IS-10500-2012

S.NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	COD (as O_2)	APHA-5220B	BDL	mg/l	-	-
2.	Dissolve Oxygen	IS-3025(P-38)	4.7	mg/l	-	-
3.	Total Suspended Solid	IS-3025(P-17)	BDL	mg/l	-	-
4.	Conductivity @25^{0}C	IS-3025(P-14)	930.14	µS/cm	-	-
5.	Sodium (as Na)	IS-3025(P-45)	63	mg/l	-	-
6.	Potassium (as K)	IS-3025(P-45)	3.2	mg/l	-	-
7.	Temperature	IS-3025(P-9)	28	^{0}C	-	-
8.	Phosphate (as P)	IS-3025(P-31)	<0.05	mg/l	-	-
9.	BOD (at 27^{0}C 3-Days)	IS-3025(P-44)	BDL	mg/l	-	-

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Soil Quality Monitoring Report

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An ISO: 9001: 2008 Certified Environmental Consultancy & in associated with NABL accredited laboratory

Test Report of	Report Code	Date of Issue
Soil Quality	SQ-260625-01	04/07/2025

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

SAMPLING & ANALYSIS DATA

Project Name : Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode.

Sample Drawn on : 24/06/2025
Sample Drawn By : Mr Vineet
Sample received on : 26/06/2025
Sample Quantity : 1 kg
Analysis Duration : 26/06/2025 TO 04/07/2025
Location : Casting Camp (Location 1)

S.No.	PARAMETERS		TEST METHOD	RESULTS	UNIT
1.	pH (1:2suspension)		IS:2720(Part-26)	7.86	-
2.	Electrical Conductivity at 25^{O}C (1:2 suspension.)		IS:14767	664	µS/cm
3.	Calcium Sulphate (as $CaSO_4$)		STP/SOIL	120.26	mg/kg
4.	Organic Matter		IS:2720(Part-22)	1.35	% by mass
5.	Texture	Sand	STP/SOIL	53.1	(% by mass)
		Clay	STP/SOIL	24.6	(% by mass)
		Silt	STP/SOIL	22.3	(% by mass)
		Texture	-	Sandy Clay	-
6.	Water holding capacity		STP/SOIL	43.9	(% by mass)
7.	Available Potassium (as K)		STP/SOIL	23.7	(mg/kg)
8.	Porosity		STP/SOIL	35.4	(% by mass)
9.	Sodium Sulphate (as Na_2SO_4)		STP/SOIL	34.0	mg/kg
10.	Available Nitrogen		STP/SOIL	2484	mg/kg
11.	Available Phosphorus (P_2O_5)		STP/SOIL	162	mg/kg
12.	Bulk Density		STP/SOIL	1.454	g/ml
13.	Infiltration Rate		STP/SOIL	23.6	mm/hr
14.	Moisture		STP/SOIL	34.9	(% by mass)
15.	Sulphates (as SO_4)		STP/SOIL	64.8	mg/kg

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Test Report of	Report Code	Date of Issue
Soil Quality	SQ-260625-02	04/07/2025

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

SAMPLING & ANALYSIS DATA

Project Name : Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode.

Sample Drawn on : 24/06/2025
Sample Drawn By : Mr Vineet
Sample received on : 26/06/2025
Sample Quantity : 1 kg
Analysis Duration : 26/06/2025 TO 04/07/2025
Location : Base Plant (Location 2)

S.No.	PARAMETERS		TEST METHOD	RESULTS	UNIT
1.	pH (1:2suspension)		IS:2720(Part-26)	7.81	-
2.	Electrical Conductivity at 25^{O}C (1:2 suspension.)		IS:14767	656	µS/cm
3.	Calcium Sulphate (as $CaSO_4$)		STP/SOIL	119.14	mg/kg
4.	Organic Matter		IS:2720(Part-22)	1.32	% by mass
5.	Texture	Sand	STP/SOIL	52.7	(% by mass)
		Clay	STP/SOIL	25.1	(% by mass)
		Silt	STP/SOIL	22.2	(% by mass)
		Texture	-	Sandy Clay	-
6.	Water holding capacity		STP/SOIL	43.3	(% by mass)
7.	Available Potassium (as K)		STP/SOIL	23.5	(mg/kg)
8.	Porosity		STP/SOIL	35.1	(% by mass)
9.	Sodium Sulphate (as Na_2SO_4)		STP/SOIL	33.8	mg/kg
10.	Available Nitrogen		STP/SOIL	2412	mg/kg
11.	Available Phosphorus (P_2O_5)		STP/SOIL	159	mg/kg
12.	Bulk Density		STP/SOIL	1.440	g/ml
13.	Infiltration Rate		STP/SOIL	23.1	mm/hr
14.	Moisture		STP/SOIL	34.3	(% by mass)
15.	Sulphates (as SO_4)		STP/SOIL	64.2	mg/kg

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Test Report of	Report Code	Date of Issue
Soil Quality	SQ-260625-03	04/07/2025

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

SAMPLING & ANALYSIS DATA

Project Name : Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode.

Sample Drawn on : 24/06/2025
Sample Drawn By : Mr Vineet
Sample received on : 26/06/2025
Sample Quantity : 1 kg
Analysis Duration : 26/06/2025 TO 04/07/2025
Location : Construction Camp 3

S.No.	PARAMETERS		TEST METHOD	RESULTS	UNIT
1.	pH (1:2suspension)		IS:2720(Part-26)	7.78	-
2.	Electrical Conductivity at 25^{O}C (1:2 suspension.)		IS:14767	650	µS/cm
3.	Calcium Sulphate (as $CaSO_4$)		STP/SOIL	114.72	mg/kg
4.	Organic Matter		IS:2720(Part-22)	1.30	% by mass
5.	Texture	Sand	STP/SOIL	53.1	(% by mass)
		Clay	STP/SOIL	27.4	(% by mass)
		Silt	STP/SOIL	19.5	(% by mass)
		Texture	-	Sandy Clay	-
6.	Water holding capacity		STP/SOIL	42.6	(% by mass)
7.	Available Potassium (as K)		STP/SOIL	22.9	(mg/kg)
8.	Porosity		STP/SOIL	34.2	(% by mass)
9.	Sodium Sulphate (as Na_2SO_4)		STP/SOIL	33.4	mg/kg
10.	Available Nitrogen		STP/SOIL	2380	mg/kg
11.	Available Phosphorus (P_2O_5)		STP/SOIL	156	mg/kg
12.	Bulk Density		STP/SOIL	1.410	g/ml
13.	Infiltration Rate		STP/SOIL	22.8	mm/hr
14.	Moisture		STP/SOIL	33.7	(% by mass)
15.	Sulphates (as SO_4)		STP/SOIL	63.5	mg/kg

Notes:

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Hari Keshy adav

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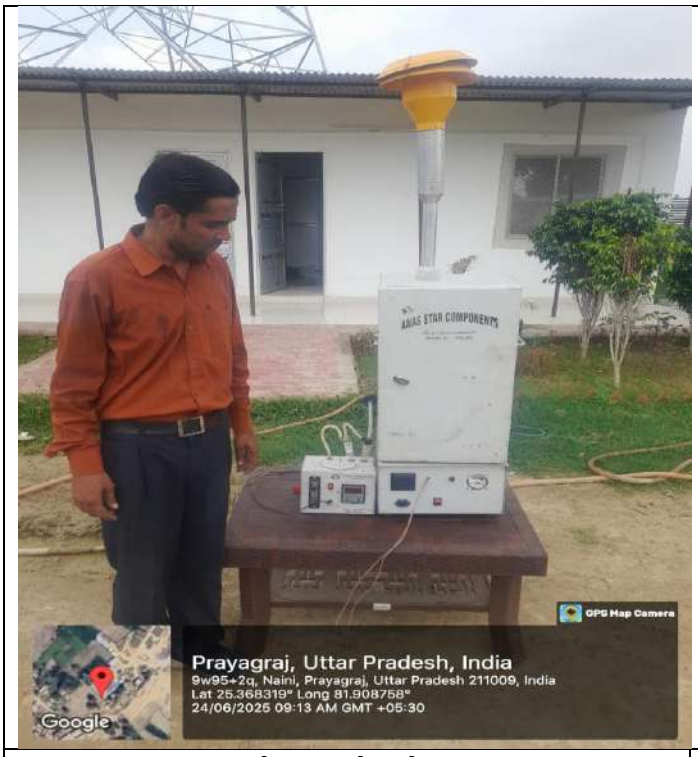
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Some Monitoring photographs

<table>
<tr><td> 
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<tr><td>Air Monitoring</td><td>Noise Monitoring</td></tr>
<tr><td> 
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<tr><td>Water Sampling</td><td>Soil Sampling</td></tr>
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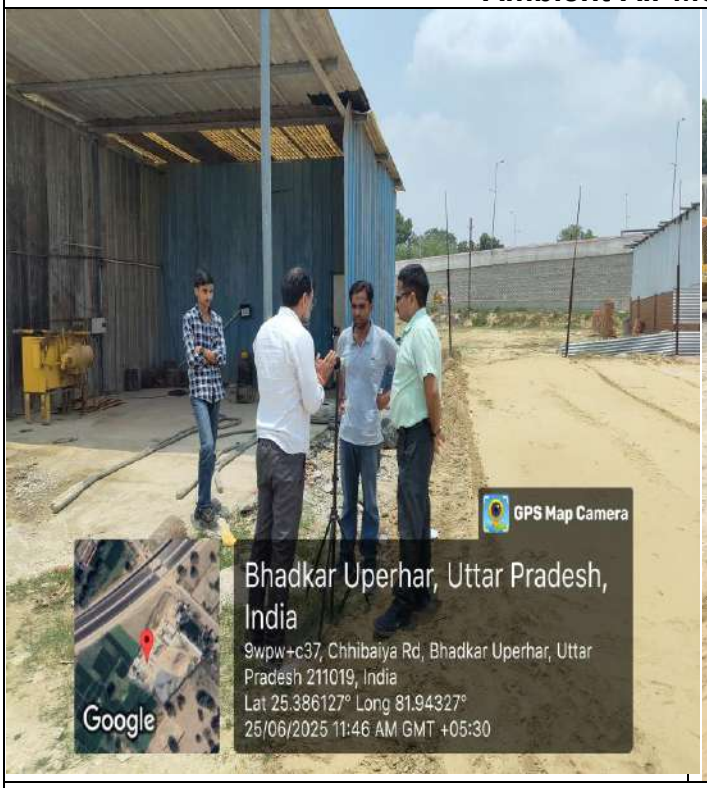
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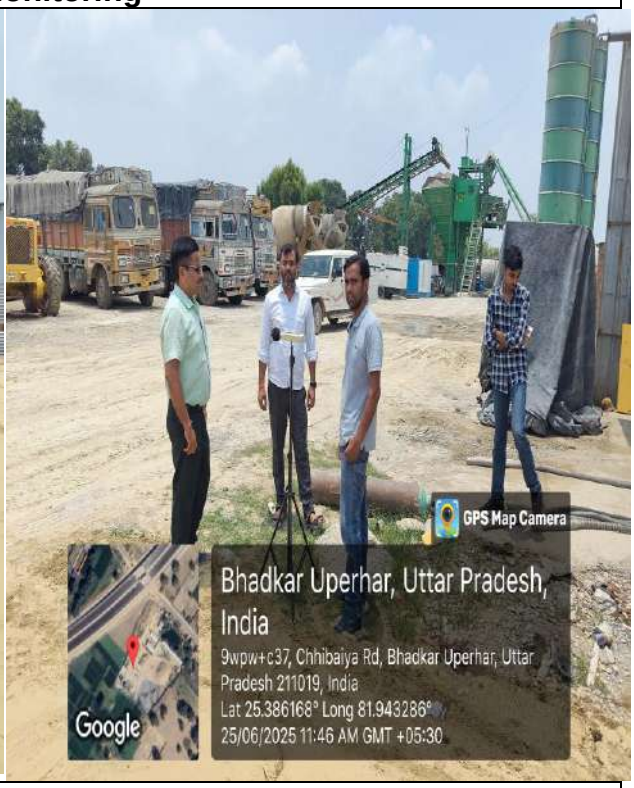
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Ambient Air Monitoring





Noise Monitoring

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SEVENTH QUARTERLY ENVIRONMENTAL MONITORING REPORTS

7th Quarter

(July, 2025 to September, 2025)

For

Environmental Monitoring for the construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode

Submitted By:

M/s. GPT Infra Projects Ltd
Prayagraj Ganga Bridge, Village –Kuria, Naini,
Prayagraj, Uttar Pradesh.-211010

.

PREPARED BY:

Orphic Environment Private Limited
(Associated with NABL & MoEF&CC Laboratory and NABET Accredited Consultancy firm)
Registered Office: B2- 1803, JKG Palm Court, Sector 16 C, Greater Noida (W), Gautam Buddh Nagar, Uttar Pradesh, India – 201301
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Ambient Noise Monitoring Report

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Registered Office: B2- 1803, JKG Palm Court, Sector 16 C, Greater Noida (W), Gautam Buddh Nagar, Uttar Pradesh, India – 201301 Phone-8447636943, 8851825371, E-mail: orphicenvironment@gmail.com

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Test Report of	Report Code	Date of Issue
Ambient Noise	**N-170925-01**	**01/10/2025**

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

SAMPLING & ANALYSIS DATA

Project Name	:	Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode
Sample Drawn On	:	15/09/2025
Sample Drawn By	:	Mr. Abhishek Pathak & Mr Vineet
Sample Received On	:	17/09/2025
Sample description	:	Ambient Noise
Sampling Location	:	Casting Camp (Location 1)
Sampling Time	:	24 hrs
Analysis Duration	:	17/09/2025 TO 30/09/2025

TEST RESULT

S. No	Test Parameters	* Results	Units	Requirement (as per CPCB Guidelines Limits in dB (A) Leq		
1.	**EQUIVALENT NOISE LEVEL** (6.0 AM TO 10.0 PM)	70.6	dB(A)	**Category of Area/ Zone**	**Day Time**	**Night Time**
				***Industrial Area**	**75**	**70**
2.	**EQUIVALENT NOISE LEVEL** (10.0 PM TO 6.0 AM)	61.2	dB(A)	Commercial Area	65	55
				Residential Area	55	45
				Silence Zone	50	40

Notes:

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Test Report of	Report Code	Date of Issue
Ambient Noise	**N-170925-02**	**01/10/2025**

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

SAMPLING & ANALYSIS DATA

Project Name	:	Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode
Sample Drawn On	:	15/09/2025
Sample Drawn By	:	Mr. Abhishek Pathak & Mr Vineet
Sample Received On	:	17/09/2025
Sample description	:	Ambient Noise
Sampling Location	:	Base Plant (Location 2)
Sampling Time	:	24 hrs
Analysis Duration	:	17/09/2025 TO 30/09/2025

TEST RESULT

S. No	Test Parameters	* Results	Units	Requirement (as per CPCB Guidelines Limits in dB (A) Leq		
1.	**EQUIVALENT NOISE LEVEL** (6.0 AM TO 10.0 PM)	72.9	dB(A)	**Category of Area/ Zone**	**Day Time**	**Night Time**
				***Industrial Area**	**75**	**70**
2.	**EQUIVALENT NOISE LEVEL** (10.0 PM TO 6.0 AM)	64.3	dB(A)	Commercial Area	65	55
				Residential Area	55	45
				Silence Zone	50	40

Notes:

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Test Report of	Report Code	Date of Issue
Ambient Noise	**N-170925-03**	**01/10/2025**

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

SAMPLING & ANALYSIS DATA

Project Name	:	Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode
Sample Drawn On	:	15/09/2025
Sample Drawn By	:	Mr. Abhishek Pathak & Mr Vineet
Sample Received On	:	17/09/2025
Sample description	:	Ambient Noise
Sampling Location	:	Construction Camp (Location 3)
Sampling Time	:	24 hrs
Analysis Duration	:	17/09/2025 TO 30/09/2025

TEST RESULT

S. No	Test Parameters	* Results	Units	Requirement (as per CPCB Guidelines Limits in dB (A) Leq		
				Category of Area/ Zone	Day Time	Night Time
1.	**EQUIVALENT NOISE LEVEL** (6.0 AM TO 10.0 PM)	68.1	dB(A)	***Industrial Area**	**75**	**70**
2.	**EQUIVALENT NOISE LEVEL** (10.0 PM TO 6.0 AM)	59.5	dB(A)	Commercial Area	65	55
				Residential Area	55	45
				Silence Zone	50	40

Notes:

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Ambient Air Quality Monitoring Report

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Test Report of	Report Code	Date of Issue
Ambient Air Quality Analysis	**AAQ-170925-01**	**01/10/2025**

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

Project Name	:	Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode
Sample Drawn On	:	15/09/2025 TO 16/09/2025
Sample Drawn By	:	Mr. Abhishek Pathak & Mr. Vineet
Sample description	:	Ambient Air
Sampling Location	:	Casting Camp (Location 1)
Sampling Plan &Procedure	:	SOP-AAQ/08
Analysis Duration	:	17/09/2025 To 30/09/2025
Ambient Temperature (°C)	:	28
Average Flow Rate of SPM (m^3/min.)	:	1.10
Average Flow Rate of Gases (lpm)	:	1.0
Sampling Instrument Used	:	Repairable Dust Sampler, Fine Particulate(PM 2.5) Sampler

TEST RESULT

S. No.	Parameter	Test Method	6AM -2PM	2PM- 10PM	10PM -6AM	Results	Units	Limits as per Environment (Protection) Act
1.	Particulate Matter (PM_{10})	IS:5182 Part-XXIII	22.8	25.4	18.7	**66.9**	µg /m^3	**100.0**
2.	Particulate Matter ($PM_{2.5}$)	CPCB Volume – 1 / Grav	11.2	19.9	9.3	**40.4**	µg /m^3	**60.0**
3.	Sulphur Dioxide	IS:5182 Part-II	7.6	10.2	6.1	**23.9**	µg /m^3	**80.0**
4.	Nitrogen Dioxide	IS:5182 Part-VI	7.2	9.5	5.9	**22.6**	µg /m^3	**80**
5.	Carbon Monoxide	IS:5182 Part-X	0.730	0.880	0.710	**2.320**	mg/m^3	**4.0**

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Test Report of	Report Code	Date of Issue
Ambient Air Quality Analysis	**AAQ-170925-02**	**01/10/2025**

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

Project Name	:	Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode
Sample Drawn On	:	15/09/2025 TO 16/09/2025
Sample Drawn By	:	Mr. Abhishek Pathak & Mr. Vineet
Sample description	:	Ambient Air
Sampling Location	:	Base Plant (Location 2)
Sampling Plan &Procedure	:	SOP-AAQ/08
Analysis Duration	:	17/09/2025 To 30/09/2025
Ambient Temperature (°C)	:	29
Average Flow Rate of SPM (m^3/min.)	:	1.10
Average Flow Rate of Gases (lpm)	:	1.0
Sampling Instrument Used	:	Repairable Dust Sampler, Fine Particulate(PM 2.5) Sampler

TEST RESULT

S. No.	Parameter	Test Method	6AM -2PM	2PM- 10PM	10PM -6AM	Results	Units	Limits as per Environment (Protection) Act
1.	Particulate Matter (PM_{10})	IS:5182 Part-XXIII	23.2	28.3	19.5	**71.0**	µg /m^3	**100.0**
2.	Particulate Matter ($PM_{2.5}$)	CPCB Volume – 1 / Grav	11.1	20.9	9.7	**41.7**	µg /m^3	**60.0**
3.	Sulphur Dioxide	IS:5182 Part-II	8.0	11.2	6.9	**26.1**	µg /m^3	**80.0**
4.	Nitrogen Dioxide	IS:5182 Part-VI	7.3	9.9	6.5	**23.7**	µg /m^3	**80**
5.	Carbon Monoxide	IS:5182 Part-X	0.710	1.020	0.770	**2.500**	mg/m^3	**4.0**

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Test Report of	Report Code	Date of Issue
Ambient Air Quality Analysis	**AAQ-170925-03**	**01/10/2025**

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

Project Name		: Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode
Sample Drawn On	:	15/09/2025 TO 16/09/2025
Sample Drawn By	:	Mr. Abhishek Pathak & Mr. Vineet
Sample description	:	Ambient Air
Sampling Location	:	Construction Camp (Location 3)
Sampling Plan &Procedure	:	SOP-AAQ/08
Analysis Duration	:	17/09/2025 To 30/09/2025
Ambient Temperature (°C)	:	28
Average Flow Rate of SPM (m^3/min.)	:	1.10
Average Flow Rate of Gases (lpm)	:	1.0
Sampling Instrument Used	:	Repairable Dust Sampler, Fine Particulate(PM 2.5) Sampler

TEST RESULT

S. No.	Parameter	Test Method	6AM -2PM	2PM- 10PM	10PM -6AM	Results	Units	Limits as per Environment (Protection) Act
1.	Particulate Matter (PM_{10})	IS:5182 Part-XXIII	23.7	28.6	19.2	**71.5**	µg /m^3	**100.0**
2.	Particulate Matter ($PM_{2.5}$)	CPCB Volume – 1 / Grav	11.3	21.1	10.0	**42.4**	µg /m^3	**60.0**
3.	Sulphur Dioxide	IS:5182 Part-II	8.4	11.7	7.2	**27.3**	µg /m^3	**80.0**
4.	Nitrogen Dioxide	IS:5182 Part-VI	7.5	10.2	6.9	**24.6**	µg /m^3	**80**
5.	Carbon Monoxide	IS:5182 Part-X	0.760	1.120	0.830	**2.710**	mg/m^3	**4.0**

Notes:

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Surface/Ground Water Quality Monitoring Report

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Test Report of	Report Code	Date of Issue
SURFACE WATER	SW-170925-01	01/10/2025

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

SAMPLING & ANALYSIS DATA

Project Name : Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode

Sample received on : 15/09/2025
Sample Drawn By : Mr Vineet
Sample Quantity : 2.0 Lt.
Analysis Duration : 17/09/2025 TO 30/09/2025
Sample Description : Surface Water (Ganga River)
Sample Location : Design KM 48+000

MICROBIOLOGICAL REQUIREMENT

RESULTS				
S.No	**Parameter**	**Test Method**	**Results**	**Required as per IS-10500:2012**
1.	*Faecal Coliform*	IS-1622	7.4×10^3	0
2.	*Total Coliform*	IS-1622	2.7×10^3	10 Max

ORGANOLEPTIC & PHYSICAL PARAMETERS

S. NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	pH value	IS-3025(P-11)	8.2	-	6.5-8.5	-
2.	Total dissolve solid (TDS)	IS-3025(P-16)	322	mg/l	500	2000
3.	Total Suspended solid (TSS)	IS-3025(P-16	51	mg/l	-	-

GENERAL PARAMETERS CONCERNING SUBSTANCES UNDESIRABLE IN EXCESSIVE AMOUNTS

S. NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	Calcium (as Ca)	IS: 3025 (P- 40)	29.5	mg/l	75	200
2.	Chloride (as Cl)	IS: 3025 (P- 32)	31.0	mg/l	250	1000
3.	Magnesium (as Mg)	IS: 3025 (P-46)	12.4	mg/l	30	100
4.	Nitrate (as NO_3)	IS: 3025 (P- 34)	0.57	mg/l	45	No Relaxation
5.	Sulphate (as SO_4)	IS: 3025 (P- 24)	21.3	mg/l	200	400
6.	Alkalinity (as Ca CO_3)	IS: 3025 (P- 23)	170	mg/l	200	600
7.	Total hardness (as $CaCO_3$)	IS: 3025 (P- 23)	118	mg/l	200	600
8.	Iron (as Fe)	IS: 3025	0.18	mg/l	-	-

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Parameters not cover IS-10500-2012

S.No.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	Biological Oxygen Demand (BOD)	APHA-5220B	3.2	mg/l	-	-
2.	Chemical Oxygen Demand (COD)	APHA-5220B	17.9	mg/l	-	-
3.	Dissolve Oxygen (DO)	IS-3025(P-38)	9.5	mg/l	-	-
4.	Total Suspended Solid	IS-3025(P-17)	47	mg/l	-	-
5.	Electrical Conductivity	IS-3025(P-14)	492	µS/cm	-	-
6.	Fluoride (as F)	IS-3025	0.25	mg/l	-	-
7.	Copper (as Cu)	IS-3025	0.07	mg/l	-	-
8.	Temperature	IS-3025(P-9)	28	^{0}C	-	-
9.	Zinc (as Zn)	IS-3025	2.1	mg/l	-	-
10.	Anionic Detergents	IS-3025	0.30	mg/l	-	-

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Test Report of	Report Code	Date of Issue
GROUND WATER	GW-170925-01	01/10/2025

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

SAMPLING & ANALYSIS DATA

Project Name : Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode

Sample received on : 15/09/2025
Sample Drawn By : Mr Vineet
Sample Quantity : 2.0 Lt.
Analysis Duration : 17/09/2025 TO 30/09/2025
Sample Description : Ground Water (Bore well)
Sample Location : Base Plant

MICROBIOLOGICAL REQUIREMENT

RESULTS				
S.No	**Parameter**	**Test Method**	**Results**	**Required as per IS-10500:2012**
1.	*Faecal Coliform*	IS-1622	Absent	0
2.	*Total Coliform*	IS-1622	Absent	10 Max

ORGANOLEPTIC & PHYSICAL PARAMETERS

S. NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	pH value	IS-3025(P-11)	7.90	-	6.5-8.5	-
2.	Total dissolve solid (TDS)	IS-3025(P-16)	510.72	mg/l	500	2000

GENERAL PARAMETERS CONCERNING SUBSTANCES UNDESIRABLE IN EXCESSIVE AMOUNTS

S. NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	Calcium (as Ca)	IS: 3025 (P- 40)	126	mg/l	75	200
2.	Chloride (as Cl)	IS: 3025 (P- 32)	78	mg/l	250	1000
3.	Magnesium (as Mg)	IS: 3025 (P-46)	61	mg/l	30	100
4.	Nitrate (as NO_3)	IS: 3025 (P- 34)	10.7	mg/l	45	No Relaxation
5.	Sulphate (as SO_4)	IS: 3025 (P- 24)	96	mg/l	200	400
6.	Alkalinity (as Ca CO_3)	IS: 3025 (P- 23)	427	mg/l	200	600
7.	Total hardness (as $CaCO_3$)	IS: 3025 (P- 23)	510	mg/l	200	600

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Parameters not cover IS-10500-2012

S.NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	COD (as O_2)	APHA-5220B	BDL	mg/l	-	-
2.	Dissolve Oxygen	IS-3025(P-38)	4.8	mg/l	-	-
3.	Total Suspended Solid	IS-3025(P-17)	BDL	mg/l	-	-
4.	Conductivity @25^{0}C	IS-3025(P-14)	932.28	µS/cm	-	-
5.	Sodium (as Na)	IS-3025(P-45)	63	mg/l	-	-
6.	Potassium (as K)	IS-3025(P-45)	3.2	mg/l	-	-
7.	Temperature	IS-3025(P-9)	27	^{0}C	-	-
8.	Phosphate (as P)	IS-3025(P-31)	<0.05	mg/l	-	-
9.	BOD (at 27^{0}C 3-Days)	IS-3025(P-44)	BDL	mg/l	-	-

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. This test report will not be used for any publicity/legal purpose.
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An ISO: 9001: 2008 Certified Environmental Consultancy & in associated with NABL accredited laboratory

Test Report of	Report Code	Date of Issue
GROUND WATER	GW-170925-02	01/10/2025

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

SAMPLING & ANALYSIS DATA

Project Name : Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode

Sample received on : 15/09/2025
Sample Drawn By : Mr Vineet
Sample Quantity : 2.0 Lt.
Analysis Duration : 17/09/2025 TO 30/09/2025
Sample Description : Ground Water (Bore well)
Sample Location : Construction Camp 3

MICROBIOLOGICAL REQUIREMENT

RESULTS				
S.No	**Parameter**	**Test Method**	**Results**	**Required as per IS-10500:2012**
1.	*Faecal Coliform*	IS-1622	Absent	0
2.	*Total Coliform*	IS-1622	Absent	10 Max

ORGANOLEPTIC & PHYSICAL PARAMETERS

S. NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	pH value	IS-3025(P-11)	7.66	-	6.5-8.5	-
2.	Total dissolve solid (TDS)	IS-3025(P-16)	506.40	mg/l	500	2000

GENERAL PARAMETERS CONCERNING SUBSTANCES UNDESIRABLE IN EXCESSIVE AMOUNTS

S. NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	Calcium (as Ca)	IS: 3025 (P- 40)	124	mg/l	75	200
2.	Chloride (as Cl)	IS: 3025 (P- 32)	76	mg/l	250	1000
3.	Magnesium (as Mg)	IS: 3025 (P-46)	60	mg/l	30	100
4.	Nitrate (as NO_3)	IS: 3025 (P- 34)	10.3	mg/l	45	No Relaxation
5.	Sulphate (as SO_4)	IS: 3025 (P- 24)	95	mg/l	200	400
6.	Alkalinity (as Ca CO_3)	IS: 3025 (P- 23)	422	mg/l	200	600
7.	Total hardness (as $CaCO_3$)	IS: 3025 (P- 23)	500	mg/l	200	600

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Parameters not cover IS-10500-2012

S.NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	COD (as O_2)	APHA-5220B	BDL	mg/l	-	-
2.	Dissolve Oxygen	IS-3025(P-38)	4.5	mg/l	-	-
3.	Total Suspended Solid	IS-3025(P-17)	BDL	mg/l	-	-
4.	Conductivity @25^{0}C	IS-3025(P-14)	928.28	µS/cm	-	-
5.	Sodium (as Na)	IS-3025(P-45)	62	mg/l	-	-
6.	Potassium (as K)	IS-3025(P-45)	3.1	mg/l	-	-
7.	Temperature	IS-3025(P-9)	30	^{0}C	-	-
8.	Phosphate (as P)	IS-3025(P-31)	<0.05	mg/l	-	-
9.	BOD (at 27^{0}C 3-Days)	IS-3025(P-44)	BDL	mg/l	-	-

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
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Soil Quality Monitoring Report

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An ISO: 9001: 2008 Certified Environmental Consultancy & in associated with NABL accredited laboratory

Test Report of	Report Code	Date of Issue
Soil Quality	SQ-170925-01	01/10/2025

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

SAMPLING & ANALYSIS DATA

Project Name : Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode.

Sample Drawn on : 15/09/2025
Sample Drawn By : Mr Vineet
Sample received on : 17/09/2025
Sample Quantity : 1 kg
Analysis Duration : 17/09/2025 TO 30/09/2025
Location : Casting Camp (Location 1)

S.No.	PARAMETERS		TEST METHOD	RESULTS	UNIT
1.	pH (1:2suspension)		IS:2720(Part-26)	7.85	-
2.	Electrical Conductivity at 25^{O}C (1:2 suspension.)		IS:14767	660	µS/cm
3.	Calcium Sulphate (as $CaSO_4$)		STP/SOIL	118.78	mg/kg
4.	Organic Matter		IS:2720(Part-22)	1.33	% by mass
5.	Texture	Sand	STP/SOIL	52.7	(% by mass)
		Clay	STP/SOIL	25.4	(% by mass)
		Silt	STP/SOIL	21.9	(% by mass)
		Texture	-	Sandy Clay	-
6.	Water holding capacity		STP/SOIL	43.7	(% by mass)
7.	Available Potassium (as K)		STP/SOIL	23.2	(mg/kg)
8.	Porosity		STP/SOIL	35.1	(% by mass)
9.	Sodium Sulphate (as Na_2SO_4)		STP/SOIL	33.8	mg/kg
10.	Available Nitrogen		STP/SOIL	2342	mg/kg
11.	Available Phosphorus (P_2O_5)		STP/SOIL	160	mg/kg
12.	Bulk Density		STP/SOIL	1.370	g/ml
13.	Infiltration Rate		STP/SOIL	23.4	mm/hr
14.	Moisture		STP/SOIL	34.7	(% by mass)
15.	Sulphates (as SO_4)		STP/SOIL	64.6	mg/kg

Notes:

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Test Report of	Report Code	Date of Issue
Soil Quality	SQ-170925-02	01/10/2025

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

SAMPLING & ANALYSIS DATA

Project Name : Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode.

Sample Drawn on : 15/09/2025

Sample Drawn By : Mr Vineet

Sample received on : 17/09/2025

Sample Quantity : 1 kg

Analysis Duration : 17/09/2025 TO 30/09/2025

Location : Base Plant (Location 2)

S.No.	PARAMETERS		TEST METHOD	RESULTS	UNIT
1.	pH (1:2suspension)		IS:2720(Part-26)	7.82	-
2.	Electrical Conductivity at 25^{O}C (1:2 suspension.)		IS:14767	650	µS/cm
3.	Calcium Sulphate (as $CaSO_4$)		STP/SOIL	118.74	mg/kg
4.	Organic Matter		IS:2720(Part-22)	1.30	% by mass
5.	Texture	Sand	STP/SOIL	53.1	(% by mass)
		Clay	STP/SOIL	26.4	(% by mass)
		Silt	STP/SOIL	20.5	(% by mass)
		Texture	-	Sandy Clay	-
6.	Water holding capacity		STP/SOIL	43.1	(% by mass)
7.	Available Potassium (as K)		STP/SOIL	23.2	(mg/kg)
8.	Porosity		STP/SOIL	34.9	(% by mass)
9.	Sodium Sulphate (as Na_2SO_4)		STP/SOIL	33.6	mg/kg
10.	Available Nitrogen		STP/SOIL	2396	mg/kg
11.	Available Phosphorus (P_2O_5)		STP/SOIL	157	mg/kg
12.	Bulk Density		STP/SOIL	1.410	g/ml
13.	Infiltration Rate		STP/SOIL	22.9	mm/hr
14.	Moisture		STP/SOIL	34.1	(% by mass)
15.	Sulphates (as SO_4)		STP/SOIL	64.0	mg/kg

Notes:

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Test Report of	Report Code	Date of Issue
Soil Quality	SQ-170925-03	01/10/2025

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

SAMPLING & ANALYSIS DATA

Project Name : Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode.

Sample Drawn on : 15/09/2025
Sample Drawn By : Mr Vineet
Sample received on : 17/09/2025
Sample Quantity : 1 kg
Analysis Duration : 17/09/2025 TO 30/09/2025
Location : Construction Camp 3

S.No.	PARAMETERS		TEST METHOD	RESULTS	UNIT
1.	pH (1:2suspension)		IS:2720(Part-26)	7.74	-
2.	Electrical Conductivity at 25^{O}C (1:2 suspension.)		IS:14767	645	µS/cm
3.	Calcium Sulphate (as $CaSO_4$)		STP/SOIL	112.24	mg/kg
4.	Organic Matter		IS:2720(Part-22)	1.28	% by mass
5.	Texture	Sand	STP/SOIL	53.7	(% by mass)
		Clay	STP/SOIL	26.1	(% by mass)
		Silt	STP/SOIL	20.2	(% by mass)
		Texture	-	Sandy Clay	-
6.	Water holding capacity		STP/SOIL	40.8	(% by mass)
7.	Available Potassium (as K)		STP/SOIL	22.5	(mg/kg)
8.	Porosity		STP/SOIL	34.1	(% by mass)
9.	Sodium Sulphate (as Na_2SO_4)		STP/SOIL	33.2	mg/kg
10.	Available Nitrogen		STP/SOIL	2372	mg/kg
11.	Available Phosphorus (P_2O_5)		STP/SOIL	152	mg/kg
12.	Bulk Density		STP/SOIL	1.400	g/ml
13.	Infiltration Rate		STP/SOIL	22.6	mm/hr
14.	Moisture		STP/SOIL	33.5	(% by mass)
15.	Sulphates (as SO_4)		STP/SOIL	63.2	mg/kg

Notes:

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Some Monitoring photographs

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EIGHTH QUARTERLY ENVIRONMENTAL MONITORING REPORTS

8th Quarter

(October, 2025 to December, 2025)

For

Environmental Monitoring for the construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode

Submitted By:

M/s. GPT Infra Projects Ltd
Prayagraj Ganga Bridge, Village –Kuria, Naini,
Prayagraj, Uttar Pradesh.-211010

.

PREPARED BY:

Orphic Environment Private Limited
(Associated with NABL & MoEF&CC Laboratory and NABET Accredited Consultancy firm)
Registered Office: B2- 1803, JKG Palm Court, Sector 16 C, Greater Noida (W), Gautam Buddh Nagar, Uttar Pradesh, India – 201301
E-mail: orphicenvironment@gmail.com

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Ambient Noise Monitoring Report

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Orphic Environment Private Limited

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Test Report of	Report Code	Date of Issue
Ambient Noise	**N-281225-01**	**06/01/2026**

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

SAMPLING & ANALYSIS DATA

Project Name	:	Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode
Sample Drawn On	:	25/12/2025
Sample Drawn By	:	Mr. Ajay Kumar Sharma & Mr Vineet
Sample Received On	:	28/12/2025
Sample description	:	Ambient Noise
Sampling Location	:	Casting Camp (Location 1)
Sampling Time	:	24 hrs
Analysis Duration	:	28/12/2025 TO 06/01/2026

TEST RESULT

S. No	Test Parameters	* Results	Units	Requirement (as per CPCB Guidelines Limits in dB (A) Leq		
1.	**EQUIVALENT NOISE LEVEL** (6.0 AM TO 10.0 PM)	71.3	dB(A)	**Category of Area/ Zone**	**Day Time**	**Night Time**
				***Industrial Area**	**75**	**70**
2.	**EQUIVALENT NOISE LEVEL** (10.0 PM TO 6.0 AM)	58.6	dB(A)	Commercial Area	65	55
				Residential Area	55	45
				Silence Zone	50	40

Notes:

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Test Report of	Report Code	Date of Issue
Ambient Noise	**N-281225-02**	**06/01/2026**

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

SAMPLING & ANALYSIS DATA

Project Name	:	Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode
Sample Drawn On	:	25/12/2025
Sample Drawn By	:	Mr. Ajay Kumar Sharma & Mr Vineet
Sample Received On	:	28/12/2025
Sample description	:	Ambient Noise
Sampling Location	:	Base Plant (Location 2)
Sampling Time	:	24 hrs
Analysis Duration	:	28/12/2025 TO 06/01/2026

TEST RESULT

S. No	Test Parameters	* Results	Units	Requirement (as per CPCB Guidelines Limits in dB (A) Leq		
1.	**EQUIVALENT NOISE LEVEL** (6.0 AM TO 10.0 PM)	73.4	dB(A)	**Category of Area/ Zone**	**Day Time**	**Night Time**
				***Industrial Area**	**75**	**70**
2.	**EQUIVALENT NOISE LEVEL** (10.0 PM TO 6.0 AM)	62.9	dB(A)	Commercial Area	65	55
				Residential Area	55	45
				Silence Zone	50	40

Notes:

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Test Report of	Report Code	Date of Issue
Ambient Noise	**N-281225-03**	**06/01/2026**

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

SAMPLING & ANALYSIS DATA

Project Name	:	Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode
Sample Drawn On	:	26/12/2025
Sample Drawn By	:	Mr. Ajay Kumar Sharma & Mr Vineet
Sample Received On	:	28/12/2025
Sample description	:	Ambient Noise
Sampling Location	:	Construction Camp (Location 3)
Sampling Time	:	24 hrs
Analysis Duration	:	28/12/2025 TO 06/01/2026

TEST RESULT

S. No	Test Parameters	* Results	Units	Requirement (as per CPCB Guidelines Limits in dB (A) Leq		
1.	**EQUIVALENT NOISE LEVEL** (6.0 AM TO 10.0 PM)	69.2	dB(A)	**Category of Area/ Zone**	**Day Time**	**Night Time**
				***Industrial Area**	**75**	**70**
2.	**EQUIVALENT NOISE LEVEL** (10.0 PM TO 6.0 AM)	57.8	dB(A)	Commercial Area	65	55
				Residential Area	55	45
				Silence Zone	50	40

Notes:

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Ambient Air Quality Monitoring Report

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Registered Office: B2- 1803, JKG Palm Court, Sector 16 C, Greater Noida (W), Gautam Buddh Nagar, Uttar Pradesh, India – 201301 Phone-8447636943, 8851825371, E-mail: orphicenvironment@gmail.com

An ISO: 9001: 2008 Certified Environmental Consultancy & in associated with NABL accredited laboratory

Test Report of	Report Code	Date of Issue
Ambient Air Quality Analysis	**AAQ-281225-01**	**06/01/2026**

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

Project Name	:	Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode
Sample Drawn On	:	25/12/2025 TO 26/12/2025
Sample Drawn By	:	Mr. Ajay Kumar Sharma & Mr. Vineet
Sample description	:	Ambient Air
Sampling Location	:	Casting Camp (Location 1)
Sampling Plan &Procedure	:	SOP-AAQ/08
Analysis Duration	:	28/12/2025 TO 06/01/2026
Ambient Temperature (°C)	:	16
Average Flow Rate of SPM (m^3/min.)	:	1.10
Average Flow Rate of Gases (lpm)	:	1.0
Sampling Instrument Used	:	Repairable Dust Sampler, Fine Particulate(PM 2.5) Sampler

TEST RESULT

S. No.	Parameter	Test Method	6AM -2PM	2PM- 10PM	10PM -6AM	Results	Units	Limits as per Environment (Protection) Act
1.	Particulate Matter (PM_{10})	IS:5182 Part-XXIII	24.2	26.9	19.1	**70.2**	µg /m^3	**100.0**
2.	Particulate Matter ($PM_{2.5}$)	CPCB Volume – 1 / Grav	11.6	20.3	9.8	**41.7**	µg /m^3	**60.0**
3.	Sulphur Dioxide	IS:5182 Part-II	7.9	10.4	6.7	**25.0**	µg /m^3	**80.0**
4.	Nitrogen Dioxide	IS:5182 Part-VI	7.5	9.9	6.1	**23.5**	µg /m^3	**80**
5.	Carbon Monoxide	IS:5182 Part-X	0.770	0.950	0.720	**2.440**	mg/m^3	**4.0**

Notes:

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Test Report of	Report Code	Date of Issue
Ambient Air Quality Analysis	**AAQ-281225-02**	**06/01/2026**

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

Project Name	:	Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode
Sample Drawn On	:	25/12/2025 TO 26/12/2025
Sample Drawn By	:	Mr. Ajay Kumar Sharma & Mr. Vineet
Sample description	:	Ambient Air
Sampling Location	:	Base Plant (Location 2)
Sampling Plan &Procedure	:	SOP-AAQ/08
Analysis Duration	:	28/12/2025 TO 06/01/2026
Ambient Temperature (°C)	:	15
Average Flow Rate of SPM (m^3/min.)	:	1.10
Average Flow Rate of Gases (lpm)	:	1.0
Sampling Instrument Used	:	Repairable Dust Sampler, Fine Particulate(PM 2.5) Sampler

TEST RESULT

S. No.	Parameter	Test Method	6AM -2PM	2PM- 10PM	10PM -6AM	Results	Units	Limits as per Environment (Protection) Act
1.	Particulate Matter (PM_{10})	IS:5182 Part-XXIII	23.7	28.9	20.1	**72.7**	µg /m^3	**100.0**
2.	Particulate Matter ($PM_{2.5}$)	CPCB Volume – 1 / Grav	11.6	21.2	10.2	**43.0**	µg /m^3	**60.0**
3.	Sulphur Dioxide	IS:5182 Part-II	8.4	11.9	7.3	**27.6**	µg /m^3	**80.0**
4.	Nitrogen Dioxide	IS:5182 Part-VI	7.6	10.4	6.8	**24.8**	µg /m^3	**80**
5.	Carbon Monoxide	IS:5182 Part-X	0.810	1.140	0.790	**2.740**	mg/m^3	**4.0**

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Test Report of	Report Code	Date of Issue
Ambient Air Quality Analysis	**AAQ-281225-03**	**06/01/2026**

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

Project Name	:	Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode
Sample Drawn On	:	26/12/2025 TO 27/12/2025
Sample Drawn By	:	Mr. Ajay Kumar Sharma & Mr. Vineet
Sample description	:	Ambient Air
Sampling Location	:	Construction Camp (Location 3)
Sampling Plan &Procedure	:	SOP-AAQ/08
Analysis Duration	:	28/12/2025 TO 06/01/2026
Ambient Temperature (°C)	:	16
Average Flow Rate of SPM (m^3/min.)	:	1.10
Average Flow Rate of Gases (lpm)	:	1.0
Sampling Instrument Used	:	Repairable Dust Sampler, Fine Particulate(PM 2.5) Sampler

TEST RESULT

S. No.	Parameter	Test Method	6AM -2PM	2PM- 10PM	10PM -6AM	Results	Units	Limits as per Environment (Protection) Act
1.	Particulate Matter (PM_{10})	IS:5182 Part-XXIII	24.0	29.2	19.9	**73.1**	µg /m^3	**100.0**
2.	Particulate Matter ($PM_{2.5}$)	CPCB Volume – 1 / Grav	11.6	21.4	10.7	**43.7**	µg /m^3	**60.0**
3.	Sulphur Dioxide	IS:5182 Part-II	8.6	11.9	7.7	**28.2**	µg /m^3	**80.0**
4.	Nitrogen Dioxide	IS:5182 Part-VI	7.8	10.5	7.1	**25.4**	µg /m^3	**80**
5.	Carbon Monoxide	IS:5182 Part-X	0.790	1.220	0.850	**2.860**	mg/m^3	**4.0**

Notes:

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Surface/Ground Water Quality Monitoring Report

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Test Report of	Report Code	Date of Issue
SURFACE WATER	SW-281225-01	06/01/2026

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

SAMPLING & ANALYSIS DATA

Project Name : Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode

Sample Drawn on : 25/12/2025
Sample received on : 28/12/2025
Sample Drawn By : Mr Vineet
Sample Quantity : 2.0 Lt.
Analysis Duration : 28/12/2025 TO 06/01/2026
Sample Description : Surface Water (Ganga River)
Sample Location : Design KM 48+000

MICROBIOLOGICAL REQUIREMENT

RESULTS				
S.No	**Parameter**	**Test Method**	**Results**	**Required as per IS-10500:2012**
1.	*Faecal Coliform*	IS-1622	7.6×10^3	0
2.	*Total Coliform*	IS-1622	2.9×10^3	10 Max

ORGANOLEPTIC & PHYSICAL PARAMETERS

S. NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	pH value	IS-3025(P-11)	8.6	-	6.5-8.5	-
2.	Total dissolve solid (TDS)	IS-3025(P-16)	330	mg/l	500	2000
3.	Total Suspended solid (TSS)	IS-3025(P-16	58	mg/l	-	-

GENERAL PARAMETERS CONCERNING SUBSTANCES UNDESIRABLE IN EXCESSIVE AMOUNTS

S. NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	Calcium (as Ca)	IS: 3025 (P- 40)	31.2	mg/l	75	200
2.	Chloride (as Cl)	IS: 3025 (P- 32)	32.9	mg/l	250	1000
3.	Magnesium (as Mg)	IS: 3025 (P-46)	12.9	mg/l	30	100
4.	Nitrate (as NO_3)	IS: 3025 (P- 34)	0.62	mg/l	45	No Relaxation
5.	Sulphate (as SO_4)	IS: 3025 (P- 24)	21.8	mg/l	200	400
6.	Alkalinity (as Ca CO_3)	IS: 3025 (P- 23)	175	mg/l	200	600
7.	Total hardness (as $CaCO_3$)	IS: 3025 (P- 23)	122	mg/l	200	600
8.	Iron (as Fe)	IS: 3025	0.21	mg/l	-	-

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Parameters not cover IS-10500-2012

S.No.	Parameter	Test method	Result	U2nit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	Biological Oxygen Demand (BOD)	APHA-5220B	3.5	mg/l	-	-
2.	Chemical Oxygen Demand (COD)	APHA-5220B	18.4	mg/l	-	-
3.	Dissolve Oxygen (DO)	IS-3025(P-38)	9.7	mg/l	-	-
4.	Electrical Conductivity	IS-3025(P-14)	495	µS/cm	-	-
5.	Fluoride (as F)	IS-3025	0.28	mg/l	-	-
6.	Copper (as Cu)	IS-3025	0.09	mg/l	-	-
7.	Temperature	IS-3025(P-9)	18	^{0}C	-	-
8.	Zinc (as Zn)	IS-3025	2.4	mg/l	-	-
9.	Anionic Detergents	IS-3025	0.31	mg/l	-	-

Notes:

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An ISO: 9001: 2008 Certified Environmental Consultancy & in associated with NABL accredited laboratory

Test Report of	Report Code	Date of Issue
GROUND WATER	GW-281225-01	06/01/2026

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

SAMPLING & ANALYSIS DATA

Project Name : Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode

Sample Drawn on : 25/12/2025
Sample received on : 28/12/2025
Sample Drawn By : Mr Vineet
Sample Quantity : 2.0 Lt.
Analysis Duration : 28/12/2025 TO 06/01/2026
Sample Description : Ground Water (Bore well)
Sample Location : Base Plant

MICROBIOLOGICAL REQUIREMENT

RESULTS				
S.No	**Parameter**	**Test Method**	**Results**	**Required as per IS-10500:2012**
1.	*Faecal Coliform*	IS-1622	Absent	0
2.	*Total Coliform*	IS-1622	Absent	10 Max

ORGANOLEPTIC & PHYSICAL PARAMETERS

S. NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	pH value	IS-3025(P-11)	7.88	-	6.5-8.5	-
2.	Total dissolve solid (TDS)	IS-3025(P-16)	512.16	mg/l	500	2000

GENERAL PARAMETERS CONCERNING SUBSTANCES UNDESIRABLE IN EXCESSIVE AMOUNTS

S. NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	Calcium (as Ca)	IS: 3025 (P- 40)	128	mg/l	75	200
2.	Chloride (as Cl)	IS: 3025 (P- 32)	81	mg/l	250	1000
3.	Magnesium (as Mg)	IS: 3025 (P-46)	64	mg/l	30	100
4.	Nitrate (as NO_3)	IS: 3025 (P- 34)	10.9	mg/l	45	No Relaxation
5.	Sulphate (as SO_4)	IS: 3025 (P- 24)	98	mg/l	200	400
6.	Alkalinity (as Ca CO_3)	IS: 3025 (P- 23)	429	mg/l	200	600
7.	Total hardness (as $CaCO_3$)	IS: 3025 (P- 23)	514	mg/l	200	600

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Parameters not cover IS-10500-2012

S.NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	COD (as O_2)	APHA-5220B	BDL	mg/l	-	-
2.	Dissolve Oxygen	IS-3025(P-38)	5.0	mg/l	-	-
3.	Total Suspended Solid	IS-3025(P-17)	BDL	mg/l	-	-
4.	Conductivity @25^{0}C	IS-3025(P-14)	934.12	µS/cm	-	-
5.	Sodium (as Na)	IS-3025(P-45)	65	mg/l	-	-
6.	Potassium (as K)	IS-3025(P-45)	3.4	mg/l	-	-
7.	Temperature	IS-3025(P-9)	20	^{0}C	-	-
8.	Phosphate (as P)	IS-3025(P-31)	<0.05	mg/l	-	-
9.	BOD (at 27^{0}C 3-Days)	IS-3025(P-44)	BDL	mg/l	-	-

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Test Report of	Report Code	Date of Issue
GROUND WATER	GW-281225-02	06/01/2026

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

SAMPLING & ANALYSIS DATA

Project Name : Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode

Sample Drawn on : 26/12/2025
Sample received on : 28/12/2025
Sample Drawn By : Mr Ajay Kumar Sharma
Sample Quantity : 2.0 Lt.
Analysis Duration : 28/12/2025 TO 06/01/2026
Sample Description : Ground Water (Bore well)
Sample Location : Construction Camp 3

MICROBIOLOGICAL REQUIREMENT

RESULTS				
S.No	**Parameter**	**Test Method**	**Results**	**Required as per IS-10500:2012**
1.	*Faecal Coliform*	IS-1622	Absent	0
2.	*Total Coliform*	IS-1622	Absent	10 Max

ORGANOLEPTIC & PHYSICAL PARAMETERS

S. NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	pH value	IS-3025(P-11)	7.68	-	6.5-8.5	-
2.	Total dissolve solid (TDS)	IS-3025(P-16)	508.10	mg/l	500	2000

GENERAL PARAMETERS CONCERNING SUBSTANCES UNDESIRABLE IN EXCESSIVE AMOUNTS

S. NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	Calcium (as Ca)	IS: 3025 (P- 40)	126	mg/l	75	200
2.	Chloride (as Cl)	IS: 3025 (P- 32)	78	mg/l	250	1000
3.	Magnesium (as Mg)	IS: 3025 (P-46)	62	mg/l	30	100
4.	Nitrate (as NO_3)	IS: 3025 (P- 34)	10.9	mg/l	45	No Relaxation
5.	Sulphate (as SO_4)	IS: 3025 (P- 24)	97	mg/l	200	400
6.	Alkalinity (as Ca CO_3)	IS: 3025 (P- 23)	424	mg/l	200	600
7.	Total hardness (as $CaCO_3$)	IS: 3025 (P- 23)	506	mg/l	200	600

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Parameters not cover IS-10500-2012

S.NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	COD (as O_2)	APHA-5220B	BDL	mg/l	-	-
2.	Dissolve Oxygen	IS-3025(P-38)	4.7	mg/l	-	-
3.	Total Suspended Solid	IS-3025(P-17)	BDL	mg/l	-	-
4.	Conductivity @25^{0}C	IS-3025(P-14)	930.12	µS/cm	-	-
5.	Sodium (as Na)	IS-3025(P-45)	64	mg/l	-	-
6.	Potassium (as K)	IS-3025(P-45)	3.3	mg/l	-	-
7.	Temperature	IS-3025(P-9)	19	^{0}C	-	-
8.	Phosphate (as P)	IS-3025(P-31)	<0.05	mg/l	-	-
9.	BOD (at 27^{0}C 3-Days)	IS-3025(P-44)	BDL	mg/l	-	-

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Soil Quality Monitoring Report

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An ISO: 9001: 2008 Certified Environmental Consultancy & in associated with NABL accredited laboratory

Test Report of	Report Code	Date of Issue
Soil Quality	SQ-281225-01	06/01/2026

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

SAMPLING & ANALYSIS DATA

Project Name : Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode.

Sample Drawn on : 26/12/2025
Sample Drawn By : Mr Vineet
Sample received on : 28/12/2025
Sample Quantity : 1 kg
Analysis Duration : 28/12/2025 TO 06/01/2026
Location : Casting Camp (Location 1)

S.No.	PARAMETERS		TEST METHOD	RESULTS	UNIT
1.	pH (1:2suspension)		IS:2720(Part-26)	7.88	-
2.	Electrical Conductivity at 25^{O}C (1:2 suspension.)		IS:14767	664	µS/cm
3.	Calcium Sulphate (as $CaSO_4$)		STP/SOIL	119.24	mg/kg
4.	Organic Matter		IS:2720(Part-22)	1.35	% by mass
5.	Texture	Sand	STP/SOIL	51.9	(% by mass)
		Clay	STP/SOIL	26.4	(% by mass)
		Silt	STP/SOIL	21.7	(% by mass)
		Texture	-	Sandy Clay	-
6.	Water holding capacity		STP/SOIL	43.9	(% by mass)
7.	Available Potassium (as K)		STP/SOIL	23.5	(mg/kg)
8.	Porosity		STP/SOIL	35.3	(% by mass)
9.	Sodium Sulphate (as Na_2SO_4)		STP/SOIL	34.0	mg/kg
10.	Available Nitrogen		STP/SOIL	2346	mg/kg
11.	Available Phosphorus (P_2O_5)		STP/SOIL	162	mg/kg
12.	Bulk Density		STP/SOIL	1.390	g/ml
13.	Infiltration Rate		STP/SOIL	23.7	mm/hr
14.	Moisture		STP/SOIL	34.2	(% by mass)
15.	Sulphates (as SO_4)		STP/SOIL	64.9	mg/kg

Notes:

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Orphic Environment Private Limited

Registered Office: B2- 1803, JKG Palm Court, Sector 16 C, Greater Noida (W), Gautam Buddh Nagar, Uttar Pradesh, India – 201301 Phone-8447636943, 8851825371, E-mail: orphicenvironment@gmail.com

An ISO: 9001: 2008 Certified Environmental Consultancy & in associated with NABL accredited laboratory

Test Report of	Report Code	Date of Issue
Soil Quality	SQ-281225-02	06/01/2026

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

SAMPLING & ANALYSIS DATA

Project Name : Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode.

Sample Drawn on : 26/12/2025
Sample Drawn By : Mr Vineet
Sample received on : 28/12/2025
Sample Quantity : 1 kg
Analysis Duration : 28/12/2025 TO 06/01/2026
Location : Base Plant (Location 2)

S.No.	PARAMETERS		TEST METHOD	RESULTS	UNIT
1.	pH (1:2suspension)		IS:2720(Part-26)	7.84	-
2.	Electrical Conductivity at 25^{O}C (1:2 suspension.)		IS:14767	652	µS/cm
3.	Calcium Sulphate (as $CaSO_4$)		STP/SOIL	119.18	mg/kg
4.	Organic Matter		IS:2720(Part-22)	1.32	% by mass
5.	Texture	Sand	STP/SOIL	53.7	(% by mass)
		Clay	STP/SOIL	26.1	(% by mass)
		Silt	STP/SOIL	20.2	(% by mass)
		Texture	-	Sandy Clay	-
6.	Water holding capacity		STP/SOIL	43.4	(% by mass)
7.	Available Potassium (as K)		STP/SOIL	23.7	(mg/kg)
8.	Porosity		STP/SOIL	35.2	(% by mass)
9.	Sodium Sulphate (as Na_2SO_4)		STP/SOIL	33.9	mg/kg
10.	Available Nitrogen		STP/SOIL	2408	mg/kg
11.	Available Phosphorus (P_2O_5)		STP/SOIL	159	mg/kg
12.	Bulk Density		STP/SOIL	1.440	g/ml
13.	Infiltration Rate		STP/SOIL	23.2	mm/hr
14.	Moisture		STP/SOIL	34.5	(% by mass)
15.	Sulphates (as SO_4)		STP/SOIL	64.4	mg/kg

Notes:

1. Responsibility of the Laboratory is limited to the invoiced amount only.
2. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
3. This test report will not be used for any publicity/legal purpose.
4. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

CHECKED BY **AUTHORIZED SIGNATORY**

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An ISO: 9001: 2008 Certified Environmental Consultancy & in associated with NABL accredited laboratory

Test Report of	Report Code	Date of Issue
Soil Quality	SQ-281225-03	06/01/2026

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

SAMPLING & ANALYSIS DATA

Project Name : Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode.

Sample Drawn on : 25/12/2025
Sample Drawn By : Mr Ajay Kumar Sharma
Sample received on : 28/12/2025
Sample Quantity : 1 kg
Analysis Duration : 28/12/2025 TO 06/01/2026
Location : Construction Camp 3

S.No.	PARAMETERS		TEST METHOD	RESULTS	UNIT
1.	pH (1:2suspension)		IS:2720(Part-26)	7.76	-
2.	Electrical Conductivity at 25^{O}C (1:2 suspension.)		IS:14767	640	µS/cm
3.	Calcium Sulphate (as $CaSO_4$)		STP/SOIL	111.92	mg/kg
4.	Organic Matter		IS:2720(Part-22)	1.30	% by mass
5.	Texture	Sand	STP/SOIL	54.3	(% by mass)
		Clay	STP/SOIL	25.6	(% by mass)
		Silt	STP/SOIL	20.1	(% by mass)
		Texture	-	Sandy Clay	-
6.	Water holding capacity		STP/SOIL	40.6	(% by mass)
7.	Available Potassium (as K)		STP/SOIL	22.1	(mg/kg)
8.	Porosity		STP/SOIL	34.8	(% by mass)
9.	Sodium Sulphate (as Na_2SO_4)		STP/SOIL	33.5	mg/kg
10.	Available Nitrogen		STP/SOIL	2380	mg/kg
11.	Available Phosphorus (P_2O_5)		STP/SOIL	154	mg/kg
12.	Bulk Density		STP/SOIL	1.420	g/ml
13.	Infiltration Rate		STP/SOIL	22.8	mm/hr
14.	Moisture		STP/SOIL	33.9	(% by mass)
15.	Sulphates (as SO_4)		STP/SOIL	63.5	mg/kg

Notes:

1. Responsibility of the Laboratory is limited to the invoiced amount only.
2. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
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4. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

CHECKED BY **AUTHORIZED SIGNATORY**

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Orphic Environment Private Limited

Registered Office: B2- 1803, JKG Palm Court, Sector 16 C, Greater Noida (W), Gautam Buddh Nagar, Uttar Pradesh, India – 201301 Phone-8447636943, 8851825371, E-mail: orphicenvironment@gmail.com

An ISO: 9001: 2008 Certified Environmental Consultancy & in associated with NABL accredited laboratory

Some Monitoring photographs

<table>
<tr><td> 
</td><td> 
</td></tr>
<tr><td>Air Monitoring</td><td>Noise Monitoring</td></tr>
<tr><td> 
</td><td> 
</td></tr>
<tr><td>Water Sampling</td><td>Soil Sampling</td></tr>
</table>

TRUE COPY

Annexure- III Project Site Photographs

TRUE COPY





Septic Tanks Constructed in Camp 3 for the discharge of Waste Water. No contamination in Water Body/Flood plain area





Septic Tanks Constructed in Camp 3 for the discharge of Waste Water. No contamination in Water Body/Flood plain area





Green/tarpaulin net are being fixed on the piers to avoid any construction materials falling on the Water Body/Flood plain area

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Green/tarpaulin net are being fixed on the piers to avoid any construction materials falling on the Water Body/Flood plain area





Green Belt/Plantation in the construction camps





Green Belt/Plantation in the construction camps

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Septic Tanks Constructed in Camp 1, at Jhusi for the discharge of Waste Water





Batching Plant installed in Construction Camps





Labour Camps constructed in Construction Camps

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Water sprinkling on the project road

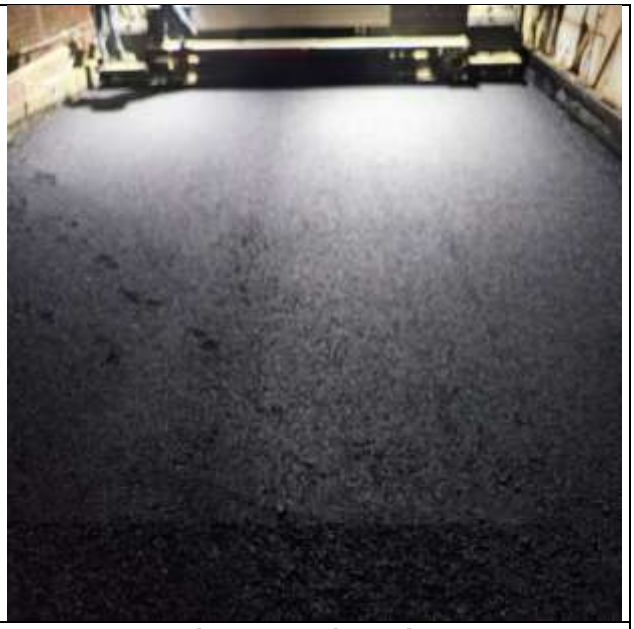



Water sprinkling on the project road

TRUE COPY



Abutment cap at Ch 45+313



BC work at Junction Ch 46+980



BC work at Junction of VUP Ch 47+000



RE wall



ROB Pier shaft & pier Cap



Service road WMM laying

TRUE COPY

ANNEXURE C

1423

GROUND WATER DEPARTMENT
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (C)

AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW / EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC033207

VALID FROM 07/06/2025 TO 06/06/2030

Name of the Applicant	DILIP KUMAR GHOSAL		
Address of the Applicant:	Lavayan Kala, Naini, Prayagraj		
Company Name:	GPT Infraprojects Limited	**Company Address**	Nibi Kala Uprahar, Jhunsi, Phoolpur, Naini, Prayag
Serial No. of Application Form	PGRJ0525NIF0024	**Date of Submission**	02/05/2025
Specimen Signature of the User:			
Location particulars:			
District	Prayagraj	**Block**	PHULPUR
Plot No.	354/1,354/2,354/3,355/1,355/2 and 355/3		
Municipality/Corporation	No	**Ward No.**	N/A
Holding No.			N/A
Rate of Withdrawal (m^3/hr.)	18.00	**Date of Energization (In Case of Electric Pump)**	N/A
Particular of the Existing Well and Pumping Device			
Type of the Well	Tube Well/Boring	**Purpose of the Well**	Infrastructural
Assembly Size (For Tube Well)	0.00	**Approx. Strainer Length (For Tube Well)**	0.00
Diameter (For Dug Well)	0.00	**Type of Pump to be Used:**	Submersible
H.P. of the Pump:	5.00	**Operational Device**	Diesel Engine
Maximum Allowable Rate of Withdrawal (m^3/hr.):	18.00	**Maximum Allowable Running Hours Per Day:**	2.58
Maximum Allowable Annual Extraction of Ground Water:	16718.40	**Recharge Required:**	0.00

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This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at SI. (2) for extraction of ground water at a rate not exceeding that as shown at SI. (3j), for Running Hours per day as shown at SI. (3k), and for maximum allowable annual extraction of ground water as shown at SI. (3k) and is valid subject to the observance of the conditions stated overleaf.

GENERAL CONDITIONS:

- In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization
- For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands
- In case of any change of ownership of the existing well, fresh registration has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at SI. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage , this registration is liable for cancellation.
- The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis
- **Guidelines for Installation of Piezometers and their Monitoring**

Piezometer is a borewell /tubewell used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing when ever needed. General guidelines for installation of piezometers are as follows:

- The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4” to 6”.
- The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
- No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No.of piezometers required	Monitiring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

- The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
- For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.

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- Any other site specific requirement regarding safety and access for measurement may be taken care of.

- Any other condition(s) that may be imposed by the concerned Authority.
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
-

SPECIFIC CONDITIONS:

- **(A) For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
- i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
- ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
- iii) All industries abstracting ground water in excess of 100 m^3/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC) certified auditors and submit audit reports within three months of completion of the same to Ground Water Department Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
- iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m^3 /day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
- v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
- vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
- vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
-
- **(B) Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
- i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
- ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m^3 /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc

Date :**13/06/2025**

Place:**Prayagraj**

This certificate is electronically generated and does not require digital signature

GROUND WATER DEPARTMENT
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Modification & Altration

Form 8 (C)

[See Rule 8(1)]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW / EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC015527

VALID FROM 21/11/2024 TO 20/11/2029

{UIS10(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019}

Registration No.: 202409000735

Name of the Owner	DILIP KUMAR GHOSAL		
Designation पद	Manager commercial	**Company Name** कंपनी का नाम	GPT Infraprojects Limited
Company Address कंपनी का पता	Lavayan Kala, Naini, Prayagraj, Uttar Pradesh	**Authorization Letter** प्राधिकार पत्र	Download
Address of the Applicant	Lavayan Kala, Naini, Prayagraj	**Application No.**	PGRJ0924NIF0017
Date of Submission	23/09/2024	**Specimen Signature**	

Location Particulars

District	Prayagraj	**Block**	Municipal Corporation/Nagar Nigam, Prayagraj
Plot No./Khasra No.	209 and 211	**Municipality/Corporation**	N/A

Ward No./Holding No.			N/A

Particular of the Existing Well and Pumping Device

Date of Construction/Sinking of the Well	15/04/2024		
Type of Well	Tube Well/Boring	**Depth of the Well (In meter)**	51.00
Purpose of well	Infrastructural	**Assembly Size(For Tube Well)**	
Strainer Position (For Tube Well)			
Type of Pump Used	Submersible	**H.P. of the Pump**	5.00
Operational Device	Diesel Engine	**Rate of Withdrawal (m^3/hr.)**	18.00
Date of Energization (In Case of Electric Pump)		N/A	
Maximum Allowable Rate of Withdrawal (m^3/hr.):	18.00	**Maximum Allowable Running Hours Per Day:**	2.00
Maximum Allowable Annual Extraction of Ground Water:	13140.00	**Recharge Required**	6570.00

- This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at SI. (2) for extraction of ground water at a rate not exceeding that as shown at SI. (3j), for Running Hours per day as shown at SI. (3k), and for maximum allowable annual extraction of ground water as shown at SI. (3k) and is valid subject to the observance of the conditions stated overleaf.
- Holder of this NOC is hereby directed to assure annual recharge of 6570.00 cubic meter, as specified under the application form within the given time period.

GENERAL CONDITIONS:

- Holder of this NOC is hereby directed to fill from 1(A) for registering his/her well within 90 days as mentioned in application form shall only started after registration of his/her NOC.
- In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- All Users abstracting ground water in excess of 100 m3/d shall be required to submit impact assessment report prepared by an accredited consultant from CGWA and National Accreditation Board for Education and Training (NABET). The report should highlight environmental risks and proposed management strategies to overcome any significant environmental issues such as ground water level decline, land subsidence etc. within three months of completion of the same to Ground Water Department Uttar Pradesh. The list of accredited Individuals/ Institutions is available on the official web-portal of CGWA.
- For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well shall not exceed to the recorded rate from water meters
- The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands
- In case of any change of ownership of the existing well, fresh registration has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the existing well of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage , this registration is liable for cancellation.
- The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis
- **Guidelines for Installation of Piezometers and their Monitoring**

  Piezometer is a borewell /tubewell used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing when ever needed. General guidelines for installation of piezometers are as follows:

  - The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
  - The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
  - No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No.of piezometers required	Monitiring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1

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4	> 500	2	0	2

- The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
- For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
- Any other site specific requirement regarding safety and access for measurement may be taken care of.

- Any other condition(s) that may be imposed by the concerned Authority.
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
-
- **SPECIFIC CONDITIONS:**
- **(A) For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
- i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
- ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
- iii) All industries abstracting ground water in excess of 100 m^3/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC)/ PHD Chamber of Commerce & Industries / Laghu Udyog Bharati certified auditors and submit audit reports within three months of completion of the same to Ground Water Department Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
- iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m^3 /day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
- v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
- vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
- vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
-
- **(B) Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
- i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
- ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m^3 /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc

Date :**09/12/2024**
Place:**Prayagraj**

This certificate is electronically generated and does not require digital signature

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GROUND WATER DEPARTMENT
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (C)

AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW / EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC026462

VALID FROM 07/06/2025 TO 06/06/2030

Name of the Applicant	DILIP KUMAR GHOSAL		
Address of the Applicant:	Lavayan Kala, Naini, Prayagraj		
Company Name:	GPT Infraprojects Limited	**Company Address**	Nibi Kala Uprahar, Jhunsi, Phoolpur, Naini, Prayag
Serial No. of Application Form	PGRJ0525NIF0025	**Date of Submission**	02/05/2025
Specimen Signature of the User:			
Location particulars:			
District	Prayagraj	**Block**	PHULPUR
Plot No.	354/1,354/2, 354/3, 355/1, 355/2 , 355/3		
Municipality/Corporation	No	**Ward No.**	N/A
Holding No.			N/A
Rate of Withdrawal (m^3/hr.)	18.00	**Date of Energization (In Case of Electric Pump)**	N/A
Particular of the Existing Well and Pumping Device			
Type of the Well	Tube Well/Boring	**Purpose of the Well**	Infrastructural
Assembly Size (For Tube Well)	0.00	**Approx. Strainer Length (For Tube Well)**	0.00
Diameter (For Dug Well)	0.00	**Type of Pump to be Used:**	Submersible
H.P. of the Pump:	5.00	**Operational Device**	Diesel Engine
Maximum Allowable Rate of Withdrawal (m^3/hr.):	18.00	**Maximum Allowable Running Hours Per Day:**	2.67
Maximum Allowable Annual Extraction of Ground Water:	17397.72	**Recharge Required:**	0.00

TRUE COPY

This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at SI. (2) for extraction of ground water at a rate not exceeding that as shown at SI. (3j), for Running Hours per day as shown at SI. (3k), and for maximum allowable annual extraction of ground water as shown at SI. (3k) and is valid subject to the observance of the conditions stated overleaf.

GENERAL CONDITIONS:

- In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization
- For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands
- In case of any change of ownership of the existing well, fresh registration has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at SI. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage , this registration is liable for cancellation.
- The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis
- **Guidelines for Installation of Piezometers and their Monitoring**

  Piezometer is a borewell /tubewell used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing when ever needed. General guidelines for installation of piezometers are as follows:

  - The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4” to 6”.
  - The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
  - No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No.of piezometers required	Monitiring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

  - The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
  - For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
  - The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
  - All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
  - The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
  - A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.



- Any other site specific requirement regarding safety and access for measurement may be taken care of.
- Any other condition(s) that may be imposed by the concerned Authority.
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
-

SPECIFIC CONDITIONS:

- **(A) For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
- i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
- ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
- iii) All industries abstracting ground water in excess of 100 m^3/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC) certified auditors and submit audit reports within three months of completion of the same to Ground Water Department Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
- iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m^3 /day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
- v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
- vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
- vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
-
- **(B) Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
- i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
- ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m^3 /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc

Date :**11/11/2025**

Place:**Prayagraj**

This certificate is electronically generated and does not require digital signature

GROUND WATER DEPARTMENT
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (C)

AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW / EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC019568

VALID FROM 21/11/2024 TO 20/11/2029

Name of the Applicant	DILIP KUMAR GHOSAL		
Address of the Applicant:	Lavayan Kala, Naini, Prayagraj		
Company Name:	GPT Infraprojects Limited	**Company Address**	Lavayan Kala, Naini, Prayagraj, Uttar Pradesh
Serial No. of Application Form	PGRJ0924NIF0018	**Date of Submission**	23/09/2024
Specimen Signature of the User:			
Location particulars:			
District	Prayagraj	**Block**	Municipal Corporation/Nagar Nigam, Prayagraj
Plot No.	609 and 611		
Municipality/Corporation	N/A	**Ward No.**	N/A
Holding No.			N/A
Rate of Withdrawal (m^3/hr.)	18.00	**Date of Energization (In Case of Electric Pump)**	N/A
Particular of the Existing Well and Pumping Device			
Type of the Well	Tube Well/Boring	**Purpose of the Well**	Infrastructural
Assembly Size (For Tube Well)	0.00	**Approx. Strainer Length (For Tube Well)**	0.00
Diameter (For Dug Well)	0.00	**Type of Pump to be Used:**	Submersible
H.P. of the Pump:	5.00	**Operational Device**	Diesel Engine
Maximum Allowable Rate of Withdrawal (m^3/hr.):	18.00	**Maximum Allowable Running Hours Per Day:**	1.67
Maximum Allowable Annual Extraction of Ground Water:	10971.90	**Recharge Required:**	5485.95

This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at SI. (2) for extraction of ground water at a rate not exceeding that as shown at SI. (3j), for Running Hours per day as shown at SI. (3k), and for maximum allowable annual extraction of ground water as shown at SI. (3k) and is valid subject to the observance of the conditions stated overleaf.

GENERAL CONDITIONS:

- In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization
- For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands
- In case of any change of ownership of the existing well, fresh registration has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at SI. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage , this registration is liable for cancellation.
- The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis
- **Guidelines for Installation of Piezometers and their Monitoring**

Piezometer is a borewell /tubewell used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing when ever needed. General guidelines for installation of piezometers are as follows:

- The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4” to 6”.
- The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
- No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No.of piezometers required	Monitiring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

- The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
- For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.

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- Any other site specific requirement regarding safety and access for measurement may be taken care of.

- Any other condition(s) that may be imposed by the concerned Authority.
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
-

SPECIFIC CONDITIONS:

- **(A) For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
- i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
- ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
- iii) All industries abstracting ground water in excess of 100 m^3/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC) certified auditors and submit audit reports within three months of completion of the same to Ground Water Department Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
- iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m^3 /day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
- v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
- vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
- vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
-
- **(B) Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
- i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
- ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m^3 /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc

Date :**04/12/2024**

Place:**Prayagraj**

This certificate is electronically generated and does not require digital signature

GROUND WATER DEPARTMENT
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (C)

AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW / EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC011235

VALID FROM 21/11/2024 TO 20/11/2029

Name of the Applicant	DILIP KUMAR GHOSAL		
Address of the Applicant:	Lavayan Kala, Naini, Prayagraj		
Company Name:	GPT Infraprojects Limited	**Company Address**	Lavayan Kala, Naini, Prayagraj, Uttar Pradesh
Serial No. of Application Form	PGRJ0924NIF0019	**Date of Submission**	23/09/2024
Specimen Signature of the User:			
Location particulars:			
District	Prayagraj	**Block**	Municipal Corporation/Nagar Nigam, Prayagraj
Plot No.	609 and 611		
Municipality/Corporation	N/A	**Ward No.**	N/A
Holding No.			N/A
Rate of Withdrawal (m^3/hr.)	18.00	**Date of Energization (In Case of Electric Pump)**	N/A
Particular of the Existing Well and Pumping Device			
Type of the Well	Tube Well/Boring	**Purpose of the Well**	Infrastructural
Assembly Size (For Tube Well)	0.00	**Approx. Strainer Length (For Tube Well)**	0.00
Diameter (For Dug Well)	0.00	**Type of Pump to be Used:**	Submersible
H.P. of the Pump:	5.00	**Operational Device**	Diesel Engine
Maximum Allowable Rate of Withdrawal (m^3/hr.):	18.00	**Maximum Allowable Running Hours Per Day:**	1.75
Maximum Allowable Annual Extraction of Ground Water:	11497.50	**Recharge Required:**	5748.75

This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at SI. (2) for extraction of ground water at a rate not exceeding that as shown at SI. (3j), for Running Hours per day as shown at SI. (3k), and for maximum allowable annual extraction of ground water as shown at SI. (3k) and is valid subject to the observance of the conditions stated overleaf.

GENERAL CONDITIONS:

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4	> 500	2	0	2

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- vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
-
- **(B) Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
- i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
- ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m^3 /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc

Date :**04/12/2024**

Place:**Prayagraj**

This certificate is electronically generated and does not require digital signature

NATIONAL HIGHWAYS AUTHORITY OF INDIA (NHAI)

Construction of a major Bridge (3100m) on the river Ganga under Package-2 of Phase-1 Prayagraj Southern Bypass (Greenfield) at Jhusi to Naini, Prayagraj in the state of Uttar Pradesh

NMCG COMPLIANCE REPORT **NOVEMBER 2025**











Submitted By:

PROJECT IMPLEMENTATION UNIT, PRAYAGRAJ

NATIONAL HIGHWAYS AUTHORITY OF INDIA

(Ministry of Road Transport & Highways, Govt. of India)

18-C/28-A, Sarojini Naidu Marg, Civil Lines, Prayagraj, Uttar Pradesh-211001

Prepared By:

ORPHIC ENVIRONMENT PRIVATE LIMITED

(Associated with NABL & MoEF&CC Laboratory and NABET Accredited Consultancy firm)

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INTRODUCTION AND PROJECT DESCRIPTION

1. INTRODUCTION

The project is for **"Construction of 4 lane Inner Ring Road Phase -1 in and around Prayagraj city starting from near village Adampur, Design Ch. 0+000 and ends near Khodaypur Kasgaon village, Design Ch.65+066 in Prayagraj and Kaushambi districts in the state of Uttar Pradesh (Total length = 65.066 km)".** The proposed project traverses from 25°33'51.09" N 81°45'12.09" E to 25°29'26.54" N, 82°0'7.78" E. The proposed project is a Green field alignment project and proposed for 4 lane carriageway width with paved shoulders. The proposed project will pass through Prayagraj and Kaushambi districts in the state of Uttar Pradesh.

The project road of total design length of 65.066 km has been divided into 3 packages i.e. Package 1 (from Design Ch. 0+000 km (from near village Adampur) to km 43+200 Near Mahuawari (Total design Length = 43.200 km)), **Package 2 (from Design Ch. 43+200 Km (Near Mahuari) to Design Km 50+860, near Near Nababa urf Nibi Kala Upahar (Total design length= 7.660 km)** and Package 3 (from near Nibi Kala, Design Km 50+860 to near Khodaypur Kasgaon, Design km 64+763 on NH-19), Total design length = 13.903 km. **Presently Package 2 and Package 3 are in construction phase and started the commencement of services wef January 2024**.

The present compliance report is being submitted for Package 2 i.e. "Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode" whose EPC contractor is "M/s. GPT Infra Projects Ltd". There are 03 nos. of construction camps ie. Construction Camp-1 situated at Jhusi, Ch. 50+850 (Casting yard) which is at a distance of 1.50 km (aerial) (ii) Construction Camp-2 situated at Mahuwari, Ch. 43+550 (Main Camp) which is at a distance of 1.25 km (aerial) and (iii) Construction Camp-3 situated at Lawayan Kalan Uparhar, Belwat, Ch. 47+230 (Casting yard) which is at a distance of 450 m (aerial) constructed in Package-2. This construction camp is located at a safe distance of more than 500 m from the nearest habitation and 400 meter from the active flood plain area.

The proposed project is a green-field with 4 lane configuration and shall follow the NH standards as per IRC SP 99-2013. The proposed road is having the 60 m RoW. It mainly consists of geometrics of highway, interchange design, junction design, cross sections, drainage design, pavement design, and structure design for culverts, bridges, flyover, VUP's, LVUP's, SVUP's, and interchanges as per EIA and design report. The land acquisition and compensation have been undertaken as per regulatory process. Crossing structures, Culverts and Bridges will be provided. The compensation of the land and the structures on it has been paid as per NH Act, 1956 and compensation and R&R shall be as per the RFCTLARR Act, 2013.

The construction of the proposed project requires diversion of 1.3128 ha. of protected forest land (Road side, Canal side and Railway line side strip plantation). The application for forest diversion has been applied in PARIVESH portal via. Proposal No.

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FP/UP/ROAD/430440/2023 for which the Stage-1 clearance has been obtained from Regional Office, MoEF&CC, Lucknow letter dated 30.10.2023. Then after the construction of the project road has been started.

The proposed alignment mostly plain, predominately agriculture followed by fallow, wastelands, forest and habitations. The proposed alignment does not pass through Wildlife Sanctuary/National Park and its eco sensitive zone. In Package -2, approx. 280 nos. of trees (Fruit Bearing and Non-Fruit Bearing) are proposed to be felled falling in the ROW of the proposed project. In compensation to the loss approx. 1:10 nos (i.e. approx. 2800 nos.) of trees shall be planted all along the project road by the EPC contractor in accordance to IRC SP21:2009 apart from compensatory afforestation in consultation with the state forest department. Local native species has been planted along the project road in the form of avenue and median plantations. Rain water harvesting pits are proposed in Package-2 and will be constructed in upcoming construction milestones.

The main objective of the proposed project is to provide better traffic management by way of improving the Inner Ring Road keeping in view of high rush of traffic expected every year during Kumbh Mela. The project lays emphasis on development of these areas and makes them available with the resources. Tourism in the area will be benefitted from improved access and connectivity. Project shall provide direct employment opportunities for about 100 persons (including permanent and temporary).

The Expert Appraisal Committee (EAC), Infra-1 based on the information submitted and clarifications provided by the project proponent and detailed discussions held on all the issues, recommended the project for grant of environmental clearance with stipulated specific conditions along with other Standard EC Conditions.

The Ministry of Environment, Forest and Climate Change has considered the proposal based on the recommendations of the Expert Appraisal Committee (Infrastructure, CRZ and other Miscellaneous projects) and hereby decided to grant Environmental Clearance for the " Construction of 4 lane Inner Ring Road Phase -1 in and around Prayagraj city starting from near village Adampur, Design Ch. 0+000 and ends near Khodaypur Kasgaon village, Design Ch.65+066 in Prayagraj and Kaushambi districts in the state of Uttar Pradesh " under the EIA Notification, 2006, as amended, subject to strict compliance of the following specific conditions, in addition to all standard conditions applicable for such projects.

2. PRESENT STATUS OF THE PROJECT

The project road (Package-2) has been awarded to **"M/s. GPT Infra Projects Ltd"** by National Highways Authority of India and the EPC contractor has started the construction in the month of January 2024 and the project is now in construction phase and has approximately completed almost 40 % of work as on October 2025 where only service road (approach road) and structure foundation has been completed.

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3. PURPOSE OF THE COMPLIANCE REPORT FROM NATIONAL MISSION FOR CLEAN GANGA (NMCG)

Vide letter referred above, NHAI Prayagraj submitted a proposal to the NMCG regarding permission for "**Construction of a Major Bridge of length 3.1 Km to be constructed on river Ganga under PacLage-2 of Phase-1 of Greenfield Prayagraj southern bypass /inner ring road**" under Section 42 of the NMCG Authority Order,2016. The proposal was deliberated upon in 8th meeting of the Cell held on 24/03/2025.

The application for approval was submitted to NMCG on 17.12.2024. The scheduled completion date of the project is June, 2026. DGC made recommendation for the project on 28.02.2025.

Section 6 (3) and Section 42 of the Authorities Notification, 2016 provides for according prior approval in certain cases by NMCG. NHAI stated that they shall strictly follow said notification for the River Ganga (Rejuvenation, Protection and Management) issued vide No. SO 3187(E) dated 07.10.2016 and assured that necessary action will be taken by NHAI for any willful non-compliance of Gazette Notification No. SO 3187(E) dated 07.10.2016 against the concerned. NHAI further requested for the grant of In-principle approval/NOC of the National Mission for Clean Ganga for the said project so that the work can be started before the upcoming monsoon season. Any delay is likely to have huge financial implications besides time over-run.

Having considered the Cell's recommendations, replies received from NHAI as above and in exercise of the powers conferred under Sec 42 of the River Ganga (Rejuvenation, Protection, and Management) Authorities Order, 2016, approval is hereby **granted** for the "Construction of major bridge of length 3.1 Km on river Ganga, Prayagraj" subject to compliance of conditions.

The compliance of Stipulated Conditions of National Mission for Clean Ganga (NMCG) has been followed:

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COMPLIANCE TO NATIONAL MISSION FOR CLEAN GANGA (NMCG) CONDITIONS

CLIENT NAME	National Highways Authority of India (Project Implementation Unit, Prayagraj) 18-C/28-A, Sarojini Naidu Marg, Civil Lines, Prayagraj, Uttar Pradesh-211001
EPC CONTRACTOR	M/s. GPT Infra Projects Ltd. Prayagraj Ganga Bridge, Village –Kuria, Naini, Prayagraj, Uttar Pradesh.-211010
PROJECT NAME	Construction of a major Bridge (3100m) on the river Ganga under Package-2 of Phase-1 Prayagraj Southern Bypass (Greenfield) at Jhusi to Naini, Prayagraj in the state of Uttar Pradesh
SITE LOCATION	The project road starts from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) having total design length of 7.660 km.
SITE VISIT DATE	06-11-2025
SITE VISIT BY	1. Mr. Vijay Sharma, Environmental Expert, EIA Coordinator in Highways and Functional Area Expert in Air and Soil. 2. Mr. Rishabh Sehgal, Environmental Expert, EIA Coordinator in Highways and Functional Area Expert in Air and Noise. 3. Mr. Ankur Sharma, Functional Area Expert in Water Pollution.
REPORT DATE	11-11-2025
PREPARED BY	Orphic Environment Private Limited (Associated with NABL & MoEF&CC Laboratory and NABET Accredited Consultancy firm) Email: orphicenvironment@gmail.com

Vijay Sharma **Rishabh Sehgal** **Ankur Sharma**

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NATIONAL MISSION FOR CLEAN GANGA (NMCG) COMPLIANCE REPORT; FILE NO. Pr-12012/12/2024-O/o ED (TECH) NMCG dated 01/05/2025

Project Name: Construction of a major Bridge (3100m) on the river Ganga under Package-2 of Phase-1 Prayagraj Southern Bypass (Greenfield) at Jhusi to Naini, Prayagraj in the state of Uttar Pradesh by National Highway Authority of India

The Compliance status to the conditions mentioned in **point No. 5** of letter File No. Pr-12012/12/2024-O/o ED (TECH) NMCG dated 01st May 2025 for the permission under section Sec 42 of the River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016 are given vis-a vis;

S.No.	Conditions	Compliance to Conditions
a)	The proponent must ensure that the casting yard storage and labor camp yard are located beyond the active flood plain.	In compliance; during the site visit by the appointed Environmental Experts (**Mr. Vijay Sharma**, Environmental Expert, EIA Coordinator in Highways and Functional Area Expert in Air and Soil, **Mr. Rishabh Sehgal** Environmental Expert, EIA Coordinator in Highways and Functional Area Expert in Air and Noise and **Mr. Ankur Sharma** Functional Area Expert in Water Pollution) on 06.11.2025 it has been observed that the contractor (M/s. GPT Infra Projects Ltd.) has constructed 03 nos. of construction camps where casting yard storage and labor camp yard is installed for the subject project: (i) **Construction Camp-1** situated at Jhusi, Ch. 50+850 (Casting yard) which is at a distance of **1.50 km (aerial)**. (ii) **Construction Camp-2** situated at Mahuwari, Ch. 43+550 (Main Camp) which is at a distance of **1.25 km (aerial).** (iii) **Construction Camp-3** situated at Lawayan Kalan Uparhar, Belwat, Ch. 47+230 (Casting yard) which is at a distance of **450 m (aerial)**. It has been concluded that the casting yard storage and labor camp yard are located at a safe distance from the active flood plain area. The distance map showing the

Vijay Sharma **Rishabh Sehgal** **Ankur Sharma**

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S.No.	Conditions	Compliance to Conditions
		construction camps from the active flood plain areas have been appended in **Annexure - I.**
b)	No construction activities shall cause any intervention, obstruction, or diversion in the natural flow of the river at any stage of the project.	In compliance; during the site visit by the appointed Environmental Experts on 06.11.2025 it was confirmed by the appointed contractor that the construction work on the river has not been started yet. However the precautions such as green/tarpaulin net are being installed on the piers to avoid any construction materials falling on the river. The Photographs of the green/tarpaulin net on the pier of the bridge has been appended in **Annexure – II.**
c)	If any damage occurs in the ecosystem of river or its floodplain zone, proponent will be held liable for its repair and restoration	In compliance; it is being assured that any damage occurs in the ecosystem of river or its floodplain zone, the same shall be repaired by NHAI with the help of the appointed contractor.
d)	The project proponent must obtain Consent to Operate of the batching plant from the UPPCB and submit the same to NMCG	In compliance; the consent to Operate for the batching plant obtained from UPPCB valid up to 31/03/2026 has been appended in **Annexure - III**.
e)	NHAI needs to make appropriate provisions for the river training works	In compliance; it is being submitted that NHAI has proposed river training works for bridges include **Guide bunds**, **Spurs**, and **Bank protection measures** to stabilize the river channel, protect the bridge and its approaches from erosion, and ensure the flow of water is directed safely through the bridge. These structures can include constructing guide bunds with embankments and revetments, bank protection with stone pitching or concrete and building spurs or groynes to deflect water.
f)	NHAI must ensure the monitoring of Environmental Management Plan (EMP) through its Environmental Division at the headquarters and the regional office at the state level and must strictly adhere to	In compliance; For the monitoring of Environmental Management Plan (EMP) and Environmental Clearance compliances under the scope of EPC Contract, a third party Environment Consultant "M/s Orphic

S.No.	Conditions	Compliance to Conditions
	the approved C&D Plan during execution	Environment Pvt. Ltd." has been appointed by the EPC Contractor. Six Monthly compliance reports are submitted by the EPC contract through Authority Engineer appointed by NHAI which is further submitted to UPPCB, Lucknow and MoEF&CC, Delhi.
g)	The project proponent shall comply with all conditions imposed by relevant authority of from time to time, including those specified in the Environmental Clearance, Forest Clearance, recommendation of DGC and SGC and other No Objection Certificates (NOCs) obtained	Six Monthly Environmental Clearance compliance reports are being regularly submitted by NHAI to UPPCB, Lucknow and MoEF&CC, Delhi adhering to the conditions of Environmental Clearance granted to the project. The last submitted Environmental Clearance Compliance has been appended in **Annexure - IV. There is no forest land in this package** however the conditions of the Stage-1 Forest Clearance have been appended in **Annexure – V.** NHAI has also appointed **Zoological Survey of India (ZSI), Kolkata** for compliance of certain specific conditions stipulated in the Environmental Clearance related to the **"Long term Monitoring of Key Riverine Species in river Ganga for conservation and Management."** The report has been appended in **Annexure VI.** The approvals for the ground water extraction from Central Ground Water Board (CGWB) have been appended in **Annexure VII.** The NOC for the construction of the major bridge across Confluence (lawayankala) at Prayagraj (NW-1) has been obtained and has been appended in **Annexure-VIII.**
h)	All project activities must adhere to the provisions of the River Ganga (Rejuvenation, Protection, and Management) Authorities Order, 2016 and comply with all applicable regulations and court orders	Noted. The recommendation from District Ganga Protection Committee has been appended in **Annexure – IX**. The permission under section Sec 42 of the River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2026 from

S.No.	Conditions	Compliance to Conditions
		National Mission for Clean Ganga (NMCG) has been appended in **Annexure-X**. Some of the photographs during the site visit by the experts and showing the project activities has been appended in **Annexure-XI.**
i)	This approval is subjected to recommendation from SGC	Noted
j)	The NMCG reserves the right to revoke the approval if any of the above conditions are violated. The approval further doesn't preclude NMCG from taking action under EP Act, 1986 if it is established that river health has been severely compromised during the construction stage	Agreed

ANNEXURE-I

DISTANCE MAP SHOWING THE CONSTRUCTION CAMPS FROM THE ACTIVE FLOOD PLAIN AREAS


Flood Plain Area
Construction Camp -1
1.50 km (Aerial)
Construction camp 3
Flood Plain Area 2
450 m (Aerial)
Construction Camp 2
1.25 km (Aerial)
Chhibaiya Rd
Image © 2025 Airbus

ANNEXURE-II

PHOTOGRAPHS OF THE TARPAULIN/GREEN NET FIXED ON THE PIER OF THE BRIDGE

Annexure II (Photographs of the Tarpaulin/Green net fixed on the pier of the bridge)



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ANNEXURE-III

CONSENT TO OPERATE FOR THE BATCHING PLANT OBTAINED FROM UPPCB

Uttar Pradesh Pollution Control Board
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010
Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.in, Website: www.uppcb.com

Category : GREEN **Application Id : 31118838**

236666/UPPCB/Allahabad(UPPCBRO)/CTO/both/PRAYAGRAJ/2025 **Date: 09/04/2025**

To,
M/s
GPT INFRA PROJECTS LIMITED
Gata No.- 146/2 & 200Mi, LAWAYAN KALAN, NAINI, KARCHHANA,
PRAYAGRAJ

Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & authorization) (Fresh) under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974 and under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981

CCA is hereby granted to **GPT INFRA PROJECTS LIMITED** located at **Gata No.- 146/2 & 200Mi, LAWAYAN KALAN, NAINI, KARCHHANA, PRAYAGRAJ**. subject to the provisions of **the Water Act, Air Act** and the orders that may be made further and subject to following terms and conditions :-

1. This CCA GPT INFRA PROJECTS LIMITED **granted for the period from 09/04/2025 to 31/03/2026** and valid for manufacturing of following products.

S No	Product	Quantity	Unit
1	Ready Mix Concrete Plant (RMC-30 Cum/Hour)	240	Cubic Meters/Day

2. Conditions under Water(Prevention and Control of Pollution) Act -1974 as amended :-

(i) The daily quantity of effluent discharge (KLD) :-

Kind of Effluent	Quantity(KLD)	Treatment facility	Discharge point
Domestic	**2.0 KLD**	**Septic Tank**	**Soak Pit**

(ii) Trade Effluent Treatment and Disposal :-The applicant shall operate Effluent Treatment Plant consisting of primary/secondary and tertiary treatment as is required with reference to influent quantity and quality.

In case of stoppage of functioning of ETP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(iii) The treated effluent shall be recycled to the maximum extent and should be reused within the premises for gardening etc. Quality of the treated effluent shall meet to the following general and specific standards as prescribed under Environment (Protection) Rules, 1986 and applicable to the unit from time-to-time :-

Industrial Effluent Quality Standard

S.No.	Parameter	Standard

(iv) Sewage Treatment and Disposal :- The applicant shall provide comprehensive STP as is required with reference to influent quantity and quality.In case of stoppage of functioning of STP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be

dispatched immediately.

(v) The treated sewage shall be reused in gardening as far as possible. The STP shall be maintained continuously so as to achieve the quality of the treated sewage to the following standards.

S No.	Parameters	Standards

3. Conditions under Air (Prevention and Control of Pollution) Act -1981 as amended :-

i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards.

Air Pollution Source Details

S No.	Air Pollution Source	Type of fuel	Stack no	Control Device	Height of Stack
1	DG SET-125 KVA (03 No.)	HSD	03	Particulate Matter	Approx. 2.5 meter from Ground Level

Emmission Quality Standards

S No.	Stack no	Parameters	Standards

In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately

(ii) The unit will not use any type of restricted fuel.

iii) Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial, Commercial, Residential, Silence) which are as follows :-

Day time : from 6.00 a.m. to 10.00 p.m., Night time: from 10.00 p.m. to 6.00 a.m.

Standards for Noise level in db(A) Leq	Industrial Area		Commercial Area		Residential Area		Silence Zone	
	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time
	75	70	65	55	55	45	50	40

4. Essential documents to be submitted by the Industry/Unit as Applicable :-

(i) Environment Statement in Form-V of Environment (Protection) Rules, 1986.

(ii) Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area.

5. Competent Authority reserves the right to change/modify/add any time any condition of this CCA.

6. Unit has to comply with the following specific & general conditions. Non compliance of any provision of this CCA and provisions of the Water Act, Air Act and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 will results in legal action under the aforesaid Acts and Rules.

7. In compliance to the G.O 1011/81-7-2021-09 (Writ)/2016 dated.13.10.2021 issued by Department of Environment, Forest and Climate Change, Uttar Pradesh. You are directed to develop Miyawaki Forest as per the SOP available at URL:-http://www.upecp.in/TrainingSession.aspx for ensuring timely compliance of this direction, you are hereby directed to submit a bank guarantee with minimum validity of one year of the

amount equivalent to the sum of initial consent fees (Air and Water) or Rs. 50,000/- (Rs. Fifty Thousand Only) whichever is more, within 30 days from the date of issuance of this certificate. In case of non-compliance of this direction, your consent will be revoked by the Board.

8. If the unit uses the ground water and requires the permission from SGWA/CGWA for water abstraction then the industry will have to obtain No objection certificate for abstraction of ground water. It will be the responsibility of the industry to comply with the various conditions of the NOC obtained from the competent authority and submit to the Board, within 3 months time failing which CTO will be revoked.

General Conditions:-

1. The applicant shall get analysed the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF and shall report to the UPPCB.
2. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.
3. Treated Industial waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.
4. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the Board, legal action shall be initiated against the applicant.
5. The applicant shall maintain good house keeping. All valves/pipes/sewer/drains etc. must be leak-proof
6. The industry shall provide uninterrupted entry to the STP/ETP inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control systems.
7. The industry shall provide Inspection Book at the time of inspection to the Board's officials.
8. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.
9. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.
10. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.
11. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/ production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point
12. The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA, as may be necessary.

Specific Conditions:-

This consent to operate is granted for M/s GPT Infra Projects Limited, nfrastructure Limited, Bhukhand No. 146/2 & 200Mi, Village-Lawayan Kalan, Post-Naini, Tehsil-Karchana, District-Prayagraj (Geo co-ordinates 25.368897 Latitude and 81.910355 Longitude).

2. This consent is valid only for Ready Mix Concrete Plant-30 Cubic Meter/Hour.

3. A thick green belt of trees of suitable species able to attain 8-10 meter height on maturity shall be developed in multi-lineate staggered manner on a minimum 33% of the land on which the industry is established as per the "Protocol for Development of Green Belt" notified vide Board Office Order No.H16405/220/2018/02 dated. 16.02.2018 in this regard and is available at URL

http://www.uppcb.com/pdf/Green-belt-Guide_160218.pdf.

4. The industry shall ensure that water sprinkling system, Mobile water sprinkling system and Smog gun should be installed as Air Pollution Control System.

5. The Industry shall cover boundary wall around the project premises.

6. If UPPCB or CPCB issues a closure order against the industry, this consent shall remain suspended for the period till the closure order is revoked, after which the consent will be effective again for the remaining period.

7. Settling tanks shall be made for re-circulation of water utilize for fugitive/dust suppression during operation of plant.

8. This consent order is being issued with the intention that no pollution or land ownership dispute is pending and no such litigation is pending in any court, otherwise, the consent order will be deemed to be nullified.

9. This consent is not transferable, in case of a change of ownership/management and addresses of new Owner/partner/directors/proprietor should immediately apply for the same.

12. The issuance of this consent does not convey any property rights in either real or personal property or any exclusive privileges, nor does it authorize any invasion of personal rights, nor any infringement of Central, State or local laws or regulations.

13. The unit shall discharge the domestic effluent through the Septic Tank/Soak pit.

14. The unit shall be operated in such a manner that ambient air quality should not adversely affect the surrounding environment by the fugitive emissions emitted during the operational/processing period. The shall install/provide the water sprinkling systems as water sprinkler stand posts to suppress/mitigate the dust emissions.

15. This consent is valid for the operation of the unit at the Geo coordinates and address

16. Prior to any change in process, production capacity, modification, or any change within the unit will be liable to take Consent to establish (CTE).

17. Solid waste should be disposed off in such a manner that there will be no adverse effect on the population and environment of the surrounding area.

18. Environmental statement should be sent to this office before 30 September every year.

19. The DG set should have minimum stack height 0.2x KVA from roof-top of the nearest building with acoustic enclosure and monitoring of noise level, stack emission and ambient air quality should be done by the laboratory recognized under Environment (Protection) Act, 1986 and report be sent to the Board.

20. Industry shall deploy Anti-Smog Gun for suppression of dust while loading the products in the crushing area as well as on moving areas of the vehicles.

21. The industry shall regularly operate water sprinkling system to control process emission and dust suppression in scientific manner to maintain Ambient Air Quality as per CPCB norms.

22. The Industry shall obtain NOC certificate from Ground Water Department for abstraction of ground water & submit to State Board within one month.

23. The Industry shall obtain land use certificate from competent authority of revenue department within 01 month and submit to State Board.

24. Metallic road shall be installed inside the premises with Regular wetting of the ground within the factory premises.

25. Complaint against said industry regarding Pollution if lodged & confirmed in inspection the consent order shall be revoked & necessary action against industry shall be taken under Air(Prevention & Control of Pollution) Act, 1981 and Water (Prevention & Control of Pollution) Act, 1974 as amended industry owner is responsible for this.

26. The unit shall get fresh CTE to shift the unit to another suitable location.

27. If UPPCB or CPCB issued a closure order against the company, this consent shall remain suspended for the period till the closure order is revoked, after which the consent will be effective again for the remaining

period.

28. In case of violation of the above mentioned conditions, the CTO may be withdrawn.

VIJAY Digitally signed by VIJAY
Date: 2025.04.09
18:56:56 +05'30'

Regional Officer

Copy to:

CEO-2, U.P. Pollution Control Board, Lucknow.

VIJAY Digitally signed by VIJAY
Date: 2025.04.09 18:57:22
+05'30'

Regional Officer

मिशन LiFE - पर्यावरण के लिए जीवन शैली

(Lifestyle For Environment)

जनसहभागिता का सन्देश

- स्वच्छता – देशसेवा में अपने परिवेश की स्वच्छता हेतु अपना सक्रिय योगदान सुनिश्चित करें
- संकल्प लें -एकल उपयोग प्लास्टिक उत्पाद जैसे कप, तश्तरी, चम्मच, स्ट्रॉ, ईयरबड्स आदि का उपयोग न हो एवं पर्यावरण अनुकूल विकल्पों जैसे कागज/पत्तों से बने दोने या कटलरी को प्राथमिकता दी जाय |
- एकल उपयोग प्लास्टिक उत्पाद के प्रयोग को रोकने एवं प्लास्टिक बैग के बजाय कपड़े के थैले का उपयोग करने मात्र से 375 मिलियन टन ठोस (प्लास्टिक) कचरे का उत्सर्जन बचाया जा सकता है
- चक्रीय अर्थव्यवस्था (सर्कुलर इकोनॉमी) का समुचित कार्यान्वयन वर्ष 2030 तक लगभग 14 लाख करोड़ रुपये की अतिरिक्त बचत उत्पन्न कर सकता है | वेस्ट /अपशिष्ट फेकने के पूर्व सोचें, ये किसी का संसाधन तो नहीं ...?
- अनुपयोगी इलेक्ट्रिक / इलेक्ट्रॉनिक उत्पाद को कचरे में फेकने से रुकें | इसके उपयुक्त निस्तारण हेतु इसे प्राधिकृत ई – वेस्ट रीसाइकलर को दें | प्राधिकृत ई-रीसाइक्लिंग इकाई में अनुपयोगी इलेक्ट्रिक / इलेक्ट्रॉनिक उत्पाद को देने मात्र से 0.75 मिलियन टन तक ई-कचरे का पुनर्चक्रण किया जा सकता है एवं ई-कचरे के विषम पर्यावरणीय दुष्प्रभाव से बचा जा सकता है
- बाहर जाते समय - सोचें कि क्या आपको वास्तव में परिवहन की आवश्यकता है - वह भी क्या व्यक्तिगत रूप से ? छोटी दूरी के लिए पैदल चलना पसंद करें, अथवा सम्भव हो तो कार पूल के रूप में संसाधन को साझा करें अथवा सार्वजनिक परिवहन पर विचार करें
- घरेलू स्तर पर कम से कम ठोस अपशिष्ट का उत्सर्जन करें और इनका प्थाक्कीकरण करें
- उपयोगी शेष खाद्य सामग्री आपके स्वयं प्रयास अथवा निकटस्थ सक्रिय स्वयं सेवी संस्थाओं की सहायता से समाज के वंचित वर्ग तक पहुंचाई जा सकती है | वहीं अनुपयोगी भोजन /खाद्य सामग्री को कंपोस्ट (वर्मी कम्पोस्ट) करने से 15 अरब टन भोजन को नष्ट होने से बचाया जा सकता है
- ध्यान रखें - उपयुक्त नल और शावर के उपयोग से पानी की खपत को 30 - 40% तक कम किया जा सकता है। एवं उपयोग में न होने पर नलों को बंद रखने मात्र से 9 ट्रिलियन लीटर पानी बचाया जा सकता है
- ट्रैफिक लाइट/रेलवे क्रॉसिंग पर कार/स्कूटर के इंजन बंद करने मात्र से 22.5 बिलियन kWh तक ऊर्जा की बचत हो सकती है
- परम्परागत बल्ब के स्थान पर CFL का उपयोग बिजली की खपत में प्रभावी कमी लाते हैं | उपयोग में न होने पर बिजली उपकरणों को बंद करें | स्टार रेटेड विद्युत उपकरणों के उपयोग को प्राथमिकता दें

हमारे द्वारा अपनी जीवन शैली की प्राथमिकताओं का उचित और पर्यावरण अनुकूल पुनर्निर्धारण समाज और पर्यावरण के प्रति हमारा दायित्व है |

Uttar Pradesh Pollution Control Board
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010
Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.in, Website: www.uppcb.com

Category : GREEN **Application Id : 31491658**

238519/UPPCB/Allahabad(UPPCBRO)/CTO/both/PRAYAGRAJ/2025 **Date: 03/05/2025**

To,
M/s
GPT INFRA PROJECTS LIMITED
NIBI KALA UPARHAR, JHUNSI, PHOOLPUR, PRAYAGRAJ

Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & authorization) (Fresh) under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974 and under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981

CCA is hereby granted to **GPT INFRA PROJECTS LIMITED** located at **NIBI KALA UPARHAR, JHUNSI, PHOOLPUR, PRAYAGRAJ**. subject to the provisions of **the Water Act, Air Act** and the orders that may be made further and subject to following terms and conditions :-

1. This CCA GPT INFRA PROJECTS LIMITED **granted for the period from 03/05/2025 to 31/03/2026** and valid for manufacturing of following products.

S No	Product	Quantity	Unit
1	RMC	240	Cubic Meters/Day

2. Conditions under Water(Prevention and Control of Pollution) Act -1974 as amended :-

(i) The daily quantity of effluent discharge (KLD) :-

Kind of Effluent	Quantity(KLD)	Treatment facility	Discharge point
Domestic	**2.0 KLD**	**Septic Tank**	**Soak Pit**

(ii) Trade Effluent Treatment and Disposal :-The applicant shall operate Effluent Treatment Plant consisting of primary/secondary and tertiary treatment as is required with reference to influent quantity and quality.
In case of stoppage of functioning of ETP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(iii) The treated effluent shall be recycled to the maximum extent and should be reused within the premises for gardening etc. Quality of the treated effluent shall meet to the following general and specific standards as prescribed under Environment (Protection) Rules, 1986 and applicable to the unit from time-to-time :-

Industrial Effluent Quality Standard

S.No.	Parameter	Standard

(iv) Sewage Treatment and Disposal :- The applicant shall provide comprehensive STP as is required with reference to influent quantity and quality.In case of stoppage of functioning of STP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

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(v) The treated sewage shall be reused in gardening as far as possible. The STP shall be maintained continuously so as to achieve the quality of the treated sewage to the following standards.

S No.	Parameters	Standards

3. Conditions under Air (Prevention and Control of Pollution) Act -1981 as amended :-

i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards.

Air Pollution Source Details

S No.	Air Pollution Source	Type of fuel	Stack no	Control Device	Height of Stack
1	DG SET-160 KVA & 30 KVA	HSD	02	Particulate Matter	AS PER E(P) ACT 1986

Emmission Quality Standards

S No.	Stack no	Parameters	Standards

In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately

(ii) The unit will not use any type of restricted fuel.

iii) Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial, Commercial, Residential, Silence) which are as follows :-

Day time : from 6.00 a.m. to 10.00 p.m., Night time: from 10.00 p.m. to 6.00 a.m.

Standards for Noise level in db(A) Leq	Industrial Area		Commercial Area		Residential Area		Silence Zone	
	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time
	75	70	65	55	55	45	50	40

4. Essential documents to be submitted by the Industry/Unit as Applicable :-

(i) Environment Statement in Form-V of Environment (Protection) Rules, 1986.

(ii) Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area.

5. Competent Authority reserves the right to change/modify/add any time any condition of this CCA.

6. Unit has to comply with the following specific & general conditions. Non compliance of any provision of this CCA and provisions of the Water Act, Air Act and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 will results in legal action under the aforesaid Acts and Rules.

7. In compliance to the G.O 1011/81-7-2021-09 (Writ)/2016 dated.13.10.2021 issued by Department of Environment, Forest and Climate Change, Uttar Pradesh. You are directed to develop Miyawaki Forest as per the SOP available at URL:-http://www.upecp.in/TrainingSession.aspx for ensuring timely compliance of this direction, you are hereby directed to submit a bank guarantee with minimum validity of one year of the amount equivalent to the sum of initial consent fees (Air and Water) or Rs. 50,000/- (Rs. Fifty Thousand Only) whichever is more, within 30 days from the date of issuance of this certificate. In case of non-

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compliance of this direction, your consent will be revoked by the Board.
8. If the unit uses the ground water and requires the permission from SGWA/CGWA for water abstraction then the industry will have to obtain No objection certificate for abstraction of ground water. It will be the responsibility of the industry to comply with the various conditions of the NOC obtained from the competent authority and submit to the Board, within 3 months time failing which CTO will be revoked.

General Conditions:-

1. The applicant shall get analysed the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF and shall report to the UPPCB.
2. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.
3. Treated Industial waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.
4. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the Board, legal action shall be initiated against the applicant.
5. The applicant shall maintain good house keeping. All valves/pipes/sewer/drains etc. must be leak-proof
6. The industry shall provide uninterrupted entry to the STP/ETP inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control systems.
7. The industry shall provide Inspection Book at the time of inspection to the Board's officials.
8. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.
9. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.
10. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.
11. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/ production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point
12. The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA, as may be necessary.

Specific Conditions:-

1. This consent is valid for Ready Mix Concrete Plant (@30 Cubic Meter/Hour)-240 Cubic Meter/Day at Gata No. 354/1. Nibi Kala, Uparhar, Jhunsi, Prayagraj (Geo-coordinates-25.385871, 81.943211)
2. A thick green belt of trees of suitable species able to attain 8-10 meter height on maturity shall be developed in multi-lineate staggered manner on a minimum 33% of the land on which the industry is established as per the "Protocol for Development of Green Belt" notified vide Board Office Order No.H16405/220/2018/02 dated. 16.02.2018 in this regard and is available at URL http://www.uppcb.com/pdf/Green-belt-Guide_160218.pdf.
3. The industry shall ensure that water sprinkling system, Mobile water sprinkling system and Smog gun should be installed as Air Pollution Control System.
4. The Industry shall cover boundary wall around the project premises.

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5. If UPPCB or CPCB issues a closure order against the industry, this consent shall remain suspended for the period till the closure order is revoked, after which the consent will be effective again for the remaining period.
6. Settling tanks shall be made for re-circulation of water utilize for fugitive/dust suppression during operation of plant.
7. This consent order is being issued with the intention that no pollution or land ownership dispute is pending and no such litigation is pending in any court, otherwise, the consent order will be deemed to be nullified.
8. This consent is not transferable, in case of a change of ownership/management and addresses of new Owner/partner/directors/proprietor should immediately apply for the same.
9. The issuance of this consent does not convey any property rights in either real or personal property or any exclusive privileges, nor does it authorize any invasion of personal rights, nor any infringement of Central, State or local laws or regulations.
10. The unit shall discharge the domestic effluent through the Septic Tank/Soak pit.
11. The unit shall be operated in such a manner that ambient air quality should not adversely affect the surrounding environment by the fugitive emissions emitted during the operational/processing period.
12. The shall install/provide the water sprinkling systems as water sprinkler stand posts to suppress/mitigate the dust emissions.
13. Prior to any change in process, production capacity, modification, or any change within the unit will be liable to take Consent to establish (CTE).
14. Solid waste should be disposed off in such a manner that there will be no adverse effect on the population and environment of the surrounding area. Environmental statement should be sent to this office before 30 September every year.
15. The DG set should have minimum stack height 0.2x KVA from roof-top of the nearest building with acoustic enclosure and monitoring of noise level, stack emission and ambient air quality should be done by the laboratory recognized under Environment (Protection) Act, 1986 and report be sent to the Board.
16. The industry shall regularly operate water sprinkling system to control process emission and dust suppression in scientific manner to maintain Ambient Air Quality as per CPCB norms.
17. The Industry shall obtain land use certificate from competent authority of revenue department within 01 month and submit to State Board.
18. Metallic road shall be installed inside the premises with Regular wetting of the ground within the factory premises.
19. Complaint against said industry regarding Pollution if lodged & confirmed in inspection the consent order shall be revoked & necessary action against industry shall be taken under Air(Prevention & Control of Pollution) Act, 1981 and Water (Prevention & Control of Pollution) Act, 1974 as amended industry owner is responsible for this.
20. In case of violation of the above mentioned conditions, the CTO may be withdrawn.

VIJAY Digitally signed by VIJAY
Date: 2025.05.03
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Regional Officer

Copy to:

Chief Environmental Officer (Circle-2), U.P. Pollution Control Board, T.C. 12V, Vibhuti Khand, Gomati Nagar, Lucknow.

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Regional Officer

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मिशन LiFE - पर्यावरण के लिए जीवन शैली

(Lifestyle For Environment)

जनसहभागिता का सन्देश

- स्वच्छता – देशसेवा में अपने परिवेश की स्वच्छता हेतु अपना सक्रिय योगदान सुनिश्चित करें
- संकल्प लें -एकल उपयोग प्लास्टिक उत्पाद जैसे कप, तश्तरी, चम्मच, स्ट्रॉ, ईयरबड्स आदि का उपयोग न हो एवं पर्यावरण अनुकूल विकल्पों जैसे कागज/पत्तों से बने दोने या कटलरी को प्राथमिकता दी जाय |
- एकल उपयोग प्लास्टिक उत्पाद के प्रयोग को रोकने एवं प्लास्टिक बैग के बजाय कपड़े के थैले का उपयोग करने मात्र से 375 मिलियन टन ठोस (प्लास्टिक) कचरे का उत्सर्जन बचाया जा सकता है
- चक्रीय अर्थव्यवस्था (सर्कुलर इकोनॉमी) का समुचित कार्यान्वयन वर्ष 2030 तक लगभग 14 लाख करोड़ रुपये की अतिरिक्त बचत उत्पन्न कर सकता है | वेस्ट /अपशिष्ट फेकने के पूर्व सोचें, ये किसी का संसाधन तो नहीं ...?
- अनुपयोगी इलेक्ट्रिक / इलेक्ट्रॉनिक उत्पाद को कचरे में फेकने से रुकें | इसके उपयुक्त निस्तारण हेतु इसे प्राधिकृत ई – वेस्ट रीसाइकलर को दें | प्राधिकृत ई-रीसाइक्लिंग इकाई में अनुपयोगी इलेक्ट्रिक / इलेक्ट्रॉनिक उत्पाद को देने मात्र से 0.75 मिलियन टन तक ई-कचरे का पुनर्चक्रण किया जा सकता है एवं ई-कचरे के विषम पर्यावरणीय दुष्प्रभाव से बचा जा सकता है
- बाहर जाते समय - सोचें कि क्या आपको वास्तव में परिवहन की आवश्यकता है - वह भी क्या व्यक्तिगत रूप से ? छोटी दूरी के लिए पैदल चलना पसंद करें, अथवा सम्भव हो तो कार पूल के रूप में संसाधन को साझा करें अथवा सार्वजनिक परिवहन पर विचार करें
- घरेलू स्तर पर कम से कम ठोस अपशिष्ट का उत्सर्जन करें और इनका प्थाक्कीकरण करें
- उपयोगी शेष खाद्य सामग्री आपके स्वयं प्रयास अथवा निकटस्थ सक्रिय स्वयं सेवी संस्थाओं की सहायता से समाज के वंचित वर्ग तक पहुंचाई जा सकती है | वहीं अनुपयोगी भोजन /खाद्य सामग्री को कंपोस्ट (वर्मी कम्पोस्ट) करने से 15 अरब टन भोजन को नष्ट होने से बचाया जा सकता है
- ध्यान रखें - उपयुक्त नल और शावर के उपयोग से पानी की खपत को 30 - 40% तक कम किया जा सकता है। एवं उपयोग में न होने पर नलों को बंद रखने मात्र से 9 ट्रिलियन लीटर पानी बचाया जा सकता है
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- परम्परागत बल्ब के स्थान पर CFL का उपयोग बिजली की खपत में प्रभावी कमी लाते हैं | उपयोग में न होने पर बिजली उपकरणों को बंद करें | स्टार रेटेड विद्युत उपकरणों के उपयोग को प्राथमिकता दें

हमारे द्वारा अपनी जीवन शैली की प्राथमिकताओं का उचित और पर्यावरण अनुकूल पुनर्निर्धारण समाज और पर्यावरण के प्रति हमारा दायित्व है |

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Uttar Pradesh Pollution Control Board
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010
Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.in, Website: www.uppcb.com

Category : GREEN **Application Id : 31753073**

239700/UPPCB/Allahabad(UPPCBRO)/CTO/both/PRAYAGRAJ/2025 **Date: 07/05/2025**

To,

M/s

GPT INFRA PROJECTS LIMITED

UPSIDA NIRMAN KHAND-9, SARASWATI HIGH TECH CITY, SECTOR-3, KARCHANA, NAINI, PRAYAGRAJ

Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & authorization) (Fresh) under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974 and under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981

CCA is hereby granted to **GPT INFRA PROJECTS LIMITED** located at **UPSIDA NIRMAN KHAND-9, SARASWATI HIGH TECH CITY, SECTOR-3, KARCHANA, NAINI, PRAYAGRAJ**. subject to the provisions of **the Water Act, Air Act** and the orders that may be made further and subject to following terms and conditions :-

1. This CCA GPT INFRA PROJECTS LIMITED **granted for the period from 07/05/2025 to 31/03/2026** and valid for manufacturing of following products.

S No	Product	Quantity	Unit
1	RMC (02 Plant)	180	Cubic Meters/Day
2	WMM (@100 MT/Hour)	500	Metric Tonnes/Day

2. Conditions under Water(Prevention and Control of Pollution) Act -1974 as amended :-

(i) The daily quantity of effluent discharge (KLD) :-

Kind of Effluent	Quantity(KLD)	Treatment facility	Discharge point

(ii) Trade Effluent Treatment and Disposal :-The applicant shall operate Effluent Treatment Plant consisting of primary/secondary and tertiary treatment as is required with reference to influent quantity and quality.

In case of stoppage of functioning of ETP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(iii) The treated effluent shall be recycled to the maximum extent and should be reused within the premises for gardening etc. Quality of the treated effluent shall meet to the following general and specific standards as prescribed under Environment (Protection) Rules, 1986 and applicable to the unit from time-to-time :-

Industrial Effluent Quality Standard

S.No.	Parameter	Standard

(iv) Sewage Treatment and Disposal :- The applicant shall provide comprehensive STP as is required with reference to influent quantity and quality.In case of stoppage of functioning of STP, production has to be

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stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(v) The treated sewage shall be reused in gardening as far as possible. The STP shall be maintained continuously so as to achieve the quality of the treated sewage to the following standards.

S No.	Parameters	Standards

3. Conditions under Air (Prevention and Control of Pollution) Act -1981 as amended :-

i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards.

Air Pollution Source Details

S No.	Air Pollution Source	Type of fuel	Stack no	Control Device	Height of Stack
1	DG SET 160 & 120 KVA	HSD	02	Particulate Matter	AS PER E(P) ACT 1986

Emmission Quality Standards

S No.	Stack no	Parameters	Standards

In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately

(ii) The unit will not use any type of restricted fuel.

iii) Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial, Commercial, Residential, Silence) which are as follows :-

Day time : from 6.00 a.m. to 10.00 p.m., Night time: from 10.00 p.m. to 6.00 a.m.

Standards for Noise level in db(A) Leq	Industrial Area		Commercial Area		Residential Area		Silence Zone	
	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time
	75	70	65	55	55	45	50	40

4. Essential documents to be submitted by the Industry/Unit as Applicable :-

(i) Environment Statement in Form-V of Environment (Protection) Rules, 1986.

(ii) Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area.

5. Competent Authority reserves the right to change/modify/add any time any condition of this CCA.

6. Unit has to comply with the following specific & general conditions. Non compliance of any provision of this CCA and provisions of the Water Act, Air Act and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 will results in legal action under the aforesaid Acts and Rules.

7. In compliance to the G.O 1011/81-7-2021-09 (Writ)/2016 dated.13.10.2021 issued by Department of Environment, Forest and Climate Change, Uttar Pradesh. You are directed to develop Miyawaki Forest as per the SOP available at URL:-http://www.upecp.in/TrainingSession.aspx for ensuring timely compliance of this direction, you are hereby directed to submit a bank guarantee with minimum validity of one year of the

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amount equivalent to the sum of initial consent fees (Air and Water) or Rs. 50,000/- (Rs. Fifty Thousand Only) whichever is more, within 30 days from the date of issuance of this certificate. In case of non-compliance of this direction, your consent will be revoked by the Board.

8. If the unit uses the ground water and requires the permission from SGWA/CGWA for water abstraction then the industry will have to obtain No objection certificate for abstraction of ground water. It will be the responsibility of the industry to comply with the various conditions of the NOC obtained from the competent authority and submit to the Board, within 3 months time failing which CTO will be revoked.

General Conditions:-

1. The applicant shall get analysed the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF and shall report to the UPPCB.
2. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.
3. Treated Industial waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.
4. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the Board, legal action shall be initiated against the applicant.
5. The applicant shall maintain good house keeping. All valves/pipes/sewer/drains etc. must be leak-proof
6. The industry shall provide uninterrupted entry to the STP/ETP inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control systems.
7. The industry shall provide Inspection Book at the time of inspection to the Board's officials.
8. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.
9. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.
10. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.
11. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/ production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point
12. The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA, as may be necessary.

Specific Conditions:-

1. This consent is valid only for Ready Mix Concrete Plant (02)-180 Cubic Meter/Day & WMM-500 MT/Day.
2. A thick green belt of trees of suitable species able to attain 8-10 meter height on maturity shall be developed in multi-lineate staggered manner on a minimum 33% of the land on which the industry is established as per the "Protocol for Development of Green Belt" notified vide Board Office Order No.H16405/220/2018/02 dated. 16.02.2018 in this regard and is available at URL http://www.uppcb.com/pdf/Green-belt-Guide_160218.pdf.
3. The industry shall ensure that water sprinkling system, Mobile water sprinkling system and Smog gun

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should be installed as Air Pollution Control System.

4. The Industry shall cover boundary wall around the project premises.

5. If UPPCB or CPCB issues a closure order against the industry, this consent shall remain suspended for the period till the closure order is revoked, after which the consent will be effective again for the remaining period.

6. Settling tanks shall be made for re-circulation of water utilize for fugitive/dust suppression during operation of plant.

7. This consent order is being issued with the intention that no pollution or land ownership dispute is pending and no such litigation is pending in any court, otherwise, the consent order will be deemed to be nullified.

8. This consent is not transferable, in case of a change of ownership/management and addresses of new Owner/partner/directors/proprietor should immediately apply for the same.

9. The issuance of this consent does not convey any property rights in either real or personal property or any exclusive privileges, nor does it authorize any invasion of personal rights, nor any infringement of Central, State or local laws or regulations.

10. The unit shall discharge the domestic effluent through the Septic Tank/Soak pit.

11. The unit shall be operated in such a manner that ambient air quality should not adversely affect the surrounding environment by the fugitive emissions emitted during the operational/processing period.

12. The shall install/provide the water sprinkling systems as water sprinkler stand posts to suppress/mitigate the dust emissions.

13. Prior to any change in process, production capacity, modification, or any change within the unit will be liable to take Consent to establish (CTE).

14. Solid waste should be disposed off in such a manner that there will be no adverse effect on the population and environment of the surrounding area. Environmental statement should be sent to this office before 30 September every year.

15. The DG set should have minimum stack height 0.2x KVA from roof-top of the nearest building with acoustic enclosure and monitoring of noise level, stack emission and ambient air quality should be done by the laboratory recognized under Environment (Protection) Act, 1986 and report be sent to the Board.

16. The industry shall regularly operate water sprinkling system to control process emission and dust suppression in scientific manner to maintain Ambient Air Quality as per CPCB norms.

17. The Industry shall obtain land use certificate from competent authority of revenue department within 01 month and submit to State Board.

18. Metallic road shall be installed inside the premises with Regular wetting of the ground within the factory premises.

19. Complaint against said industry regarding Pollution if lodged & confirmed in inspection the consent order shall be revoked & necessary action against industry shall be taken under Air(Prevention & Control of Pollution) Act, 1981 and Water (Prevention & Control of Pollution) Act, 1974 as amended industry owner is responsible for this.

20. In case of violation of the above mentioned conditions, the CTO may be withdrawn.

VIJAY Digitally signed by VIJAY Date: 2025.05.07 19:39:58 +05'30'

Regional Officer

Copy to:

Chief Environmental Officer (Circle-2), U.P. Pollution Control Board, T.C. 12V, Vibhuti Khand, Gomati Nagar, Lucknow.

VIJAY Digitally signed by VIJAY Date: 2025.05.07 19:40:11 +05'30'

Regional Officer

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मिशन LiFE - पर्यावरण के लिए जीवन शैली

(Lifestyle For Environment)

जनसहभागिता का सन्देश

- स्वच्छता – देशसेवा में अपने परिवेश की स्वच्छता हेतु अपना सक्रिय योगदान सुनिश्चित करें
- संकल्प लें -एकल उपयोग प्लास्टिक उत्पाद जैसे कप, तश्तरी, चम्मच, स्ट्रॉ, ईयरबड्स आदि का उपयोग न हो एवं पर्यावरण अनुकूल विकल्पों जैसे कागज/पत्तों से बने दोने या कटलरी को प्राथमिकता दी जाय |
- एकल उपयोग प्लास्टिक उत्पाद के प्रयोग को रोकने एवं प्लास्टिक बैग के बजाय कपड़े के थैले का उपयोग करने मात्र से 375 मिलियन टन ठोस (प्लास्टिक) कचरे का उत्सर्जन बचाया जा सकता है
- चक्रीय अर्थव्यवस्था (सर्कुलर इकोनॉमी) का समुचित कार्यान्वयन वर्ष 2030 तक लगभग 14 लाख करोड़ रुपये की अतिरिक्त बचत उत्पन्न कर सकता है | वेस्ट /अपशिष्ट फेकने के पूर्व सोचें, ये किसी का संसाधन तो नहीं ...?
- अनुपयोगी इलेक्ट्रिक / इलेक्ट्रॉनिक उत्पाद को कचरे में फेकने से रुकें | इसके उपयुक्त निस्तारण हेतु इसे प्राधिकृत ई – वेस्ट रीसाइकलर को दें | प्राधिकृत ई-रीसाइक्लिंग इकाई में अनुपयोगी इलेक्ट्रिक / इलेक्ट्रॉनिक उत्पाद को देने मात्र से 0.75 मिलियन टन तक ई-कचरे का पुनर्चक्रण किया जा सकता है एवं ई-कचरे के विषम पर्यावरणीय दुष्प्रभाव से बचा जा सकता है
- बाहर जाते समय - सोचें कि क्या आपको वास्तव में परिवहन की आवश्यकता है - वह भी क्या व्यक्तिगत रूप से ? छोटी दूरी के लिए पैदल चलना पसंद करें, अथवा सम्भव हो तो कार पूल के रूप में संसाधन को साझा करें अथवा सार्वजनिक परिवहन पर विचार करें
- घरेलू स्तर पर कम से कम ठोस अपशिष्ट का उत्सर्जन करें और इनका प्थाक्कीकरण करें
- उपयोगी शेष खाद्य सामग्री आपके स्वयं प्रयास अथवा निकटस्थ सक्रिय स्वयं सेवी संस्थाओं की सहायता से समाज के वंचित वर्ग तक पहुंचाई जा सकती है | वहीं अनुपयोगी भोजन /खाद्य सामग्री को कंपोस्ट (वर्मी कम्पोस्ट) करने से 15 अरब टन भोजन को नष्ट होने से बचाया जा सकता है
- ध्यान रखें - उपयुक्त नल और शावर के उपयोग से पानी की खपत को 30 - 40% तक कम किया जा सकता है। एवं उपयोग में न होने पर नलों को बंद रखने मात्र से 9 ट्रिलियन लीटर पानी बचाया जा सकता है
- ट्रैफिक लाइट/रेलवे क्रॉसिंग पर कार/स्कूटर के इंजन बंद करने मात्र से 22.5 बिलियन kWh तक ऊर्जा की बचत हो सकती है
- परम्परागत बल्ब के स्थान पर CFL का उपयोग बिजली की खपत में प्रभावी कमी लाते हैं | उपयोग में न होने पर बिजली उपकरणों को बंद करें | स्टार रेटेड विद्युत उपकरणों के उपयोग को प्राथमिकता दें

हमारे द्वारा अपनी जीवन शैली की प्राथमिकताओं का उचित और पर्यावरण अनुकूल पुनर्निर्धारण समाज और पर्यावरण के प्रति हमारा दायित्व है |

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ANNEXURE – IV

SUBMITTED SIX MONTHLY ENVIRONMENTAL CLEARANCE COMPLIANCE, JUNE 2025

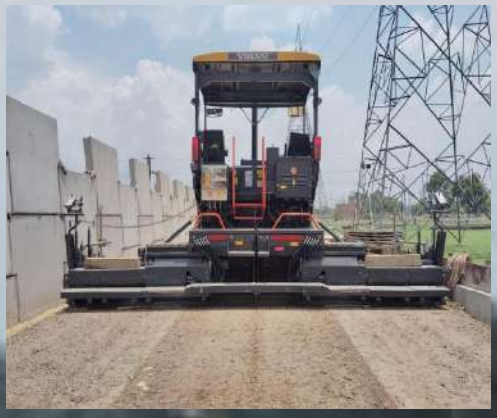


NATIONAL HIGHWAYS AUTHORITY OF INDIA (NHAI)

Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode

3rd SIX MONTHLY COMPLIANCE REPORT (PACKAGE -2)

JUNE 2025










Submitted By:

M/s. GPT Infra Projects Ltd

Prayagraj Ganga Bridge, Village –Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

Prepared By:

ORPHIC ENVIRONMENT PRIVATE LIMITED

(Associated with NABL & MoEF&CC Laboratory and NABET Accredited Consultancy firm)

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INTRODUCTION AND PROJECT DESCRIPTION

1. INTRODUCTION

The project is for **"Construction of 4 lane Inner Ring Road Phase -1 in and around Prayagraj city starting from near village Adampur, Design Ch. 0+000 and ends near Khodaypur Kasgaon village, Design Ch.65+066 in Prayagraj and Kaushambi districts in the state of Uttar Pradesh (Total length = 65.066 km)".** The proposed project traverses from 25°33'51.09" N 81°45'12.09" E to 25°29'26.54" N, 82°0'7.78" E. The proposed project is a Green field alignment project and proposed for 4 lane carriageway width with paved shoulders. The proposed project will pass through Prayagraj and Kaushambi districts in the state of Uttar Pradesh.

The project road of total design length of 65.066 km has been divided into 3 packages i.e. Package 1 (from Design Ch. 0+000 km (from near village Adampur) to km 43+200 Near Mahuawari (Total design Length = 43.200 km)), **Package 2 (from Design Ch. 43+200 Km (Near Mahuari) to Design Km 50+860, near Near Nababa urf Nibi Kala Upahar (Total design length= 7.660 km)** and Package 3 (from near Nibi Kala, Design Km 50+860 to near Khodaypur Kasgaon, Design km 64+763 on NH-19), Total design length = 13.903 km. **Presently Package 2 and Package 3 are in construction phase and started the commencement of services wef January 2024**.

The present compliance report is being submitted for Package 2 i.e. "Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode" whose EPC contractor is "M/s. GPT Infra Projects Ltd". There is 01 no. of RMC plant constructed in Package-2. This construction camp is located at a safe distance of more than 500 m from the nearest habitation.

The proposed project is a green-field with 4 lane configuration and shall follow the NH standards as per IRC SP 99-2013. The proposed road is having the 60 m RoW. It mainly consists of geometrics of highway, interchange design, junction design, cross sections, drainage design, pavement design, and structure design for culverts, bridges, flyover, VUP's, LVUP's, SVUP's, and interchanges as per EIA and design report. The land acquisition and compensation have been undertaken as per regulatory process. Crossing structures, Culverts and Bridges will be provided. The compensation of the land and the structures on it has been paid as per NH Act, 1956 and compensation and R&R shall be as per the RFCTLARR Act, 2013.

The construction of the proposed project requires diversion of 1.3128 ha. of protected forest land (Road side, Canal side and Railway line side strip plantation). The application for forest diversion has been applied in PARIVESH portal via. Proposal No. FP/UP/ROAD/430440/2023 for which the Stage-1 clearance has been obtained from Regional Office, MoEF&CC, Lucknow letter dated 30.10.2023. Then after the construction of the project road has been started.

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The proposed alignment mostly plain, predominately agriculture followed by fallow, wastelands, forest and habitations. The proposed alignment does not pass through Wildlife Sanctuary/National Park and its eco sensitive zone. In Package -2, approx. 280 nos. of trees (Fruit Bearing and Non-Fruit Bearing) are proposed to be felled falling in the ROW of the proposed project. In compensation to the loss approx. 1:10 nos (i.e. approx. 2800 nos.) of trees shall be planted all along the project road by the EPC contractor in accordance to IRC SP21:2009 apart from compensatory afforestation in consultation with the state forest department. Local native species shall be planted along the project road in the form of avenue and median plantations. Rain water harvesting pits are proposed in Package-2 and will be constructed in upcoming construction milestones.

The main objective of the proposed project is to provide better traffic management by way of improving the Inner Ring Road keeping in view of high rush of traffic expected every year during Kumbh Mela. The project lays emphasis on development of these areas and makes them available with the resources. Tourism in the area will be benefitted from improved access and connectivity. Project shall provide direct employment opportunities for about 100 persons (including permanent and temporary).

The Expert Appraisal Committee (EAC), Infra-1 based on the information submitted and clarifications provided by the project proponent and detailed discussions held on all the issues, recommended the project for grant of environmental clearance with stipulated specific conditions along with other Standard EC Conditions.

The Ministry of Environment, Forest and Climate Change has considered the proposal based on the recommendations of the Expert Appraisal Committee (Infrastructure, CRZ and other Miscellaneous projects) and hereby decided to grant Environmental Clearance for the " Construction of 4 lane Inner Ring Road Phase -1 in and around Prayagraj city starting from near village Adampur, Design Ch. 0+000 and ends near Khodaypur Kasgaon village, Design Ch.65+066 in Prayagraj and Kaushambi districts in the state of Uttar Pradesh " under the EIA Notification, 2006, as amended, subject to strict compliance of the following specific conditions, in addition to all standard conditions applicable for such projects.

2. PRESENT STATUS OF THE PROJECT

The project road (Package-2) has been awarded to **"M/s. GPT Infra Projects Ltd"** by National Highways Authority of India and the EPC contractor has started the construction in the month of January 2024 and the project is now in construction phase and has approximately completed 30 % of work as on June 2025 where only service road and structure foundation has been completed.

3. PURPOSE OF THE COMPLIANCE REPORT

This second six-monthly report is being submitted as per the refer Point No 2; Compliance condition stipulated in the Environmental Clearance. Further, the study will envisage the environmental impacts that have generated in the local environment due to the project. The environmental assessment is being carried out to verify:

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- That the project does not have any adverse environmental impacts in the project area and it's surrounding.
- Compliance with the conditions stipulated in the Environmental Clearance Letter.
- That the Project Management is implementing the environmental mitigation measures as suggested in the Environmental Impact Assessment Report including Environmental Management Plan.
- The project proponent is implementing the environmental safeguards in true spirit.
- Any non -conformity in the project with respect to the environmental implication of the project.

The compliance of Stipulated Conditions of Environmental Clearance for Package -2 has been followed:

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ENVIRONMENT CLEARANCE COMPLIANCE REPORT; EC IDENTIFICATION NO. EC23A3601UP5675402N

Project Name: Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode

The Compliance status to the conditions mentioned in Environment Clearance obtained vides Proposal No. IA/UP/INFRA1/436835/2023, File No. 10/43/2022-IA.III on 14th November, 2023 for the above said project are given vis-a vis;

S.No.	EC Conditions	Compliance to Environmental Clearance
1. Specific Conditions		
1.	Construction of wildlife-friendly bridges on Chainage no 8800.000 to 9400.000, 29900.00 to 30500.000 and 47600.000 to 49700.000 thus provide safe riverine habitat as recommended by ZSI.	In compliance; the construction of bridge at 47600.000 to 49700.000 is under process and the wildlife friendly bridge will be constructed. The sound and light barriers along with the fencing on both sides of the bridge will be installed in the upcoming milestones after the completion of the construction of the bridge.
2.	Installation of sound and light barriers on both sides of the bridges to mitigate noise and light pollution to minimize disturbance. Additionally, proper fencing should be installed along the bridges to prevent the dumping of waste, which can negatively impact the riverine habitat.	In compliance; the sound and light barriers along with the fencing on both sides of the bridge will be installed in the upcoming milestones after the completion of the construction of the bridge.
3.	Establishment of a minimum 1km buffer zone within around the identified nesting sites along the rivers stretch thus by preventing any unwanted disturbance around the habitat and thus for the conservation of the species. If required fencing method can be implemented from protection from predation of bird chicks from feral dogs. A proposal in this regard be sought from state forest department and necessary funds be provided within three months of grant of EC to state forest department	In compliance; the letter has been submitted to the office of the Divisional Forest Officer, Prayagraj for their proposals and requirement of necessary funds but the response from their side is awaited. The copy of the letter has been appended as **Annexure - 1.**
4.	Conducting surveys and monitoring of the riverine nesting birds every year from start of construction to 5 years post construction period by ZSI who prepared the	In compliance; the funds that will be allocated to ZSI for the said activities have been provided in modified EMP Budget. The budgetary proposal from ZSI has

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S.No.	EC Conditions	Compliance to Environmental Clearance
	conservation plan especially during the nesting period till the time when young chicks fledge. Efforts will also be made to identify new nesting sites as well as critical habitat sites within project impact zone and demarcation of buffer zones around these habitats to ensure successful conservation of these water birds. Further restriction of any infrastructure development in these areas should be implemented for successful breeding and conservations of these species. A proposal for funding be sought from ZSI for a period from start of construction till 5 years post construction and accordingly funds be provided within 3 months of grant of EC as the part of the EMP budget. Accordingly EMP budget to be modified.	been obtained to NHAI and the necessary fund of **Rs. 2.149 Cr.** has been transferred to ZSI for their implementation for the whole project stretch. The report from ZSI is under process. The letter of the approval and the receipt has been appended as **Annexure - 2**.
5.	Conservation and management activities for the schedule-I species (Indian Skimmer, Black bellied tern, Sarus Crane, Gangetic River Dolphin, Indian Gharial, Mugger/Marsh crocodile, Hard- and Soft-shelled Turtles, Golden Jackel, Indian Peafowl, Accipitridae family bird shall be implemented as suggested by the conservation plan prepared by the ZSI. A proposal for funding be sought from ZSI for a period from start of construction till 5 years post construction and accordingly funds be provided within 3 months of grant of EC as the part of the EMP budget. Accordingly EMP budget to be modified.	In compliance; the funds that allocated to ZSI for the said activities have been provided in modified EMP Budget. The budgetary proposal from ZSI has been obtained to NHAI and the necessary fund of **Rs. 2.149 Cr.** has been transferred to ZSI for their implementation for the whole stretch. The report from ZSI is under process. The letter of the approval and the receipt has been appended as **Annexure - 2.**
6.	All commitments made in the Wildlife Management & Conservation Plan submitted to the Ministry shall be implemented in letter and spirit. The status of implementation of Wildlife Management & Conservation Plan shall be submitted to the Regional Office of the Ministry along with 6 monthly compliance report.	In compliance; all commitments made in the Wildlife Management & Conservation Plan is being implemented by appointed contractor & NHAI and accordingly the report from the ZSI for their implementation shall be submit in the next compliance report.
7.	PP will make provision for contribution towards undertaking environmental sustainability programms such as ground	In compliance; the letter has been submitted to the Director, QMG Branch, (Indian Army Environmental Projects),

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S.No.	EC Conditions	Compliance to Environmental Clearance
	water rejuvenation, afforestation, solid waste management etc to the India Army as a part of EMP. Proposal regarding the same be sought from India Army Environmental Projects, QMG Branch, Army HQ and accordingly one time grant be provided within 3 months of grant of EC as the part of the EMP budget. Accordingly, EMP budget to be modified.	New Delhi for their proposals and requirement of necessary funds but the response from their side is awaited. The copy of the letter has been appended as **Annexure - 3.**
1.	A specific financial provision be made to the National Disaster Management Authority for infrastructure upgradation as a part of EMP. A general proposal regarding the same be sought from NDMA and provision for the same be made in EIA-EMP and accordingly provided to NDMA. Accordingly, EMP budget will be prepared	In compliance; the letter has been submitted to the Head of Department, (National Disaster Management Authority), New Delhi for their proposals and requirement of necessary funds but the response from their side is awaited. The copy of the letter has been appended as **Annexure-4.**
1.	Wildlife movement during the construction be monitored by forest department and if found necessary additional over / underpasses be developed. Provision for the same be made in the project budget and provided to state forest department upon request	In compliance; sufficient nos. of Underpasses/Bridges have been proposed and will be constructed as per the recommendations/suggestions by ZSI. In addition the letter has been submitted to the office of the Divisional Forest Officer, Prayagraj for their recommendation but the response from their side is awaited. The copy of the letter has been appended as **Annexure - 1.**
2.	In chainage from 29+900 to 30+500 shall maintain minimum peirs by increasing span length.	In compliance, this chainage does not pertain to this package.
3.	The proponent shall obtain Forest Clearance for diversion of forest land as per Forest (Conservation) Act, 1980.	In compliance; Stage-1 Forest Clearance is obtained vide Proposal No. FP/UP/ROAD/430440/2023 dated 30th October 2023. The copy of the Stage-1 Forest Clearance has been Appended in **Annexure - 5.**
4.	No tree can be felled/transplant unless exigencies demand. Where absolutely necessary, tree felling shall be with prior permission from the concern Authority. Old, large and heritage value trees should be retained based on girth and age	In compliance; Green belt development plan is proposed for compensatory plantation and avenue plantation. Avenue plantation works will be done by the support and supervision of forest department in the upcoming stages. The

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S.No.	EC Conditions	Compliance to Environmental Clearance
	regulations as may be prescribed by the Forest Department. Where the trees need to be cut/transplanted with prior permission from the concerned local Authority, compensatory plantation in the ratio of 1:10 (i.e. planting of 10 trees for every 1 tree that is cut/ non-survival of any transplanted tree) shall be done and maintained. Plantations to be ensured species (cut) to species (planted). All the plantation will be done by state forest department as deposit work and not by private contractors.	permission obtained for tree felling from the forest department in the forest and non-forest area has been Appended in **Annexure - 6.**
5.	The proponent shall obtain permission from the competent authorities for tree felling along the proposed alignment	In compliance; The permission obtained for tree felling from the forest department on the forest and non-forest land has been Appended in **Annexure - 6**.
6.	Trees with heronry (breeding ground for herons, egrets, etc), pelicanary or community nesting of birds like Painted Storks, Ibis, Egrets, Pelican, etc will not be allowed to fell. In case of presence of such, alignment will be required to be changed to save such trees.	In compliance; Based on the preliminary and site visit during EIA, no such locations have been observed.
7.	Green belt development (tree plantation) in lieu of the trees being felled in non-forest land should be carried out by the respective State forest departments as deposit work and not by the private contractor. Green belt must be developed using exclusively native species with maximum numbers of various species of ficus trees. No exotic species to be used for the same.	In compliance; Green belt development plan is proposed for compensatory plantation and avenue plantation. Avenue plantation works will be done by the support and supervision of forest department.
8.	Road side tree plantation of local fruit bearing species or in nearby village in collaboration with Gram Panchayats.	In compliance; Road side tree plantation of local fruit bearing species will be planted in coordination with the local Gram Panchayat/Gram Pradhan in the upcoming stages.
9.	Besides all the structures proposed, an additional adequate number of Culverts shall be provided for water supply to the agricultural land. All the Culverts proposed in the project shall be distinguished into	Complied. Additional adequate number of Culverts will be provided for water supply to the agricultural land.

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S.No.	EC Conditions	Compliance to Environmental Clearance
	water supply for the people and water supply for the agricultural land.	
10.	No Ground water shall be extracted and used. Approval/permission of concerned authority shall be obtained before drawing surface water from canal or any other sources.	In compliance; the approvals for the ground water extraction from the ground water department been Appended in **Annexure – 7**.
11.	Rain water harvesting pit shall be at least 3 - 5 m above the highest ground water table.	In compliance; the water level of the area is appreciable, as it was also studied during EIA study. Rain water harvesting pit are proposed in Package-2 and will be constructed in upcoming construction milestones.
12.	In borrow pits, the depth of the pit shall be regulated such that the sides of the excavation will have a slope not steeper than 1:2, from the edge of the final section of bank. Soil erosion checking measures shall be carried out. Details for Borrow area operation and rehabilitation given in EIA report shall be followed.	Will be Complied.
13.	Quarry areas shall be barricaded during mining operations. The abandoned quarry shall be developed as water reservoirs with proper fencing around quarry area. Details for Quarry area operation and rehabilitation given the EIA report shall be followed.	In Compliance; Quarries are developed as per guidelines of UPPCB and shall be barricaded with proper fencing.
14.	In all the construction sites within 150 m of the nearest habitation, noisy construction work such as crushing, concrete mixing will be stopped during the night time between 10.00 pm to 6.00 am. No noisy construction activities will be permitted around educational institutions/health centres (silence zones) up to a distance of 100 m from the sensitive receptors. All plants and equipment used in construction shall strictly conform to the CPCB/SPCB noise standards.	In compliance; the construction activities will be done in accordance with the permission obtained by the Pollution Control Board. All plants and equipment used in construction shall strictly conform to the CPCB/SPCB noise standards.
15.	Traffic Control Devices/Road Safety Devices/ Roadside Furniture including various types of cautionary, informatory, regulatory as mandatory signboards, road	In compliance; the sign Board and safety devices will be installed after the construction of the project road in upcoming construction milestones as per

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S.No.	EC Conditions	Compliance to Environmental Clearance
	markers, studs, etc. shall be provided at appropriate locations all along the project stretch in accordance with the specifications laid down in Manual of Specifications and Standards for Expressways (IRC:SP: 99-2013) and IRC:8, IRC:25, IRC:26, IRC:35, IRC:67, IRC:79, IRC:103 and Section 800 of MORTH Specifications.	the IRC guidelines.
16.	Prepare the traffic prediction report for complete project (including all packages of this project) considering the cumulative impact of the traffic on the environment and submit to the Ministry and concerned Regional Office within 3 months.	In compliance; the traffic prediction Data of all the packages has been submitted along with EIA Report. The traffic prediction report for the complete project (including all packages of this project) has been appended in **Annexure - 8**.
17.	All the major, minor bridges and culverts should not affect the drainage systems. Flood plains of the rivers/ drainage systems are not to be disturbed.	In compliance; sufficient no. of bridges and cross drainage structures are provided. Studies are conducted prior to designing of Major/ Minor Bridges and cross drainage structures.
18.	Afforestation using compensatory plantation in the ratio of 1:10 shall be carried out. Native tree species shall be provided as per the IRC Guidelines on Landscaping and Tree Plantation (IRC:SP:21-2009). Effort should be made to plant native trees and Ficus species on both sides of the alignment. Special attention shall be given for protecting giant trees, and locally important trees (having cultural importance) and should be identified chainage wise.	In compliance; the compensatory plantation will be done in the upcoming milestones by the EPC contractor in accordance to IRC SP21:2009 apart from compensatory afforestation in consultation with the state forest department. Local native species shall be planted along the project road in the form of avenue and median plantations.
19.	Project alignment should be managed in such a way to save the Heritage/old trees supposed to be affected by the proposed alignment.	In compliance; it is to be informed that the Heritage/old trees have been avoided to be felled.
20.	As per the Ministry's Office Memorandum F. No. 22-65/2017-IA.III dated 30th September, 2020, the project proponent shall abide by all the commitments made by them to address the concerns raised during the public consultation. The project proponent shall initiate the activities proposed by them, based on the	In compliance; action plan and mitigation measures proposed in compliance to the concerns raised during the public consultation are implemented during project execution.

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S.No.	EC Conditions	Compliance to Environmental Clearance
	commitment made in the public hearing, and incorporate in the Environmental Management Plan and submit to the Ministry. All other activities including pollution control, environmental protection and conservation, R&R, wildlife and forest conservation/protection measures including the NPV, Compensatory afforestation etc., either proposed by the project proponent based on the social impact assessment and R&R action plan carried out during the preparation of EIA report or prescribed by EAC, shall also become part of EMP and shall be implemented.	
21.	Proponent shall keep the finish road level sufficiently elevated from ground level with provision of railing on both sides to restrict animal crossing in order to avoid the possibility of wildlife injury/death. Major water bodies have been observed in the vicinity of the proposed road alignment & may be potential human elephant conflict points, appropriate number of animal safe passages as per the guideline framed by the Wildlife Institute of India and in consultation with Chief Wildlife Warden.	In compliance; Sufficient no. of VUP's, SVUP's, LVUP's and other structures are proposed to be constructed. It is to be also submitted that there is no major wildlife crossings reported on the project road as per the consultation with the forest department and in EIA study. The minimum height of the approach road of the bridge from the ground level is approx. 1 meter.
2. Additional Documents/Study/Approvals		
1.	Copy of Environmental Clearance obtained for the project	Complied with; Environmental Clearance is obtained vide File No. 10/43/2022-IA.III dated 14th November 2023. The copy of the Environmental Clearance has been Appended in **Annexure-9.**
2.	Environmental monitoring of Air, Noise, Soil and Water.	In compliance; Ambient Air, Noise, Water and Soil monitoring has been done quarterly on the construction camps and along the project road. The monitoring reports from 1st quarter to 4th quarter have been already submitted in the previous compliance report. The Test Reports for 5th and 6th quarter (January – June 2025) has been appended in **Annexure-10.**
4.	Consent to Establish for HMP, WMM, RMC plant	In compliance; the consent to establish has been obtained for the project.
5.	Consent to Operate for HMP, WMM, RMC	In compliance; the consent to operate has

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S.No.	EC Conditions	Compliance to Environmental Clearance
	plant	been obtained and has been appended in **Annexure-11**.
6.	Borrow area permission	In compliance; the borrow area permissions have been obtained from the nearest village panchayat and the concerned department.
7.	Permission/NOC from Inland Waterways Authority of India for the construction of major bridge	The NOC for the construction of the major bridge across Confluence (lawayankala) at Prayagraj (NW-1) has been obtained and has been appended in **Annexure-12.**
8.	Photographs of the ongoing/completed construction activities	Some of the ongoing/completed construction activities for Package -2 have been has been appended in **Annexure-13.**

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ANNEXURE-1

LETTER TO THE OFFICE OF DFO, PRAYAGRAJ

सत्यमेव जयते

भारतीय राष्ट्रीय राजमार्ग प्राधिकरण
(सड़क परिवहन और राजमार्ग मंत्रालय, भारत सरकार)
NATIONAL HIGHWAYS AUTHORITY OF INDIA
(Ministry of Road Transport & Highways, Govt. of India)
परियोजना कार्यान्वयन इकाई–प्रयागराज
Project Implementation Unit-Prayagraj
18–सी/28–ए, सरोजनी नायडू मार्ग, सिविल लाइन्स, प्रयागराज–211001
18-C/28-A, Sarojini Naidu Marg, Civil Lines, Prayagraj-211001
दूरभाष/Phone : 0532-2422035, फैक्स/Fax : 0532-2421019, ई–मेल/Email : aid@nhai.org

NHAI/11015/IRR/PIU/Prg/32059

Date: 8th Sept, 2023

To,

Divisional Forest Officer,
District Prayagraj

Sub: Consultancy Services for preparation of Feasibility Report cum DPR of Construction of 4-Lane Inner Ring Road in and around Prayagraj city in the State of Uttar Pradesh – **Environmental Clearance -Reg.**

Ref: EAC MoM ID EC/MOM/EAC/440259/8/2023 dated 08.08.2023

Sir,

This is to inform that EAC has recommended Environmental Clearance for above said proposal subjected to specific conditions. The following conditions pertain to Divisional Forest Office:

1. Establishment of a minimum 1km buffer zone within around the identified nesting sites along the rivers stretch thus by preventing any unwanted disturbance around the habitat and thus for the conservation of the species. If required fencing method can be implemented from protection from predation of bird chicks from feral dogs. **A proposal in this regard be sought from state forest department and necessary funds be provided within three months of grant of EC to state forest department.**
2. Wildlife movement during the construction be monitored by forest department and if found necessary additional over/underpasses be developed. Provision for the same be made in the project budget and provided to state forest department upon request.

Sir, as you are aware that there is enormous pressure from State Govt. to start the work immediately for which EC is required, hence it is requested to submit necessary proposal i.r.t. above two conditions specified by EAC at the earliest.

Yours Faithfully,

(Pankaj Mishra)
GM (T) cum Project Director

Copy to:

1. Regional Officer, RO-UP(E), NHAI, Varanasi
2. GM (T)-UP (East), NHAI HQ, New Delhi
3. GM (Env), NHAI HQ, New Delhi
4. M/s Artefact Project Ltd. Nagpur
5. M/s Orphic Environment Private Limited, Gautam Buddh Nagar

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ANNEXURE-2

LETTER OF THE APPROVAL TO ZSI AND THE PAYMENT RECEIPT

सत्यमेव जयते

भारतीय राष्ट्रीय राजमार्ग प्राधिकरण
(सड़क परिवहन और राजमार्ग मंत्रालय, भारत सरकार)
NATIONAL HIGHWAYS AUTHORITY OF INDIA
(Ministry of Road Transport & Highways, Govt. of India)
परियोजना कार्यान्वयन ईकाई–प्रयागराज
Project Implementation Unit-Prayagraj
18–सी/28–ए, सरोजनी नायडू मार्ग, सिविल लाइन्स, प्रयागराज–211001
18-C/28-A, Sarojini Naidu Marg, Civil Lines, Prayagraj-211001
दूरभाष/Phone : 0532-2422035, फैक्स/Fax : 0532-2421019, ई–मेल/Email : ald@nhai.org

11015/NHAI/RNG/PIU/Prg/ 349344

Dated: 17.10.2024

To,

Zoological Survey of India,
Prani Vigyan Bhawan,
M-Block, New Alipore
Kolkata-700053, E-mail: zsikolkata@gmail.com

Sub: Consultancy Services for preparation of Feasibility Report cum DPR of Construction of 4-Lane Inner Ring Road in and around Prayagraj City in the state of Uttar Pradesh**: Approval of Project for Long-Term Monitoring of Key Riverine Species in Prayagraj -Reg.**

Sir,

This letter confirms the approval of the project titled "Long-Term Monitoring of Key Riverine Species in Prayagraj for Conservation and Management in Uttar Pradesh" by the Competent Authority. The project budget has been set at Rs 6.52 crore for a duration of 7 years. It is to be apprised that the demand of Rs2.149Cr as received from your office vide mail dated 03.07.2024 is under process and will be released shortly.

Thus, as part of this project initiative, the equipment procured will remain the property of NHAI and must be utilized by ZSI for similar studies assigned by NHAI without any additional financial implications. It is essential that ZSI mobilizes the required equipment and dedicated project staff to the site at the earliest, with a formal intimation to this office regarding the mobilization.

The project scope includes conducting annual surveys and monitoring of riverine nesting birds for the period of 7 years, as specified by MoEF&CC para 1.1.(4) of the conditions. Additionally, efforts must focus on identifying new nesting and critical habitat sites within the project impact zone, including the demarcation of buffer zones to ensure the successful conservation of these species.

The team engaged for this project should consist of highly qualified biologists as committed in your email dated 23.07.2024, as the nature of the assignment is scientific and data-driven. Their remuneration should align with the existing government guidelines.

Regular quarterly progress reports detailing the advancements made and any challenges faced must be submitted to NHAI for review.

Thank you for your attention to these requirements.

Thanking You,

Yours faithfully,

(Pankaj Mishra)
GM (T)/Project Director

Copy to:
1. Sh. Alok Kumar, CGM (Tech), Environment & GHD, NHAI-HQ, New Delhi
2. GM (Environment), NHAI-HQ, New Delhi
3. GM-(Tech) UP-East, NHAI-HQ, New Delhi.
4. Regional Officer, RO-UP(East), NHAI-Varanasi.
5. DFO Prayagraj

TRUE COPY

दूरभाष/निदेशक/Phone Director 033-2400-6893
टेलिफैक्स/प्रशासनिक अधिकारी/Tele-Fax HOO
033-2400 8595
Email zsi.kolkata@gmail.com
Website: http/www.zsi.gov.in in

भारतसरकार
GOVERNMENT OF INDIA
पर्यावरण,वनएवंजलवायुपरिवर्तनमंत्रालय
Ministry of Environment, Forests & Climate Change
http/www.zsi.gov.in

भारतप्राणिसर्वेक्षण
Zoological Survey of India
प्राणिविज्ञानभवन
Prani Vigyan Bhawan
एम'ब्लॉक,न्यूअलीपुर,
'M' Block,New Alipore
कोलकाता/Kolkata–700 053

File No.223-228/2024-Tech.(Long term Moni, U.P.)/ 19852

Date. 09 Oct 2024

To
Pankaj Mishra
Gm(T) Cum Project Director
18-C/28-A, Sarojini Naidu Marg, Civil Lines,
Prayagraj-211001

Subject: Request for Release of 1st Year Grant for the Project "Long Term Monitoring of Key Riverine Species in Prayagraj for Conservation and Management in Uttar Pradesh"

Dear Sir/Madam,

This is to request the release of the first-year grant for the project titled **"Long Term Monitoring of Key Riverine Species in Prayagraj for Conservation and Management in Uttar Pradesh."** The project has been approved for funding by the **National Highway Authority of India (NHAI)**, and the first year's grant is now due for release. It is requested to initiate the transfer of the first installment of the approved funds to the following account:

- **Account Holder Name:** OAP SUNDRY DEPOSIT OF ENVIRONMENT/ WILDLIFE
- **Account Number:** 301602840901000
- **Branch:** INDIAN EXCHANGE PLACE
- **IFSC Code:** UBIN0530166

Thanking you in anticipation

(Dr. Souvik Sen.)
Scientist-E & Officer-In-Charge
Technical Section

SERB FUND TRANSFER THROUGH PUBLIC FINANCIAL MANAGEMENT SYSTEM (PFMS)

DETAILS OF ORGANISATION

1.	PFMS unique code	VC01281880
2	Agency Name	Zoological Survey of India
3	Hierarchy of Agency	Central Government
4	Complete contact address	Zoological Survey of India
5	Block	M-Block
6	Area	New Alipore
7	City	Kolkata
8	State	West Bengal
9	Pin Code	700053
10	Contact Person	Dr. Dhriti Banerjee
11	Designation	Director
12	Phone Number	033-24008595
13	E-mail	director@zsi.gov.in
14	Back account details for SERB schemes	
15	Institutions Account Name (as per bank record)	OAP SUNDRY DEPOSIT OF ENVIRONMENT / WILDLIFE
16	Account No.	301602840901000
17	IFSC Code	UBIN0530166
18	Bank name	Union Bank of India
19	Branch name	Indian Exchange Place Branch
20	Complete Branch Address	15, India Exchange Place, Kolkata-700001
21	MICR No	700026003
22	Account Type	Sundry

Certified that the Institute's account is an RTGS/ECS/NEFT enabled branch. I hereby declare that the particulars given above are correct and complete. The above agency's Account No. and back details are registered / mapped under PFMS.

Date:

Signature of the Competent Authority of the agency with seal

24/2/2023

Dr. Dhriti Banerjee
Director
Zoological Survey of India
MoEF&CC, Govt. of India
Kolkata-700053

15,INDIA EXCHANGE PLACE ,KOLKATA=700001

IEP/KOL/GOVT/2021 Dated: 21-12-2021

To Whom It may concern

This to certify that Dept.of envirement/Wildlife maintain a account(No-301602840901000) In the name of OAP-SUN-Deposit of envirement/Wild life with us,IFSC code of the said Account is UBIN0530166.

For UNION BANK OF INDIA
15, India Exchange Place, Kolkata-1

Deputy Branch Manager

N.B.-Necessary Details of the Account

1.Name of the office: India Exchange Place Branch
2.Account No-301602840901000
3Benificiary A/C name:OAP SUNDRY DEPOSIT OF ENVIREMENT /WILD LIFE
4.Bank Name:Union Bank Of India
5.IFSC code: UBIN0530166
6.Type of Account: Sundry
7.Bank MICR code:700026003
8.Bank Address:15,India Exchange Place,Kolkata-700001
9.NEFT/RTGS settlement Account No :301601980050000

Track TSA Transaction

Please email any issues in this report to : gifmis-rollout-doe@gov.in

Financial Year :	**2024-2025**	**PFMS TransactionId (EAT) :**	**C102448405337 (Debit)**
Source Agency :	**CS-NHAI-FARO, Varanasi-National Highway Authority Of India**	**Module :**	**Expenditure**
Ministry :	**024-ROAD TRANSPORT & HIGHWAYS**		
PAO :	**034415-PAO(NH), New Delhi**	**DDO :**	**234442-Section Officer (W&A)**

DEBIT DETAILS

Payment Status	DSC Status	DSC UserFirst / DSC UserLast	DSC Date	Ack Date	Ack Error Reason	NPB (Not Payable Before) Date	Debit Amount	Debit Status	Debit Date	# Credit Success	# Credit Failed	# Credit Pending
Approved	DigitalSignatoryLast	/	24-10-2024	24-10-2024 13:29:30		24-Oct-2024	21,490,000.00	Success	24-10-2024	1	0	0

Assignment / Account Statement Details

Assignment Date	Assignment Sanction Number	Funds Authority	Account Statement Reconcile Status
15-Oct-2024	NHAI/TSA/LIMIT/FAU/VARANASI/Rs.100Cr.	AutoRecvAssignmentJob	Account Statement Receonciled

CREDIT DETAILS

S.No.	Letter/Sanction Number	ComponentCode	Vendor Name	Vendor Account Number	Credit Id	Credit Status	Credit Failure Reason	Credit Date	DN/RN File	UTR No.	Amount Debited from Assignment
										Total :	**21,490,000.00**
1	124/1155/2024000281/24-10-2024 PRG	A.6	PAY & ACCOUNTS OFFICE (B/Z))	301602840901000	C102446234441	S		24-10-2024	DNV6PFMS0106981010092024102400010001	RBI2992484910737	21,490,000.00

ANNEXURE-3

LETTER TO QMG BRANCH, INDIAN ARMY, NEW DELHI



सत्यमेव जयते

भारतीय राष्ट्रीय राजमार्ग प्राधिकरण
(सड़क परिवहन और राजमार्ग मंत्रालय, भारत सरकार)
NATIONAL HIGHWAYS AUTHORITY OF INDIA
(Ministry of Road Transport & Highways, Govt. of India)
परियोजना कार्यान्वयन इकाई–प्रयागराज
Project Implementation Unit-Prayagraj
18–सी/28–ए, सरोजनी नायडू मार्ग, सिविल लाइन्स, प्रयागराज–211001
18-C/28-A, Sarojini Naidu Marg, Civil Lines, Prayagraj-211001
दूरभाष/Phone : 0532-2422035, फैक्स/Fax : 0532-2421019, ई–मेल/Email : aid@nhai.org

NHAI/11015/IRR/PIU/Prg/32107 Date: 13th Sept, 2023

To,

The Director
QMG Branch,
(Indian Army Environmental Projects)
Sena Bhawan, New Delhi – 110011
Email: qmgbr-ihq@nic.in

Sub: Consultancy Services for preparation of Feasibility Report cum DPR of Construction of 4-Lane Inner Ring Road in and around Prayagraj city in the State of Uttar Pradesh – **Environmental Clearance -Reg.**

Ref: 1. EAC MoM ID EC/MOM/EAC/440259/8/2023 dated 08.08.2023
2. This office letter no. 32061 dated 08.09.2023

Sir,

This is in continuation to this office letter u/r (2) which was regarding Environment Clearance of the Prayagraj Inner Ring Road Project. It is stated that EAC, MoEF&CC has recommended Environment Clearance for above mentioned proposal with certain specific conditions. The following condition pertains to Indian Army:

PP will make provision for contribution towards undertaking environmental sustainability programs such as ground water rejuvenation, afforestation, solid waste management etc to the India Army as a part of EMP. Proposal regarding the same be sought from India Army Environmental Projects, QMG Branch, Army HQ and accordingly one time grant be provided within 3 months of grant of EC as the part of the EMP budget.

The Inner Ring Road Project is highly important in view of up-coming Kumbh Mela 2025 at Prayagraj City and the progress of implementation has been regularly monitoring by State Govt. for early completion. The project cost is too high due to accommodation of 3 major Bridges on Ganga & Yamuna rivers. Hence, the viability of the project is very low. Still the project has been taken by the NHAI in view of above its important in the Kumbh Mela 2025 event. The salient feature and map of project on topo sheet & KML file are attached.

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It is requested to submit brief proposal with bear minimum financial implication for implementation said activities around project corridor by the ***India Army for*** compliance of above mentioned condition of MoEF&CC, if any required. In this regards, NHAI will deposit one time fund for implementation and its maintenances for entire life cycle of activities. An early action in the matter is solicited.

Yours Faithfully,

Encl: as above

(Pankaj Mishra)
GM (T) cum Project Director

Copy to:

1. Shri Amardeep Raju, Scientist E, Member Secretary (EAC), Ministry of Environment, Forest & Climate Change, Indira Paryavaran Bhawan, 3rd Floor, Vayu Wing, Jorbagh Road, New Delhi 11003
2. Regional Officer, RO-UP(E), NHAI, Varanasi
3. GM (T)-UP (East), NHAI HQ, New Delhi
4. M/s Artefact Project Ltd. Nagpur
5. M/s Orphic Environment Private Limited, Gautam Buddh Nagar

(2)/(2)

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सत्यमेव जयते

भारतीय राष्ट्रीय राजमार्ग प्राधिकरण
(सड़क परिवहन और राजमार्ग मंत्रालय, भारत सरकार)
NATIONAL HIGHWAYS AUTHORITY OF INDIA
(Ministry of Road Transport & Highways, Govt. of India)
परियोजना कार्यान्वयन ईकाई–प्रयागराज
Project Implementation Unit-Prayagraj
18–सी/28–ए, सरोजनी नायडू मार्ग, सिविल लाइन्स, प्रयागराज–211001
18-C/28-A, Sarojini Naidu Marg, Civil Lines, Prayagraj-211001
दूरभाष/Phone : 0532-2422035, फैक्स/Fax : 0532-2421019, ई–मेल/Email : aid@nhai.org

NHAI/11015/IRR/PIU/Prg/32661 Date: 8th Sept, 2023

To,

The Director
QMG Branch,
(Indian Army Environmental Projects)
Sena Bhawan, New Delhi – 110011
Email: qmgbr-ihq@nic.in

Sub: Consultancy Services for preparation of Feasibility Report cum DPR of Construction of 4-Lane Inner Ring Road in and around Prayagraj city in the State of Uttar Pradesh – **Environmental Clearance -Reg.**

Ref: EAC MoM ID EC/MOM/EAC/440259/8/2023 dated 08.08.2023

Sir,

This is to inform that EAC has recommended Environmental Clearance for above said proposal subjected to specific conditions. The following condition pertains to Indian Army:

2. PP will make provision for contribution towards undertaking environmental sustainability programs such as ground water rejuvenation, afforestation, solid waste management etc to the India Army as a part of EMP. Proposal regarding the same be sought from India Army Environmental Projects, QMG Branch, Army HQ and accordingly one time grant be provided within 3 months of grant of EC as the part of the EMP budget.

It is requested to submit necessary proposal i.r.t. above condition specified by EAC at the earliest. An early action in the matter is solicited.

Yours Faithfully,

(Pankaj Mishra)
GM (T) cum Project Director

Copy to:

1. Regional Officer, RO-UP(E), NHAI, Varanasi
2. GM (T)-UP (East), NHAI HQ, New Delhi
3. GM (Env), NHAI HQ, New Delhi
4. M/s Artefact Project Ltd. Nagpur
5. M/s Orphic Environment Private Limited, Gautam Buddh Nagar

TRUE COPY

ANNEXURE – 4

LETTER TO NATIONAL DISASTER MANAGEMENT AUTHORITY, NEW DELHI

सत्यमेव जयते

भारतीय राष्ट्रीय राजमार्ग प्राधिकरण
(सड़क परिवहन और राजमार्ग मंत्रालय, भारत सरकार)
NATIONAL HIGHWAYS AUTHORITY OF INDIA
(Ministry of Road Transport & Highways, Govt. of India)
परियोजना कार्यान्वयन ईकाई–प्रयागराज
Project Implementation Unit-Prayagraj
18–सी/28–ए, सरोजनी नायडू मार्ग, सिविल लाइन्स, प्रयागराज–211001
18-C/28-A, Sarojini Naidu Marg, Civil Lines, Prayagraj-211001
दूरभाष/Phone : 0532-2422035, फैक्स/Fax : 0532-2421019, ई–मेल/Email : aid@nhai.org

NHAI/11015/IRR/PIU/Prg/32106 Date: 13th Sept, 2023

To,

Head of Department
National Disaster Management
Safdarjung Enclave, NDMA Bhawan
Block A1 Nauroji Nagar,
New Delhi – 110029
Email: kkishore@ndma.gov.in

Kind Attn: Sh. Kamal Kishore

Sub: Consultancy Services for preparation of Feasibility Report cum DPR of Construction of 4-Lane Inner Ring Road in and around Prayagraj city in the State of Uttar Pradesh – **Environmental Clearance -Reg.**

Ref: 1. EAC MoM ID EC/MOM/EAC/440259/8/2023 dated 08.08.2023
2. This office letter no. 32062 dated 08.09.2023

Sir,

This is in continuation to this office letter u/r (2) which was regarding Environment Clearance of the Prayagraj Inner Ring Road Project. It is stated that EAC, MoEF&CC has recommended Environment Clearance for above mentioned proposal with certain specific conditions. The following condition pertains to National Disaster Management:

1. ***A specific financial provision to be made to the National Disaster Management Authority for infrastructure up gradation as a part of EMP. A general proposal regarding the same be sought from NDMA and provision for the same be made in EIA-EMP and accordingly provided to NDMA. Accordingly, EMP budget will be amended.***

The Inner Ring Road Project is highly important in view of up-coming Kumbh Mela 2025 at Prayagraj City and the progress of Implementation has been regularly monitoring by State Govt. for early completion. The project cost is too high due to accommodation of 3 major Bridges on Ganga & Yamuna rivers. Hence, the viability of the project is very low. Still the project has been taken by the NHAI in view of above its important in the Kumbh Mela 2025 event. The salient feature and map of project on topo sheet & KML file are attached.

---a)(2)..

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It is requested to submit brief proposal with bear minimum financial implication for implementation said activities around project corridor by the ***National Disaster Management Authority for*** compliance of above mentioned condition of MoEF&CC, if any required. In this regards, NHAI will deposit one time fund for implementation and its maintenances for entire life cycle of activities. An early action in the matter is solicited.

Yours Faithfully,

Encl: as above

(Pankaj Mishra)
GM (T) cum Project Director

Copy to:

1. Shri Amardeep Raju, Scientist E, Member Secretary (EAC), Ministry of Environment, Forest & Climate Change, Indira Paryavaran Bhawan, 3rd Floor, Vayu Wing, Jorbagh Road, New Delhi 11003
2. Regional Officer, RO-UP(E), NHAI, Varanasi
3. GM (T)-UP (East), NHAI HQ, New Delhi
4. M/s Artefact Project Ltd. Nagpur
5. M/s Orphic Environment Private Limited, Gautam Buddh Nagar

((2)/2)

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सत्यमेव जयते

भारतीय राष्ट्रीय राजमार्ग प्राधिकरण
(सड़क परिवहन और राजमार्ग मंत्रालय, भारत सरकार)
NATIONAL HIGHWAYS AUTHORITY OF INDIA
(Ministry of Road Transport & Highways, Govt. of India)
परियोजना कार्यान्वयन ईकाई–प्रयागराज
Project Implementation Unit-Prayagraj
18–सी/28–ए, सरोजनी नायडू मार्ग, सिविल लाइन्स, प्रयागराज–211001
18-C/28-A, Sarojini Naidu Marg, Civil Lines, Prayagraj-211001
दूरभाष/Phone : 0532-2422035, फैक्स/Fax : 0532-2421019, ई–मेल/Email : ald@nhai.org

NHAI/11015/IRR/PIU/Prg/32062 Date: 8th Sept, 2023

To,

Head of Department
National Disaster Management
Safdarjung Enclave, NDMA Bhawan
Block A1 Nauroji Nagar,
New Delhi – 110029
Email: kkishore@ndma.gov.in

Kind Attn: Sh. Kamal Kishore

Sub: Consultancy Services for preparation of Feasibility Report cum DPR of Construction of 4-Lane Inner Ring Road in and around Prayagraj city in the State of Uttar Pradesh – **Environmental Clearance -Reg.**

Ref: EAC MoM ID EC/MOM/EAC/440259/8/2023 dated 08.08.2023

Sir,

This is to inform that EAC has recommended Environmental Clearance for above said proposal subjected to specific conditions. The following condition pertains to National Disaster Management:

1. A specific financial provision to be made to the National Disaster Management Authority for infrastructure upgradation as a part of EMP. A general proposal regarding the same be sought from NDMA and provision for the same be made in EIA-EMP and accordingly provided to NDMA. Accordingly, EMP budget will be prepared.

It is requested to submit necessary proposal I.r.t. above condition specified by EAC at the earliest. An early action in the matter is solicited.

Yours Faithfully,

(Pankaj Mishra)
GM (T) cum Project Director

Copy to:

1. Regional Officer, RO-UP(E), NHAI, Varanasi
2. GM (T)-UP (East), NHAI HQ, New Delhi
3. GM (Env), NHAI HQ, New Delhi
4. M/s Artefact Project Ltd. Nagpur
5. M/s Orphic Environment Private Limited, Gautam Buddh Nagar

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ANNEXURE-5

COPY OF STAGE-1 FOREST CLEARANCE

सत्यमेव जयते

Government of India

Ministry of Environment, Forest and Climate Change

Regional Office, Lucknow

Online Proposal No.: **FP/UP/ROAD/430440/2023** Dated: **30/10/2023**

To,

Principal Secretary (Forest)/Additional Chief Secretary,
Department of Environment, Forest and Climate Change,
Bapu Bhawan, Lucknow,
Uttar Pradesh

Subject: Proposal for non-forestry use of **1.3128 ha.** of forest land under Forest (Conservation) Act, 1980 in favour of M/s NATIONAL HIGHWAY AUTHORITY OF INDIA for construction of 4-lane Prayagraj Inner Ring Road From CH. No. 0.000 to 65.045, in District:- Prayagraj (UTTAR PRADESH) – reg.

Sir/Madam,

I am directed to refer to the online proposal no. FP/UP/ROAD/430440/2023. dated 23/05/2023. on the above-mentioned subject seeking prior approval of the Central Government in accordance with section' 2' of the Forest (Conservation) Act, 1980.

After careful consideration and approval of the proposal, I am directed to convey the **"In-Principle"** approval of the Central Government under section 2 of the Forest (Conservation) Act, 1980 for the Proposal for non-forestry use of **1.3128 ha.** of forest land under Forest (Conservation) Act, 1980 in favour of M/s NATIONAL HIGHWAY AUTHORITY OF INDIA for construction of 4-lane Prayagraj Inner Ring Road From CH. No. 0.000 to 65.045, in District:- Prayagraj (UTTAR PRADESH) subject to the fulfillment of the following conditions:

1. General Conditions

S. No	Conditions
1.1	Legal status of the diverted forest land shall remain unchanged
1.2	Forest land will be handed over only after required non-forest land for the project is handed over by the user agency.

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S. No	Conditions
1.3	Compensatory afforestation shall be taken up by the Forest Department for plantation in an area of equivalent (1.3128 ha.) Non forest land in Village-Bashahara, Tehsil Meja, District-Prayagraj at the cost of the user agency. As far as possible, a mixture of local indigenous species shall be planted and monoculture of any species may be avoided.
1.4	The non-forest land proposed for CA shall be transferred and mutated in the name of Forest Department and notified as RF/PF prior to Stage-II approval. A copy of the original notification declaring the non-forest land under Section 4 or Section 29 of the Indian Forest Act, 1927, or under the relevant section of the State Forest Act as the case may be, will be submitted by the State Government prior to Stage-II approval.
1.5	The cost of compensatory afforestation at the prevailing wage rates as per compensatory afforestation scheme and the cost of survey, demarcation and erection of permanent pillars if required on the CA land shall be deposited in advance with the Forest Department by the project authority. The CA plantation will be maintained for 10 years. The scheme may include appropriate provision for anticipated cost increase for works scheduled for subsequent years.
1.6	The State Government shall charge the Net Present Value(NPV) for the 1.3128 ha. forest area to be diverted under this proposal from the User Agency as per the orders of the Hon'ble Supreme Court of India dated 30/10/2002, 01/08/2003, 28/03/2008, 24/04/2008 and 09/05/2008 in IA No. 566 in WP (C) No. 202/1995 and as per the guidelines issued by the Ministry vide letters No. 5-1/1998-FC (Pt.II) dated 18/09/2003, as well as letter No. 5-2/2006-FC dated 03/10/2006 and 5-3/2007-FC dated 05/02/2009. Revised amount of NPV as applicable as per orders dated 06-01-2022 and 19-01-2022 shall be deposited by User Agency in this regard.
1.7	Additional amount of the NPV of the diverted forest land, if any, becoming due after finalization of the same by the Hon'ble Supreme Court of India on receipt of the report from the Expert Committee, shall be charged by the State Government from the User Agency. The User Agency shall furnish an undertaking to this effect.
1.8	User agency shall restrict the felling of trees to 47 trees/minimum number in the diverted forest land and the trees shall be felled under the strict supervision of the State Forest Department and the cost of felling of trees shall be deposited by the User Agency with the State Forest Department.
1.9	The complete compliance of the FRA, 2006 shall be ensured by way of prescribed certificate from the concerned District Collector.
1.10	Speed regulating signage will be erected along the road at regular intervals in the Protected Areas/ Forest Areas.Speed regulating signage will be erected along the road at regular intervals in the Protected Areas/ Forest Areas.
1.11	The user agency shall provide suitable under / over pass in Protected Area / Forest Area as per recommendations of CWLW / NBWL / FAC / REC.
1.12	User Agency shall obtain Environmental Clearance as per the provisions of the Environmental (Protection) Act, 1986, if applicable.
1.13	The layout plan of the proposal shall not be changed without prior approval of Central Government.
1.14	No labour camp shall be established on the forest land.

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S. No	Conditions
1.15	Sufficient firewood, preferably the alternate fuel, shall be provided by the User Agency to the labourer after purchasing the same from the State Forest Department or the Forest Development Corporation or any other legal source of alternate fuel.
1.16	The boundary of the diverted forest land shall be suitably demarcated on ground at the project cost, as per the directions of the concerned Divisional Forest Officer.
1.17	No additional or new path will be constructed inside the forest area for transportation of construction materials for execution of the project work.
1.18	The period of diversion under this approval shall be co-terminus with the period of lease to be granted in favour of the user agency or the project life, whichever is less.
1.19	The forest land shall not be used for any purpose other than that specified in the project proposal.
1.20	The forest land proposed to be diverted shall under no circumstances be transferred to any other agencies, department or person without prior approval of Govt. of India.
1.21	The KML file of the area to be diverted, the CA areas, the proposed SMC work, the proposed Catchment Area Treatment area and the WLMP area shall be uploaded on the e-Green watch portal with all requisite details before commencement of works.
1.22	Any order of Temporary Work Permission in case of linear projects for tree cutting and commencement of work as per clause 11.2 of FCA Guidelines shall be passed under intimation to Nodal office and this office. Order of Temporary Work Permission have to be uploaded on PARIVESH Portal as well. Nodal Officer will strictly monitor and ensure that no further activity is carried out under such permission after the expiry of one year from the date of issue of such permission.
1.23	Violation of any of these conditions will amount to violation of Forest (Conservation) Act, 1980 and action would be taken as per the MoEF&CC Guideline F. No. 11-42/2017-FC dt. 29/01/2018.
1.24	Any other condition that the Ministry of Environment, Forests & Climate Change may stipulate from time to time in the interest of conservation, protection and development of forests & wildlife.
1.25	All the funds received from the user agency under the project shall be transferred/ deposited to CAMPA fund only through e-portal (https://parivesh.nic.in/).
1.26	The compliance report shall be uploaded on e-portal (https://parivesh.nic.in/).

2. Standard conditions

S. No	Conditions
2.1	The violation of any of the conditions stipulated under this approval will be liable to the cognizance and appropriate action under MoEFCC rules and Guidelines as applicable, specifically MoEFCC Guidelines dated 15/05/2023, authorizing officers of the rank of Divisional Forest Officer

TRUE COPY

S. No	Conditions
	(DFO)/Deputy Conservator of Forests (DCF) and above of the State Government or Union territory Administration concerned, having jurisdiction over the forest land in respect of which any offence under the Forest (Conservation) Act, 1980 is committed or violation of the provisions of the said Act has been made, to file complaints against such person/authority/organization, prima-facie found guilty of offence under the Act or the violation of the rules made thereunder, in the court having jurisdiction in the matter.

3. Specific Conditions

S. No	Conditions
3.1	Concerned DFO needs to certify that the proposed CA land is non-forest land and the boundaries depicted on DSS (Decision Support System) shall be rectified accordingly.
3.2	Geo referenced cadastral map overlaying the forest boundaries of the proposed CA site needs to be submitted prior to Stage-II approval.
3.3	Multiple KML file and Geo-referenced map in the different location has been uploaded on the Parivesh portal. Duplicate files needs to be removed from the PARIVESH portal.
3.4	No objection certificates from concerned dept. like Irrigation, Railway etc. needs to be uploaded online on portal prior to Stage-II approval.

After receipt of the compliance report on the fulfillment of the conditions mentioned above, the proposal shall be considered for final approval under section 2 of the Forest (Conservation) Act, 1980. Transfer of forest land shall not be affected till final approval is granted by the Government in this regard.

Copy To

pccf-up@nic.in, psecforest-up@nic.in, ccfnodalup@gmail.com, cf_ald@yahoo.co.in, dfoallahabad@yahoo.co.in, ald@nhai.org

Your's faithfully

TRUE COPY

ANNEXURE - 6

PERMISSION OBTAINED FOR TREE FELLING ON FOREST AND NON-FOREST LAND FROM THE FOREST DEPARTMENT

कार्यालय प्रभागीय निदेशक सामाजिक वानिकी प्रभाग, प्रयागराज।

पत्रांक– 1828 /15–1 दिनांक, प्रयागराज, दिसम्बर, 16, 2022।

सेवा में,

महाप्रबन्धक (तक)/परियोजना निदेशक
भारतीय राष्ट्रीय राजमार्ग प्राधिकरण
परियोजना कार्यान्वयन इकाई–प्रयागराज,
18–सी/28–ए, सरोजनी नायडू मार्ग, सिविल लाइन्स,
प्रयागराज।

विषयः– प्रस्तावित 4–लेन प्रयागराज इनर रिंग रोड के निर्माण के अन्तर्गत जनपद–प्रयागराज में फारेस्ट प्रस्ताव तैयार किये जाने के सम्बन्ध में।

सन्दर्भः– आपका पत्र सं0–11015/भा रा रा प्रा/रिंगरोड/पी आई यू प्रया/28147 दिनांक 06.10.2021

महोदय,

उपर्युक्त विषयक परियोजना हेतु आपके सन्दर्भित पत्र के क्रम में भारतीय राष्ट्रीय राजमार्ग प्राधिकरण, परियोजना कार्यान्वयन इकाई–प्रयागराज की ओर से श्री दुष्यंत सिंह (प्रतिनिधि) तथा वन विभाग की ओर फूलपुर रेंज के श्री इन्द्रकान्त, वन दरोगा करछना रेंज के चाका सेक्शन के सेक्शन अधिकारी श्री राम चन्द्र यादव तथा बीट प्रभारी श्रीमती डिम्पल शर्मा सोरांव रेंज के श्री विजय प्रताप सिंह, वन दरोगा तथा प्रयाग रेंज के श्री इन्द्रपाल सिंह, वन दरोगा, श्री शिवदत्त सिंह, वन दरोगा की उपस्थिति में प्रस्तावित 4 लेन प्रयागराज इनर रिंग रोड के निर्माण में बाधक वृक्षों तथा प्रभावित होने वाली संरक्षित वन भूमि के सम्बन्ध में संयुक्त निरीक्षण किया गया। **संयुक्त निरीक्षण के अनुसार प्रस्तावित परियोजना के निर्माण में (1) 43 वृक्ष (संरक्षिति वन भूमि के) (2) 112 वृक्ष (गैर संरक्षित वनभूमि के) कुल (1)+(2)=155 वृक्ष बाधक हैं तथा 1.3128 हे0 संरक्षित वन भूमि प्रभावित हो रही है।**

ज्ञातव्य हो कि वन (संरक्षण) अधिनियम 1980 की धारा–2 के तहत वन भूमि पर किसी प्रकार का गैर वानिकी (Non-Forestry) कार्य करने से पूर्व भारत सरकार की पूर्वानुमति प्राप्त करना आवश्यक है, ताकि वन (संरक्षण) अधिनियम 1980 की धारा–2 का उल्लघन न हो।

अतः उक्त के परिपेक्ष में आपसे अपेक्षा की जाती है कि संरक्षित वन भूमि 1.3128 हे0 में गैर वानिकी कार्य (Non forestry work) करने से पूर्व भारत सरकार से अनुमति प्राप्त करने हेतु भारत सरकार की website-Parivesh.nic.in के (Parivesh-2.0) पर Online प्रस्ताव भरकर संलग्न check list के अनुसार पूर्ण प्रस्ताव 05 प्रतियों में तैयार कर इस कार्यालय को उपलब्ध करायें, ताकि इस स्तर से अग्रिम कार्यवाही की जा सके। इसके अतिरिक्त

(1) 43 बाधक वृक्षों के 10 गुना अर्थात 430 पौधों का आर0सी0सी0 ट्री गार्ड रोपण तथा 10 वर्षों तक रख–रखाव की धनराशि= **रू0 34,37,222.00**

(2) प्रभावित संरक्षित वन भूमि 1.3128 हे0 के दो गुने अर्थात **1.3128×2= 2.6256** हे0 अवनत वन भूमि पर 2889 पोधों का रोपण तथा 10 वर्षों तक रख–रखाव की धनराशि= **रू0 6,20,984.00**

(3) प्रभावित संरक्षित वन भूमि 1.3128 हे0 के NPV की धनराशि= **रू0 12,57,374.00**

उपरोक्त बिन्दु (1),(2) व (3) के अनुसार कुल धनराशि (1)+(2)+(3)= **रू0 53,15,580.00** सक्षम स्तर से वन भूमि हस्तान्तरण प्रस्ताव के Stage-1 में दिये जान वाले अन्य शर्तों के साथ–साथ उक्त धनराशि भी भारत सरकार के CAMPA Fund में जमा करने की आवश्यकता होगी। उक्त धनराशि अनुमानित व्यय है। यह वास्तविक आधार पर भविष्य में घट–बढ़ सकती है। इसलिए उक्त धनराशि को अपने DPR में सम्मिलित कर ले, ताकि भविष्य में आवश्यकता पड़ने पर भुगतान की कार्यवाही की जा सके।

उपरोक्त के अतिरिक्त उसी मार्ग (इनर रिंग रोड) के निर्माण में गैर वन भूमि पर बाधक 112 वृक्षों के 10 गुना अर्थात 1120 पौधों का रोपण व 5 वर्षों का अनुरक्षण की धनराशि **रू0 27,33,987.00** का भुगतान बैंक ड्राफ्ट जो कि DIVISIONAL DIRECTOR SOCIAL FORESTRY DIVISION PRAYAGRAJ के पक्ष में देय हो के माध्यम से किया जायेगा। तत्पश्चात गैर वन भूमि पर बाधक वृक्षों के पातन हेतु अग्रिम कार्यवाही की जा सकेगी।

संलग्नकः– उपरोक्तानुसार।

(महावीर कौजलगी)
प्रभागीय निदेशक
सामाजिक वानिकी प्रभाग,
प्रयागराज।

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PROJECT:-PRAYAGRAJ INNER RING ROAD
PROJECT UNDER PIU PRAYAGRAJ (U.P)

FRUIT TREES REPORT

DISTRICT- PRAYAGRAJ
TEHSHIL- KARCHHANA

FRUIT TREES REPORT OF NATIONAL HIGHWAY DISTRICT PRAYAGRAJ IN THE STATE OF UTTAR PRADESH

Sr No.	Tehsil	Tree No	Village Name	Owners Name	Khasra No	Type	Girth	Age of Tree (Years)	Chainage	Amount of Every Tree	Total Amount
1	KARCHHANA	1	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Khajoor	80	12	42+200	4338.00	
2	KARCHHANA	2	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Khajoor	85	13	42+200	4338.00	
3	KARCHHANA	3	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Khajoor	85	13	42+200	4338.00	
4	KARCHHANA	4	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Khajoor	80	12	42+200		
5	KARCHHANA	5	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Khajoor	90	14	42+200		
6	KARCHHANA	6	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Khajoor	90	14	42+200		
7	KARCHHANA	7	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Khajoor	90	14	42+200		
8	KARCHHANA	8	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Khajoor	60	9	42+200		
9	KARCHHANA	17	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Khajoor	55	9	42+200		
Total					9						

→ 396 के 3 गुणा

→ Bottle palm

ARTEFACT PROJECTS LIMITED

Manager (Tech)
NHAI PIU-Prayagraj

मुकदमा दायर करना

0676
+ 4338
13,014:00

0676
+ 4338
13,014:00

17,352:00
+ 0676:00
26,029:00

(M) मुकदमा
उच्च न्यायालय

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PROJECT:-PRAYAGRAJ INNER RING ROAD
PROJECT UNDER PIU PRAYAGRAJ (U.P)

FRUIT TREES REPORT

DISTRICT- PRAYAGRAJ
TEHSHIL- KARCHHANA

FRUIT TREES REPORT OF NATIONAL HIGHWAY DISTRICT PRAYAGRAJ IN THE STATE OF UTTAR PRADESH

Sr No.	Tehsil	Tree No	Village Name	Owners Name	Khasra No	Type	Girth	Age of Tree (Years)	Chainage	Amount of Every Tree	Total Amount
1	KARCHHANA	35	Rehi Taluka Panwari	Narendra Singh S/O Trioki Singh	150	Amla	25	3	43+250	—	—
2	KARCHHANA	36	Rehi Taluka Panwari	Narendra Singh S/O Trioki Singh	150	Amla	25	3	43+250	—	—
3	KARCHHANA	40	Rehi Taluka Panwari	Narendra Singh S/O Trioki Singh	150	Amrood	25	4	43+250	4282-00	4282-00
4	KARCHHANA	41	Rehi Taluka Panwari	Narendra Singh S/O Trioki Singh	150	Amrood	40	6	43+250	4130-00	4130-00
5	KARCHHANA	44	Rehi Taluka Panwari	Ghumman Singh S/O Ram Soorat Singh	150	Amrood	25	4	43+200	4282-00	4282-00
6	KARCHHANA	45	Rehi Taluka Panwari		150	Amrood	30	30	43+200	—	—
7	KARCHHANA	46	Rehi Taluka Panwari		150	Shahshoot	20	3	43+200	—	—
Total					7						

ARTEFACT PROJECTS LIMITED

Manager (Tech)
NHAI PIU-Prayagraj

12694=00 12694=00 25388=00

PROJECT:-PRAYAGRAJ INNER RING ROAD
PROJECT UNDER PIU PRAYAGRAJ (U.P)

FRUIT TREES REPORT

DISTRICT- PRAYAGRAJ
TEHSHIL- KARCHHANA

FRUIT TREES REPORT OF NATIONAL HIGHWAY DISTRICT PRAYAGRAJ IN THE STATE OF UTTAR PRADESH

Sr No.	Tehsil	Tree No	Village Name	Owners Name	Khasra No	Type	Girth	Age of Tree (Years)	Chainage	Amount of Every Tree	Total Amount
1	KARCHHANA	23	Lawayan Kalah Uparhar	Prakash S/O Punnalal Nishad	189	Lemon	50	6	47+150	3636.00	3636.00
2	KARCHHANA	24	Lawayan Kalah Uparhar	Santosh Chand S/O Jamna Lal Nishad	189	Lemon	60	7	47+150	3565.00	3565.00
3	KARCHHANA	25	Lawayan Kalah Uparhar	Santosh Chand S/O Jamna Lal Nishad	189	Lemon	50	50	47+150	—	—
4	KARCHHANA	26	Lawayan Kalah Uparhar	Santosh Chand S/O Jamna Lal Nishad	189	Lemon	40	4	47+150	3776.00	3776
5	KARCHHANA	5	Lawayan Kalah Uparhar	Shiv Kumar S/O Sipahi Lal	189	Shahtoot	90	11	47+200	—	—
6	KARCHHANA	6	Lawayan Kalah Uparhar	Shiv Kumar S/O Sipahi Lal	189	Papaya	65	4	47+200	—	—
7	KARCHHANA	7	Lawayan Kalah Uparhar	Shiv Kumar S/O Sipahi Lal	189	Orange	40	4	47+200	5091	5091
8	KARCHHANA	8	Lawayan Kalah Uparhar	Shiv Kumar S/O Sipahi Lal	189	Amrood	25	3	47+200	4338.00	4338.00
9	KARCHHANA	28	Lawayan Kalah Uparhar	Shiv Pal S/O Ram Narayan	179	Amrood	25	3	47+000	4338.00	4338.00
10	KARCHHANA	29	Lawayan Kalah Uparhar	Shiv Pal S/O Ram Narayan	179	Amrood	25	3	47+000	4338	4338.00
11	KARCHHANA	30	Lawayan Kalah Uparhar	Shiv Pal S/O Ram Narayan	179	Amrood	25	3	47+000	4338	4338
12	KARCHHANA	31	Lawayan Kalah Uparhar	Shiv Pal S/O Ram Narayan	178, 179	Mango	230	35	47+100	—	—
13	KARCHHANA	32	Lawayan Kalah Uparhar	Shiv Pal S/O Ram Narayan	178, 179	Mahua	200	30	47+100	✓	
14	KARCHHANA	33	Lawayan Kalah Uparhar	Shiv Pal S/O Ram Narayan	178, 179	Mahua	210	32	47+100	✓	
15	KARCHHANA	34	Lawayan Kalah Uparhar	Shiv Pal S/O Ram Narayan	178, 179	Mahua	295	38	47+100	✓	
16	KARCHHANA	35	Lawayan Kalah Uparhar	Shiv Pal S/O Ram Narayan	178, 179	Mahua	310	32	47+100	✓	
17	KARCHHANA	36	Lawayan Kalah Uparhar	Shiv Pal S/O Ram Narayan	178, 179	Mahua	210	32	47+100	✓	
18	KARCHHANA	37	Lawayan Kalah Uparhar	Shiv Pal S/O Ram Narayan	178, 179	Mahua	290	36	47+100	✓	
19	KARCHHANA	38	Lawayan Kalah Uparhar	Shiv Pal S/O Ram Narayan	178, 179	Mahua	200	32	47+100	✓	
20	KARCHHANA	39	Lawayan Kalah Uparhar	Shiv Pal S/O Ram Narayan	178, 179	Mango	210	32	47+100	✓	
21	KARCHHANA	40	Lawayan Kalah Uparhar	Shiv Pal S/O Ram Narayan	178, 179	Mahua	220	30	47+100	✓	
22	KARCHHANA	41	Lawayan Kalah Uparhar	Shiv Pal S/O Ram Narayan	178, 179	Mahua	205	32	47+100	✓	
23	KARCHHANA	42	Lawayan Kalah Uparhar	Shiv Pal S/O Ram Narayan	178, 179	Mahua	180	26	47+100	✓	
24	KARCHHANA	43	Lawayan Kalah Uparhar	Shiv Pal S/O Ram Narayan	178, 179	Mahua	235	35	47+100	✓	
25	KARCHHANA	44	Lawayan Kalah Uparhar	Shiv Pal S/O Ram Narayan	178, 179	Mahua	220	32	47+100	✓	
26	KARCHHANA	41A	Lawayan Kalah Uparhar		319, 316	Mango	190	28	46+750	12710	12710
27	KARCHHANA	42A	Lawayan Kalah Uparhar		319, 316	Mango	220	32	46+750	13832	13832
28	KARCHHANA	43A	Lawayan Kalah Uparhar		319, 316	Mango	240	34	46+750	14493	14493
29	KARCHHANA	44A	Lawayan Kalah Uparhar		319, 316	Mango	180	27	46+750	12180	12180
30	KARCHHANA	45	Lawayan Kalah Uparhar		319, 316	Mango	270	41	46+750	15807	15807
31	KARCHHANA	97	Lawayan Kalah Uparhar	Ravi Shankar Aadivashi S/O Laxman Aadivashi	293	Mango	170	26	46+400	12049	12049
32	KARCHHANA	98	Lawayan Kalah Uparhar	Ravi Shankar Aadivashi S/O Laxman Aadivashi	293	Jamun	160	18	46+400	8553	8553
33	KARCHHANA	113A	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Amrood	25	4	45+450	4282	4282
34	KARCHHANA	114A	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Lemon	25	3	45+450	3846	3846
35	KARCHHANA	115A	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Chiti	25	4	45+450	—	—
36	KARCHHANA	116	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Chiti	25	4	45+450	—	—
37	KARCHHANA	117	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Chiti	20	3	45+450	—	—

ARTEFACT PROJECTS LIMITED

Manager (Tech)
NHAI PIU-Prayagraj

Scanned with OKEN Scanner

PROJECT:-PRAYAGRAJ INNER RING ROAD
PROJECT UNDER PIU PRAYAGRAJ (U.P)

FRUIT TREES REPORT

DISTRICT- PRAYAGRAJ
TEHSHIL- KARCHHANA

38	KARCHHANA	118	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Amrood	25	4	45+450	4282	4282
39	KARCHHANA	119	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Amrood	25	4	45+450	4282	4282
40	KARCHHANA	120	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Amrood	30	5	45+450	4216	4216
41	KARCHHANA	121	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Amrood	25	4	45+450	4282	4282
42	KARCHHANA	122	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Banana	25	2	45+450	—	—
43	KARCHHANA	123	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Banana	25	2	45+450	—	—
44	KARCHHANA	124	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Banana	25	2	45+450	—	—
45	KARCHHANA	125	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Banana	30	3	45+450	—	—
46	KARCHHANA	126	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Banana	30	3	45+450	—	—
47	KARCHHANA	127	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Banana	30	3	45+450	—	—
48	KARCHHANA	128	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Banana	30	3	45+450	—	—
49	KARCHHANA	129	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Banana	35	3	45+450	—	—
50	KARCHHANA	130	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Banana	35	3	45+450	—	—
51	KARCHHANA	131	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Banana	25	3	45+450	—	—
52	KARCHHANA	132	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Shahshool	25	3	45+450	—	—
53	KARCHHANA	133	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Shahshool	20	2	45+450	—	—
54	KARCHHANA	134	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Shahshool	20	2	45+450	—	—
55	KARCHHANA	135	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Shahshool	20	2	45+450	—	—
56	KARCHHANA	136	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Shahshool	20	2	45+450	—	—
57	KARCHHANA	137	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Shahshool	20	2	45+450	—	—
58	KARCHHANA	138	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Shahshool	25	3	45+450	—	—
59	KARCHHANA	139	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Goolar	35	3	45+450	—	—
60	KARCHHANA	140	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Goolar	30	3	45+450	—	—
61	KARCHHANA	141	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Goolar	30	3	45+450	—	—
62	KARCHHANA	142	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Goolar	20	3	45+450	—	—

ARTEFACT PROJECTS

Manager (Tech)
NHAI PIU-Prayagraj

Scanned with OKEN Scanner

PROJECT:-PRAYAGRAJ INNER RING ROAD
PROJECT UNDER PIU PRAYAGRAJ (U.P)

FRUIT TREES REPORT

DISTRICT- PRAYAGRAJ
TEHSHIL- KARCHHANA

63	KARCHHANA	143	Lawayan Kalah Uparhar	Ram Gopal Yadav S/O Ram Dular Yadav	558, 559	Gootar	20	3	46+450	—	
64	KARCHHANA	144	Lawayan Kalah Uparhar	Ghan Shyam Yadav S/O Ram Dular Yadav	558, 559	Amrood	30	3	46+400	4338	
65	KARCHHANA	145	Lawayan Kalah Uparhar	Ghan Shyam Yadav S/O Ram Dular Yadav	558, 559	Amrood	30	3	46+400	4338	
66	KARCHHANA	146	Lawayan Kalah Uparhar	Ghan Shyam Yadav S/O Ram Dular Yadav	558, 559	Lemon	25	3	46+400	3846	
67	KARCHHANA	147	Lawayan Kalah Uparhar	Ghan Shyam Yadav S/O Ram Dular Yadav	558, 559	Lemon	30	3	46+400	3846	
68	KARCHHANA	148	Lawayan Kalah Uparhar	Ghan Shyam Yadav S/O Ram Dular Yadav	558, 559	Lemon	30	3	46+400	3846	
69	KARCHHANA	149	Lawayan Kalah Uparhar	Ghan Shyam Yadav S/O Ram Dular Yadav	558, 559	Lemon	30	3	46+400	—	
70	KARCHHANA	150	Lawayan Kalah Uparhar	Ghan Shyam Yadav S/O Ram Dular Yadav	558, 559	Karonja	25	3	46+400	—	
71	KARCHHANA	151	Lawayan Kalah Uparhar	Ghan Shyam Yadav S/O Ram Dular Yadav	558, 559	Amla	65	8	46+400	—	
72	KARCHHANA	162	Lawayan Kalah Uparhar	Arun Yadav Ram Dayal Yadav	558, 559	Mango	140	16	46+400	10194	
73	KARCHHANA	167	Lawayan Kalah Uparhar	Arun Yadav Ram Dayal Yadav	558, 559	Imli	110	12	46+400		
74	KARCHHANA	168	Lawayan Kalah Uparhar	Arun Yadav Ram Dayal Yadav	558, 559	Lemon	25	3	46+400	3846	
Total					74						

5

LIMITED * ARTEFACT PROJECTS

Manager (Tech)
NHAI PIU-Prayagraj

1- अमरूद, 33,420=00 33,420=00 66,840=00
लेमन, आम, 59,394=00 — 59,394=00
2 आदि

Scanned with OKEN Scanner

NON-FRUIT TREES REPORT OF NATIONAL HIGHWAY DISTRICT PRAYAGRAJ IN THE STATE OF UTTAR PRADESH

	TREE NO	Name of Tehsil	VILLAGE	OWNER NAME	KHASRA / SURVEY NO	TYPE	GIRTH	CHAINAGE	AMOUNT OF EVERY TREE	TOTAL AMOUNT
	9	KARCHHANA	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Ashok	10 0-10	42+200	120 X 1/3 =	40--
2	10	KARCHHANA	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Ashok	10 0-10	42+200	120X1/3 =	40--
3	11	KARCHHANA	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Ashok	15 0-10	42+200	120X1/3 =	40--
4	12	KARCHHANA	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Ashok	15 0-10	42+200	120X1/3 =	40--
5	13	KARCHHANA	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Ashok	20 0-10	42+200	120X1/3 =	40--
6	14	KARCHHANA	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Ashok	15 0-10	42+200	120X1/3 =	40--
7	15	KARCHHANA	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Ashok	20 0-10	42+200	120 X1/3 =	40--
8	16	KARCHHANA	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Ashok	20 0-10	42+200	120 X1/3 =	40--
9	18	KARCHHANA	Mahuvari Taluka Lavayan	Vinod Kumar Yadav S/O Ram Yagh Yadav	664	Babool	20 0-10	44+200	120X1/3 =	40--
10	19	KARCHHANA	Mahuvari Taluka Lavayan	Vinod Kumar Yadav S/O Ram Yagh Yadav	664	Babool	25 0-10	44+200	120X1/3 =	40--
Total					10				Total	4000-00

Manager (Tech)
NHAI PIU-Prayagraj

सुनील कुमार

क्षेत्रीय वन अधिकारी
करछना

FRUIT TREES REPORT OF NATIONAL HIGHWAY DISTRICT PRAYAGRAJ IN THE STATE OF UTTAR PRADESH

Tehsil	Tree No	Village Name	Owners Name	Khasra No	Type	Girth	Age of Tree (Years)	Chainage	Amount of Every Tree		Total Amount
ARCHHANA	1	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Khajoor	80 20-30	12	42+200			
ARCHHANA	2	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Khajoor	85 20-30	13	42+200			
KARCHHANA	3	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Khajoor	85 20-30	13	42+200			
KARCHHANA	4	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Khajoor	80 20-30	12	42+200			
KARCHHANA	5	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664 N	Khajoor	90 20-30	14	42+200			
KARCHHANA	6	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Khajoor	90 20-30	14	42+200			
KARCHHANA	7	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Khajoor	90 20-30	14	42+200			
KARCHHANA	8	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Khajoor	60 10-20	9	42+200			
KARCHHANA	17	Mahuvari Taluka Lavayan	Vinay Karan Singh S/O Jagat Singh	664	Khajoor	55 10-20	9	42+200			
Total				9							

Manager (Tech)
NHAI PIU-Prayagraj

NON FRUIT TREES REPORT DISTRICT- PRAYAGRAJTEHSHIL- KARCHHANA

NON FRUIT TREES REPORT OF NATIONAL HIGHWAY DISTRICT PRAYAGRAJ IN THE STATE OF UTTAR PRADESH BF- 46000

Tehsil	Tree No	Village Name	Owners Name	Khasra No	Type	Girth	Chainage	Amount of Every Tree	Total Amount
KCHHANA	48	REHI TALUKA PANWARI	Usha singh w/o Rajendra singh ,Anees kumar singh s/o Rajendra singh	114	Liptis	55 10-20	43+150	10-20 172	= 172
RCHHANA	49	REHI TALUKA PANWARI	Usha singh w/o Rajendra singh ,Anees kumar singh s/o Rajendra singh	114	Neem	100 30-90	43+150	30-90 2000x1/3	= 666
RCHHANA	50	REHI TALUKA PANWARI	Usha singh w/o Rajendra singh ,Anees kumar singh s/o Rajendra singh	N 114	Neem	30 0-10	43+150	0-10 120x1/3	= 40
ARCHHANA	51	REHI TALUKA PANWARI	Usha singh w/o Rajendra singh ,Anees kumar singh s/o Rajendra singh	114	Neem	140 90-50	43+150	90-50 5028x1/3	= 1676
ARCHHANA	56	REHI TALUKA PANWARI	Kamlesh paande s/o seetaraam paande	106	Sagwaan	45 10-20	43+100	10-20 559x1/3	= 184
ARCHHANA	57	REHI TALUKA PANWARI	Kamlesh paande s/o seetaraam paande	106	Neem	30 0-10	43+100	0-10 120x1/3	= 40
CARCHHANA	58	REHI TALUKA PANWARI	Kamlesh paande s/o seetaraam paande	S 106	Liptis	50 10-20	43+100	10-20 172	= 172
KARCHHANA	59	REHI TALUKA PANWARI	Kamlesh paande s/o seetaraam paande	106	Liptis	65 20-20	43+100	20-30 1036	= 1036
KARCHHANA	60	REHI TALUKA PANWARI	Kamlesh paande s/o seetaraam paande	106	Sagwaan	65 20-30	43+100	2030 3039x1/3	= 1013
KARCHHANA	64	REHI TALUKA PANWARI	Raam suchit, Chinta laal ,Endrapaal s/o Kalluraam singh	105	Bansh		42+950	1.5 6000	6000
KARCHHANA	65	REHI TALUKA PANWARI	Raam suchit, Chinta laal ,Endrapaal s/o Kalluraam singh	105	Neem	70 20-30	42+950	20-30 1000x1/3	= 333
KARCHHANA	66	REHI TALUKA PANWARI	Raam suchit, Chinta laal ,Endrapaal s/o Kalluraam singh	N 105	Neem	50 10-20	42+950	10-20 330x1/3	= 110
KARCHHANA	67	REHI TALUKA PANWARI	Raam suchit, Chinta laal ,Endrapaal s/o Kalluraam singh	105	Neem	95 30-90	42+950	30-90 2000x1/3	= 666
KARCHHANA	111	REHI TALUKA PANWARI		N 101	Neem	50 10-20	42+850	10-20 330x1/3	= 110
KARCHHANA	112	REHI TALUKA PANWARI		N 101	Sheesham	65 20-30	42+850	20-30 2056x1/3	= 685
KARCHHANA	113	REHI TALUKA PANWARI		N 101	Sheesham	190 60-70	42+850	60-70 32588x1/3	= 10852

Total 27,755=00

Manager (Tech)
NHAI PIU Prayagraj

सुनील कुमार
वन्य

क्षेत्रीय वन अधिकारी 23755=00

PRAYAGRAJ INNER RING ROADPROJECT UNDER PIU PRAYAGRAJ (U.P) NON FRUIT TREES REPORT DISTRICT- PRAYAGRAJTEHSHIL- KARCHHANA

CHHANA	115	REHI TALUKA PANWARI		N 101	Nisodha	2.00	42+850	7-2	5780x1/3	1916--
CHHANA	120	REHI TALUKA PANWARI	Keshar singh Aadi s/o Raamjatan singh	N 91	Mahuaa	2.70	42+850	8-90	17360x1/3	5786--
RCHHANA	3	MASIKA		12	Mahuaa	1.95	42+800	6-70	13814x1/3	4604--
RCHHANA	4	MASIKA		12	Mahuaa	2.30	42+800	70-80	17360x1/3	5726--
RCHHANA	23	MASIKA		12	Mahuaa	2.00	42+800	60-70	13814x1/3	4604--
RCHHANA	24	MASIKA		12	Mahuaa	2.50	42+800	60-90	17360x1/3	5786--
RCHHANA	25	MASIKA		12	Mahuaa	2.00	42+800	60-70	13814x1/3	4604--
RCHHANA	26	MASIKA		N 12	Mahuaa	3.50	42+800	80-90	17360x1/3	5786--
RCHHANA	27	MASIKA		12	Mahuaa	2.00	42+800	60-70	13814x1/3	4604--
RCHHANA	28	MASIKA		12	Mahuaa	2.00	42+800	60-70	13814x1/3	4604--
RCHHANA	29	MASIKA		12	Neem	2.50	42+800	70-80	17360x1/3	5786--
RCHHANA	30	MASIKA		12	Gular	3.00	42+800	80-90	17360x1/3	5786--
RCHHANA	33	MASIKA		N 7	Chilli	2.70	42+800	80-90	17360x1/3	5786--
RCHHANA	57	MASIKA		7	Nsodha	1.50	42+800	50-50	2215x1/3	738--
RCHHANA	58	MASIKA		177	Babool	95	42+350	30-90	1310x1/3	436--
RCHHANA	59	MASIKA		177	Sagwaan	25	42+350	0-10	160x1/3	53--
KARCHHANA	60	MASIKA		177	Sagwaan	30	42+350	0-10	160x1/3	53--
KARCHHANA	61	MASIKA		N 177	Sagwaan	25	42+350	0-10	160x1/3	53--
KARCHHANA	62	MASIKA		177	Sagwaan	30	42+350	0-10	160x1/3	53--
KARCHHANA	63	MASIKA		177	Sagwaan	30	42+350	0-10	160x1/3	53--
KARCHHANA	1	CHAKPURE MIVANKHURD		110	Sagwaan	1	43+300	30-90	9623x1/3	3207--
KARCHHANA	2	CHAKPURE MIVANKHURD		110	Sagwaan	20	43+300	0-10	160x1/3	53--
KARCHHANA	3	CHAKPURE MIVANKHURD		N 110	Sagwaan	55	43+300	10-20	554x1/3	184--
KARCHHANA	4	CHAKPURE MIVANKHURD		110	Sagwaan	40	43+300	10-20	554x1/3	184--
KARCHHANA	5	CHAKPURE MIVANKHURD		110	Sagwaan	65	43+300	20-30	3039x1/3	1013--
KARCHHANA	6	CHAKPURE MIVANKHURD		110	Sagwaan	30	43+300	0-10	160x1/3	53--
KARCHHANA	16	CHAK HIDAYAT ULLA	Kabristan	48	Neem	1.80	41+500	50-60	10360x1/3	3453--
KARCHHANA	18	CHAK HIDAYAT ULLA	Kabristan	N 48	Chilli	2.70	41+500	80-90	5730x1/3	1910--
KARCHHANA	19	CHAK HIDAYAT ULLA	Kabristan	48	Mahuaa	3.00	41+500	80-90	17360x1/3	5786--

BF 27,755--

59,175-00

4694-00

Tott 1,10,469--

:-PRAYAGRAJ INNER RING ROADPROJECT UNDER PIU PRAYAGRAJ NON FRUIT TREES REPORT DISTRICT- PRAYAGRAJTEHSIL- KARCHHANA

NON FRUIT TREES REPORT OF NATIONAL HIGHWAY DISTRICT PRAYAGRAJ IN THE STATE OF UTTAR PRADESH

Tehsil	Tree No	Village Name	Owners Name	Khasra No	Type	Girth	Chainage	Amount of Every Tree	Total Amount
								Rs-	184,687=00
CHHANA	1	Lawayan Kala Uparhar		195, 196	Babool	110	47+300	30-90	1310×1/3 = 436.00
CHHANA	1	Lawayan Kala Uparhar		199, 194	Babool	95	47+300	30-90	1310×1/3 = 436.00
CHHANA	2	Lawayan Kala Uparhar		199, 194	Babool	105	47+300	30-90	1310×1/3 = 436=00
RCHHANA	3	Lawayan Kala Uparhar		199, 194	Babool	105	47+300	30-90	1310×1/3 = 436=00
RCHHANA	4	Lawayan Kala Uparhar		199, 194	Babool	110	47+300	30-90	1310×1/3 = 436=00
RCHHANA	19	Lawayan Kala Uparhar	Prakash Chand S/O Panna Lal Nishad	189	Neem	190	47+15	60-70	1381.4×1/3 = 4604=00
RCHHANA	21	Lawayan Kala Uparhar	Prakash Chand S/O Panna Lal Nishad	189	Neem	235	47+15	80-90	1736.0×1/3 = 5786=00
RCHHANA	22	Lawayan Kala Uparhar	Prakash Chand S/O Panna Lal Nishad	189	Neem	170	47+15	50-60	1036×1/3 = 3453=00
ARCHHANA	23	Lawayan Kala Uparhar	Santosh Chand S/O Panna Lal Nishad	189	Neem	190	47+150	60-70	1381.4×1/3 = 4604=00
ARCHHANA	9	Lawayan Kala Uparhar	Shiv Kumar S/O Sipahi Lal	189 N	Neem	85	47+200	20-30	1000×1/3 = 333=00
ARCHHANA	10	Lawayan Kala Uparhar	Shiv Kumar S/O Sipahi Lal	189	Neem	115	47+200	30-90	1310×1/3 = 436=00
ARCHHANA	11	Lawayan Kala Uparhar	Shiv Kumar S/O Sipahi Lal	189	Neem	100	47+200	30-90	1310×1/3 = 436=00
ARCHHANA	12	Lawayan Kala Uparhar	Shiv Kumar S/O Sipahi Lal	189	Neem	125	47+200	30-90	1310×1/3 = 436=00

Total 2,06,955=00

Asst. Manager (Tech)
NHAI PIU-Prayagraj

Asst. Manager

T:-PRAYAGRAJ INNER RING ROADPROJECT UNDER PIU PRAYAGRAJ(NON FRUIT TREES REPORT DIST. PRAYAGRAJ IN THE STATE OF UTTAR...

NON FRUIT TREES REPORT OF NATIONAL HIGHWAY DISTRICT PRAYAGRAJ IN THE STATE OF UTTAR...

Tehsil	Tree No	Village Name	Owners Name	Khasra No	Type	Girth	Chainage	Amount of Every Tree		Total Amount
									Rs-	184,697.00
RCHHANA	1	Lawayan Kala Uparhar		195, 196	Babool	110	47+300	30-40	1310×1/3 =	436.00
RCHHANA	1	Lawayan Kala Uparhar		199, 194	Babool	95	47+300	30-40	1310×1/3 =	436.00
RCHHANA	2	Lawayan Kala Uparhar		199, 194	Babool	105	47+300	30-40	1310×1/3 =	436.00
RCHHANA	3	Lawayan Kala Uparhar		199, 194	Babool	105	47+300	30-40	1310×1/3 =	436.00
RCHHANA	4	Lawayan Kala Uparhar		199, 194	Babool	110	47+300	30-40	1310×1/3 =	436.00
RCHHANA	19	Lawayan Kala Uparhar	Prakash Chand S/O Panna Lal Nishad	189	Neem	190	47+15	60-70	13814×1/3 =	4604.00
RCHHANA	21	Lawayan Kala Uparhar	Prakash Chand S/O Panna Lal Nishad	189	Neem	235	47+15	80-90	17360×1/3 =	5786.00
RCHHANA	22	Lawayan Kala Uparhar	Prakash Chand S/O Panna Lal Nishad	189	Neem	170	47+15	50-60	10360×1/3 =	3453.00
RCHHANA	23	Lawayan Kala Uparhar	Santosh Chand S/O Panna Lal Nishad	189	Neem	190	47+150	60-70	13814×1/3 =	4604.00
RCHHANA	9	Lawayan Kala Uparhar	Shiv Kumar S/O Sipahi Lal	189	Neem	85	47+200	20-30	1000×1/3 =	333.00
RCHHANA	10	Lawayan Kala Uparhar	Shiv Kumar S/O Sipahi Lal	189	Neem	115	47+200	30-40	1310×1/3 =	436.00
RCHHANA	11	Lawayan Kala Uparhar	Shiv Kumar S/O Sipahi Lal	189	Neem	100	47+200	30-40	1310×1/3 =	436.00
RCHHANA	12	Lawayan Kala Uparhar	Shiv Kumar S/O Sipahi Lal	189	Neem	125	47+200	30-40	1310×1/3 =	436.00

Rs 2...

Manager (Tech)
NHAI PIU-Prayagraj

BF 2,06,955=00

PROJECT:-PRAYAGRAJ INNER RING ROADPROJECT UNDER PIU PRAYAGRAJ NON FRUIT TREES REPORT DISTRICT- PRAYAGRAJ TEHSHIL- KARCHHANA

KARCHHANA	13	Lawayan Kala Uparhar	Shiv Kumar S/O Sipahi Lal	189 N	Neem	115	47+200	30-40	2000×1/3	666=00
KARCHHANA	14	Lawayan Kala Uparhar	Shiv Kumar S/O Sipahi Lal	189	Neem	70	47+200	20-30	1000×1/3	333=00
KARCHHANA	15	Lawayan Kala Uparhar	Shiv Kumar S/O Sipahi Lal	189	Neem	170	47+200	50-60	10360×1/3	3453=00
KARCHHANA	16	Lawayan Kala Uparhar	Shiv Kumar S/O Sipahi Lal	189	Neem	85	47+200	20-30	1000×1/3	333=00
KARCHHANA	17	Lawayan Kala Uparhar	Shiv Kumar S/O Sipahi Lal	189	Neem	115	47+200	30-40	2000×1/3	666=00
KARCHHANA	18	Lawayan Kala Uparhar	Shiv Kumar S/O Sipahi Lal	189	Neem	170	47+200	50-60	10361×1/3	3453=00
KARCHHANA	27	Lawayan Kala Uparhar	Rampal Nishad S/O Raj Narayan	179 N	Neem	120	47+050	30-40	2000×1/3	666=00
KARCHHANA	44	Lawayan Kala Uparhar		320	Pipal	340	46+750	80-90	5730×1/3	1920=00
KARCHHANA	46	Lawayan Kala Uparhar		296	Sheesham	15	46+550	0-10	163×1/3	54=00
KARCHHANA	47	Lawayan Kala Uparhar		296	Sheesham	20	46+550	0-10	163×1/3	54=00
KARCHHANA	48	Lawayan Kala Uparhar		296	Sheesham	20	46+550	0-10	163×1/3	54=00
KARCHHANA	49	Lawayan Kala Uparhar		296	Sheesham	15	46+550	0-10	163×1/3	54=00
KARCHHANA	50	Lawayan Kala Uparhar		296	Sheesham	20	46+550	0-10	163×1/3	54=00
KARCHHANA	51	Lawayan Kala Uparhar		296	Sheesham	25	46+550	0-10	163×1/3	54=00
KARCHHANA	52	Lawayan Kala Uparhar		296	Sheesham	45	46+550	10-20	596×1/3	196=00
KARCHHANA	53	Lawayan Kala Uparhar		296	Sheesham	30	46+550	0-10	163×1/3	54=00

Total 2,19,019=00

Asstt. Manager (Tech)
PIU-Prayagraj

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BE 2,19,019=00

E-PRAYAGRAJ INNER RING ROADPROJECT UNDER PIU PRAYAGRAJ NON FRUIT TREES REPORT DISTRICT- PRAYAGRAJTEHSHIL- KARCHHANA

CHHANA	54	Lawayan Kala Uparhar		296	Sheesham	25	46+550	0-10	163×1/3	54=00
CHHANA	55	Lawayan Kala Uparhar		296	Sheesham	15	46+550	0-10	163×1/3 =	54=00
CHHANA	56	Lawayan Kala Uparhar		296	Babool	20	46+550	0-10	120×1/3 =	40=00
RCHHANA	57	Lawayan Kala Uparhar		296	Babool	20	46+550	0-10	120×1/3 =	40=00
ARCHHANA	58	Lawayan Kala Uparhar		296	Babool	30	46+550	0-10	120×1/3 =	40=00
ARCHHANA	59	Lawayan Kala Uparhar		296	Babool	25	46+550	0-10	120×1/3 =	40=00
ARCHHANA	60	Lawayan Kala Uparhar		296	Babool	30	46+550	0-10	120×1/3 =	40=00
ARCHHANA	61	Lawayan Kala Uparhar		296	Sagwaan	20	46+550	0-10	160×1/3 =	53=00
ARCHHANA	62	Lawayan Kala Uparhar		296	Sagwaan	20	46+550	0-10	160×1/3 =	53=00
ARCHHANA	63	Lawayan Kala Uparhar		296	Sagwaan	20	46+550	0-10	160×1/3 =	53=00
ARCHHANA	64	Lawayan Kala Uparhar		296	Sagwaan	25	46+550	0-10	160×1/3 =	53=00
ARCHHANA	65	Lawayan Kala Uparhar		296	Sagwaan	25	46+550	0-10	160×1/3 =	53=00
ARCHHANA	66	Lawayan Kala Uparhar		296	Sagwaan	25	46+550	0+10	160×1/3 =	53=00
ARCHHANA	67	Lawayan Kala Uparhar		296	Sagwaan	20	46+550	0-10	160×1/3 =	53=00
KARCHHANA	68	Lawayan Kala Uparhar		296	Sagwaan	30	46+550	0-10	160×1/3 =	53=00
KARCHHANA	69	Lawayan Kala Uparhar		296	Sagwaan	35	46+550	0-20	590×1/3 =	196=00

Tot 2,19,947=00

Manager (Tech)
NHAI PIU-Prayagraj

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T:-PRAYAGRAJ INNER RING ROADPROJECT UNDER PIU PRAYAGRAJ NON FRUIT TREES REPORT DISTRICT- PRAYAGRAJTEHSHIL- KARCHHANA

RCHHANA	70	Lawayan Kala Uparhar		296	Sagwaan	25	46+550	0-10	160×1/3 =	53=00
RCHHANA	71	Lawayan Kala Uparhar		294	Sheesham	50	46+450	10-20	590×1/3=	196=00
RCHHANA	72	Lawayan Kala Uparhar		294	Sheesham	45	46+450	10-20	514×1/3=	171=00
RCHHANA	73	Lawayan Kala Uparhar		294	Sheesham	90	46+450	20-30	2056×1/3=	685=00
RCHHANA	74	Lawayan Kala Uparhar		294	Sheesham	30	46+450	0-10	163×1/3=	54=00
RCHHANA	75	Lawayan Kala Uparhar		294	Sheesham	30	46+450	0-10	163×1/3=	54=00
RCHHANA	76	Lawayan Kala Uparhar		294	Sheesham	30	46+450	0-10	163×1/3=	54=00
RCHHANA	77	Lawayan Kala Uparhar		294	Sheesham	35	46+450	10-20	514×1/3=	171=00
RCHHANA	78	Lawayan Kala Uparhar		294	Sheesham	20	46+450	0-10	163×1/3=	54=00
RCHHANA	79	Lawayan Kala Uparhar		294	Sheesham	45	46+450	10-20	514×1/3=	171=00
RCHHANA	80	Lawayan Kala Uparhar		294	Sheesham	30	46+450	0-10	163×1/3=	54=00
RCHHANA	81	Lawayan Kala Uparhar		294	Sheesham	35	46+450	10-20	514×1/3=	171=00
RCHHANA	82	Lawayan Kala Uparhar		294	Sheesham	30	46+450	0-10	163×1/3=	54=00
RCHHANA	83	Lawayan Kala Uparhar		294	Sheesham	25	46+450	0-10	163×1/3=	54=00
RCHHANA	84	Lawayan Kala Uparhar		294	Sheesham	55	46+450	10-20	514×1/3=	171=00
RCHHANA	85	Lawayan Kala Uparhar		294	Sheesham	55	46+450	10-20	514×1/3=	171=00

Rs 2,19,947=00

Rs 2,22,285=00

Manager (Tech)
NHAI PIU-Prayagraj

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T:-PRAYAGRAJ INNER RING ROADPROJECT UNDER PIU PRAYAGRAJ NON FRUIT TREES REPORT DISTRICT- PRAYAGRAJTEHSHIL- KARCHHANA

BE 2,22,785=00

RCHHANA	86	Lawayan Kala Uparhar		294	Sheesham	50	46+450	10-20	514×1/3 =	171=00
RCHHANA	87	Lawayan Kala Uparhar		294	Sheesham	50	46+450	10-20	514×1/3 =	171=00
RCHHANA	88	Lawayan Kala Uparhar		294	Sheesham	60	46+450	10-20	514×1/3 =	171=00
ARCHHANA	89	Lawayan Kala Uparhar		294	Sheesham	60	46+450	10-20	514×1/3 =	171=00
ARCHHANA	90	Lawayan Kala Uparhar		294	Sheesham	50	46+450	10-20	514×1/3 =	171=00
ARCHHANA	91	Lawayan Kala Uparhar		294	Sheesham	55	46+450	10-20	514×1/3 =	171=00
ARCHHANA	92	Lawayan Kala Uparhar		294	Sheesham	60	46+450	10-20	514×1/3 =	171=00
ARCHHANA	93	Lawayan Kala Uparhar		294	Sheesham	65	46+450	20-30	2056×1/3 =	685=00
ARCHHANA	94	Lawayan Kala Uparhar		294	Sheesham	65	46+450	20-30	2056×1/3 =	685=00
ARCHHANA	95	Lawayan Kala Uparhar		294	Sheesham	60	46+450	10-20	514×1/3 =	171=00
ARCHHANA	96	Lawayan Kala Uparhar		294	Sheesham	60	46+450	10-20	514×1/3 =	171=00
ARCHHANA	99	Lawayan Kala Uparhar	Prakash S/O Hari Lal	383, 384	Nisoda	105	46+000	30-40	1310×1/3 =	436=00
KARCHHANA	100	Lawayan Kala Uparhar	Hori Lal S/O Gamahi Lal	383, 384	Sheesham	160	46+000	40-50	12852×1/3 =	4284=00
KARCHHANA	102	Lawayan Kala Uparhar	Bablu Nishad S/O Jamahi Lal	384	Neem	135	46+000	40-50	5028×1/3 =	1676=00
KARCHHANA	103	Lawayan Kala Uparhar	Bablu Nishad S/O Jamahi Lal	384	Neem	120	46+000	30-40	2000×1/3 =	666=00

Total 2,32,256=00

Manager (Tech)
NHAI PIU-Prayagraj

सुमित कुमार

क्षेत्रीय वन अधिकारी

T:-PRAYAGRAJ INNER RING ROADPROJECT UNDER PIU PRAYAGRAJ NON FRUIT TREES REPORT DISTRICT- PRAYAGRAJTEHSHIL- KARCHHANA

ARCHHANA	104	Lawayan Kala Uparhar	Santosh Nishad, Dinesh Nishad S/O Bharat Nanki Devi W/O Bharat	384	Neem	100	46+000	0-40	2000x1/3 =	666=00
ARCHHANA	105	Lawayan Kala Uparhar	Santosh Nishad, Dinesh Nishad S/O Bharat Nanki Devi W/O Bharat	384	Nisoda	110	46+000	30-40	1310x1/3 =	436=00
ARCHHANA	106	Lawayan Kala Uparhar	Devkali W/O Hajari Lal	384	Neem	130	46+000	40-50	5028x1/3 =	1676=00
ARCHHANA	107	Lawayan Kala Uparhar	Devkali W/O Hajari Lal	384	Neem	40	46+000	10-20	330x1/3 =	110=00
ARCHHANA	108	Lawayan Kala Uparhar	Devkali W/O Hajari Lal	384	Pipal	35	46+000	10-20	53x1/3 =	18=00
ARCHHANA	109	Lawayan Kala Uparhar	Devkali W/O Hajari Lal	384	Babool	20	46+000	0-10	120x1/3 =	40=00
ARCHHANA	110	Lawayan Kala Uparhar	Devkali W/O Hajari Lal	384	Babool	30	46+000	0-10	120x1/3 =	40=00
ARCHHANA	111	Lawayan Kala Uparhar	Devkali W/O Hajari Lal	384	Babool	45	46+000	10-20	330x1/3 =	110=00
KARCHHANA	112	Lawayan Kala Uparhar	Devkali W/O Hajari Lal	384	Babool	40	46+000	10-20	330x1/3 =	110=00
KARCHHANA	113	Lawayan Kala Uparhar	Devkali W/O Hajari Lal	384	Neem	80	46+000	20-30	1000x1/3 =	333=00
KARCHHANA	114	Lawayan Kala Uparhar	Devkali W/O Hajari Lal	384	Neem	60	46+000	10-20	330x1/3 =	110=00
KARCHHANA	115	Lawayan Kala Uparhar	Devkali W/O Hajari Lal	384	Neem	45	46+000	10-20	330x1/3 =	110=00
KARCHHANA	116	Lawayan Kala Uparhar	Devkali W/O Hajari Lal	384	Neem	40	46+000	10-20	330x1/3 =	110=00
KARCHHANA	117	Lawayan Kala Uparhar	Devkali W/O Hajari Lal	384	Popular	20	46+000	0-10	53x1/3 =	18=00

कुल 2,36,143=00

Manager (Tech)
NHAI PIU-Prayagraj

सुनिल कुमार

क्षेत्रीय वन

T:-PRAYAGRAJ INNER RING ROADPROJECT UNDER PIU PRAYAGRAJ NON FRUIT TREES REPORT DISTRICT- PRAYAGRAJTEHSIL- KARCHHANA

RCHHANA	118	Lawayan Kala Uparhar	Devkali W/O Hajari Lal	384	Popular	25	46+000	0-10	53×1/3 =	18=00	
ARCHHANA	119	Lawayan Kala Uparhar	Devkali W/O Hajari Lal	384	Popular	15	46+000	0-10	53×1/3 =	18=00	
ARCHHANA	120	Lawayan Kala Uparhar	Devkali W/O Hajari Lal	384	Babool	25	46+000	0-10	120×1/3 =	40=00	
ARCHHANA	152	Lawayan Kala Uparhar	Ghan Shyam Yadav S/O Ram Dular Yadav	558, 559	Liptis	65	46+400	20-30	1036 =	1036=00	
ARCHHANA	153	Lawayan Kala Uparhar	Ghan Shyam Yadav S/O Ram Dular Yadav	558, 559	Liptis	15	46+400	0-10	51 =	51=00	
KARCHHANA	154	Lawayan Kala Uparhar	Ghan Shyam Yadav S/O Ram Dular Yadav	558, 559	Liptis	55	46+400	10-20	173 =	173=00	
KARCHHANA	155	Lawayan Kala Uparhar	Ghan Shyam Yadav S/O Ram Dular Yadav	558, 559	Liptis	55	46+400	10-20	173 =	173=00	
KARCHHANA	156	Lawayan Kala Uparhar	Ghan Shyam Yadav S/O Ram Dular Yadav	558, 559	Neem	20	46+400	0-10	120×1/3 =	40=00	
KARCHHANA	157	Lawayan Kala Uparhar	Ghan Shyam Yadav S/O Ram Dular Yadav	558, 559	Neem	25	46+400	0-10	120×1/3 =	40=00	
KARCHHANA	158	Lawayan Kala Uparhar	Ghan Shyam Yadav S/O Ram Dular Yadav	558, 559	Neem	30	46+400	0-10	120×1/3 =	40=00	
KARCHHANA	159	Lawayan Kala Uparhar	Ghan Shyam Yadav S/O Ram Dular Yadav	558, 559	Neem	20	46+400	0-10	120×1/3 =	40=00	

Bk 2,36,143=00

Tal 2,37,812=00

Manager (Tech)
NHAI PIU-Prayagraj

क्षेत्रीय वन अधिकारी
करछना प्रयागराज

PRAYAGRAJ INNER RING ROADPROJECT UNDER PIU PRAYAGRAJ NON FRUIT TREES REPORT DISTRICT- PRAYAGRAJTEHSHIL- KARCHHANA

RCHHANA	160	Lawayan Kala Uparhar	Ghan Shyam Yadav S/O Ram Dular Yadav	558, 559	Neem	20	46+400	0-10	120×1/3 =	40=00	
RCHHANA	161	Lawayan Kala Uparhar	Ghan Shyam Yadav S/O Ram Dular Yadav	558, 559	Neem	30	46+400	0-10	120×1/3 =	40=00	
RCHHANA	163	Lawayan Kala Uparhar	Arun Yadav S/O Ram Dayal Yadav	558, 559	Neem	140	46+400	40-50	5028×1/3 =	1676=00	
RCHHANA	164	Lawayan Kala Uparhar	Arun Yadav S/O Ram Dayal Yadav	558, 559	Neem	110	46+400	30-40	2000×1/3 =	666=00	
RCHHANA	165	Lawayan Kala Uparhar	Arun Yadav S/O Ram Dayal Yadav	558, 559	Neem	170	46+400	50-60	10360×1/3 =	3453=00	
RCHHANA	166	Lawayan Kala Uparhar	Arun Yadav S/O Ram Dayal Yadav	558, 559	Babool	25	46+400	0-10	120×1/3 =	40=00	
KARCHHANA	169	Lawayan Kala Uparhar	Raj Kumar Yadav S/O Ramdayal Yadav	558, 559	Neem	115	46+400	30-40	2000×1/3 =	666=00	
KARCHHANA	170	Lawayan Kala Uparhar	Raj Kumar Yadav S/O Ramdayal Yadav	558, 559	Neem	120	46+400	30-40	2000×1/3 =	666=00	
KARCHHANA	171	Lawayan Kala Uparhar	Raj Kumar Yadav S/O Ramdayal Yadav	558, 559	Kanher	15	46+400	0-10	53×1/3 =	18=00	
KARCHHANA	172	Lawayan Kala Uparhar	Raj Kumar Yadav S/O Ramdayal Yadav	558, 559	Kanher	20	46+400	0-10	53×1/3 =	18=00	
KARCHHANA	173	Lawayan Kala Uparhar	Raj Kumar Yadav S/O Ramdayal Yadav	558, 559	Kanher	20	46+400	0-10	53×1/3 =	18=00	
		TOTAL=		112							

₹ 2,37,812=00

Tot 2,45,113=00

Manager (Tech)
NHAI PIU-Prayagraj

क्षेत्रीय वन अधिकारी
करछना रेंज

ANNEXURE-7

APPLICATION FOR GROUND WATER EXTRACTION AND ITS PERMISSION FROM GROUND WATER DEPARTMENT

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https://niveshmitra.up.nic.in//pg/NM_Receipt_CCA.aspx

Nivesh Mitra

Single Window Portal ,Govt. of Uttar Pradesh

Online Payment System for Application Fee

ransaction Details :

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tatus :	SUCCESS
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ransaction Date and Time :	2024-09-23 13:07:56
ntrepreneur ID :	UPSWP241606966
Init ID :	UPSWP24160696603
ayIDFromBank ID :	240923197343389

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GROUND WATER DEPARTMENT
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (A)/फॉर्म 8 (ए)

APPLICATION FOR OBTAINING GRANT OF AUTHORIZATION/NO OBJECTION CERTIFICATE FOR SINKING OF PROPOSED WELL IN NON-NOTIFIED AREA
प्रस्तावित कूप की बोरिंग हेतु प्राधिकार/अनापत्ति प्रमाणपत्र प्राप्त करने के लिए आवेदन

(Any Commercial or Industrial or Infrastructural or Bulk user)
(वाणिज्यिक अथवा औद्योगिक अथवा अवसंरचनात्मक अथवा सामूहिक उपयोक्ता)

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Bill, 2019]
[धारा 14, उत्तर प्रदेश भूगर्भ जल प्रबंधन तथा विनियमन बिल, 2019 के अधीन]

Applicant's Details
आवेदक का विवरण

Type of Applicant आवेदक का प्रकार	Behalf of Firm/Company	Application Number आवेदन संख्या	PGRJ0924NIF0019
Application Date आवेदन तिथि		23/09/2024	
Name of the Applicant आवेदक का नाम	DILIP KUMAR GHOSAL		
Mobile No. मोबाइल नंबर	7005434719	Email ID. ईमेल आईडी	dghosal@gptgroup.co.in
Date of Birth जन्मतिथि	04/06/1972	Gender लिंग	Male
Nationality राष्ट्रीयता	Indian	ID as Address Proof निवास प्रमाण हेतु आईडी	Aadhaar Card
Aadhaar Card Number	5023-7153-7442	Uploaded Aadhaar Card अपलोड किया गया आधार कार्ड	Download
House No./Flat No./Building No. मकान सं0/फ़्लैट सं0/भवन सं0	Lavayan Kala, Naini, Prayagraj		
City/Town/Post Office नगर/कस्बा/पोस्ट ऑफिस	PRAYAGRAJ	State राज्य	Uttar Pradesh
District जनपद	PRAYAGRAJ	Pin Code पिन कोड	211010
Designation पद	Manager commercial	Company Name कंपनी का नाम	GPT Infraprojects Limited
Company Address कंपनी का पता	Lavayan Kala, Naini, Prayagraj, Uttar Pradesh	Authorization Letter प्राधिकार पत्र	Download

Details of Proposed Well
प्रस्तावित कूप का विवरण

District जनपद	Prayagraj	Block ब्लॉक	Municipal Corporation/Nagar Nigam, Prayagraj
Plot No./Khasra No. प्लॉट संख्या/खसरा संख्या	609 and 611	Municipality/Municipal Corporation नगर पालिक/नगर निगम	N/A
Ward No./Holding No. वॉर्ड संख्या/होल्डिंग संख्या	N/A	Uploaded Land Details अपलोड किया गया भूमि का विवरण	Download

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Particulars of The Proposed Well
प्रस्तावित कूप का ब्यौरा

Date of Construction/Sinking of Well कूप की निर्माण तिथि	15/04/2024	Type of the Well कूप का प्रकार	Tube Well/Boring
Housing Pipe If Any यदि कोई है		No	

Strainer Details
स्ट्रेनर का विवरण

Material of Strainer स्ट्रेनर की सामग्री	PVC	Number of Strainer(s) स्ट्रेनर की संख्या	1

S.No. क्रम संख्या	Strainer Installed at what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई पर स्थापित है (मीटर में)	Strainer Installed upto what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई तक स्थापित है (मीटर में)	Length (In meter) लंबाई (मीटर में)	Diameter (In millimeter) व्यास (मिलीमीटर में)
1	40.00	51.00	11.00	150.00

Approx. Depth of Well (In meter) कूप की अनुमानित गहराई (मीटर में)	51.00	Whether there has been Any Adverse Report Regarding Water Quality of the Well? क्या कूप के जल की गुणवत्ता के संबंध में कोई प्रतिकूल रिपोर्ट है?	No
Give Particulars Regarding Water Quality of the Well कूप की जलीय गुणवत्ता का विवरण दें		N/A	

Details of Proposed Pumping Device
प्रस्तावित पंपिंग उपकरण का विवरण

Type of Pump to be Used प्रयोग किये जाने वाले पंप का प्रकार	Submersible	Pump Capacity (In m^3/hr) पंप क्षमता (m^3/hr)	18.00
Horse Power (H.P.) हॉर्स पावर (एच.पी.)		5.00	
Operational Device परिचालन उपकरण		Diesel Engine	

Details of Utilization of Well
कूप के उपयोग का विवरण

Purpose of the Proposed Well प्रस्तावित कूप का उद्देश्य?	Infrastructural	Annual Running Hours वार्षिक उपयोग (घंटे में)	638.75
Daily Running Hours दैनिक उपयोग (घंटे में)	1.75	Whether the Water Supplied in Well Area Through Pipe Water Supply or Not? क्या क्षेत्र में जल की आपूर्ति पाइप जलापूर्ति के माध्यम से होती है?	No
Whether Rain Water Harvesting Structure has been Constructed within the Premises? क्या परिसर में वर्षा जल संचयन संरचना का निर्माण किया गया है?	No	Any Other Information Which You Would Like to Furnish कोई अन्य जानकारी जो आप प्रदान करना चाहते हैं:	NA

Maximum Allowable Annual Extraction of Ground Water: 11497.50

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Does industry come under MSME ?
क्या उद्योग MSME के अंतर्गत आता है ?

No

Declaration by the Applicant
आवेदक द्वारा उद्घोषणा

I do hereby declare that the particulars fuenished herein above are correct and true . I understand that in case any of the information and particulars is found to be incorrect at any stage of scrutiny and investigation or thereafter, my application/registration is liable to be rejected/cancelled .

मैं एतद्द्वारा घोषित करता हूँ कि ऊपर दिये गए विवरण सही व सत्य हैं | मैं जानता हूँ कि यदि जांच पड़ताल के दौरान किसी भी स्तर पर उपरोक्त विवरण असत्य पाये गए तो मेरा आवेदन/रजिस्ट्रीकरण अस्वीकृत/निरस्त किए जाने योग्य होगा"

I Agree/सहमत

Note/नोट

- Separate application form should be used for registration of each individual well.
- The application form should be completed in all respect before submission. Incomplete applications are liable for rejection. Any correction I alteration shall be duly authenticated.
- In case any of the particulars/information is found to be incorrect at any stage of verification I scrutiny, the application is liable for rejection.
- In case any of the particulars/ information furnished is found to be in correct at any stage even after issue of the AUTHORIZATION/ NO_OBJECTION CERTIFICATE FOR SINKING OF NEW WELL, same shall be liable for cancellation.
- Please write 'N.A.' against those items which are not applicable.
- Please attach the following documents along with the application:
- (a) Document showing proof of ownership of land;
- (b) Photocopy of Aadhaar card / voter ID I ration card I any other proof of identification
- (c) Map showing location of the proposed well, which have been referred to in item no.2(a), (b)and(c).
- (d) Affidavit referred to in item no. 7(i) or 7(ii), as the case may be (if required)
- **Additional Documents to be submitted with the application**
- **(I) For Industrial User**
- (a) An affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water supply from local government agencies in cases where ground water requirement is up to 10 cubic meter/day.
- (b) Certificate regarding non/ partial availability of fresh water/ treated waste water supply from the concerned local government water supply agency in cases where requirement of ground water is more than 10 cubic meter/day.
- (c) Ground water quality data of bore well/ tube well/ dug well in respect of existing industries from NABL accredited laboratories/Government approved laboratories.
- (d) Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws issued by Ministry of Housing & Urban Affairs.
- (e) Impact Assessment report: All projects extracting/proposing to extract ground water in excess of 100 m^3/day in Notified and non-notified areas shall have to mandatorily submit impact assessment report of existing/ proposed ground water withdrawal on the ground water regime and also socio-economic impacts report prepared by accredited consultants. Pro-forma for the report is given in Annexure-1.
- **(II) For Commercial User**
- (a) In cases where dewatering is involved, submission of impact assessment report prepared by a consultant on the ground water situation in the area giving detailed plan of pumping, proposed usage of pumped water and comprehensive impact assessment of the same on the ground water regime shall be mandatory. The report should highlight environmental risks and proposed management strategies to overcome any significant environmental issues such as ground water level decline, land subsidence etc.
- (b) An affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water from any other source in case water is required for construction in safe and semi critical areas.
- (c) Certificate from a government agency regarding non availability of treated sewage water for construction within 10 km radius of the site in notified areas.
- (d) Certificate of non-availability of water from local government water supply agency in respect of all categories of assessments units for commercial use.
- (e) Details of water requirement computed as per National Building Code, 2016 (Annexure I), taking into account recycling/ reuse of treated water for flushing etc. (in case of completed infrastructure projects for commercial use).
- (f) Completion certificate from the concerned agency for infrastructure projects requiring water for commercial use.
- The District Ground Water Management Council reserves the right to ask for any other document(s) from the owner applicant for examination of the merit of the case.

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https://niveshmitra.up.nic.in//pg/NM_Receipt_CCA.aspx

Nivesh Mitra

Single Window Portal ,Govt. of Uttar Pradesh

Online Payment System for Application Fee

Print

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tatus :	SUCCESS
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ransaction Date and Time :	2024-09-23 13:06:43
ntrepreneur ID :	UPSWP241606966
Init ID :	UPSWP24160696602
DFromBank ID :	240923197343252

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GROUND WATER DEPARTMENT
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (A)/फॉर्म 8 (ए)

APPLICATION FOR OBTAINING GRANT OF AUTHORIZATION/NO OBJECTION CERTIFICATE FOR SINKING OF PROPOSED WELL IN NON-NOTIFIED AREA
प्रस्तावित कूप की बोरिंग हेतु प्राधिकार/अनापत्ति प्रमाणपत्र प्राप्त करने के लिए आवेदन

(Any Commercial or Industrial or Infrastructural or Bulk user)
(वाणिज्यिक अथवा औद्योगिक अथवा अवसंरचनात्मक अथवा सामूहिक उपयोक्ता)

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Bill, 2019]
[धारा 14, उत्तर प्रदेश भूगर्भ जल प्रबंधन तथा विनियमन बिल, 2019 के अधीन]

Applicant's Details
आवेदक का विवरण

Type of Applicant आवेदक का प्रकार	Behalf of Firm/Company	**Application Number** आवेदन संख्या	PGRJ0924NIF0018
Application Date आवेदन तिथि		23/09/2024	
Name of the Applicant आवेदक का नाम	DILIP KUMAR GHOSAL		
Mobile No. मोबाइल नंबर	7005434719	**Email ID.** ईमेल आईडी	dghosal@gptgroup.co.in
Date of Birth जन्मतिथि	04/06/1972	**Gender** लिंग	Male
Nationality राष्ट्रीयता	Indian	**ID as Address Proof** निवास प्रमाण हेतु आईडी	Aadhaar Card
Aadhaar Card Number	5023-7153-7442	**Uploaded Aadhaar Card** अपलोड किया गया आधार कार्ड	Download
House No./Flat No./Building No. मकान सं0/फ़्लैट सं0/भवन सं0	Lavayan Kala, Naini, Prayagraj		
City/Town/Post Office नगर/कस्बा/पोस्ट ऑफिस	PRAYAGRAJ	**State** राज्य	Uttar Pradesh
District जनपद	PRAYAGRAJ	**Pin Code** पिन कोड	211010
Designation पद	Manager commercial	**Company Name** कंपनी का नाम	GPT Infraprojects Limited
Company Address कंपनी का पता	Lavayan Kala, Naini, Prayagraj, Uttar Pradesh	**Authorization Letter** प्राधिकार पत्र	Download

Details of Proposed Well
प्रस्तावित कूप का विवरण

District जनपद	Prayagraj	**Block** ब्लॉक	Municipal Corporation/Nagar Nigam, Prayagraj
Plot No./Khasra No. प्लॉट संख्या/खसरा संख्या	609 and 611	**Municipality/Municipal Corporation** नगर पालिक/नगर निगम	N/A
Ward No./Holding No. वॉर्ड संख्या/होल्डिंग संख्या	N/A	**Uploaded Land Details** अपलोड किया गया भूमि का विवरण	Download

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Particulars of The Proposed Well
प्रस्तावित कूप का ब्यौरा

Date of Construction/Sinking of Well कूप की निर्माण तिथि	15/04/2024	Type of the Well कूप का प्रकार	Tube Well/Boring
Housing Pipe If Any यदि कोई है		No	

Strainer Details
स्ट्रेनर का विवरण

Material of Strainer स्ट्रेनर की सामग्री	PVC	Number of Strainer(s) स्ट्रेनर की संख्या	1

S.No. क्रम संख्या	Strainer Installed at what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई पर स्थापित है (मीटर में)	Strainer Installed upto what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई तक स्थापित है (मीटर में)	Length (In meter) लंबाई (मीटर में)	Diameter (In millimeter) व्यास (मिलीमीटर में)
1	40.00	51.00	11.00	150.00

Approx. Depth of Well (In meter) कूप की अनुमानित गहराई (मीटर में)	51.00	Whether there has been Any Adverse Report Regarding Water Quality of the Well? क्या कूप के जल की गुणवत्ता के संबंध में कोई प्रतिकूल रिपोर्ट है?	No
Give Particulars Regarding Water Quality of the Well कूप की जलीय गुणवत्ता का विवरण दें		N/A	

Details of Proposed Pumping Device
प्रस्तावित पंपिंग उपकरण का विवरण

Type of Pump to be Used प्रयोग किये जाने वाले पंप का प्रकार	Submersible	Pump Capacity (In m^3/hr) पंप क्षमता (m^3/hr)	18.00
Horse Power (H.P.) हॉर्स पावर (एच.पी.)		5.00	
Operational Device परिचालन उपकरण		Diesel Engine	

Details of Utilization of Well
कूप के उपयोग का विवरण

Purpose of the Proposed Well प्रस्तावित कूप का उद्देश्य?	Infrastructural	Annual Running Hours वार्षिक उपयोग (घंटे में)	609.55
Daily Running Hours दैनिक उपयोग (घंटे में)	1.67	Whether the Water Supplied in Well Area Through Pipe Water Supply or Not? क्या क्षेत्र में जल की आपूर्ति पाइप जलापूर्ति के माध्यम से होती है?	No
Whether Rain Water Harvesting Structure has been Constructed within the Premises? क्या परिसर में वर्षा जल संचयन संरचना का निर्माण किया गया है?	No	Any Other Information Which You Would Like to Furnish कोई अन्य जानकारी जो आप प्रदान करना चाहते हैं:	NA
Maximum Allowable Annual Extraction of Ground Water:			10971.90

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Does industry come under MSME ? क्या उद्योग MSME के अंतर्गत आता है ?	No

Declaration by the Applicant
आवेदक द्वारा उद्घोषणा

I do hereby declare that the particulars fuenished herein above are correct and true . I understand that in case any of the information and particulars is found to be incorrect at any stage of scrutiny and investigation or thereafter, my application/registration is liable to be rejected/cancelled .

मैं एतद्द्वारा घोषित करता हूँ कि ऊपर दिये गए विवरण सही व सत्य हैं | मैं जानता हूँ कि यदि जांच पड़ताल के दौरान किसी भी स्तर पर उपरोक्त विवरण असत्य पाये गए तो मेरा आवेदन/रजिस्ट्रीकरण अस्वीकृत/निरस्त किए जाने योग्य होगा"

I Agree/सहमत ☑

Note/नोट

- Separate application form should be used for registration of each individual well.
- The application form should be completed in all respect before submission. Incomplete applications are liable for rejection. Any correction I alteration shall be duly authenticated.
- In case any of the particulars/information is found to be incorrect at any stage of verification I scrutiny, the application is liable for rejection.
- In case any of the particulars/ information furnished is found to be in correct at any stage even after issue of the AUTHORIZATION/ NO_OBJECTION CERTIFICATE FOR SINKING OF NEW WELL, same shall be liable for cancellation.
- Please write 'N.A.' against those items which are not applicable.
- Please attach the following documents along with the application:
- (a) Document showing proof of ownership of land;
- (b) Photocopy of Aadhaar card / voter ID I ration card I any other proof of identification
- (c) Map showing location of the proposed well, which have been referred to in item no.2(a), (b)and(c).
- (d) Affidavit referred to in item no. 7(i) or 7(ii), as the case may be (if required)
- **Additional Documents to be submitted with the application**
- **(I) For Industrial User**
- (a) An affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water supply from local government agencies in cases where ground water requirement is up to 10 cubic meter/day.
- (b) Certificate regarding non/ partial availability of fresh water/ treated waste water supply from the concerned local government water supply agency in cases where requirement of ground water is more than 10 cubic meter/day.
- (c) Ground water quality data of bore well/ tube well/ dug well in respect of existing industries from NABL accredited laboratories/Government approved laboratories.
- (d) Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws issued by Ministry of Housing & Urban Affairs.
- (e) Impact Assessment report: All projects extracting/proposing to extract ground water in excess of 100 m^3/day in Notified and non-notified areas shall have to mandatorily submit impact assessment report of existing/ proposed ground water withdrawal on the ground water regime and also socio-economic impacts report prepared by accredited consultants. Pro-forma for the report is given in Annexure-1.
- **(II) For Commercial User**
- (a) In cases where dewatering is involved, submission of impact assessment report prepared by a consultant on the ground water situation in the area giving detailed plan of pumping, proposed usage of pumped water and comprehensive impact assessment of the same on the ground water regime shall be mandatory. The report should highlight environmental risks and proposed management strategies to overcome any significant environmental issues such as ground water level decline, land subsidence etc.
- (b) An affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water from any other source in case water is required for construction in safe and semi critical areas.
- (c) Certificate from a government agency regarding non availability of treated sewage water for construction within 10 km radius of the site in notified areas.
- (d) Certificate of non-availability of water from local government water supply agency in respect of all categories of assessments units for commercial use.
- (e) Details of water requirement computed as per National Building Code, 2016 (Annexure I), taking into account recycling/ reuse of treated water for flushing etc. (in case of completed infrastructure projects for commercial use).
- (f) Completion certificate from the concerned agency for infrastructure projects requiring water for commercial use.
- The District Ground Water Management Council reserves the right to ask for any other document(s) from the owner applicant for examination of the merit of the case.

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https://niveshmitra.up.nic.in//pg/NM_Receipt_CCA.aspx

Nivesh Mitra

Single Window Portal ,Govt. of Uttar Pradesh

Online Payment System for Application Fee

Print

ransaction Details :	
ayment Reference No./ Order No. :	UP01524092310472618
tatus :	SUCCESS
ransaction Amount :	5000
ransaction ID :	240923197330129
ransaction Dateand Time :	2024-09-23 10:48:20
ntrepreneur ID :	UPSWP241606966
Init ID :	UPSWP24160696601
vIDFromBank ID :	240923197330129

Proceed to Next Action

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GROUND WATER DEPARTMENT
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (A)/फॉर्म 8 (ए)

APPLICATION FOR OBTAINING GRANT OF AUTHORIZATION/NO OBJECTION CERTIFICATE FOR SINKING OF PROPOSED WELL IN NON-NOTIFIED AREA
प्रस्तावित कूप की बोरिंग हेतु प्राधिकार/अनापत्ति प्रमाणपत्र प्राप्त करने के लिए आवेदन

(Any Commercial or Industrial or Infrastructural or Bulk user)
(वाणिज्यिक अथवा औद्योगिक अथवा अवसंरचनात्मक अथवा सामूहिक उपयोक्ता)

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Bill, 2019]
[धारा 14, उत्तर प्रदेश भूगर्भ जल प्रबंधन तथा विनियमन बिल, 2019 के अधीन]

Applicant's Details
आवेदक का विवरण

Type of Applicant आवेदक का प्रकार	Behalf of Firm/Company	**Application Number** आवेदन संख्या	PGRJ0924NIF0017
Application Date आवेदन तिथि		23/09/2024	
Name of the Applicant आवेदक का नाम	DILIP KUMAR GHOSAL		
Mobile No. मोबाइल नंबर	7005434719	**Email ID.** ईमेल आईडी	dghosal@gptgroup.co.in
Date of Birth जन्मतिथि	04/06/1972	**Gender** लिंग	Male
Nationality राष्ट्रीयता	Indian	**ID as Address Proof** निवास प्रमाण हेतु आईडी	Aadhaar Card
Aadhaar Card Number	5023-7153-7442	**Uploaded Aadhaar Card** अपलोड किया गया आधार कार्ड	Download
House No./Flat No./Building No. मकान सं0/फ़्लैट सं0/भवन सं0	Lavayan Kala, Naini, Prayagraj		
City/Town/Post Office नगर/कस्बा/पोस्ट ऑफिस	PRAYAGRAJ	**State** राज्य	Uttar Pradesh
District जनपद	PRAYAGRAJ	**Pin Code** पिन कोड	211010
Designation पद	Manager commercial	**Company Name** कंपनी का नाम	GPT Infraprojects Limited
Company Address कंपनी का पता	Lavayan Kala, Naini, Prayagraj, Uttar Pradesh	**Authorization Letter** प्राधिकार पत्र	Download

Details of Proposed Well
प्रस्तावित कूप का विवरण

District जनपद	Prayagraj	**Block** ब्लॉक	Municipal Corporation/Nagar Nigam, Prayagraj
Plot No./Khasra No. प्लॉट संख्या/खसरा संख्या	209 and 211	**Municipality/Municipal Corporation** नगर पालिक/नगर निगम	N/A
Ward No./Holding No. वॉर्ड संख्या/होल्डिंग संख्या	N/A	**Uploaded Land Details** अपलोड किया गया भूमि का विवरण	Download

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Particulars of The Proposed Well
प्रस्तावित कूप का ब्यौरा

Date of Construction/Sinking of Well कूप की निर्माण तिथि	15/04/2024	**Type of the Well** कूप का प्रकार	Tube Well/Boring
Housing Pipe If Any यदि कोई है		No	

Strainer Details
स्ट्रेनर का विवरण

Material of Strainer स्ट्रेनर की सामग्री	PVC	**Number of Strainer(s)** स्ट्रेनर की संख्या	1

S.No. क्रम संख्या	Strainer Installed at what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई पर स्थापित है (मीटर में)	Strainer Installed upto what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई तक स्थापित है (मीटर में)	Length (In meter) लंबाई (मीटर में)	Diameter (In millimeter) व्यास (मिलीमीटर में)
1	40.00	51.00	11.00	150.00

Approx. Depth of Well (In meter) कूप की अनुमानित गहराई (मीटर में)	51.00	**Whether there has been Any Adverse Report Regarding Water Quality of the Well?** क्या कूप के जल की गुणवत्ता के संबंध में कोई प्रतिकूल रिपोर्ट है?	No
Give Particulars Regarding Water Quality of the Well कूप की जलीय गुणवत्ता का विवरण दें		N/A	

Details of Proposed Pumping Device
प्रस्तावित पंपिंग उपकरण का विवरण

Type of Pump to be Used प्रयोग किये जाने वाले पंप का प्रकार	Submersible	**Pump Capacity (In m^3/hr)** पंप क्षमता (m^3/hr)	18.00
Horse Power (H.P.) हॉर्स पावर (एच.पी.)		5.00	
Operational Device परिचालन उपकरण		Diesel Engine	

Details of Utilization of Well
कूप के उपयोग का विवरण

Purpose of the Proposed Well प्रस्तावित कूप का उद्देश्य?	Infrastructural	**Annual Running Hours** वार्षिक उपयोग (घंटे में)	730.00
Daily Running Hours दैनिक उपयोग (घंटे में)	2.00	**Whether the Water Supplied in Well Area Through Pipe Water Supply or Not?** क्या क्षेत्र में जल की आपूर्ति पाइप जलापूर्ति के माध्यम से होती है?	No
Whether Rain Water Harvesting Structure has been Constructed within the Premises? क्या परिसर में वर्षा जल संचयन संरचना का निर्माण किया गया है?	No	**Any Other Information Which You Would Like to Furnish** कोई अन्य जानकारी जो आप प्रदान करना चाहते हैं:	NA
Maximum Allowable Annual Extraction of Ground Water:			13140.00

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Does industry come under MSME ? क्या उद्योग MSME के अंतर्गत आता है ?	No

Declaration by the Applicant
आवेदक द्वारा उद्घोषणा

I do hereby declare that the particulars fuenished herein above are correct and true . I understand that in case any of the information and particulars is found to be incorrect at any stage of scrutiny and investigation or thereafter, my application/registration is liable to be rejected/cancelled .

मैं एतद्द्वारा घोषित करता हूँ कि ऊपर दिये गए विवरण सही व सत्य हैं | मैं जानता हूँ कि यदि जांच पड़ताल के दौरान किसी भी स्तर पर उपरोक्त विवरण असत्य पाये गए तो मेरा आवेदन/रजिस्ट्रीकरण अस्वीकृत/निरस्त किए जाने योग्य होगा"

I Agree/सहमत ☑

Note/नोट

- Separate application form should be used for registration of each individual well.
- The application form should be completed in all respect before submission. Incomplete applications are liable for rejection. Any correction I alteration shall be duly authenticated.
- In case any of the particulars/information is found to be incorrect at any stage of verification I scrutiny, the application is liable for rejection.
- In case any of the particulars/ information furnished is found to be in correct at any stage even after issue of the AUTHORIZATION/ NO_OBJECTION CERTIFICATE FOR SINKING OF NEW WELL, same shall be liable for cancellation.
- Please write 'N.A.' against those items which are not applicable.
- Please attach the following documents along with the application:
- (a) Document showing proof of ownership of land;
- (b) Photocopy of Aadhaar card / voter ID I ration card I any other proof of identification
- (c) Map showing location of the proposed well, which have been referred to in item no.2(a), (b)and(c).
- (d) Affidavit referred to in item no. 7(i) or 7(ii), as the case may be (if required)
- **Additional Documents to be submitted with the application**
- **(I) For Industrial User**
- (a) An affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water supply from local government agencies in cases where ground water requirement is up to 10 cubic meter/day.
- (b) Certificate regarding non/ partial availability of fresh water/ treated waste water supply from the concerned local government water supply agency in cases where requirement of ground water is more than 10 cubic meter/day.
- (c) Ground water quality data of bore well/ tube well/ dug well in respect of existing industries from NABL accredited laboratories/Government approved laboratories.
- (d) Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws issued by Ministry of Housing & Urban Affairs.
- (e) Impact Assessment report: All projects extracting/proposing to extract ground water in excess of 100 m^3/day in Notified and non-notified areas shall have to mandatorily submit impact assessment report of existing/ proposed ground water withdrawal on the ground water regime and also socio-economic impacts report prepared by accredited consultants. Pro-forma for the report is given in Annexure-1.
- **(II) For Commercial User**
- (a) In cases where dewatering is involved, submission of impact assessment report prepared by a consultant on the ground water situation in the area giving detailed plan of pumping, proposed usage of pumped water and comprehensive impact assessment of the same on the ground water regime shall be mandatory. The report should highlight environmental risks and proposed management strategies to overcome any significant environmental issues such as ground water level decline, land subsidence etc.
- (b) An affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water from any other source in case water is required for construction in safe and semi critical areas.
- (c) Certificate from a government agency regarding non availability of treated sewage water for construction within 10 km radius of the site in notified areas.
- (d) Certificate of non-availability of water from local government water supply agency in respect of all categories of assessments units for commercial use.
- (e) Details of water requirement computed as per National Building Code, 2016 (Annexure I), taking into account recycling/ reuse of treated water for flushing etc. (in case of completed infrastructure projects for commercial use).
- (f) Completion certificate from the concerned agency for infrastructure projects requiring water for commercial use.
- The District Ground Water Management Council reserves the right to ask for any other document(s) from the owner applicant for examination of the merit of the case.

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Ground Water Department

(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Payment Details

Application No	PGRJ0924NIF0019
Applicant Name	DILIP KUMAR GHOSAL
Payment Status	Transaction done successfully
Amount	40241.00
Transaction No / Challan No	BHV240005787
Payment Date	03/12/2024 4:34:41 PM

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Ground Water Department

(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (C)

AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW / EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC011235

VALID FROM 21/11/2024 TO 20/11/2029

Name of the Applicant	DILIP KUMAR GHOSAL		
Address of the Applicant:	Lavayan Kala, Naini, Prayagraj		
Company Name:	GPT Infraprojects Limited	**Company Address**	Lavayan Kala, Naini, Prayagraj, Uttar Pradesh
Serial No. of Application Form	PGRJ0924NIF0019	**Date of Submission**	23/09/2024
Specimen Signature of the User:			
Location particulars:			
District	Prayagraj	**Block**	Municipal Corporation/Nagar Nigam, Prayagraj
J.L. No		**Plot No.**	609 and 611
Municipality/Corporation	N/A	**Ward No.**	N/A
Holding No.			N/A
Rate of Withdrawal (m^3/hr.)	18.00	**Date of Energization (In Case of Electric Pump)**	N/A
Particulars of the Proposed Well and Pumping Device:			
Type of the Well	Tube Well/Boring	**Purpose of the Well**	Infrastructural
Assembly Size (For Tube Well)	0.00	**Approx. Strainer Length (For Tube Well)**	0.00
Diameter (For Dug Well)	0.00	**Type of Pump to be Used:**	Submersible
H.P. of the Pump:	5.00	**Operational Device**	Diesel Engine
Maximum Allowable Rate of Withdrawal (m^3/hr.):	18.00	**Maximum Allowable Running Hours Per Day:**	1.75
Maximum Allowable Annual Extraction of Ground Water:	11497.50	**Recharge Required:**	5748.75

- This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at SI. (2) for extraction of ground water at a rate not exceeding that as shown at SI. (3j), for Running Hours per day as shown at SI. (3k), and for maximum allowable annual extraction of ground water as shown at SI. (3k) and is valid subject to the observance of the conditions stated overleaf.
- Holder of this NOC is hereby directed to assure annual recharge of 5748.75 cubic meter, as specified under the application form within the given time period..

GENERAL CONDITIONS

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- Holder of this NOC is hereby directed to fill from 1(A) for registering his/her well within 90 days as mentioned in application form shall only started after registration of his/her NOC.
- In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization
- For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands
- In case of any change of ownership of the existing well, fresh registration has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at SI. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage , this registration is liable for cancellation.
- The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis
- **Guidelines for Installation of Piezometers and their Monitoring**

Piezometer is a borewell /tubewell used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing when ever needed. General guidelines for installation of piezometers are as follows:

  - The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
  - The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
  - No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No.of piezometers required	Monitiring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

  - The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
  - For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
  - The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
  - All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
  - The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
  - A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
  - Any other site specific requirement regarding safety and access for measurement may be taken care of.
- Any other condition(s) that may be imposed by the concerned Authority.
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
- **SPECIFIC CONDITIONS:**
- **(A) For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
- i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
- ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
- iii) All industries abstracting ground water in excess of 100 m^3/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC)/ PHD Chamber of Commerce & Industries certified auditors and submit audit reports within three months of completion of the same to Ground Water Department Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
- iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m^3 /day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
- v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
- vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.

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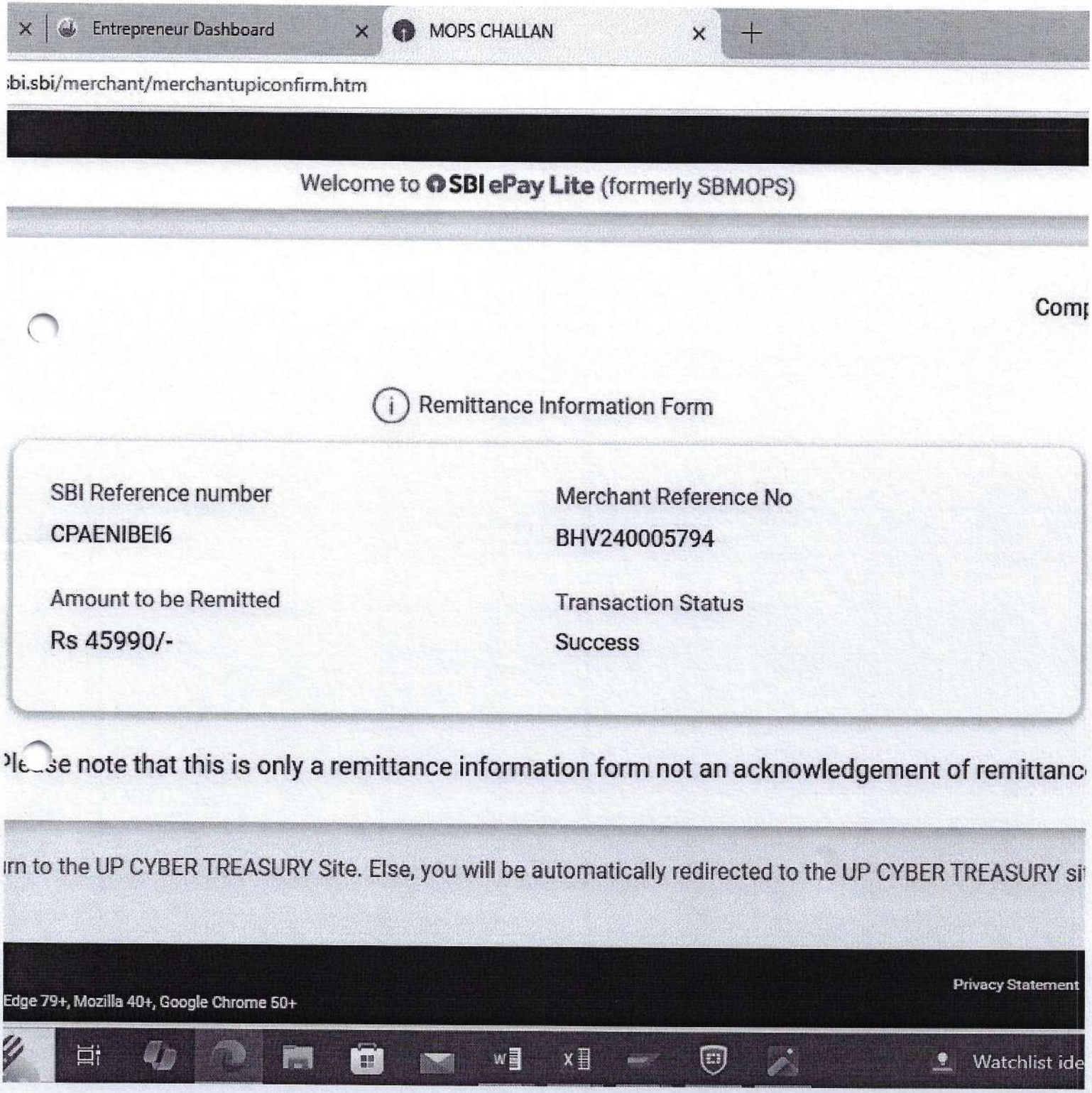
- vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
-
- **(B) Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
- i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
- ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m^3 /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc

Date :**04/12/2024**

Place:**Prayagraj**

This certificate is electronically generated and does not require digital signature

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Entrepreneur Dashboard
MOPS CHALLAN
bi.sbi/merchant/merchantupiconfirm.htm
Welcome to SBI ePay Lite (formerly SBMOPS)
Comp
Remittance Information Form
SBI Reference number
CPAENIBEI6
Merchant Reference No
BHV240005794
Amount to be Remitted
Rs 45990/-
Transaction Status
Success
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Privacy Statement
Edge 79+, Mozilla 40+, Google Chrome 50+
Watchlist ide

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GROUND WATER DEPARTMENT

(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Modification & Altration

Form 8 (C)

[See Rule 8(1)]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW / EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO:

VALID FROM --- TO ---

{UIS10(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019}

Registration No.: 202409000735

Name of the Owner	DILIP KUMAR GHOSAL		
Designation पद	Manager commercial	**Company Name** कंपनी का नाम	GPT Infraprojects Limited
Company Address कंपनी का पता	Lavayan Kala, Naini, Prayagraj, Uttar Pradesh	**Authorization Letter** प्राधिकार पत्र	Download
Address of the Applicant	Lavayan Kala, Naini, Prayagraj	**Application No.**	PGRJ0924NIF0017
Date of Submission	23/09/2024	**Specimen Signature**	

Location Particulars

District	Prayagraj	**Block**	Municipal Corporation/Nagar Nigam, Prayagraj
Plot No./Khasra No.	209 and 211	**Municipality/Corporation**	N/A

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Ward No./Holding No.	1543	324 N/A

Particular of the Proposed Well and Pumping Device

Date of Construction/Sinking of the Well	15/04/2024		
Type of Well	Tube Well/Boring	Depth of the Well (In meter)	51.00
Purpose of well	Infrastructural	Assembly Size(For Tube Well)	
Strainer Position (For Tube Well)			
Type of Pump Used	Submersible	H.P. of the Pump	5.00
Operational Device	Diesel Engine	Rate of Withdrawal (m^3/hr.)	18.00
Date of Energization (In Case of Electric Pump)		N/A	
Maximum Allowable Rate of Withdrawal (m^3/hr.):	18.00	Maximum Allowable Running Hours Per Day:	2.00
Maximum Allowable Annual Extraction of Ground Water:	13140.00	Recharge Required	6570.00

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- This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at Sl. (2) for extraction of ground water at a rate not exceeding that as shown at Sl. (3j), for Running Hours per day as shown at Sl. (3k), and for maximum allowable annual extraction of ground water as shown at Sl. (3k) and is valid subject to the observance of the conditions stated overleaf.
- Holder of this NOC is hereby directed to assure annual recharge of 6570.00 cubic meter, as specified under the application form within the given time period.

Place:
Date:

Yours Faithfully,
Signature of the Issuing Authority
and Designation

GENERAL CONDITIONS:

- Holder of this NOC is hereby directed to fill from 1(A) for registering his/her well within 90 days as mentioned in application form shall only started after registration of his/her NOC.
- In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- All Users abstracting ground water in excess of 100 m3/d shall be required to submit impact assessment report prepared by an accredited consultant from CGWA and National Accreditation Board for Education and Training (NABET). The report should highlight environmental risks and proposed management strategies to overcome any significant environmental issues such as ground water level decline, land subsidence etc. within three months of completion of the same to Ground Water Department Uttar Pradesh. The list of accredited Individuals/ Institutions is available on the official web-portal of CGWA.
- For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well shall not exceed to the recorded rate from water meters
- The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands
- In case of any change of ownership of the existing well, fresh registration has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the existing well of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage , this registration is liable for cancellation.
- The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis
- **Guidelines for Installation of Piezometers and their Monitoring**

Piezometer is a borewell /tubewell used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing when ever needed. General guidelines for installation of piezometers are as follows:

  - The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
  - The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
  - No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No.of piezometers required	Monitiring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0

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2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

- The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
- For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
- Any other site specific requirement regarding safety and access for measurement may be taken care of.

- Any other condition(s) that may be imposed by the concerned Authority.
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
-
- **SPECIFIC CONDITIONS:**
- **(A) For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
- i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
- ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
- iii) All industries abstracting ground water in excess of 100 m^3/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC)/ PHD Chamber of Commerce & Industries / Laghu Udyog Bharati certified auditors and submit audit reports within three months of completion of the same to Ground Water Department Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
- iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m^3 /day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
- v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
- vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
- vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
-
- **(B) Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
- i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
- ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m^3 /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc

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This NOC is not authorized by any Official. This should only be used for Preview purpose.
यह अनापत्ति प्रमाणपत्र किसी प्राधिकारी द्वारा प्रमाणित नहीं है। इसे मात्र पूर्वावलोकन के उद्देश्य से प्रयोग किया जाना चाहिए।

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Ground Water Department

(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Payment Details

Application No	PGRJ0924NIF0018
Applicant Name	DILIP KUMAR GHOSAL
Payment Status	Transaction done successfully
Amount	38401.00
Transaction No / Challan No	BHV240005759
Payment Date	03/12/2024 11:40:30 AM

TRUE COPY

Ground Water Department

(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (C)

AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW / EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC019568

VALID FROM 21/11/2024 TO 20/11/2029

Name of the Applicant	DILIP KUMAR GHOSAL		
Address of the Applicant:	Lavayan Kala, Naini, Prayagraj		
Company Name:	GPT Infraprojects Limited	**Company Address**	Lavayan Kala, Naini, Prayagraj, Uttar Pradesh
Serial No. of Application Form	PGRJ0924NIF0018	**Date of Submission**	23/09/2024
Specimen Signature of the User:			
Location particulars:			
District	Prayagraj	**Block**	Municipal Corporation/Nagar Nigam, Prayagraj
J.L. No		**Plot No.**	609 and 611
Municipality/Corporation	N/A	**Ward No.**	N/A
Holding No.			N/A
Rate of Withdrawal (m^3/hr.)	18.00	**Date of Energization (In Case of Electric Pump)**	N/A
Particulars of the Proposed Well and Pumping Device:			
Type of the Well	Tube Well/Boring	**Purpose of the Well**	Infrastructural
Assembly Size (For Tube Well)	0.00	**Approx. Strainer Length (For Tube Well)**	0.00
Diameter (For Dug Well)	0.00	**Type of Pump to be Used:**	Submersible
H.P. of the Pump:	5.00	**Operational Device**	Diesel Engine
Maximum Allowable Rate of Withdrawal (m^3/hr.):	18.00	**Maximum Allowable Running Hours Per Day:**	1.67
Maximum Allowable Annual Extraction of Ground Water:	10971.90	**Recharge Required:**	5485.95

- This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at SI. (2) for extraction of ground water at a rate not exceeding that as shown at SI. (3j), for Running Hours per day as shown at SI. (3k), and for maximum allowable annual extraction of ground water as shown at SI. (3k) and is valid subject to the observance of the conditions stated overleaf.
- Holder of this NOC is hereby directed to assure annual recharge of 5485.95 cubic meter, as specified under the application form within the given time period..

GENERAL CONDITIONS

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- Holder of this NOC is hereby directed to fill from 1(A) for registering his/her well within 90 days as mentioned in application form shall only started after registration of his/her NOC.
- In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization
- For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands
- In case of any change of ownership of the existing well, fresh registration has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at SI. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage , this registration is liable for cancellation.
- The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
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			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

- The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
- For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
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- All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
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- vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.

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- vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
-
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- ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m^3 /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc

Date :**04/12/2024**

Place:**Prayagraj**

This certificate is electronically generated and does not require digital signature

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ANNEXURE-8

DETAILED TRAFFIC STUDY REPORT

CHAPTER - 7
TRAFFIC SURVEY AND ANALYSIS

7.1 Traffic Surveys and Analysis

The main objective of the traffic surveys, analysis and forecast is to establish a reliable traffic data base for present and future, so that road improvement program with preparation of Feasibility Study Report of Inner Ring Road in and around Allahabad City in the state of Uttar Pradesh.

Traffic demand analysis is one of the key requirements of any transport sector management and planning. It is therefore important to capture all those factors influencing the changes in traffic demand in the project areas and the project roads in view of long-term, so that the most likely traffic demand scenario could be established within the scope of the project objectives.

This chapter aims at estimating for the project road for the base year traffic, average daily traffic and the annual average daily traffic duly adjusted with seasonal correction factor; movement pattern in the project area; analysis of axle load survey; traffic forecast and finally the projected traffic likely to use the project road after improvement.

7.1.1 Project Road Description

For organizing the traffic and engineering surveys, it is important to have preliminary project road description to plan the survey and monitoring activities in an effective manner.

As the entire project road in and around Allahabad City, project road is mostly influenced by both the local traffic and through traffic passing Allahabad City. The proposed project road is passing with 15 to 25 Km radial distance from Allahabad. The project road starts from Karihar, Khureshar, Puramufti, Dandupur, Sardwa, Andwa and ends at Sahson.

7.1.2 Data Base

For carrying out the traffic demand analysis, up to date data information is required so in the present analysis for the project road. For developing the approach and methodology for the traffic data collection, the Consultants carried out the task in a systematic manner, which included first the reconnaissance field visits to the project influence area to appreciate the traffic movement, road network, type of vehicles using the project road, consultations with the stakeholders, road users, etc., followed by obtaining information available through several reports studies, etc.

In order to assess the traffic volume and modal split, the Consultants have carried out Classified Traffic Volume Count (TVC) surveys at 6 strategic points (i) Kokhraj (NH 19), (ii) Dandupur (NH 30), (iii) Sardwa (NH 35), (iv) Phapamau Bridge, (v) Khusi Bridge and (vi) Naini Bridge Toll Plaza. On the basis of the reconnaissance survey, the 7 days traffic survey was carried out at Kokhraj, Dandupur and Sardwa and the one day traffic survey carried out near Phapamau Bridge, Khusi Bridge and Naini Bridge Toll Plaza.

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The above data provides a perspective of the level and pace of traffic development in the Project influence area, though this traffic growth trend will definitely change after improvement of the road, and resulting growth will be positive and fairly high. In view of the above, the Consultants organized the traffic surveys comprehensively on the project road, so that the required data could be collected with a fair level of confidence, which will be the basic data for the traffic analysis in view of pavement design and a reliable economic analysis.

7.1.3 Identification of Traffic Homogeneous Sections

Based on the results of Reconnaissance Survey of the project area carried out by the Consultants covering the location of rural centers/land-use, existing traffic flow pattern collected from secondary sources, especially commercial traffic, and the condition of the project road, the following five homogeneous sections as shown in **Table 7.1** were identified in view of conducting the primary surveys.

Table 7.1 : Traffic Homogeneous Sections

Section No.	Section Details	Length (km)
1	Karihar to Dandupur (Km 0.000 to Km 39.800)	39.800
2	Dandupur to Sardwa (Km 39.800 to Km 48.000)	08.200
3	Sardwa to Sahson (Km 48.000 to Km 68.857)	20.857

7.1.4 Primary Surveys

An extensive analysis of the traffic database developed by conducting various surveys not only to appreciate present traffic and travel characteristics but also to arrive at realistic traffic scenarios for future years on the project highway. The road network has been thoroughly studied during the reconnaissance stage. In order to assess the traffic volume and modal split, the Consultants has carried out seven days Classified Traffic Volume Count (TVC) surveys at 3 strategic points i.e., (i) Kokhraj (NH 19), (ii) Dandupur (NH 30), (iii) Sardwa (NH 35) and one day Classified Traffic Volume Count (TVC) surveys near Phapamau Bridge, Khusi Bridge and Naini Bridge Toll Plaza.

On the basis of the reconnaissance survey, to capture the traffic and travel characteristics of predominant category of vehicles, Origin-Destination surveys by Road side Interview (RSI) method has conducted along the project stretch. Origin-Destination and commodity movement surveys are conducted at 2 locations at Dandupur (NH 30) and Sardwa (NH 35), for a period of 24 hours. The locations of traffic survey is presented in Figure 7.1.

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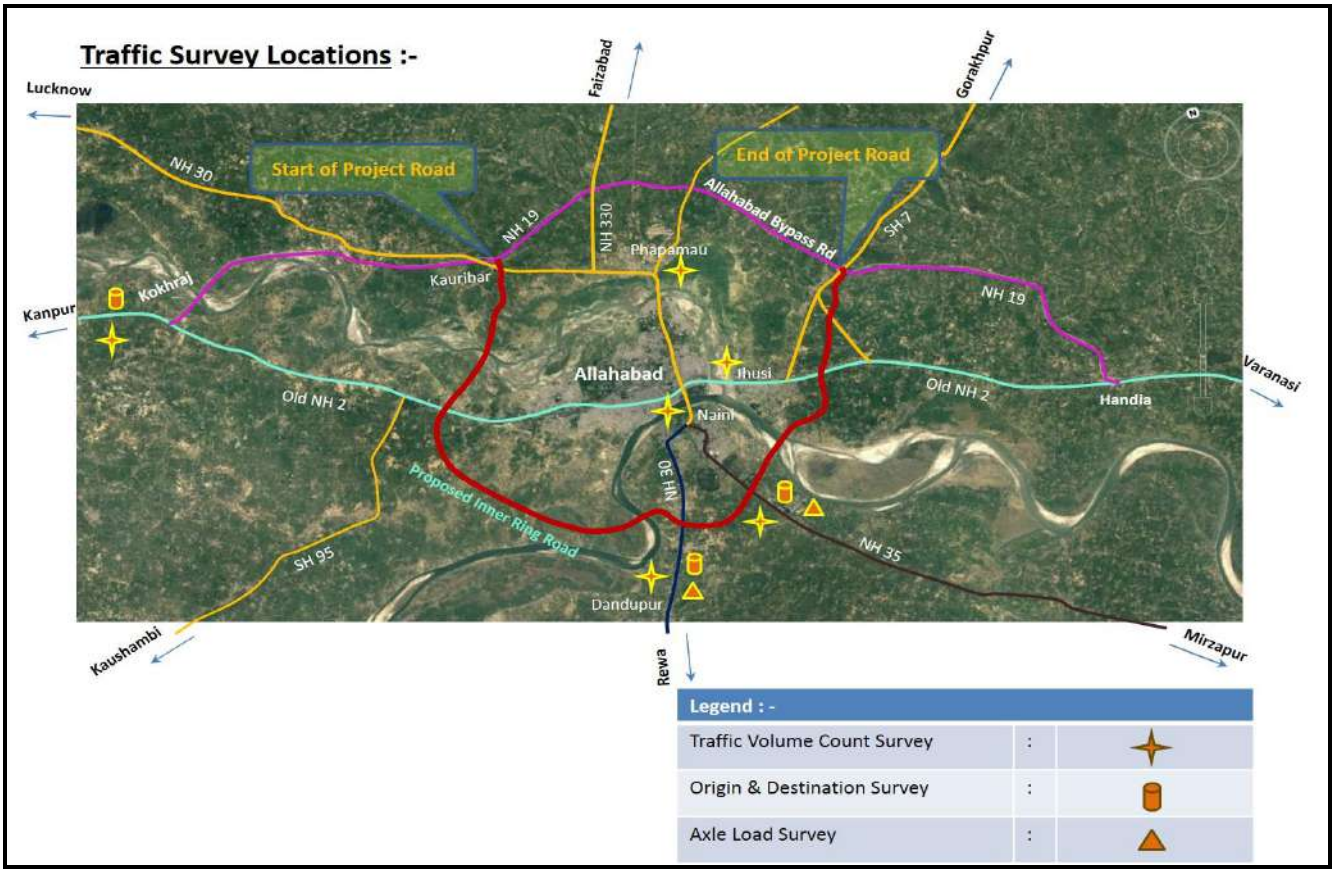


Figure 7.1: Traffic survey locations

7.1.5 Schedule of Traffic Surveys

A detailed schedule of TVC, TMC, OD and Axle load traffic surveys conducted along sthe project stretch are listed and presented in **Table 7.2**, as shown below.

Table 7.2 : Traffic Surveys – Schedule

Sl. No.	Type of Traffic Survey	Number of Traffic Survey	Survey Locations	Duration
1	TVC	6	Kokhraj, NH 19	7 days (14/07/2018 To 20/07/2018)
			Dandupur, NH 30	7 days (14/07/2018 To 20/07/2018)
			Sardwa, NH 35	7 days (14/07/2018 To 20/07/2018)
			Phaphamau Bridge	1 day (13/07/2018)
			Jhusi Bridge	1 day (13/07/2018)
			Naini Toll Plaza	1 day (13/07/2018)
2	OD Survey	2	Dandupur, NH 30	24 hour, Both Directions (24/07/2018)
			Sardwa, NH 35	24 hour, Both Directions (23/07/2018)

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Sl. No.	Type of Traffic Survey	Number of Traffic Survey	Survey Locations	Duration
3	Axle Load Survey	2	Dandupur, NH 30	24 hour, Both Directions (24/07/2018)
			Sardwa, NH 35	24 hour, Both Directions (23/07/2018)

Photographs for Traffic Survey

(A) Traffic Survey at Kokhraj, NH 19





TVC at Kokhraj

(B) Traffic Survey at Dandupur, NH 30





TVC at Dandupur





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OD Suvey at Dandupur





Axle Load Surveys at Dandupur

(C) Traffic Survey at Sardwa, NH 35





TVC at Sardwa





OD Survey at Sardwa





Axle Load Survey at Sardwa

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(D) Traffic Survey near Phapamau Bridge



TVC at Phapamau

(E) Traffic Survey near Jhusi Bridge



TVC at Jhusi Bridge

7.1.6 Objectives of Traffic surveys

The primary objective of these traffic studies is:

- To determine characteristics of traffic movement and to establish base year traffic demand
- To determine vehicle damage factor (VDF) and axle load spectrum as an aid to pavement design
- To identify the zone of influence for the project stretch and extent of influence based on O-D Survey
- To determine the travel pattern of goods and passenger vehicles
- To assess the capacity and LOS of project highway.

The daily traffic count data collected through the Classified Traffic Count Surveys are presented in **Annexure 7.1** showing the present traffic passing the traffic survey locations on the project road.

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7.1.7 Existing Road Network in the Project Area

The project road lies in and around the Allahabad City falls in Allahabad districts. This is proposed new alignment starts at Kaurihar (Allahabad Bypass, NH 19) and rounding through the south side of Allahabad City and ends at Sahson (Allahabad Bypass, NH 19). The traffic on project road mostly influenced by Allahabad Bypass road as well as the local traffic of Allahabad City. As a result the most of the traffic is influenced by Allahabad Bypass road as well as the local traffic of Allahabad City, which are to be play a bigger role to generate mostly the goods traffic in future after construction.

7.2 Organizing Traffic Surveys

ATCC traffic survey system was adopted under supervision of qualified Traffic Engineers, to eliminate data collection errors. Two teams are deployed in a station for recording all vehicles passing through that section of the road in both directions. Each team comprised of five enumerators and one reliever. Each station is managed by a supervisor.

Continuous 24-hour traffic volume count survey was conducted in 3 shifts for 7 days. The survey was conducted in accordance with the guidelines provided by IRC: 9-1972. Enumerators specially trained for this purpose, record the number of vehicles of different categories moving along the road in both directions. The vehicles are broadly classified into motorized passenger vehicles, motorized goods vehicles and non-motorized vehicles. These groupings have further been sub-divided to reflect the present day traffic pattern more realistically.

At some locations, surveyors counting the vehicles are placed, where there was clear visibility of the flow of vehicles in respective direction. Independent checks were carried out by the supervisors, away from survey location, to cross check the count. Every count sheet has was checked for identification information, i.e. date, day, shift, direction, weather conditions etc. and signed by the Supervisor.

1 day O-D survey was conducted on normal working day Road Side Interview (RSI) method for 24 continuous hours in 2 shifts on random sample basis. A sample of well above 20% was targeted for Road Side Interview Method, to obtain a fair representative data. Willingness-to-Pay Survey was conducted along with O-D survey with a view to estimate the realistic value of money one is willing to pay in return of the facility provided, mostly with truck drivers and passenger cars.

In axle load survey, different truck types have been selected on random sampling basis and a few buses also have been weighed to have an idea of loading in buses.

Turning movement surveys were conducted for 24 hours. At each entry arm of the intersection, one enumerator for recording each type of turning movement (i.e. left turning, right turning and straight moving) was positioned strategically so that they were able to observe the turning movement of each vehicle and record appropriately. The survey was conducted in accordance with IRC: SP: 41 – 1994.

Banners indicating “Traffic Volume Count in progress” with name of Consultants is displayed near the survey stations (written in blue on white cloth), so that this is visible at least 200m ahead on both sides. Since, round the clock surveys were carried out, arrangements for lighting and temporary shelters were made to conduct surveys during night.

7.2.1 Classified Traffic Volume Counts

The data collected from primary and secondary sources are recorded in Excel sheets, compiled, checked and corrected before further proceeding for analysis. Traffic data analysis has been carried out, to understand traffic characteristics and travel pattern in the study area and to provide basic input for traffic capacity assessment.

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7.2.2 Classified Traffic Counts

Under the present study, the traffic counts were carried out for successive 15 minutes intervals at selected above locations on project road. The survey has been carried out round-the-clock for seven consecutive days. At each identified station, the counts have been taken as per the following vehicle classifications.

Motorized Vehicles	**Non-Motorized Vehicles**	**Non-Tollable Govt. / Police / Military Vehicles**
Passenger Vehicles:		
2-Wheeler & 3-Wheeler	Bicycle/Cycle Rickshaw	Car/Jeep/Ambulances/Funeral Vans
Passenger Car (old technology, new technology)	Animal Drawn Vehicle	Bus
Utility Vehicle (Jeep, Van, etc.)	Handcart	Truck
Bus (Mini Bus, Govt. Bus, Pvt. Bus)	Other Non-Motorized	
Goods Vehicles:		
Light Commercial Vehicle (Freight)		
MCV (2-axle rigid chassis)		
HCV (3-axle rigid chassis)		
MAV (4-6 Axles, >6+ Axles)		
Agricultural Tractors		
Ambulances/Emergency Veh.		

The work has been executed in three shifts of 8-hour each in normal traffic conditions. Location wise analysis of one-week counts has been presented in the following sections of the report.

7.2.3 Passenger Car Unit (PCU)

The traffic flow is measured in terms of number of vehicles per unit time. Since Indian traffic is heterogeneous in nature, it is common practice to convert the traffic in terms of Passenger car units (PCUs). The traffic data (in vehicles) collected during field surveys have been compiled and converted into equivalent Passenger Car Units (PCU) to determine the Average Daily Traffic (ADT) in vehicles and in PCU. **Table 7.3** lists the adopted PCU equivalent for different vehicle type based on IRC: 64-1990.

Table 7.3 : Passenger Car Unit (PCU)

Vehicle Type	PCU factor
Car	1.0
Taxi	1.0
Three Wheelers	1.0
Two Wheelers	0.5
Mini Bus	1.5
Standard Bus	3.0
LCV	1.5

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Vehicle Type	PCU factor
2 Axle	3.0
3 Axle	3.0
MAV (4 to 6 Axle)	4.5
MAV (> 7++ Axle)	4.5
Tractor	1.5
Tractor with trailer	4.5
Cycle	0.5
Cycle Rickshaw	2.0
Bullock Cart	8.0

7.3 Classified Traffic Volume Count

The analysis has been carried out to derive:

- Average Daily Traffic (ADT) for fast and slow moving vehicles
- Average Daily Variation and average Hourly Variation
- Annual Average Daily Traffic (AADT) after seasonal correction
- Traffic composition pattern for passenger, goods and non-motorized vehicles

7.3.1 One-week TVC Counts

Back up data and details of the survey are presented in the **Annexure to Main Report.**

(A) Traffic at Kokhraj (NH 19):-

As it is the meeting point of old NH 2 and Allahabad Bypass Road (NH 19) at Kokhraj, Classified Traffic Volume Counts were carried out for one-week as shown in **Figure. 7.2** by day wise mode of traffic, and composition of traffic volume have been presented in **Figure 7.3,** Daily variations traffic of vehicles and PCUs in **Figure 7.4**. Hourly variation of traffic on normal on direction wise are shown in **Figure 7.5 & 7.6**.

The details of average daily traffic are given below.

Table 7.4 : Average Daily Traffic and Annual Average Daily Traffic at Kokhraj, NH 19

Vehicle Type	ADT	Traffic Composition, % age
Car / Jeep / Taxi / Van	2951	19.24%
Two Wheeler	4199	27.37%
Auto Rickshaw	644	4.20%
Mini Bus	39	0.25%
Govt. Bus	248	1.62%
Pvt. Bus	87	0.57%
LCV Passenger	85	0.55%
LCV - 3wh	21	0.14%
LCV - 4wh	728	4.75%
LCV - 6wh	718	4.68%
2 Axle Truck	678	4.42%

TRUE COPY

Vehicle Type	ADT	Traffic Composition, % age
3 Axle Truck	1249	8.14%
MAV (4 to 6 Axle)	2715	17.70%
MAV (> 6 Axle)	0	0.00%
Tractor with Trailer	76	0.50%
Tractor without Trailer	26	0.17%
Cycle	804	5.24%
Cycle Rickshaw	12	0.08%
Hand Cart	5	0.03%
Bullock Cart	0	0.00%
Horse Drawn	0	0.00%
Toll Exempted CAR	16	0.10%
Toll Exempted BUS	26	0.17%
Toll Exempted TRUCK	13	0.08%
Total Vehicles	**15340**	**100.00%**
Total PCUs	**28040**	

i) Day Wise Mode of Traffic :-

As per the following figure, the two wheeler vehicles are maximum to other mode of vehicles.

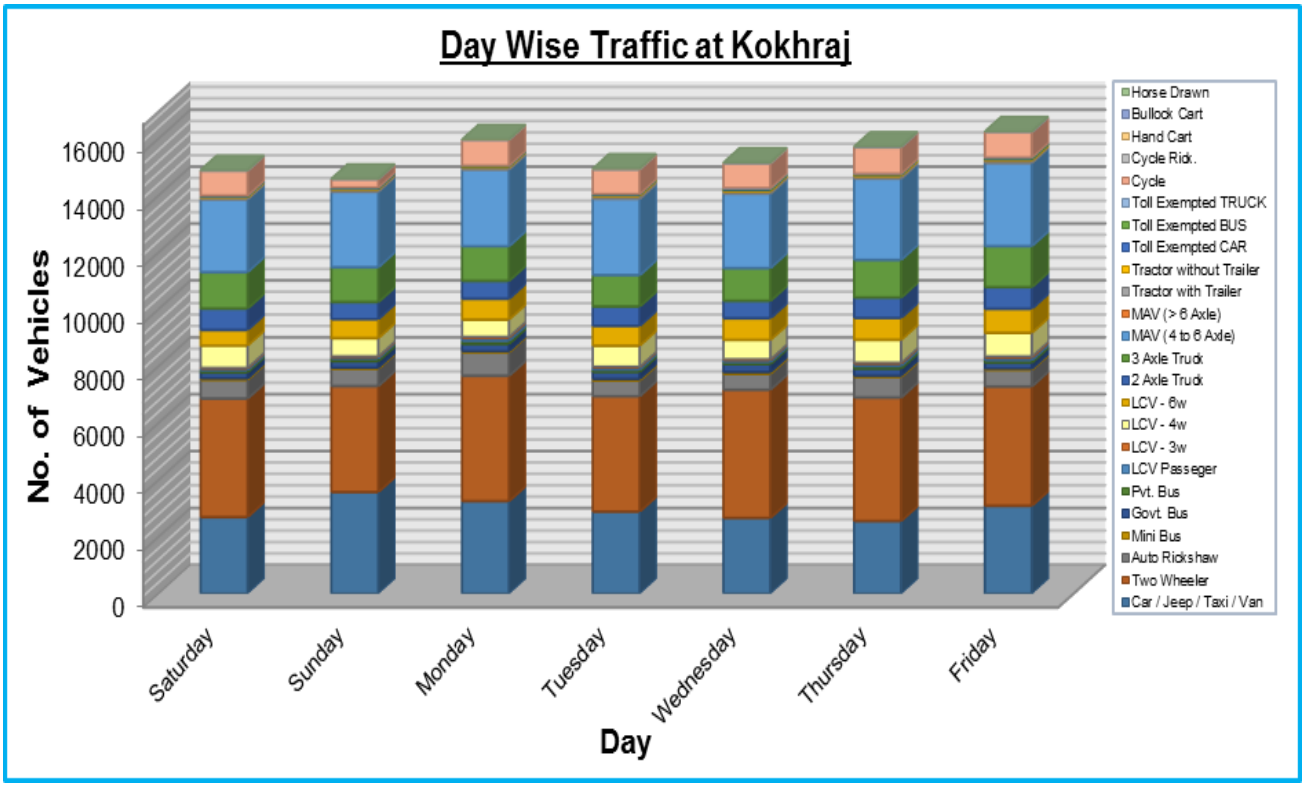


Figure 7.2 : Day wise variation in mode-wise traffic at Kokhraj

TRUE COPY

ii) Traffic Compositions :-

It is observed that major composition of the traffic volume is with passenger car/Jeep/Van 19%, 2-wheelers 27%, followed by Multi Axle Vehicle with 17% each, 3 Axle 8%, LCV 10%, 2-Axle Trucks4% approximately on the highway.

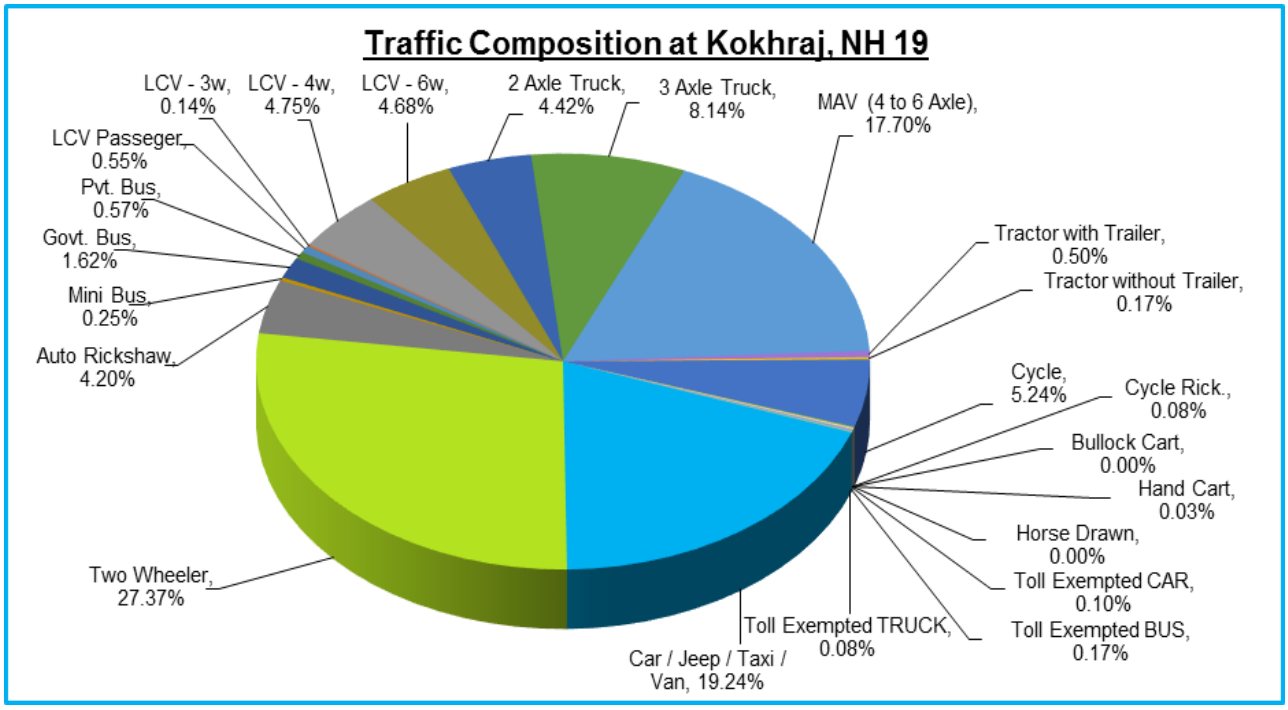


Figure 7.3 : Traffic Composition at Kokhraj, NH 19

iii) Day Wise Traffic Variations in Vehicles and PCUs :-

As per traffic volume count survey, it can be observed that the variations of traffic are marginal in all days.

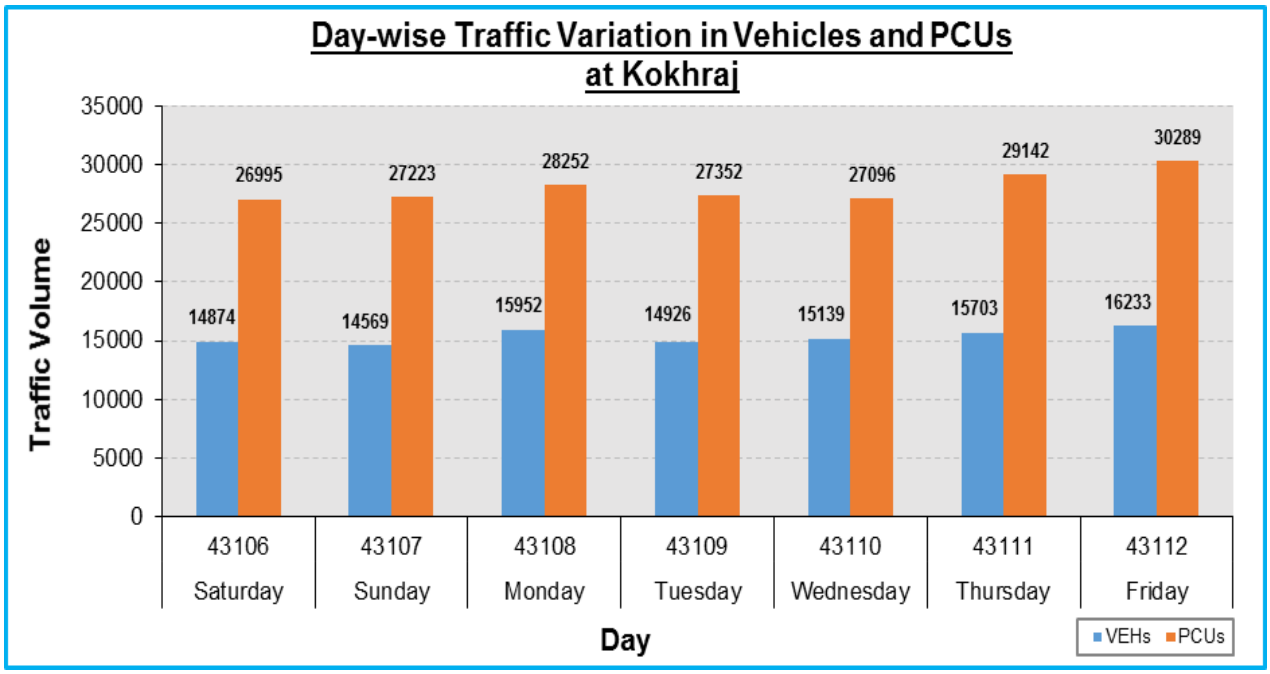


Figure 7.4 : Daily Variation of Traffic in Vehicles and PCUs

TRUE COPY

iv) Hourly Variation of Traffic in Vehicles and PCUs :-

As per following graphical presentation, it can be observed that there is less traffic are flowing in midnight at the project road.

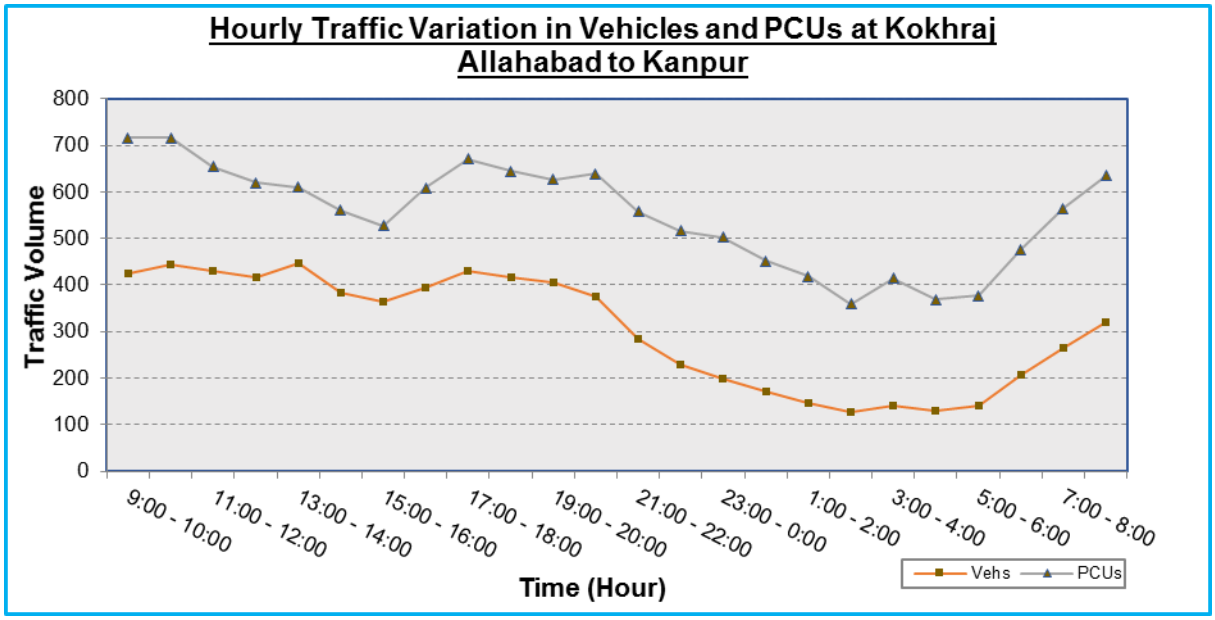


Figure 7.5 : Hourly Variation of Traffic Volume in Allahabad to Kanpur Direction

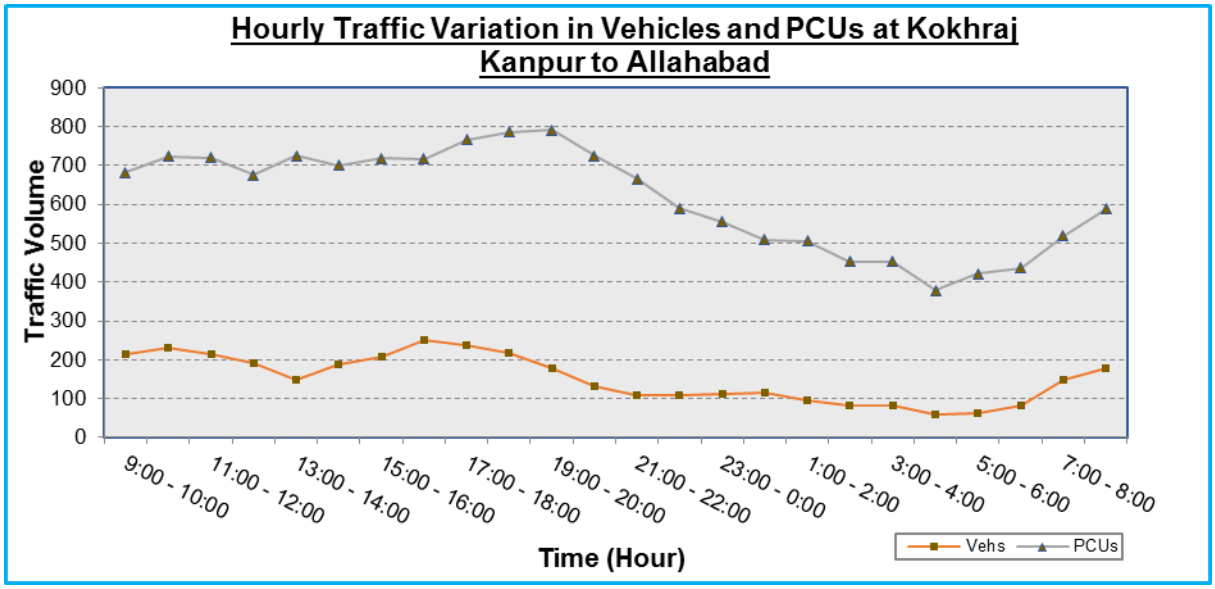


Figure 7.6 : Hourly Variation of Traffic Volume in Kanpur to Allahabad Direction

v) Peak Hour Traffic

Peak hour traffic is in Allahabad to Kanpur direction about 5.41% as shown below.

Table 7.5: Peak Hour Factor at Kokhraj, NH 19

Duration	Allahabad to Kanpur	Kanpur to Allahabad
8:00 - 9:00	5.41%	4.61%

TRUE COPY

Duration	Allahabad to Kanpur	Kanpur to Allahabad
9:00 - 10:00	5.41%	4.89%
10:00 - 11:00	4.94%	4.86%
11:00 - 12:00	4.68%	4.56%
12:00 - 13:00	4.61%	4.90%
13:00 - 14:00	4.24%	4.73%
14:00 - 15:00	3.99%	4.85%
15:00 - 16:00	4.60%	4.85%
16:00 - 17:00	5.06%	5.17%
17:00 - 18:00	4.87%	5.31%
18:00 - 19:00	4.73%	5.35%
19:00 - 20:00	4.83%	4.90%
20:00 - 21:00	4.22%	4.50%
21:00 - 22:00	3.90%	3.98%
22:00 - 23:00	3.80%	3.75%
23:00 - 0:00	3.41%	3.44%
0:00 - 1:00	3.17%	3.41%
1:00 - 2:00	2.72%	3.06%
2:00 - 3:00	3.13%	3.06%
3:00 - 4:00	2.79%	2.56%
4:00 - 5:00	2.85%	2.85%
5:00 - 6:00	3.60%	2.95%
6:00 - 7:00	4.27%	3.50%
7:00 - 8:00	4.80%	3.97%
Maximum	**5.41%**	**5.35%**

(B) Traffic at Dandupur, NH 30:-

Classified Traffic Volume Counts were carried out at Dandupur for one-week as shown in **Figure. 7.7** by day wise mode of traffic, and composition of traffic volume have been presented in **Figure 7.8,** Daily variations traffic of vehicles and PCUs in **Figure 7.9**. Hourly variation in direction wise are shown in **Figure 7.10&7.11**.

The details of average daily traffic at Dandupur has given below.

Table 7.6 : Average Daily Traffic and Annual Average Daily Traffic at Dandupur, NH 30

Vehicle Type	ADT	Traffic Composition, % age
Car / Jeep / Taxi / Van	3595	16.34%
Two Wheeler	10496	47.71%
Auto Rickshaw	1771	8.05%
Mini Bus	136	0.62%
Govt. Bus	140	0.64%
Pvt. Bus	143	0.65%
LCV Passenger	129	0.59%
LCV - 3w	113	0.51%

TRUE COPY

Vehicle Type	ADT	Traffic Composition, % age
LCV - 4w	766	3.48%
LCV - 6w	125	0.57%
Vehicle Type	**ADT**	**Traffic Composition, % age**
2 Axle Truck	309	1.40%
3 Axle Truck	730	3.32%
MAV (4 to 6 Axle)	1623	7.38%
MAV (> 6 Axle)	0	0.00%
Tractor with Trailer	169	0.77%
Tractor without Trailer	37	0.17%
Cycle	1618	7.35%
Cycle Rickshaw	45	0.20%
Hand Cart	12	0.05%
Bullock Cart	0	0.00%
Horse Drawn	0	0.00%
Toll Exempted CAR	22	0.10%
Toll Exempted BUS	22	0.10%
Toll Exempted TRUCK	0	0.00%
Total Vehicles	**22001**	**100.00%**
Total PCUs	**25626**	

(i) Day Wise Mode of Traffic :-

As per the following figure, the Car/Jeep/Van are maximum to other mode of vehicles.

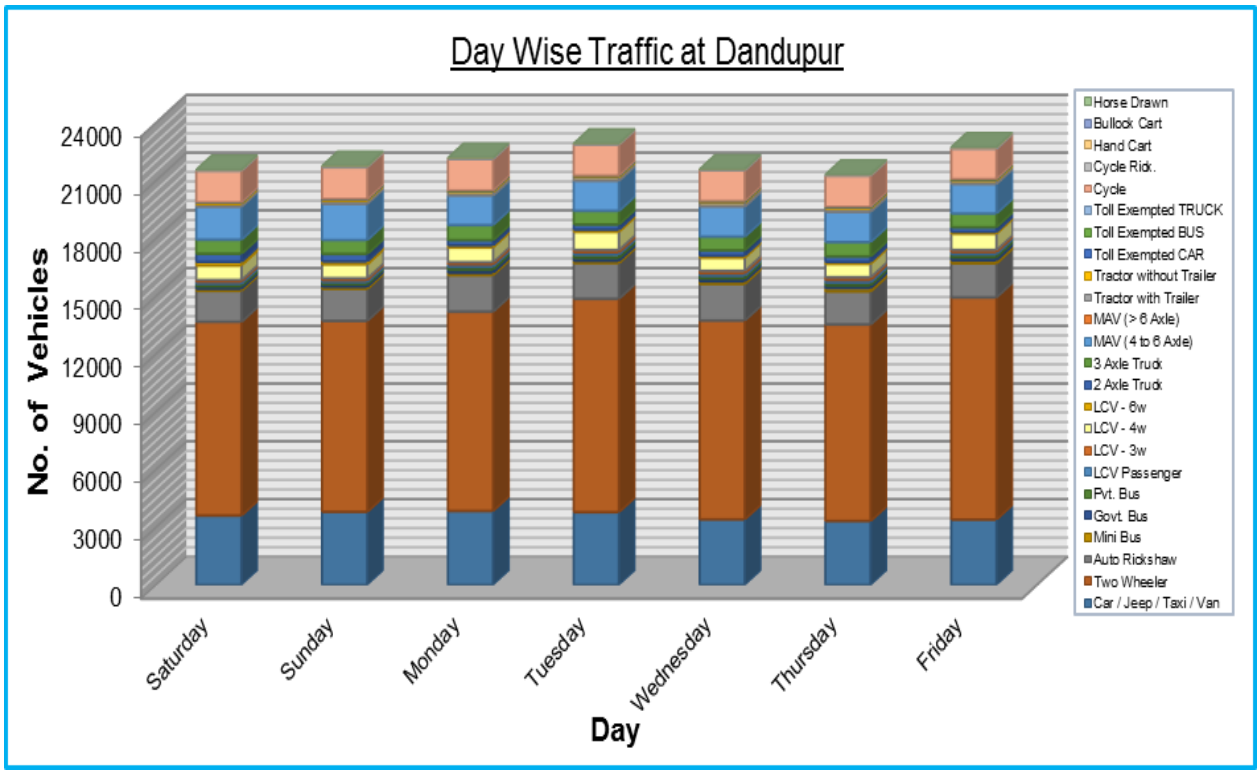


Figure 7.7 : Day wise variation in mode-wise traffic at Dandupur, NH 30

TRUE COPY

(ii) Traffic Compositions :-

It is observed that major composition of the traffic is influenced by Allahabad city and the traffic composition are Two Wheeler 48%, followed by Car /Jeep 16%, Auto Rickshaw 8%, 2-Axle Truck 2%, 3-Axle Truck 3%, Multi Axle Vehicle 7%, LCV 5%, Bus 2%, approximately on the highway.

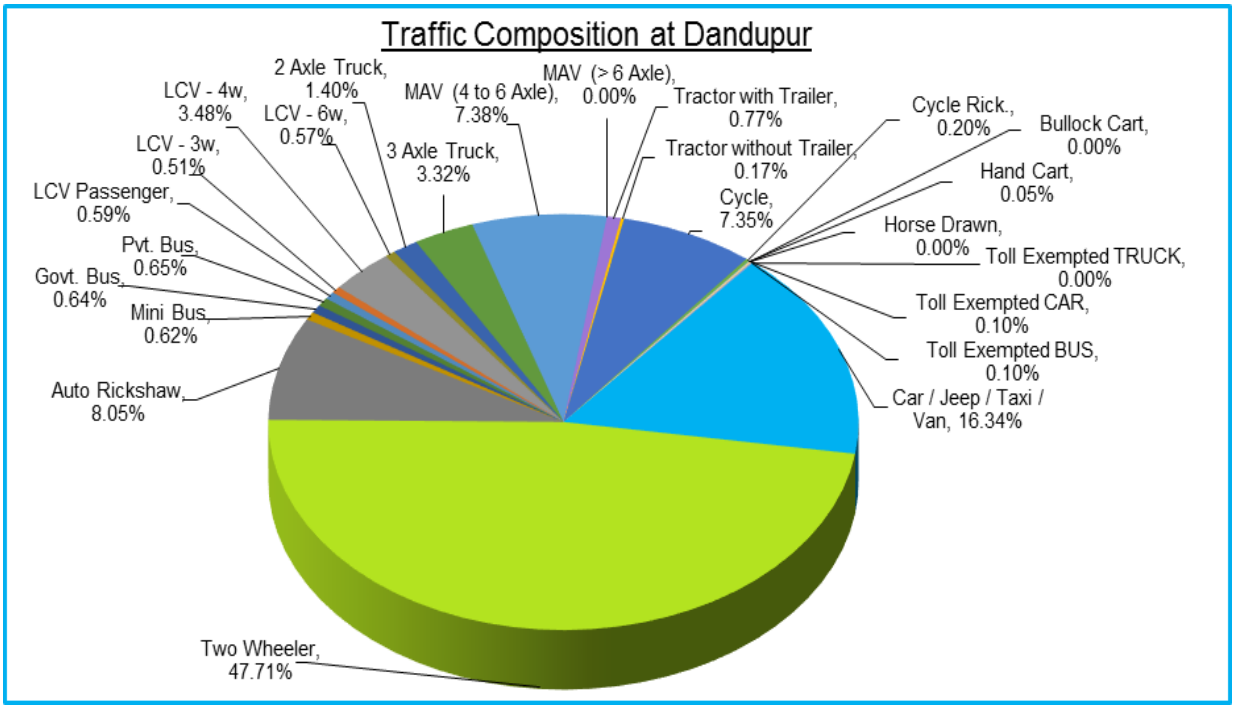


Figure 7.8 : Traffic Composition at Dandupur, NH 30

(iii) Day Wise Traffic Variations in Vehicles and PCUs :-

As per traffic volume count survey, it can be observed that traffic volume in all the days are quite similar except Wednesday.

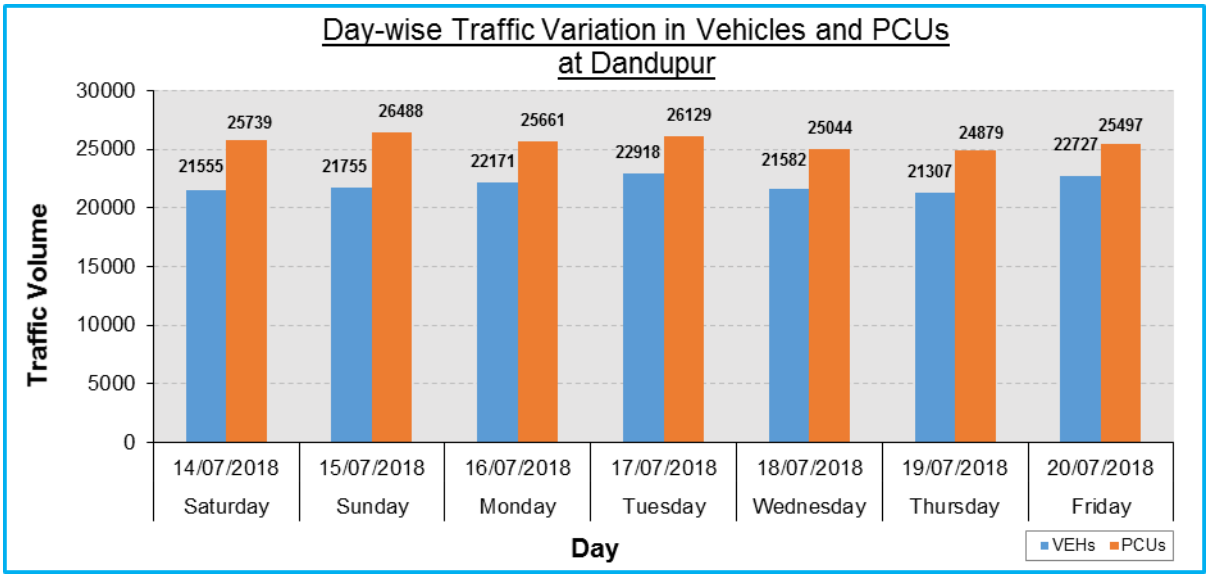


Figure 7.9 : Daily Variation of Traffic in Vehicles and PCUs

TRUE COPY

(iv) Hourly Variation of Traffic in Vehicles and PCUs :-

As per following graphical presentation, it can be observed that there is less traffic are flowing in midnight at the project road.

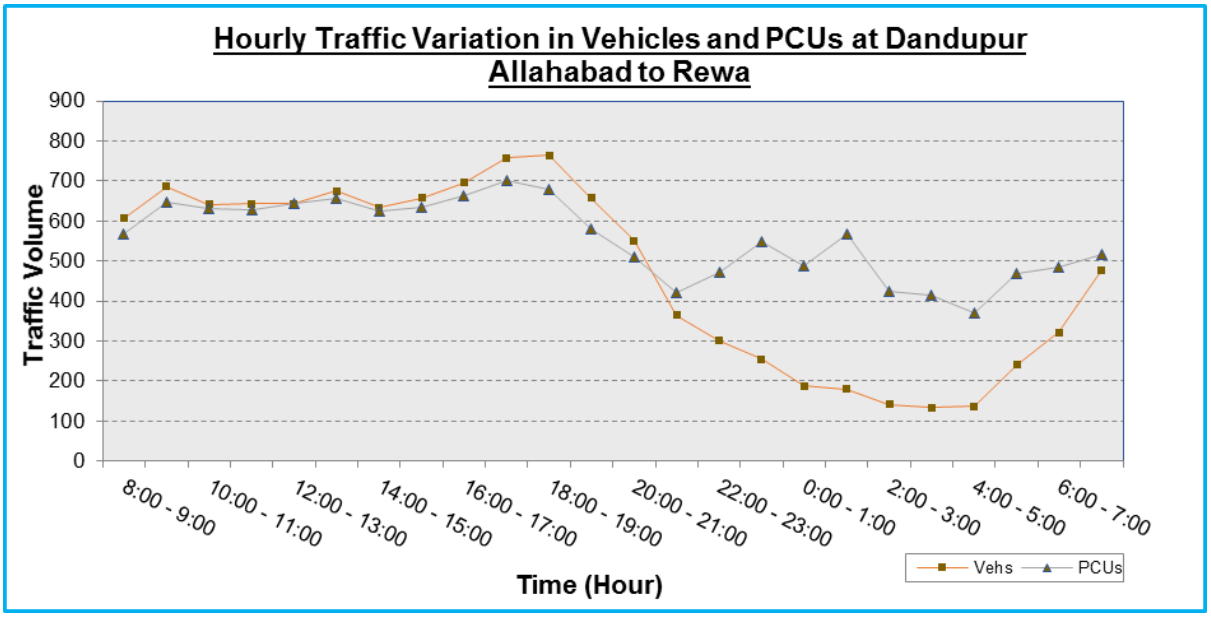


Figure 7.10 : Hourly Variation of Traffic Volume in Allahabad to Rewa Direction

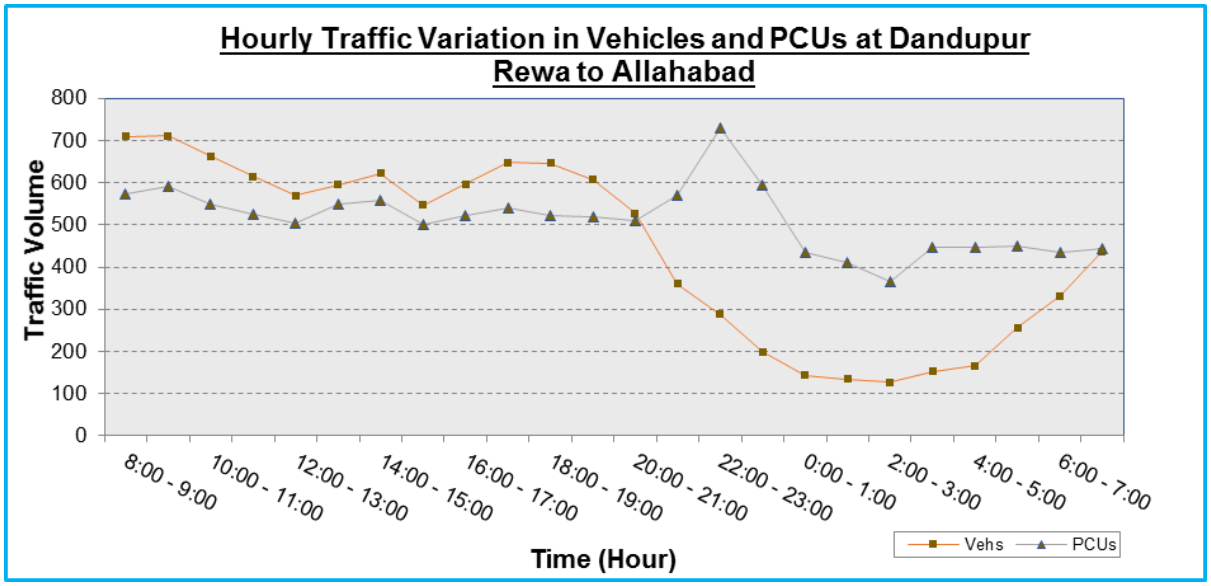


Figure 7.11 : Hourly Variation of Traffic Volume in Rewa to Allahabad Direction

(v) Peak Hour Traffic

Peak hour traffic is about 5.95% as shown below.

Table 7.7 : Peak Hour Factor at Dandupur, NH 30

Duration	Allahabad to Rewa	Rewa to Allahabad
8:00 - 9:00	4.26%	4.67%

TRUE COPY

Duration	Allahabad to Rewa	Rewa to Allahabad
9:00 - 10:00	4.84%	4.80%
10:00 - 11:00	4.74%	4.47%
11:00 - 12:00	4.71%	4.27%
12:00 - 13:00	4.81%	4.10%
13:00 - 14:00	4.92%	4.48%
14:00 - 15:00	4.67%	4.54%
15:00 - 16:00	4.75%	4.08%
16:00 - 17:00	4.97%	4.24%
17:00 - 18:00	5.26%	4.39%
18:00 - 19:00	5.08%	4.26%
19:00 - 20:00	4.35%	4.21%
20:00 - 21:00	3.83%	4.14%
21:00 - 22:00	3.16%	4.64%
22:00 - 23:00	3.54%	5.95%
23:00 - 0:00	4.10%	4.84%
0:00 - 1:00	3.65%	3.54%
1:00 - 2:00	4.25%	3.33%
2:00 - 3:00	3.18%	2.98%
3:00 - 4:00	3.10%	3.63%
4:00 - 5:00	2.78%	3.64%
5:00 - 6:00	3.52%	3.66%
6:00 - 7:00	3.64%	3.54%
7:00 - 8:00	3.86%	3.61%
Maximum	**5.26%**	**5.95%**

(C) Traffic at Sardwa, NH 35:-

Classified Traffic Volume Counts were carried out at Sardwa for one-week as shown in **Figure. 7.12** by day wise mode of traffic, and composition of traffic volume have been presented in **Figure 7.13,** Daily variations traffic of vehicles and PCUs in **Figure 7.14**. Hourly variation in direction wise are shown in **Figure 7.15**&**7.16**.

The details of average daily traffic at Sardwa has given below.

Table 7.8 : Average Daily Traffic and Annual Average Daily Traffic at Sardwa, NH 35

Vehicle Type	ADT	Traffic Composition, % age
Car / Jeep / Taxi / Van	4147	13.14%
Two Wheeler	18157	57.54%
Auto Rickshaw	1623	5.14%
Mini Bus	260	0.82%
Govt. Bus	188	0.60%
Pvt. Bus	226	0.72%
LCV Passenger	28	0.09%

TRUE COPY

Vehicle Type	ADT	Traffic Composition, % age
LCV - 3wh	111	0.35%
LCV - 4wh	1094	3.47%
LCV - 6wh	126	0.40%
2 Axle Truck	150	0.48%
3 Axle Truck	818	2.59%
Vehicle Type	**ADT**	**Traffic Composition, % age**
MAV (4 to 6 Axle)	1317	4.17%
MAV (> 6 Axle)	0	0.00%
Tractor with Trailer	115	0.36%
Tractor without Trailer	31	0.10%
Cycle	3095	9.81%
Cycle Rickshaw	42	0.13%
Hand Cart	3	0.01%
Bullock Cart	0	0.00%
Horse Drawn	0	0.00%
Toll Exempted CAR	15	0.05%
Toll Exempted BUS	10	0.03%
Toll Exempted TRUCK	2	0.01%
Total Vehicles	**31558**	**100.00%**
Total PCUs	**29605**	

(i) Day Wise Mode of Traffic :-

As per the following figure, the Car/Jeep/Van are maximum to other mode of vehicles.

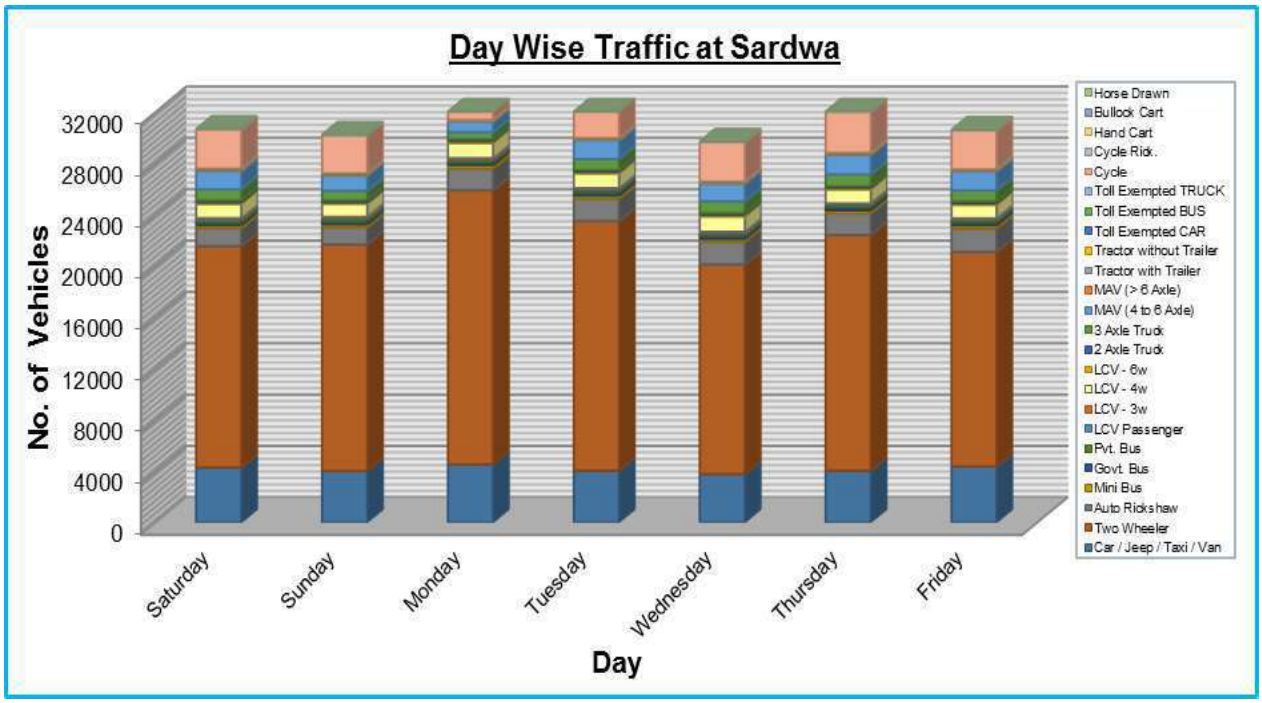


Figure 7.12 : Day wise variation in mode-wise traffic at Sardwa, NH 35

TRUE COPY

(ii) Traffic Compositions :-

It is observed that major composition of the traffic is influenced by Allahabad and Mirzapur city. The traffic composition are Two Wheeler 58%, followed by Car /Jeep 13%, Auto Rickshaw 5%, 3-Axle Truck 3%, Multi Axle Vehicle 4%, LCV 5%, Bus 2%, approximately on the highway.

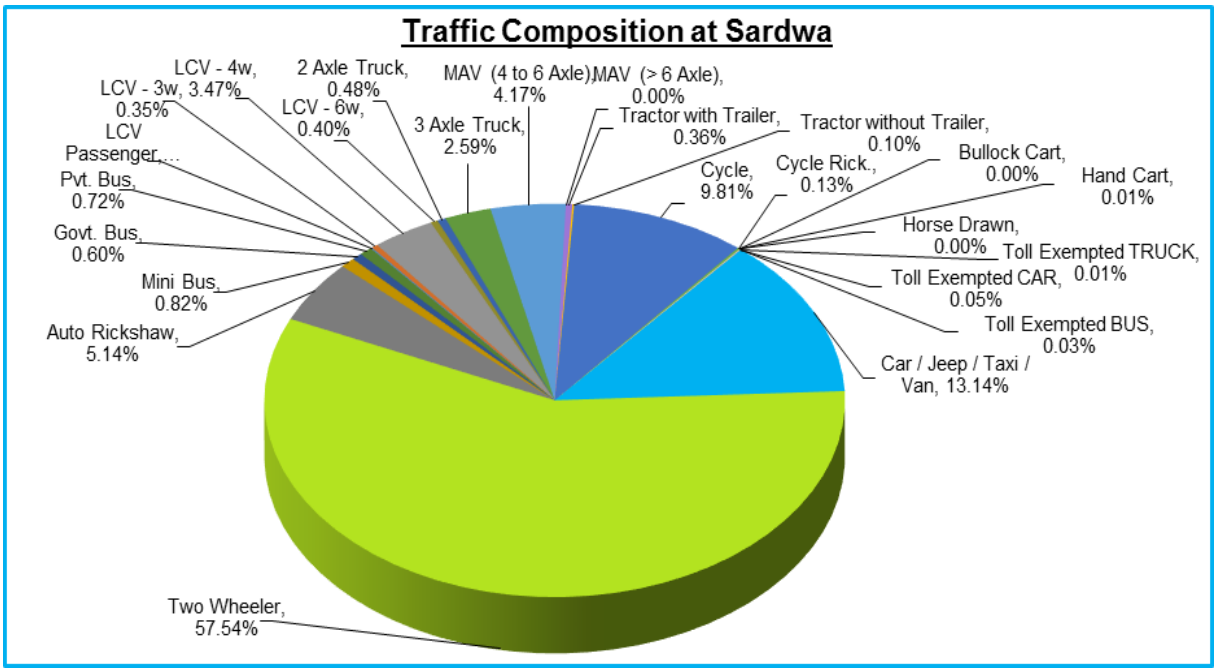


Figure 7.13 : Traffic Composition at Sardwa, NH 35

(iii) Day Wise Traffic Variations in Vehicles and PCUs :-

As per traffic volume count survey, it can be observed that traffic volume in all the days are quite similar except Wednesday.

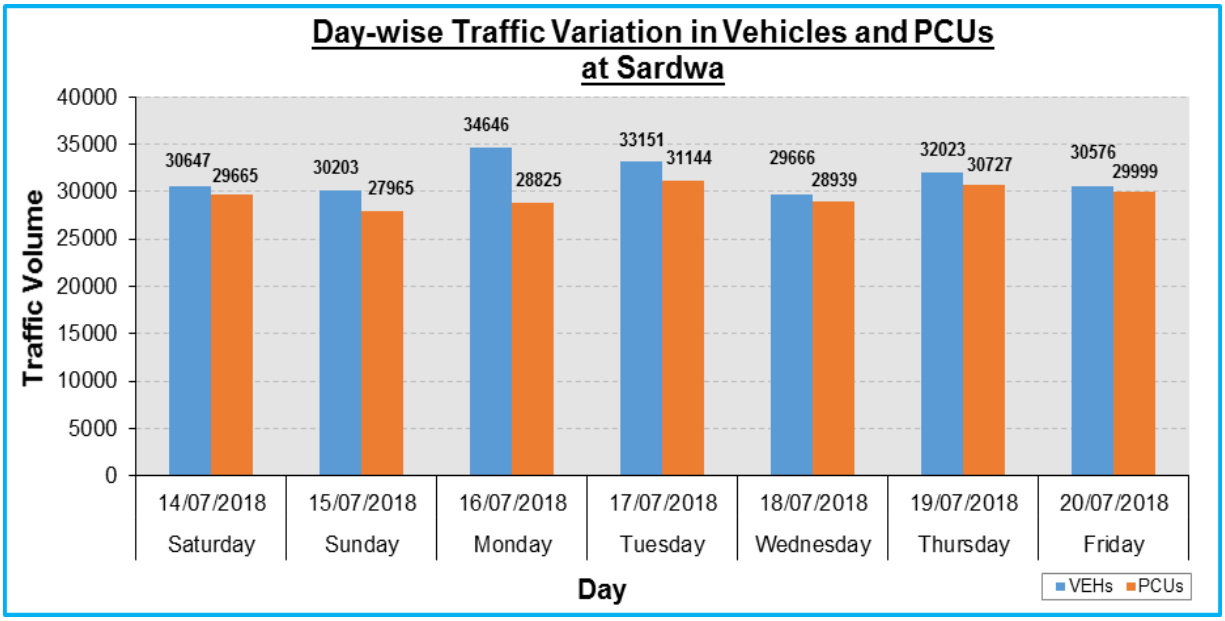


Figure 7.14 : Daily Variation of Traffic in Vehicles and PCUs

TRUE COPY

(iv) Hourly Variation of Traffic in Vehicles and PCUs :-

As per following graphical presentation, it can be observed that there is less traffic are flowing in midnight at the project road.

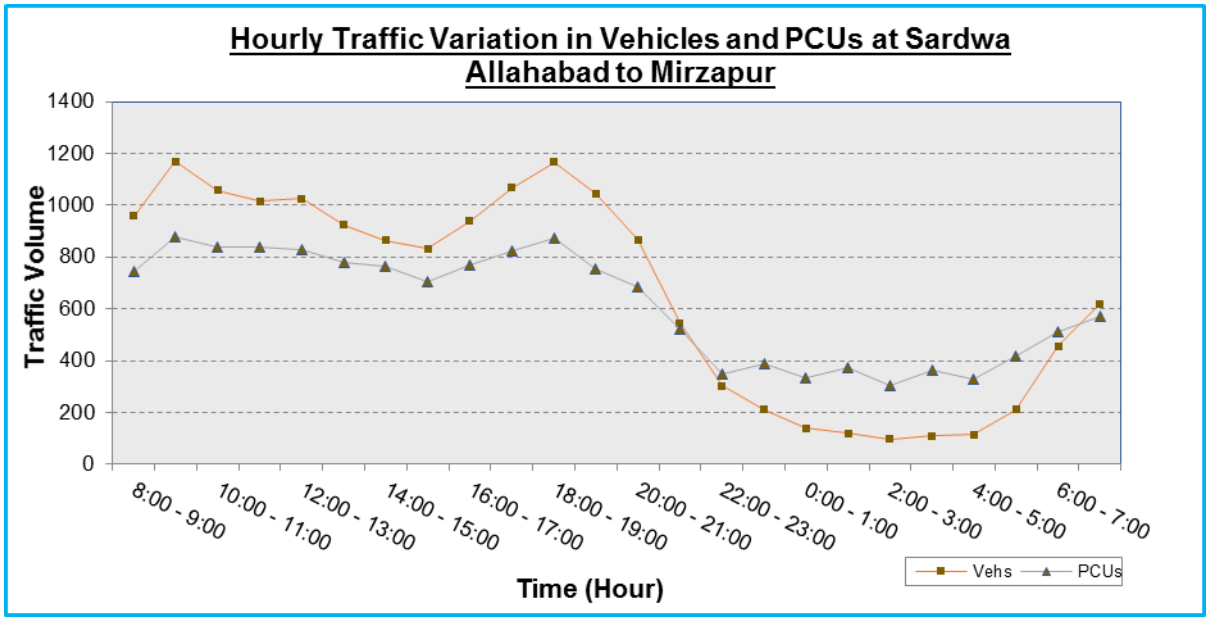


Figure 7.15 : Hourly Variation of Traffic Volume in Allahabad to Mirzapur Direction

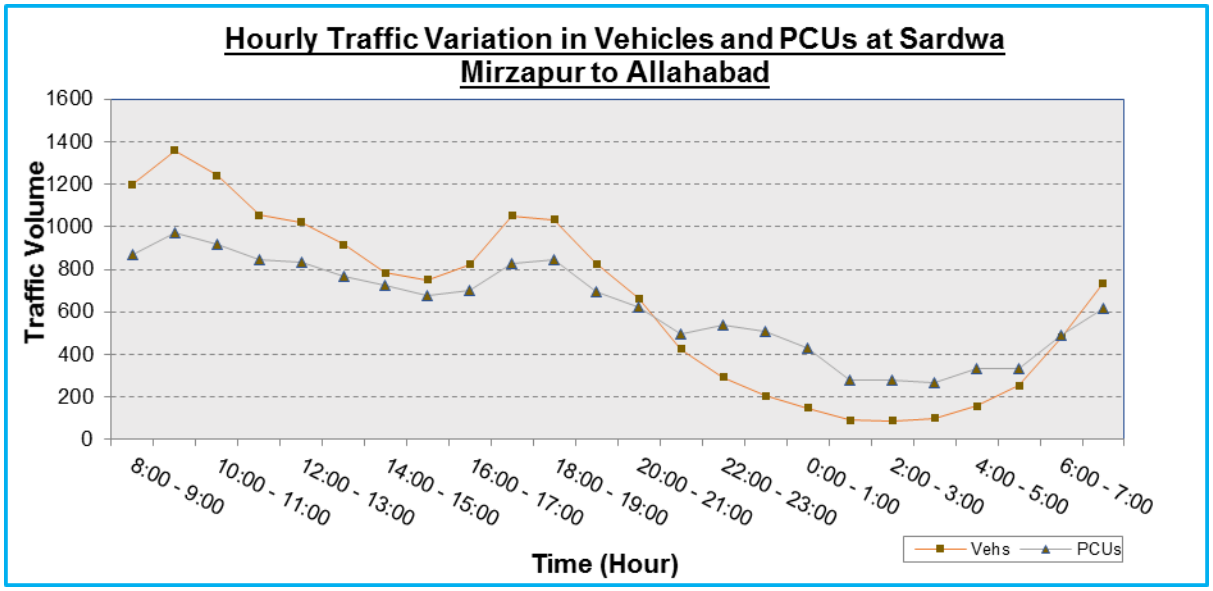


Figure 7.16 : Hourly Variation of Traffic Volume in Mirzapur to Allahabad Direction

(v) Peak Hour Traffic

Peak hour traffic is 6.52% in Mirzapur to Allahabad direction as shown below.

Table 7.9 : Peak Hour Factor at Sardwa, NH 35

Duration	Allahabad to Mirzapur	Mirzapur to Allahabad

TRUE COPY

Duration	Allahabad to Mirzapur	Mirzapur to Allahabad
8:00 - 9:00	5.04%	5.87%
9:00 - 10:00	5.95%	6.52%
10:00 - 11:00	5.67%	6.15%
11:00 - 12:00	5.68%	5.67%
12:00 - 13:00	5.61%	5.59%
13:00 - 14:00	5.30%	5.17%
14:00 - 15:00	5.19%	4.89%
15:00 - 16:00	4.78%	4.56%
16:00 - 17:00	5.23%	4.73%
17:00 - 18:00	5.59%	5.55%
18:00 - 19:00	5.93%	5.68%
19:00 - 20:00	5.12%	4.67%
20:00 - 21:00	4.64%	4.20%
21:00 - 22:00	3.55%	3.34%
22:00 - 23:00	2.37%	3.62%
23:00 - 0:00	2.65%	3.44%
0:00 - 1:00	2.26%	2.88%
1:00 - 2:00	2.53%	1.89%
2:00 - 3:00	2.05%	1.86%
3:00 - 4:00	2.46%	1.81%
4:00 - 5:00	2.22%	2.22%
5:00 - 6:00	2.82%	2.25%
6:00 - 7:00	3.48%	3.30%
7:00 - 8:00	3.88%	4.14%
Maximum	**5.95%**	**6.52%**

(D) Traffic near Phapamau Bridge:-

As it is a low volume traffic at Phapamau Bridge, Classified Traffic Volume Counts were carried out for composition of traffic volume have been presented in **Figure 7.17**. Hourly variation of traffic on normal day & holiday are shown in **Figure 7.18**&**7.19**.

The details of average daily traffic at Phapamau Bridge has given below.

Table 7.10 : Average Daily Traffic and Annual Average Daily Traffic Near Phapamau Bridge

Vehicle Type	ADT	Traffic Composition % age
Car / Jeep / Taxi / Van	14152	24.48%
Two Wheeler	20932	36.21%
Auto Rickshaw	5664	9.80%
Mini Bus	310	0.54%
Govt. Bus	789	1.36%
Pvt. Bus	756	1.31%
LCV Passenger	489	0.85%

TRUE COPY

Vehicle Type	ADT	Traffic Composition % age
LCV - 3wh	29	0.05%
LCV - 4wh	2321	4.01%
LCV - 6wh	230	0.40%
2 Axle Truck	289	0.50%
3 Axle Truck	1480	2.56%
MAV (4 to 6 Axle)	1503	2.60%
MAV (> 6 Axle)	0	0.00%
Tractor with Trailer	72	0.12%
Tractor without Trailer	22	0.04%
Cycle	8456	14.63%
Cycle Rickshaw	54	0.09%
Hand Cart	2	0.00%
Bullock Cart	7	0.01%
Horse Drawn	173	0.30%
Toll Exempted CAR	21	0.04%
Toll Exempted BUS	59	0.10%
Toll Exempted TRUCK	5	0.01%
Total Vehicles	**57815**	**100.00%**
Total PCUs	**57702**	

(i) Traffic Compositions :-

It is observed that major composition of the traffic is influenced by Allahabad city. The traffic composition are Two Wheeler 58%, followed by Car /Jeep 13%, Auto Rickshaw 5%, 2-Axle Truck 1%, 3-Axle Truck 3%, Multi Axle Vehicle 4%, LCV 4%, Bus 2%, approximately on the highway.

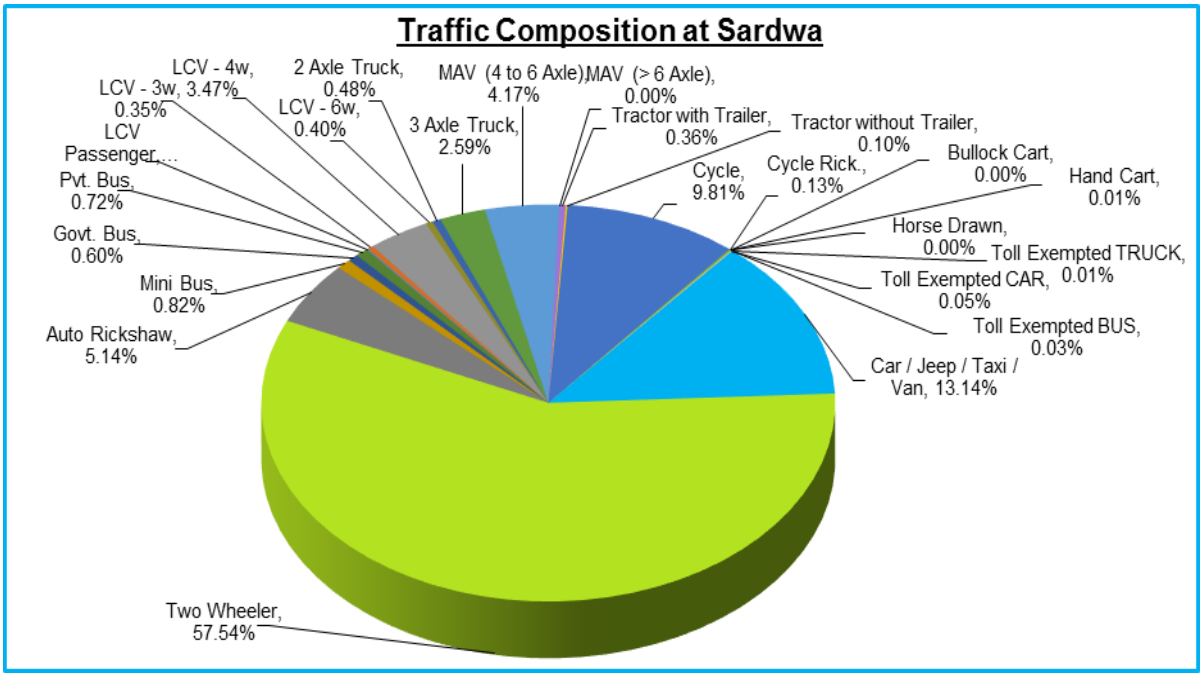


Figure 7.17 : Traffic Composition Near Phapamau Bridge

TRUE COPY

(ii) Hourly Variation of Traffic in Vehicles and PCUs :-

As per following graphical presentation, it can be observed that there is less traffic are flowing in midnight at the project road.

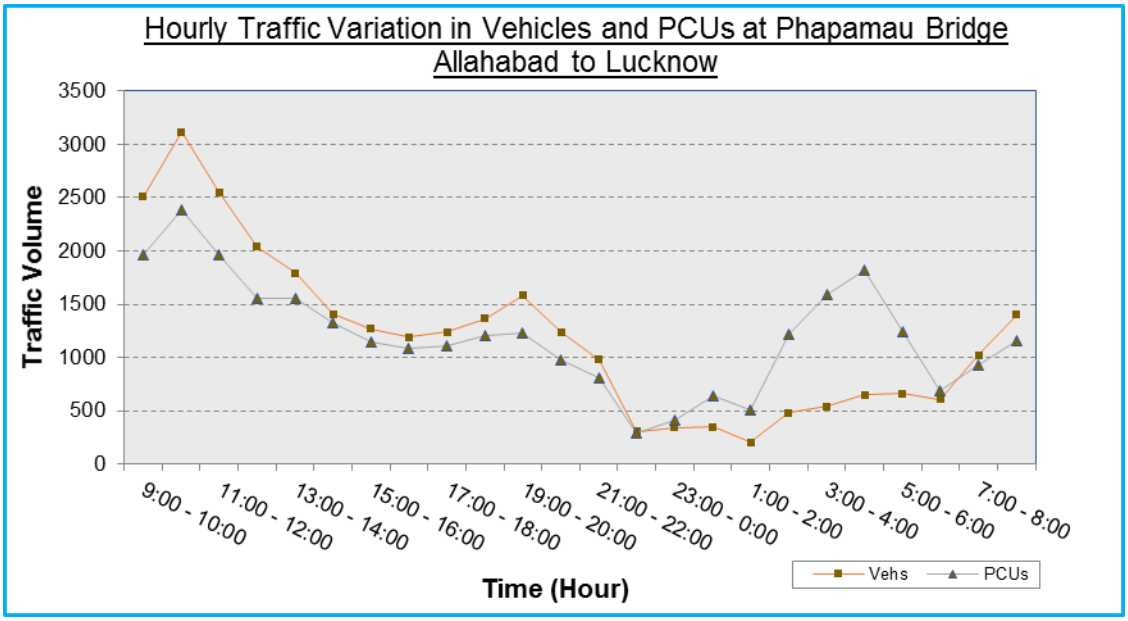


Figure 7.18 : Hourly Variation of Traffic Volume in Allahabad to Lucknow Direction

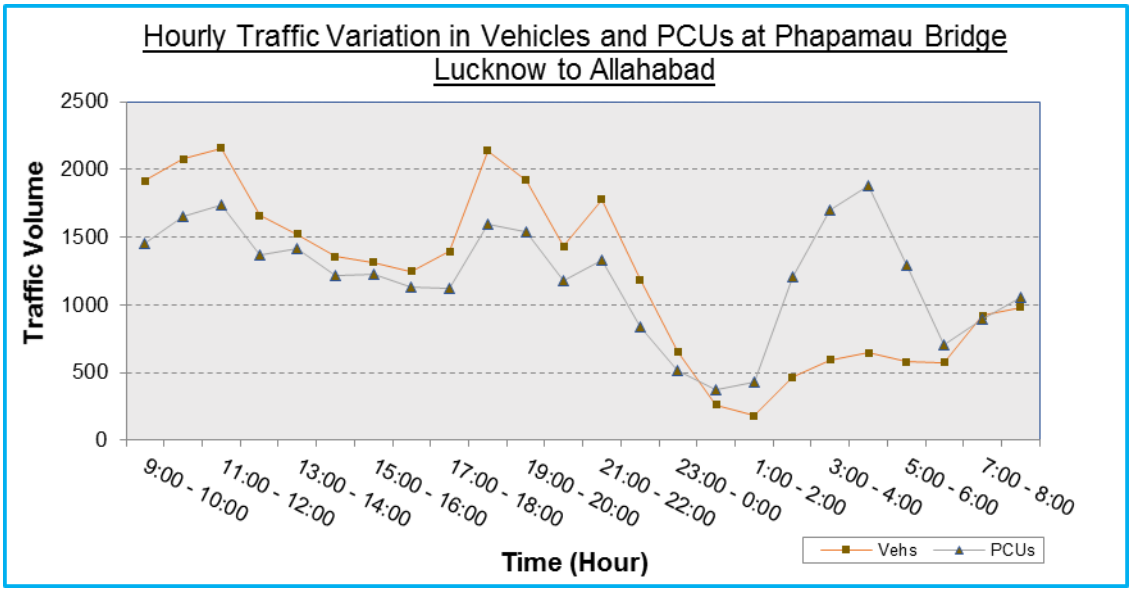


Figure 7.19 : Hourly Variation of Traffic Volume in Lucknow to Allahabad Direction

(iii) Peak Hour Traffic

Peak hour traffic is 8.28% in Allahabad to Lucknow direction as shown below.

TRUE COPY

Table 7.11 : Peak Hour Factor Near Phapamau Bridge

Duration	Allahabad to Lucknow	Lucknow to Allahabad
8:00 - 9:00	6.81%	5.05%
9:00 - 10:00	8.28%	5.72%
10:00 - 11:00	6.81%	6.02%
11:00 - 12:00	5.41%	4.75%
12:00 - 13:00	5.39%	4.89%
13:00 - 14:00	4.59%	4.21%
14:00 - 15:00	4.00%	4.26%
15:00 - 16:00	3.75%	3.91%
16:00 - 17:00	3.84%	3.88%
17:00 - 18:00	4.18%	5.52%
18:00 - 19:00	4.27%	5.33%
19:00 - 20:00	3.38%	4.10%
20:00 - 21:00	2.81%	4.62%
21:00 - 22:00	1.03%	2.90%
22:00 - 23:00	1.44%	1.80%
23:00 - 0:00	2.22%	1.30%
0:00 - 1:00	1.77%	1.49%
1:00 - 2:00	4.21%	4.20%
2:00 - 3:00	5.53%	5.87%
3:00 - 4:00	6.32%	6.53%
4:00 - 5:00	4.31%	4.47%
5:00 - 6:00	2.40%	2.43%
6:00 - 7:00	3.22%	3.09%
7:00 - 8:00	4.04%	3.66%
Maximum	**8.28%**	**6.53%**

(E) Traffic Near Jhusi Bridge :-

At Jhusi Bridge, Classified Traffic Volume Counts were carried out for one-week as composition of traffic volume have been presented in **Figure 7.20**. Hourly variation of traffic on normal day & holiday are shown in **Figure 7.21**&**7.22**.

The details of average daily traffic at Jhusi Bridge has given below.

Table 7.12 : Average Daily Traffic and Annual Average Daily Traffic Near Jhusi Bridge

Vehicle Type	ADT	Traffic Composition, %age
Car / Jeep / Taxi / Van	9622	22.88%
Two Wheeler	19305	45.90%
Auto Rickshaw	4369	10.39%
Mini Bus	437	1.04%
Govt. Bus	634	1.51%
Pvt. Bus	644	1.53%

TRUE COPY

Vehicle Type	ADT	Traffic Composition, %age
LCV Passenger	357	0.85%
LCV - 3w	364	0.87%
LCV - 4w	1326	3.15%
LCV - 6w	283	0.67%
2 Axle Truck	901	2.14%
3 Axle Truck	1005	2.39%
MAV (4 to 6 Axle)	1001	2.38%
MAV (> 6 Axle)	0	0.00%
Tractor with Trailer	154	0.37%
Tractor without Trailer	39	0.09%
Cycle	1411	3.35%
Cycle Rick.	166	0.39%
Hand Cart	6	0.01%
Bullock Cart	0	0.00%
Horse Drawn	4	0.01%
Toll Exempted CAR	17	0.04%
Toll Exempted BUS	9	0.02%
Toll Exempted TRUCK	3	0.01%
Total Vehicles	**42057**	
Total PCUs	**43727**	**100.00%**

(i) Traffic Compositions :-

It is observed that major composition of the traffic is highly influenced by Allahabad city. The traffic composition are Two Wheeler 46%, followed by Car /Jeep 23%, Auto Rickshaw 10%, 2-Axle Truck 2%, 3-Axle Truck 2%, Multi Axle Vehicle 2%, LCV 5%, Bus 4%, approximately on the highway.

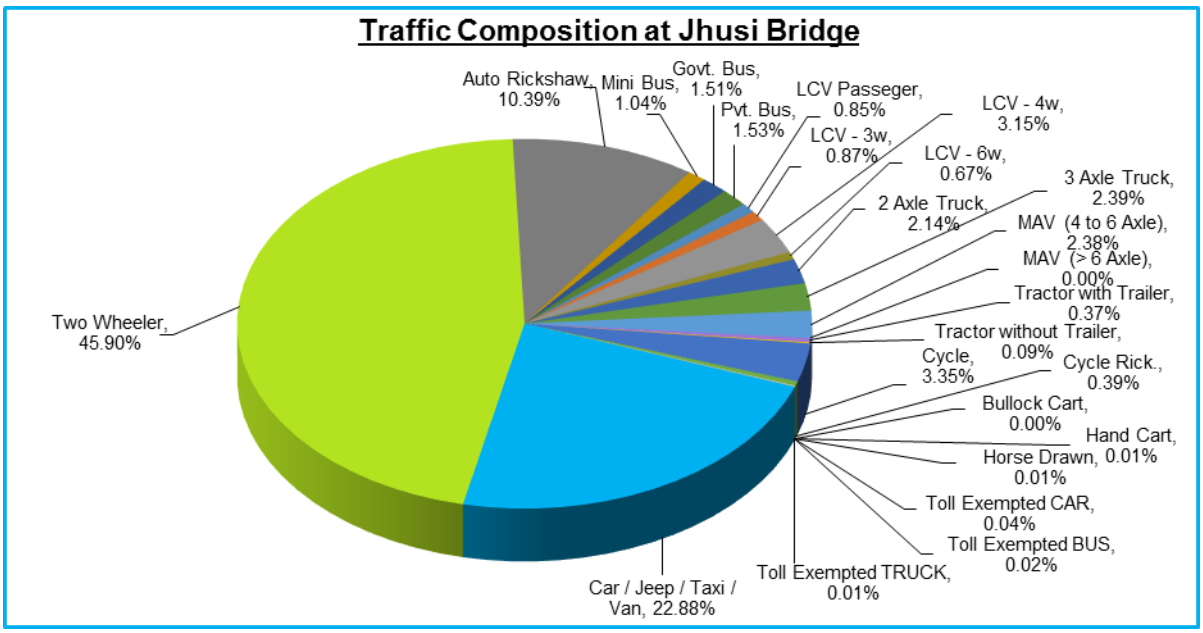


Figure 7.20 : Traffic Composition Near Jhusi Bridge

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(ii) Hourly Variation of Traffic in Vehicles and PCUs :-

As per following graphical presentation, it can be observed that there is less traffic are flowing in midnight at the project road.

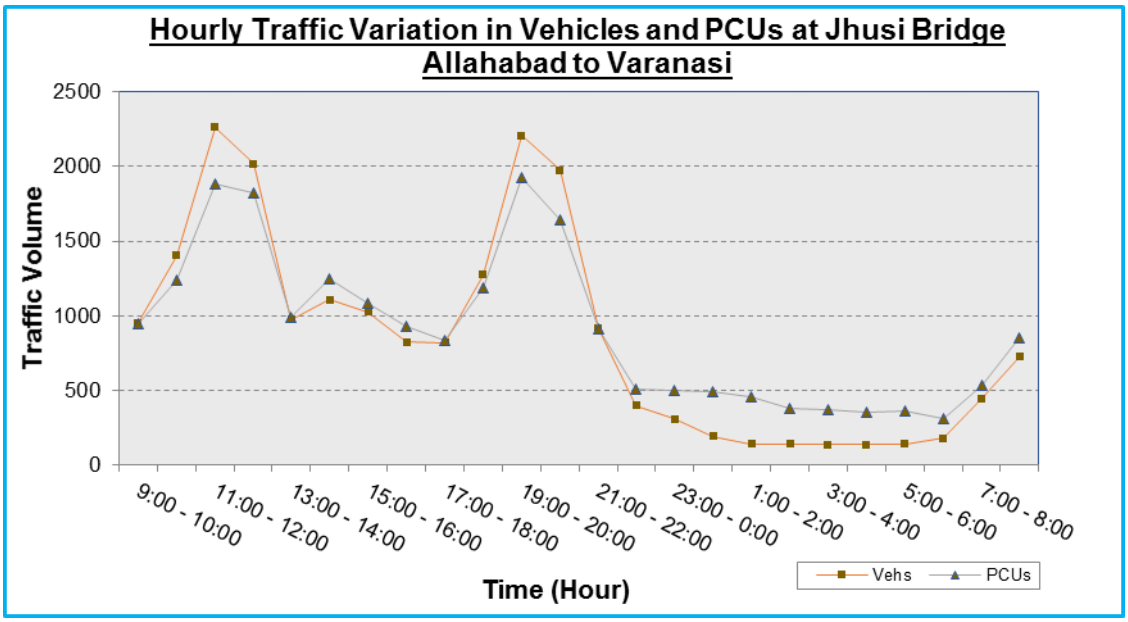


Figure 7.21 : Hourly Variation of Traffic Volume in Allahabad to Varanasi Direction

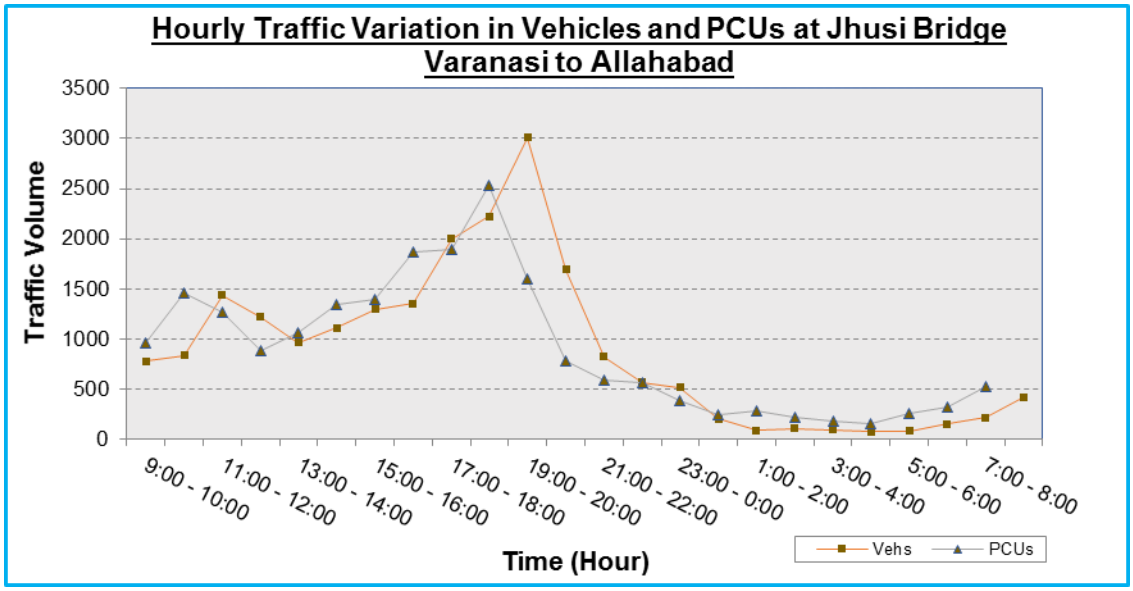


Figure 7.22 : Hourly Variation of Traffic Volume in Varanasi to Allahabad Direction

(iii) Peak Hour Traffic

Peak hour traffic is 11.55% in Varanasi to Allahabad direction as shown below.

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Table 7.13 : Peak Hour Factor Near Jhusi Bridge

Duration	Allahabad to Varanasi	Varanasi to Allahabad
8:00 - 9:00	4.35%	4.84%
9:00 - 10:00	5.67%	4.40%
10:00 - 11:00	8.64%	6.67%
11:00 - 12:00	8.36%	5.80%
12:00 - 13:00	4.56%	4.06%
13:00 - 14:00	5.72%	4.87%
14:00 - 15:00	4.98%	6.14%
15:00 - 16:00	4.25%	6.39%
16:00 - 17:00	3.82%	8.54%
17:00 - 18:00	5.45%	8.66%
18:00 - 19:00	8.84%	11.55%
19:00 - 20:00	7.55%	7.29%
20:00 - 21:00	4.20%	3.59%
21:00 - 22:00	2.35%	2.72%
22:00 - 23:00	2.29%	2.61%
23:00 - 0:00	2.26%	1.76%
0:00 - 1:00	2.12%	1.16%
1:00 - 2:00	1.77%	1.32%
2:00 - 3:00	1.73%	1.01%
3:00 - 4:00	1.65%	0.83%
4:00 - 5:00	1.66%	0.74%
5:00 - 6:00	1.42%	1.16%
6:00 - 7:00	2.47%	1.45%
7:00 - 8:00	3.91%	2.43%
Maximum	**8.84%**	**11.55%**

(F) Traffic Near Naini Bridge, Toll Plaza :-

Naini Bridge, Toll Plaza, Classified Traffic Volume Counts were carried out for one-week as shown composition of traffic volume have been presented in **Figure 7.23**. Hourly variation of traffic on normal day & holiday are shown in **Figure 7.24**&**7.25**.

The details of average daily traffic near Naini Bridge, Toll Plaza has given below.

Table 7.14 : Average Daily Traffic and Annual Average Daily Traffic Near Naini Bridge, Toll Plaza

Vehicle Type	ADT	Traffic Composition, (% age)
Car / Jeep / Taxi / Van	5445	14.21%
Two Wheeler	16443	42.90%
Auto Rickshaw	4794	12.51%
Mini Bus	469	1.22%
Govt. Bus	271	0.71%
Pvt. Bus	442	1.15%
LCV Passenger	7	0.02%

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Vehicle Type	ADT	Traffic Composition, (% age)
LCV - 3wh	187	0.49%
LCV - 4wh	564	1.47%
LCV - 6wh	355	0.93%
2 Axle Truck	1579	4.12%
3 Axle Truck	2571	6.71%
MAV (4 to 6 Axle)	4093	10.68%
MAV (> 6 Axle)	0	0.00%
Tractor with Trailer	6	0.02%
Tractor without Trailer	28	0.07%
Cycle	973	2.54%
Cycle Rickshaw	27	0.07%
Hand Cart	0	0.00%
Bullock Cart	1	0.00%
Horse Drawn	6	0.02%
Toll Exempted CAR	23	0.06%
Toll Exempted BUS	21	0.05%
Toll Exempted TRUCK	26	0.07%
Total Vehicles	**38331**	
Total PCUs	**54645**	**100.00%**

(iv) Traffic Compositions :-

It is observed that major composition of the traffic is influenced by Allahabad city. The traffic composition are Two Wheeler 43%, followed by Car /Jeep 14%, Auto Rickshaw 13%, 2-Axle Truck 4%, 3-Axle Truck 7%, Multi Axle Vehicle 11%, LCV 3%, Bus 3%, approximately on the highway.

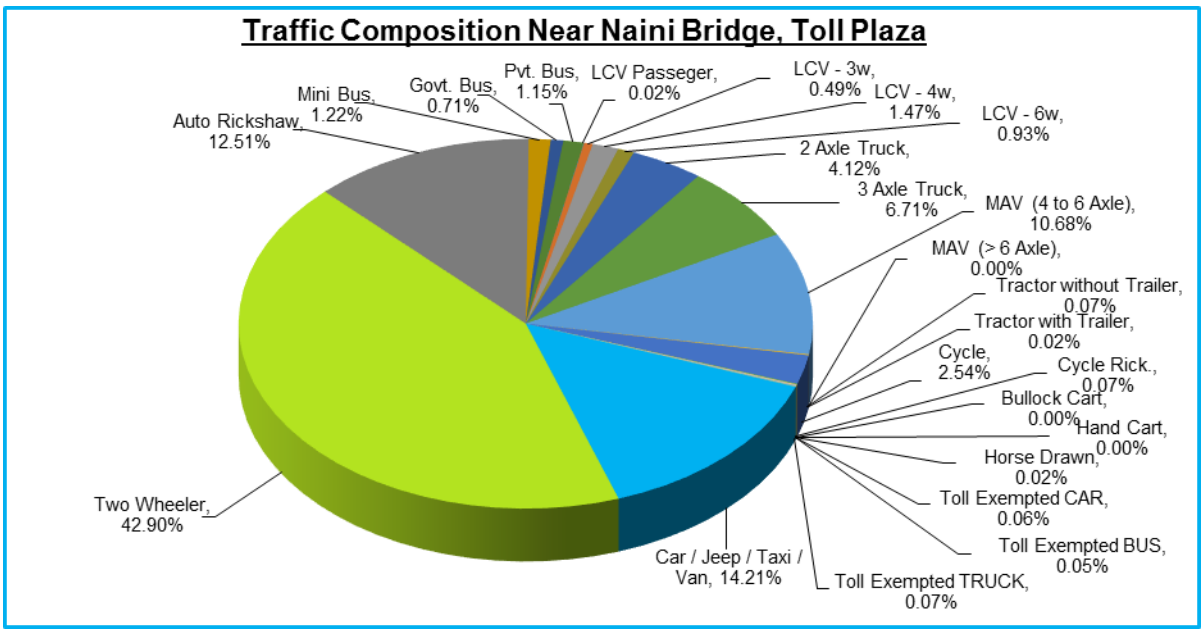


Figure 7.23 : Traffic Composition Near Naini Bridge, Toll Plaza

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(v) Hourly Variation of Traffic in Vehicles and PCUs :-

As per following graphical presentation, it can be observed that there is less traffic are flowing in midnight at the project road.

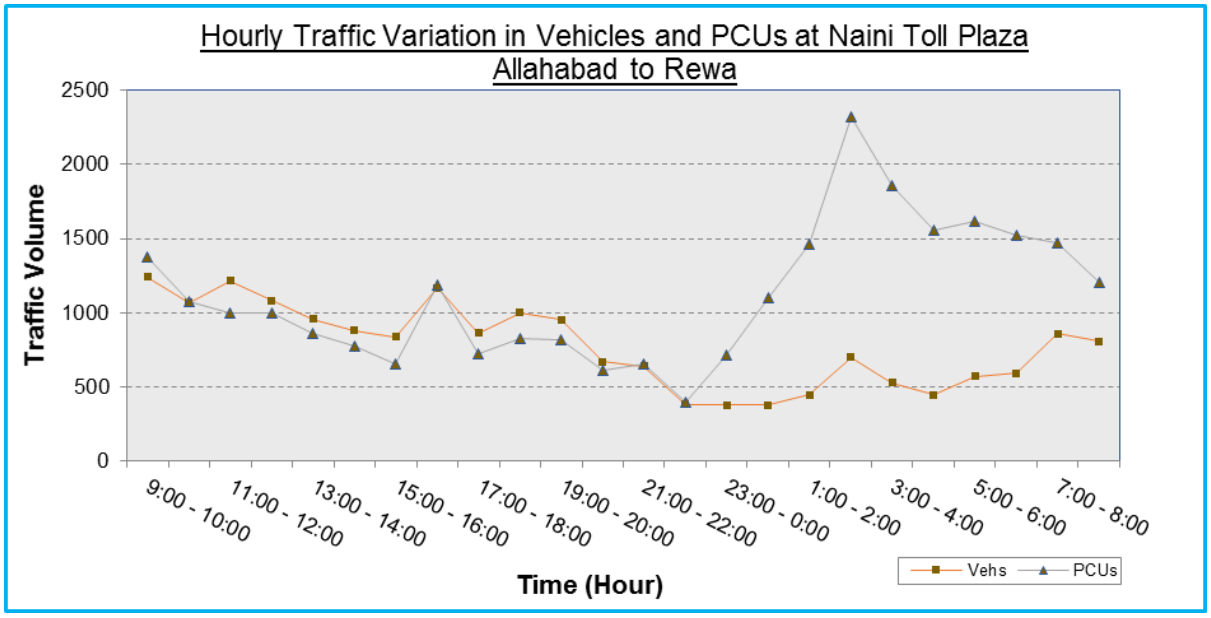


Figure 7.24 : Hourly Variation of Traffic Volume in Allahabad to Rewa Direction

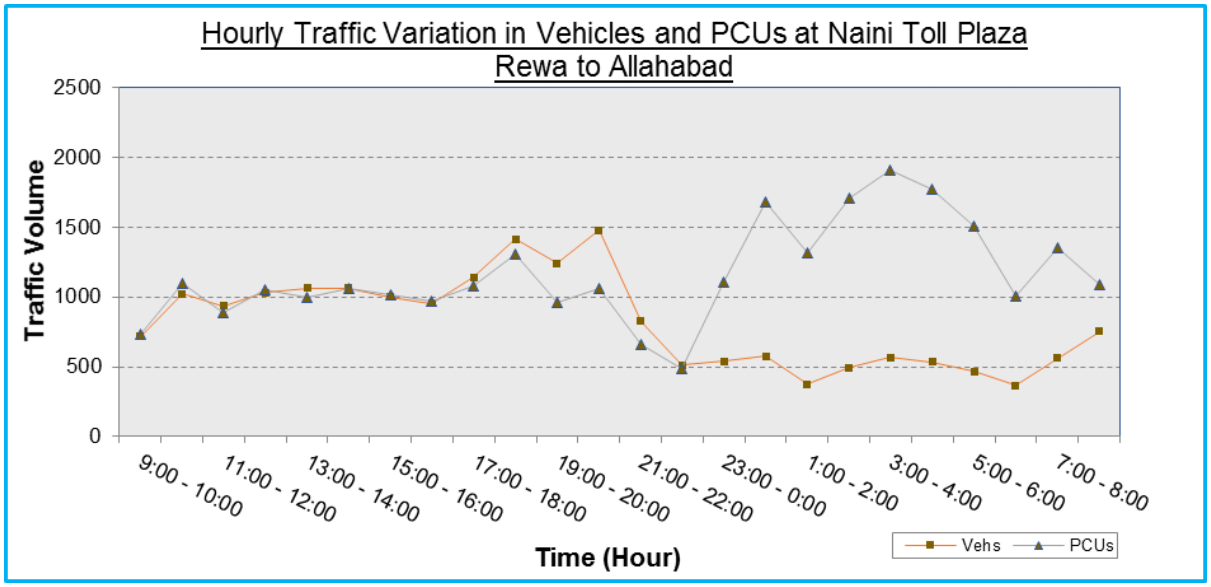


Figure 7.25 : Hourly Variation of Traffic Volume in Rewa to Allahabad Direction

(vi) Peak Hour Traffic

Peak hour traffic is 8.66% in Allahabad to Rewa direction as shown below.

Table 7.15 : Peak Hour Factor Near Naini Bridge, Toll Plaza

Duration	Allahabad to Rewa	Rewa to Allahabad
8:00 - 9:00	5.14%	2.64%

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Duration	Allahabad to Rewa	Rewa to Allahabad
9:00 - 10:00	4.01%	3.94%
10:00 - 11:00	3.73%	3.20%
11:00 - 12:00	3.73%	3.78%
12:00 - 13:00	3.22%	3.57%
13:00 - 14:00	2.88%	3.80%
14:00 - 15:00	2.46%	3.66%
15:00 - 16:00	4.44%	3.48%
16:00 - 17:00	2.72%	3.89%
17:00 - 18:00	3.09%	4.71%
18:00 - 19:00	3.05%	3.45%
19:00 - 20:00	2.28%	3.83%
20:00 - 21:00	2.44%	2.38%
21:00 - 22:00	1.48%	1.75%
22:00 - 23:00	2.66%	3.98%
23:00 - 0:00	4.10%	6.04%
0:00 - 1:00	5.47%	4.73%
1:00 - 2:00	8.66%	6.13%
2:00 - 3:00	6.93%	6.86%
3:00 - 4:00	5.81%	6.37%
4:00 - 5:00	6.03%	5.43%
5:00 - 6:00	5.67%	3.62%
6:00 - 7:00	5.50%	4.85%
7:00 - 8:00	4.48%	3.91%
Maximum	**8.66%**	**6.86%**

7.4 Seasonal Variation

Traffic during various months of the year is not likely to be the same. Traffic is considered by using a factor called as the "Seasonal Variation Factor (SCF)". The seasonal correction factor is generally derived from secondary data sources such as past month-wise traffic data on the project road, monthly toll revenues from existing tolled highways in the immediate influence area, sales of fuel at different filling stations along the project highway, arrival of vehicles at establishments like Agricultural Produce Marketing Companies (APMC), Truck Terminals, etc. In this study, fuel sales data from various fuel stations has been collected. The collected fuel sales data is given in **Table 7.16**. The details of computation of seasonal variation has given in **Annexure-7.2**.

Table 7.16 : Fuel Sales at Fuel Stations along the Project Corridor in 2016-17

S. No.	Month	Year	LCV+HCV	SF	LMV	SF
1	August	2016	20761530	1.04	7490917	1.03
2	September	2016	23213160	1.16	6701172	0.93
3	October	2016	23481550	1.17	8034812	1.11
4	November	2016	24807470	1.24	8409170	1.16
5	December	2016	25071190	1.25	8152100	1.13

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S. No.	Month	Year	LCV+HCV	SF	LMV	SF
6	January	2017	23916962	1.20	8222970	1.14
7	February	2017	21362087	1.07	8132760	1.12
8	March	2017	21534935	1.08	8295210	1.15
9	April	2017	17922897	0.90	7815350	1.08
10	May	2017	22112340	1.11	8012895	1.11
11	June	2017	19603600	0.98	7620525	1.05
12	July	2017	19989852	1.00	7238357	1.00
			Average =	**1.10**	**Average =**	**1.08**
			Average of 2 years (LCV+HCV) =			**1.02**

Table 7.17 : Fuel Sales at Fuel Stations along the Project Corridor in 2017-18

S. No.	Month	Year	LCV+HCV	SF	LMV	SF
1	August	2017	21387540	0.85	7125777	0.99
2	September	2017	24386220	0.97	7038265	0.98
3	October	2017	25855520	1.03	7119292	0.99
4	November	2017	23047960	0.92	8636622	1.20
5	December	2017	24597280	0.98	8102035	1.13
6	January	2018	23423120	0.93	8157963	1.13
7	February	2018	22960780	0.92	8342482	1.16
8	March	2018	25104310	1.00	8029670	1.12
9	April	2018	23272130	0.93	7871792	1.09
10	May	2018	22716570	0.91	8191740	1.14
11	June	2018	22875000	0.91	8144950	1.13
12	July	2018	25060110	1.00	7189540	1.00
			Average =	0.95	Average =	1.09
			Average of 2 years (LMV) =			1.09
			Net Average =			**1.05**

**Source: Primary Survey

7.5 Annual Average Daily Traffic

The following table is showing the details of AADT in above survey locations.

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Table 7.18 : Annual Average Daily Traffic on Project Road

Vehicle Type	At Kokhraj, NH 19		At Dandupur, NH 30		At Sardwa, NH 35		Near Phaphamau Bridge		Near Jhusi Bridge		Near Naini Bridge, Toll Plaza	
	AADT	Traffic Composition, % age	AADT	Traffic Composition, % age	AADT	Traffic Composition, % age	AADT	Traffic Composition, % age	AADT	Traffic Composition, % age	AADT	Traffic Composition, % age
Car / Jeep / Taxi / Van	3099	19.29%	3775	16.40%	4354	13.20%	14860	24.66%	10103	22.92%	5717	14.22%
Two Wheeler	4409	27.44%	11021	47.88%	19065	57.81%	21979	36.47%	20270	45.99%	17265	42.95%
Auto Rickshaw	676	4.21%	1860	8.08%	1704	5.17%	5947	9.87%	4587	10.41%	5034	12.52%
Mini Bus	41	0.26%	143	0.62%	273	0.83%	326	0.54%	459	1.04%	492	1.22%
Govt. Bus	260	1.62%	147	0.64%	197	0.60%	828	1.37%	666	1.51%	285	0.71%
Pvt. Bus	91	0.57%	150	0.65%	237	0.72%	794	1.32%	676	1.53%	464	1.15%
LCV Passenger	89	0.55%	135	0.59%	29	0.09%	513	0.85%	375	0.85%	7	0.02%
LCV - 3wh	22	0.14%	119	0.52%	117	0.35%	30	0.05%	382	0.87%	196	0.49%
LCV - 4wh	764	4.76%	804	3.49%	1149	3.48%	2437	4.04%	1392	3.16%	592	1.47%
LCV - 6wh	754	4.69%	131	0.57%	132	0.40%	242	0.40%	297	0.67%	373	0.93%
2 Axle Truck	712	4.43%	324	1.41%	158	0.48%	303	0.50%	946	2.15%	1658	4.12%
3 Axle Truck	1311	8.16%	767	3.33%	859	2.60%	1554	2.58%	1055	2.39%	2700	6.72%
MAV (4 to 6 Axle)	2851	17.75%	1704	7.40%	1383	4.19%	1578	2.62%	1051	2.38%	4298	10.69%
MAV (> 6 Axle)	0	0.00%	0	0.00%	0	0.00%	0	0.00%	0	0.00%	0	0.00%
Tractor with Trailer	80	0.50%	177	0.77%	121	0.37%	76	0.13%	162	0.37%	6	0.01%
Tractor without Trailer	27	0.17%	39	0.17%	33	0.10%	23	0.04%	41	0.09%	29	0.07%
Cycle	804	5.00%	1618	7.03%	3095	9.38%	8456	14.03%	1411	3.20%	973	2.42%
Cycle Rickshaw	12	0.07%	45	0.20%	42	0.13%	54	0.09%	166	0.38%	27	0.07%
Hand Cart	5	0.03%	12	0.05%	3	0.01%	2	0.00%	6	0.01%	0	0.00%
Bullock Cart	0	0.00%	0	0.00%	0	0.00%	7	0.01%	0	0.00%	1	0.00%
Horse Drawn	0	0.00%	0	0.00%	0	0.00%	173	0.29%	4	0.01%	6	0.01%
Toll Exempted CAR	17	0.11%	23	0.10%	16	0.05%	22	0.04%	18	0.04%	24	0.06%
Toll Exempted BUS	27	0.17%	23	0.10%	11	0.03%	62	0.10%	9	0.02%	22	0.05%
Toll Exempted TRUCK	14	0.09%	0	0.00%	2	0.01%	5	0.01%	3	0.01%	27	0.07%
Total Vehicles	**16065**	**100.00%**	**23017**	**100.00%**	**32980**	**100.00%**	**60271**	**100.00%**	**42057**	**100.00%**	**40196**	**100.00%**
Total PUCs	**29418**		**26858**		**31007**		**60332**		**43727**		**17265**	

7.6 Origin-Destination Surveys

The origin and destination of trips on the existing road is needed to estimate the information regarding travel characteristics of different users on the project road. The origin – destination data is also needed for identifying the major influence zones along the road, as traffic growth in the project road is directly dependent upon the growth in economic activity of the influencing area. These surveys are important in defining the traffic movement and travel desire patterns in the transport network along the study corridor and to derive the traffic growth rates based on the information of trip ends and travel characteristics of the road users of different types. The location of origin and destination zones is determined in relation to each individual station and possibility of traffic diversion to the project road from/to other routes. Appropriate locations are selected so as to conduct interviews without affecting movement of other vehicles.

7.6.1 Road Side Interview Method

The vehicles are stopped on random sample basis with the help of a traffic police. Designated trained enumerators have interviewed the traffic and entered the data in the well-designed format. A volume count survey was carried out simultaneously to get the number of vehicles passing in both the directions in order to assess the sample size. This survey is limited to Car and Bus in passenger vehicles category, LCV, Trucks (2 Axle), Trucks (3 Axle) and Trucks (Multi Axle) in freight vehicle category. The following pertinent information of travel has been collected during the interview from the commuters. Origin and destination of trip

- Trip purpose
- Type of vehicle
- Commodity type
- Occupancy
- Trip length and trip frequency

Table 7.19: Sample Size of OD Survey

Vehicle Type	RSI	TVC	Sample Size
At Dandupur			
CAR	848	3798	22%
BUS	117	440	27%
LCV	269	1189	23%
2 Axle	60	324	19%
3 Axle	165	767	22%
Multi Axle	332	1704	19%
At Sardwa			
CAR	749	4354	17%
BUS	174	707	25%
LCV	278	1427	19%
2 Axle	27	158	17%
3 Axle	169	859	20%
Multi Axle	271	1383	20%

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7.6.2 Zonal Code

Traffic movement on a particular stretch depends on its zone of influence. The zones of influence can be external and/or internal. The zones within Allahabad district are considered as internal zones and the zones outside are considered as external zones. Appropriate zoning system is adopted and coding is done for zones, type of vehicle and its origin and destination. The zonal distribution adopted for analysis is given in **Table 7.20** and the zonal map has presented in **Figure 7.26**.

Table 7.20 : Zonal code for O-D analysis

Zone No.	Zone Name	District	Details Description
1	Civil Line	Allahabad	
2	Naini	Allahabad	
3	Phapamau	Allahabad	
4	Kaurihar	Allahabad	
5	Manauri	Allahabad	
6	Handia	Allahabad	
7	Phulpur	Allahabad	
8	Manda Road	Allahabad	
9	Dandupur	Allahabad	
10	Shankargarh / Lalai	Allahabad	
11	Jhasra, Ghoorpur, Gohania	Allahabad	
12	Kausambi	Kausambi	Chail, Kanoli, Kara, Karari, Kaushambi, Manjhanpur, Mawai, Sirathu
13	Pratapgarh	Pratapgarh	Amargarh, Atheha, Bahaganj, Derwa, Kohandaur, Kunda, Lalganj, Patti, Pratapgarh, Raniganj, Saifabad
14	Fatehpur	Fatehpur	Bahua, Bijaipur, Bindki, Dhata, Fatehpur, Husainganj, Khaga, Khurammabad, Mandri, Rashulpur
15	Agra division	Agra	Agra, Bah, Etmadpur, Fatehabad, Kheragarh, Kiraoli, Iradatnagar, Pinahat, Barhan, Kagaraul, Phariha
		Firozabad	Etmadpur, Firozabad, Jasrana, Khandauli, Phariha, Rapri, Shikohabad, Tundla
		Mainpuri	Bewar, Bhogaon, Ghiror, Karhal, Kishni, Kurawali, Kusmara, Mainpuri, Naviganj
		Mathura	Baldeo, Barsana, Chhata, Farah, Govardhan, Mahavan, Mat, Mathura, Nandgaon, Kosi Kalan, Rajagarhi, Saunkh,
16	Aligarh division	Aligarh	Atrauli, Gabhana, Iglas, Khair, Koil, Tapal, Gagiri, Barauli
		Etah	Achalpur, Aliganj, Awagarh, Dhumri, Etah, Jalesar, Malawah
		Hathras	Bhaktikara, Hathras, Kachaura, Mandrak, Murasan, Pura, Sadabad, Sasni, Sikandra Rao
		Kasganj	Amanpur, Kasganj, Patiali, Qadirganj, Sehawar,

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Zone No.	Zone Name	District	Details Description
			Sidhpura, Soron, Umargarh
17	Azamgarh division	Azamgarh	Azamgarh, Burhanpur, Barda,Jiyanpun, Lalganj, Maharajganj, Mehnagar, Mehenajpur, Nizamabad, Phulpur, Sagri
		Ballia	Bairia, Ballia, Bansdih, Belthara Road, Phephna, Rasra, Ratsar, Sikanderpur, Sabatwar, Kiriharapur, Nagra, Bairla
		Mau	Chiraiyakot, Ghosi, Madhuban, Maunath Bhanjan, Mubarakhpur, Muhammadabad Gohna
18	Bareilly division	Budaun	Bilsi, Bisauli, Bitroi, Budaun, Dataganj, Dhanari, Gunnaur, Islamnagar, Kakrala, Ojhani, Sahaswan, Wajirganj, Binawar, Sadullahaganj
		Bareilly	Aonla, Athana, Baheri, Bareilly, Faridpur, Mirganj, Nawabganj, Sirauli, Tisua
		Pilibhit	Amaria, Bisalpur, Madhotanda, Neoria, Pilibhit, Puranpur, Sherpur
		Shahjahanpur	Bartara, Jalalabad, Mukrampur, Nigohi, Katra, Khutar, Powayan, Shahjahanpur, Tilhar
19	Basti division	Basti	Alinagar, Basti, Bhanpur, Harraiya, Khakilabad, Kalwari, Mehndawal, Rudhauli, Sirsi, Kothila, Walterganj
		Sant Kabir Nagar	Alinagar, Baurbyaas, Ghanghata, Khalilabad, Mehdawal, Pipari, Santha, Suraina
		Siddharthnagar	Bhagata, Bansi, Bhawaniganj, Birdpur, Domariyaganj, Itwa, Naugarh, Shohratgarh, Sigarahawa
20	Chitrakoot division	Banda	Atarra, Atarra, Baberu, Banda, Chhandwara, Marka, Murwal, Naraini, Khairar, Kamasin, Oran, Girwan,
		Chitrakoot	Karwi, Mau, Prashidpur, Raipura, Rupauli, Manikpur, Markundi
		Hamirpur	Benwar, Gohand, Hamirpur, Kharela, Mataundh, Maudaha, Rath, Sarila, Sumerpur
		Mahoba	Basoth, Belatal, Charkhari, Kharela, Kulpahar, Mahoba, Panwari
21	Devipatan division	Bahraich	Bahraich, Baundi, Behra, Fakharpur, Jarwal, Kaiserganj, Katamianghat, Harkhapur, Mahasi, Motipur, Nanpara, Nepalganj, Nishangara, Nawabganj, Risia
		Balarampur	Balrampur, Bankatwa, chandanpur, Jarwa, Nagawa, Tulsipur, Utraula
		Gonda	Bahmon Jot, Colonelganj, Gonda, Khargupur, Mankapur, Paraspur, Tarabganj, Wazirganj
		Shravasti	Bhinga, Gilaula, Ikauna, Malhipur, Paragpur, Shravasti
22	Faizabad division	Ambedkar Nagar	Akbarpur, Allapur, Bhiti, Bewana, Jalalpur, Jahangirganj, Mahrua, Makhdumnagar, Tanda, Hanswar, Gasinganj, Ramnagar

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Zone No.	Zone Name	District	Details Description
		Amethi	Ayyubganj, Gauriganj, Inhauna, Jais, Mahanganj, Musafirkhana, Salon, Tiloi
		Barabanki	Fatehpur, Daryabad, Haidergarh, Kursi, Kheoli, Nawabganj, Ramnagar, Ramsanehighat, Rudauli, Sirauli Gauspur, Suratganj, Velhra, Zaidpur
		Faizabad	Amaniganj, Bawan, Bikapur, Faizabad, Haiderganj, Maya Bhikhi, Milkipur, Rudauli, Sohawal
		Sultanpur	Guptarganj, Jaisinghpur, Kadipur, Kurebhar, Lambhua, Mahamudpur, Sultanpur
23	Gorakhpur division	Deoria	Barhaj, Bhatpar Rani, Deoria, Gauri Bazar, Kanchanpur, Majhauli, Narayanpur, Nariaon, Rudrapur, Salempur
		Gorakhpur	Bansgaon, Campierganj, Chauri Chaura, Gaura Chowki, Gola, Gorakhpur, Khajni, Sahjanwa
		Kushinagar	Fazilnagar, Hata, Kasya, Khadda, Padauli, Padrauna, Ramkola, Sewarhi, Tamkuhi Raj
		Maharajganj	Anand Nagar, Dhani, Maharajganj, Nautanwa, Nichlaul, Paniyara, Pharenda, Rawatganj
24	Jhansi division	Jalaun	Bangra, Jalaun, Kadaura, Kalpi, Konch, Madaripur, Madhogarh, Mohana, Orai, Rendhar
		Jhansi	Dangarwaha, Erich, Garautha, Gursarai, Jhansi, Mauranipur, Moth, Tahrauli
		Lalitpur	Banpur, Dhaurra, Gona, Mandawra, Jakhaura, Kelgawan, Lalitpur, Mahroni, Sojna, Talbehat
25	Kanpur division	Auraiya	Auraiya, Achhalda, Bidhuna, Bela, Dibyapur, Kanchausi, Kudarkot, Muradganj, Phaphund, Sahar
		Etawah	Airwa, Bharthana, Chakarnagar, Dhanwa, Etawah, Jaswantnagar, Mahewa, Puraila, Saifai, Sarsai Nawar
		Farrukhabad	Amritpur, Bahabalpur, Farrukhabad, Fatehgarh, Kaimganj, Kankapur, Khudaganj, Merapur, Muhammadabad, Rajepur
		Kannauj	Bahadurpur, Chhibramau, Gulariapur, Gurshaiganj, Indergarh, Kannauj, Saurikh, Talgram, Tirwa
		Kanpur Dehat	Akbarpur, Bhognipur, Derapur, Ghausganj, Manglpur, Pukhrayan, Rura, Rasulabad, Sheoli, Sikandra
		Kanpur Nagar	Bilhaur, Ghatampur, Gajner, Kanpur, Madhana, Maharajpur, Sarli
26	Lucknow division	Hardoi	Bajhera, Bilgram, Hardoi, Pandarwa, Sandila, Sawayajpur, Shahabad
		Lakhimpur Kheri	Dhaurahara, Gola Gokaran Nath, Ishanagar, Lakhimpur, Mailani, Mohammdi, Nakaha, Nighasan, Palia
		Lucknow	Bani, Bakshi Ka Talab, Chanhat, Gosainganj, Lucknow, Malihabad, Mohanlalganj, Nigohna, Rahimabad

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Zone No.	Zone Name	District	Details Description
		Raebareli	Bachhrawan, Dalmau, Dusauti, Jagatpur, Lalganj, Maharajganj, Rae Bareli, Rupamau, Shivgarh, Unchahar
		Sitapur	Biswan, Hargaon, Khairabad, Laharpur, Mahmudabad, Maholi, Misrikh, Pisawan, Reusa, Sidhauli, Sitapur
		Unnao	Bangarmau, Bighapur, Hasanganj, Kalukhere, Maurawan, Miyanganj, Nawabganj, Purwa, Safipur, Unnao
27	Meerut division	Bagpat	Baghpat, Baraut, Binauli, Chharpauli, Khekada, Kishanpur, Binauli, Kotana, Khekra, Sarurpur
		Bulandshahr	Ahar, Anupshahr, Arnia, Aurangabad, Bulandshahr, Debai, Jahangirbad, Khurja, Pahasu, Shikarpur, Saidpur, Siana, Sikandrabad
		Gautam Buddha Nagar	Dadri, Dankura, Gautam Buddha Nagar, Jahangiripur, Jewar, Noida, Rabupura
		Ghaziabad	Dasna, Faridnagar, Ghaziabad, Modinagar, Muradnagar, Loni
		Hapur	Babugarh, Baksar, Dhaulana, Garhmukteshwar, Hapur, Pikhua
		Meerut	Behsuma, Dahar, Hastinapur, Jani, Kithore, Mawana, Meerut, Parikhsitgarh, Sakoti, Sardhana
28	Mirzapur division	Mirzapur	Aliabad, Ahraura, Chunar, Devri, Lalganj, Marihan, Mirzapur, Pachewara, Paliya, Sharif Nagar
		Sant Ravidas Nagar	Aurai, Bhadohi, Gopiganj, Gowali, Gyanpur, Bhagwanpur, Parsipur, Surianwan
		Sonbhadra	Dudhi, Ghorawal, Robertsganj, Hindurai, Shahganj, Kone
29	Moradabad division	Amroha	Amroha, Didauli, Dhanaura, Gajraula, Hasanpur, Kanth, Rajabpur, Rehra, Sherpur, Tigri, Ujhari
		Bijnor	Afjalgarh, Bashta, Chandok, Daranagar, Karwi, Mau, Nagal, Nagina, Nurpur, Sahaspur, Seohara, Sherkot
		Moradabad	Bilari, Kanth, Kundarkhi, Mehmoodpur, Moradabad, Paikbara, Seondara, Thakurdwara
		Rampur	Bilaspur, Dhakia, Kemri, Milak, Rampur, Saifni, Shahabad, Suar, Tanda
		Sambhal	Asmoli, Babrala, Bahjoi, Chandausi, Gunnaur, Sambhal, Gawan, Narauli
30	Saharanpur division	Muzaffarnagar	Baghra, Basera, Bhohpa, Budhana, Charthawal, Chhapar, Jansath, Khatauli, Miranpur, Muzaffarnagar, Rohana, Sisauli
		Saharanpur	Behat, Chhutmalpur, Chilkana, Deoband, Khujnawar, Nakur, Rampur Maniharan, Saharanpur, Sarsawa, Talhapur
		Shamli	Banal, Bidauli, Jalalbad, Jhinjhana Kairana, Kandhla, Pindora, Samli

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Zone No.	Zone Name	District	Details Description
31	Varanasi division	Chandauli	Balua, Barwadih, Chakia, Chandauli, Dhanapur, Sakaldiha, Mugal Sarai, Nawagarh
		Ghazipur	Aunrihar, Birnon, Dildarnagar, Ghazipur, Jakhania, Jalalabad, Kasimabad, Mardah, Mohammadabad, Saidpur, Tajpur, Zamania
		Jaunpur	Badshahapur, Badlapur, Jaunpur, Janghai, Kerakat, Machhlishahr, Mariahu, Shahganj, Surapur
		Varanasi	Harahua, Kapsethi, Lohaghar, Pindra, Phulpur, Sindhora, Varanasi
32	Delhi, Haryana, Punjab		
33	Uttaranchal, Himachal and Jammu & Kashmir		
34	Chhatishgarh		
35	Odisha		
36	Bihar, Jharkhand		
37	West Bengal		
38	Rajasthan		
39	Gujarat, Mdhya Pradesh, Maharastra and Goa		
40	Andhra Pradesh and Tamilnadu		
41	Karnataka and Kerla		
42	North Eastern States		
43	Nepal		
44	Bangladesh		

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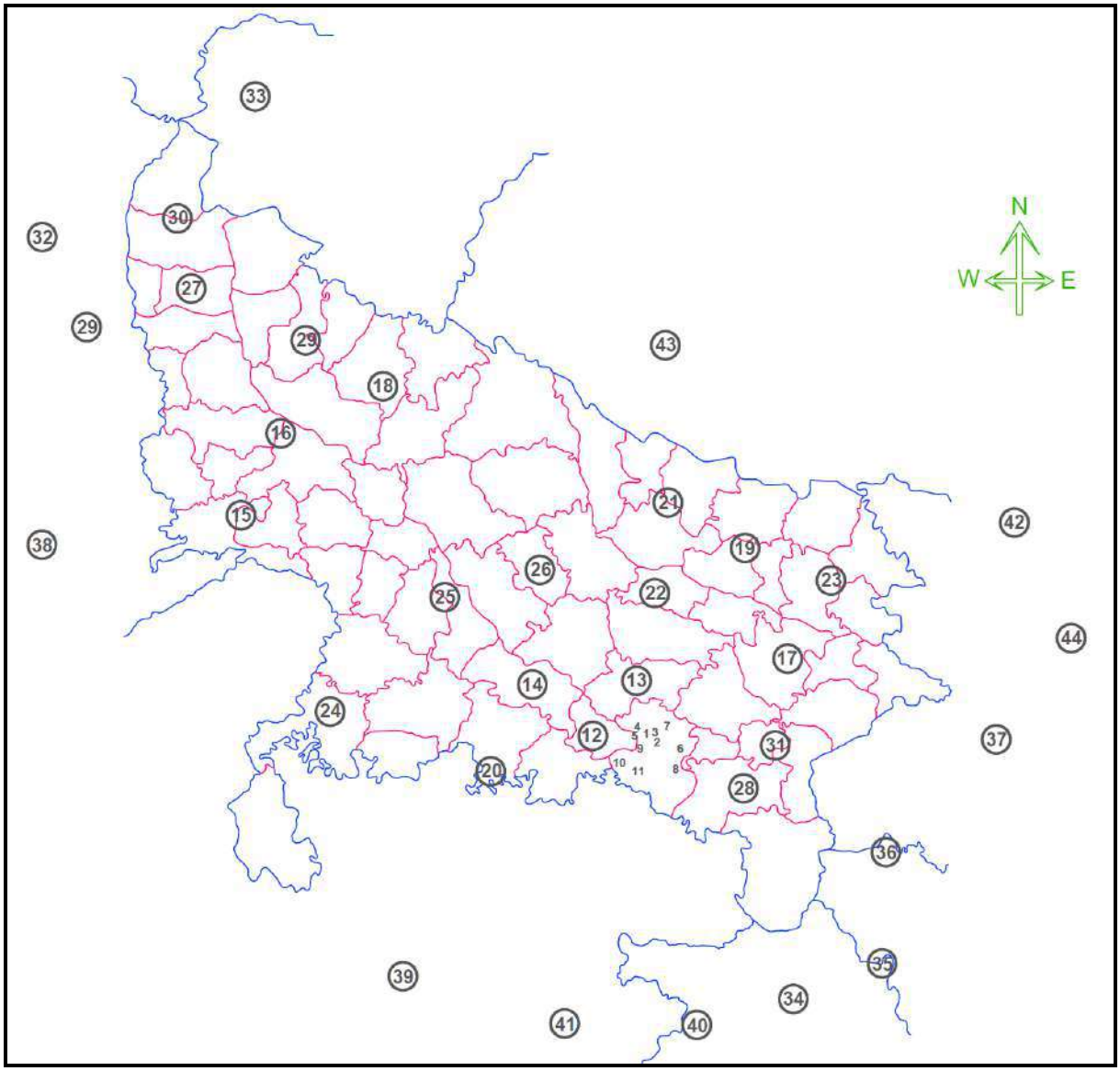


Figure 7.26 : Zone Map for Project Road

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7.6.3 O-D Analysis

The OD Survey has conducted at two locations at Dandupur and Sardwa. The O-D trip end matrices have been prepared and mode wise distribution of trips between internal and external zones has been derived on origin destination pairs has given in **Table 7.21**. The mode wise desire line diagram has presented in **Figure 7.19 to 7.30**. The mode wise OD matrices has given in **Annexure 7.3**.

Table 7.21 : Zonal Trip distribution

Vehicle Type	At Dandupur, NH 30				At Sardwa, NH 35			
	I-I	I-E	E-I	E-E	I-I	I-E	E-I	E-E
Car	32.93%	14.65%	27.81%	24.61%	16.70%	23.00%	34.97%	25.33%
Bus	8.58%	36.70%	28.11%	26.61%	12.43%	26.54%	39.94%	21.09%
LCV	46.72%	20.02%	14.33%	18.93%	25.29%	35.45%	26.69%	12.57%
2 Axle	29.94%	31.85%	16.56%	21.66%	25.93%	14.81%	22.22%	37.04%
3 Axle	20.97%	20.84%	14.07%	44.12%	17.69%	26.06%	18.99%	37.26%
MAV	22.29%	20.84%	14.07%	44.12%	19.21%	26.06%	18.99%	37.26%

Note: *I-I: Internal to Internal, I-E: Internal to External, E-I: External to Internal, E-E: External to External*

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7.6.4 Mode-wise Desire Line Diagram for Project Road

(A) At Dandupur

(i) CAR

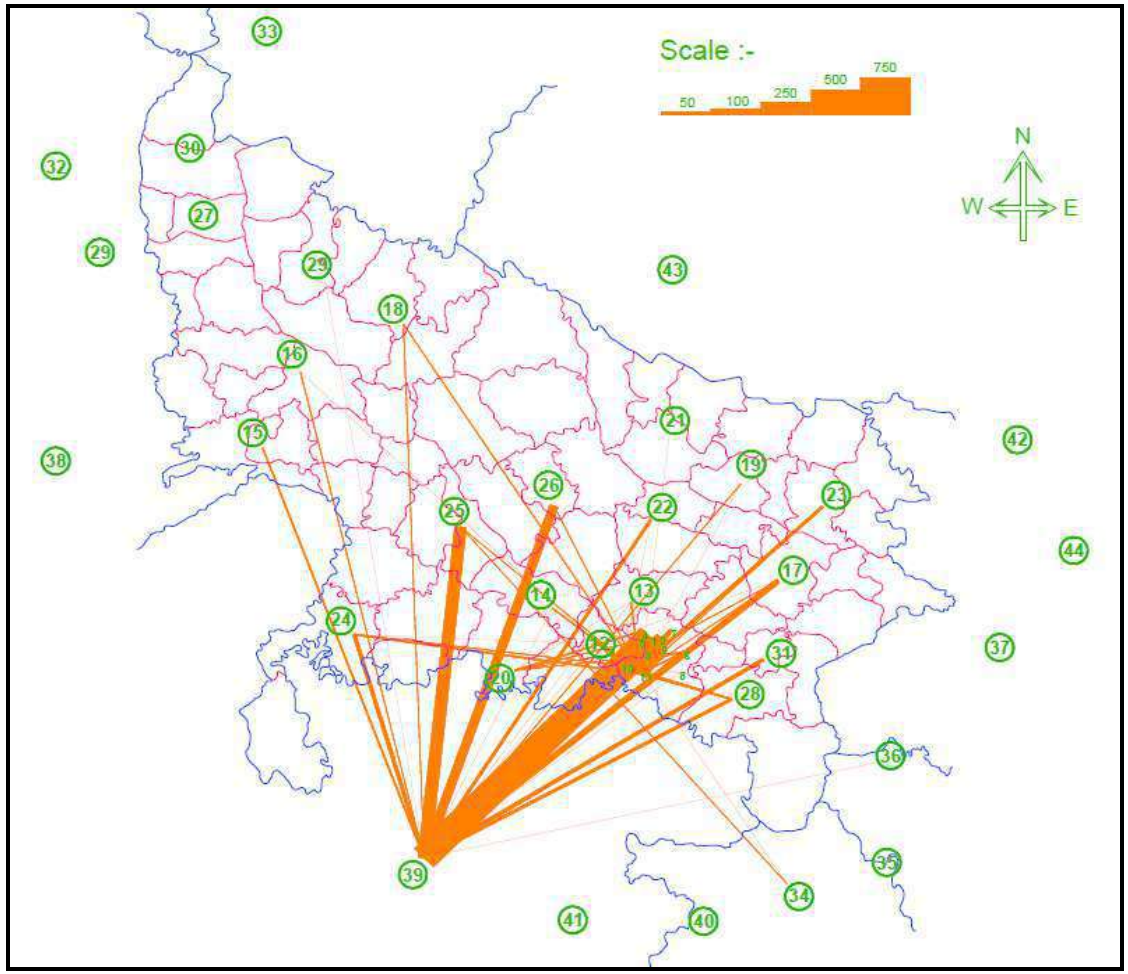


Figure 7.27 : Desire Line Diagram for Car at Dandupur

(ii) BUS

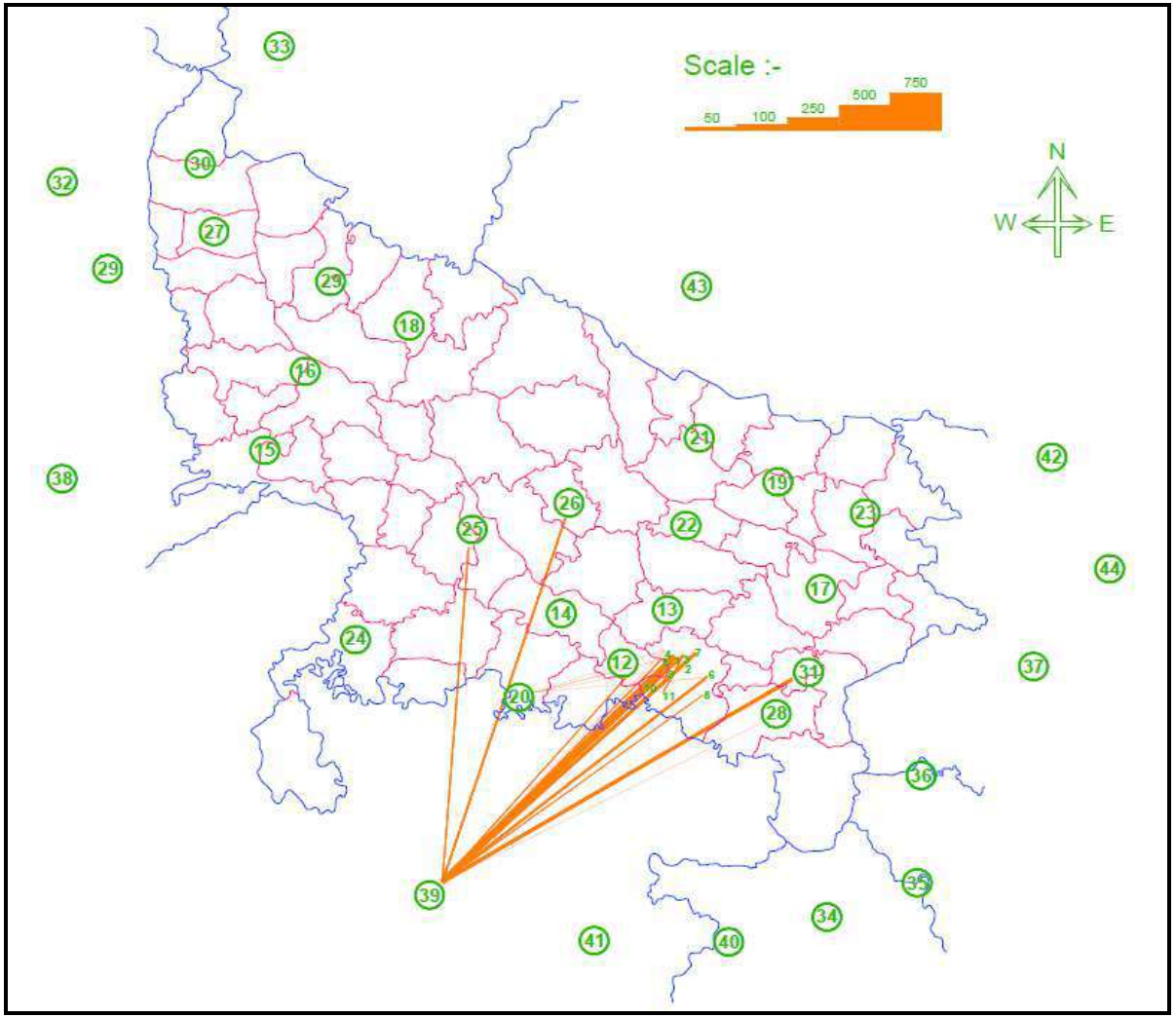


Figure 7.28: Desire Line Diagram for Bus at Dandupur

(iii) LCV

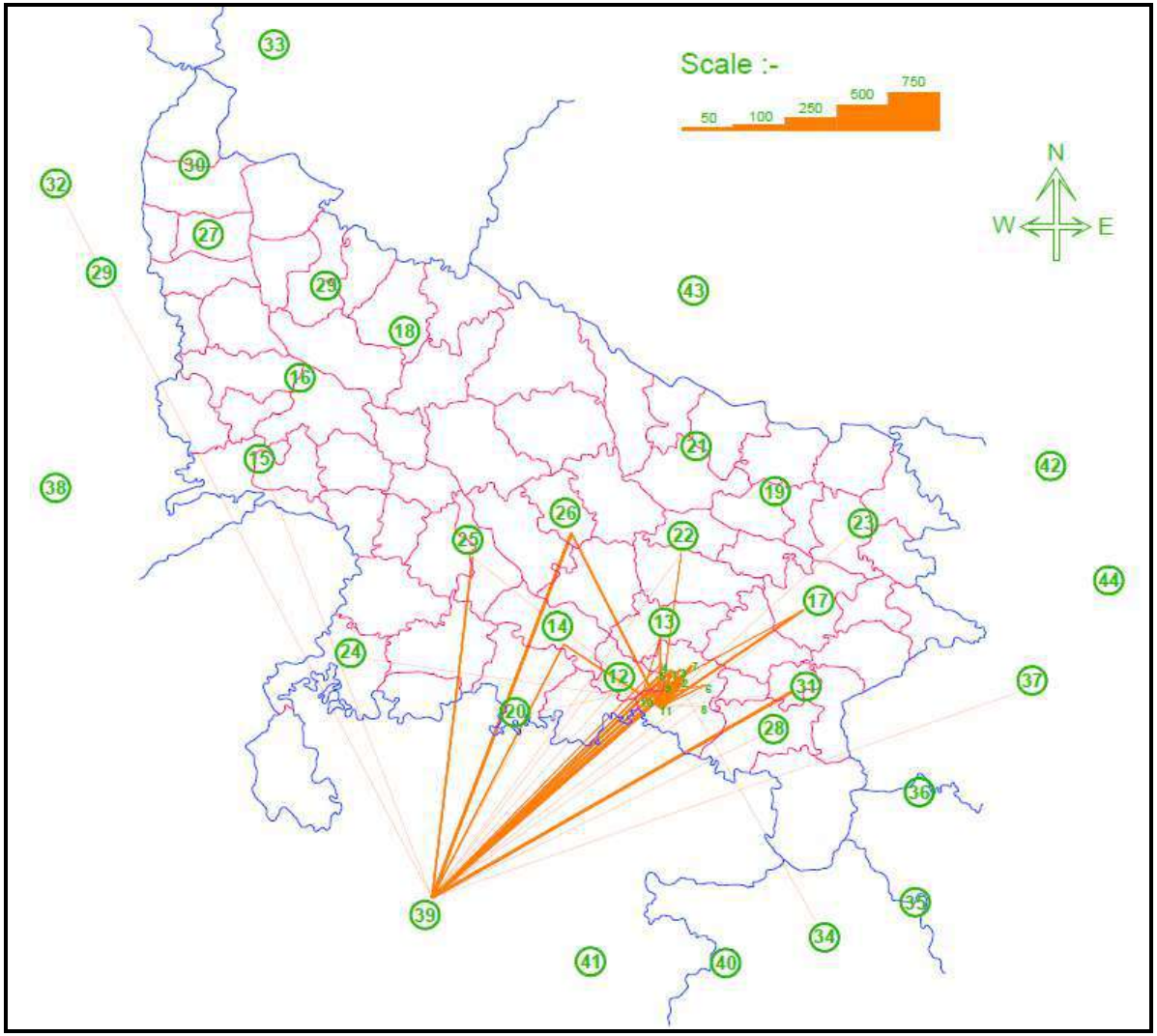


Figure 7.29 : **Desire Line Diagram for LCV at Dandupur**

(iv) 2-Axle

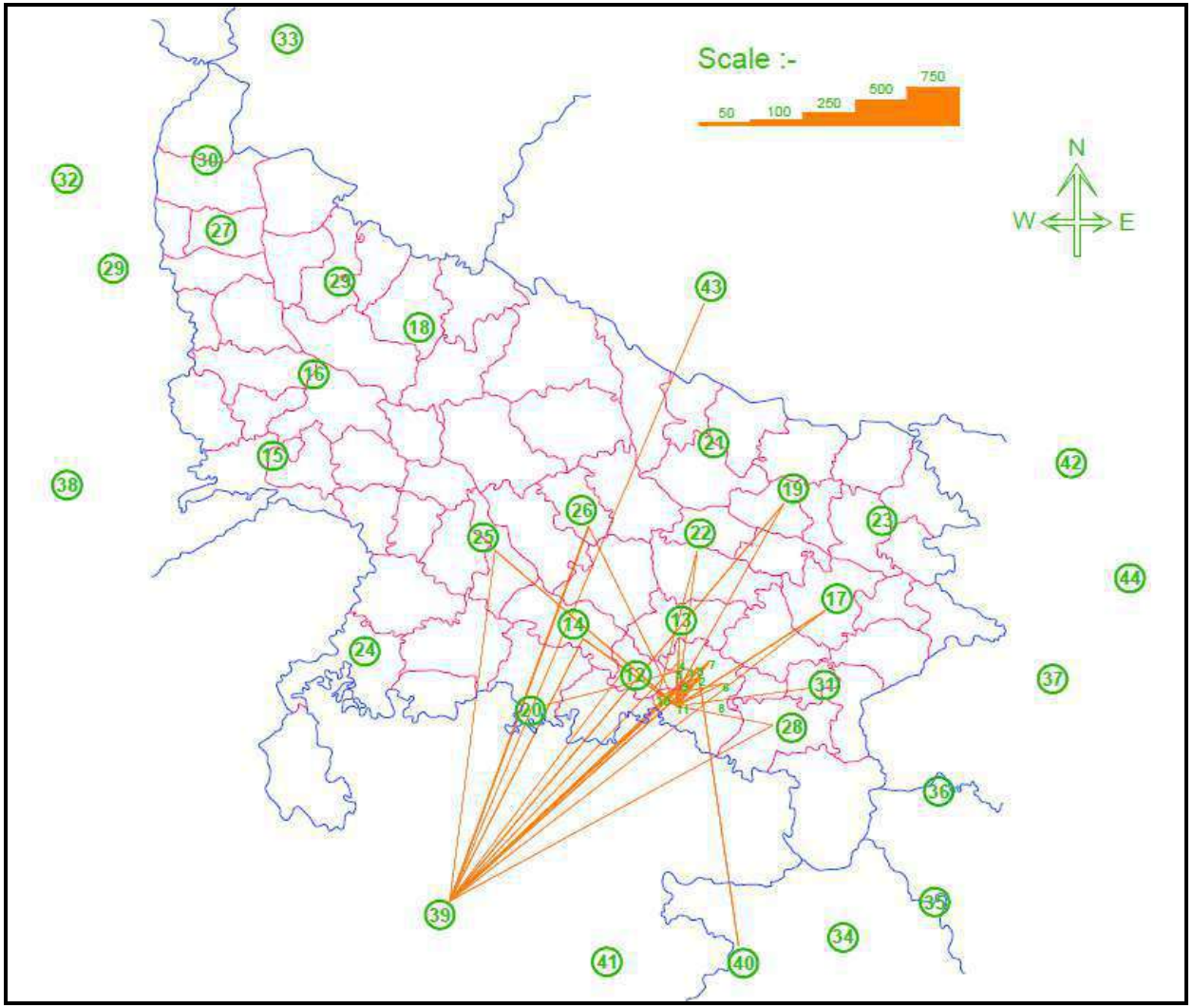


Figure 7.30 : **Desire Line Diagram for 2 Axle Truck at Dandupur**

(v) 3-Axle

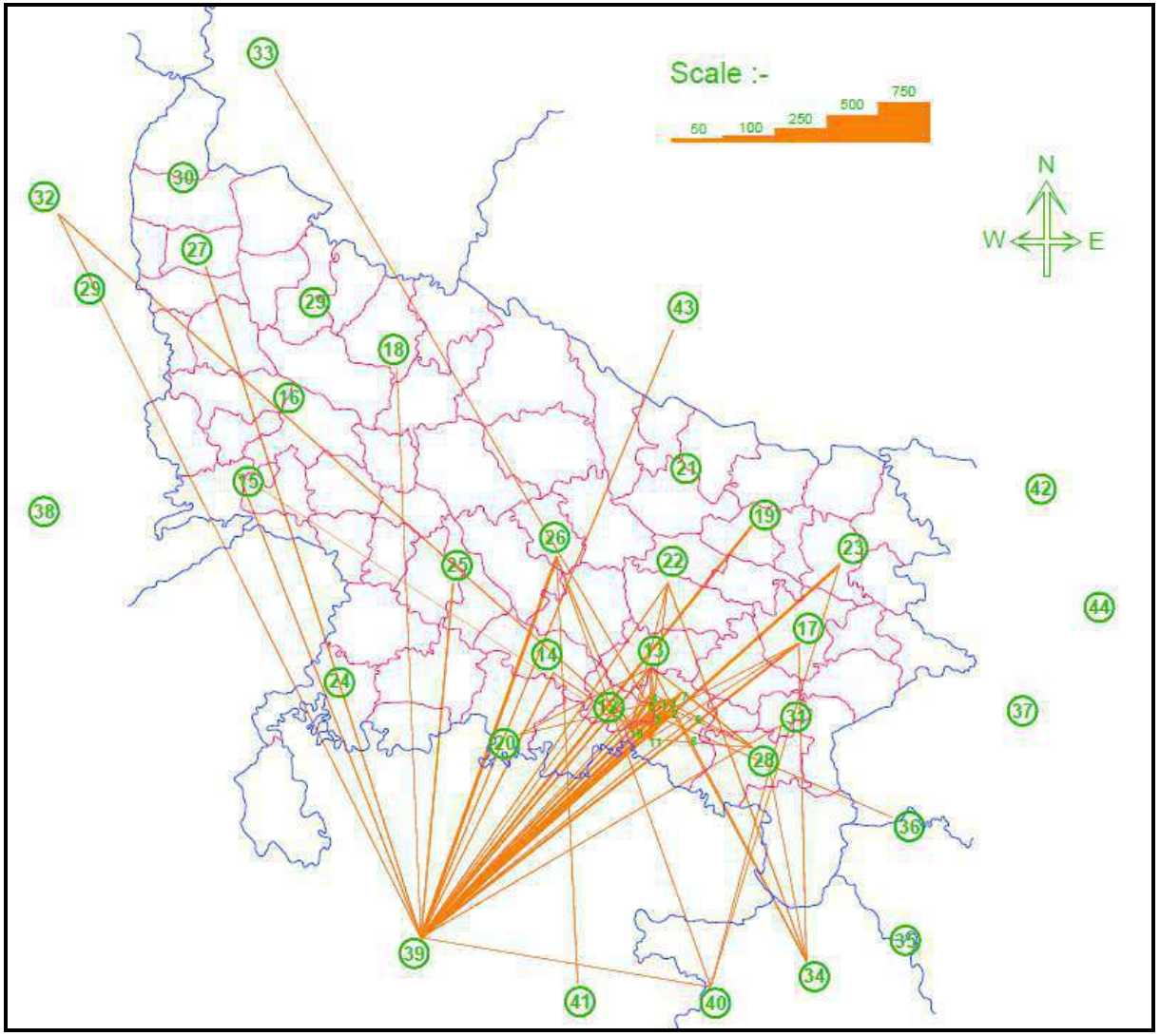


Figure 7.31 : **Desire Line Diagram for 3 Axle Truck at Dandupur**

(vi) Multi Axle

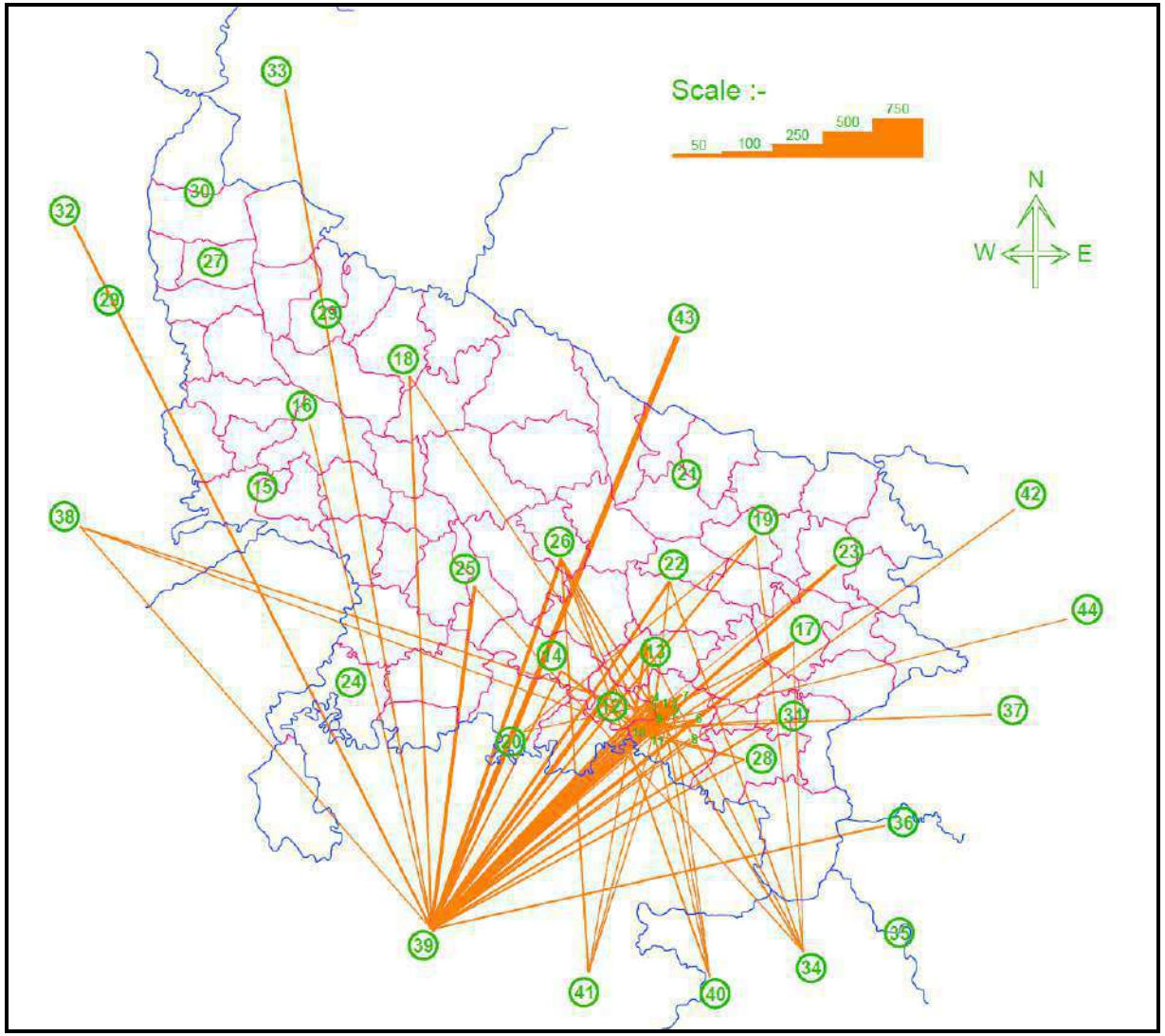


Figure 7.32 : Desire Line Diagram for Multi Axle Truck

(B) Sardwa

(i) CAR

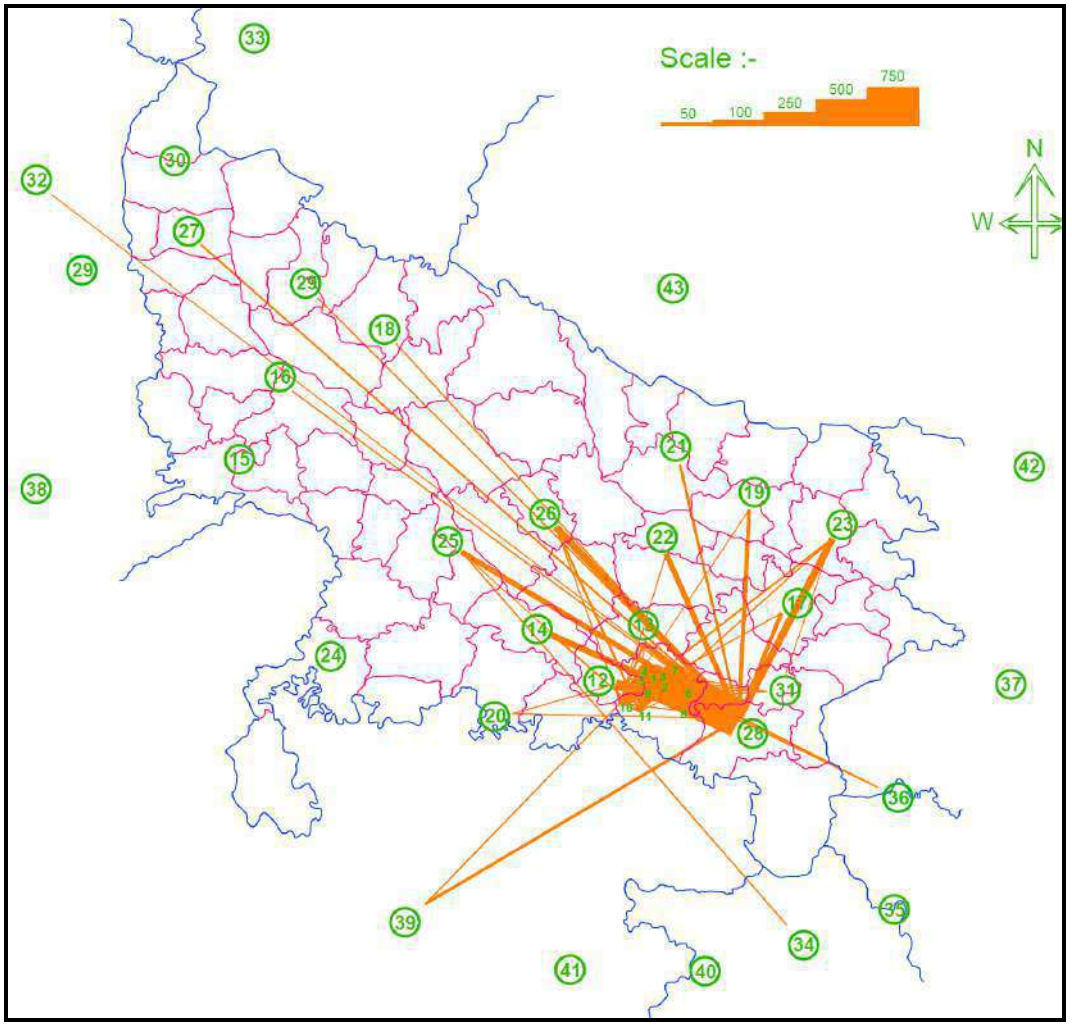


Figure 7.33 : Desire Line Diagram for Car at Sardwa

(ii) BUS

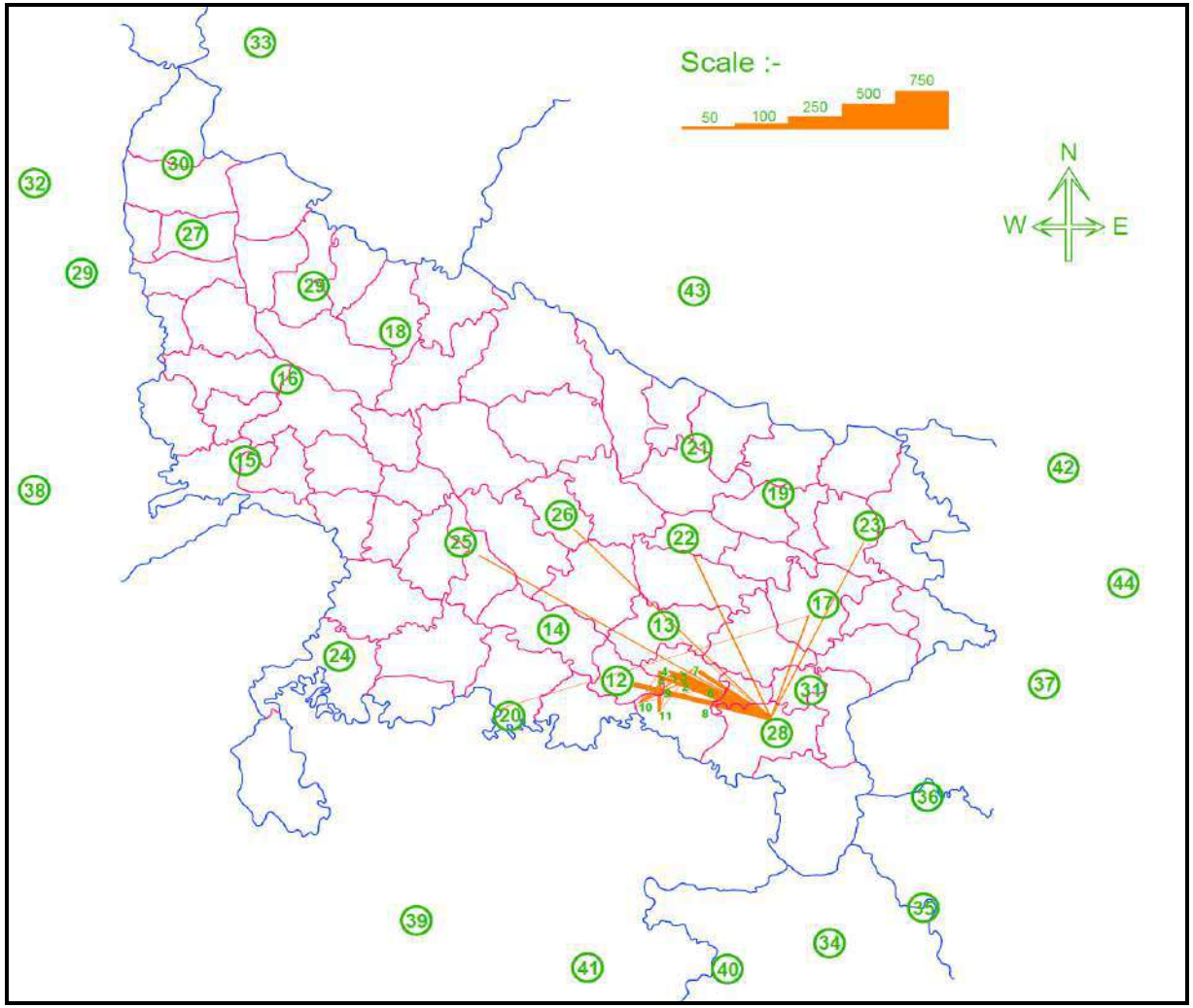


Figure 7.34 : Desire Line Diagram for Bus at Sardwa

(iii) LCV

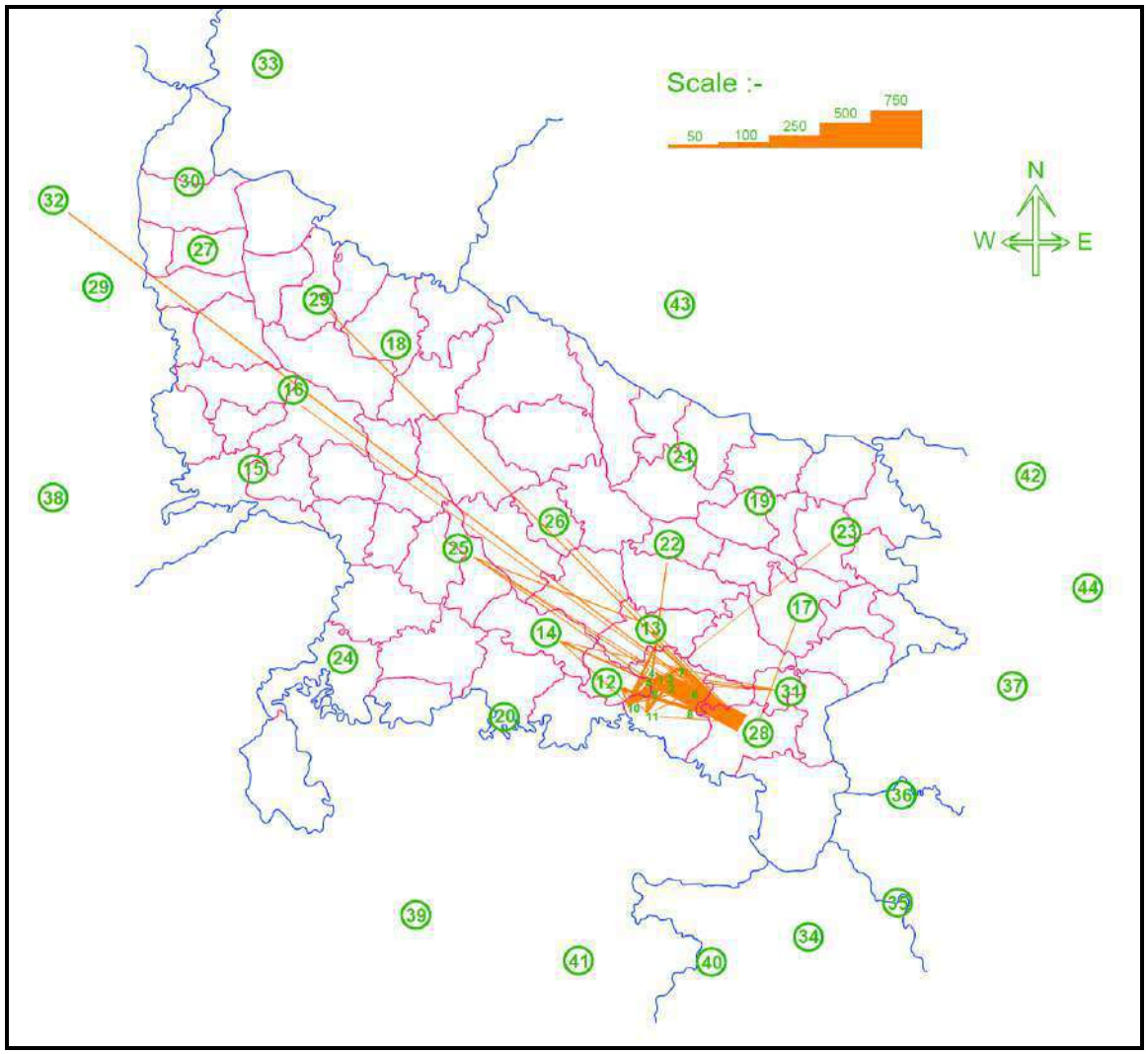


Figure 7.35 : Desire Line Diagram for LCV at Sardwa

(iii) 2-Axle

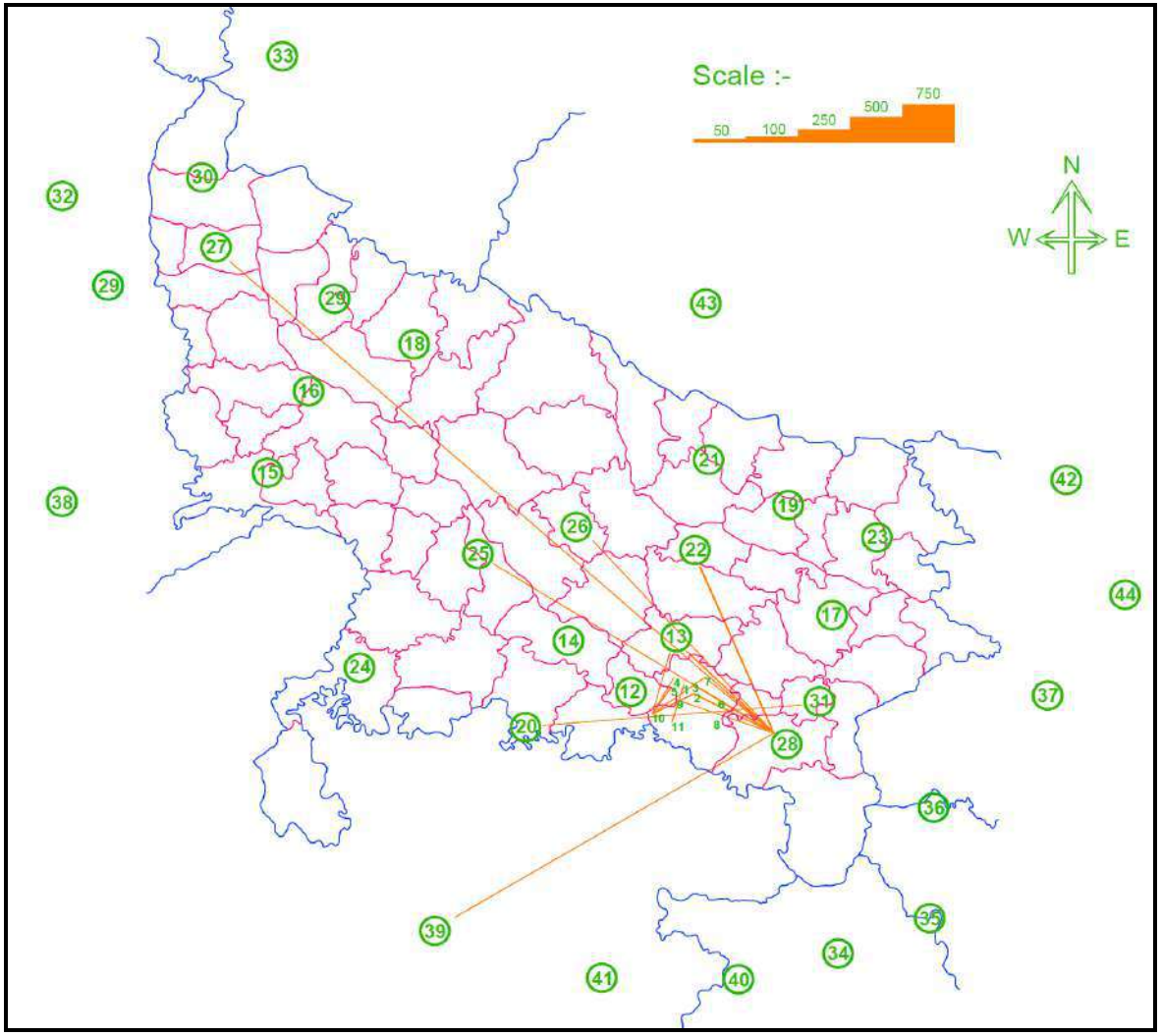


Figure 7.36 : Desire Line Diagram for 2 Axle Truck at Sardwa

(iv) 3-Axle

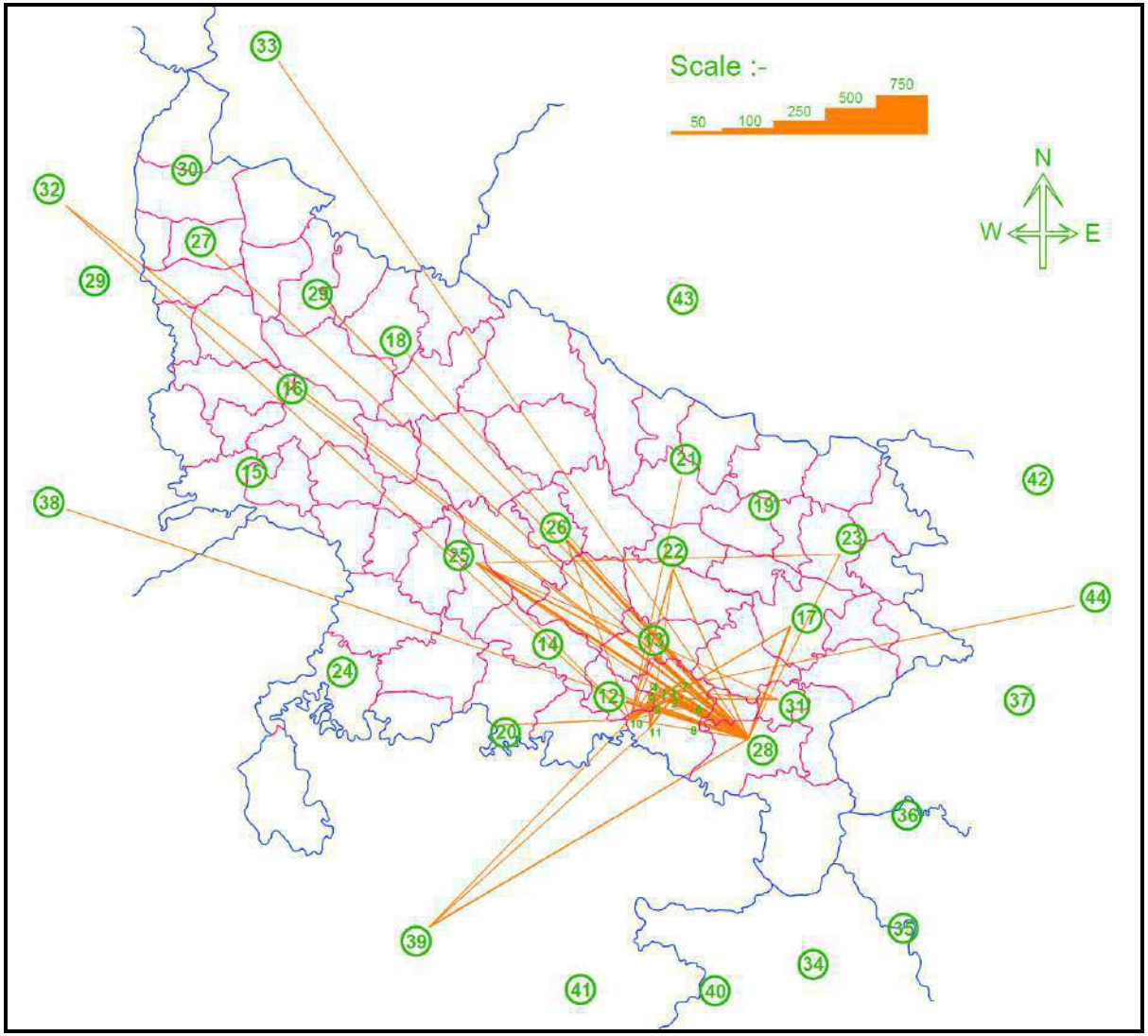


Figure 7.37 : Desire Line Diagram for 3 Axle Truck at Sardwa

(v) Multi Axle

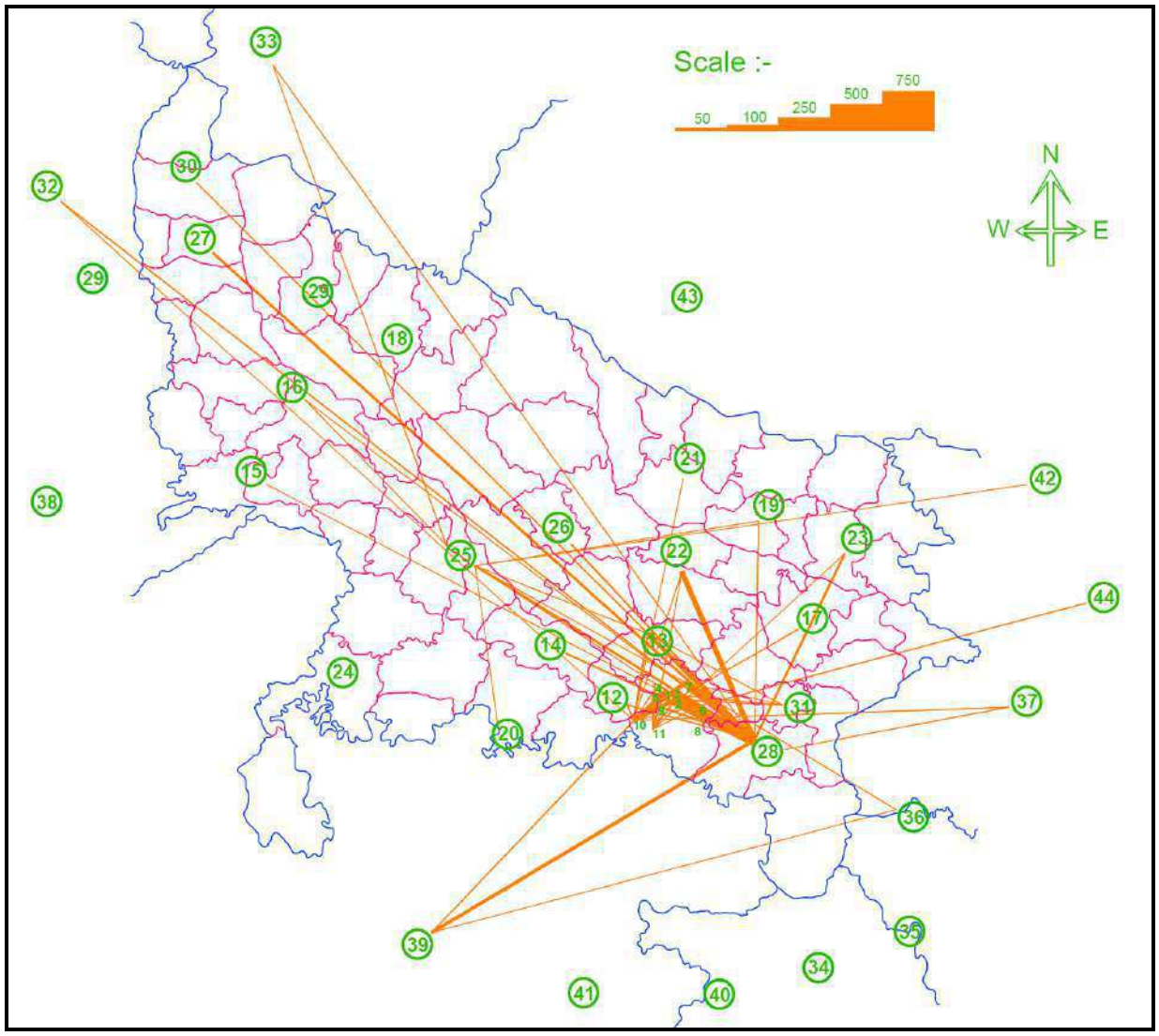


Figure 7.38 : Desire Line Diagram for Multi Axle Truck at Sardwa

7.6.5 Traffic Trip Interaction

The project corridor plays a very important role in meeting the mobility demands of traffic, both goods and passenger, moving among the places of Kanpur, Lucknow, Varanasi, Rewa and Mirzapur Etc. These findings are based on the trips intercepted on the project corridor during the traffic surveys. The following are the details of OD pattern movement of traffic.

7.6.6 Trip Length distribution

The O-D data collected has been analyzed to study the trip length distribution over the entire project stretch. Following are the salient findings from O-D information collected from the survey.

a) At Dandupur

Nearly 32% of all the vehicles are travelling between 100 to 250 Km.
Nearly 22% of all the vehicles are travelling between 21 to 50 Km.
Nearly 10% of all the vehicles are travelling between 251 to 500 Km.
Nearly 10% of vehicles are travelling between 50 to 100 Km.
Nearly 11% of vehicles are travelling between 501 to 1000 Km.
The mode wise average trip length is presented in **Table 7.22** and the trip length distribution of all vehicles is presented in **Figure 7.39** and **7.40**.

Table 7.22 : Average Trip Length at Dandupur

Vehicle Type	Total Vehicles	0 – 20	21 - 50	51 - 100	101 - 250	251 - 500	501 - 1000	> 1000
CAR	848	140	241	90	222	63	84	8
BUS	117	1	9	6	93	8	0	0
LCV	269	53	66	21	86	24	18	1
2 Axle	60	6	10	5	26	9	2	2
3 Axle	165	8	23	15	44	33	33	9
Multi Axle	332	18	52	30	94	48	65	25
Total	1791	12.62%	22.39%	9.32%	31.55%	10.33%	11.28%	2.51%

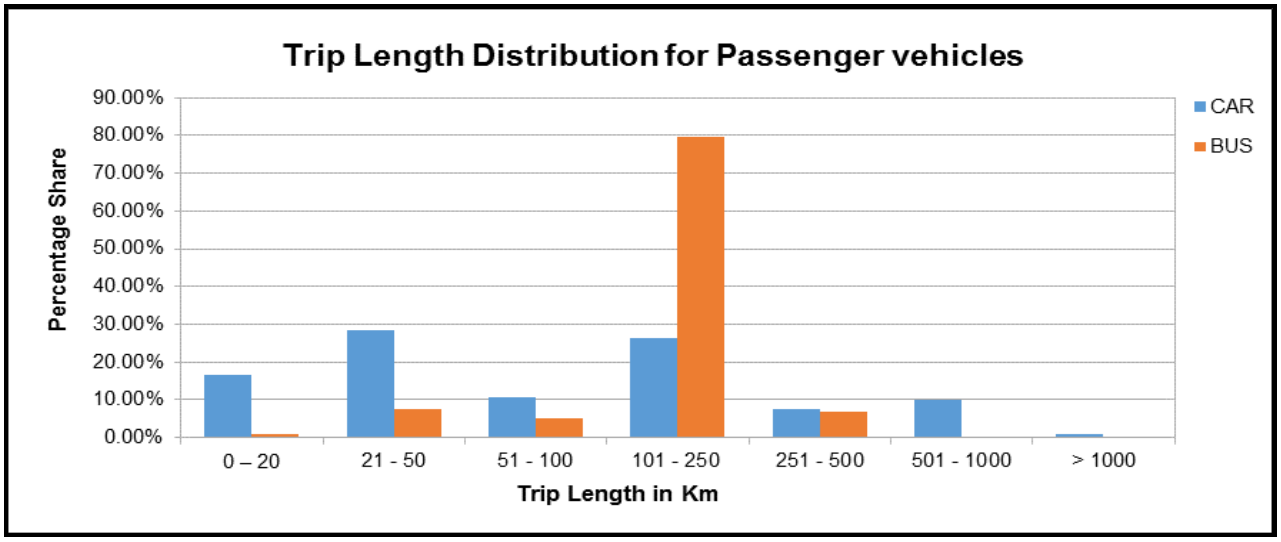


Figure 7.39 : Trip Length Distribution for Passenger Vehicles at Dandupur

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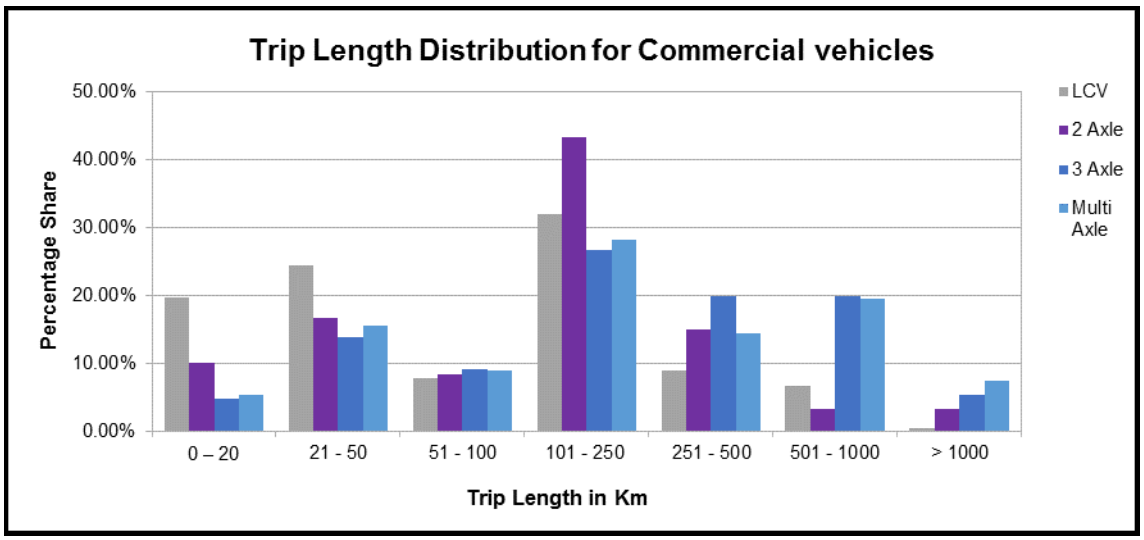


Figure 7.40 : Trip Length Distribution for Commercial Vehicles at Dandupur

b) At Sardwa

Nearly 52% of all the vehicles are travelling from 51 to100 Km.
18% of vehicles are travelling from 101 to 250 Km.
17% vehicles are travelling from 21 to 50 Km.
The mode wise average trip length is presented in **Table 7.23** and the trip length distribution of all vehicles is presented in **Figure 7.41 and 7.42**.

Table 7.23 : Average Trip length at Sardwa

Vehicle Type	Total Vehicles	0 – 20	21 - 50	51 - 100	101 - 250	251 - 500	501 - 1000	> 1000
CAR	749	7	180	324	136	85	17	0
BUS	174	0	26	109	33	5	1	0
LCV	278	1	33	201	34	4	5	0
2 Axle	27	0	4	12	6	4	1	0
3 Axle	169	1	13	85	34	26	7	3
Multi Axle	271	1	27	137	55	30	18	3
Total	1668	0.60%	16.97%	52.04%	17.87%	9.23%	2.94%	0.36%

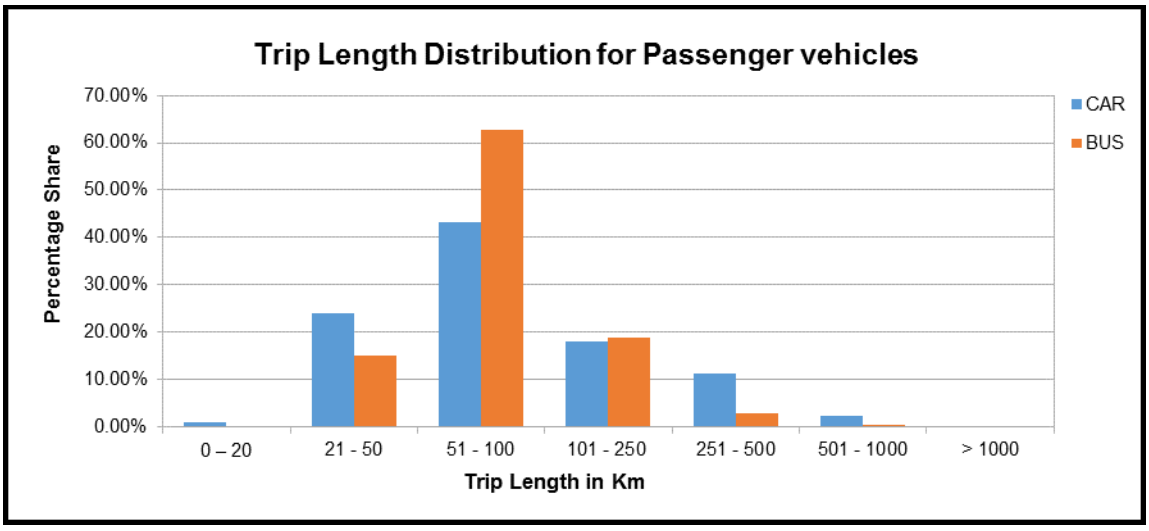


Figure 7.41 : Trip Length Distribution for Passenger Vehicles at Sardwa

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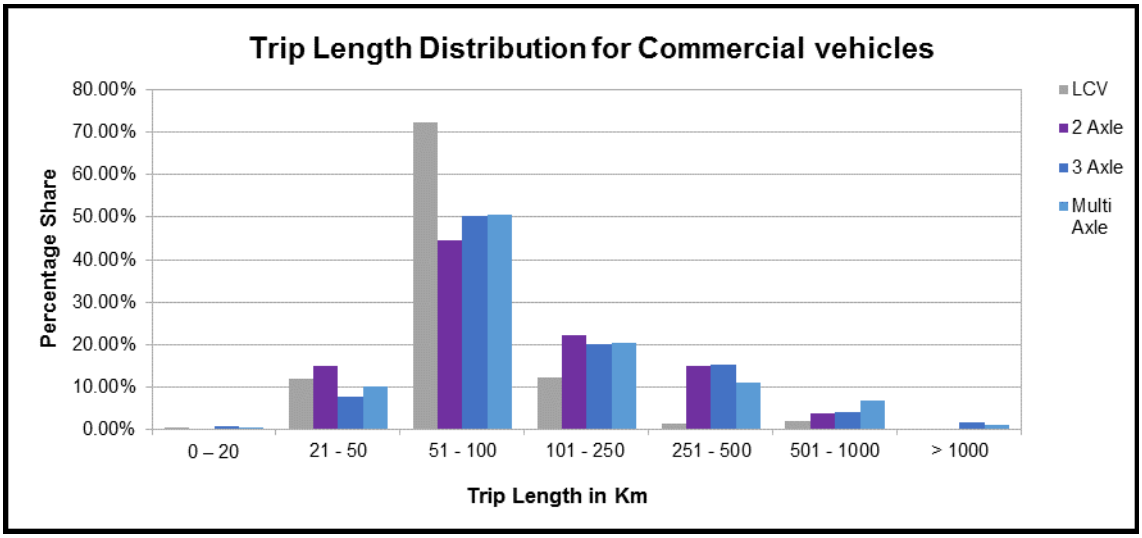


Figure 7.42 : Trip Length Distribution for Commercial Vehicles at Sardwa

7.6.7 Commodity Distribution

The O-D data collected has been analyzed to study the type of commodities carried by the commercial vehicles along the entire project stretch. The percentage of each type of commodity carried by each mode of commercial vehicle at different survey locations is presented in **Table 7.24 and 7.25** and in **Figure 7.43 and 7.44**. From the analyses it can be concluded that the use of LCVs is for transporting all types of consumer goods. Building Materials and consumer goods are transported primarily by all goods vehicles.

Table 7.24 : Percentage (%) of Commodity Distribution at Dandupur

Commodity Type	LCV	%age	2 Axle	%age	3 Axle	%age	Multi Axle	%age	All Vehicles	%age
Empty Vehicles	88	32.71%	12	20.00%	31	18.90%	97	29.39%	228	27.70%
Coal	5	1.86%	1	1.67%	0	0.00%	4	1.21%	10	1.22%
Bauxite	0	0.00%	0	0.00%	1	0.61%	2	0.61%	3	0.36%
Chromite	0	0.00%	0	0.00%	0	0.00%	1	0.30%	1	0.12%
Iron ore	0	0.00%	0	0.00%	0	0.00%	0	0.00%	0	0.00%
Other minerals	0	0.00%	0	0.00%	0	0.00%	0	0.00%	0	0.00%
Food Items (Wheat, Rice & Paddy, Grains, Grocery)	43	15.99%	9	15.00%	26	15.85%	30	9.09%	108	13.12%
Cash Crops (Jute Product, Tea, Sugarcane, Cotton, Tobacco, Oil Seeds, Etc.)	0	0.00%	2	3.33%	2	1.22%	2	0.61%	6	0.73%
Fruits and Vegetables	29	10.78%	3	5.00%	6	3.66%	5	1.52%	43	5.22%
Forest Products (Wood, Timber, Bamboo, Plywood, Etc.)	4	1.49%	1	1.67%	0	0.00%	3	0.91%	8	0.97%
Building Materials (Aggregate, Brick, Stone, Soil, Etc.)	44	16.36%	16	26.67%	50	30.49%	98	29.70%	208	25.27%
Petroleum (POL) Products	0	0.00%	0	0.00%	0	0.00%	0	0.00%	0	0.00%
Iron and Steel	2	0.74%	0	0.00%	7	4.27%	4	1.21%	13	1.58%
Cement	25	9.29%	4	6.67%	14	8.54%	39	11.82%	82	9.96%
Fertiliser	3	1.12%	3	5.00%	6	3.66%	7	2.12%	19	2.31%

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Commodity Type	LCV	%age	2 Axle	%age	3 Axle	%age	Multi Axle	%age	All Vehicles	%age
Sugar	21	7.81%	2	3.33%	3	1.83%	3	0.91%	29	3.52%
Textiles	0	0.00%	0	0.00%	4	2.44%	2	0.61%	6	0.73%
Paper	0	0.00%	0	0.00%	3	1.83%	4	1.21%	7	0.85%
Machinary for Industry	0	0.00%	0	0.00%	0	0.00%	0	0.00%	0	0.00%
Machinary / Parts	0	0.00%	0	0.00%	2	1.22%	1	0.30%	3	0.36%
Other Manufacturing Goods	1	0.37%	3	5.00%	5	3.05%	6	1.82%	15	1.82%
Miscellaneous (Milk, Live Animal, Fish, Poultry, Furniture, Etc.)	3	1.12%	4	6.67%	4	2.44%	18	5.45%	29	3.52%
Gas Cylinders	1	0.37%	0	0.00%	0	0.00%	4	1.21%	5	0.61%
Chemical (Sulphur, etc.)	0	0.00%	0	0.00%	0	0.00%	0	0.00%	0	0.00%
Tar coal, etc.	0	0.00%	0	0.00%	0	0.00%	0	0.00%	0	0.00%
Total	**269**	**100.00%**	**60**	**100.00%**	**164**	**100.00%**	**330**	**100.00%**	**823**	**100.00%**

Table 7.25 : Percentage (%) of Commodity Distribution at Sardwa

Commodity Type	LCV	%age	2 Axle	%age	3 Axle	%age	Multi Axle	%age	All Vehicles	%age
Empty Vehicles	102	36.69%	12	44.44%	57	33.73%	100	36.90%	271	36.38%
Coal	4	1.44%	0	0.00%	6	3.55%	4	1.48%	14	1.88%
Chromite	0	0.00%	0	0.00%	1	0.59%	0	0.00%	1	0.13%
Iron ore	1	0.36%	0	0.00%	0	0.00%	1	0.37%	2	0.27%
Food Items (Wheat, Rice & Paddy, Grains, Grocery)	21	7.55%	3	11.11%	6	3.55%	13	4.80%	43	5.77%
Cash Crops (Jute Product, Tea, Sugarcane, Cotton, Tobacco, Oil Seeds, Etc.)	7	2.52%	0	0.00%	2	1.18%	4	1.48%	13	1.74%
Fruits and Vegetables	43	15.47%	0	0.00%	5	2.96%	12	4.43%	60	8.05%
Forest Products (Wood, Timber, Bamboo, Plywood, Etc.)	3	1.08%	0	0.00%	0	0.00%	1	0.37%	4	0.54%
Building Materials (Aggregate, Brick, Stone, Soil, Etc.)	22	7.91%	9	33.33%	66	39.05%	99	36.53%	196	26.31%
Petroleum (POL) Products	5	1.80%	1	3.70%	1	0.59%	10	3.69%	17	2.28%
Cement	18	6.47%	1	3.70%	3	1.78%	4	1.48%	26	3.49%
Fertilizer	14	5.04%	0	0.00%	7	4.14%	4	1.48%	25	3.36%
Sugar	3	1.08%	0	0.00%	4	2.37%	5	1.85%	12	1.61%
Textiles	1	0.36%	0	0.00%	1	0.59%	1	0.37%	3	0.40%
Paper	1	0.36%	0	0.00%	0	0.00%	1	0.37%	2	0.27%
Machinary for Industry	1	0.36%	0	0.00%	0	0.00%	1	0.37%	2	0.27%
Machinary / Parts	0	0.00%	0	0.00%	0	0.00%	1	0.37%	1	0.13%
Other Manufacturing Goods	19	6.83%	0	0.00%	6	3.55%	7	2.58%	32	4.30%
Miscellaneous (Milk, Live Animal, Fish, Poultry, Furniture, Etc.)	13	4.68%	1	3.70%	4	2.37%	2	0.74%	20	2.68%
Gas Cylinders	0	0.00%	0	0.00%	0	0.00%	1	0.37%	1	0.13%
Total	**278**	**100.00%**	**27**	**100.00%**	**169**	**100.00%**	**271**	**100.00%**	**745**	**100.00%**

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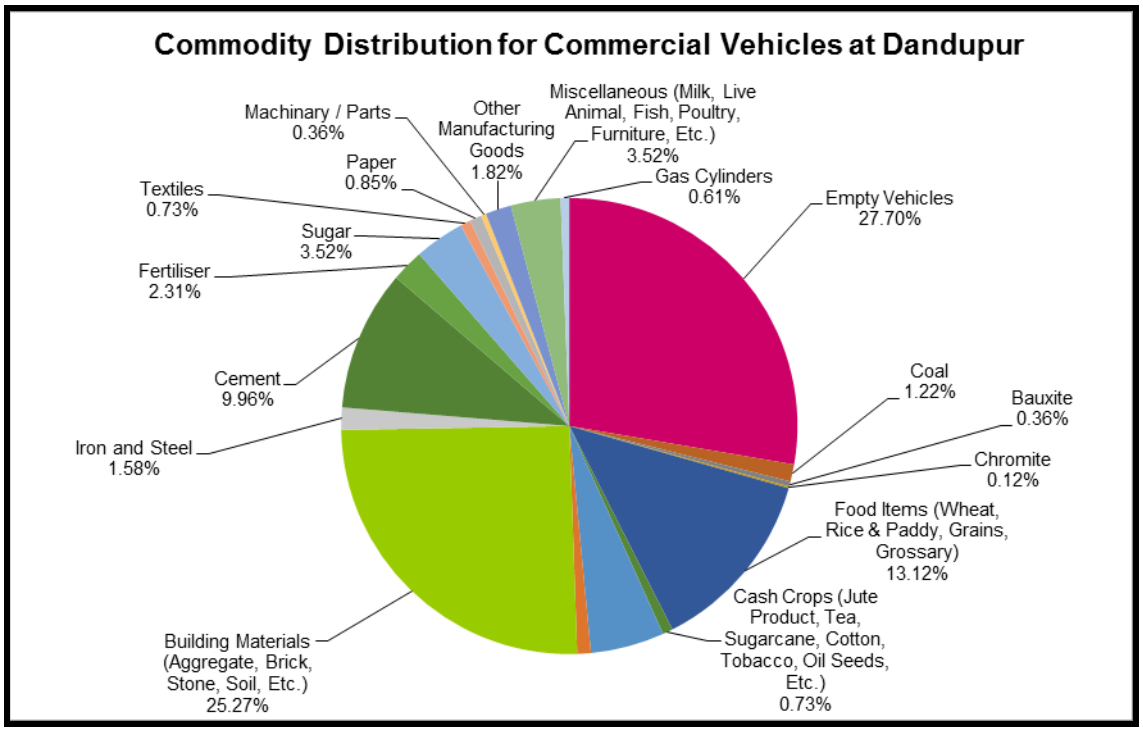


Figure 7.43 : Commodity Distribution at Dandupur

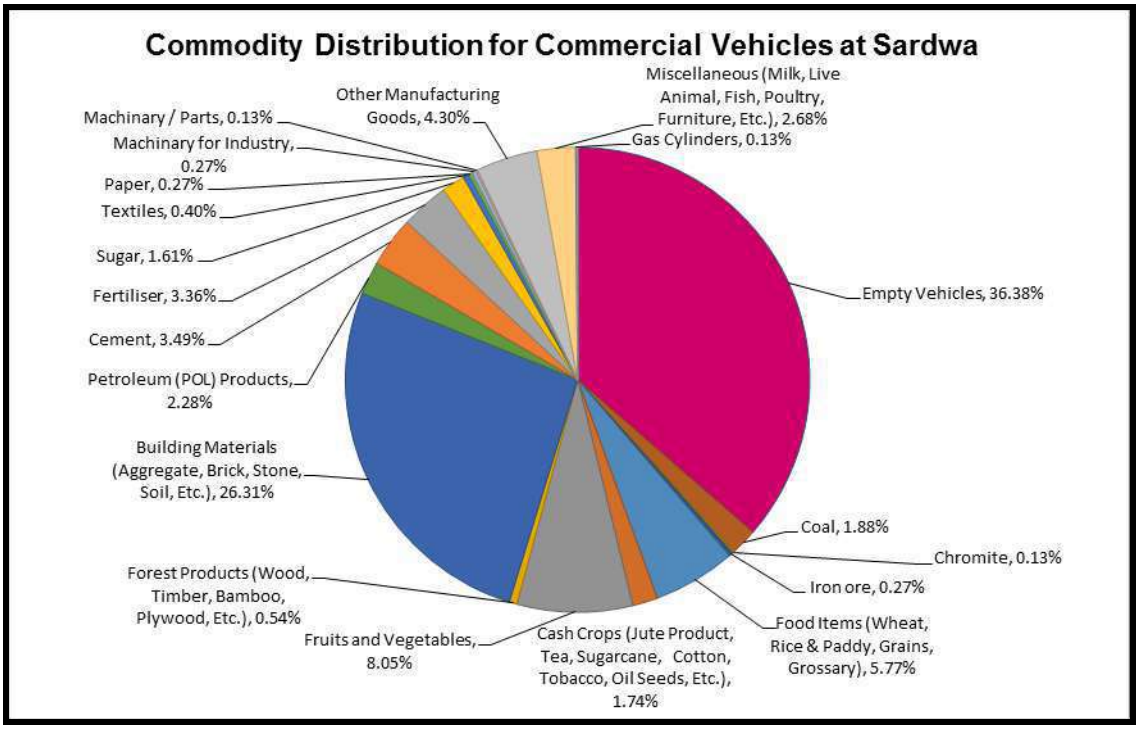


Figure 7.44 : Commodity Distribution at Sardwa

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7.6.8 Distribution of trips by trip purpose

For shopping and recreation purpose, personal cars are the preferred vehicle type. From the **Table 7.26**, it can be inferred that approximately 50 to 70% trips are performed for work and business. **Figure 7.45** and **7.46** shows the trip purpose distributions for passenger vehicles.

Table 7.26 : Trip Purpose

Vehicle Type	Total Vehicles	Work	Business	Education	Recreation	Social	Tourism	Religion	Others
At Dandupur									
CAR	848	550	102	22	26	14	49	45	40
BUS	117	2	84	11	0	0	20	0	0
At Sardwa									
CAR	520	39	25	33	20	32	39	41	520
BUS	0	128	32	0	0	14	0	0	0

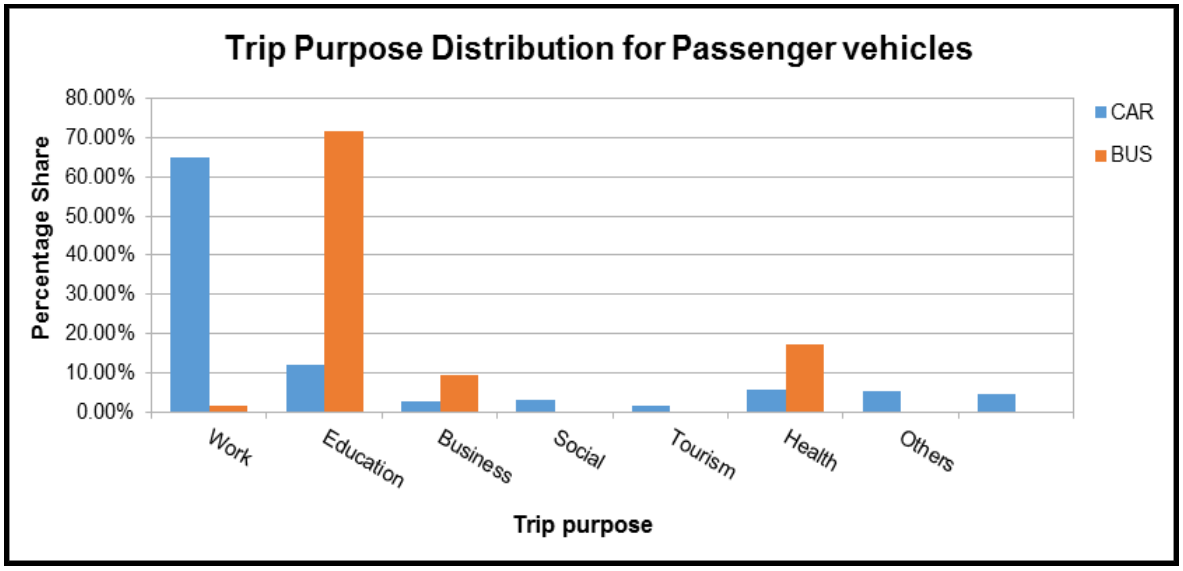


Figure 7.45: Trip Purposes Distribution at Dandupur

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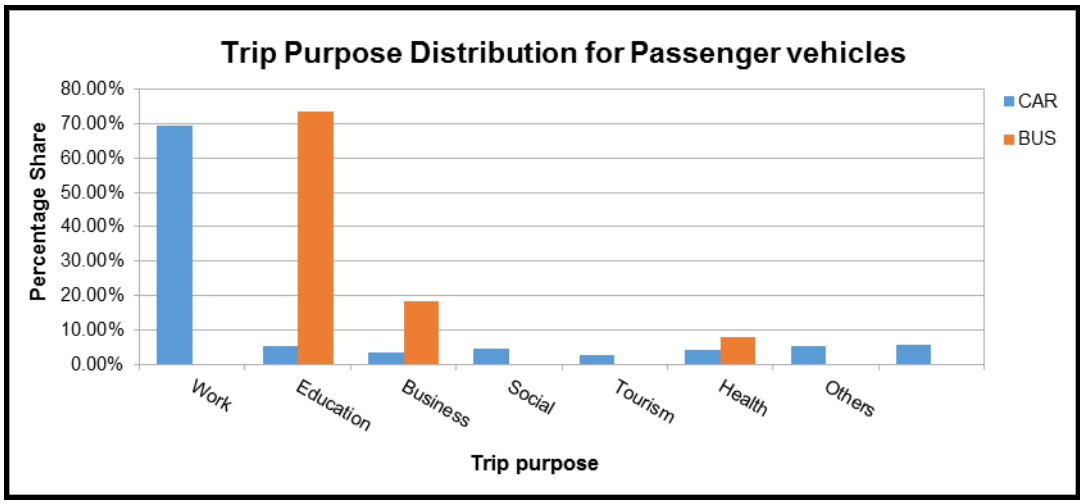


Figure 7.46: Trip Purposes Distribution at Sardwa

7.6.9 Vehicle Occupancy

Average occupancy and occupancy range of passenger vehicles is given in **Table 7.27** and in **Figure 7.47** and **7.48**.

Table 7.17 : Average Occupancy

Vehicle Type	Total Vehicles	0 – 2	2 – 5	5 – 8	8 – 20	20 – 50	> 50
At Dandupur							
CAR	848	248	561	39	0	0	0
BUS	117	0	0	0	16	97	4
At Sardwa							
CAR	749	393	353	3	0	0	0
BUS	174	0	0	0	17	137	20

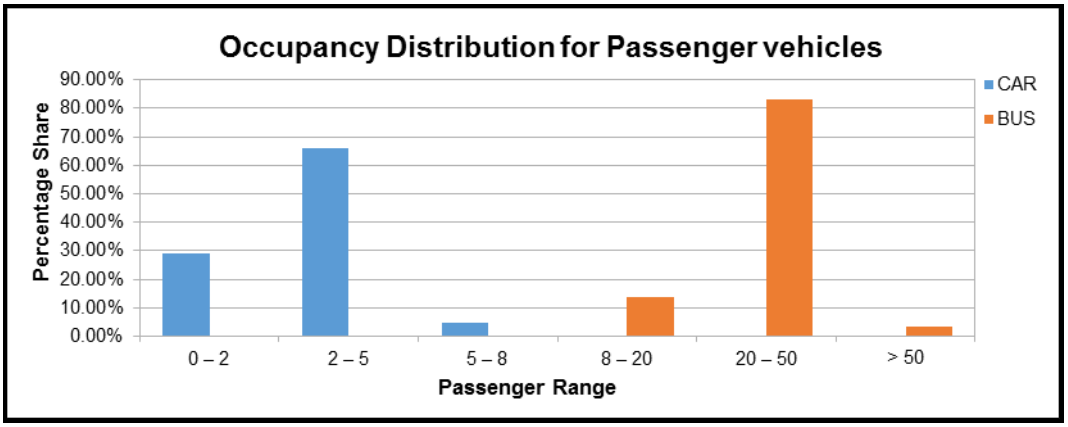


Figure 7.47 : Occupancy distribution at Dandupur

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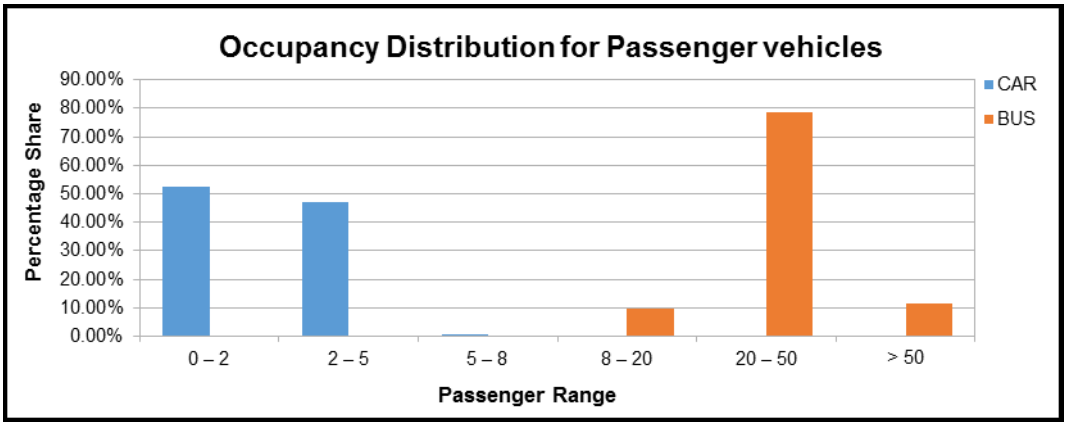


Figure 7.48 : Occupancy Distribution at Sardwa

7.6.10 Trip frequency distribution

The O-D data collected has been analyzed to study the trip frequency distribution over the entire project stretch. Following are the salient findings from O-D information collected from the survey.

a) At Dandupur

Most of vehicles by cars are making trips by daily once, monthly once and yearly once.

The mode wise average trip frequency distribution is presented in **Table 7.28** and in **Figure 7.49** and **7.50**.

Table 7.28 : Trip Frequency Distribution

Vehicle Type	Total No of Vehicles	Daily Once	Daily Twice	> Daily Twice	Weekly Once	Weekly Twice	> Weekly Twice	Monthly Once	Monthly Twice	> Monthly Twice	Yearly Once	Yearly Twice	> Yearly Twice	Occasionally
CAR	848	198	48	0	159	78	17	152	76	23	9	40	12	36
BUS	117	57	33	5	4	4	14	0	0	0	0	0	0	0
LCV	269	79	14	17	62	45	13	28	6	5	0	0	0	0
2 Axle	60	17	0	0	15	9	3	6	7	3	0	0	0	0
3 Axle	165	31	3	0	42	19	2	36	24	3	1	1	3	0
Multi Axle	332	72	3	2	80	23	8	86	30	21	2	0	4	1

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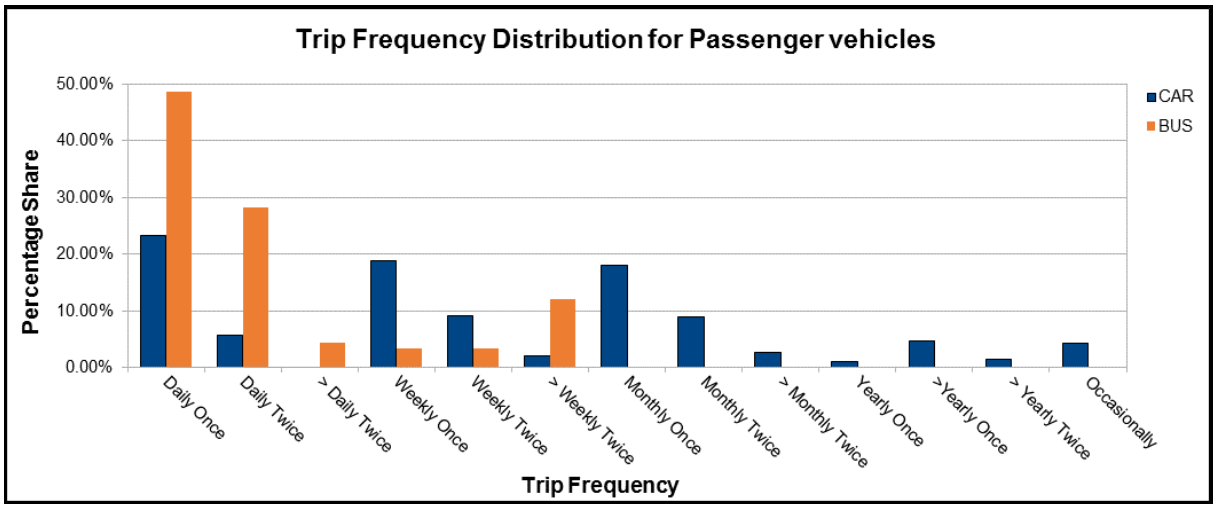


Figure 7.49 : Trip Frequency Distribution of Passenger Vehicles at Dandupur

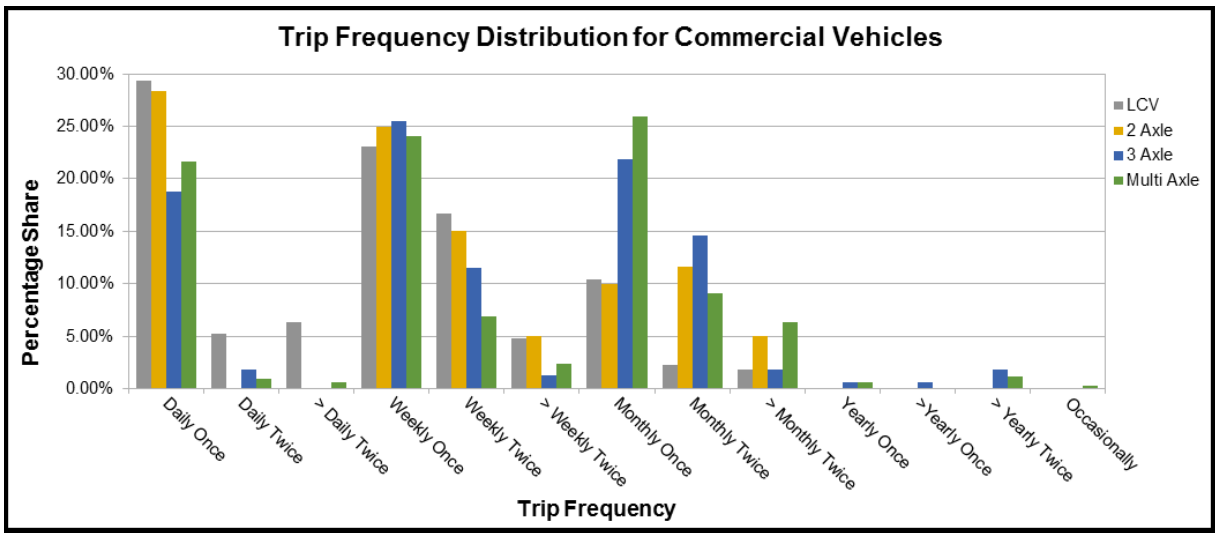


Figure 7.50 : Trip Frequency Distribution of Commercial Vehicles at Dandupur

a) At Sardwa

Most of vehicles by cars are making trips by daily once, monthly once. The mode wise average trip frequency distribution is presented in **Table 7.29** and in **Figure 7.51** and **7.52**.

Table 7.29 : **Trip Frequency distribution at Sardwa**

Vehicle Type	Total No of Vehicles	Daily Once	Daily Twice	> Daily Twice	Weekly Once	Weekly Twice	> Weekly Twice	Monthly Once	Monthly Twice	> Monthly Twice	Yearly Once	Yearly Twice	> Yearly Twice	Occasionally
CAR	749	258	17	1	122	56	13	129	52	38	10	9	14	30
BUS	174	72	64	18	2	0	18	0	0	0	0	0	0	0

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Vehicle Type	Total No of Vehicles	Daily Once	Daily Twice	> Daily Twice	Weekly Once	Weekly Twice	> Weekly Twice	Monthly Once	Monthly Twice	> Monthly Twice	Yearly Once	Yearly Twice	> Yearly Twice	Occasionally
LCV	278	119	24	4	24	17	7	30	17	36	0	0	0	0
2 Axle	27	6	7	0	2	3	0	7	2	0	0	0	0	0
3 Axle	169	41	6	0	21	25	8	37	13	15	1	1	1	0
Multi Axle	271	59	15	4	51	23	9	67	22	20	0	0	1	0

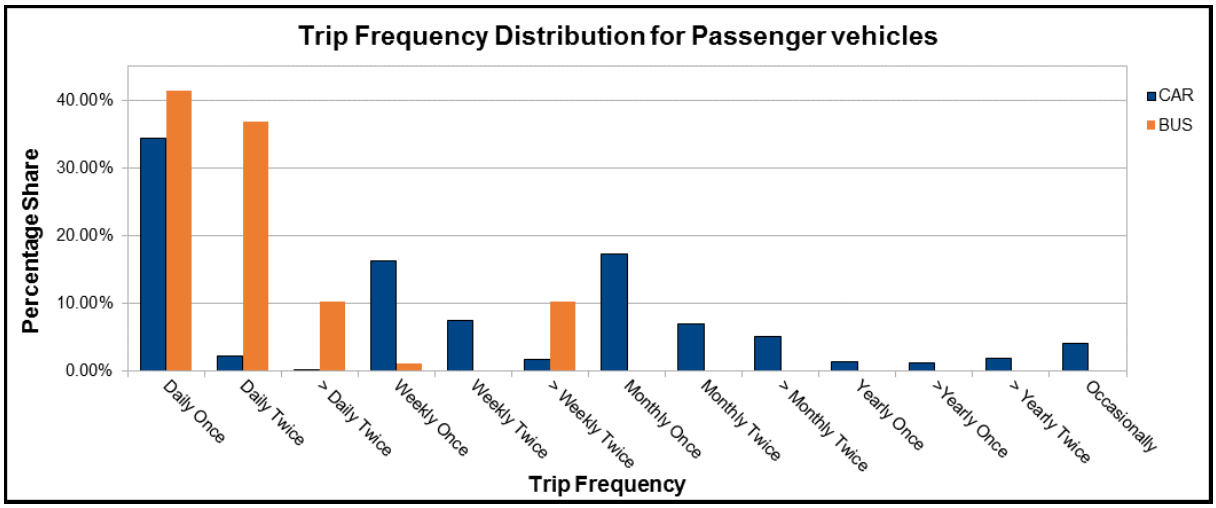


Figure 7.51: Passenger Trip Frequency Distribution at Sardwa

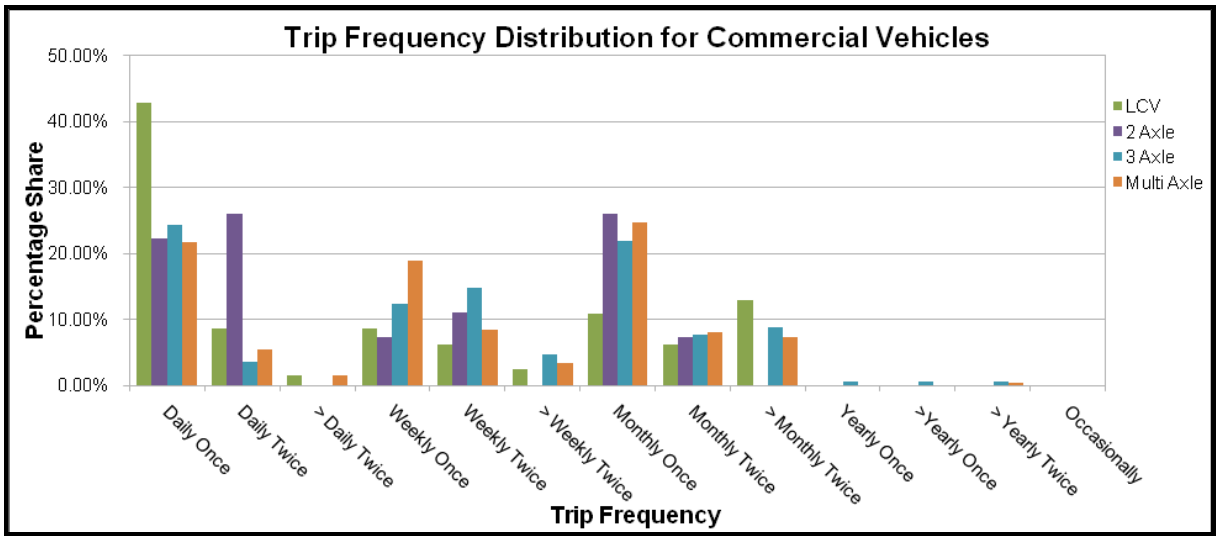


Figure 7.52 : Goods Trip Frequency Distribution at Sardwa

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7.7 Estimation of Traffic on the Project Road

7.7.1 Estimation of Diverted Traffic from NH 30 towards Kanpur and Varanasi

As per our traffic volume count survey and OD survey at Dandupur, the traffic diverted from NH 30 towards Kanpur side and Varanasi.

Table 7.30: Estimated Share Traffic from NH 30

Vehicle Type	AADT, at Dandupur	Share of Kanpur Side		Share of Varanasi Side		Share between NH 30 and NH 35	
		% age	Estimated Traffic from NH 30 towards Kanpur	% age	Estimated Traffic from NH 30 towards Varanasi	% age	Estimated Traffic Between NH 30 to NH 35
Car / Jeep / Taxi / Van	3775	29.83	1126	20.16	761	3.50	132
Two Wheeler	11021	15.00	1653	15.00	1653	5.00	551
Auto Rickshaw	1860	15.00	279	15.00	279	5.00	93
Mini Bus	143	19.74	28	35.19	50	3.43	5
Govt. Bus	147	19.74	29	35.19	52	3.43	5
Pvt. Bus	150	19.74	30	35.19	53	3.43	5
LCV Passenger	135	30.09	41	26.26	35	0.98	1
LCV - 3w	119	30.09	36	26.26	31	0.98	1
LCV - 4w	804	30.09	242	26.26	211	0.98	8
LCV - 6w	131	30.09	39	26.26	34	0.98	1
2 Axle Truck	324	33.44	108	26.43	86	3.18	10
3 Axle Truck	767	38.11	292	36.83	282	1.28	10
MAV (4 to 6 Axle)	1704	41.51	707	29.57	504	3.25	55
MAV (> 6 Axle)	0	41.51	0	29.57	0	3.25	0
Tractor with Trailer	177	10.00	18	10.00	18	5.00	9
Tractor without Trailer	39	10.00	4	10.00	4	5.00	2
Cycle	1618	10.00	162	10.00	162	5.00	81
Cycle Rickshaw	45	0.00	0	0.00	0	0.00	0
Hand Cart	12	0.00	0	0.00	0	0.00	0
Bullock Cart	0	0.00	0	0.00	0	0.00	0
Horse Drawn	0	0.00	0	0.00	0	0.00	0
Toll Exempted CAR	23	29.83	7	20.16	5	3.50	1
Toll Exempted BUS	23	19.74	5	35.19	8	3.43	1
Toll Exempted TRUCK	0	33.44	0	26.43	0	3.18	0
Total Vehicles	**23017**		**4806**		**4228**		**972**
Total PUCs	**26858**		**7558**		**6291**		**952**

7.7.2 Estimation of Diverted Traffic From NH 35 Towards Kanpur and Varanasi

As per our traffic volume count survey and OD survey at Dandupur, the traffic diverted from NH 35 towards Kanpur side and Varanasi side as below the survey patterns.

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Table 7.31: Estimated Share Traffic from NH 35

Vehicle Type	AADT	Share of Kanpur Side		Share of Varanasi Side		Share Between NH 30 and NH 35	
		% age	Estimated Traffic from NH 35 towards Kanpur	% age	Estimated Traffic from NH 35 towards Varanasi	% age	Estimated Traffic Between NH 30 to NH 35
Car / Jeep / Taxi / Van	4354	30.56	1331	21.81	950	4.66	203
Two Wheeler	19065	15.00	2860	15.00	2860	15.00	2860
Auto Rickshaw	1704	15.00	256	15.00	256	15.00	256
Mini Bus	273	33.38	91	21.09	58	0.00	0
Govt. Bus	197	33.38	66	21.09	42	0.00	0
Pvt. Bus	237	33.38	79	21.09	50	0.00	0
LCV Passenger	29	23.51	7	18.00	5	1.47	0
LCV - 3w	117	23.51	28	18.00	21	1.47	2
LCV - 4w	1149	23.51	270	18.00	207	1.47	17
LCV - 6w	132	23.51	31	18.00	24	1.47	2
2 Axle Truck	158	25.93	41	37.04	59	7.41	12
3 Axle Truck	859	28.30	243	26.77	230	6.49	56
MAV (4 to 6 Axle)	1383	20.45	283	27.37	378	6.62	92
MAV (> 6 Axle)	0	20.45	0	27.37	0	6.62	0
Tractor with Trailer	121	10.00	12	10.00	12	10.00	12
Tractor without Trailer	33	10.00	3	10.00	3	10.00	3
Cycle	3095	10.00	310	10.00	310	10.00	310
Cycle Rickshaw	42	0.00	0	0.00	0	0.00	0
Hand Cart	3	0.00	0	0.00	0	0.00	0
Bullock Cart	0	0.00	0	0.00	0	0.00	0
Horse Drawn	0	0.00	0	0.00	0	0.00	0
Toll Exempted CAR	16	30.56	5	21.81	3	4.66	1
Toll Exempted BUS	11	33.38	4	21.09	2	0.00	0
Toll Exempted TRUCK	2	25.93	1	37.04	1	7.41	0
Total Vehicles	**32980**		**5918**		**5469**		**3824**
Total PUCs	**31007**		**6447**		**6177**		**2750**

7.7.3 Estimated Traffic Between Kaurihar to Dandupur :-

The estimated traffic between Kaurihar to Dandupur is as under.

Table 7.32: Estimated Traffic in Kaudihar to Dandupur

Vehicle Type	SEC - I		
	Estimated Traffic from NH 30 towards Kanpur	Estimated Traffic from NH 35 towards Kanpur	Total Estimated Traffic
Car / Jeep / Taxi / Van	1126	1331	2457

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Vehicle Type	SEC - I		
	Estimated Traffic from NH 30 towards Kanpur	Estimated Traffic from NH 35 towards Kanpur	Total Estimated Traffic
Two Wheeler	1653	2860	4513
Auto Rickshaw	279	256	535
Mini Bus	28	91	119
Govt. Bus	29	66	95
Pvt. Bus	30	79	109
LCV Passenger	41	7	47
LCV - 3wh	36	28	63
LCV - 4wh	242	270	512
LCV - 6wh	39	31	70
2 Axle Truck	108	41	149
3 Axle Truck	292	243	535
MAV (4 to 6 Axle)	707	283	990
MAV (> 6 Axle)	0	0	0
Tractor with Trailer	18	12	30
Tractor without Trailer	4	3	7
Cycle	162	310	471
Cycle Rickshaw	0	0	0
Hand Cart	0	0	0
Bullock Cart	0	0	0
Horse Drawn	0	0	0
Toll Exempted CAR	7	5	12
Toll Exempted BUS	5	4	8
Toll Exempted TRUCK	0	1	1
Total Vehicles	**4806**	**5918**	**10724**
Total PUCs	**7558**	**6447**	**14006**

7.7.4 Estimated Traffic Between Dandupur to Sardwa :-

The estimated traffic between Dandupur to Sardwa is as under.

Table 7.33: Estimated Traffic in Dandupur to Sardwa

Vehicle Type	SEC - II				
	Estimated Traffic from NH 30 towards Varanasi	Estimated Traffic between NH 30 and NH 35 from NH 30	Estimated Traffic between NH 30 and NH 35 from NH 35	Estimated Traffic from NH 35 towards Kanpur	Total Estimated Traffic
Car / Jeep / Taxi / Van	761	132	203	1331	2427
Two Wheeler	1653	551	2860	2860	7924
Auto Rickshaw	279	93	256	256	883

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Vehicle Type	SEC - II				
	Estimated Traffic from NH 30 towards Varanasi	Estimated Traffic between NH 30 and NH 35 from NH 30	Estimated Traffic between NH 30 and NH 35 from NH 35	Estimated Traffic from NH 35 towards Kanpur	Total Estimated Traffic
Mini Bus	50	5	0	91	146
Govt. Bus	52	5	0	66	123
Pvt. Bus	53	5	0	79	137
LCV Passeger	35	1	0	7	44
LCV - 3w	31	1	2	28	62
LCV - 4w	211	8	17	270	506
LCV - 6w	34	1	2	31	69
2 Axle Truck	86	10	12	41	149
3 Axle Truck	282	10	56	243	591
MAV (4 to 6 Axle)	504	55	92	283	934
MAV (> 6 Axle)	0	0	0	0	0
Tractor with Trailer	18	9	12	12	51
Tractor without Trailer	4	2	3	3	12
Cycle	162	81	310	310	862
Cycle Rick.	0	0	0	0	0
Hand Cart	0	0	0	0	0
Bullock Cart	0	0	0	0	0
Horse Drawn	0	0	0	0	0
Toll Exempted CAR	5	1	1	5	11
Toll Exempted BUS	8	1	0	4	13
Toll Exempted TRUCK	0	0	0	1	1
Total Vehicles	**4228**	**972**	**3824**	**5918**	**14942**
Total PUCs	**6291**	**952**	**2750**	**6447**	**16440**

7.7.5 Estimated Traffic Between Sardwa to Sahson :-

The estimated traffic between Sardwa to Sahson is as under.

Table 7.34: Estimated Traffic in Sardwa to Sahson

Vehicle Type	SEC - III		
	Estimated Traffic from NH 30 towards Varanasi	Estimated Traffic from NH 35 towards Varanasi	Total Estimated Traffic
Car / Jeep / Taxi / Van	761	950	1711
Two Wheeler	1653	2860	4513
Auto Rickshaw	279	256	535

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Vehicle Type	SEC - III		
	Estimated Traffic from NH 30 towards Varanasi	Estimated Traffic from NH 35 towards Varanasi	Total Estimated Traffic
Mini Bus	50	58	108
Govt. Bus	52	42	93
Pvt. Bus	53	50	103
LCV Passenger	35	5	41
LCV - 3wh	31	21	52
LCV - 4wh	211	207	418
LCV - 6wh	34	24	58
2 Axle Truck	86	59	144
3 Axle Truck	282	230	512
MAV (4 to 6 Axle)	504	378	882
MAV (> 6 Axle)	0	0	0
Tractor with Trailer	18	12	30
Tractor without Trailer	4	3	7
Cycle	162	310	471
Cycle Rickshaw	0	0	0
Hand Cart	0	0	0
Bullock Cart	0	0	0
Horse Drawn	0	0	0
Toll Exempted CAR	5	3	8
Toll Exempted BUS	8	2	10
Toll Exempted TRUCK	0	1	1
Total Vehicles	**4228**	**5469**	**9698**
Total PUCs	**6291**	**6177**	**12468**

7.8 Axle load Survey

Traffic loading has a significant impact on pavement performance and design. This is because the damage that vehicles create to a road depends very strongly on the axle loads of the vehicles. The exact relationship is influenced by the type of road structure and the way the road deteriorates but a `fourth power' damage law gives a good approximation. Axle load studies have been conducted using portable axle load pads. While selecting the location, care has been taken to see that these locations would facilitate capturing of all types of vehicles and loading patterns. The survey has been conducted in both the directions.

7.8.1 Vehicle Types Captured

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Since the damage caused by the light vehicles such as two wheelers, three wheelers and cars etc. to the pavement is negligible when compared with that of heavy commercial vehicle, hence only the commercial vehicles like LCV, 2 Axle, 3 Axle, MAV and Bus have been aimed to capture during the survey and all other vehicles have been omitted from survey.

7.8.2 Survey Procedure

The axle load pads have been placed on either side of the carriageway in a staggered manner to measure the axles in both the directions. These pads have been placed by digging up a pit and filling with sand so that they are at same level with the existing road. The time of measurement, the axle load, and the axle load group has been recorded and the commodity type has been also noted for each vehicle. Traffic count of vehicles has been simultaneously done with axle load survey to know the percentage of sample captured. The random selection of vehicles for axle load measurement was done, ensuring suitable sample for each category of commercial vehicles consisting of overloaded and empty vehicles.

Table 7.35 : Details of Vehicle Types

Class	Vehicle Type	Axle Configuration
	LCV	1-1 / 1-2
	BUS	1-2
	BUS	1-2.2
	2 Axle	1-2
	3 Axle	1-2.2
	MAV	1-2.2.2
	MAV	1-2-2
	MAV	1-2-2.2
	MAV	1-2.2-2
	MAV	1-2.2-2.2
	MAV	1-2.2-2.2.2

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7.8.3 Axle Load Data Analysis

The vehicle equivalent factor (ESAL/vehicle) is a multiplier to convert the number of commercial vehicles of different axle loads and axle configuration to the number of standard axle load repetitions. It is defined as equivalent number of standard axles per commercial vehicle. The VDF varies with the vehicle axle configuration, axle loading, terrain, type of road and from region to region. The VDF is arrived at from axle load surveys on typical road sections so as to cover various influencing factors, such as traffic mix, mode of transportation, commodities carried, time of the year, terrain, road conditions and degree of enforcement. AASHTO has recommended the 4th power law for converting axle loads into equivalent standard axle loads. For design purposes, the variation in Axle loads is determined by reducing the actual axle loads to an "Equivalent Standard Axle Load (ESAL)", an equivalency is a convenient means of indexing the wide spectrum of actual loads to one selected value. The detailed analysis of axle load data has given in **Annexure-7.4**.

The data collected from the Axle Load survey has been compiled and analyzed through "fourth power" pavement damage law to arrive at the vehicle damage factor (VDF) as given below.

The Load Equivalency Factor is derived using the following relationships:

Load Equivalency Factor = $\left(\frac{AxleLoad}{StandardAxleLoad}\right)^4$

VDF = $\left(\frac{\sum EquivalentLoad No.\ of Axles in the Load Group}{No.\ of Vehicles Carrying the Axle group}\right)$

The vehicle damage factors have been calculated using the standard axle loadings given in IRC: 37-2012. The standard axle loadings adopted have been presented in **Table 7.36**.

Table 7.36 : Standard Axle loads

Axle Configuration	Standard Axle load (Tonnes)*	Remarks
Single Wheel, Single Axle	6.50	As per IRC: 37-2012
Dual Wheel, Single Axle	8.00	As per IRC: 37-2012
Dual Wheel, Tandem Axle group	14.80	As per IRC: 37-2012
Dual Wheel, Tridem Axle group	22.40	As per IRC: 37-2012

*10 Kn = 1 Tonne approximately

Direction wise VDF for each mode of commercial traffic has been estimated at each location. Results of axle load surveys have been presented in **Table 7.37 & 38**.

Table 7.37 : Vehicle Damage Factor (VDF) at Dandupur

Type of Vehicles	Axle Load Configuration	VDF		Maximum VDF
		Allahabad to Rewa	Rewa to Allahabad	
LCV 4	1-1	0.12	0.10	0.12
LCV 6	1-2	0.33	0.40	0.40
BUS	1-2	0.67	0.61	0.67

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Type of Vehicles	Axle Load Configuration	VDF		Maximum VDF
		Allahabad to Rewa	Rewa to Allahabad	
2 Axle	1-2	4.39	4.49	4.49
3 Axle	1-2.2	4.10	6.52	6.52
4 Axle	1-1-2.2	5.46	7.38	7.38
4 Axle	1-2-2.2	6.13	7.55	7.55
5 Axle	1-2-2.2.2	6.82	8.34	8.34

Table 7.38 : Vehicle Damage Factor (VDF) at Sardwa

Type of Vehicles	Axle Load Configuration	VDF		Maximum VDF
		Allahabad to Mirzapur	Mirzapur to Allahabad	
LCV 4	1-1	0.15	0.13	0.15
LCV 6	1-2	0.31	0.52	0.52
BUS	1-2	0.61	0.57	0.61
2 Axle	1-2	3.37	4.89	4.89
3 Axle	1-2.2	4.04	6.72	6.72
4 Axle	1-1-2.2	4.64	7.40	7.40
4 Axle	1-2-2.2	5.80	7.44	7.44
5 Axle	1-2-2.2.2	6.24	7.60	7.60

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7.9 Traffic Forecast

7.9.1 Approach

Investments in the transport sector constitute a significant part of the total investment. This is especially true in the case of developing nations, where transport is the catalyst for all round development and one of the basic infrastructures. When the capital available is scarce and has competing demands, the investments in a transport project have to be carefully planned, keeping in view not only the present demand but also the requirements for a reasonable period in future. This underlines the need for estimating the future traffic accurately, whether the plan is for the construction of a new facility or the improvement of existing facilities. The accurate estimate of future traffic will have a significant influence on the engineering design of the facility and on the economic decision whether to take up the project or not. Traffic forecasting is at best approximate. Traffic is generated as a result of the interplay of a number of contributory factors. Forecasts of traffic have therefore to be dependent on the forecasts of factors such as population, gross domestic product, vehicle ownership, agricultural output, fuel consumption and the like. Future pattern of change in these factors can be estimated with only a limited degree of accuracy and hence the forecasting of future traffic levels cannot be precise. Thus, it is necessary to distinguish between the following types of traffic. The adopted traffic growth for this project road is 5%.

7.10 Traffic Projection

Based on the adopted growth rates, the traffic volume has been estimated at an interval of five years from year 2018 to 2050 using compounded growth rates. The predicted volumes are presented in **Tables 7.39** to **7.41** and yearly traffic in **Table 7.5**.

Table 7.39 : Projected Traffic of SEC-I : Km 0.000 to Km 39.800

Vehicle Type	2018	2023	2028	2033	2038	2043	2048	2050
Car / Jeep / Taxi / Van	2457	3135	4002	5107	6518	8319	10618	11706
Two Wheeler	4513	5760	7351	9382	11974	15282	19504	21504
Auto Rickshaw	535	682	871	1111	1418	1810	2311	2547
Mini Bus	119	152	194	248	317	404	516	569
Govt. Bus	95	121	154	197	251	321	410	452
Pvt. Bus	109	139	177	226	288	368	470	518
LCV Passenger	47	61	77	99	126	161	205	226
LCV - 3wh	63	81	103	132	168	214	274	302
LCV - 4wh	512	653	834	1064	1358	1734	2213	2440
LCV - 6wh	70	90	115	146	187	239	304	336
2 Axle Truck	149	191	243	310	396	506	645	711
3 Axle Truck	535	683	872	1113	1421	1813	2314	2551
MAV (4 to 6 Axle)	990	1264	1613	2059	2627	3353	4280	4718
MAV (> 6 Axle)	0	0	0	0	0	0	0	0
Tractor with Trailer	30	38	49	62	79	101	129	142
Tractor without Trailer	7	9	12	15	19	24	31	34
Cycle	471	520	575	634	700	773	854	888
Cycle Rickshaw	0	0	0	0	0	0	0	0
Hand Cart	0	0	0	0	0	0	0	0

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Vehicle Type	2018	2023	2028	2033	2038	2043	2048	2050
Bullock Cart	0	0	0	0	0	0	0	0
Horse Drawn	0	0	0	0	0	0	0	0
Toll Exempted CAR	12	15	19	24	31	40	51	56
Toll Exempted BUS	8	10	13	17	22	28	35	39
Toll Exempted TRUCK	1	1	1	1	1	2	2	2
Total Vehicles	**10724**	**13606**	**17275**	**21949**	**27904**	**35492**	**45165**	**49741**
Total PUCs	**14006**	**17835**	**22717**	**28944**	**36886**	**47017**	**59940**	**66058**

Table 7.40 : Projected Traffic of SEC-II : Km 39.800 to Km 48.000

Vehicle Type	2018	2023	2028	2033	2038	2043	2048	2050
Car / Jeep / Taxi / Van	2427	3097	3953	5045	6438	8217	10487	11562
Two Wheeler	7924	10113	12907	16473	21024	26832	34246	37756
Auto Rickshaw	883	1127	1439	1836	2343	2991	3817	4208
Mini Bus	146	187	238	304	388	496	633	697
Govt. Bus	123	156	200	255	325	415	530	584
Pvt. Bus	137	175	223	285	364	464	592	653
LCV Passenger	44	56	72	92	117	149	190	210
LCV - 3wh	62	79	100	128	164	209	266	294
LCV - 4wh	506	646	824	1052	1343	1714	2187	2411
LCV - 6wh	69	88	112	143	182	233	297	327
2 Axle Truck	149	190	242	309	394	503	642	708
3 Axle Truck	591	754	963	1229	1568	2002	2555	2817
MAV (4 to 6 Axle)	934	1192	1521	1941	2477	3162	4035	4449
MAV (> 6 Axle)	0	0	0	0	0	0	0	0
Tractor with Trailer	51	65	83	106	135	172	219	242
Tractor without Trailer	12	16	20	26	33	42	54	59
Cycle	862	951	1050	1160	1280	1414	1561	1624
Cycle Rickshaw	0	0	0	0	0	0	0	0
Hand Cart	0	0	0	0	0	0	0	0
Bullock Cart	0	0	0	0	0	0	0	0
Horse Drawn	0	0	0	0	0	0	0	0
Toll Exempted CAR	11	14	18	23	29	38	48	53
Toll Exempted BUS	13	16	20	26	33	43	54	60
Toll Exempted TRUCK	1	1	1	1	2	2	3	3
Total Vehicles	**14942**	**18922**	**23986**	**30433**	**38641**	**49096**	**62417**	**68718**
Total PUCs	**16440**	**20908**	**26602**	**33862**	**43117**	**54920**	**69971**	**77095**

Table 7.41 : Projected Traffic of SEC-III : Km 48.000 to Km 68.857

Vehicle Type	2018	2023	2028	2033	2038	2043	2048	2050
Car / Jeep / Taxi / Van	1711	2183	2787	3557	4539	5793	7394	8152
Two Wheeler	4513	5760	7351	9382	11974	15282	19504	21504
Auto Rickshaw	535	682	871	1111	1418	1810	2311	2547

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Vehicle Type	2018	2023	2028	2033	2038	2043	2048	2050
Mini Bus	108	138	176	224	286	365	466	514
Govt. Bus	93	119	152	194	247	316	403	444
Pvt. Bus	103	131	167	214	273	348	444	490
LCV Passenger	41	52	66	85	108	138	176	194
LCV - 3wh	52	67	85	109	139	177	226	249
LCV - 4wh	418	533	681	869	1109	1415	1806	1991
LCV - 6wh	58	74	95	121	154	197	251	277
2 Axle Truck	144	184	235	300	383	488	623	687
3 Axle Truck	512	654	835	1065	1360	1735	2215	2442
MAV (4 to 6 Axle)	882	1126	1437	1834	2341	2988	3813	4204
MAV (> 6 Axle)	0	0	0	0	0	0	0	0
Tractor with Trailer	30	38	49	62	79	101	129	142
Tractor without Trailer	7	9	12	15	19	24	31	34
Cycle	471	520	575	634	700	773	854	888
Cycle Rickshaw	0	0	0	0	0	0	0	0
Hand Cart	0	0	0	0	0	0	0	0
Bullock Cart	0	0	0	0	0	0	0	0
Horse Drawn	0	0	0	0	0	0	0	0
Toll Exempted CAR	8	10	13	17	22	28	35	39
Toll Exempted BUS	10	13	17	22	28	35	45	50
Toll Exempted TRUCK	1	1	1	2	2	3	3	4
Total Vehicles	**9698**	**12296**	**15603**	**19815**	**25181**	**32017**	**40730**	**44852**
Total PUCs	**12468**	**15872**	**20212**	**25747**	**32805**	**41809**	**53293**	**58729**

7.11 Capacity and Level of Service

Capacity analysis for the proposed expressway has been carried out in order to define the Level of Service (LOS) offered by road sections under the prevailing roadway and traffic conditions. These conditions include design hour traffic, vehicle composition, and directional distribution of traffic, lane width and type of terrain. The analysis would be helpful in determining the capacity augmentation requirement for the facility over the project period sections.

7.11.1 Hourly Capacity

Indian Road Congress recommends capacity for various lane configurations in IRC: 64-1990 "Guidelines for Capacity of Roads in Rural Areas". However these capacities are provided in terms of daily flows for specific peak hour (8-10%) and particular directional distribution.

As peak hour traffic and directional distribution varies for various roads, the actual capacity of project road has been worked out by converting IRC specified daily capacities into hourly capacities and thereby applying actual peak hour and directional distribution observed.

IRC:64-1990 recommends capacities for 2-lane configuration as 30,000 PCUs/day, 4-lane configuration, as 70,000 PCUs/day with earthen Shoulders, 4-lane with paved Shoulders is 80,000 PCUs/day. As IRC-64, 1990 recommended a range of 8-10 percent for peak hour traffic, it is more realistic to adopt a moderate value of 8% for peak hour. Consultants have therefore adopted 8% peak hour traffic for calculating hourly capacities and presented in **Table 7.42**.

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Table 7.42 : Hourly Capacities Estimated on the basis of IRC-64-1990

Lane Configuration	**Daily capacity from IRC-64 (PCUs/day)- *(Ultimate)***	**Peak Hour factor**	**Hourly capacity as per IRC (PCUs) *(Ultimate)***
2 Lane	30000	8.0 %	2400
4 Lane (Earthen Shoulder)	70000	8.0 %	5600
4 lane (Paved Shoulder)	80000	8.0 %	6400
6 Lane	115000	8.0 %	9200

Note: Capacity with paved Shoulders is taken 1.15 times of those with earthen Shoulders

It is assumed to design the project road sections, for the peak hour percentage suggested by IRC: 64-1990 with 8%. Daily capacities worked out for 2-Lane, 4-lane and 6-lane configuration as per above method are presented in **Table 7.43**.

Table 7.43 : Estimated Daily Capacities

Lane Configuration	**Hourly Capacities (PCUs/hour)**	**Peak Hour Factor**	**Daily Capacity (PCUs/day)**
2 lane	2400	8.00%	30000
4 Lane (Earthen Shoulder)	5600	8.00%	70000
4 Lane (Paved Shoulder)	6400	8.00%	80000
6 lane	9200	8.00%	115000

According to IRC: 64-1990, "Guidelines for Capacity of Roads in Rural Areas" the capacity for 2-Lane carriageway 30,000 PCUs in both directions, 4-lane divided carriageway with paved Shoulders 40,000 PCUs per day (in one direction) i.e. 80,000 PCUs per day in both directions. For 6-lane divided carriageway the capacity values are not given in the IRC codes.

However as per clause 2.16 of 'Manual of Standards & Specifications for 2 lane Highways Through PPP', the design service volume in PCUs per day for two lane highways with paved shoulders in plain terrain is 18,000 PCUs.

But as per the circular of MORT&H on dated 26th May 2016, the traffic at which upgradation of 2 lane to 4 Lane will trigger in 10,000 PCUs for Plain Area.

7.11.2 Lane Requirement :-

As per the analysis of the projected data of traffic on various sections, all three section are required for 4 lane immediately.

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Table 7.44 : Lane Requirement

Section No.	Section Details	Length (km)	4 Lane (As per Circular)	6 Lane (As per IRC 64)
1.	Sec - I Km 0.000 to Km 39.800	39.800	Already reached	2040
2.	Sec - II Km 39.800 to Km 48.000	08.200	Already reached	2039
3.	Sec - III Km 48.000 to Km 68.857	20.857	Already reached	2042

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ANNEXURE-9

COPY OF ENVIRONMENTAL CLEARANCE

सत्यमेव जयते

File No: File No. 10/43/2022-IA.III
Government of India
Ministry of Environment, Forest and Climate Change
IA Division
****

Date **14/11/2023**

To,

Dr Biswajit Mukhopadhyay
National Highways Authority of India
G-5 & 6, Sector-10, Dwarka, New DElhi-110075 G-5 & 6, Sector-10, Dwarka, New DElhi-110075, List of villages falling in the proposed RoW of the project has been attached as Annexure II, PRAYAGRAJ, UTTAR PRADESH, G-5 & 6,Sec-10, 110075
biswajit@nhai.org

Subject: Grant of prior Environmental Clearance (EC) to the proposed project under the provision of the EIA Notification 2006 -regarding.

Sir/Madam,

This is in reference to your application submitted to MoEF&CC vide proposal number IA/UP/INFRA1/436835/2023 dated for grant of prior Environmental Clearance (EC) to the proposed project under the provision of the EIA Notification 2006 and as amended thereof.

2. The particulars of the proposal are as below :

(i) EC Identification No.	EC23A3601UP5675402N
(ii) File No.	File No. 10/43/2022-IA.III
(iii) Clearance Type	Fresh EC
(iv) Category	A
(v) Project/Activity Included Schedule No.	7(f) Road
(vi) Sector	INFRA-1
(vii) Name of Project	Construction of 4 lane Inner Ring Road Phase -1 in and around Prayagraj city starting from near village Adampur, Design Ch. 0+000 and ends near Khodaypur Kasgaon village, Design Ch.65+066 in Prayagraj and Kaushambi districts in the state of Uttar Pradesh
(viii) Name of Company/Organization	National Highways Authority of India
(ix) Location of Project (District, State)	PRAYAGRAJ, UTTAR PRADESH
(x) Issuing Authority	MoEF&CC
(xi) Applicability of General Conditions as per EIA Notification, 2006	No

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1. The proposed Ring road is Green field alignment project and proposed for 4 lane carriageway. The proposed project starts from village Adampur, Design Ch. 0+000 and ends near Khodaypur Kasgaon village, Design Ch.65+840 in Prayagraj and Kaushambi districts in the state of Uttar Pradesh. The total length of the project is 65.840 km.
2. The project highway starts at design CH: 0+000 (25° 33' 51.09" N 81° 45' 12.09 " E) near village Adampur and ends at design Ch. 65+840 (25° 29' 26.54" N, 82° 0' 7.78" E) near village Khodaypur Kasgaon of Prayagraj and Kaushambi districts in the state of Uttar Pradesh having a total length of the project approx. 65.840 Kms. The proposed project will pass through Prayagraj and Kaushambi districts in the state of Uttar Pradesh.
3. The proposed project falls under 7(f)- Highway, Category-A, as per EIA notification 2006.Total cost of the project is Rs. 498356 Lakhs.
4. The Terms of References (ToR) proposal was considered 314th meeting on 18th November 2022 and the Terms of Reference (ToR) was granted by EAC vide letter No. (10/43/2022-IA.III) dated 13th December, 2022.
5. Public hearing was conducted in in Prayagraj and Kaushambi districts in the state of Uttar Pradesh. The details of the public hearing is as following. Refer Table-1

Table-1

S.No	Date	Village/Venue	District and State	Chaired by
1	17.06.2023	Sirathu	Kaushambi, Uttar Pradesh	Additional District Magistrate
2	19.06.2023	Soraon (CT)	Prayagraj, Uttar Pradesh	Additional District Magistrate

1. Right of Way (RoW): The proposed alignment will be having the Right of Way 60m
2. Terrain and topographical features: Entirely plain, predominately agriculture followed by fallow, wastelands, forest and habitations.
3. Details of water bodies, impact on drainage: The major water bodies crossing the proposed Ring Road has been presented in below table: Refer Table-2

Table-2

S. No.	Chainage	Water Bodies	Proposed Structures	Span Arrangement (m)
1	1+500	Nalla	Box Culvert	1 x 3 x 2
2	1+750	Nalla	Box Culvert	1 x 2 x 2
3	3+100	Canal	Box Culvert	1 x 7 x 3 - MCW, 1 x 7 x 2 - SR
4	8+800 to 9+400	Ganga River	Major Bridge	20 x 100
5	11+150	Tributary	Minor Bridge	3 x 5 x 3
6	20+392	Tributary	Minor Bridge	1 x 40
7	21+666	Tributary	Minor Bridge	1 x 40
8	23+350	Nalla	Minor Bridge	1 x 10
9	27+100	Yamuna Tributary	Minor Bridge	1 x 40
10	27+900	Nalla	Box Culvert	1 x 2 x 2
11	29+900 to 30+500	Yamuna River	Major Bridge	13 x 100
12	38+900	Nalla	Box Culvert	1 x 5 x 2
13	40+350	Canal	Minor Bridge	1 x 20 x 5.5
14	47+500 to 49+700	Ganga River	Major Bridge	(1x108) +(28x103)+(1x108)
15	59+800	Nalla	Minor Bridge	1x 20 x3.5
16	60+300	Nalla	Minor Bridge	1x 20 x3.5
17	63+620	Canal	Box Culvert	1 x 7 x 3 MCW, 1 x 7 x 2 SR
18	64+120	Canal	Box Culvert	1 x 7 x 3 MCW, 1 x 7 x 2 SR

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1. The natural drainage of the project impacted area shall be maintained through improvement of 88 nos. of culverts, 03 nos. of major bridges and 11 nos. of minor bridges. The proposed alignment does not pass through any flood prone area.
2. Water requirements: The peak water requirement for the project will be 7000 KLD during construction stage. The water requirement shall be extracted from local surface/ground water (which is easily available) after taking necessary permission before the construction of the project by the appointed contractor. No ground water will be extracted.
3. Diversion of forest land: The project road involves diversion of 1.3128 ha of protected forest land (Road Side, Canal Side and Railway line side strip plantation). The stage-1 forest clearance is under progress. The forest diversion proposal has been uploaded on PARIVESH portal via. Proposal No. FP/UP/ROAD/430440/2023. The proposed alignment does not pass through any Wildlife Sanctuary/National Park and its eco sensitive zone. The proposed alignment does not pass through any eco sensitive zone. A report on Rapid Biodiversity Assessment and Wildlife Conservation / Mitigation plan for the proposed project prepared by Zoological Survey of India (ZSI). All the mitigation measures/suggestions as suggested by the ZSI have been duly incorporated in the EMP and its budget has also been considered as the part of the EMP budget.
4. Waste Management: 500 kg/day (approx.) during construction phase and 50 kg/day (approx.) during operation phase at tolls and wayside amenities area within PROW may be generated. Bio degradable waste shall be disposed through bio composting and other waste through landfill site.
5. Details of tree cutting and Green belt development: Approx. 5500 nos. of trees will be affected due to the proposed project out of which only 47 nos. of trees in protected forest land and remaining 5453 nos. of trees in non-forest land. The avenue plantation will be carried out as per IRC SP-21 and National Green Highway policy 2015 within the available ROW.
6. Energy conservation: The proposed Ring Road project will act as a fuel saving and reduction in travel time.
7. Details of Rain Water Harvesting: Rainwater harvesting shall be provided as per IRC-SP-58 at the interval of 500 m on either sides of carriageway as per availability of RoW and depending on the water table of first aquifer (Approx. 100 nos. of structures shall be constructed). The pits shall be at least 3-5m above the highest groundwater level at the specific location. Oil and grease traps shall also be provided to trap the same from contaminating the groundwater. The total cost of the rainwater harvesting structures including its maintenance is Rs. 5,00,00,000 and this cost has been included in the EMP cost.
8. Land acquisition and R&R issues involved: The total land acquisition for the proposed project is approx. 418 ha. out of which 371.3772 ha. is private land, 45.31 ha is Government land and remaining 1.3128 ha. is protected forest land (Road Side, Canal Side and Railway line side strip plantation). The proposed RoW of the project is 60m. The project is 4 lanes highway with paved shoulders configuration. The total 820 structures will be affected due to the proposed project and 510 no PAFs and 2550 No. of PAPs have been affected.
9. Employment potential, No. of people to be employed: During the construction of the road project around 800 persons would be employed temporarily for a period of 2 years. However due to construction of toll plazas approx. 50 persons will be employed on permanent basis. The total manpower requirement for the project is 850. Preference will be given to local people for employment.
10. Benefits of the project: To provide better traffic management by way of improving the Inner Ring Road keeping in view of high rush of traffic expected every year during Kumbh Mela. The proposed project would act as the prime artery for the economic flow to this region. Enhanced connectivity between rural & urban population which will benefit the all sections of the society like general population, small-medium-large scale industries, farmers, businessmen etc. Improved access to higher education facilities & modern health facilities. Strengthening of both rural & urban economies which in turn will improve economic scenario of the state and country. Faster transportation will strengthen tourist development in the area. Improved road connectivity helps in better implementation and management of government schemes. With improvement in economy, more generation of employment opportunities.
11. Details of Court cases: No court case/litigation is pending against the project.
12. The above mentioned proposal was considered by the Expert Appraisal Committee(EAC) for Infrastructure, CRZ and other miscellaneous projects in its 366th EAC meeting during 08th-09th August, 2023. The EAC has recommended the proposal.
13. The Ministry of Environment, Forest and Climate Change has considered the proposal based on the recommendations of the Expert Appraisal Committee (Infrastructure, CRZ and other Miscellaneous projects) and hereby decided to grant Environmental Clearance for the 'Construction of 4 lane Inner Ring Road Phase -1 in and around Prayagraj city starting from near village Adampur, Design Ch.0+000 and ends near Khodaypur Kasgaon village, Design Ch.65+066

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in Prayagraj and Kaushambi districts in the state of Uttar Pradesh by M/s National Highways Authority of India' under the EIA Notification, 2006 as amended, subject to strict compliance of the following specific conditions, in addition to all standard conditions applicable for such projects.

14. This issues with the approval of the Competent Authority

Copy To

1. The Secretary, Department of Environment & Climate Change, Government of Uttar Pradesh, 17, Rana Pratap Marg, Narhi, Civil Lines, Lucknow, Uttar Pradesh 226001
2. The Deputy Director General of Forests (C) Ministry of Environment, Forest and Climate Change, Integrated Regional Office, Kendriya Bhawan, 5th Floor, Sector "H", Aliganj, Lucknow – 226020
3. The Member Secretary, Central Pollution Control Board, Parivesh Bhawan, CBD-cum-Office Complex, East Arjun Nagar, Delhi – 32.
4. The Member Secretary, Uttar Pradesh Pollution Control Board, Building.No. TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow-226 010.
5. Monitoring Cell, MoEF&CC, Indira Paryavaran Bhavan, New Delhi.
6. Guard File/Record File.

Annexure 1

Specific EC Conditions for (Road)

1. Specific Conditions

S. No	EC Conditions
1.1	1. Construction of wildlife-friendly bridges on Chainage no 8800.000 to 9400.000, 29900.00 to 30500.000 and 47600.000 to 49700.000 thus provide safe riverine habitat as recommended by ZSI. 2. Installation of sound and light barriers on both sides of the bridges to mitigate noise and light pollution to minimize disturbance. Additionally, proper fencing should be installed along the bridges to prevent the dumping of waste, which can negatively impact the riverine habitat. 3. Establishment of a minimum 1km buffer zone within around the identified nesting sites along the rivers stretch thus by preventing any unwanted disturbance around the habitat and thus for the conservation of the species. If required fencing method can be implemented from protection from predation of bird chicks from feral dogs. A proposal in this regard be sought from state forest department and necessary funds be provided within three months of grant of EC to state forest department. 4. Conducting surveys and monitoring of the riverine nesting birds every year from start of construction to 5 years post construction period by ZSI who prepared the conservation plan especially during the nesting period till the time when young chicks fledge. Efforts will also be made to identify new nesting sites as well as critical habitat sites within project impact zone and demarcation of buffer zones around these habitats to ensure successful conservation of these water birds. Further restriction of any infrastructure development in these areas should be implemented for successful breeding and conservations of these species. A proposal for funding be sought from ZSI for a period from start of construction till 5 years post construction and accordingly funds be provided within 3 months of grant of EC as the part of the EMP budget. Accordingly EMP budget to be modified. 5. Conservation and management activities for the schedule-I species (Indian Skimmer, Black bellied tern, Sarus Crane, Gangetic River Dolphin, Indian Gharial, Mugger/Marsh crocodile,

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S. No	EC Conditions
	Hard- and Soft-shelled Turtles, Golden Jackel, Indian Peafowl, Accipitridae family bird shall be implemented as suggested by the conservation plan prepared by the ZSI. A proposal for funding be sought from ZSI for a period from start of construction till 5 years post construction and accordingly funds be provided within 3 months of grant of EC as the part of the EMP budget. Accordingly EMP budget to be modified. 6. All commitments made in the Wildlife Management & Conservation Plan submitted to the Ministry shall be implemented in letter and spirit. The status of implementation of Wildlife Management & Conservation Plan shall be submitted to the Regional Office of the Ministry along with 6 monthly compliance report. 7. PP will make provision for contribution towards undertaking environmental sustainability programms such as ground water rejuvenation, afforestation, solid waste management etc to the India Army as a part of EMP. Proposal regarding the same be sought from India Army Environmental Projects, QMG Branch, Army HQ and accordingly one time grant be provided within 3 months of grant of EC as the part of the EMP budget. Accordingly, EMP budget to be modified. 1. A specific financial provision be made to the National Disaster Management Authority for infrastructure upgradation as a part of EMP. A general proposal regarding the same be sought from NDMA and provision for the same be made in EIA-EMP and accordingly provided to NDMA. Accordingly, EMP budget will be prepared. 1. Wildlife movement during the construction be monitored by forest department and if found necessary additional over/underpasses be developed. Provision for the same be made in the project budget and provided to state forest department upon request. 2. In chainage from 29+900 to 30+500 shall maintain minimum pears by increasing span length. 3. The proponent shall obtain Forest Clearance for diversion of forest land as per Forest (Conservation) Act, 1980. 4. No tree can be felled/transplant unless exigencies demand. Where absolutely necessary, tree felling shall be with prior permission from the concern Authority. Old, large and heritage value trees should be retained based on girth and age regulations as may be prescribed by the Forest Department. Where the trees need to be cut/transplanted with prior permission from the concerned local Authority, compensatory plantation in the ratio of 1:10 (i.e. planting of 10 trees for every 1 tree that is cut/ non-survival of any transplanted tree) shall be done and maintained. Plantations to be ensured species (cut) to species (planted). All the plantation will be done by state forest department as deposit work and not by private contractors. 5. The proponent shall obtain permission from the competent authorities for tree felling along the proposed alignment. 6. Trees with heronry (breeding ground for herons, egrets, etc), pelicanary or community nesting of birds like Painted Storks, Ibis, Egrets, Pelican, etc will not be allowed to fell. In case of presence of such, alignment will be required to be changed to save such trees. 7. Green belt development (tree plantation) in lieu of the trees being felled in non-forest land should be carried out by the respective State forest departments as deposit work and not by the private contractor. Green belt must be developed using exclusively native species with maximum numbers of various species of ficus trees. No exotic species to be used for the same. 8. Road side tree plantation of local fruit bearing species or in nearby village in collaboration with Gram Panchayats 9. Besides all the structures proposed, an additional adequate number of Culverts shall be provided

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S. No	EC Conditions
	for water supply to the agricultural land. All the Culverts proposed in the project shall be distinguished into water supply for the people and water supply for the agricultural land. 10. No Ground water shall be extracted and used. Approval/permission of concerned authority shall be obtained before drawing surface water from canal or any other sources. 11. Rain water harvesting pit shall be at least 3 - 5 m above the highest ground water table. 12. In borrow pits, the depth of the pit shall be regulated such that the sides of the excavation will have a slope not steeper than 1:2, from the edge of the final section of bank. Soil erosion checking measures shall be carried out. Details for Borrow area operation and rehabilitation given in EIA report shall be followed. 13. Quarry areas shall be barricaded during mining operations. The abandoned quarry shall be developed as water reservoirs with proper fencing around quarry area. Details for Quarry area operation and rehabilitation given the EIA report shall be followed. 14. In all the construction sites within 150 m of the nearest habitation, noisy construction work such as crushing, concrete mixing will be stopped during the night time between 10.00 pm to 6.00 am. No noisy construction activities will be permitted around educational institutions/health centres (silence zones) up to a distance of 100 m from the sensitive receptors. All plants and equipment used in construction shall strictly conform to the CPCB/SPCB noise standards. 15. Traffic Control Devices/Road Safety Devices/ Roadside Furniture including various types of cautionary, informatory, regulatory as mandatory signboards, road markers, studs, etc. shall be provided at appropriate locations all along the project stretch in accordance with the specifications laid down in Manual of Specifications and Standards for Expressways (IRC: SP:99-2013) and IRC:8, IRC:25, IRC:26, IRC:35, IRC:67, IRC:79, IRC:103 and Section 800 of MORTH Specifications. 16. Prepare the traffic prediction report for complete project (including all packages of this project) considering the cumulative impact of the traffic on the environment and submit to the Ministry and concerned Regional Office within 3 months. 17. All the major, minor bridges and culverts should not affect the drainage systems. Flood plains of the rivers/ drainage systems are not to be disturbed. 18. Afforestation using compensatory plantation in the ratio of 1:10 shall be carried out. Native tree species shall be provided as per the IRC Guidelines on Landscaping and Tree Plantation (IRC:SP:21-2009). Effort should be made to plant native trees and Ficus species on both sides of the alignment. Special attention shall be given for protecting giant trees, and locally important trees (having cultural importance) and should be identified chainage wise. 19. Project alignment should be managed in such a way to save the Heritage/old trees supposed to be affected by the proposed alignment. 20. As per the Ministry's Office Memorandum F. No. 22-65/2017-IA.III dated 30th September, 2020, the project proponent shall abide by all the commitments made by them to address the concerns raised during the public consultation. The project proponent shall initiate the activities proposed by them, based on the commitment made in the public hearing, and incorporate in the Environmental Management Plan and submit to the Ministry. All other activities including pollution control, environmental protection and conservation, R&R, wildlife and forest conservation/protection measures including the NPV, Compensatory afforestation etc., either proposed by the project proponent based on the social impact assessment and R&R action plan carried out during the preparation of EIA report or prescribed by EAC, shall also become part of EMP and shall be implemented. 21. Proponent shall keep the finish road level sufficiently elevated from ground level with provision of railing on both sides to restrict animal crossing in order to avoid the possibility of wildlife injury/death. Major water bodies have been observed in the vicinity of the proposed road alignment & may be potential human elephant conflict points, appropriate number of animal safe passages as per the guideline framed by the Wildlife Institute of India and in consultation

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S. No	EC Conditions
	with Chief Wildlife Warden.

Additional EC Conditions

N/A

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ANNEXURE-10

ENVIRONMENTAL MONITORING REPORT OF 5th and 6th QUARTERS (JANUARY – JUNE 2025)

FIFTH QUARTERLY ENVIRONMENTAL MONITORING REPORTS

5th Quarter

(January, 2025 to March, 2025)

For

Environmental Monitoring for the construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode

Submitted By:

M/s. GPT Infra Projects Ltd
Prayagraj Ganga Bridge, Village –Kuria, Naini,
Prayagraj, Uttar Pradesh.-211010

.

PREPARED BY:

Orphic Environment Private Limited
(Associated with NABL & MoEF&CC Laboratory and NABET Accredited Consultancy firm)
Registered Office: B2- 1803, JKG Palm Court, Sector 16 C, Greater Noida (W), Gautam Buddh Nagar, Uttar Pradesh, India – 201301
E-mail: orphicenvironment@gmail.com

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Ambient Noise Monitoring Report

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Orphic Environment Private Limited

Registered Office: B2- 1803, JKG Palm Court, Sector 16 C, Greater Noida (W), Gautam Buddh Nagar, Uttar Pradesh, India – 201301 Phone-8447636943, 8851825371, E-mail: orphicenvironment@gmail.com

An ISO: 9001: 2008 Certified Environmental Consultancy & in associated with NABL accredited laboratory

Test Report of	Report Code	Date of Issue
Ambient Noise	**N-020425-01**	**08/04/2025**

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

SAMPLING & ANALYSIS DATA

Project Name	:	Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode
Sample Drawn On	:	29/03/2025
Sample Drawn By	:	Mr. Ajay Sharma & Mr Sultan
Sample Received On	:	02/04/2025
Sample description	:	Ambient Noise
Sampling Location	:	RMC Plant
Sampling Time	:	24 hrs
Analysis Duration	:	02/04/2025 TO 09/04/2025

TEST RESULT

S. No	Test Parameters	* Results	Units	Requirement (as per CPCB Guidelines Limits in dB (A) Leq		
1.	**EQUIVALENT NOISE LEVEL** (6.0 AM TO 10.0 PM)	73.6	dB(A)	**Category of Area/ Zone**	**Day Time**	**Night Time**
				***Industrial Area**	**75**	**70**
2.	**EQUIVALENT NOISE LEVEL** (10.0 PM TO 6.0 AM)	54.2	dB(A)	Commercial Area	65	55
				Residential Area	55	45
				Silence Zone	50	40

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
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3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. This test report will not be used for any publicity/legal purpose.
5. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

Harikeshyadav

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Ambient Air Quality Monitoring Report

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An ISO: 9001: 2008 Certified Environmental Consultancy & in associated with NABL accredited laboratory

Test Report of	Report Code	Date of Issue
Ambient Air Quality Analysis	**AAQ-020425-01**	**08/04/2025**

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

Project Name		: Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode
Sample Drawn On	:	28/03/2025 TO 29/03/2025
Sample Drawn By	:	Mr. Ajay Sharma & Mr. Sultan
Sample description	:	Ambient Air
Sampling Location	:	RMC Plant
Sampling Plan &Procedure	:	SOP-AAQ/08
Analysis Duration	:	02/04/2025 To 08/04/2025
Ambient Temperature (°C)	:	32
Average Flow Rate of SPM (m^3/min.)	:	1.10
Average Flow Rate of Gases (lpm)	:	1.0
Sampling Instrument Used	:	Repairable Dust Sampler, Fine Particulate(PM 2.5) Sampler

TEST RESULT

S. No.	Parameter	Test Method	6AM -2PM	2PM- 10PM	10PM -6AM	Results	Units	Limits as per Environment (Protection) Act
1.	Particulate Matter (PM_{10})	IS:5182 Part-XXIII	22.4	27.2	19.5	**69.1**	µg /m^3	**100.0**
2.	Particulate Matter ($PM_{2.5}$)	CPCB Volume – 1 / Grav	10.6	19.9	9.3	**39.8**	µg /m^3	**60.0**
3.	Sulphur Dioxide	IS:5182 Part-II	7.4	10.2	6.6	**24.2**	µg /m^3	**80.0**
4.	Nitrogen Dioxide	IS:5182 Part-VI	6.9	9.2	6.4	**22.5**	µg /m^3	**80**
5.	Carbon Monoxide	IS:5182 Part-X	0.680	0.920	0.700	**2.300**	mg/m^3	**4.0**

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Hari Keshyadav

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Surface Water Quality Monitoring Report

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Orphic Environment Private Limited

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An ISO: 9001: 2008 Certified Environmental Consultancy & in associated with NABL accredited laboratory

Test Report of	Report Code	Date of Issue
SURFACE WATER	SW-020425-01	08/04/2025

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

SAMPLING & ANALYSIS DATA

Project Name : Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode

Sample received on : 02/04/2025
Sample Drawn By : Mr Sultan
Sample Quantity : 2.0 Lt.
Analysis Duration : 02/04/2025 TO 08/04/2025
Sample Description : Surface Water (Ganga River)
Sample Location : Design KM 48+000

MICROBIOLOGICAL REQUIREMENT

RESULTS				
S.No	**Parameter**	**Test Method**	**Results**	**Required as per IS-10500:2012**
1.	*Faecal Coliform*	IS-1622	6.9×10^3	0
2.	*Total Coliform*	IS-1622	2.6×10^3	10 Max

ORGANOLEPTIC & PHYSICAL PARAMETERS

S. NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	pH value	IS-3025(P-11)	8.2	-	6.5-8.5	-
2.	Total dissolve solid (TDS)	IS-3025(P-16)	314	mg/l	500	2000
3.	Total Suspended solid (TSS)	IS-3025(P-16	52	mg/l	-	-

GENERAL PARAMETERS CONCERNING SUBSTANCES UNDESIRABLE IN EXCESSIVE AMOUNTS

S. NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	Calcium (as Ca)	IS: 3025 (P- 40)	29.6	mg/l	75	200
2.	Chloride (as Cl)	IS: 3025 (P- 32)	30.8	mg/l	250	1000
3.	Magnesium (as Mg)	IS: 3025 (P-46)	12.4	mg/l	30	100
4.	Nitrate (as NO_3)	IS: 3025 (P- 34)	0.57	mg/l	45	No Relaxation
5.	Sulphate (as SO_4)	IS: 3025 (P- 24)	21.3	mg/l	200	400
6.	Alkalinity (as Ca CO_3)	IS: 3025 (P- 23)	168	mg/l	200	600
7.	Total hardness (as $CaCO_3$)	IS: 3025 (P- 23)	118	mg/l	200	600
8.	Iron (as Fe)	IS: 3025	0.18	mg/l	-	-

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Parameters not cover IS-10500-2012

S.No.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	Biological Oxygen Demand (BOD)	APHA-5220B	3.1	mg/l	-	-
2.	Chemical Oxygen Demand (COD)	APHA-5220B	17.9	mg/l	-	-
3.	Dissolve Oxygen (DO)	IS-3025(P-38)	9.7	mg/l	-	-
4.	Total Suspended Solid	IS-3025(P-17)	46	mg/l	-	-
5.	Electrical Conductivity	IS-3025(P-14)	488	µS/cm	-	-
6.	Fluoride (as F)	IS-3025	0.24	mg/l	-	-
7.	Copper (as Cu)	IS-3025	0.06	mg/l	-	-
8.	Temperature	IS-3025(P-9)	24	^{0}C	-	-
9.	Zinc (as Zn)	IS-3025	1.9	mg/l	-	-
10.	Anionic Detergents	IS-3025	0.28	mg/l	-	-

Notes:

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Harikeshyadav

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Soil Quality Monitoring Report

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An ISO: 9001: 2008 Certified Environmental Consultancy & in associated with NABL accredited laboratory

Test Report of	Report Code	Date of Issue
Soil Quality	**SQ-020425-01**	**08/04/2025**

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

SAMPLING & ANALYSIS DATA

Project Name : Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode.

Sample Drawn on : 29/03/2025
Sample Drawn By : Mr Sultan
Sample received on : 02/04/2025
Sample Quantity : 1 kg
Analysis Duration : 02/04/2025 TO 08/04/2025
Location : RMC Plant

S.No.	PARAMETERS		TEST METHOD	RESULTS	UNIT
1.	pH (1:2suspension)		IS:2720(Part-26)	7.82	-
2.	Electrical Conductivity at 25^{O}C (1:2 suspension.)		IS:14767	660	µS/cm
3.	Calcium Sulphate (as $CaSO_4$)		STP/SOIL	119.14	mg/kg
4.	Organic Matter		IS:2720(Part-22)	1.33	% by mass
5.	Texture	Sand	STP/SOIL	52.6	(% by mass)
		Clay	STP/SOIL	25.2	(% by mass)
		Silt	STP/SOIL	22.2	(% by mass)
		Texture	-	Sandy Clay	-
6.	Water holding capacity		STP/SOIL	43.7	(% by mass)
7.	Available Potassium (as K)		STP/SOIL	23.4	(mg/kg)
8.	Porosity		STP/SOIL	35.1	(% by mass)
9.	Sodium Sulphate (as Na_2SO_4)		STP/SOIL	33.6	mg/kg
10.	Available Nitrogen		STP/SOIL	2450	mg/kg
11.	Available Phosphorus (P_2O_5)		STP/SOIL	159	mg/kg
12.	Bulk Density		STP/SOIL	1.440	g/ml
13.	Infiltration Rate		STP/SOIL	23.2	mm/hr
14.	Moisture		STP/SOIL	34.6	(% by mass)
15.	Sulphates (as SO_4)		STP/SOIL	64.7	mg/kg

Notes:

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Hari Keshyadav

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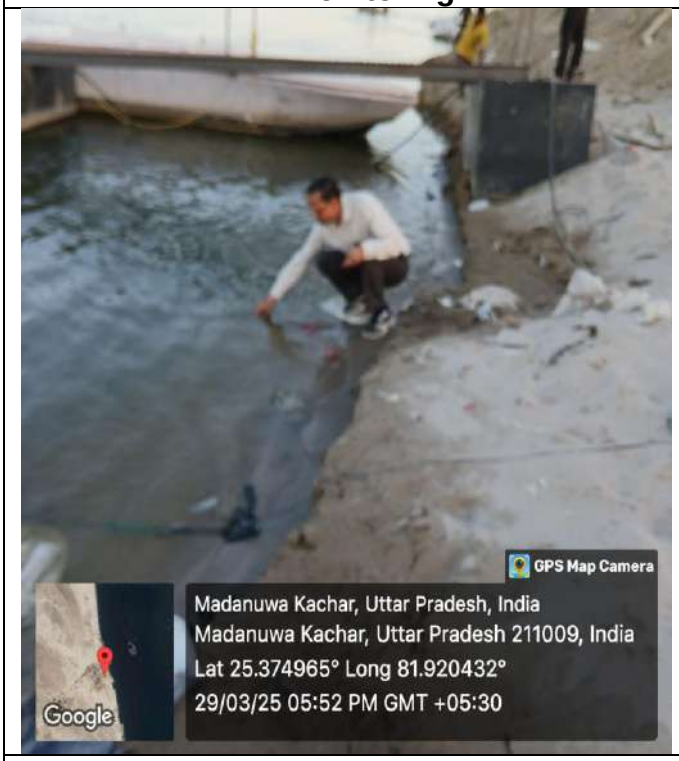
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Some Monitoring photographs

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<td>Air Monitoring</td>
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SIXTH QUARTERLY ENVIRONMENTAL MONITORING REPORTS

6th Quarter

(April, 2025 to June, 2025)

For

Environmental Monitoring for the construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode

Submitted By:

M/s. GPT Infra Projects Ltd
Prayagraj Ganga Bridge, Village –Kuria, Naini,
Prayagraj, Uttar Pradesh.-211010

.

PREPARED BY:

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Ambient Noise Monitoring Report

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Orphic Environment Private Limited

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Test Report of	Report Code	Date of Issue
Ambient Noise	**N-260625-01**	**04/07/2025**

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

SAMPLING & ANALYSIS DATA

Project Name	:	Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode
Sample Drawn On	:	24/06/2025
Sample Drawn By	:	Mr. Dev Sharma & Mr Vineet
Sample Received On	:	26/06/2025
Sample description	:	Ambient Noise
Sampling Location	:	Casting Camp (Location 1)
Sampling Time	:	24 hrs
Analysis Duration	:	26/06/2025 TO 04/07/2025

TEST RESULT

S. No	Test Parameters	* Results	Units	Requirement (as per CPCB Guidelines Limits in dB (A) Leq		
1.	**EQUIVALENT NOISE LEVEL** (6.0 AM TO 10.0 PM)	72.1	dB(A)	**Category of Area/ Zone**	**Day Time**	**Night Time**
				***Industrial Area**	**75**	**70**
2.	**EQUIVALENT NOISE LEVEL** (10.0 PM TO 6.0 AM)	59.6	dB(A)	Commercial Area	65	55
				Residential Area	55	45
				Silence Zone	50	40

Notes:

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Hari Keshyadav

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Test Report of	Report Code	Date of Issue
Ambient Noise	**N-260625-02**	**04/07/2025**

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

SAMPLING & ANALYSIS DATA

Project Name	:	Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode
Sample Drawn On	:	24/06/2025
Sample Drawn By	:	Mr. Dev Sharma & Mr Vineet
Sample Received On	:	26/06/2025
Sample description	:	Ambient Noise
Sampling Location	:	Base Plant (Location 2)
Sampling Time	:	24 hrs
Analysis Duration	:	26/06/2025 TO 04/07/2025

TEST RESULT

S. No	Test Parameters	* Results	Units	Requirement (as per CPCB Guidelines Limits in dB (A) Leq		
1.	**EQUIVALENT NOISE LEVEL** (6.0 AM TO 10.0 PM)	73.6	dB(A)	**Category of Area/ Zone**	**Day Time**	**Night Time**
				***Industrial Area**	**75**	**70**
2.	**EQUIVALENT NOISE LEVEL** (10.0 PM TO 6.0 AM)	62.1	dB(A)	Commercial Area	65	55
				Residential Area	55	45
				Silence Zone	50	40

Notes:

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Test Report of	Report Code	Date of Issue
Ambient Noise	**N-280625-03**	**04/07/2025**

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

SAMPLING & ANALYSIS DATA

Project Name	:	Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode
Sample Drawn On	:	25/06/2025
Sample Drawn By	:	Mr. Dev Sharma & Mr Vineet
Sample Received On	:	28/06/2025
Sample description	:	Ambient Noise
Sampling Location	:	Construction Camp (Location 3)
Sampling Time	:	24 hrs
Analysis Duration	:	28/06/2025 TO 04/07/2025

TEST RESULT

S. No	Test Parameters	* Results	Units	Requirement (as per CPCB Guidelines Limits in dB (A) Leq		
1.	**EQUIVALENT NOISE LEVEL** (6.0 AM TO 10.0 PM)	69.9	dB(A)	**Category of Area/ Zone**	**Day Time**	**Night Time**
				***Industrial Area**	**75**	**70**
2.	**EQUIVALENT NOISE LEVEL** (10.0 PM TO 6.0 AM)	58.2	dB(A)	Commercial Area	65	55
				Residential Area	55	45
				Silence Zone	50	40

Notes:

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4. This test report will not be used for any publicity/legal purpose.
5. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

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Ambient Air Quality Monitoring Report

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Orphic Environment Private Limited

Registered Office: B2- 1803, JKG Palm Court, Sector 16 C, Greater Noida (W), Gautam Buddh Nagar, Uttar Pradesh, India – 201301 Phone-8447636943, 8851825371, E-mail: orphicenvironment@gmail.com

An ISO: 9001: 2008 Certified Environmental Consultancy & in associated with NABL accredited laboratory

Test Report of	Report Code	Date of Issue
Ambient Air Quality Analysis	**AAQ-260625-01**	**04/07/2025**

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

Project Name		: Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode
Sample Drawn On	:	24/06/2025 TO 25/06/2025
Sample Drawn By	:	Mr. Dev Sharma & Mr Vineet
Sample description	:	Ambient Air
Sampling Location	:	Casting Camp (Location 1)
Sampling Plan &Procedure	:	SOP-AAQ/08
Analysis Duration	:	26/06/2025 To 04/07/2025
Ambient Temperature (°C)	:	32
Average Flow Rate of SPM (m^3/min.)	:	1.10
Average Flow Rate of Gases (lpm)	:	1.0
Sampling Instrument Used	:	Repairable Dust Sampler, Fine Particulate(PM 2.5) Sampler

TEST RESULT

S. No.	Parameter	Test Method	6AM -2PM	2PM- 10PM	10PM -6AM	Results	Units	Limits as per Environment (Protection) Act
1.	Particulate Matter (PM_{10})	IS:5182 Part-XXIII	23.2	27.9	19.1	**70.2**	µg /m^3	**100.0**
2.	Particulate Matter ($PM_{2.5}$)	CPCB Volume – 1 / Grav	10.9	20.7	9.5	**41.1**	µg /m^3	**60.0**
3.	Sulphur Dioxide	IS:5182 Part-II	7.8	10.9	6.7	**25.4**	µg /m^3	**80.0**
4.	Nitrogen Dioxide	IS:5182 Part-VI	7.4	9.8	6.4	**23.6**	µg /m^3	**80**
5.	Carbon Monoxide	IS:5182 Part-X	0.720	0.970	0.740	**2.430**	mg/m^3	**4.0**

Notes:

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Test Report of	Report Code	Date of Issue
Ambient Air Quality Analysis	**AAQ-260625-02**	**04/07/2025**

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

Project Name		: Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode
Sample Drawn On	:	24/06/2025 TO 25/06/2025
Sample Drawn By	:	Mr. Dev Sharma & Mr Vineet
Sample description	:	Ambient Air
Sampling Location	:	Base Plant (Location 2)
Sampling Plan &Procedure	:	SOP-AAQ/08
Analysis Duration	:	26/06/2025 To 04/07/2025
Ambient Temperature (°C)	:	32
Average Flow Rate of SPM (m^3/min.)	:	1.10
Average Flow Rate of Gases (lpm)	:	1.0
Sampling Instrument Used	:	Repairable Dust Sampler, Fine Particulate(PM 2.5) Sampler

TEST RESULT

S. No.	Parameter	Test Method	6AM -2PM	2PM- 10PM	10PM -6AM	Results	Units	Limits as per Environment (Protection) Act
1.	Particulate Matter (PM_{10})	IS:5182 Part-XXIII	23.6	28.8	19.7	**72.1**	µg /m^3	**100.0**
2.	Particulate Matter ($PM_{2.5}$)	CPCB Volume – 1 / Grav	11.4	21.2	9.9	**42.5**	µg /m^3	**60.0**
3.	Sulphur Dioxide	IS:5182 Part-II	8.2	11.5	7.1	**26.8**	µg /m^3	**80.0**
4.	Nitrogen Dioxide	IS:5182 Part-VI	7.7	10.2	6.9	**24.8**	µg /m^3	**80**
5.	Carbon Monoxide	IS:5182 Part-X	0.750	1.040	0.790	**2.580**	mg/m^3	**4.0**

Notes:

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Test Report of	Report Code	Date of Issue
Ambient Air Quality Analysis	**AAQ-280625-03**	**04/07/2025**

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

Project Name	:	Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode
Sample Drawn On	:	25/06/2025 TO 26/06/2025
Sample Drawn By	:	Mr. Dev Sharma & Mr Vineet
Sample description	:	Ambient Air
Sampling Location	:	Construction Camp (Location 3)
Sampling Plan &Procedure	:	SOP-AAQ/08
Analysis Duration	:	28/06/2025 To 04/07/2025
Ambient Temperature (°C)	:	30
Average Flow Rate of SPM (m^3/min.)	:	1.10
Average Flow Rate of Gases (lpm)	:	1.0
Sampling Instrument Used	:	Repairable Dust Sampler, Fine Particulate(PM 2.5) Sampler

TEST RESULT

S. No.	Parameter	Test Method	6AM -2PM	2PM- 10PM	10PM -6AM	Results	Units	Limits as per Environment (Protection) Act
1.	Particulate Matter (PM_{10})	IS:5182 Part-XXIII	23.9	29.1	19.8	**72.8**	µg /m^3	**100.0**
2.	Particulate Matter ($PM_{2.5}$)	CPCB Volume – 1 / Grav	11.7	21.5	10.2	**43.4**	µg /m^3	**60.0**
3.	Sulphur Dioxide	IS:5182 Part-II	8.6	11.9	7.4	**27.9**	µg /m^3	**80.0**
4.	Nitrogen Dioxide	IS:5182 Part-VI	7.9	10.4	7.1	**25.4**	µg /m^3	**80**
5.	Carbon Monoxide	IS:5182 Part-X	0.780	1.160	0.840	**2.780**	mg/m^3	**4.0**

Notes:

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Surface/Ground Water Quality Monitoring Report

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Orphic Environment Private Limited

Registered Office: B2- 1803, JKG Palm Court, Sector 16 C, Greater Noida (W), Gautam Buddh Nagar, Uttar Pradesh, India – 201301 Phone-8447636943, 8851825371, E-mail: orphicenvironment@gmail.com

An ISO: 9001: 2008 Certified Environmental Consultancy & in associated with NABL accredited laboratory

Test Report of	Report Code	Date of Issue
SURFACE WATER	SW-260625-01	04/07/2025

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

SAMPLING & ANALYSIS DATA

Project Name : Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode

Sample received on : 26/06/2025
Sample Drawn By : Mr Vineet
Sample Quantity : 2.0 Lt.
Analysis Duration : 28/06/2025 TO 04/07/2025
Sample Description : Surface Water (Ganga River)
Sample Location : Design KM 48+000

MICROBIOLOGICAL REQUIREMENT

RESULTS				
S.No	**Parameter**	**Test Method**	**Results**	**Required as per IS-10500:2012**
1.	*Faecal Coliform*	IS-1622	7.2×10^3	0
2.	*Total Coliform*	IS-1622	2.9×10^3	10 Max

ORGANOLEPTIC & PHYSICAL PARAMETERS

S. NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	pH value	IS-3025(P-11)	8.4	-	6.5-8.5	-
2.	Total dissolve solid (TDS)	IS-3025(P-16)	326	mg/l	500	2000
3.	Total Suspended solid (TSS)	IS-3025(P-16	54	mg/l	-	-

GENERAL PARAMETERS CONCERNING SUBSTANCES UNDESIRABLE IN EXCESSIVE AMOUNTS

S. NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	Calcium (as Ca)	IS: 3025 (P- 40)	29.9	mg/l	75	200
2.	Chloride (as Cl)	IS: 3025 (P- 32)	31.2	mg/l	250	1000
3.	Magnesium (as Mg)	IS: 3025 (P-46)	12.7	mg/l	30	100
4.	Nitrate (as NO_3)	IS: 3025 (P- 34)	0.59	mg/l	45	No Relaxation
5.	Sulphate (as SO_4)	IS: 3025 (P- 24)	21.6	mg/l	200	400
6.	Alkalinity (as Ca CO_3)	IS: 3025 (P- 23)	173	mg/l	200	600
7.	Total hardness (as $CaCO_3$)	IS: 3025 (P- 23)	121	mg/l	200	600
8.	Iron (as Fe)	IS: 3025	0.20	mg/l	-	-

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Parameters not cover IS-10500-2012

S.No.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	Biological Oxygen Demand (BOD)	APHA-5220B	3.4	mg/l	-	-
2.	Chemical Oxygen Demand (COD)	APHA-5220B	18.1	mg/l	-	-
3.	Dissolve Oxygen (DO)	IS-3025(P-38)	9.9	mg/l	-	-
4.	Total Suspended Solid	IS-3025(P-17)	49	mg/l	-	-
5.	Electrical Conductivity	IS-3025(P-14)	494	µS/cm	-	-
6.	Fluoride (as F)	IS-3025	0.27	mg/l	-	-
7.	Copper (as Cu)	IS-3025	0.08	mg/l	-	-
8.	Temperature	IS-3025(P-9)	26	^{0}C	-	-
9.	Zinc (as Zn)	IS-3025	2.2	mg/l	-	-
10.	Anionic Detergents	IS-3025	0.32	mg/l	-	-

Notes:

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Test Report of	Report Code	Date of Issue
GROUND WATER	GW-260625-01	04/07/2025

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

SAMPLING & ANALYSIS DATA

Project Name : Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode

Sample received on : 26/06/2025
Sample Drawn By : Mr Vineet
Sample Quantity : 2.0 Lt.
Analysis Duration : 26/06/2025 TO 04/07/2025
Sample Description : Ground Water (Bore well)
Sample Location : Base Plant

MICROBIOLOGICAL REQUIREMENT

RESULTS				
S.No	**Parameter**	**Test Method**	**Results**	**Required as per IS-10500:2012**
1.	*Faecal Coliform*	IS-1622	Absent	0
2.	*Total Coliform*	IS-1622	Absent	10 Max

ORGANOLEPTIC & PHYSICAL PARAMETERS

S. NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	pH value	IS-3025(P-11)	7.94	-	6.5-8.5	-
2.	Total dissolve solid (TDS)	IS-3025(P-16)	512.24	mg/l	500	2000

GENERAL PARAMETERS CONCERNING SUBSTANCES UNDESIRABLE IN EXCESSIVE AMOUNTS

S. NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	Calcium (as Ca)	IS: 3025 (P- 40)	128	mg/l	75	200
2.	Chloride (as Cl)	IS: 3025 (P- 32)	80	mg/l	250	1000
3.	Magnesium (as Mg)	IS: 3025 (P-46)	63	mg/l	30	100
4.	Nitrate (as NO_3)	IS: 3025 (P- 34)	10.9	mg/l	45	No Relaxation
5.	Sulphate (as SO_4)	IS: 3025 (P- 24)	98	mg/l	200	400
6.	Alkalinity (as Ca CO_3)	IS: 3025 (P- 23)	429	mg/l	200	600
7.	Total hardness (as $CaCO_3$)	IS: 3025 (P- 23)	512	mg/l	200	600

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Parameters not cover IS-10500-2012

S.NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	COD (as O_2)	APHA-5220B	BDL	mg/l	-	-
2.	Dissolve Oxygen	IS-3025(P-38)	4.9	mg/l	-	-
3.	Total Suspended Solid	IS-3025(P-17)	BDL	mg/l	-	-
4.	Conductivity @25^{0}C	IS-3025(P-14)	933.62	µS/cm	-	-
5.	Sodium (as Na)	IS-3025(P-45)	65	mg/l	-	-
6.	Potassium (as K)	IS-3025(P-45)	3.4	mg/l	-	-
7.	Temperature	IS-3025(P-9)	28	^{0}C	-	-
8.	Phosphate (as P)	IS-3025(P-31)	<0.05	mg/l	-	-
9.	BOD (at 27^{0}C 3-Days)	IS-3025(P-44)	BDL	mg/l	-	-

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Test Report of	Report Code	Date of Issue
GROUND WATER	GW-260625-02	04/07/2025

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

SAMPLING & ANALYSIS DATA

Project Name : Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode

Sample received on : 26/06/2025
Sample Drawn By : Mr Vineet
Sample Quantity : 2.0 Lt.
Analysis Duration : 26/06/2025 TO 04/07/2025
Sample Description : Ground Water (Bore well)
Sample Location : Construction Camp 3

MICROBIOLOGICAL REQUIREMENT

RESULTS				
S.No	**Parameter**	**Test Method**	**Results**	**Required as per IS-10500:2012**
1.	*Faecal Coliform*	IS-1622	Absent	0
2.	*Total Coliform*	IS-1622	Absent	10 Max

ORGANOLEPTIC & PHYSICAL PARAMETERS

S. NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	pH value	IS-3025(P-11)	7.68	-	6.5-8.5	-
2.	Total dissolve solid (TDS)	IS-3025(P-16)	508.92	mg/l	500	2000

GENERAL PARAMETERS CONCERNING SUBSTANCES UNDESIRABLE IN EXCESSIVE AMOUNTS

S. NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	Calcium (as Ca)	IS: 3025 (P- 40)	126	mg/l	75	200
2.	Chloride (as Cl)	IS: 3025 (P- 32)	78	mg/l	250	1000
3.	Magnesium (as Mg)	IS: 3025 (P-46)	61	mg/l	30	100
4.	Nitrate (as NO_3)	IS: 3025 (P- 34)	10.5	mg/l	45	No Relaxation
5.	Sulphate (as SO_4)	IS: 3025 (P- 24)	97	mg/l	200	400
6.	Alkalinity (as Ca CO_3)	IS: 3025 (P- 23)	424	mg/l	200	600
7.	Total hardness (as $CaCO_3$)	IS: 3025 (P- 23)	502	mg/l	200	600

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Parameters not cover IS-10500-2012

S.NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	COD (as O_2)	APHA-5220B	BDL	mg/l	-	-
2.	Dissolve Oxygen	IS-3025(P-38)	4.7	mg/l	-	-
3.	Total Suspended Solid	IS-3025(P-17)	BDL	mg/l	-	-
4.	Conductivity @25^{0}C	IS-3025(P-14)	930.14	µS/cm	-	-
5.	Sodium (as Na)	IS-3025(P-45)	63	mg/l	-	-
6.	Potassium (as K)	IS-3025(P-45)	3.2	mg/l	-	-
7.	Temperature	IS-3025(P-9)	28	^{0}C	-	-
8.	Phosphate (as P)	IS-3025(P-31)	<0.05	mg/l	-	-
9.	BOD (at 27^{0}C 3-Days)	IS-3025(P-44)	BDL	mg/l	-	-

Notes:

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Soil Quality Monitoring Report

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An ISO: 9001: 2008 Certified Environmental Consultancy & in associated with NABL accredited laboratory

Test Report of	Report Code	Date of Issue
Soil Quality	SQ-260625-01	04/07/2025

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

SAMPLING & ANALYSIS DATA

Project Name : Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode.

Sample Drawn on : 24/06/2025
Sample Drawn By : Mr Vineet
Sample received on : 26/06/2025
Sample Quantity : 1 kg
Analysis Duration : 26/06/2025 TO 04/07/2025
Location : Casting Camp (Location 1)

S.No.	PARAMETERS		TEST METHOD	RESULTS	UNIT
1.	pH (1:2suspension)		IS:2720(Part-26)	7.86	-
2.	Electrical Conductivity at 25^{O}C (1:2 suspension.)		IS:14767	664	µS/cm
3.	Calcium Sulphate (as $CaSO_4$)		STP/SOIL	120.26	mg/kg
4.	Organic Matter		IS:2720(Part-22)	1.35	% by mass
5.	Texture	Sand	STP/SOIL	53.1	(% by mass)
		Clay	STP/SOIL	24.6	(% by mass)
		Silt	STP/SOIL	22.3	(% by mass)
		Texture	-	Sandy Clay	-
6.	Water holding capacity		STP/SOIL	43.9	(% by mass)
7.	Available Potassium (as K)		STP/SOIL	23.7	(mg/kg)
8.	Porosity		STP/SOIL	35.4	(% by mass)
9.	Sodium Sulphate (as Na_2SO_4)		STP/SOIL	34.0	mg/kg
10.	Available Nitrogen		STP/SOIL	2484	mg/kg
11.	Available Phosphorus (P_2O_5)		STP/SOIL	162	mg/kg
12.	Bulk Density		STP/SOIL	1.454	g/ml
13.	Infiltration Rate		STP/SOIL	23.6	mm/hr
14.	Moisture		STP/SOIL	34.9	(% by mass)
15.	Sulphates (as SO_4)		STP/SOIL	64.8	mg/kg

Notes:

1. Responsibility of the Laboratory is limited to the invoiced amount only.
2. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
3. This test report will not be used for any publicity/legal purpose.
4. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

Harikeshyadav

CHECKED BY

AUTHORIZED SIGNATORY

TRUE COPY

Orphic Environment Private Limited

Registered Office: B2- 1803, JKG Palm Court, Sector 16 C, Greater Noida (W), Gautam Buddh Nagar, Uttar Pradesh, India – 201301 Phone-8447636943, 8851825371, E-mail: orphicenvironment@gmail.com

An ISO: 9001: 2008 Certified Environmental Consultancy & in associated with NABL accredited laboratory

Test Report of	Report Code	Date of Issue
Soil Quality	SQ-260625-02	04/07/2025

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

SAMPLING & ANALYSIS DATA

Project Name : Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode.

Sample Drawn on : 24/06/2025
Sample Drawn By : Mr Vineet
Sample received on : 26/06/2025
Sample Quantity : 1 kg
Analysis Duration : 26/06/2025 TO 04/07/2025
Location : Base Plant (Location 2)

S.No.	PARAMETERS		TEST METHOD	RESULTS	UNIT
1.	pH (1:2suspension)		IS:2720(Part-26)	7.81	-
2.	Electrical Conductivity at 25^{O}C (1:2 suspension.)		IS:14767	656	µS/cm
3.	Calcium Sulphate (as $CaSO_4$)		STP/SOIL	119.14	mg/kg
4.	Organic Matter		IS:2720(Part-22)	1.32	% by mass
5.	Texture	Sand	STP/SOIL	52.7	(% by mass)
		Clay	STP/SOIL	25.1	(% by mass)
		Silt	STP/SOIL	22.2	(% by mass)
		Texture	-	Sandy Clay	-
6.	Water holding capacity		STP/SOIL	43.3	(% by mass)
7.	Available Potassium (as K)		STP/SOIL	23.5	(mg/kg)
8.	Porosity		STP/SOIL	35.1	(% by mass)
9.	Sodium Sulphate (as Na_2SO_4)		STP/SOIL	33.8	mg/kg
10.	Available Nitrogen		STP/SOIL	2412	mg/kg
11.	Available Phosphorus (P_2O_5)		STP/SOIL	159	mg/kg
12.	Bulk Density		STP/SOIL	1.440	g/ml
13.	Infiltration Rate		STP/SOIL	23.1	mm/hr
14.	Moisture		STP/SOIL	34.3	(% by mass)
15.	Sulphates (as SO_4)		STP/SOIL	64.2	mg/kg

Notes:

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2. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
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4. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

Harikeshyadav

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Orphic Environment Private Limited

Registered Office: B2- 1803, JKG Palm Court, Sector 16 C, Greater Noida (W), Gautam Buddh Nagar, Uttar Pradesh, India – 201301 Phone-8447636943, 8851825371, E-mail: orphicenvironment@gmail.com

An ISO: 9001: 2008 Certified Environmental Consultancy & in associated with NABL accredited laboratory

Test Report of	Report Code	Date of Issue
Soil Quality	SQ-260625-03	04/07/2025

ISSUED TO: M/s. GPT Infra Projects Ltd, Prayagraj Ganga Bridge, Village Kuria, Naini, Prayagraj, Uttar Pradesh.-211010

SAMPLING & ANALYSIS DATA

Project Name : Construction of new 4 Lane Prayagraj Southern Greenfield Bypass from design KM 43+200 (Near Mahuari) to design Km 50+860 (Near Nababa urf Nibi Kala Upahar) Design Length 7.660 Km (Package II) under PH -1 on NH-19 in the state of Uttar Pradesh under Bharatamala on EPC Mode.

Sample Drawn on : 24/06/2025
Sample Drawn By : Mr Vineet
Sample received on : 26/06/2025
Sample Quantity : 1 kg
Analysis Duration : 26/06/2025 TO 04/07/2025
Location : Construction Camp 3

S.No.	PARAMETERS		TEST METHOD	RESULTS	UNIT
1.	pH (1:2suspension)		IS:2720(Part-26)	7.78	-
2.	Electrical Conductivity at 25^{O}C (1:2 suspension.)		IS:14767	650	µS/cm
3.	Calcium Sulphate (as $CaSO_4$)		STP/SOIL	114.72	mg/kg
4.	Organic Matter		IS:2720(Part-22)	1.30	% by mass
5.	Texture	Sand	STP/SOIL	53.1	(% by mass)
		Clay	STP/SOIL	27.4	(% by mass)
		Silt	STP/SOIL	19.5	(% by mass)
		Texture	-	Sandy Clay	-
6.	Water holding capacity		STP/SOIL	42.6	(% by mass)
7.	Available Potassium (as K)		STP/SOIL	22.9	(mg/kg)
8.	Porosity		STP/SOIL	34.2	(% by mass)
9.	Sodium Sulphate (as Na_2SO_4)		STP/SOIL	33.4	mg/kg
10.	Available Nitrogen		STP/SOIL	2380	mg/kg
11.	Available Phosphorus (P_2O_5)		STP/SOIL	156	mg/kg
12.	Bulk Density		STP/SOIL	1.410	g/ml
13.	Infiltration Rate		STP/SOIL	22.8	mm/hr
14.	Moisture		STP/SOIL	33.7	(% by mass)
15.	Sulphates (as SO_4)		STP/SOIL	63.5	mg/kg

Notes:

1. Responsibility of the Laboratory is limited to the invoiced amount only.
2. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
3. This test report will not be used for any publicity/legal purpose.
4. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

Hari Keshy adav

CHECKED BY **AUTHORIZED SIGNATORY**

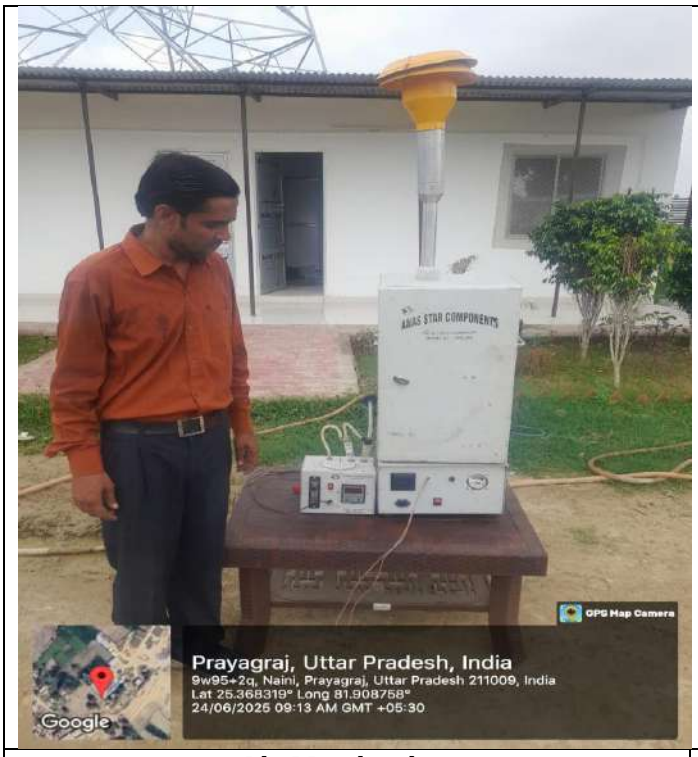
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Orphic Environment Private Limited

Registered Office: B2- 1803, JKG Palm Court, Sector 16 C, Greater Noida (W), Gautam Buddh Nagar, Uttar Pradesh, India – 201301 Phone-8447636943, 8851825371, E-mail: orphicenvironment@gmail.com

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Some Monitoring photographs

<table>
<tr><td> 
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<tr><td>Air Monitoring</td><td>Noise Monitoring</td></tr>
<tr><td> 
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<tr><td>Water Sampling</td><td>Soil Sampling</td></tr>
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Orphic Environment Private Limited

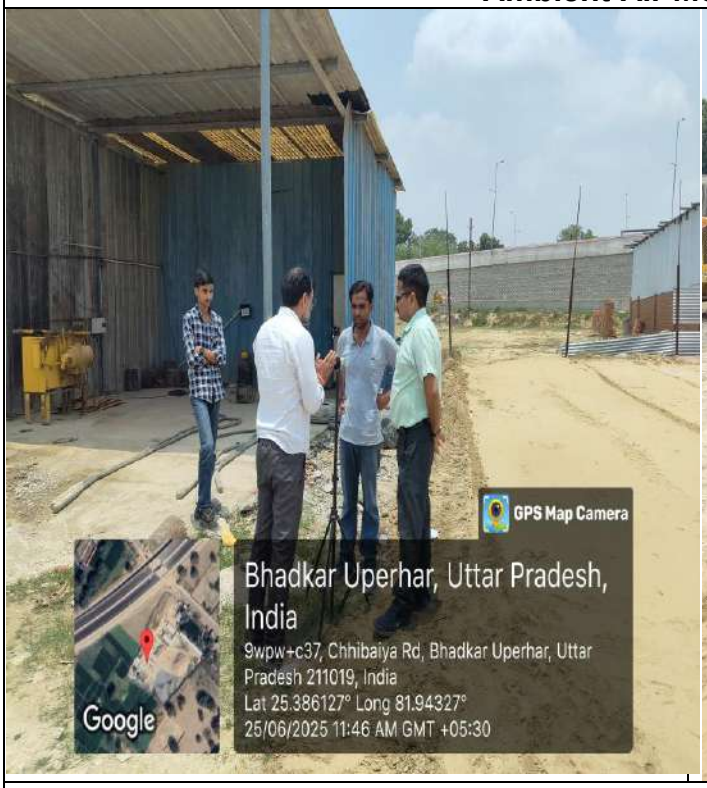
Registered Office: B2- 1803, JKG Palm Court, Sector 16 C, Greater Noida (W), Gautam Buddh Nagar, Uttar Pradesh, India – 201301 Phone-8447636943, 8851825371, E-mail: orphicenvironment@gmail.com

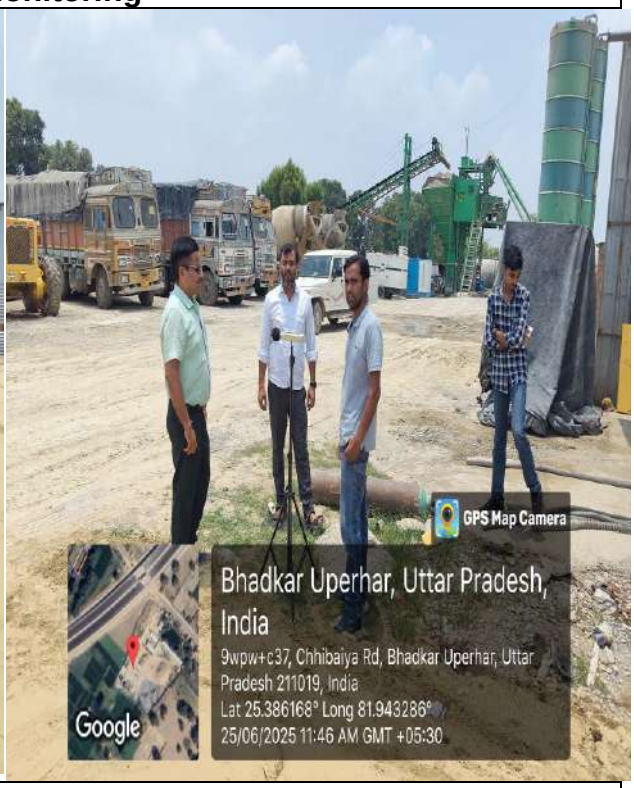
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Ambient Air Monitoring





Noise Monitoring

TRUE COPY

ANNEXURE-11

CONSENT TO OPERATE

Uttar Pradesh Pollution Control Board
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010
Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.in, Website: www.uppcb.com

Category : GREEN **Application Id : 31118838**

236666/UPPCB/Allahabad(UPPCBRO)/CTO/both/PRAYAGRAJ/2025 **Date: 09/04/2025**

To,
M/s
GPT INFRA PROJECTS LIMITED
Gata No.- 146/2 & 200Mi, LAWAYAN KALAN, NAINI, KARCHHANA,
PRAYAGRAJ

Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & authorization) (Fresh) under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974 and under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981

CCA is hereby granted to **GPT INFRA PROJECTS LIMITED** located at **Gata No.- 146/2 & 200Mi, LAWAYAN KALAN, NAINI, KARCHHANA, PRAYAGRAJ**. subject to the provisions of **the Water Act, Air Act** and the orders that may be made further and subject to following terms and conditions :-

1. This CCA GPT INFRA PROJECTS LIMITED **granted for the period from 09/04/2025 to 31/03/2026** and valid for manufacturing of following products.

S No	Product	Quantity	Unit
1	Ready Mix Concrete Plant (RMC-30 Cum/Hour)	240	Cubic Meters/Day

2. Conditions under Water(Prevention and Control of Pollution) Act -1974 as amended :-

(i) The daily quantity of effluent discharge (KLD) :-

Kind of Effluent	Quantity(KLD)	Treatment facility	Discharge point
Domestic	**2.0 KLD**	**Septic Tank**	**Soak Pit**

(ii) Trade Effluent Treatment and Disposal :-The applicant shall operate Effluent Treatment Plant consisting of primary/secondary and tertiary treatment as is required with reference to influent quantity and quality.

In case of stoppage of functioning of ETP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(iii) The treated effluent shall be recycled to the maximum extent and should be reused within the premises for gardening etc. Quality of the treated effluent shall meet to the following general and specific standards as prescribed under Environment (Protection) Rules, 1986 and applicable to the unit from time-to-time :-

Industrial Effluent Quality Standard

S.No.	Parameter	Standard

(iv) Sewage Treatment and Disposal :- The applicant shall provide comprehensive STP as is required with reference to influent quantity and quality.In case of stoppage of functioning of STP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be

dispatched immediately.

(v) The treated sewage shall be reused in gardening as far as possible. The STP shall be maintained continuously so as to achieve the quality of the treated sewage to the following standards.

S No.	Parameters	Standards

3. Conditions under Air (Prevention and Control of Pollution) Act -1981 as amended :-

i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards.

Air Pollution Source Details

S No.	Air Pollution Source	Type of fuel	Stack no	Control Device	Height of Stack
1	DG SET-125 KVA (03 No.)	HSD	03	Particulate Matter	Approx. 2.5 meter from Ground Level

Emmission Quality Standards

S No.	Stack no	Parameters	Standards

In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately

(ii) The unit will not use any type of restricted fuel.

iii) Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial, Commercial, Residential, Silence) which are as follows :-

Day time : from 6.00 a.m. to 10.00 p.m., Night time: from 10.00 p.m. to 6.00 a.m.

Standards for Noise level in db(A) Leq	Industrial Area		Commercial Area		Residential Area		Silence Zone	
	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time
	75	70	65	55	55	45	50	40

4. Essential documents to be submitted by the Industry/Unit as Applicable :-

(i) Environment Statement in Form-V of Environment (Protection) Rules, 1986.

(ii) Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area.

5. Competent Authority reserves the right to change/modify/add any time any condition of this CCA.

6. Unit has to comply with the following specific & general conditions. Non compliance of any provision of this CCA and provisions of the Water Act, Air Act and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 will results in legal action under the aforesaid Acts and Rules.

7. In compliance to the G.O 1011/81-7-2021-09 (Writ)/2016 dated.13.10.2021 issued by Department of Environment, Forest and Climate Change, Uttar Pradesh. You are directed to develop Miyawaki Forest as per the SOP available at URL:-http://www.upecp.in/TrainingSession.aspx for ensuring timely compliance of this direction, you are hereby directed to submit a bank guarantee with minimum validity of one year of the

amount equivalent to the sum of initial consent fees (Air and Water) or Rs. 50,000/- (Rs. Fifty Thousand Only) whichever is more, within 30 days from the date of issuance of this certificate. In case of non-compliance of this direction, your consent will be revoked by the Board.

8. If the unit uses the ground water and requires the permission from SGWA/CGWA for water abstraction then the industry will have to obtain No objection certificate for abstraction of ground water. It will be the responsibility of the industry to comply with the various conditions of the NOC obtained from the competent authority and submit to the Board, within 3 months time failing which CTO will be revoked.

General Conditions:-

1. The applicant shall get analysed the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF and shall report to the UPPCB.
2. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.
3. Treated Industial waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.
4. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the Board, legal action shall be initiated against the applicant.
5. The applicant shall maintain good house keeping. All valves/pipes/sewer/drains etc. must be leak-proof
6. The industry shall provide uninterrupted entry to the STP/ETP inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control systems.
7. The industry shall provide Inspection Book at the time of inspection to the Board's officials.
8. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.
9. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.
10. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.
11. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/ production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point
12. The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA, as may be necessary.

Specific Conditions:-

This consent to operate is granted for M/s GPT Infra Projects Limited, nfrastructure Limited, Bhukhand No. 146/2 & 200Mi, Village-Lawayan Kalan, Post-Naini, Tehsil-Karchana, District-Prayagraj (Geo co-ordinates 25.368897 Latitude and 81.910355 Longitude).

2. This consent is valid only for Ready Mix Concrete Plant-30 Cubic Meter/Hour.

3. A thick green belt of trees of suitable species able to attain 8-10 meter height on maturity shall be developed in multi-lineate staggered manner on a minimum 33% of the land on which the industry is established as per the "Protocol for Development of Green Belt" notified vide Board Office Order No.H16405/220/2018/02 dated. 16.02.2018 in this regard and is available at URL

http://www.uppcb.com/pdf/Green-belt-Guide_160218.pdf.

4. The industry shall ensure that water sprinkling system, Mobile water sprinkling system and Smog gun should be installed as Air Pollution Control System.

5. The Industry shall cover boundary wall around the project premises.

6. If UPPCB or CPCB issues a closure order against the industry, this consent shall remain suspended for the period till the closure order is revoked, after which the consent will be effective again for the remaining period.

7. Settling tanks shall be made for re-circulation of water utilize for fugitive/dust suppression during operation of plant.

8. This consent order is being issued with the intention that no pollution or land ownership dispute is pending and no such litigation is pending in any court, otherwise, the consent order will be deemed to be nullified.

9. This consent is not transferable, in case of a change of ownership/management and addresses of new Owner/partner/directors/proprietor should immediately apply for the same.

12. The issuance of this consent does not convey any property rights in either real or personal property or any exclusive privileges, nor does it authorize any invasion of personal rights, nor any infringement of Central, State or local laws or regulations.

13. The unit shall discharge the domestic effluent through the Septic Tank/Soak pit.

14. The unit shall be operated in such a manner that ambient air quality should not adversely affect the surrounding environment by the fugitive emissions emitted during the operational/processing period. The shall install/provide the water sprinkling systems as water sprinkler stand posts to suppress/mitigate the dust emissions.

15. This consent is valid for the operation of the unit at the Geo coordinates and address

16. Prior to any change in process, production capacity, modification, or any change within the unit will be liable to take Consent to establish (CTE).

17. Solid waste should be disposed off in such a manner that there will be no adverse effect on the population and environment of the surrounding area.

18. Environmental statement should be sent to this office before 30 September every year.

19. The DG set should have minimum stack height 0.2x KVA from roof-top of the nearest building with acoustic enclosure and monitoring of noise level, stack emission and ambient air quality should be done by the laboratory recognized under Environment (Protection) Act, 1986 and report be sent to the Board.

20. Industry shall deploy Anti-Smog Gun for suppression of dust while loading the products in the crushing area as well as on moving areas of the vehicles.

21. The industry shall regularly operate water sprinkling system to control process emission and dust suppression in scientific manner to maintain Ambient Air Quality as per CPCB norms.

22. The Industry shall obtain NOC certificate from Ground Water Department for abstraction of ground water & submit to State Board within one month.

23. The Industry shall obtain land use certificate from competent authority of revenue department within 01 month and submit to State Board.

24. Metallic road shall be installed inside the premises with Regular wetting of the ground within the factory premises.

25. Complaint against said industry regarding Pollution if lodged & confirmed in inspection the consent order shall be revoked & necessary action against industry shall be taken under Air(Prevention & Control of Pollution) Act, 1981 and Water (Prevention & Control of Pollution) Act, 1974 as amended industry owner is responsible for this.

26. The unit shall get fresh CTE to shift the unit to another suitable location.

27. If UPPCB or CPCB issued a closure order against the company, this consent shall remain suspended for the period till the closure order is revoked, after which the consent will be effective again for the remaining

period.

28. In case of violation of the above mentioned conditions, the CTO may be withdrawn.

VIJAY Digitally signed by VIJAY
Date: 2025.04.09
18:56:56 +05'30'

Regional Officer

Copy to:

CEO-2, U.P. Pollution Control Board, Lucknow.

VIJAY Digitally signed by VIJAY
Date: 2025.04.09 18:57:22
+05'30'

Regional Officer

मिशन LiFE - पर्यावरण के लिए जीवन शैली

(Lifestyle For Environment)

जनसहभागिता का सन्देश

- स्वच्छता – देशसेवा में अपने परिवेश की स्वच्छता हेतु अपना सक्रिय योगदान सुनिश्चित करें
- संकल्प लें -एकल उपयोग प्लास्टिक उत्पाद जैसे कप, तश्तरी, चम्मच, स्ट्रॉ, ईयरबड्स आदि का उपयोग न हो एवं पर्यावरण अनुकूल विकल्पों जैसे कागज/पत्तों से बने दोने या कटलरी को प्राथमिकता दी जाय |
- एकल उपयोग प्लास्टिक उत्पाद के प्रयोग को रोकने एवं प्लास्टिक बैग के बजाय कपड़े के थैले का उपयोग करने मात्र से 375 मिलियन टन ठोस (प्लास्टिक) कचरे का उत्सर्जन बचाया जा सकता है
- चक्रीय अर्थव्यवस्था (सर्कुलर इकोनॉमी) का समुचित कार्यान्वयन वर्ष 2030 तक लगभग 14 लाख करोड़ रुपये की अतिरिक्त बचत उत्पन्न कर सकता है | वेस्ट /अपशिष्ट फेकने के पूर्व सोचें, ये किसी का संसाधन तो नहीं ...?
- अनुपयोगी इलेक्ट्रिक / इलेक्ट्रॉनिक उत्पाद को कचरे में फेकने से रुकें | इसके उपयुक्त निस्तारण हेतु इसे प्राधिकृत ई – वेस्ट रीसाइकलर को दें | प्राधिकृत ई-रीसाइक्लिंग इकाई में अनुपयोगी इलेक्ट्रिक / इलेक्ट्रॉनिक उत्पाद को देने मात्र से 0.75 मिलियन टन तक ई-कचरे का पुनर्चक्रण किया जा सकता है एवं ई-कचरे के विषम पर्यावरणीय दुष्प्रभाव से बचा जा सकता है
- बाहर जाते समय - सोचें कि क्या आपको वास्तव में परिवहन की आवश्यकता है - वह भी क्या व्यक्तिगत रूप से ? छोटी दूरी के लिए पैदल चलना पसंद करें, अथवा सम्भव हो तो कार पूल के रूप में संसाधन को साझा करें अथवा सार्वजनिक परिवहन पर विचार करें
- घरेलू स्तर पर कम से कम ठोस अपशिष्ट का उत्सर्जन करें और इनका प्थाक्कीकरण करें
- उपयोगी शेष खाद्य सामग्री आपके स्वयं प्रयास अथवा निकटस्थ सक्रिय स्वयं सेवी संस्थाओं की सहायता से समाज के वंचित वर्ग तक पहुंचाई जा सकती है | वहीं अनुपयोगी भोजन /खाद्य सामग्री को कंपोस्ट (वर्मी कम्पोस्ट) करने से 15 अरब टन भोजन को नष्ट होने से बचाया जा सकता है
- ध्यान रखें - उपयुक्त नल और शावर के उपयोग से पानी की खपत को 30 - 40% तक कम किया जा सकता है। एवं उपयोग में न होने पर नलों को बंद रखने मात्र से 9 ट्रिलियन लीटर पानी बचाया जा सकता है
- ट्रैफिक लाइट/रेलवे क्रॉसिंग पर कार/स्कूटर के इंजन बंद करने मात्र से 22.5 बिलियन kWh तक ऊर्जा की बचत हो सकती है
- परम्परागत बल्ब के स्थान पर CFL का उपयोग बिजली की खपत में प्रभावी कमी लाते हैं | उपयोग में न होने पर बिजली उपकरणों को बंद करें | स्टार रेटेड विद्युत उपकरणों के उपयोग को प्राथमिकता दें

हमारे द्वारा अपनी जीवन शैली की प्राथमिकताओं का उचित और पर्यावरण अनुकूल पुनर्निर्धारण समाज और पर्यावरण के प्रति हमारा दायित्व है |

Uttar Pradesh Pollution Control Board
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010
Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.in, Website: www.uppcb.com

Category : GREEN **Application Id : 31491658**

238519/UPPCB/Allahabad(UPPCBRO)/CTO/both/PRAYAGRAJ/2025 **Date: 03/05/2025**

To,
M/s
GPT INFRA PROJECTS LIMITED
NIBI KALA UPARHAR, JHUNSI, PHOOLPUR, PRAYAGRAJ

Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & authorization) (Fresh) under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974 and under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981

CCA is hereby granted to **GPT INFRA PROJECTS LIMITED** located at **NIBI KALA UPARHAR, JHUNSI, PHOOLPUR, PRAYAGRAJ**. subject to the provisions of **the Water Act, Air Act** and the orders that may be made further and subject to following terms and conditions :-

1. This CCA GPT INFRA PROJECTS LIMITED **granted for the period from 03/05/2025 to 31/03/2026** and valid for manufacturing of following products.

S No	Product	Quantity	Unit
1	RMC	240	Cubic Meters/Day

2. Conditions under Water(Prevention and Control of Pollution) Act -1974 as amended :-

(i) The daily quantity of effluent discharge (KLD) :-

Kind of Effluent	Quantity(KLD)	Treatment facility	Discharge point
Domestic	**2.0 KLD**	**Septic Tank**	**Soak Pit**

(ii) Trade Effluent Treatment and Disposal :-The applicant shall operate Effluent Treatment Plant consisting of primary/secondary and tertiary treatment as is required with reference to influent quantity and quality.
In case of stoppage of functioning of ETP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(iii) The treated effluent shall be recycled to the maximum extent and should be reused within the premises for gardening etc. Quality of the treated effluent shall meet to the following general and specific standards as prescribed under Environment (Protection) Rules, 1986 and applicable to the unit from time-to-time :-

Industrial Effluent Quality Standard

S.No.	Parameter	Standard

(iv) Sewage Treatment and Disposal :- The applicant shall provide comprehensive STP as is required with reference to influent quantity and quality.In case of stoppage of functioning of STP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

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(v) The treated sewage shall be reused in gardening as far as possible. The STP shall be maintained continuously so as to achieve the quality of the treated sewage to the following standards.

S No.	Parameters	Standards

3. Conditions under Air (Prevention and Control of Pollution) Act -1981 as amended :-

i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards.

Air Pollution Source Details

S No.	Air Pollution Source	Type of fuel	Stack no	Control Device	Height of Stack
1	DG SET-160 KVA & 30 KVA	HSD	02	Particulate Matter	AS PER E(P) ACT 1986

Emmission Quality Standards

S No.	Stack no	Parameters	Standards

In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately

(ii) The unit will not use any type of restricted fuel.

iii) Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial, Commercial, Residential, Silence) which are as follows :-

Day time : from 6.00 a.m. to 10.00 p.m., Night time: from 10.00 p.m. to 6.00 a.m.

Standards for Noise level in db(A) Leq	Industrial Area		Commercial Area		Residential Area		Silence Zone	
	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time
	75	70	65	55	55	45	50	40

4. Essential documents to be submitted by the Industry/Unit as Applicable :-

(i) Environment Statement in Form-V of Environment (Protection) Rules, 1986.

(ii) Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area.

5. Competent Authority reserves the right to change/modify/add any time any condition of this CCA.

6. Unit has to comply with the following specific & general conditions. Non compliance of any provision of this CCA and provisions of the Water Act, Air Act and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 will results in legal action under the aforesaid Acts and Rules.

7. In compliance to the G.O 1011/81-7-2021-09 (Writ)/2016 dated.13.10.2021 issued by Department of Environment, Forest and Climate Change, Uttar Pradesh. You are directed to develop Miyawaki Forest as per the SOP available at URL:-http://www.upecp.in/TrainingSession.aspx for ensuring timely compliance of this direction, you are hereby directed to submit a bank guarantee with minimum validity of one year of the amount equivalent to the sum of initial consent fees (Air and Water) or Rs. 50,000/- (Rs. Fifty Thousand Only) whichever is more, within 30 days from the date of issuance of this certificate. In case of non-

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compliance of this direction, your consent will be revoked by the Board.
8. If the unit uses the ground water and requires the permission from SGWA/CGWA for water abstraction then the industry will have to obtain No objection certificate for abstraction of ground water. It will be the responsibility of the industry to comply with the various conditions of the NOC obtained from the competent authority and submit to the Board, within 3 months time failing which CTO will be revoked.

General Conditions:-

1. The applicant shall get analysed the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF and shall report to the UPPCB.
2. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.
3. Treated Industial waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.
4. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the Board, legal action shall be initiated against the applicant.
5. The applicant shall maintain good house keeping. All valves/pipes/sewer/drains etc. must be leak-proof
6. The industry shall provide uninterrupted entry to the STP/ETP inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control systems.
7. The industry shall provide Inspection Book at the time of inspection to the Board's officials.
8. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.
9. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.
10. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.
11. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/ production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point
12. The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA, as may be necessary.

Specific Conditions:-

1. This consent is valid for Ready Mix Concrete Plant (@30 Cubic Meter/Hour)-240 Cubic Meter/Day at Gata No. 354/1. Nibi Kala, Uparhar, Jhunsi, Prayagraj (Geo-coordinates-25.385871, 81.943211)
2. A thick green belt of trees of suitable species able to attain 8-10 meter height on maturity shall be developed in multi-lineate staggered manner on a minimum 33% of the land on which the industry is established as per the "Protocol for Development of Green Belt" notified vide Board Office Order No.H16405/220/2018/02 dated. 16.02.2018 in this regard and is available at URL http://www.uppcb.com/pdf/Green-belt-Guide_160218.pdf.
3. The industry shall ensure that water sprinkling system, Mobile water sprinkling system and Smog gun should be installed as Air Pollution Control System.
4. The Industry shall cover boundary wall around the project premises.

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5. If UPPCB or CPCB issues a closure order against the industry, this consent shall remain suspended for the period till the closure order is revoked, after which the consent will be effective again for the remaining period.
6. Settling tanks shall be made for re-circulation of water utilize for fugitive/dust suppression during operation of plant.
7. This consent order is being issued with the intention that no pollution or land ownership dispute is pending and no such litigation is pending in any court, otherwise, the consent order will be deemed to be nullified.
8. This consent is not transferable, in case of a change of ownership/management and addresses of new Owner/partner/directors/proprietor should immediately apply for the same.
9. The issuance of this consent does not convey any property rights in either real or personal property or any exclusive privileges, nor does it authorize any invasion of personal rights, nor any infringement of Central, State or local laws or regulations.
10. The unit shall discharge the domestic effluent through the Septic Tank/Soak pit.
11. The unit shall be operated in such a manner that ambient air quality should not adversely affect the surrounding environment by the fugitive emissions emitted during the operational/processing period.
12. The shall install/provide the water sprinkling systems as water sprinkler stand posts to suppress/mitigate the dust emissions.
13. Prior to any change in process, production capacity, modification, or any change within the unit will be liable to take Consent to establish (CTE).
14. Solid waste should be disposed off in such a manner that there will be no adverse effect on the population and environment of the surrounding area. Environmental statement should be sent to this office before 30 September every year.
15. The DG set should have minimum stack height 0.2x KVA from roof-top of the nearest building with acoustic enclosure and monitoring of noise level, stack emission and ambient air quality should be done by the laboratory recognized under Environment (Protection) Act, 1986 and report be sent to the Board.
16. The industry shall regularly operate water sprinkling system to control process emission and dust suppression in scientific manner to maintain Ambient Air Quality as per CPCB norms.
17. The Industry shall obtain land use certificate from competent authority of revenue department within 01 month and submit to State Board.
18. Metallic road shall be installed inside the premises with Regular wetting of the ground within the factory premises.
19. Complaint against said industry regarding Pollution if lodged & confirmed in inspection the consent order shall be revoked & necessary action against industry shall be taken under Air(Prevention & Control of Pollution) Act, 1981 and Water (Prevention & Control of Pollution) Act, 1974 as amended industry owner is responsible for this.
20. In case of violation of the above mentioned conditions, the CTO may be withdrawn.

VIJAY Digitally signed by VIJAY
Date: 2025.05.03 18:22:30 +05'30'

Regional Officer

Copy to:

Chief Environmental Officer (Circle-2), U.P. Pollution Control Board, T.C. 12V, Vibhuti Khand, Gomati Nagar, Lucknow.

VIJAY Digitally signed by VIJAY
Date: 2025.05.03 18:22:43 +05'30'

Regional Officer

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मिशन LiFE - पर्यावरण के लिए जीवन शैली

(Lifestyle For Environment)

जनसहभागिता का सन्देश

- स्वच्छता – देशसेवा में अपने परिवेश की स्वच्छता हेतु अपना सक्रिय योगदान सुनिश्चित करें
- संकल्प लें -एकल उपयोग प्लास्टिक उत्पाद जैसे कप, तश्तरी, चम्मच, स्ट्रॉ, ईयरबड्स आदि का उपयोग न हो एवं पर्यावरण अनुकूल विकल्पों जैसे कागज/पत्तों से बने दोने या कटलरी को प्राथमिकता दी जाय |
- एकल उपयोग प्लास्टिक उत्पाद के प्रयोग को रोकने एवं प्लास्टिक बैग के बजाय कपड़े के थैले का उपयोग करने मात्र से 375 मिलियन टन ठोस (प्लास्टिक) कचरे का उत्सर्जन बचाया जा सकता है
- चक्रीय अर्थव्यवस्था (सर्कुलर इकोनॉमी) का समुचित कार्यान्वयन वर्ष 2030 तक लगभग 14 लाख करोड़ रुपये की अतिरिक्त बचत उत्पन्न कर सकता है | वेस्ट /अपशिष्ट फेकने के पूर्व सोचें, ये किसी का संसाधन तो नहीं ...?
- अनुपयोगी इलेक्ट्रिक / इलेक्ट्रॉनिक उत्पाद को कचरे में फेकने से रुकें | इसके उपयुक्त निस्तारण हेतु इसे प्राधिकृत ई – वेस्ट रीसाइकलर को दें | प्राधिकृत ई-रीसाइक्लिंग इकाई में अनुपयोगी इलेक्ट्रिक / इलेक्ट्रॉनिक उत्पाद को देने मात्र से 0.75 मिलियन टन तक ई-कचरे का पुनर्चक्रण किया जा सकता है एवं ई-कचरे के विषम पर्यावरणीय दुष्प्रभाव से बचा जा सकता है
- बाहर जाते समय - सोचें कि क्या आपको वास्तव में परिवहन की आवश्यकता है - वह भी क्या व्यक्तिगत रूप से ? छोटी दूरी के लिए पैदल चलना पसंद करें, अथवा सम्भव हो तो कार पूल के रूप में संसाधन को साझा करें अथवा सार्वजनिक परिवहन पर विचार करें
- घरेलू स्तर पर कम से कम ठोस अपशिष्ट का उत्सर्जन करें और इनका प्थाक्कीकरण करें
- उपयोगी शेष खाद्य सामग्री आपके स्वयं प्रयास अथवा निकटस्थ सक्रिय स्वयं सेवी संस्थाओं की सहायता से समाज के वंचित वर्ग तक पहुंचाई जा सकती है | वहीं अनुपयोगी भोजन /खाद्य सामग्री को कंपोस्ट (वर्मी कम्पोस्ट) करने से 15 अरब टन भोजन को नष्ट होने से बचाया जा सकता है
- ध्यान रखें - उपयुक्त नल और शावर के उपयोग से पानी की खपत को 30 - 40% तक कम किया जा सकता है। एवं उपयोग में न होने पर नलों को बंद रखने मात्र से 9 ट्रिलियन लीटर पानी बचाया जा सकता है
- ट्रैफिक लाइट/रेलवे क्रॉसिंग पर कार/स्कूटर के इंजन बंद करने मात्र से 22.5 बिलियन kWh तक ऊर्जा की बचत हो सकती है
- परम्परागत बल्ब के स्थान पर CFL का उपयोग बिजली की खपत में प्रभावी कमी लाते हैं | उपयोग में न होने पर बिजली उपकरणों को बंद करें | स्टार रेटेड विद्युत उपकरणों के उपयोग को प्राथमिकता दें

हमारे द्वारा अपनी जीवन शैली की प्राथमिकताओं का उचित और पर्यावरण अनुकूल पुनर्निर्धारण समाज और पर्यावरण के प्रति हमारा दायित्व है |

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Uttar Pradesh Pollution Control Board
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010
Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.in, Website: www.uppcb.com

Category : GREEN **Application Id : 31753073**

239700/UPPCB/Allahabad(UPPCBRO)/CTO/both/PRAYAGRAJ/2025 **Date: 07/05/2025**

To,

M/s

GPT INFRA PROJECTS LIMITED

UPSIDA NIRMAN KHAND-9, SARASWATI HIGH TECH CITY, SECTOR-3, KARCHANA, NAINI, PRAYAGRAJ

Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & authorization) (Fresh) under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974 and under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981

CCA is hereby granted to **GPT INFRA PROJECTS LIMITED** located at **UPSIDA NIRMAN KHAND-9, SARASWATI HIGH TECH CITY, SECTOR-3, KARCHANA, NAINI, PRAYAGRAJ**. subject to the provisions of **the Water Act, Air Act** and the orders that may be made further and subject to following terms and conditions :-

1. This CCA GPT INFRA PROJECTS LIMITED **granted for the period from 07/05/2025 to 31/03/2026** and valid for manufacturing of following products.

S No	Product	Quantity	Unit
1	RMC (02 Plant)	180	Cubic Meters/Day
2	WMM (@100 MT/Hour)	500	Metric Tonnes/Day

2. Conditions under Water(Prevention and Control of Pollution) Act -1974 as amended :-

(i) The daily quantity of effluent discharge (KLD) :-

Kind of Effluent	Quantity(KLD)	Treatment facility	Discharge point

(ii) Trade Effluent Treatment and Disposal :-The applicant shall operate Effluent Treatment Plant consisting of primary/secondary and tertiary treatment as is required with reference to influent quantity and quality.

In case of stoppage of functioning of ETP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(iii) The treated effluent shall be recycled to the maximum extent and should be reused within the premises for gardening etc. Quality of the treated effluent shall meet to the following general and specific standards as prescribed under Environment (Protection) Rules, 1986 and applicable to the unit from time-to-time :-

Industrial Effluent Quality Standard

S.No.	Parameter	Standard

(iv) Sewage Treatment and Disposal :- The applicant shall provide comprehensive STP as is required with reference to influent quantity and quality.In case of stoppage of functioning of STP, production has to be

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stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(v) The treated sewage shall be reused in gardening as far as possible. The STP shall be maintained continuously so as to achieve the quality of the treated sewage to the following standards.

S No.	Parameters	Standards

3. Conditions under Air (Prevention and Control of Pollution) Act -1981 as amended :-

i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards.

Air Pollution Source Details

S No.	Air Pollution Source	Type of fuel	Stack no	Control Device	Height of Stack
1	DG SET 160 & 120 KVA	HSD	02	Particulate Matter	AS PER E(P) ACT 1986

Emmission Quality Standards

S No.	Stack no	Parameters	Standards

In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately

(ii) The unit will not use any type of restricted fuel.

iii) Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial, Commercial, Residential, Silence) which are as follows :-

Day time : from 6.00 a.m. to 10.00 p.m., Night time: from 10.00 p.m. to 6.00 a.m.

Standards for Noise level in db(A) Leq	Industrial Area		Commercial Area		Residential Area		Silence Zone	
	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time
	75	70	65	55	55	45	50	40

4. Essential documents to be submitted by the Industry/Unit as Applicable :-

(i) Environment Statement in Form-V of Environment (Protection) Rules, 1986.

(ii) Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area.

5. Competent Authority reserves the right to change/modify/add any time any condition of this CCA.

6. Unit has to comply with the following specific & general conditions. Non compliance of any provision of this CCA and provisions of the Water Act, Air Act and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 will results in legal action under the aforesaid Acts and Rules.

7. In compliance to the G.O 1011/81-7-2021-09 (Writ)/2016 dated.13.10.2021 issued by Department of Environment, Forest and Climate Change, Uttar Pradesh. You are directed to develop Miyawaki Forest as per the SOP available at URL:-http://www.upecp.in/TrainingSession.aspx for ensuring timely compliance of this direction, you are hereby directed to submit a bank guarantee with minimum validity of one year of the

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amount equivalent to the sum of initial consent fees (Air and Water) or Rs. 50,000/- (Rs. Fifty Thousand Only) whichever is more, within 30 days from the date of issuance of this certificate. In case of non-compliance of this direction, your consent will be revoked by the Board.

8. If the unit uses the ground water and requires the permission from SGWA/CGWA for water abstraction then the industry will have to obtain No objection certificate for abstraction of ground water. It will be the responsibility of the industry to comply with the various conditions of the NOC obtained from the competent authority and submit to the Board, within 3 months time failing which CTO will be revoked.

General Conditions:-

1. The applicant shall get analysed the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF and shall report to the UPPCB.
2. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.
3. Treated Industial waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.
4. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the Board, legal action shall be initiated against the applicant.
5. The applicant shall maintain good house keeping. All valves/pipes/sewer/drains etc. must be leak-proof
6. The industry shall provide uninterrupted entry to the STP/ETP inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control systems.
7. The industry shall provide Inspection Book at the time of inspection to the Board's officials.
8. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.
9. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.
10. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.
11. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/ production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point
12. The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA, as may be necessary.

Specific Conditions:-

1. This consent is valid only for Ready Mix Concrete Plant (02)-180 Cubic Meter/Day & WMM-500 MT/Day.
2. A thick green belt of trees of suitable species able to attain 8-10 meter height on maturity shall be developed in multi-lineate staggered manner on a minimum 33% of the land on which the industry is established as per the "Protocol for Development of Green Belt" notified vide Board Office Order No.H16405/220/2018/02 dated. 16.02.2018 in this regard and is available at URL http://www.uppcb.com/pdf/Green-belt-Guide_160218.pdf.
3. The industry shall ensure that water sprinkling system, Mobile water sprinkling system and Smog gun

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should be installed as Air Pollution Control System.

4. The Industry shall cover boundary wall around the project premises.

5. If UPPCB or CPCB issues a closure order against the industry, this consent shall remain suspended for the period till the closure order is revoked, after which the consent will be effective again for the remaining period.

6. Settling tanks shall be made for re-circulation of water utilize for fugitive/dust suppression during operation of plant.

7. This consent order is being issued with the intention that no pollution or land ownership dispute is pending and no such litigation is pending in any court, otherwise, the consent order will be deemed to be nullified.

8. This consent is not transferable, in case of a change of ownership/management and addresses of new Owner/partner/directors/proprietor should immediately apply for the same.

9. The issuance of this consent does not convey any property rights in either real or personal property or any exclusive privileges, nor does it authorize any invasion of personal rights, nor any infringement of Central, State or local laws or regulations.

10. The unit shall discharge the domestic effluent through the Septic Tank/Soak pit.

11. The unit shall be operated in such a manner that ambient air quality should not adversely affect the surrounding environment by the fugitive emissions emitted during the operational/processing period.

12. The shall install/provide the water sprinkling systems as water sprinkler stand posts to suppress/mitigate the dust emissions.

13. Prior to any change in process, production capacity, modification, or any change within the unit will be liable to take Consent to establish (CTE).

14. Solid waste should be disposed off in such a manner that there will be no adverse effect on the population and environment of the surrounding area. Environmental statement should be sent to this office before 30 September every year.

15. The DG set should have minimum stack height 0.2x KVA from roof-top of the nearest building with acoustic enclosure and monitoring of noise level, stack emission and ambient air quality should be done by the laboratory recognized under Environment (Protection) Act, 1986 and report be sent to the Board.

16. The industry shall regularly operate water sprinkling system to control process emission and dust suppression in scientific manner to maintain Ambient Air Quality as per CPCB norms.

17. The Industry shall obtain land use certificate from competent authority of revenue department within 01 month and submit to State Board.

18. Metallic road shall be installed inside the premises with Regular wetting of the ground within the factory premises.

19. Complaint against said industry regarding Pollution if lodged & confirmed in inspection the consent order shall be revoked & necessary action against industry shall be taken under Air(Prevention & Control of Pollution) Act, 1981 and Water (Prevention & Control of Pollution) Act, 1974 as amended industry owner is responsible for this.

20. In case of violation of the above mentioned conditions, the CTO may be withdrawn.

VIJAY Digitally signed by VIJAY Date: 2025.05.07 19:39:58 +05'30'

Regional Officer

Copy to:

Chief Environmental Officer (Circle-2), U.P. Pollution Control Board, T.C. 12V, Vibhuti Khand, Gomati Nagar, Lucknow.

VIJAY Digitally signed by VIJAY Date: 2025.05.07 19:40:11 +05'30'

Regional Officer

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मिशन LiFE - पर्यावरण के लिए जीवन शैली

(Lifestyle For Environment)

जनसहभागिता का सन्देश

- स्वच्छता – देशसेवा में अपने परिवेश की स्वच्छता हेतु अपना सक्रिय योगदान सुनिश्चित करें
- संकल्प लें -एकल उपयोग प्लास्टिक उत्पाद जैसे कप, तश्तरी, चम्मच, स्ट्रॉ, ईयरबड्स आदि का उपयोग न हो एवं पर्यावरण अनुकूल विकल्पों जैसे कागज/पत्तों से बने दोने या कटलरी को प्राथमिकता दी जाय |
- एकल उपयोग प्लास्टिक उत्पाद के प्रयोग को रोकने एवं प्लास्टिक बैग के बजाय कपड़े के थैले का उपयोग करने मात्र से 375 मिलियन टन ठोस (प्लास्टिक) कचरे का उत्सर्जन बचाया जा सकता है
- चक्रीय अर्थव्यवस्था (सर्कुलर इकोनॉमी) का समुचित कार्यान्वयन वर्ष 2030 तक लगभग 14 लाख करोड़ रुपये की अतिरिक्त बचत उत्पन्न कर सकता है | वेस्ट /अपशिष्ट फेकने के पूर्व सोचें, ये किसी का संसाधन तो नहीं ...?
- अनुपयोगी इलेक्ट्रिक / इलेक्ट्रॉनिक उत्पाद को कचरे में फेकने से रुकें | इसके उपयुक्त निस्तारण हेतु इसे प्राधिकृत ई – वेस्ट रीसाइकलर को दें | प्राधिकृत ई-रीसाइक्लिंग इकाई में अनुपयोगी इलेक्ट्रिक / इलेक्ट्रॉनिक उत्पाद को देने मात्र से 0.75 मिलियन टन तक ई-कचरे का पुनर्चक्रण किया जा सकता है एवं ई-कचरे के विषम पर्यावरणीय दुष्प्रभाव से बचा जा सकता है
- बाहर जाते समय - सोचें कि क्या आपको वास्तव में परिवहन की आवश्यकता है - वह भी क्या व्यक्तिगत रूप से ? छोटी दूरी के लिए पैदल चलना पसंद करें, अथवा सम्भव हो तो कार पूल के रूप में संसाधन को साझा करें अथवा सार्वजनिक परिवहन पर विचार करें
- घरेलू स्तर पर कम से कम ठोस अपशिष्ट का उत्सर्जन करें और इनका प्थाक्कीकरण करें
- उपयोगी शेष खाद्य सामग्री आपके स्वयं प्रयास अथवा निकटस्थ सक्रिय स्वयं सेवी संस्थाओं की सहायता से समाज के वंचित वर्ग तक पहुंचाई जा सकती है | वहीं अनुपयोगी भोजन /खाद्य सामग्री को कंपोस्ट (वर्मी कम्पोस्ट) करने से 15 अरब टन भोजन को नष्ट होने से बचाया जा सकता है
- ध्यान रखें - उपयुक्त नल और शावर के उपयोग से पानी की खपत को 30 - 40% तक कम किया जा सकता है। एवं उपयोग में न होने पर नलों को बंद रखने मात्र से 9 ट्रिलियन लीटर पानी बचाया जा सकता है
- ट्रैफिक लाइट/रेलवे क्रॉसिंग पर कार/स्कूटर के इंजन बंद करने मात्र से 22.5 बिलियन kWh तक ऊर्जा की बचत हो सकती है
- परम्परागत बल्ब के स्थान पर CFL का उपयोग बिजली की खपत में प्रभावी कमी लाते हैं | उपयोग में न होने पर बिजली उपकरणों को बंद करें | स्टार रेटेड विद्युत उपकरणों के उपयोग को प्राथमिकता दें

हमारे द्वारा अपनी जीवन शैली की प्राथमिकताओं का उचित और पर्यावरण अनुकूल पुनर्निर्धारण समाज और पर्यावरण के प्रति हमारा दायित्व है |

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ANNEXURE-12

NOC/PERMISSION FOR THE CONSTRUCTION OF THE MAJOR BRIDGE ACROSS CONFLUENCE (LAWAYANKALA) AT PRAYAGRAJ

भारतीय अन्तर्देशीय जलमार्ग प्राधिकरण
(पत्तन, पोत परिवहन और जलमार्ग मंत्रालय, भारत सरकार)
मुख्यालय : जलमार्ग भवन, ए–13, सैक्टर–1, नौएडा–201 301, (उ० प्र०)

INLAND WATERWAYS AUTHORITY OF INDIA
(Ministry of Ports, Shipping and Waterways, Govt. of India)
Head Office : Jalmarg Bhawan, A-13, Sector-1, Noida-201 301 (U.P.)
Website : www.iwai.gov.in | www.iwai.nic.in

Tel. : +91-120-2544036, 2543972, 2527667, 2448101 Fax : +91-120-2544009, 2544041, 2543973, 2521764

File No: IWAI/NW(Gen)/NOC/2020-Part(8) Date: 23.10.2023

To,

The Project Director,
National Highways Authority of India,
18C/28A, Sarojini Naidu Marg, Civil Lines, Prayagraj-211001
E-mail:- ald@nhai.org.

Sub: NOC for Construction of a major bridge across Confluence (Lawayankala) at Prayagraj (NW-1).reg.

Ref: 1) Application ID: 1422023366 dated 31.08.2023.
2) GAD submitted vide letter no. AP/RH/FFR/RRA/GAD/MJB/48860 (Sheet no. 1 to 8), Dated: 13.09.2023.

Sir,

I am directed to refer the online application vide ref. (1) submitted by your office for issuance of NOC for Construction of a major bridge across Confluence (Lawayankala) at Prayagraj (NW-1) and GAD under ref. (2) above with Horizontal Clearance of 100m (Clear span) and Vertical Clearance of 10 m above HFL as indicated.

2. In exercise of powers conferred by section 35 read with clause (g) of subsection (2) of section of 14 of the Inland Waterways Authority Act, 1985 (82 of 1985), I am directed to convey "No Objection" to aforesaid proposal submitted by applicant as indicated in the prescribed format and GAD, along with drawing submitted.

3. It is requested to forward information about the time of commencement of the proposed construction (stage wise/periodical) to monitor and ensure the required Navigational clearance. It is also requested that the procedures as detailed in declaration submitted by your office online while submission of application in the NOC portal of IWAI be adhered to.

This is issued with the approval of Competent Authority.

Yours faithfully,

(P. Srinivasa)
Director (Hy)

Copy to:
The Director, IWAI Patna
The OiC, SO, Varanasi

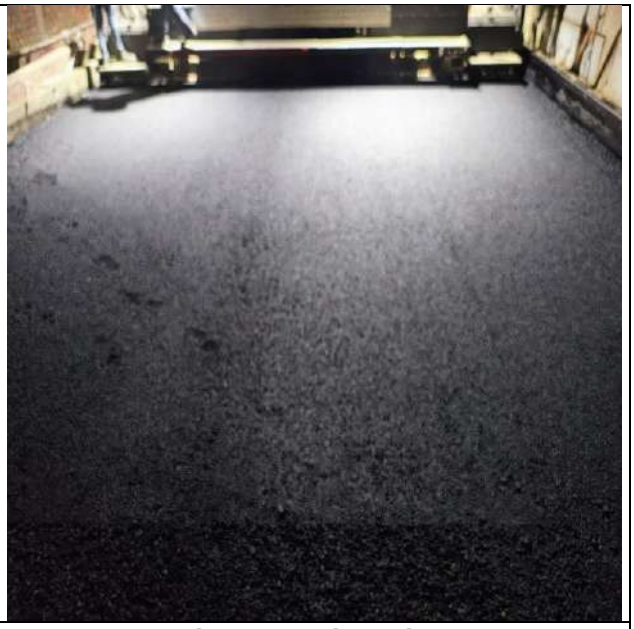
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ANNEXURE-13

SOME OF THE PHOTOGRAPHS OF ONGOING/COMPLETED CONSTRUCTION ACTIVITIES



Abutment cap at Ch 45+313



BC work at Junction Ch 46+980



BC work at Junction of VUP Ch 47+000



RE wall



ROB Pier shaft & pier Cap



Service road WMM laying

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CTSB laying at Ch 44+130 LHS Service Road



LP08 Well Cap Reinforcement work of Major Bridge



LP19 Bottom Plug of Major Bridge



Pier Cap VP06 1st Part of Viaduct



VP28-VP29 Deck Slab of Viaduct



VP29-VP30 Deck Slab

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ANNEXURE-V

CONDITIONS OF THE STAGE-1 FOREST CLEARANCE

सत्यमेव जयते

Government of India

Ministry of Environment, Forest and Climate Change

Regional Office, Lucknow

Online Proposal No.: **FP/UP/ROAD/430440/2023**

Dated: **30/10/2023**

To,

Principal Secretary (Forest)/Additional Chief Secretary,
Department of Environment, Forest and Climate Change,
Bapu Bhawan, Lucknow,
Uttar Pradesh

Subject: Proposal for non-forestry use of **1.3128 ha.** of forest land under Forest (Conservation) Act, 1980 in favour of M/s NATIONAL HIGHWAY AUTHORITY OF INDIA for construction of 4-lane Prayagraj Inner Ring Road From CH. No. 0.000 to 65.045, in District:- Prayagraj (UTTAR PRADESH) – reg.

Sir/Madam,

I am directed to refer to the online proposal no. FP/UP/ROAD/430440/2023. dated 23/05/2023. on the above-mentioned subject seeking prior approval of the Central Government in accordance with section' 2' of the Forest (Conservation) Act, 1980.

After careful consideration and approval of the proposal, I am directed to convey the **"In-Principle"** approval of the Central Government under section 2 of the Forest (Conservation) Act, 1980 for the Proposal for non-forestry use of **1.3128 ha.** of forest land under Forest (Conservation) Act, 1980 in favour of M/s NATIONAL HIGHWAY AUTHORITY OF INDIA for construction of 4-lane Prayagraj Inner Ring Road From CH. No. 0.000 to 65.045, in District:- Prayagraj (UTTAR PRADESH) subject to the fulfillment of the following conditions:

1. General Conditions

S. No	Conditions
1.1	Legal status of the diverted forest land shall remain unchanged
1.2	Forest land will be handed over only after required non-forest land for the project is handed over by the user agency.

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S. No	Conditions
1.3	Compensatory afforestation shall be taken up by the Forest Department for plantation in an area of equivalent (1.3128 ha.) Non forest land in Village-Bashahara, Tehsil Meja, District-Prayagraj at the cost of the user agency. As far as possible, a mixture of local indigenous species shall be planted and monoculture of any species may be avoided.
1.4	The non-forest land proposed for CA shall be transferred and mutated in the name of Forest Department and notified as RF/PF prior to Stage-II approval. A copy of the original notification declaring the non-forest land under Section 4 or Section 29 of the Indian Forest Act, 1927, or under the relevant section of the State Forest Act as the case may be, will be submitted by the State Government prior to Stage-II approval.
1.5	The cost of compensatory afforestation at the prevailing wage rates as per compensatory afforestation scheme and the cost of survey, demarcation and erection of permanent pillars if required on the CA land shall be deposited in advance with the Forest Department by the project authority. The CA plantation will be maintained for 10 years. The scheme may include appropriate provision for anticipated cost increase for works scheduled for subsequent years.
1.6	The State Government shall charge the Net Present Value(NPV) for the 1.3128 ha. forest area to be diverted under this proposal from the User Agency as per the orders of the Hon'ble Supreme Court of India dated 30/10/2002, 01/08/2003, 28/03/2008, 24/04/2008 and 09/05/2008 in IA No. 566 in WP (C) No. 202/1995 and as per the guidelines issued by the Ministry vide letters No. 5-1/1998-FC (Pt.II) dated 18/09/2003, as well as letter No. 5-2/2006-FC dated 03/10/2006 and 5-3/2007-FC dated 05/02/2009. Revised amount of NPV as applicable as per orders dated 06-01-2022 and 19-01-2022 shall be deposited by User Agency in this regard.
1.7	Additional amount of the NPV of the diverted forest land, if any, becoming due after finalization of the same by the Hon'ble Supreme Court of India on receipt of the report from the Expert Committee, shall be charged by the State Government from the User Agency. The User Agency shall furnish an undertaking to this effect.
1.8	User agency shall restrict the felling of trees to 47 trees/minimum number in the diverted forest land and the trees shall be felled under the strict supervision of the State Forest Department and the cost of felling of trees shall be deposited by the User Agency with the State Forest Department.
1.9	The complete compliance of the FRA, 2006 shall be ensured by way of prescribed certificate from the concerned District Collector.
1.10	Speed regulating signage will be erected along the road at regular intervals in the Protected Areas/ Forest Areas.Speed regulating signage will be erected along the road at regular intervals in the Protected Areas/ Forest Areas.
1.11	The user agency shall provide suitable under / over pass in Protected Area / Forest Area as per recommendations of CWLW / NBWL / FAC / REC.
1.12	User Agency shall obtain Environmental Clearance as per the provisions of the Environmental (Protection) Act, 1986, if applicable.
1.13	The layout plan of the proposal shall not be changed without prior approval of Central Government.
1.14	No labour camp shall be established on the forest land.

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S. No	Conditions
1.15	Sufficient firewood, preferably the alternate fuel, shall be provided by the User Agency to the labourer after purchasing the same from the State Forest Department or the Forest Development Corporation or any other legal source of alternate fuel.
1.16	The boundary of the diverted forest land shall be suitably demarcated on ground at the project cost, as per the directions of the concerned Divisional Forest Officer.
1.17	No additional or new path will be constructed inside the forest area for transportation of construction materials for execution of the project work.
1.18	The period of diversion under this approval shall be co-terminus with the period of lease to be granted in favour of the user agency or the project life, whichever is less.
1.19	The forest land shall not be used for any purpose other than that specified in the project proposal.
1.20	The forest land proposed to be diverted shall under no circumstances be transferred to any other agencies, department or person without prior approval of Govt. of India.
1.21	The KML file of the area to be diverted, the CA areas, the proposed SMC work, the proposed Catchment Area Treatment area and the WLMP area shall be uploaded on the e-Green watch portal with all requisite details before commencement of works.
1.22	Any order of Temporary Work Permission in case of linear projects for tree cutting and commencement of work as per clause 11.2 of FCA Guidelines shall be passed under intimation to Nodal office and this office. Order of Temporary Work Permission have to be uploaded on PARIVESH Portal as well. Nodal Officer will strictly monitor and ensure that no further activity is carried out under such permission after the expiry of one year from the date of issue of such permission.
1.23	Violation of any of these conditions will amount to violation of Forest (Conservation) Act, 1980 and action would be taken as per the MoEF&CC Guideline F. No. 11-42/2017-FC dt. 29/01/2018.
1.24	Any other condition that the Ministry of Environment, Forests & Climate Change may stipulate from time to time in the interest of conservation, protection and development of forests & wildlife.
1.25	All the funds received from the user agency under the project shall be transferred/ deposited to CAMPA fund only through e-portal (https://parivesh.nic.in/).
1.26	The compliance report shall be uploaded on e-portal (https://parivesh.nic.in/).

2. Standard conditions

S. No	Conditions
2.1	The violation of any of the conditions stipulated under this approval will be liable to the cognizance and appropriate action under MoEFCC rules and Guidelines as applicable, specifically MoEFCC Guidelines dated 15/05/2023, authorizing officers of the rank of Divisional Forest Officer

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S. No	Conditions
	(DFO)/Deputy Conservator of Forests (DCF) and above of the State Government or Union territory Administration concerned, having jurisdiction over the forest land in respect of which any offence under the Forest (Conservation) Act, 1980 is committed or violation of the provisions of the said Act has been made, to file complaints against such person/authority/organization, prima-facie found guilty of offence under the Act or the violation of the rules made thereunder, in the court having jurisdiction in the matter.

3. Specific Conditions

S. No	Conditions
3.1	Concerned DFO needs to certify that the proposed CA land is non-forest land and the boundaries depicted on DSS (Decision Support System) shall be rectified accordingly.
3.2	Geo referenced cadastral map overlaying the forest boundaries of the proposed CA site needs to be submitted prior to Stage-II approval.
3.3	Multiple KML file and Geo-referenced map in the different location has been uploaded on the Parivesh portal. Duplicate files needs to be removed from the PARIVESH portal.
3.4	No objection certificates from concerned dept. like Irrigation, Railway etc. needs to be uploaded online on portal prior to Stage-II approval.

After receipt of the compliance report on the fulfillment of the conditions mentioned above, the proposal shall be considered for final approval under section 2 of the Forest (Conservation) Act, 1980. Transfer of forest land shall not be affected till final approval is granted by the Government in this regard.

Copy To

pccf-up@nic.in, psecforest-up@nic.in, ccfnodalup@gmail.com, cf_ald@yahoo.co.in, dfoallahabad@yahoo.co.in, ald@nhai.org

Your's faithfully

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ANNEXURE - VI

LONG TERM MONITORING REPORT OF KEY RIVERINE SPECIES IN RIVER GANGA FOR CONSERVATION AND MANAGEMENT BY ZOOLOGICAL SURVEY OF INDIA (ZSI), KOLKATA

A report On

Long term Monitoring of Key Riverine Species in Prayagraj for Conservation and Management in Uttar Pradesh

Funded by

National Highways Authority of India

By

Zoological Survey of India

New Alipore, Kolkata-700053



Principal investigators

1. Dr. Dhriti Banerjee, Director, ZSI, Chief Project Coordinator
2. Dr. Lalit Kumar Sharma, Scientist-E, ZSI, PI
3. Dr. Souvik Sen, Scientist-E, ZSI, Co-PI
4. Dr. Bheem Dutt Joshi, Scientist -C, ZSI, Co-PI

Researchers

Dr. Vinaya Kumar Singh, Project Scientist-III, Mr. Saurav Bhattacharjee, Senior Project Associate, Md. Nurul Hasan, Project Biologist, Mr. Joydip Nag, Junior Project Fellow, Mr. Ravi Kiran Pagadala, Junior Project Fellow, Mr. Akash Kumar Saini, Technical Assistant.

Funding Agency

National Highway Authority of India, Government of India

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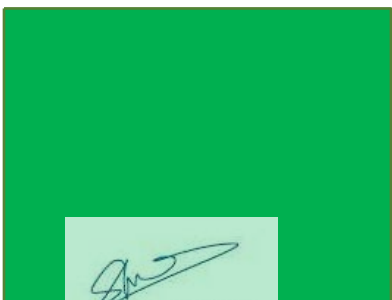


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Annexure 37

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1. Introduction

1.1 Background to the project

Rivers stand as the most vital natural resource, indispensable for sustaining life on Earth. Since the inception of human civilization, rivers have been an elemental and integral part of human existence, playing a fundamental role in global water needs. In the heart of India, the Ganga and Yamuna rivers go beyond being mere watercourses, they hold the status of lifelines, revered as goddesses and life-givers deeply rooted in Indian culture. However, the Riverine ecosystem are under immense pressure in India majorly due to anthropogenic activities with the increase of human population. The transportation infrastructure is vital for promoting trade and commerce and associated investments hence play significant role in the economic development of the country. In the present scenario, Government of India is investing considerable amount of funds in the infrastructure sector where construction of new roads and highways is on the top priority for the overall development of the country. Since the national highways are considered as the lifeline of growth of the country and will play a pro-vital role in eradicating poverty from the country and especially from rural India. Most recently,

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Government of India has launched a flagship program "Bharatmala" which aims at development of new and improvement of existing highways through the country as important economic corridors, inter corridors and feeder routes to improve the efficiency of freight movement in India. Moreover, in addition to this road network, Government of India has also decided to create economic zones along the envisaged highways which will surely increase the livelihood of villagers but will also put pressure on the natural resources. Often it is observed that major highways that passes through the forested landscapes threaten the faunal resources in these landscapes. In India, road development projects have been overlooked and often undervalued the environment and forest ecosystem which are providing several types of ecosystem services for the human kind.

Several studied are available which have highlighted that many wild animal species representing different groups are getting affected due to construction of these linear infrastructures. Regrettably, freshwater, estuarine, and deltaic ecosystems, along with their biodiversity and ecosystem services, face substantial threats in India. Over the years, factors such as urbanization, industrialization, agricultural expansion, urban settlements discharge pollutants and nutrients into the rivers have brought about significant alterations to these ecosystems. Addressing these issues is paramount to ensuring the vitality and sustainability of riverine ecosystems. Ganga was listed as one of the world's top five most polluted rivers due to anthropogenic activities (Kesari et al. 2022). Surface waters are the most vulnerable to pollution due to their easy accessibility for disposal of waste waters. The river Yamuna is one of the Ganga's most polluted tributaries and receives over 76% of the nation's total pollution load from Delhi-NCR (PTI 2018), effectively converting the river into a 'sewage drain' (CPCB 2021a, 2021b). The changing climate patterns have further exacerbated these issues, leading to unpredictable fluctuations in water levels and temperatures. These alterations disrupt the natural breeding and feeding behaviors of riverine species, making them even more vulnerable to extinction.

Globally, it has been realized that the linkages of ecosystem and development are deep rooted since development cannot sustain without environmental safeguard. In this context, it is imperative to preserve the forests and manage them sustainably, so as to secure livelihood, conserving biological diversity as well as to develop sustainably. In India, degradation of forest and environmental pollution are major problems which have significant bearing on developmental agenda. In view of the fact that, development impact ecosystem while ecosystem sustain development, the investments under the mega programmes of the

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Government of India including "Make in India" program and Bhartmala should be environment friendly so that such development programs can be made sustainable and eco-friendly.

In 2015, the Ministry of Road Transport and Highways, Gol promulgated Green Highways Policy 2015' to develop green corridors along the National Highways for sustainable environment and inclusive growth The National Green Highways Mission under the National Highways Authority of India (NHA) has been entrusted with the task of planning, implementation and monitoring plantations along one lakh km network of National Highways. These green corridors not only improve the environment. of the highways but will also contribute towards conservation of local biodiversity and further contribute towards achieving the goal of bringing one third of the India's land under forest cover as per the National Forest Policy, 1988 of India.

The NHAI under the National Green Highways Mission, approached Zoological Survey of India, Kolkata for conducting field survey and Monitoring of conservation priority species for a period from start of construction of 4-lane Inner Ring Road in and around Prayagraj city in the state of Uttar Pradesh till 5 years post construction thus to aid in survival and conservation of these threatened species in the landscape. Therefore, a project proposal has been developed for the study as per the ToR provided by MoEFCC's EAC committee (Ref: EAC Mom ID EC//MOM/EAC/440259/8/2023 dated 08.08.2023).

1.2 Objectives

- **To Assess the Population Dynamics of Conservation Priority Species in Prayagraj, Uttar Pradesh.**
- **To Understand the Breeding Biology and Feeding Ecology of Indian Skimmers.**
- **To study the ecology and migration pattern of Indian skimmers.**
- **To Understand planform dynamics of river ganga and Yamuna in Prayagraj, Uttar Pradesh.**
- **Assessing the Habitat Quality and threats of Conservation Priority Species in Prayagraj, Uttar Pradesh.**

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2. Material and Methods

2.1. Study Area

The city of Prayagraj, formerly known as Allahabad, occupies a unique position in the northern Indian state of Uttar Pradesh situated in between 81.74oE to 81.88oE in longitude and 25.49oN to 25.39oN in latitude. The city's unique location is underscored by the fact that the standard meridian of India passes nearby, further emphasizing its geographical significance. This historical and cultural heartland has, for centuries, been a melting pot of spirituality, knowledge, and diversity.

In the heart of India, the Ganga and Yamuna rivers go beyond being mere watercourses, they hold the status of lifelines, revered as goddesses and life-givers deeply rooted in Indian culture. This city's history is closely intertwined with these sacred waters of these rivers draw pilgrims from across India and beyond, transforming Prayagraj into a spiritual epicenter during the Kumbh Mela—a massive Hindu pilgrimage characterized by faith and devotion. However, the significance of these rivers transcends symbolism; they are fundamental drivers of regional climate, agriculture, and biodiversity. Along their meandering courses, they nurture the lives and livelihoods of millions of people residing on their banks, supplying water for agricultural needs, facilitating transportation, and serving daily needs. Across the globe, riverine regions encompass a diverse array of ecosystems, including riparian areas, wetlands, estuaries, and floodplains. These ecosystems play an essential role in providing critical ecological habitats for numerous conservation priority species.

Prayagraj topography is as diverse as it is captivating. The city has an elevation ranging from 72 meters to 126 meters. This elevation pattern follows a distinct trend, with higher elevations in the northern part of the city and lower ones in the south. This geographical diversity contributes to the city's unique environmental character. These two rivers are not merely water bodies; they are the life-givers, shaping landscapes, cultures, and ecosystems. The Ganga and Yamuna, in particular, exemplify the profound interdependence between rivers and human society, making their conservation and sustainable management imperative for environmental wellbeing and the very survival of life on Earth.

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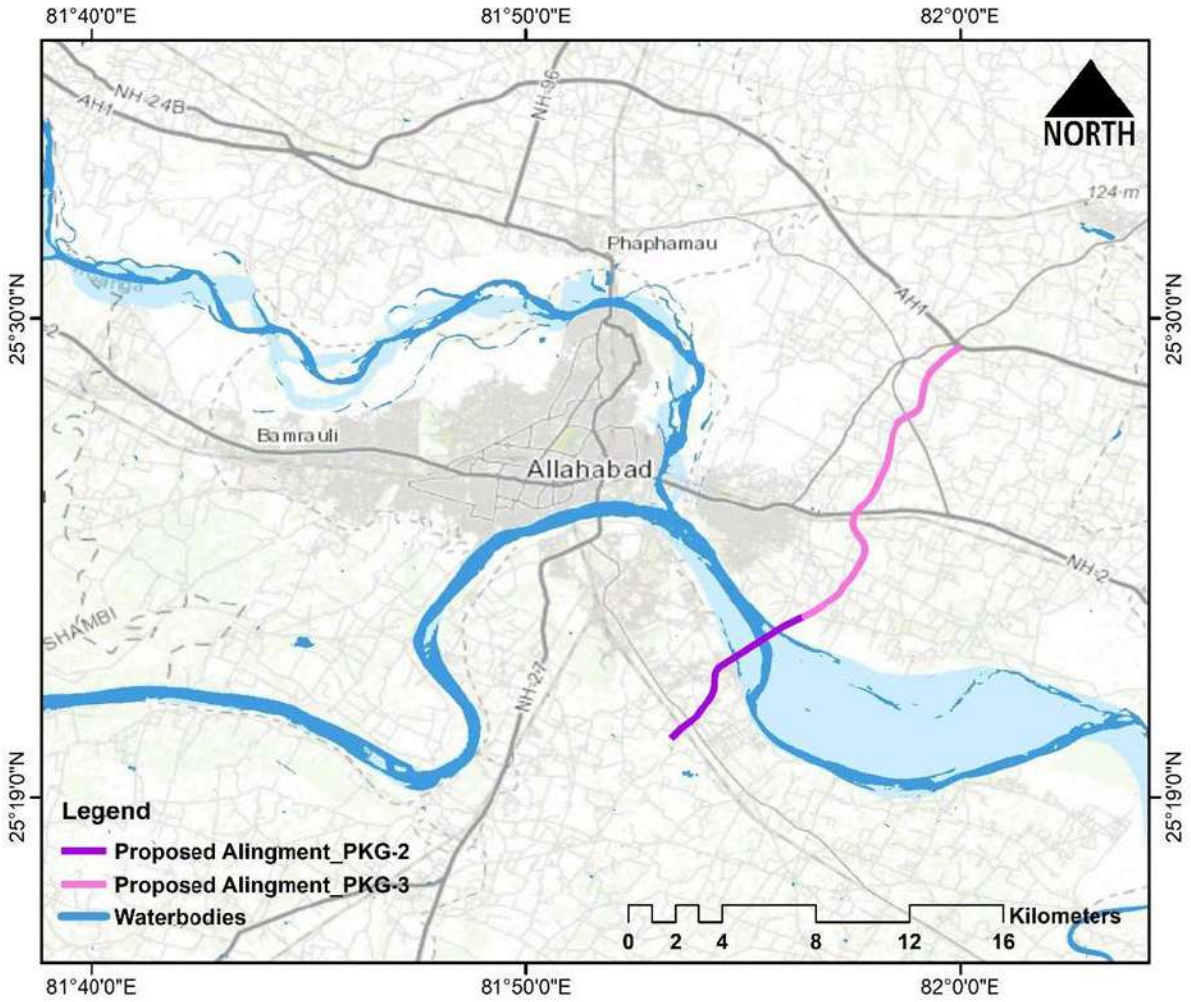


Figure 1 Map showing the Study landscape with proposed alignment.

The Ganga basin, India's largest river system, covers 26% of the country's geographical area and supports more than 600 million people, contributing over 40% of India's GDP (NMCG-NEERI 2017). Originating from the Gangotri glacier as Bhagirathi in Uttarakhand and descends from the mountains to the plains, flowing through Haridwar, Kanpur, and ultimately Prayagraj, where it merges with the Yamuna River, its largest tributary. The river continues its eastward journey, passing through Varanasi and receiving several tributaries along its 2,525 km course before draining into the Bay of Bengal (Purushothaman & Chakrapani 2007; Trivedi 2010). The Yamuna River emerges from the Yamunotri glacier in the lower Himalayas and travels 1,370 km before converging with the Ganga at Triveni Sangam. It accounts for 10.7% of the country's catchment area, draining an extensive 345,848 square km^2 (Bawa et al. 2014; Joshi et al. 2022). The Yamuna holds not only cultural but also economic significance for India

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Moreover, the Ganga River sustains over 500 million people across 11 basin states and provides a habitat for diverse flora and fauna. Its journey through three distinct biogeographic zones—Himalaya, Gangetic Plain, and Coasts—results in a unique biodiversity assemblage. In Prayagraj's riverine ecosystems, the confluence of the Yamuna and Ganga creates a dynamic environment, including shifting sandbanks, marshes, wetlands, and riparian forests. These habitats support a rich array of wildlife, from insects to mammals, with the rivers' seasonal variations, sandy banks, and submerged vegetation serving as vital nesting and foraging grounds.

In these dynamic riverine habitats, more than 160 aquatic species thrive, ranging from primitive phytoplankton to highly evolved vertebrates. Notably, the Ganga River alone supports over 143 species of fish, representing 20% of India's total freshwater fish species (Sarkar et al. 2012). The avian diversity in these habitats is equally impressive, with a significant presence of waterbirds such as the Indian Cormorant, Little egret, Intermediate egret, Cattle egret, Great Egret, Little tern, Lesser Whistling Duck, and Ruddy Shelduck. It has also strong hold of Several threatened bird species. One such emblematic species is the Indian Skimmer (EN), a charismatic bird known for its striking black-and-white plumage and remarkable feeding behavior. Indian Skimmers are predominantly found in riverine habitats, and their presence signifies the ecological integrity of the riverbanks and sandbeds. Other threatened species includes Egyptian Vulture (EN), Black-bellied Tern (EN), Woolly-necked Stork (VU), Sarus Crane (VU), River Tern (VU) etc.

The riverine ecosystem also hosts a diverse reptilian community, including 12 species of reptiles. Among them, the Three Striped roofed Turtle (CR), Red Crowned roofed turtle (CR), Gharial (CR), Indian softshell turtle (EN), Indian roofed turtle (VU), and Mugger (VU) are the high conservation priority species. These apex predators are not only charismatic but also essential for maintaining the ecological balance of the riverine ecosystems. Furthermore, the Ganges River Dolphin, one of the world's rarest and most endangered cetaceans, calls the Yamuna and Ganga rivers home. This iconic species serves as an indicator of water quality and overall ecosystem health.

Addressing the complex conservation challenges posed by these unique riverine ecosystems necessitates more than episodic efforts or short-term projects. Instead, it demands a sustained, systematic, and scientifically rigorous approach that spans years, if not decades. Long-term monitoring is the cornerstone of effective conservation and management. It allows

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researchers and conservationists to observe changes over time, understand ecological trends, and make informed decisions about conservation strategies. In the context of Prayagraj's riverine ecosystems, long-term monitoring takes on a dual role: it helps unravel the mysteries of these intricate ecosystems while providing the critical data needed for informed and adaptive management strategies. By continuously observing and documenting the populations, behaviors, and threats to key riverine species, researchers can identify emerging issues, assess the effectiveness of conservation interventions, and adapt management approaches accordingly.

2.2. Brief Methods

The objectives under the proposed monitoring project have been achieved by followingmethodology given below:

Objective 1: To Assess the Population Dynamics of Conservation Priority Species in Prayagraj, Uttar Pradesh.

To assess the population dynamics of conservation priority species in Prayagraj, an integrated methodology combining literature review, field-based surveys, and advanced monitoring techniques had been employed. The study had commenced with an extensive literature review, where all relevant scientific studies on faunal composition, species ecology, and the impacts of habitat change on the riverine ecosystem had been examined. This review had helped in identifying knowledge gaps and refining the study's approach.

Following this, a reconnaissance survey had been conducted to identify potential habitats and intensive study sites. The broader landscape had been divided into 2×2 km grids across representative habitat types, which then had served as sampling units for data collection over the study period.

For terrestrial mammals, data had been collected using sign surveys and camera trapping. Sign surveys had been conducted along 1–10 km long trails traversing different habitat types, where indirect evidence such as pugmarks, hoof marks, scats, and other signs had been recorded and geo-referenced. Opportunistic direct sightings during these surveys had also been documented, along with habitat descriptions. Based on the results of these surveys, camera traps had been strategically installed within the grid system to monitor elusive and nocturnal mammals. Information on habitat and climate conditions around each camera site had also been gathered.

For aquatic mammals, especially the Ganges River dolphin, visual and acoustic survey methods had been utilized. Boat-based surveys had included both the tandem and single-boat

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Figure 2: Researchers recording the field observations in the studied landscape.

methods. In tandem surveys, two teams had navigated the river in sequence, with the second team maintaining a 1 km gap to ensure independence of observations. Sighting information such as group structure, angles, distances, GPS coordinates, and river morphology had been collected. In stretches unsuitable for tandem methods, single-boat surveys had been conducted with two observers and a recorder. In addition, acoustic monitoring using underwater hydrophones had been carried out. These hydrophones, sensitive to 100–160 kHz, had enabled detection of dolphin vocalizations in turbid conditions, thus increasing detection accuracy.

For avifaunal assessments, point counts, boat surveys, and opportunistic records had been implemented. Point counts of variable radius had been performed at fixed points along elevation gradients, with birds observed for 10-minute periods and sighting distances measured with rangefinders. Boat-based surveys had facilitated the observation of waterbirds across large and inaccessible areas. Observers had used binoculars and spotting scopes to record species presence, behavior, abundance, and habitat use with minimal disturbance. Additionally, all opportunistic sightings before and after formal sampling periods had been documented in daily logs.

For herpetofauna, a mix of shoreline foot transects, visual encounter surveys (VES), and mark-recapture techniques had been used. During shoreline foot surveys, teams of 2–3 observers had walked 2–4 km stretches of riverbank to detect turtles, gharials, otters, and other reptiles. VES had been performed from slowly moving boats (2–3 km/h) traveling 6–10 meters from the riverbank during morning hours. Observers had recorded reptile sightings in 500 m segments separated by 1 km intervals. Nocturnal spotlight surveys had also been conducted during new moon nights, where hatchlings or juveniles had been identified by eye shine. Microhabitat features such as soil type and water parameters had been measured at each site.

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For deeper demographic insights, mark-recapture studies had been carried out. Gill nets and baited box traps had been deployed in selected water segments for 4–6 hour intervals during day and night. Captured turtles had been identified to species level, morphometric data had been collected, and individuals had been tagged before being released to facilitate population estimates.

Across all taxa, GPS referencing had been consistently applied to geolocate sightings and monitor spatial patterns. Supplementary habitat data including vegetation structure, riverbank features, and human disturbance levels had been collected during each survey. The fieldwork had adhered to ethical guidelines, ensuring minimal disturbance to wildlife, and had been repeated annually to observe temporal trends in population dynamics.

Objective 2: To Understand the Breeding Biology and Feeding Ecology of Indian Skimmers

To understand the breeding biology and feeding ecology of Indian Skimmers (*Rynchops albicollis*), a comprehensive and systematic approach had been adopted. This objective had aimed to document their nesting behavior, incubation period, chick-rearing, and feeding patterns to inform conservation planning. It began with the identification of suitable nesting and foraging sites along riverbanks and sandbars. Field observations had been carried out to document behaviors such as courtship, foraging, parental care, and interspecies interactions using binoculars and spotting scopes. Habitat characteristics and microclimatic conditions had also been recorded simultaneously. Camera traps had been deployed at selected nest sites, camouflaged to avoid disturbance, and programmed to capture images at regular intervals including night-time activity.

To supplement visual data, passive acoustic monitoring (PAM) using SM4 acoustic device audio recorded to capture vocalizations of Indian Skimmers and assess their activity patterns. For dietary analysis, , direct field observations had been conducted throughout the day using binoculars and spotting scopes. From 5:00 AM to 6:00 PM, two trained observers had systematically documented the activity patterns of the birds, including foraging behavior, prey capture attempts, feeding, and interactions near nesting grounds. These continuous behavioral observations had provided preliminary insights into their dietary preferences and feeding ecology without the need for intrusive sampling.

Further, to study nesting success, systematic monitoring of nesting grounds had been undertaken during the peak breeding season from April to June. Visual surveys using spotting scopes and binoculars had been carried out to count the number of nests, adult birds, clutch

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sizes, and to record key behavioral aspects such as incubation and chick-feeding practices. Sandbar islands had been mapped using GPS, and transect-based fledgling counts had been conducted to estimate density. Observers had ensured minimal disturbance, and efforts had been made to avoid double-counting by excluding loafing fledglings or those previously observed.

To assess prey availability, various fishing techniques such as gill nets and cast nets had been employed at known active foraging sites of the Indian Skimmer. Sampling had been scheduled to coincide with the species' peak feeding hours to reflect natural feeding conditions. The captured aquatic organisms had been identified to the lowest feasible taxonomic level, with detailed records of species composition, body size, and relative abundance. Simultaneously, environmental parameters including water temperature, turbidity, and substrate characteristics had been measured to understand their role in prey distribution and availability.

Objective 3: To study the ecology and migration pattern of Indian skimmers

To study the migration pattern of Indian Skimmers (*Rynchops albicollis*), the methodology had been designed to involve the capture, tagging, and satellite-based monitoring of approximately six individuals from different nesting sites. This approach had aimed to generate detailed information on movement ecology, habitat selection, and seasonal migration routes. Satellite telemetry had been identified as a suitable and advanced method to track the long-range movements of these birds, especially across remote and inaccessible regions. While the preparatory groundwork, including site selection and permissions, had been initiated, the procurement process for GPS-based satellite telemetry devices were sunder progress.

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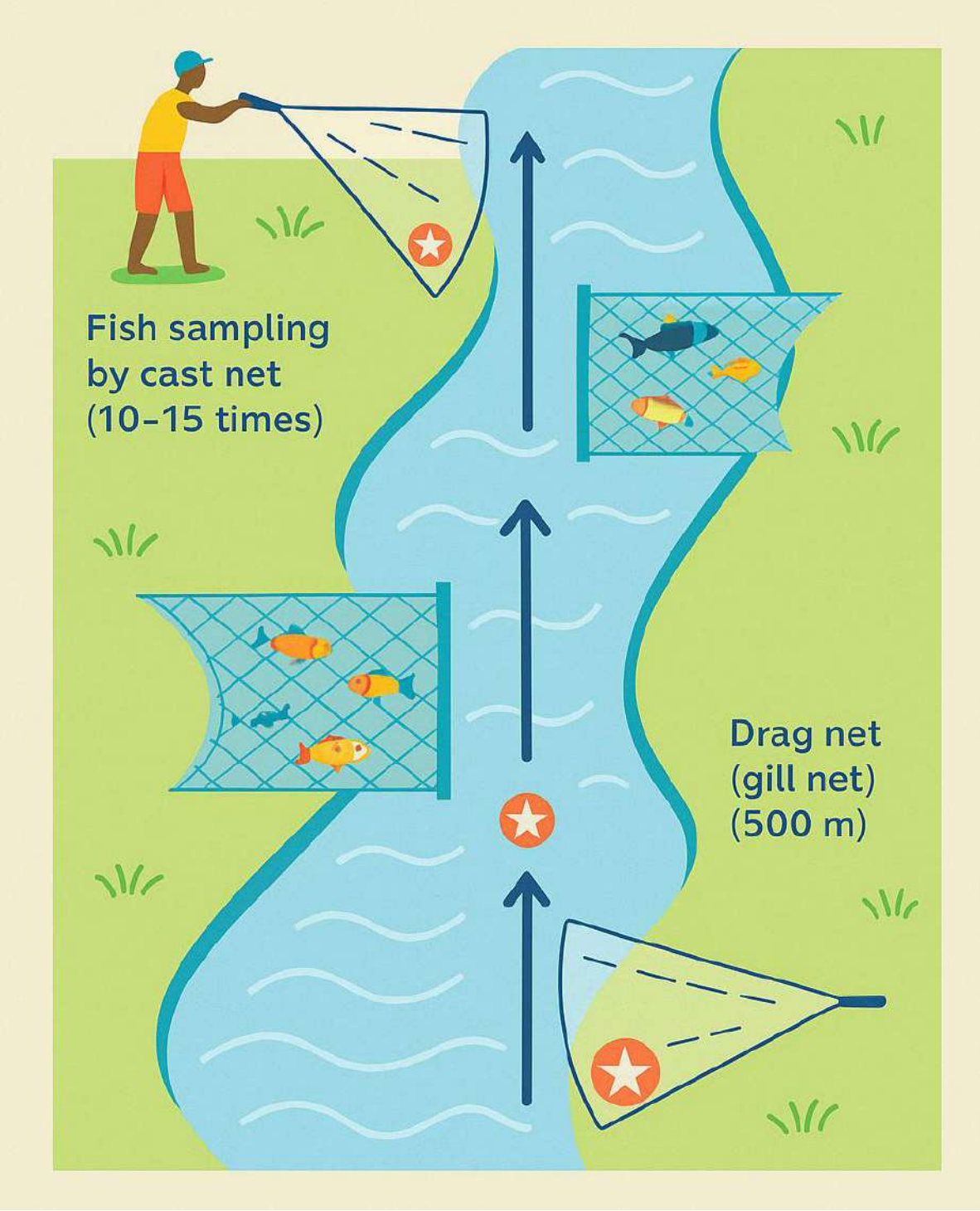


Figure 3: Diagrammatic representation of fish sampling in the study landscape.

Objective 4: To Understand Planform Dynamics of the Ganga and Yamuna Rivers in Prayagraj, Uttar Pradesh

This objective aimed to investigate the planform dynamics of the Ganga and Yamuna rivers in Prayagraj, focusing on meander formations, channel shifts, and geomorphic changes over time.

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These fluvial dynamics had been recognized as crucial drivers affecting the formation and disappearance of sandbars, which directly influence the availability and stability of nesting sites for water birds. As water levels rise and fall seasonally, these changes had altered nesting habitats, necessitating continuous monitoring to support conservation planning. Accordingly, the study had intended to assess the spatial-temporal evolution of the rivers and identify emerging sandbars that serve as critical bird habitats, enabling the delineation of buffer zones and ensuring the protection of these dynamic nesting grounds.

Under this objective, the activity involve acquiring multi-temporal satellite imagery to analyze historical river channel dynamics. Time-series data from high-resolution sources such as USGS (Landsat), ESA (Sentinel), and Bhuvan (NRSC) had been identified as essential for tracking geomorphic changes, detecting abandoned channels, and evaluating meander cut-offs. However, the acquiring of satellite imagery and relevant datasets were under process.

Further field surveys had been conducted to assess the physical characteristics of nesting sites along the riverbanks. These surveys had aimed to collect data on location (GPS coordinates), sandbar height and area, substrate composition, vegetation cover, proximity to human settlements, and natural or anthropogenic disturbances. Observers had also conducted systematic observations of prey availability and water conditions near the nesting zones to better understand the suitability of these habitats for breeding birds.

Objective 5: Assessing the Habitat Quality and threats of Conservation Priority Species in Prayagraj, Uttar Pradesh

This objective aimed to assess the habitat quality and identify threats to conservation priority species within the riverine ecosystems of Prayagraj. This objective focused on both ecological and socio-economic dimensions to understand the integrity of critical habitats and pressures affecting species survival.

To evaluate habitat quality and species composition, systematic field surveys had been conducted across key habitats. Physicochemical parameters such as water temperature, pH, turbidity, dissolved oxygen, and nutrient levels had been measured using HANNA Multiparameter HI98594 and YSI ProQuatro Multiparameter Meter. Alongside abiotic factors, biotic parameters such as species richness, composition, and relative abundance had been recorded through direct observations and systematic sampling. These datasets will help to determine the ecological suitability and overall health of the habitats utilized by conservation priority species.

In addition to ecological assessment, the field survey conducted on identifying natural

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and anthropogenic threats. Natural threats such as predation pressure and interspecies competition had been recorded through field observations and monitoring. Anthropogenic threats including pollution, sand mining, riverbank encroachment, plastic waste accumulation, developmental infrastructures, and other human disturbances had been documented during field visits across all study sites.

To complement field-based threat assessments, a semi-structured questionnaire survey had been developed and implemented to understand the socio-economic status of local riverine communities and their dependency on riverine resources. The questionnaire included both close- and open-ended questions to capture information on fishing practices, livestock grazing, extraction of natural materials, and community perspectives on conservation. Efforts will be made to sample a minimum of 30% of households within each identified settlement cluster, in accordance with guidelines provided by the National Sample Survey Organization (NSSO, 2011), Government of India.

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3. Results

The study landscape is largely comprising of agricultural land and urban areas with rapidly growing smart city. The city is undergoing significant development and urbanization, with a focus on creating a more sustainable and technologically advanced urban environment. Besides the district holds significant religious and cultural importance, rooted in its glorious past and present. Along with the urban areas, the study area also encompasses the presence of riverine habitats, particularly along the banks of the Yamuna and Ganga rivers. The Ganga and Yamuna rivers flowing through the study area provide critical riverine habitats. These habitats support a wide range of aquatic, terrestrial as well as many avian fauna and serve as important breeding grounds, foraging areas, and migration routes for these species. The riverine habitats are characterized by their dynamic nature, with seasonal variations in water levels exhibiting braided channel pattern giving rise to sandy banks serve as nesting grounds for birds and provide basking spots for reptiles and submerged vegetation such as water hyacinth and water lilies, creates habitats for aquatic insects, fish, and other aquatic organisms. The interaction between the expanding smart city and the riverine habitats presents a unique opportunity to

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study the ecological dynamics, environmental impacts, and conservation challenges within this evolving landscape.

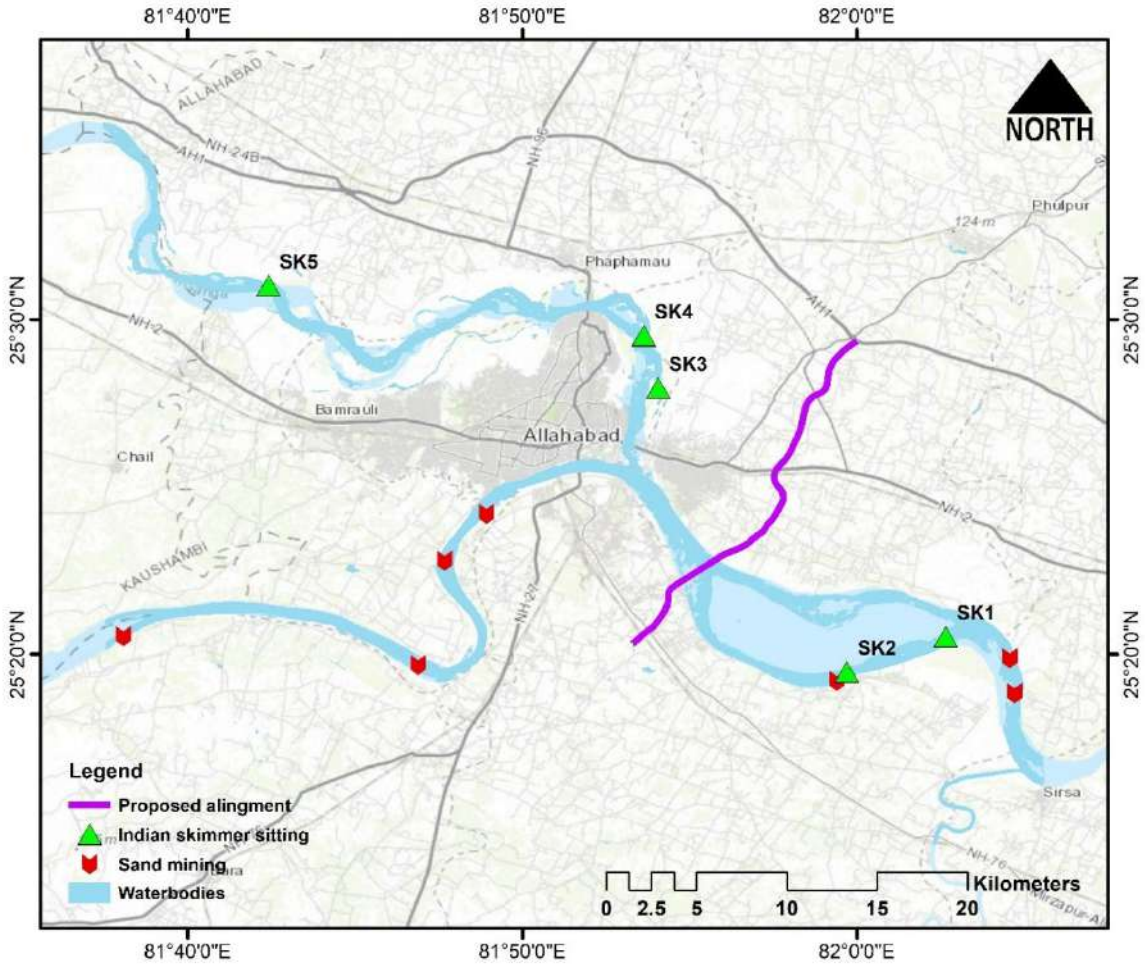


Figure 4: Map showing the distribution of Indian Skimmer along the Ganga river in Prayagraj.*Note: Id Number of the nesting sites refers to Table 1and 2.*

Following a comprehensive reconnaissance survey, the riverine habitat of Prayagraj was classified into three distinct stretches: Yamuna, Ganga upstream, and Ganga downstream (post-Sangam). Intensive fieldwork was conducted across these stretches, enabling the documentation of key faunal groups including avian species, fishes, amphibians, reptiles, and mammals. Among the notable findings, a total of 119 individuals of Indian Skimmer (Rynchops albicollis) were recorded at five locations along the Ganga River (Table 1) with additional records of Little Terns, highlighting the ecological importance of these riverine sandbars for avifauna.

However, the 2025 nesting season for these birds were significantly impacted by the Maha Kumbh Mela 2025, a massive religious gathering that led to large-scale anthropogenic

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disturbances including increased boat traffic, crowd movement, habitat trampling, waste generation, and temporary constructions across the riverbanks. These activities caused a noticeable deviation in the nesting cycles of Indian Skimmer and Little Tern, with nesting delayed from their usual April–May window to late May and June.

During the survey, 24 sandbars were identified, yet only 5 supported sightings of Indian Skimmer (Table 1), and just 3 sites—Om Gayatri Nagar, Bela Shailabi Gair Abad, and Mubarakur Puran Kachar—were confirmed as active nesting grounds (Table 2). These nests were located on temporary sandy islands ranging from 0.68 to 21.6 hectares, and featured shallow depressions with a mean diameter of 15.27 ± 0.21 cm, positioned 0.42 to 1.06 km from the riverbank and up to 4.73 km from human habitation. The spatial isolation of these islands typically offers a safe haven for ground-nesting birds.

However, due to delayed nesting, chick hatching occurred in early to mid-May, just as monsoon rainfall intensified. As a result, rising water levels submerged many of the sandbars, leading to nest inundation and high chick mortality. We also recorded that many chicks were still in their non-volant (flightless) stage and unable to escape the encroaching floodwaters. Tragically, numerous chicks were washed away, resulting in significantly low breeding success for both Indian Skimmer and Little Tern in 2025. This disruption underscores the sensitivity of riverine breeding birds to hydrological and anthropogenic changes. Although post-Kumbh water flushing improved certain physicochemical parameters of the river, such as dissolved oxygen and resistivity, it simultaneously altered the natural flow regime, exposing vulnerable nesting species to devastating ecological consequences.

Additionally, we also recorded the clutch size of Little tern and Indian Skimmers varied from one to three eggs and one to four eggs respectively in this study years. Among the nests observed in (n=68 (26 Little tern nest and 42 Indian skimmer nest) (Figure 4). The islands were predominantly barren, with occasional patches of grasses and shrubby vegetation. These habitats provided suitable conditions for Indian Skimmers to establish their nests and carry out their breeding activities. It was observed that Indian Skimmers shared their nesting colonies with Little Terns separated by a distance of minimum 1 m and maximum 52 m in same island. We also observed the few unusual nests carrying three River Tern eggs and one Indian Skimmer egg from one of the islands. We confirmed the nest was actively incubated by River terns before the observation.

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Figure 5: (a) Nesting sites of Indian Skimmer and Little tern. (b) Indian Skimmer and Little Terns in their nesting site with their Chicks.

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Table 1: Number of individuals of Indian Skimmer recorded during the Survey.

ID	Locality	Numbers of Birds
SK1	Pakkiha Ghat	22
SK2	Diha Ghat	19
SK3	Om Gayatri Nagar	64
SK4	Bela Shailabi Gair Abad	20
SK5	Mubarakpur Puran Kachar	25

Note: ID of the nesting site refers to the location mentioned in Figure 4.

Table 2. Nesting sites, number of nests of Indian Skimmers in the study area during May 2025.

ID	Locality	Area (ha)	Distance from Mainland (m)	Distance from Human habitation (m)	No. of Nest
SK3	Om Gayatri Nagar	10.2	0.19	1.4	36
SK4	Bela Shailabi Gair Abad	9.4	0.35	1.6	5
SK5	Mubarakpur Puran Kachar	13.8	0.16	8.1	7

Note: ID of the nesting site refers to the location mentioned in Figure 4.

Further, for understanding the bird's diversity in the study landscape we used Point Count samples along with the opportunistic sampling during the transects/ trails walked. A total of 79 species of birds were identified belonging to 3 families. Rank abundance test revealed that Anatidae family was the most dominant family followed by, Phalacrocoracidae, Sturnidae etc. The most frequently observed species were Lesser whistling Duck, Bank Myna, Little cormorant and Painted Stork. Threatened species such as Egyptian Vulture (EN), Black-bellied Tern (EN), Indian Skimmer (VU), Woolly-necked Stork (NT), Sarus Crane (VU), Painted Stork (NT), Black-necked Stork (NT), Black-headed Ibis (NT) (Annexure1).

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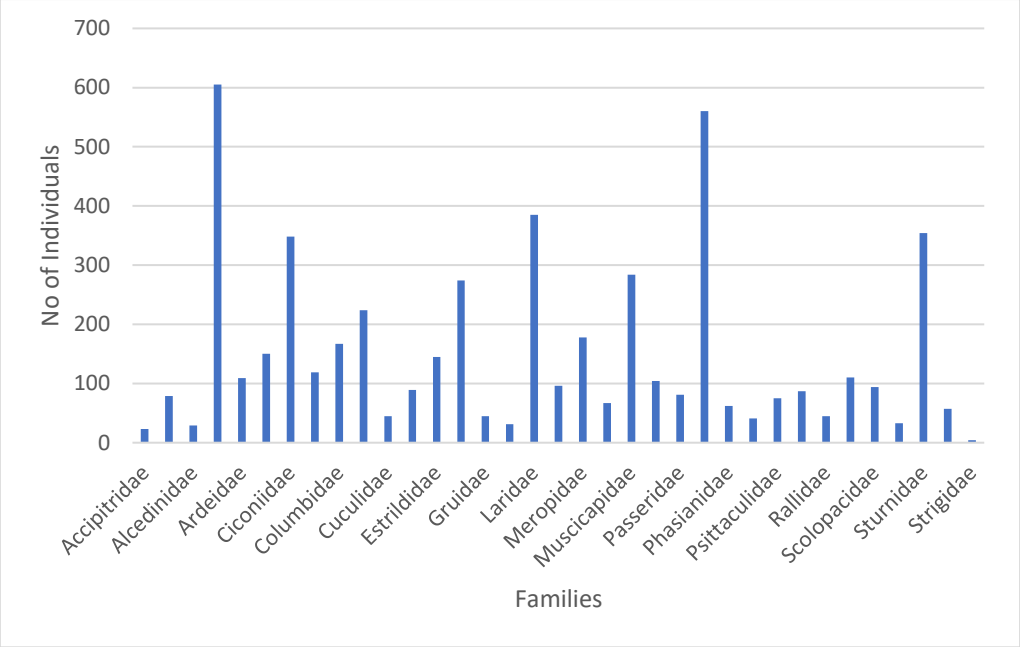


Figure 6: Bar depicts the rank abundance of families of Aves in the studied landscape.



Indian Eagle Owl



River Lapwing



Asian Openbill



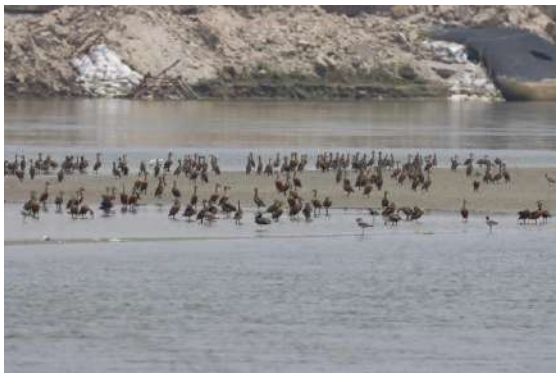
Pied Kingfisher

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Sand Lark



Lesser Whistling Duck



Blue Tailed Bee eater



Crested Lark



Painted Stork



Indian Skimmer



Cattle Egret



Sarus Crane

Figure 7: Pictures of few Bird species documented during the study period.

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Further our comprehensive study on ichthyofaunal diversity of the river Ganga and Yamuna reveals a rich array of fish species inhabiting these iconic water bodies. We conducted an extensive survey of 32 sampling sites with 16 sites located along the Ganga River and 7 sites along the Yamuna River. Our sampling efforts yielded a total of 41 fish species, which were classified into 13 distinct families (Table 3). The Cyprinidae family dominated the species composition with 14 species, followed by Bagridae family with 7 species and the Sisoridae family with 4 species (Figure 9). The conservation status of the identified species was assessed using IUCN Red list categories. Two species *Parambassis lala* (Hamilton, 1822) and *Bagarius bagarius* (Hamilton, 1822) were categorized as Near Threatened (NT), While *Oreochromis mossambicus* (Peters, 1852) and *Botia rostrata* (Günther, 1868) were classified as Vulnerable (VU). The majority of species were found to be Least Concern (LC), and one species, *Otolithoides pama* (Hamilton, 1822) was categorized as Data Deficient (DD).

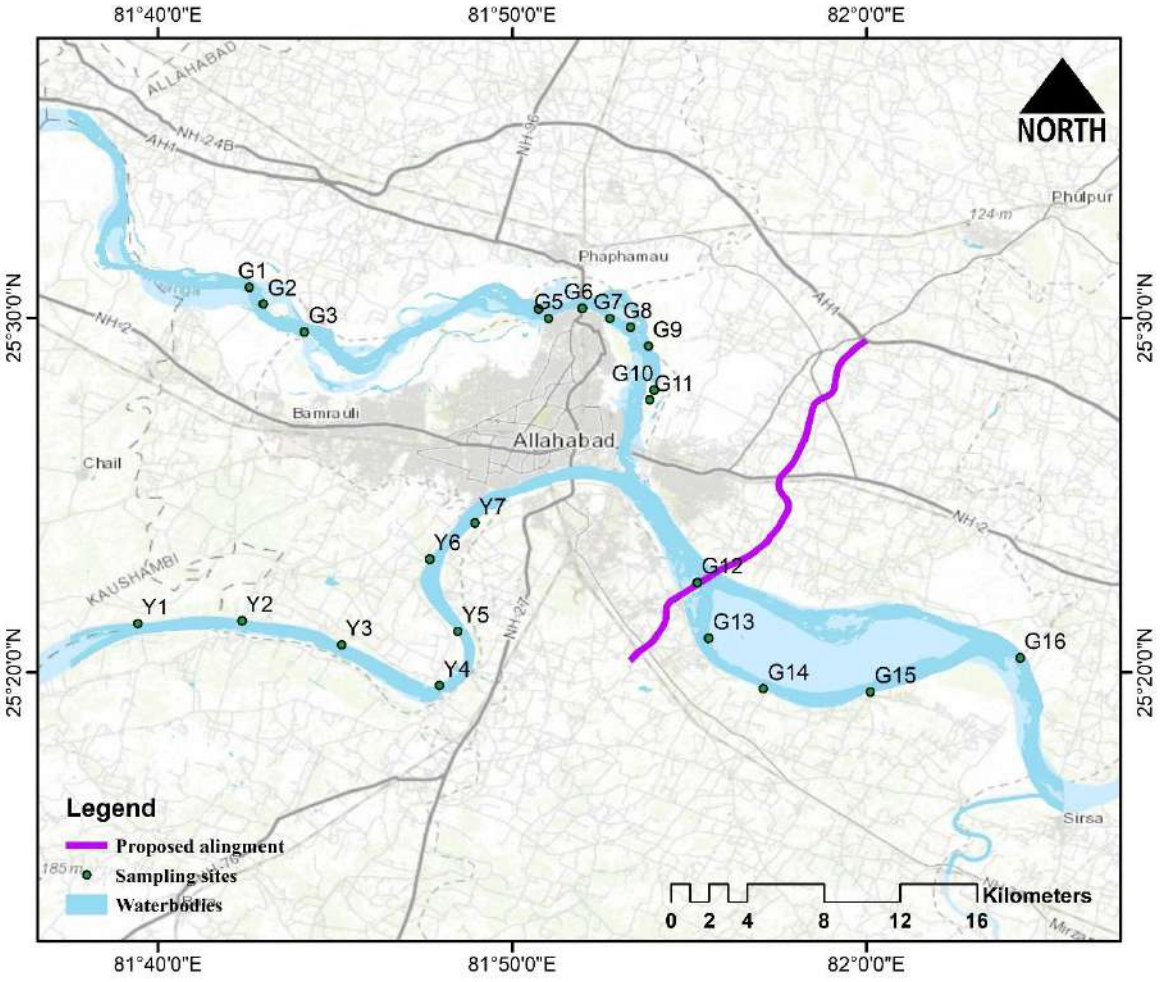


Figure 8: Map showing the distribution of fish sampling site in the study landscape.

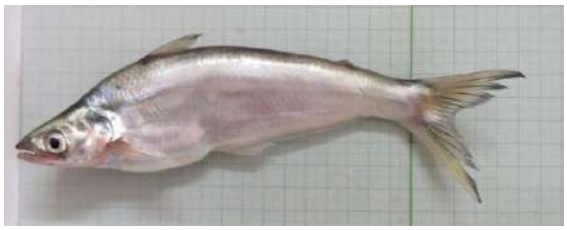
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Cyprinus carpio



Mystus armatus



Eutropiichthys vacha



Gagata cenia



Xenentodon cancila



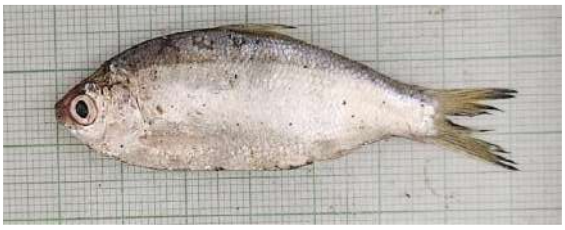
Clupisoma garua



Mastacembelus armatus



Otolithoides pama



Gudusia chapra



Schistura beavani



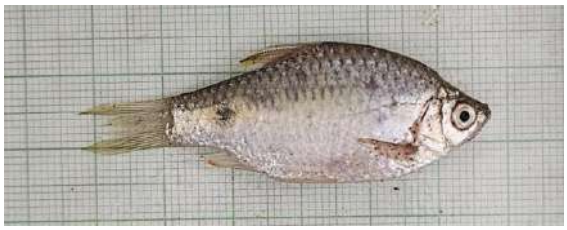
Rita rita



Mystus gulio

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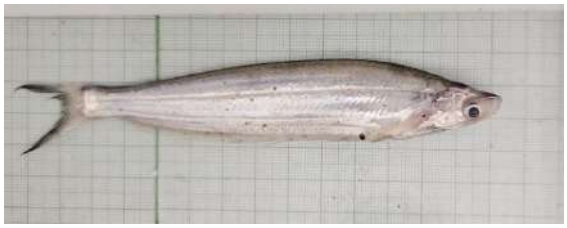
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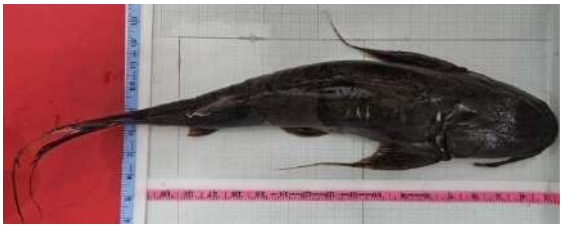
Pethia conchonius



Puntius ticto



Pachypterus atherinoides



Bagarius bagarius



Puntius sophore



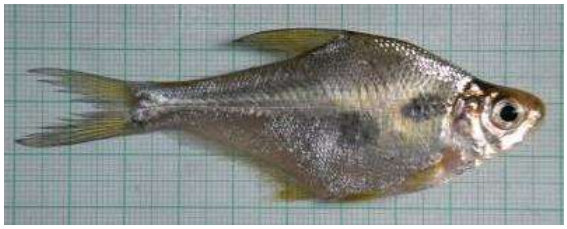
Schistura corica



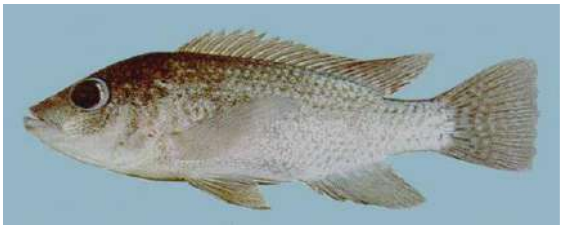
Macrognathus pancalus



Glossogobius giuris



Osteobrama cotio



Oreochromis mossambicus



Nandus nandus



Parambassis lala

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Labeo gonius



Botia rostrata



Chanda nama



Glyptothorax telchitta



Rita gogra



Gagata sexualis



Corica soborna



Sperata seenghala



Sperata aor



Setipinna phasa



Securicula gora



Cabdio morar

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Crossocheilus latius



Cirrhinus reba



Mystus cavasius



Gonialosa manmina



Salmophasia bacaila

Figure 9: Photographs of the fish identified from the study landscape.

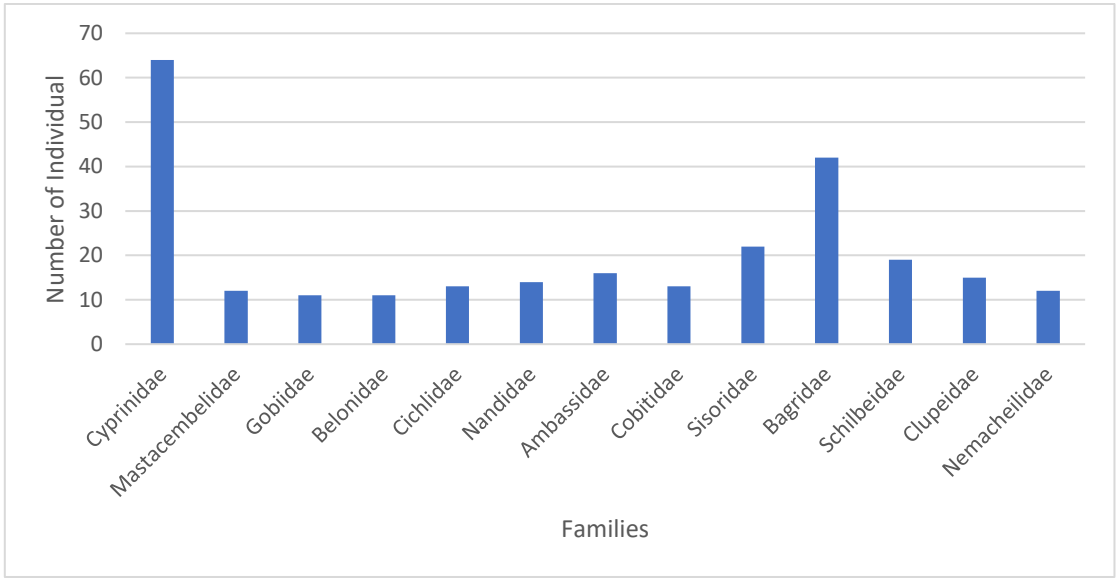


Figure 10: Bar depicts the rank abundance of families of Aves in the studied landscape.

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Table 3. Fish species documented in the study area during April-June 2025.

SL. NO.	Species	Y1	Y2	Y3	Y4	F5	Y6	Y7	G1	G2	G3	G4	G5	G6	G7	G8	G9	G10	G11	G12	G13	G14	G15	G16
1	***Bagarius bagarius* (Hamilton, 1822)**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	+	+	-	-	-	-	-
2	***Botia rostrata* (Günther, 1868)**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	+	-	-	-	-	-	-
3	***Cabdio morar* (Hamilton, 1822)**	+	+	+	+	-	+	+	-	-	-	-	+	+	+	+	+	+	+	+	+	-	+	+
4	***Chanda nama* (Hamilton, 1822)**	+	+	+	+	+	+	+	-	+	+	+	+	+	+	+	+	+	+	+	+	+	+	+
5	***Cirrhinus reba* (Hamilton, 1822)**	-	-	-	+	-	-	+	-	-	-	-	+	+	-	-	-	+	-	-	+	+	-	-
6	***Clupisoma garua* (Hamilton, 1822)**	-	-	-	-	-	-	+	-	+	-	-	-	+	+	-	-	+	-	-	-	+	+	-
7	***Corica soborna* (Hamilton, 1822)**	-	-	+	+	-	+	+	-	-	-	+	-	+	+	-	-	+	+	-	+	+	-	-
8	***Crossocheilus latius* (Hamilton, 1822)**	-	-	+	+	-	-	+	-	-	-	-	-	+	+	-	-	-	+	-	+	-	-	-
9	***Cyprinus carpio* (Linnaeus, 1758)**	-	-	+	-	-	-	+	-	-	+	-	-	+	-	-	-	+	+	-	+	-	-	-
10	***Eutropiichthys vacha* (Hamilton, 1822)**	-	-	-	-	+	-	+	+	+	+	-	-	+	-	-	+	+	-	-	+	-	+	+
11	***Gagata cenia* (Hamilton, 1822)**	-	-	-	-	-	-	-	+	+	+	+	+	+	+	-	+	+	+	-	-	+	+	-
12	***Gagata sexualis* (Tilak, 1970)**	-	-	-	-	-	-	+	-	+	+	+	+	+	-	-	+	+	+	+	-	+	-	+
13	***Glossogobius giuris* (Hamilton, 1822)**	-	-	+	-	-	-	+	-	-	+	-	+	+	+	+	+	+	-	-	+	-	+	+
14	***Glyptothorax telchitta* (Hamilton, 1822)**	-	-	+	-	-	-	+	-	-	-	-	-	+	-	-	-	+	+	-	+	+	-	-

15	***Gonialosa manmina* (Hamilton, 1822)**	+	+	+	+	-	+	+	-	+	-	+	+	+	+	+	+	+	+	+	+	+	+
16	***Gudusia chapra* (Hamilton, 1822)**	+	+	+	+	+	+	+	-	+	+	+	+	+	+	+	+	+	+	-	+	+	+	-
17	***Labeo gonius* (Hamilton, 1822)**	-	-	-	-	-	+	+	-	-	+	-	-	+	-	-	+	-	+	-	-	-	-	-
18	***Macrognathus pancalus* (Hamilton, 1822)**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	+	+	-	-	+	-	+	-
19	***Mastacembelus armatus* (Scopoli, 1777)**	-	-	+	-	-	+	+	-	-	-	-	+	+	-	-	-	+	-	+	+	-	-	-
20	***Mystus armatus* (Valenciennes, 1840)**	-	-	-	-	-	-	-	-	+	+	-	-	+	-	-	-	+	+	-	+	-	-	-
21	***Mystus cavasius* (Hamilton, 1822)**	-	-	-	-	-	-	-	-	+	+	-	-	+	-	-	-	+	+	-	-	-	-	-
22	***Mystus gulio* (Hamilton, 1822)**	-	-	-	-	-	-	-	+	+	+	-	+	+	-	-	-	+	+	-	+	-	-	-
23	***Nandus nandus* (Hamilton, 1822)**	-	-	-	-	-	-	-	-	-	-	-	+	+	-	-	-	-	+	-	-	-	-	-
24	***Oreochromis mossambicus* (Peters, 1852)**	-	-	-	-	-	-	+	-	-	-	-	-	-	-	-	-	+	-	-	-	-		-
25	***Osteobrama cotio* (Hamilton, 1822)**	+	+	-	-	+	-	+	-	-	-	+	+	+	+	+	+	+	+	+	+	+	+	+
26	***Otolithoides pama* (Hamilton, 1822)**	-	-	-	-	-	-	-	+	+	+	-	+	-	+	+	+	+	+	+	+	-	-	+
27	***Pachypterus atherinoides* (Bloch, 1794)**	-	-	-	+	-	-	+	-	+	+	-	-	+	-	-	+	+	+	-	+	-	-	-
28	***Parambassis lala* (Hamilton, 1822)**	-	-	-	+	-	-	-	-	-	-	-	-	-	-	-	-	+	-	-	-	-	-	-
29	***Pethia conchonius* (Hamilton, 1822)**	+	+	+	+	+	+	+	-	+	+	+	+	+	+	+	+	+	+	+	+	+	+	+

30	***Puntius sophore* (Hamilton, 1822)**	+	-	+	+	+	+	+	-	-	-	+	+	+	+	-	+	+	+	+	+	+	+	-
31	***Puntius ticto* (Hamilton, 1822)**	+	+	-	+	+	+	+	+	+	+	+	+	+	+	+	+	+	+	+	+	+	+	-
32	***Rita gogra* (Sykes, 1839)**	-	-	-	-	-	-	+	-	-	-	-	-	+	-	-	+	+	-	+	+	-	+	-
33	***Rita rita* (Hamilton, 1822)**	-	-	+	-	-	+	+	-	-	+	-	+	+	-	-	-	+	+	-	+	+	-	+
34	***Salmophasia bacaila* (Hamilton, 1822)**	+	+	+	+	+	+	+	-	+	+	+	-	+	+	+	+	+	+	+	+	+	+	-
35	***Schistura beavani* (Günther, 1868)**	-	-	-	-	-	+	+	-	-	-	-	+	-	+	-	-	+	+	-	+	+	-	-
36	***Schistura corica* (Hamilton, 1822)**	+	-	-	+	+	-	-	+	-	-	+	-	+	-	+	-	+	-	-	-	+	+	-
37	***Securicula gora* (Hamilton, 1822)**	+	+	+	+	+	+	+	+	-	-	+	+	+	+	-	+	+	+	+	+	-	+	-
38	***Setipinna phasa* (Hamilton, 1822)**	+	-	-	-	-	+	-	-	+	-	+	-	-	-	-	-	-	+	-	+	-	-	-
39	***Sperata aor* (Hamilton, 1822)**	-	-	-	-	-	-	-	-	+	+	-	-	+	-	-	+	-	-	-	+	-	-	-
40	***Sperata seenghala* (Sykes, 1839)**	-	-	-	-	-	+	+	-	-	+	-	+	+	-	-	-	+	+	-	+	-	-	-
41	***Xenentodon cancila* (Hamilton, 1822)**	-	-	-	-	-	-	+	-	-	-	-	+	-	-	-	-	+	+	-	+	-	-	-

We also made intense field survey in terrestrial as well as aquatic habitat which has resulted in documentation of Seven (7) species of mammals using signs, animal droppings, and direct sightings (Figure 11, Annexure 7). A total of 46 signs of non-invasive evidences of mammals were recorded in the study period.The overall encounter rate was highest for Nilgai (0.032± 0.011), followed by Golden Jackel (0.019±0.009) and others were less uniformly distributed in most of the sampling trails walked. Gangetic River Dolphins were also documented in Lower stretches of river Ganga (Table4). Additionally a total of three species of amphibians and Six species of reptiles were recorded during the survey (Annexure 4 and 5).

Table 4: Gangetic River Dolphin sighting Locations

Sl no	Locality	Latitude	Longitude	No. of Individuals
1	Lawayan Kalan Uparhar	25.368002°	81.925053°	4
2	Lawayan Kalan Uparhar	25.357656°	81.926145°	7
3	UPSIDC Industrial Area, Naini	25.345448°	81.927481°	11



Nilgai **Gangetic dolphin**

Figure 11: Pictures of few mammals documented during the study period.

3.1 Physicochemical Analysis of River Ganga and Yamuna in the study landscape of Prayagraj.

Physicochemical properties of water from the Yamuna and Ganga rivers were analysed at multiple sampling sites in Prayagraj during late May 2025. A total of 21 sites: 11 sites in Yamuna and 10 sites in Ganga were sampled. Parameters measured include temperature, pH,

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pressure, ORP, DO, conductivity, TDS, salinity, nitrate, and chloride, which help to assess water quality and identify anthropogenic influences.

Temperature ranged between 30.4°C to 34.8°C in both rivers. Yamuna generally exhibited slightly higher temperatures compared to Ganga. This could be attributed to slower flow velocity in Yamuna. The pH values in both rivers remained within the acceptable range of 7.2 to 8.5, indicating neutral to slightly alkaline conditions which are generally suitable for aquatic life. A marginally higher pH in Yamuna may suggest greater photosynthetic activity or local influence of alkaline effluents. The Dissolved Oxygen (DO) levels in Yamuna varied significantly across sites, from 30.7% to 60.1% saturation, with DO concentration ranging from 2.14 to 4.23 mg/L, showing spatial heterogeneity. In contrast, Ganga showed higher and more consistent DO levels, reaching up to 92.2% saturation with DO values up to 6.72 mg/L. This improved oxygenation in Ganga is likely a result of post-Kumbh water flushing, where large volumes of fresh water were released after the event to dilute pollution and improve river health. The effect of this flushing was visible in higher DO concentrations, particularly at downstream sampling sites.

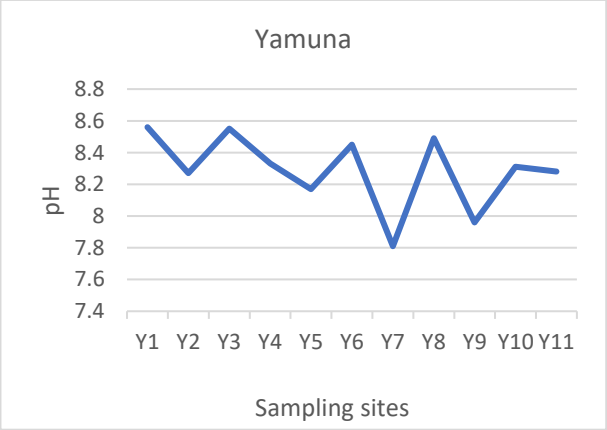
Oxidation Reduction Potential (ORP) was generally more negative in Ganga than in Yamuna, indicating more reducing conditions, especially at sites with lower DO. The ORP ranged from -2 to -51.7 mV in Ganga, suggesting some potential for organic pollution, but also natural decomposition. In Yamuna, ORP values were comparatively less negative, though still suggesting moderate reducing conditions. In terms of Conductivity and Total Dissolved Solids (TDS), Yamuna showed consistently higher values (Conductivity: ~1144–1198 µS/cm, TDS: ~625–670 mg/L) than most Ganga sites, suggesting higher ionic concentration and possibly more pollution. Notably, Ganga sites upstream (S12–S15) had low conductivity and TDS (as low as 301 mg/L), indicating cleaner stretches. However, some central Ganga sites (S18–S21) exhibited increased TDS and conductivity, likely reflecting localized disturbances or accumulation of nutrients during the congregation of pilgrims during the Kumbh.

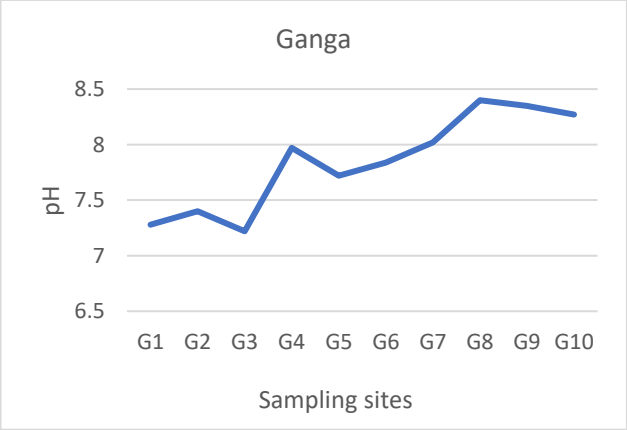
Nitrate levels, an indicator of nutrient loading, were found in trace amounts or not detected at most sites, except for Ganga site S14 (7.21 mg/L) and S18 (3.66 mg/L). This localized spike may indicate inputs from untreated sewage or organic waste, likely related to temporary settlements and religious offerings during Kumbh Mela. Chloride concentration showed moderate levels in both rivers, ranging from 130 to 345 mg/L, with higher values observed in Yamuna, especially at S1, S5, and S10. Elevated chloride levels in Yamuna could suggest urban

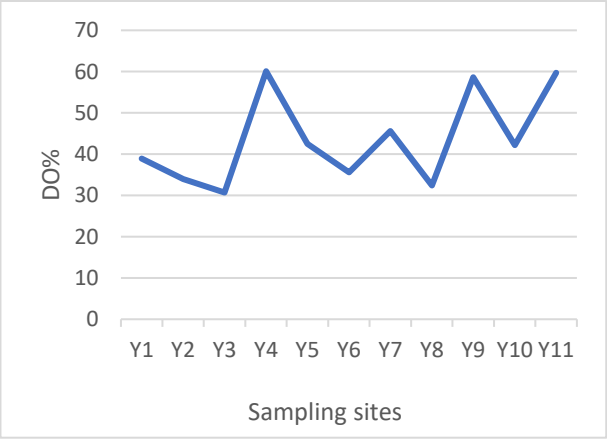
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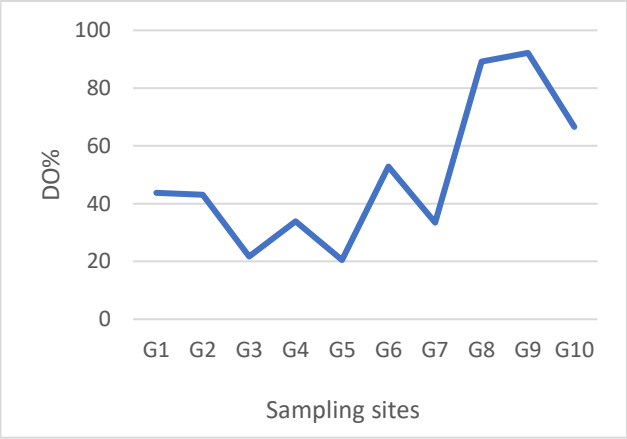
runoff and domestic discharges, which are common in highly urbanized stretches. Salinity remained low in both rivers, with values between 0.22–0.57 ppt, suggesting freshwater conditions suitable for aquatic fauna.

Overall, River Ganga appeared to have better water quality than River Yamuna, especially in terms of DO, conductivity, and TDS, possibly reflecting the positive short-term impacts of water quality interventions during Kumbh Mela 2025. However, localized spikes in nitrate and chloride in both rivers highlight the need for continued monitoring and post-event restoration efforts to mitigate long-term ecological stress.









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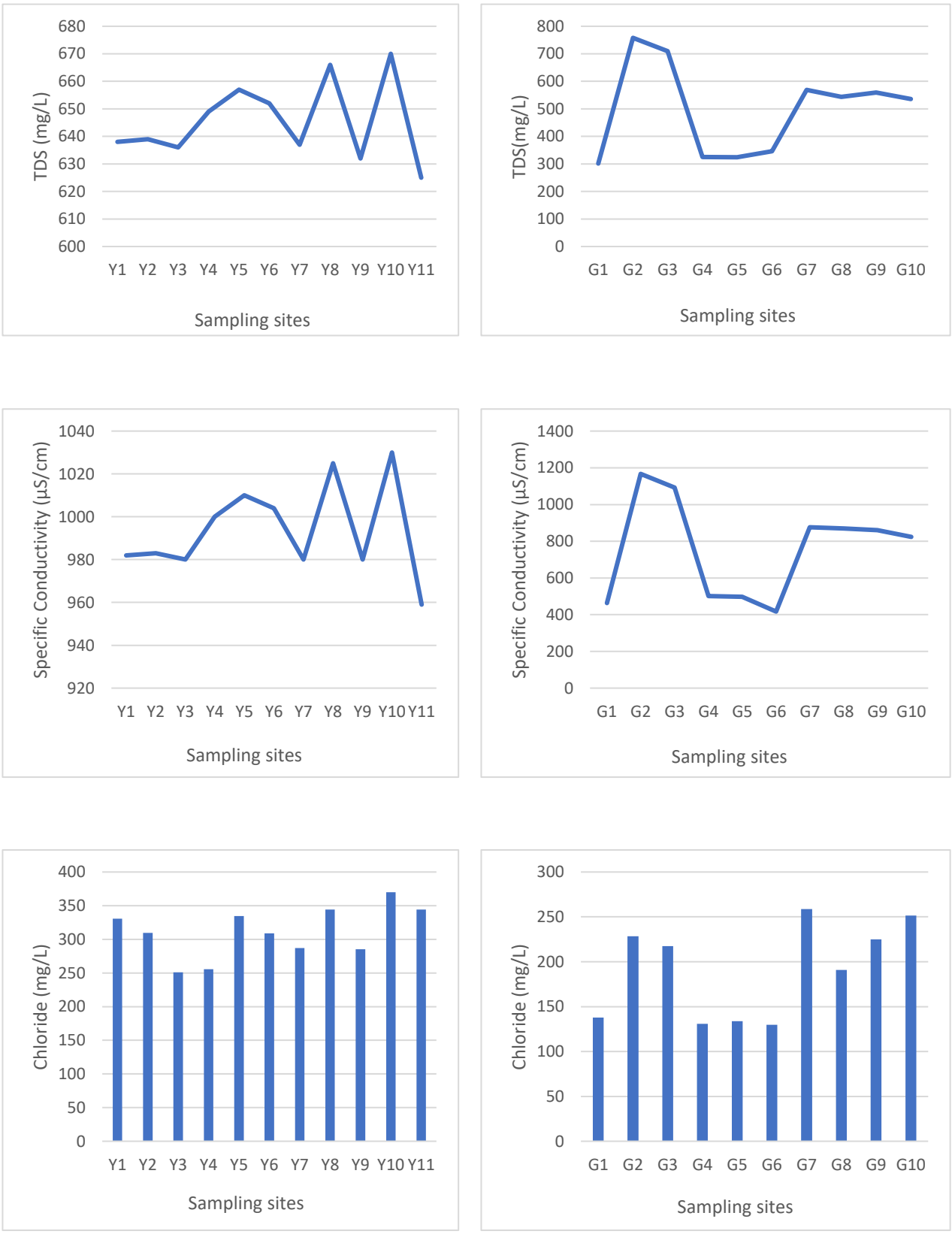


Figure 12: Variation in selected physiochemical parameters in both the river of study landscape.

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3.2 Threats and management

The survey conducted across the riverine stretch of the study landscape revealed several pressing threats to the fragile aquatic and riparian ecosystems, arising mainly due to anthropogenic pressures. One of the key observations was the transformation of river morphology during the dry season, which leads to the exposure of sandbars as water levels drop. These sandbars, serving as critical nesting grounds for species such as the Endangered Indian Skimmer (*Rynchops albicollis*), become physically connected to the riverbanks, making them highly vulnerable to external disturbances. This seasonal connection facilitates predation by feral dogs, trampling by grazing livestock, and intrusion by humans. Additionally, local communities, particularly children have been reported to collect bird eggs from these sandbars for playing purpose, a practice that jeopardizes the reproductive success of threatened bird species. Another notable threat is the use of these sandbars for the production of local alcohol, known as "Mahua," which not only leads to human interference but also degrades local water quality through chemical runoff and waste deposition, further endangering nesting sites. One of the most severe and wide-ranging threats identified during the survey was rampant and unregulated sand mining, especially along the Yamuna River. This activity disrupts the river's natural hydrological flow, leads to habitat destruction, and has far-reaching consequences for several threatened and vulnerable species. Among the most affected are the Endangered Gangetic Dolphin (*Platanista gangetica*), the Vulnerable Indian Roofed Turtle (*Pangshura tecta*), and various migratory bird species that rely on this ecosystem for feeding and nesting. The situation is further exacerbated by the indiscriminate dumping of household waste and fish bycatch along the riverbanks, pointing toward a lack of waste management infrastructure and weak enforcement of environmental regulations.

To minimize these impacts and conserve the biodiversity of the landscape, a comprehensive Wildlife Conservation and Management Plan is necessary. Protective measures must be undertaken to secure the nesting sandbars by designating them as no-entry zones during the critical breeding period from February to May. Fencing and signage should be installed to prevent human and livestock intrusion, while community awareness programs must be implemented to discourage egg collection and foster stewardship. Addressing the issue of feral dogs through sterilization and relocation programs, and regulating cattle movement through village-level agreements and eco-sensitive grazing policies, can significantly reduce physical threats to bird nesting habitats.

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The brewing of Mahua on nesting sandbars should be banned within ecologically sensitive zones, and alternative livelihood opportunities should be promoted to reduce the community's dependency on such activities. Monitoring of water quality during peak activity months can provide early warning signals for habitat degradation. Sand mining must be strictly regulated through the enforcement of no-mining zones, particularly around critical habitats, and scientific assessments should guide permissible areas and methods. Satellite-based surveillance and community vigilance can further strengthen monitoring. Efforts should also be made to establish basic waste disposal facilities in riverbank villages, while community clean-up campaigns and promotion of responsible fishing practices can help address the issue of dumped waste and fish bycatch.

In terms of the proposed bridge construction, mitigation measures must be adopted to ensure minimal ecological disruption. These include designing bridge piers in a manner that does not hinder sediment transport, avoiding construction activities during peak breeding and migration seasons, using silent piling technologies, reducing artificial lighting at night, and establishing buffer zones around construction sites. Post-construction, the restoration of disturbed habitats should be prioritized, including the creation of artificial sandbars to replace those that may be lost.

Further the study forms an integral part of a long-term ecological monitoring initiative aimed at understanding and conserving the key riverine species in Prayagraj. Through continuous assessment of water quality, the status of key indicator species, the project provides critical insights into the ongoing ecological changes in the region. The use of advanced tools such as drone-based habitat mapping, camera trapping and Radio collaring for species monitoring, will further enhances the robustness and outreach of the monitoring process. Collaborative efforts with forest department and research institute will further enrich species-specific conservation strategies and adaptive management.

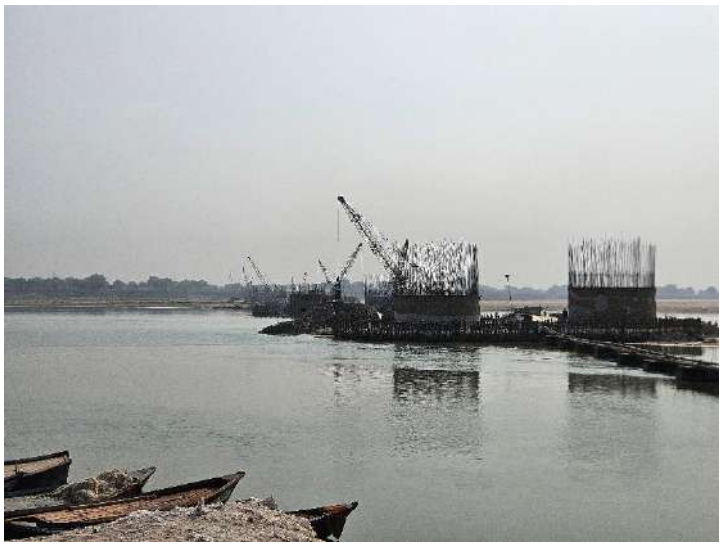
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Figure 13: Mentioned photographs are the major threats to Riverine ecosystem as well as threats to Indian Skimmer habitat. (a) and (b) Sand mining near Yamuna bank. (c) Feral dog chasing the Indian skimmer. and (d) Making of local alcohol “Mahua”. (e) Dumping of bycatch small fish. (f) Dumping of household waste near the banks of river.

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Glimpse of Under construction phase of Package-2 on Ganga river





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Annexure

Annexure 1: Checklist of avian fauna of the studied landscape of Prayagraj.

SL.No	Family	Common name	Scientific Name	IUCN status	WPA
1.	**Anatidae**	Lesser Whistling Duck	*Dendrocygna javanica*	LC	Schedule II
2.	**Phasianidae**	Indian Peafowl	*Pavo cristatus*	LC	Schedule I
3.	**Phasianidae**	Grey Francolin	*Francolinus pondicerianus*	LC	Not listed
4.	**Columbidae**	Rock Dove	*Columba livia*	LC	Not listed
5.	**Columbidae**	Oriental Turtle Dove	*Streptopelia orientalis*	LC	Not listed
6.	**Columbidae**	Eurasian Collared Dove	*Streptopelia decaocto*	LC	Not listed
7.	**Columbidae**	Red Collared Dove	*Streptopelia tranquebarica*	LC	Not listed
8.	**Columbidae**	Laughing Dove	*Streptopelia senegalensis*	LC	Not listed

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9.	**Columbidae**	Yellow-legged Green Pigeon	*Treron phoenicopterus*	LC	Not listed
10.	**Cuculidae**	Greater Coucal	*Centropus sinensis*	LC	Not listed
11.	**Cuculidae**	Common Koel	*Eudynamys scolopaceus*	LC	Not listed
12.	**Cuculidae**	Common Hawk Cuckoo	*Hierococcyx varius*	LC	Not listed
13.	**Rallidae**	White-breasted Waterhen	*Amaurornis phoenicurus*	LC	Not listed
14.	**Ciconiidae**	Painted Stork	*Mycteria leucocephala*	NT	Not listed
15.	**Ciconiidae**	Asian Openbill	*Anastomus oscitans*	LC	Not listed
16.	**Ciconiidae**	Woolly-necked Stork	Ciconia episcopos	VU	Schedule II
17.	**Ardeidae**	Striated Heron	*Butorides striata*	LC	Schedule II
18.	**Ardeidae**	Indian Pond Heron	*Ardeola grayii*	LC	Schedule II
19.	**Ardeidae**	Cattle Egret	*Bubulcus ibis*	LC	Not listed
20.	**Ardeidae**	Grey Heron	*Ardea cinerea*	LC	Schedule II
21.	**Ardeidae**	Intermediate Egret	*Ardea intermedia*	LC	Not listed
22.	**Ardeidae**	Little Egret	*Egretta garzetta*	LC	Not listed
23.	**Threskiornithidae**	Black-headed Ibis	*Threskiornis melanocephalus*	NT	Not listed
24.	**Phalacrocoracidae**	Little Cormorant	*Microcarbo niger*	LC	Schedule II
25.	**Phalacrocoracidae**	Great Cormorant	*Phalacrocorax carbo*	LC	Schedule II
26.	**Phalacrocoracidae**	Indian Cormorant	*Phalacrocorax fuscicollis*	LC	Schedule II
27.	**Recurvirostridae**	Black-winged Stilt	*Himantopus himantopus*	LC	Not listed
28.	**Charadriidae**	Common Ringed Plover	*Charadrius hiaticula*	LC	Not listed
29.	**Charadriidae**	Little Ringed Plover	*Charadrius dubius*	LC	Not listed
30.	**Charadriidae**	River Lapwing	*Vanellus duvaucelii*	NT	Not listed

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31.	**Charadriidae**	Red-wattled Lapwing	*Vanellus indicus*	LC	Not listed
32.	**Jacanidae**	Pheasant-tailed Jacana	*Hydrophasianus chirurgus*	LC	Not listed
33.	**Jacanidae**	Bronze-winged Jacana	*Metopidius indicus*	LC	Not listed
34.	**Scolopacidae**	Common Sandpiper	*Actitis hypoleucos*	LC	Not listed
35.	**Glareolidae**	Little Pratincole	*Glareola lactea*	LC	Schedule II
36.	**Laridae**	Indian Skimmer	*Rynchops albicollis*	EN	Schedule I
37.	**Laridae**	Black-headed Gull	*Chroicocephalus ridibundus*	LC	Not listed
38.	**Laridae**	Little Tern	*Sternula albifrons*	LC	Not listed
39.	**Laridae**	River Tern	*Sterna aurantia*	VU	Schedule I
40.	**Accipitridae**	Egyptian Vulture	*Neophron percnopterus*	EN	Schedule I
41.	**Accipitridae**	Shikra	*Accipiter badius*	LC	Not listed
42.	**Accipitridae**	Black Kite	*Milvus migrans*	LC	Not listed
43.	**Meropidae**	Green Bee-eater	*Merops orientalis*	LC	Schedule II
44.	**Meropidae**	Blue-tailed Bee-eater	*Merops philippinus*	LC	Schedule II
45.	**Alcedinidae**	Common Kingfisher	*Alcedo atthis*	LC	Not listed
46.	**Alcedinidae**	Pied Kingfisher	*Ceryle rudis*	LC	Not listed
47.	**Alcedinidae**	White-throated Kingfisher	*Halcyon smyrnensis*	LC	Not listed
48.	**Psittaculidae**	Rose-ringed Parakeet	*Psittacula krameri*	LC	Not listed
49.	**Dicruridae**	Black Drongo	*Dicrurus macrocercus*	LC	Not listed
50.	**Corvidae**	House Crow	*Corvus splendens*	LC	Not listed
51.	**Nectariniidae**	Purple Sunbird	*Cinnyris asiaticus*	LC	Not listed
52.	**Ploceidae**	Black Breasted Weaver	*Ploceus benghalensis*	LC	Not listed
53.	**Estrildidae**	Indian Silverbill	*Euodice malabarica*	LC	Not listed

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54.	**Estrildidae**	White-rumped Munia	*Lonchura striata*	LC	Not listed
55.	**Estrildidae**	Scaly-breasted Munia	*Lonchura punctulata*	LC	Not listed
56.	**Passeridae**	House Sparrow	*Passer domesticus*	LC	Not listed
57.	**Motacillidae**	Paddyfield Pipit	*Anthus rufulus*	LC	Not listed
58.	**Motacillidae**	White-browed Wagtail	*Motacilla maderaspatensis*	LC	Not listed
59.	**Alaudidae**	Ashy-crowned Sparrow Lark	*Eremopterix griseus*	LC	Not listed
60.	**Alaudidae**	Oriental Sky Lark	*Alauda gulgula*	LC	Not listed
61.	**Alaudidae**	Crested Lark	*Galerida cristata*	LC	Not listed
62.	**Cisticolidae**	Jungle Prinia	*Prinia sylvatica*	LC	Schedule II
63.	**Cisticolidae**	Ashy Prinia	*Prinia socialis*	LC	Schedule II
64.	**Cisticolidae**	Plain Prinia	*Prinia inornata*	LC	Schedule II
65.	**Cisticolidae**	Common Tailorbird	*Orthotomus sutorius*	LC	Schedule II
66.	**Pycnonotidae**	Red-whiskered Bulbul	*Pycnonotus jocosus*	LC	Schedule II
67.	**Pycnonotidae**	Red-vented Bulbul	*Pycnonotus cafer*	LC	Schedule II
68.	**Sylviidae**	Yellow-eyed Babbler	*Chrysomma sinense*	LC	Schedule II
69.	**Leiothrichidae**	Jungle Babbler	*Turdoides striata*	LC	Schedule II
70.	**Sturnidae**	Asian Pied Starling	*Gracupica contra*	LC	Schedule II
71.	**Sturnidae**	Common Myna	*Acridotheres tristis*	LC	Schedule II
72.	**Sturnidae**	Bank Myna	*Acridotheres ginginianus*	LC	Schedule II
73.	**Muscicapidae**	Indian Robin	*Saxicoloides fulicatus*	LC	Schedule II

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74.	**Muscicapidae**	Oriental Magpie Robin	*Copsychus saularis*	LC	Schedule II
75.	**Muscicapidae**	Pied Bush Chat	*Saxicola caprata*	LC	Schedule II
76.	**Muscicapidae**	Brown Rock Chat	*Oenanthe fusca*	LC	Schedule II
77.	**Gruidae**	Sarus crane	*Grus antigone*	VU	Schedule I
78.	**Ciconiidae**	Asian Openbill	*Anastomus oscitans*	LC	Schedule II
79.	**Strigidae**	Indian Eagle Owl	*Bubo bengalensis*	LC	Schedule I

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Annexure 2: Checklist of Mammals of the studied landscape of Prayagraj.

Sl.No	Family	Common Name	Scientific Name	IUCN Status	WPA
1	Bovidae	Nilgai	*Boselaphus tragocamelus*	LC	Schedule II
2	Canidae	Golden jackal	*Canis aureus*	LC	Schedule I
3	Herpestidae	Indian grey mongoose	*Herpestes edwardsii*	LC	Schedule I
4	Platanistidae	Gangetic River dolphin	*Platanista gangetica*	EN	Schedule I
5	Pteropodidae	Fruit Bat	Pteropodidae	LC	Not listed
6	Sciuridae	Three striped palm squirrel	*Funambulus palmarum*	LC	Not listed
7	Suidae	Indian Wild Boar	*Sus scrofa cistatus*	LC	Schedule II

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Annexure 3: Checklist of Fishes of the studied landscape of Prayagraj.

Sl.no.	Family	Species	IUCN Status
1	Cyprinidae	*Cyprinus carpio* (Linnaeus, 1758)	LC
2	Mastacembelidae	*Mastacembelus armatus* (Scopoli, 1777)	LC
3	Mastacembelidae	*Macrognathus pancalus* (Hamilton, 1822)	*LC*
4	Gobiidae	*Glossogobius giuris* (Hamilton, 1822)	*LC*
5	Cyprinidae	*Osteobrama cotio* (Hamilton, 1822)	*LC*
6	Belonidae	*Xenentodon cancila* (Hamilton, 1822)	*LC*
7	Cichlidae	*Oreochromis mossambicus* (Peters, 1852)	*VU*
8	Nandidae	*Nandus nandus* (Hamilton, 1822)	*LC*
9	Ambassidae	*Parambassis lala* (Hamilton, 1822)	*NT*
10	Cyprinidae	*Labeo gonius* (Hamilton, 1822)	*LC*
11	Cobitidae	*Botia rostrata* (Günther, 1868)	*VU*
12	Sisoridae	*Bagarius bagarius* (Hamilton, 1822)	*NT*
13	Ambassidae	*Chanda nama* (Hamilton, 1822)	*LC*
14	Sisoridae	*Glyptothorax telchitta* (Hamilton, 1822)	*LC*
15	Bagridae	*Rita gogra* (Sykes, 1839)	*LC*
16	Bagridae	*Rita rita* (Hamilton, 1822)	*LC*
17	Sisoridae	*Gagata cenia* (Hamilton, 1822)	*LC*
18	Sisoridae	*Gagata sexualis* (Tilak, 1970)	*LC*
19	Schilbeidae	*Pachypterus atherinoides* (Bloch, 1794)	*LC*
20	Bagridae	*Sperata seenghala* (Sykes, 1839)	*LC*
21	Bagridae	*Sperata aor* (Hamilton, 1822)	*LC*
22	Cyprinidae	*Setipinna phasa* (Hamilton, 1822)	*LC*
23	Schilbeidae	*Eutropiichthys vacha* (Hamilton, 1822)	*LC*
24	Schilbeidae	*Clupisoma garua* (Hamilton, 1822)	*LC*
25	Cyprinidae	*Cabdio morar* (Hamilton, 1822)	*LC*
26	Cyprinidae	*Securicula gora* (Hamilton, 1822)	*LC*
27	Cyprinidae	*Crossocheilus latius* (Hamilton, 1822)	*LC*
28	Clupeidae	*Gonialosa manmina* (Hamilton, 1822)	*LC*
29	Nemacheilidae	*Schistura beavani* (Günther, 1868)	*LC*
30	Nemacheilidae	*Schistura corica* (Hamilton, 1822)	*LC*
31	Cyprinidae	*Puntius ticto* (Hamilton, 1822)	*LC*
32	Cyprinidae	*Pethia conchonius* (Hamilton, 1822)	*LC*
33	Cyprinidae	*Puntius sophore* (Hamilton, 1822)	*LC*
34	Cyprinidae	*Cirrhinus reba* (Hamilton, 1822)	*LC*
35	Bagridae	*Mystus cavasius* (Hamilton, 1822)	*LC*
36	Bagridae	*Mystus gulio* (Hamilton, 1822)	*LC*
37	Bagridae	*Mystus armatus* (Valenciennes, 1840)	*LC*
38	Clupeidae	*Gudusia chapra* (Hamilton, 1822)	*LC*
39	Cyprinidae	*Salmophasia bacaila* (Hamilton, 1822)	*LC*
40	Cyprinidae	*Otolithoides pama* (Hamilton, 1822)	*DD*
41	Cyprinidae	*Corica soborna* (Hamilton, 1822)	*LC*

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Annexure 4: Checklist of Amphibians of the studied landscape of Prayagraj.

SL.no	Family	Common Name	Scientific Name	IUCN Status	Wildlife Protection Act
1	Bufonidae	Common Indian Toad	*Duttaphrynus melanostictus*	LC	Not listed
2	Dicroglossidae	Indian pond frog	*Euphlyctis hexadactylus*	LC	Schedule II
3	Dicroglossidae	Indian Bull frog	*Hoplobatrachus tigerinus*	LC	Schedule II

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Annexure 5: Checklist of Reptiles of the studied landscape of Prayagraj.

SL.no	Family	Common Name	Scientific Name	IUCN Status	Wildlife Protection Act
1	Geoemydidae	Indian tent turtle	*Pangshura tentoria*	LC	Schedule I
2	Varanidae	Indian monitor Lizard	*Varanus bengalensis*	NT	Schedule I
3	Chamaeleonidae	Indian Chameleon	*Chamaeleo zeylanicus*	LC	Schedule I
4	Gekkonidae	Common house gecko	*Hemidactylus frenatus*	LC	Not listed
5	Gekkonidae	Yellow billed house gecko	*Hemidactylus flaviviridis*	LC	Not listed
6	Scincidae	Keel Indian skink	*Eutropis carinata*	LC	Not listed

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ANNEXURE-VII

PERMISSION FOR GROUND WATER EXTRACTION FROM CENTRAL GROUND WATER BOARD



GROUND WATER DEPARTMENT
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (C)

[See Rule 8(1)]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW / EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC015527

VALID FROM 21/11/2024 TO 20/11/2029

{UIS10(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019}

Registration No.: 202409000735			
Name of the Owner	DILIP KUMAR GHOSAL		
Designation **पद**	Manager commercial	**Company Name** **कंपनी का नाम**	GPT Infraprojects Limited
Company Address **कंपनी का पता**	Lavayan Kala, Naini, Prayagraj, Uttar Pradesh	**Authorization Letter** **प्राधिकार पत्र**	Download
Address of the Applicant	Lavayan Kala, Naini, Prayagraj	**Application No.**	PGRJ0924NIF0017
Date of Submission	23/09/2024	**Specimen Signature**	
Location Particulars			
District	Prayagraj	**Block**	Municipal Corporation/Nagar Nigam, Prayagraj
Plot No./Khasra No.	209 and 211	**Municipality/Corporation**	N/A
Ward No./Holding No.			N/A
Particular of the Existing Well and Pumping Device			
Date of Construction/Sinking of the Well	15/04/2024		
Type of Well	Tube Well/Boring	**Depth of the Well (In meter)**	51.00
Purpose of well	Infrastructural	**Assembly Size(For Tube Well)**	
Strainer Position (For Tube Well)			
Type of Pump Used	Submersible	**H.P. of the Pump**	5.00
Operational Device	Diesel Engine	**Rate of Withdrawal (m^3/hr.)**	18.00
Date of Energization (In Case of Electric Pump)		N/A	
Maximum Allowable Rate of Withdrawal (m^3/hr.):	18.00	**Maximum Allowable Running Hours Per Day:**	2.00

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Maximum Allowable Annual Extraction of Ground Water:	13140.00	**Recharge Required**	6570.00

- This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at SI. (2) for extraction of ground water at a rate not exceeding that as shown at SI. (3j), for Running Hours per day as shown at SI. (3k), and for maximum allowable annual extraction of ground water as shown at SI. (3k) and is valid subject to the observance of the conditions stated overleaf.
- Holder of this NOC is hereby directed to assure annual recharge of 6570.00 cubic meter, as specified under the application form within the given time period.

GENERAL CONDITIONS:

- Holder of this NOC is hereby directed to fill from 1(A) for registering his/her well within 90 days as mentioned in application form shall only started after registration of his/her NOC.
- In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- All Users abstracting ground water in excess of 100 m3/d shall be required to submit impact assessment report prepared by an accredited consultant from CGWA and National Accreditation Board for Education and Training (NABET). The report should highlight environmental risks and proposed management strategies to overcome any significant environmental issues such as ground water level decline, land subsidence etc. within three months of completion of the same to Ground Water Department Uttar Pradesh. The list of accredited Individuals/ Institutions is available on the official web-portal of CGWA.
- For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well shall not exceed to the recorded rate from water meters
- The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands
- In case of any change of ownership of the existing well, fresh registration has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the existing well of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage , this registration is liable for cancellation.
- The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis
- **Guidelines for Installation of Piezometers and their Monitoring**

  Piezometer is a borewell /tubewell used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing when ever needed. General guidelines for installation of piezometers are as follows:

  - The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4” to 6”.
  - The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
  - No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No.of piezometers required	Monitiring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

  - The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
  - For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
  - The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
  - All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.



- The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
- Any other site specific requirement regarding safety and access for measurement may be taken care of.

- Any other condition(s) that may be imposed by the concerned Authority.
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
-
- **SPECIFIC CONDITIONS:**
- **(A) For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
- i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
- ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
- iii) All industries abstracting ground water in excess of 100 m^3/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC)/ PHD Chamber of Commerce & Industries / Laghu Udyog Bharati certified auditors and submit audit reports within three months of completion of the same to Ground Water Department Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
- iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m^3 /day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
- v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
- vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
- vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
-
- **(B) Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
- i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
- ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m^3 /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc

Date :**09/12/2024**

Place:**Prayagraj**

This certificate is electronically generated and does not require digital signature

GROUND WATER DEPARTMENT
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (C)

AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW / EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC033207

VALID FROM 07/06/2025 TO 06/06/2030

Name of the Applicant	DILIP KUMAR GHOSAL		
Address of the Applicant:	Lavayan Kala, Naini, Prayagraj		
Company Name:	GPT Infraprojects Limited	**Company Address**	Nibi Kala Uprahar, Jhunsi, Phoolpur, Naini, Prayag
Serial No. of Application Form	PGRJ0525NIF0024	**Date of Submission**	02/05/2025
Specimen Signature of the User:			
Location particulars:			
District	Prayagraj	**Block**	PHULPUR
Plot No.	354/1,354/2,354/3,355/1,355/2 and 355/3		
Municipality/Corporation	No	**Ward No.**	N/A
Holding No.			N/A
Rate of Withdrawal (m^3/hr.)	18.00	**Date of Energization (In Case of Electric Pump)**	N/A
Particular of the Existing Well and Pumping Device			
Type of the Well	Tube Well/Boring	**Purpose of the Well**	Infrastructural
Assembly Size (For Tube Well)	0.00	**Approx. Strainer Length (For Tube Well)**	0.00
Diameter (For Dug Well)	0.00	**Type of Pump to be Used:**	Submersible
H.P. of the Pump:	5.00	**Operational Device**	Diesel Engine
Maximum Allowable Rate of Withdrawal (m^3/hr.):	18.00	**Maximum Allowable Running Hours Per Day:**	2.58
Maximum Allowable Annual Extraction of Ground Water:	16718.40	**Recharge Required:**	0.00

This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at SI. (2) for extraction of ground water at a rate not exceeding that as shown at SI. (3j), for Running Hours per day as shown at SI. (3k), and for maximum allowable annual extraction of ground water as shown at SI. (3k) and is valid subject to the observance of the conditions stated overleaf.

GENERAL CONDITIONS:

- In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization
- For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands
- In case of any change of ownership of the existing well, fresh registration has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at SI. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage , this registration is liable for cancellation.
- The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis
- **Guidelines for Installation of Piezometers and their Monitoring**

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- The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
- No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No.of piezometers required	Monitiring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

- The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
- For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.

- Any other site specific requirement regarding safety and access for measurement may be taken care of.
- Any other condition(s) that may be imposed by the concerned Authority.
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
-

SPECIFIC CONDITIONS:

- **(A) For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
- i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
- ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
- iii) All industries abstracting ground water in excess of 100 m^3/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC) certified auditors and submit audit reports within three months of completion of the same to Ground Water Department Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
- iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m^3 /day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
- v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
- vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
- vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
-
- **(B) Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
- i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
- ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m^3 /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc

Date :**13/06/2025**

Place:**Prayagraj**

This certificate is electronically generated and does not require digital signature

GROUND WATER DEPARTMENT
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (C)

AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW / EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC019568

VALID FROM 21/11/2024 TO 20/11/2029

Name of the Applicant	DILIP KUMAR GHOSAL		
Address of the Applicant:	Lavayan Kala, Naini, Prayagraj		
Company Name:	GPT Infraprojects Limited	**Company Address**	Lavayan Kala, Naini, Prayagraj, Uttar Pradesh
Serial No. of Application Form	PGRJ0924NIF0018	**Date of Submission**	23/09/2024
Specimen Signature of the User:			
Location particulars:			
District	Prayagraj	**Block**	Municipal Corporation/Nagar Nigam, Prayagraj
Plot No.	609 and 611		
Municipality/Corporation	N/A	**Ward No.**	N/A
Holding No.			N/A
Rate of Withdrawal (m^3/hr.)	18.00	**Date of Energization (In Case of Electric Pump)**	N/A
Particular of the Existing Well and Pumping Device			
Type of the Well	Tube Well/Boring	**Purpose of the Well**	Infrastructural
Assembly Size (For Tube Well)	0.00	**Approx. Strainer Length (For Tube Well)**	0.00
Diameter (For Dug Well)	0.00	**Type of Pump to be Used:**	Submersible
H.P. of the Pump:	5.00	**Operational Device**	Diesel Engine
Maximum Allowable Rate of Withdrawal (m^3/hr.):	18.00	**Maximum Allowable Running Hours Per Day:**	1.67
Maximum Allowable Annual Extraction of Ground Water:	10971.90	**Recharge Required:**	5485.95

This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at SI. (2) for extraction of ground water at a rate not exceeding that as shown at SI. (3j), for Running Hours per day as shown at SI. (3k), and for maximum allowable annual extraction of ground water as shown at SI. (3k) and is valid subject to the observance of the conditions stated overleaf.

GENERAL CONDITIONS:

- In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization
- For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands
- In case of any change of ownership of the existing well, fresh registration has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at SI. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage , this registration is liable for cancellation.
- The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis
- **Guidelines for Installation of Piezometers and their Monitoring**

Piezometer is a borewell /tubewell used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing when ever needed. General guidelines for installation of piezometers are as follows:

- The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4” to 6”.
- The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
- No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No.of piezometers required	Monitiring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

- The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
- For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.

- Any other site specific requirement regarding safety and access for measurement may be taken care of.

- Any other condition(s) that may be imposed by the concerned Authority.
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
-

SPECIFIC CONDITIONS:

- **(A) For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
- i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
- ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
- iii) All industries abstracting ground water in excess of 100 m^3/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC) certified auditors and submit audit reports within three months of completion of the same to Ground Water Department Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
- iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m^3 /day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
- v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
- vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
- vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
-
- **(B) Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
- i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
- ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m^3 /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc

Date :**04/12/2024**

Place:**Prayagraj**

This certificate is electronically generated and does not require digital signature

GROUND WATER DEPARTMENT
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (C)

AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW / EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC011235

VALID FROM 21/11/2024 TO 20/11/2029

Name of the Applicant	DILIP KUMAR GHOSAL		
Address of the Applicant:	Lavayan Kala, Naini, Prayagraj		
Company Name:	GPT Infraprojects Limited	**Company Address**	Lavayan Kala, Naini, Prayagraj, Uttar Pradesh
Serial No. of Application Form	PGRJ0924NIF0019	**Date of Submission**	23/09/2024
Specimen Signature of the User:			
Location particulars:			
District	Prayagraj	**Block**	Municipal Corporation/Nagar Nigam, Prayagraj
Plot No.	609 and 611		
Municipality/Corporation	N/A	**Ward No.**	N/A
Holding No.			N/A
Rate of Withdrawal (m^3/hr.)	18.00	**Date of Energization (In Case of Electric Pump)**	N/A
Particular of the Existing Well and Pumping Device			
Type of the Well	Tube Well/Boring	**Purpose of the Well**	Infrastructural
Assembly Size (For Tube Well)	0.00	**Approx. Strainer Length (For Tube Well)**	0.00
Diameter (For Dug Well)	0.00	**Type of Pump to be Used:**	Submersible
H.P. of the Pump:	5.00	**Operational Device**	Diesel Engine
Maximum Allowable Rate of Withdrawal (m^3/hr.):	18.00	**Maximum Allowable Running Hours Per Day:**	1.75
Maximum Allowable Annual Extraction of Ground Water:	11497.50	**Recharge Required:**	5748.75

This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at SI. (2) for extraction of ground water at a rate not exceeding that as shown at SI. (3j), for Running Hours per day as shown at SI. (3k), and for maximum allowable annual extraction of ground water as shown at SI. (3k) and is valid subject to the observance of the conditions stated overleaf.

GENERAL CONDITIONS:

- In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization
- For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands
- In case of any change of ownership of the existing well, fresh registration has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at SI. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration
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- The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis
- **Guidelines for Installation of Piezometers and their Monitoring**

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3	50- 500	1	0	1
4	> 500	2	0	2

- The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
- For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
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- Any other site specific requirement regarding safety and access for measurement may be taken care of.

- Any other condition(s) that may be imposed by the concerned Authority.
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-

SPECIFIC CONDITIONS:

- **(A) For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
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- ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
- iii) All industries abstracting ground water in excess of 100 m^3/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC) certified auditors and submit audit reports within three months of completion of the same to Ground Water Department Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
- iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m^3 /day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
- v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
- vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
- vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
-
- **(B) Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
- i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
- ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m^3 /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc

Date :**04/12/2024**

Place:**Prayagraj**

This certificate is electronically generated and does not require digital signature

ANNEXURE-VIII

NOC/PERMISSION FOR THE CONSTRUCTION OF THE MAJOR BRIDGE ACROSS CONFLUENCE (LAWAYANKALA) AT PRAYAGRAJ

भारतीय अन्तर्देशीय जलमार्ग प्राधिकरण
(पत्तन, पोत परिवहन और जलमार्ग मंत्रालय, भारत सरकार)
मुख्यालय : जलमार्ग भवन, ए–13, सैक्टर–1, नौएडा–201 301, (उ० प्र०)

INLAND WATERWAYS AUTHORITY OF INDIA
(Ministry of Ports, Shipping and Waterways, Govt. of India)
Head Office : Jalmarg Bhawan, A-13, Sector-1, Noida-201 301 (U.P.)
Website : www.iwai.gov.in | www.iwai.nic.in

Tel. : +91-120-2544036, 2543972, 2527667, 2448101 Fax : +91-120-2544009, 2544041, 2543973, 2521764

File No: IWAI/NW(Gen)/NOC/2020-Part(8) Date: 23.10.2023

To,

The Project Director,
National Highways Authority of India,
18C/28A, Sarojini Naidu Marg, Civil Lines, Prayagraj-211001
E-mail:- ald@nhai.org.

Sub: NOC for Construction of a major bridge across Confluence (Lawayankala) at Prayagraj (NW-1).reg.

Ref: 1) Application ID: 1422023366 dated 31.08.2023.
2) GAD submitted vide letter no. AP/RH/FFR/RRA/GAD/MJB/48860 (Sheet no. 1 to 8), Dated: 13.09.2023.

Sir,

I am directed to refer the online application vide ref. (1) submitted by your office for issuance of NOC for Construction of a major bridge across Confluence (Lawayankala) at Prayagraj (NW-1) and GAD under ref. (2) above with Horizontal Clearance of 100m (Clear span) and Vertical Clearance of 10 m above HFL as indicated.

2. In exercise of powers conferred by section 35 read with clause (g) of subsection (2) of section of 14 of the Inland Waterways Authority Act, 1985 (82 of 1985), I am directed to convey "No Objection" to aforesaid proposal submitted by applicant as indicated in the prescribed format and GAD, along with drawing submitted.

3. It is requested to forward information about the time of commencement of the proposed construction (stage wise/periodical) to monitor and ensure the required Navigational clearance. It is also requested that the procedures as detailed in declaration submitted by your office online while submission of application in the NOC portal of IWAI be adhered to.

This is issued with the approval of Competent Authority.

Yours faithfully,

(P. Srinivasa)
Director (Hy)

Copy to:
The Director, IWAI Patna
The OiC, SO, Varanasi

TRUE COPY

ANNEXURE-IX

RECOMMENDATION FROM DISTRICT GANGA PROTECTION COMMITTEE

भारतीय राष्ट्रीय राजमार्ग प्राधिकरण
(सड़क परिवहन और राजमार्ग मंत्रालय, भारत सरकार)
NATIONAL HIGHWAYS AUTHORITY OF INDIA
(Ministry of Road Transport & Highways, Govt. of India)
परियोजना कार्यान्वयन ईकाई–प्रयागराज
Project Implementation Unit-Prayagraj
18–सी/28–ए, सरोजनी नायडू मार्ग, सिविल लाइन्स, प्रयागराज–211001
18-C/28-A, Sarojini Naidu Marg, Civil Lines, Prayagraj-211001
दूरभाष/Phone : 0532-2422035, फैक्स/Fax : 0532-2421019, ई–मेल/Email : ald@nhai.org

सत्यमेव जयते

11015/NHAI/IRR/NMCG/PIU/Prg/359475 Date: 28.02.2025

To,

Project Director,
State Mission for Clean Ganga, Uttar Pradesh
Department of Namami Gange and Rural Water Supply, Govt. of UP
Lucknow, Uttar Pradesh

Sub: Construction of new 4 lane Prayagraj Southern Greenfield bypass from design Km 43.200 (near Mahuwari Nibi Kala Uparhar) to design Km 50.860 (near Nibi Kala Uparhar) (design length 7.660 km) Pkg-2 under Ph-I in the state of UP under Bharatmala on EPC mode: **Approval from NMCG for Major Bridge on river Ganga- reg**

Sir,

It is to inform that construction of Prayagraj Inner Ring Road is proposed around Prayagraj city and subject Package-2 under Phase-I has been awarded to M/s GPT Infraprojects Ltd. The subject Package-2 also consists of Major Bridge (3100m length) on river Ganga. Permission from National Mission of Clean Ganga (NMCG) has been sought for construction of Major Bridge on river Ganga under subject project vide application no NMCG2024101717233 on NMCG portal.

The proposal was taken up before District Ganga Protection Committee on 06.01.2025 for recommendation of construction of the subject bridge. After due consideration, the committee recommended for construction of subject bridge on river Ganga. Minutes of Meeting, duly signed by all the committee members and Chairperson of the committee is enclosed.

In light of above, it is kindly requested for consideration of the subject project for further recommendation for clearance from National Mission for Clean Ganga.

For necessary action please.

Thanking You

Encl: As above

Yours faithfully,

(Pankaj Mishra)
GM (T)/Project Director

Copy to:1. District Magistrate cum Chairman and all committee members of District Ganga Protection Committee, Prayagraj
2. Regional Officer, (UP-East), NHAI, Varanasi
3. Authorized Signatory, M/s GPT Infraprojects Ltd
4. Team Leader, M/s Theme Engineering Services Pvt Ltd.

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Minutes of Meeting of District Ganga Protection Committee, held on 06.01.2025 at the Sangam Conference Hall, District Magistrate Office, Prayagraj for discussion of proposal sent to District Ganga Committee for recommendation and approval of National Mission for Clean Ganga, Ministry of Jal Shakti, Department of water Resource, River Development & Ganga Rejuvenation Government of India regarding the agenda points mentioned below.

Agenda: Recommendation for approval for proposed Ganga Bridge of 3.1 Km on river Ganga under Package-2 of Phase-I of Prayagraj Southern Bypass/Inner Ring Road

Date: 06.01.2025	Location: Sangam Conference Hall, DM Office, Prayagraj

Meeting Chair: Shri Ravindra Kumar Mandar, District Magistrate, Prayagraj (Chairman of District Protection Ganga Committee)

List of Participants: Attached as Annexure-I

A meeting was convened under the leadership of Sh. Ravindra Kumar Mandar (District Magistrate, Prayagaraj), involving Sh. Gaurav Kumar (CDO, Prayagraj), Sh. Arvind Kumar Yadav(DFO, Prayagraj), Dr AK Tiwari(CMO, Prayagraj) along with other distinguished members of the District Ganga Committee. Also, in attendance the General Manager/Project Director from NHAI, Prayagraj and additional participants listed in Annexure-I. The meeting was held on 06.01.2025 at Sangam Sabhagar, Prayagraj. Along with other agenda points recommendation of proposal by NHAI, Prayagraj for construction of major bridge on river Ganga to National Mission for Clean Ganga was discussed. The proponent has consented to follow the guidelines, rules and regulation issued by the National Mission for Clean Ganga, Ministry of Jal Shakti, Department of water Resource, River Development & Ganga Rejuvenation Government of India.

The discussion was initiated by Project Director, NHAI, Prayagraj by detailed presentation of the proposal attached at Annexure-A. Proposal under consideration of the committee is for approval of construction of a Major Bridge of length 3.1 Km on river Ganga under Package-2 of Phase-I of Prayagraj Southern Bypass/Inner Ring Road.

- A greenfield Prayagraj Southern Bypass/Inner Ring Road of 64.763 Km has been proposed around Prayagraj City.The Prayagraj Inner Ring Road is a significant infrastructure project with a total length of 96.763 km. This includes 64.763 km of Greenfield development (to be constructed/under construction road) and 32 km of an already built Prayagraj Bypass.
- Pryagraj Southern Bypassbegins at Nawabganj on NH-19, heading southward around Prayagraj city, and then reconnects to NH-19 near Sahson village. The road connects key national highways: NH-19, NH-30, NH-35, NH-319D and the Old GT Road at two points.

DFO

TRUE COPY

- The project also involves the construction of two major bridges over the Ganga River and one major bridge over the Yamuna River, making it a vital connection for the region.
- Once completed, the road will help ease traffic congestion within Prayagraj city and provide significant benefits during the Maghmela held every year and Kumbh Mela held at every 6 and 12 years in the city making it easier for pilgrims to travel.
- The project Prayagraj Southern Bypass has been divided into 2-Phases. The Phase-I (Total Length 31.446 km) has been divided into 3 Packages keeping in view the ease of construction. At present, construction is ongoing for Package-2 and Package-3 of Phase-1. Further, Pkg-1 of Phase-I is under bidding.
- Once constructed Prayagraj Southern Bypass/Inner Ring Road will lead to decongestion of the city and will act as the prime artery from southern side of the city. It will enhance economic development, provide employment opportunities to locals, strengthen tourist development, ensure road safety and provide better transportation facilities. Further, due to decongestion it will lead to decrease in pollution in the city.

The required permission is for construction of major bridge of length 3.1 Km to be constructed on river Ganga under Package-2 of Phase-I. Package-2 comprises total length of 7.660 Km and the bridge will connect Naini (near Lawayankala village) and Jhunsi (near NaibabaUparhar) areas of Prayagraj. Salient features of the major bridge are as under:

i. Type of bridge: Extradosed/PSC
ii. Length: 3.1 Km
iii. Road configuration: 6 Lane
iv. Width of the road: 32m+ median

- NOC for GAD of the major bridge from Inland Waterways Authority of India(IWAI) has already been obtained. Environment Clearance and Forest Clearance have also been obtained on 14.11.2023 and 30.10.2023 respectively. Project has also been approved by Network Planning Group.

Scheduled date of completion of the project is 16.06.2026.

Recommendation of the Committee on agenda:

- There was an extensive discussion around the proposed plan. Committee members asked questions about the plan's feasibility, cost implications, cultural aspects and resources required. Adequate clarifications were provided by the presenter, addressing all major concerns.
- Construction of Prayagraj Southern Bypass/ Inner Ring Road will be very critical for reducing congestion of traffic inside Praygaraj city specially looking to the growing vehicle count in the city. Construction of Prayagraj Southern Bypass/Inner Ring Road will also lead to reduction in pollution level inside the city.
- Construction of Inner Ring Road will boost will also help in getting relief from the issue of no entry of heavy traffic in Prayagraj and hence will enhance economical output.
- Prayagraj Southern Bypass/Inner Ring will play a very vital role in organizing Maghmela held every year and Kumbh mela held at every 6 & 12 years and it will facilitate smoother movement of traffic.

SDO. EE EE MP

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- At present Shastri Bridge on river Ganga serves as only connectivity for traffic crossing river Ganga. Construction of Major Bridge on river Ganga under Package-2 in Phase-I will also be very critical as it will provide additional option for crossing Ganga river especially in contingency situation which also demands diversion of traffic.

Thus, it is recommended to sanction the approval for construction of Major Bridge on river Ganga connecting Naini (near Lawayankala village) and Jhunsi (near NababaUprahar village) under Prayagraj Ring Road project.

Closing Statement and recommendation of the committee:

- The meeting was successfully conducted with notable members of the District Ganga Protection Committee. The proposal presented at the meeting was extensively discussed and successfully recommended for approval by the Committee. The meeting was marked by constructive discussions and the active involvement of all the members. Consequently, the project was examined thoroughly, before approval, ensuring its feasibility and positive impacts.
- The project will strictly adhere to the Ministry of Water Resources, River Development and Ganga Rejuvenation Notification No 2458, Regd No DL-33004/99 dated 07.10.20216 and any other guideline released from time to time. The project will also strictly adhere to any order of Hon'ble NGT and any other court in the matter.
- All actions pertaining to the project will meet the approval standards set by the National Mission for Clean Ganga (NMCG)
- Necessary steps will be taken to ensure that the project do not impact the sanctity of River Ganga or disrupt the order of its natural environment.
- The committee, therefore recommends approving this proposal in line with national guidelines.

The Chairman of the District Ganga Protection Committee expressed deepest gratitude to all members who participated in this essential meeting held today and adjourned the meeting with vote of thanks.

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(Umesh Shukla)
Sr. Manager Environment, IFFCO Phoolpur Representative from Local Industries

(Digvijay N. Shukla)
Executive Engineer,
Representative from Flood Works Division, Prayagraj

(Uttam Kumar Verma)
Environmental Engineer,
Representative from Municipalities

(Uttam Kumar Verma)
Environmental Engineer,
Environmentalist Associated with River Protection

(Ashutosh Yadav)
Executive Engineer,
Representative from Urban Drinking Water Department
Prayagraj

(S C Shukla)
Regional Officer UPPCB,
Representative from State
Pollution Control Board
Prayagraj

(Bholanath Kannujiya)
DDO,
Representative from Gram Panchayats

(Dr. AK Tiwari)
Chief Medical Officer,
Representative from Public Health and Engineering
Prayagraj

(Arvind K. Yadav)
Divisional Forest Officer,
Prayagraj

(Praveen Kutti)
Executive Engineer,
Representative
From Rural Drinking Water Department
Prayagraj

(Gaurav Kumar)
Chief Development Officer,
Nodal Officer,
District Ganga Committee
Prayagraj

(Ravindra Kumar Mandar)
District Magistrate,
Prayagraj
Chairman,
District Ganga Committee
Prayagraj

Copy to:

1. Chief Development Officer, Prayagraj
2. Divisional Forest Officer, Prayagraj
3. Chief Medical Office, Prayagraj
4. Executive Engineer, Flood Works Division, Prayagraj
5. Regional Officer, UPPCB, Prayagraj
6. Environmental Engineer, Nagar Nigam, Prayagraj
7. Sr. manager Environment, IFFCO Phoolpur, Prayagraj
8. DDO, Prayagraj

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ANNEXURE-X

PERMISSION UNDER SECTION SEC 42 OF THE RIVER GANGA (REJUVENATION, PROTECTION AND MANAGEMENT) AUTHORITIES ORDER, 2026 FROM NATIONAL MISSION FOR CLEAN GANGA (NMCG)

राष्ट्रीय स्वच्छ गंगा मिशन
National Mission for Clean Ganga

File No: Pr-12012/12/2024-O/o ED(TECH) NMCG **Dated:** 01/05/2025

Permission under section Sec 42 of the River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016

Subject: Permission for "Construction of a Major Bridge (3100m) on the river Ganga under package-2 of Phase –I Prayagraj Southern Bypass (Greenfield) by NHAI (National Highway Authority of India)" at Jhusi to Naini, Prayagraj

Ref: Letter no. 11015/NHAI/Pkg-2/Southern Bypass/NMCG/PIU/Prg/35459 dated 17/12/2024

1. Vide letter referred above, NHAI Prayagraj submitted a proposal to the NMCG regarding permission for "**Construction of a Major Bridge of length 3.1 Km to be constructed on river Ganga under Package-2 of Phase-1 of Greenfield Prayagraj southern bypass /inner ring road**" under Section 42 of the NMCG Authority Order, 2016.

2. The proposal was deliberated upon in 8th meeting of the Cell held on 24/03/2025.

3. From the submissions made by NHAI, it is gathered that-

   a) The application for approval was submitted to NMCG on 17.12.2024. The scheduled completion date of the project is June, 2026.

   b) Once completed, the road will help ease traffic congestion within Prayagraj city and provide significant benefits during the Magh mela held every year and Kumbh mela held at every 6 and 12 years in the city making it easier for pilgrims to travel.

   c) DGC made recommendation for the project on 28.02.2025. Recommendation of SGC is pending and included in the agenda for the next tentative meeting of the SGC.

   d) The physical progress of bridge construction is around 9%.

   e) Design HFL at the bridge site is 88.03 m while discharge of 68,000 cumec is taken as design discharge of the bridge. There is negligible afflux after the placement of the bridge, and the peak discharge passes through piers P5 (CH 47.500) and P21 (CH 50.030).

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f) The Project proponent has obtained Environment Clearance, Forest Clearance, recommendation of DGC, NOC for General Alignment and Drawing (GAD) of the major bridge from Inland Waterways Authority of India and approval of project by Network Planning Group.

4. (i) Section 6 (3) and Section 42 of the Authorities Notification, 2016 provides for according prior approval in certain cases by NMCG.

(ii) Noticing that project authorities submitted their application after commencement of the work, NMCG in its efforts to curb such tendencies, wrote to the Ministry of Road Transport and Highways and NHAI vide its letter dated 08.04.2025 and 10.04.2025 respectively for appropriate actions.

(iii)NHAI submitted its reply stating that NHAI shall strictly follow said notification for the River Ganga (Rejuvenation, Protection and Management) issued vide No. SO 3187(E) dated 07.10.2016 and assured that necessary action will be taken by NHAI for any willful non-compliance of Gazette Notification No. SO 3187(E) dated 07.10.2016 against the concerned. It further requested for the grant of In-principle approval/NOC of the National Mission for Clean Ganga for the said project so that NHAI can start the work before the upcoming monsoon season. Any delay is likely to have huge financial implications besides time over-run.

5. Having considered the Cell's recommendations, replies received from NHAI as above and in exercise of the powers conferred under Sec 42 of the River Ganga (Rejuvenation, Protection, and Management) Authorities Order, 2016, approval is hereby granted for the "Construction of major bridge of length 3.1 Km on river Ganga, Prayagraj" subject to compliance of following conditions-

a) The proponent must ensure that the casting yard storage and labor camp yard are located beyond the active flood plain.
b) No construction activities shall cause any intervention, obstruction, or diversion in the natural flow of the river at any stage of the project;
c) If any damage occurs in the ecosystem of river or its floodplain zone, proponent will be held liable for its repair and restoration;
d) The project proponent must obtain Consent to Operate the batching plant from the UP PCB and submit the same to NMCG.
e) NHAI needs to make appropriate provisions for the river training works.
f) NHAI must ensure the monitoring of Environmental Management Plan (EMP) through its Environmental Division at the headquarters and the regional office at the state level and must strictly adhere to the approved C&D Plan during execution.

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g) The project proponent shall comply with all conditions imposed by relevant authorities from time to time, including those specified in the Environmental Clearance, Forest Clearance, recommendation of DGC and SGC and other No Objection Certificates (NOCs) obtained.

h) All project activities must adhere to the provisions of the River Ganga (Rejuvenation, Protection, and Management) Authorities Order, 2016 and comply with all applicable regulations and court orders.

i) This approval is subjected to recommendation from SGC.

j) The NMCG reserves the right to revoke the approval if any of the above conditions are violated. The approval further doesn't preclude NMCG from taking action under EP Act, 1986 if it is established that river health has been severely compromised during the construction stage.

This issues with approval of the competent authority.

(Anup Kumar Srivastava)
Executive Director (Tech)

To,

1. General Manager (T), National Highway Authority of India, MoRT&H, Govt of India, Project Implementation Unit-Prayagraj, 18-C/28-A, Sarojini Naidu Marg, Civil Lines, Prayagraj-211001
2. District Magistrate, Collectorate Prayagraj, Prayagraj-211002 (UP

Copy to:

1. Project Director, State Mission for Clean Ganga-UP (SPMG-UP), Plot No-18, Sector-7, Gomti Nagar Extension, Lucknow, - 226010.

Copy for kind information to:

1. PPS to Secretary, DoWR, RD & GR, Ministry of Jal Shakti
2. PPS to Chairman, CPCB
3. PS to DG, NMCG

1. General Manager (T), National Highway Authority of India, MoRT&H, Govt of India

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ANNEXURE-XI

SOME OF THE PHOTOGRAPHS DURING THE SITE VISIT BY THE EXPERTS AND SHOWING THE PROJECT ACTIVITIES

Annexure XI: Some of the photographs during the site visit by the experts and showing the project activities





Septic Tanks Constructed in Camp 3 for the discharge of Waste Water. No contamination in Water Body/Flood plain area





Septic Tanks Constructed in Camp 3 for the discharge of Waste Water. No contamination in Water Body/Flood plain area





Green/tarpaulin net are being fixed on the piers to avoid any construction materials falling on the Water Body/Flood plain area

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Green/tarpaulin net are being fixed on the piers to avoid any construction materials falling on the Water Body/Flood plain area





Green Belt/Plantation in the construction camps

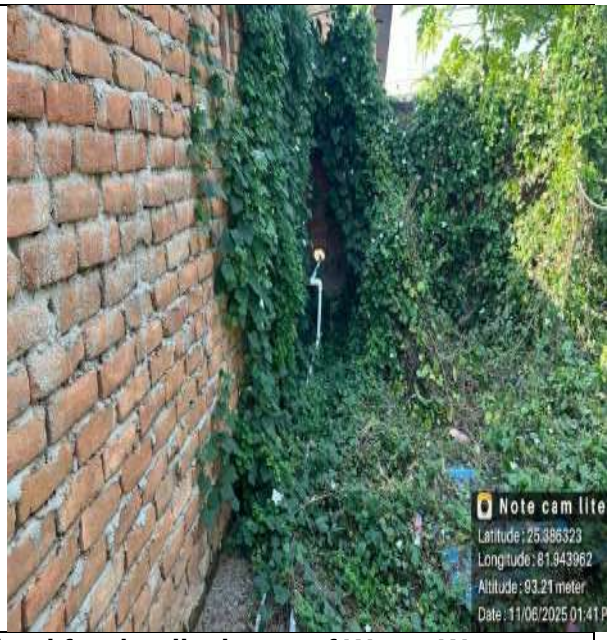




Green Belt/Plantation in the construction camps

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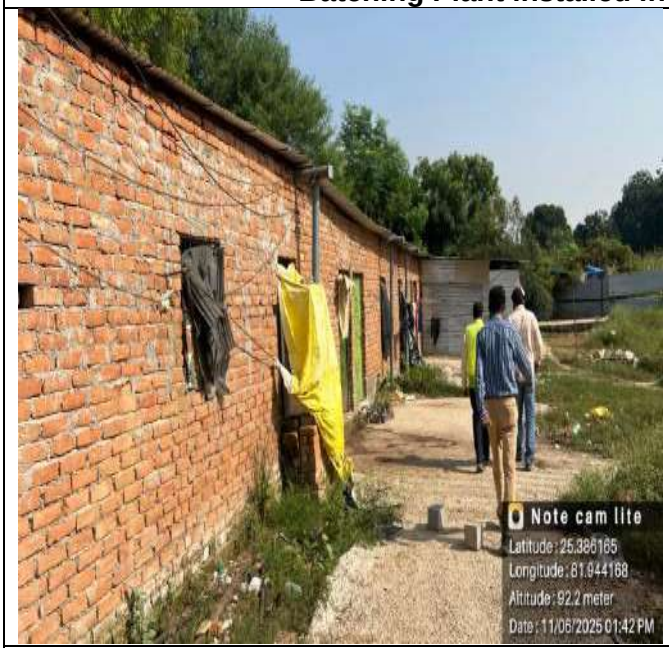


Septic Tanks Constructed in Camp 1, at Jhusi for the discharge of Waste Water





Batching Plant installed in Construction Camps





Labour Camps constructed in Construction Camps

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Water sprinkling on the project road





Water sprinkling on the project road

TRUE COPY

Gmail

Harpal.singh . <harpal.singh@archeuslaw.com>

OA No. 1250 of 2024: Bhartiya Kisan Union Purwa through its Secretary vs. Union of India & Ors

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Cc: Ranjit Prakash <ranjit.prakash@archeuslaw.com>, "Shantanu.Chaturvedi" <shantanu.chaturvedi@archeuslaw.com>

Dear All,

We are counsel representing the Respondent No. 6, M/s. GPT Infra Project Ltd, in the above captioned matter before the Hon'ble National Green Tribunal, Principal Bench, New Delhi. Please find attached, by way of service, a copy of the Written Submissions being filed on behalf of the Respondent No. 6.

Written Submission_GPT (OA-1250-2024)_24032026 (1).pdf

Regards

Harpal Singh/Shantanu Chaturvedi

Advocate for Respondent No. 6

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Regards,

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